



GOVERNMENT OF INDIA

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI

OBJECTION LIST

| S No | Diary No           | Matter Name  | Case Type | Section                                     | Main Case No           | Advocate Name                  | Status  | Date       |
|------|--------------------|--|-----------|---|------------------------|--------------------------------|---|------------|
| 1    | 0710102/06086/2020 | Akash Singhal Vs. Earth Infrastructure Private Limited   |           | Rule 11 of NCLT                             | IB/401/ND/2017         | Akash Singhal                  | Proof Service   | 18.05.2020 |
| 2    | 710102062292020    | Debashis Nanda   |           | Application under any other provisions- IBC | IB/590/PB/2018         | Debashish Nanda                | Pgs Not Clear-<br>446,447,453,498,499,501,502,<br>503-<br>507,519,521,522,534,543,544,<br>545,556,594,607,608,613-<br>615,616-<br>625,626,627,630,675,721 | 01.06.2020 |
| 3    | 0710102/03656/2020 | STATE BANK OF INDIA  |           | 22(3)(b)                                    | IB/2013/ND/2019        | Shweta Dhingra                 | Page NO .11 to 15 Not Clear   | 02-05-2020 |
| 4    | 0710102/06085/2020 | Anant Overseas Pvt ltd VS Global Houserware Ltd  |           |   | IB/73/PB/2017          | Vijender Sharma,<br>Liquidator | Page no. 289 to 396 &<br>401,439,493,494,498,500 Not<br>Clear   | 18-05-2020 |
| 5    | 0710102/03950/2020 | SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana           |           | Sec 252 (3)                                 |                        | Prakash Giri Goswami,          | Pages wrong arrange and Case Type wrong   | 05-06-2020 |
| 6    | 710102062832020    | Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana |           | Sec 252 (3)                                 | CA/159/252/ND/20<br>20 | Sandeep Chilana                | Case Type Wrong / Every Pgs Signed  | 04.06.2020 |

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|----|--------------------|--|--|--|----------------------|-----------------|---|------------|
| 7  | 710102062812020    | Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana |  | Sec 252 (3) - By Government Body                                   | CA/149/252/ND/2020   | Sandeep Chilana | Case Type Wrong / Every Pgs Signed  | 04.06.2020 |
| 8  | 0710102/03530/2020 | BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED   |  | Application under any other provisions- IBC                        | ib/1117/nd/2018      | Jaspreet Singh  | Pagination Not Done   | 21-03-2020 |
| 9  | 0710102/03554/2020 | Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited                             |  | 22(3)(b)   | IB/2380/ND/2019      | Anand Raj       | Page No 14,15,20 Not Clear  | 30/03/2020 |
| 10 | 710102/06324/2020  | KUMAR ALOK Vs. India Power Corporation Limited   |  | Sec. 59  | NIL                  | NIL             | Wrong Document / Case Type  | 07.06.2020 |
| 11 | 0710102/06297/2020 | RAKESH KUMAR SINGALA   |  | Sec 60(5)  | (IB) No. 985/ND/2018 | ANAND BAJPAI    | page numbering not mention  | 06-03-2020 |
| 12 | 0710102/06437/2020 | Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited                   |  | Application under any other provisions- IBC Caveat Application     | ib/197/pb/2017       | anand Shankar   | Wrong File  | 13-06-2020 |
| 13 | 0710102/06443/2020 | Shipra Somani Vs. Mayasheel Retail India Limited   |  | IBC Under Sec 9  | IB/2184/ND/2019      | Manorath Rathi  | Wrong Section   | 13-06-2020 |
| 14 | 0710102/06481/2020 | Raj Kumar Gupta Vs. RATHI ISPAT LTD  |  | Sec 60(5)  | IB/558/ND/2019       | Raj Kumar Gupta | Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing | 17-06-2020 |
| 15 | 0710102/06487/2020 | NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)              |  | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body | CA/1032/252/2019     | Lakshmi Gurung  | Wrong Section   | 17-06-2020 |
| 16 | 710102/06499/2020  | Rakesh Kumar Jain  |  | Sec 60(5)  | IB/2161/ND/2019      | MOHIT NANDWANI  | Proof Of Service  | 17/06/2020 |

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|----|-------------------|---|--|----------------------------------|--------------------|---|---|------------|
| 17 | 710102036052020   | UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED                                |  | Sec 241 (2)                      | NIL                | UNION OF INDIA  | DOCUMENT NOT COMPLETE   | 23/04/2021 |
| 18 | 710102036022020   | UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED                                |  | Sec 241 (2)                      | NIL                | UNION OF INDIA  | DOCUMENT NOT COMPLETE   | 23/04/2022 |
| 19 | 710102036032020   | UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED                                |  | Sec 241 (2)                      |                    | Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi | Uncompleted documents   | 23-04-2020 |
| 20 | 710102036002020   | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED                                |  | Sec 241 (2)                      |                    | Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi | Uncompleted documents   | 23-04-2020 |
| 21 | 710102036012020   | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED                                |  | Sec 241 (2)                      |                    | Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi | Uncompleted documents   | 23-04-2020 |
| 22 | 710102/06434/2020 | SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED               |  | Sec 252 (1) - By Government Body |                    | NAVEEN SINGLA   | Wrong Document  | 13/06/2020 |
| 23 | 710102/06420/2020 | Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa                      |  | Sec 252 (1) - By Government Body |                    | Pranav Kumar  | Wrong Document / Case Type Wrong  | 06-12-2020 |
| 24 | 710102/06338/2020 | Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.                               |  | Sec 241 (2)                      | NIL                | Shubho Jana   | Wrong Document  | 06-08-2020 |
| 25 | 710102/06448/2020 | Department of Telecommunication V/s. Tata Tteleservices (Maharashtra) limited |  | Sec. 230-232 - Second Motion     | CA/CAA/126/PB/2018 | Kamal Kant Jha  | Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate | 15/06/2020 |

|    |                    |  |  |   |                            |                    |  |            |
|----|--------------------|--|--|---|----------------------------|--------------------|--|------------|
| 26 | 0710102/03483/2020 | Richa gupta Vs. hotel zodiac   |  | Sec. 241(1)                                 |                            | RANJANA ROY GAWAI  | Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt  | 19/03/2020 |
| 27 | 0710102/03481/2020 | ACL Components Limited   |  | Sub-section (I) of section 230              |                            | Afnaan Siddiqui    | Page no-97 to 111,105,106-109, is not clear  | 19/03/2020 |
| 28 | 0710102/03498/2020 | GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi |  | Sec 252 (3)                                 |                            | Sidharth Sharma    | Case Type Wrong / List Of Date & Events  | 20/03/2020 |
| 29 | 710102064352020    | RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS                    |  | Rule 11 of NCLT, 2016                       | IB-577(ND)/2018            | PAWAN              | CASE TYPE WRONG,PAGE 30-32 MISSED  | 13-06-2020 |
| 30 | 710102064232020    | SHILPI CABLES PVT. LTD.  |  | Application under any other provisions- IBC | IB-461(PB)/2017            | SUKHDEV MADNANI    | CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR                                  | 12-06-2020 |
| 31 | 0710102/06412/2020 | TCM-UTM JV Vs. RAJESH JANGRA   |  | Sec 60(5)                                   | C.Pc NO. IB-248/ND of 2019 | ANGAD MEHTA        | Case type wrong  | 06-12-2020 |
| 32 | 0710102/03527/2020 | DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED                         |  | Sec 60(5)                                   | CP NO/IB/272/PB/2019       | DEEPAK             | Case type wrong/Pages Not Clear-19 / Missing Pg-9                                  | 21/03/2020 |
| 33 | 0710102/03595/2020 | uttam value steels limited Vs. art special situation finance limited |  | Application under any other provisions- IBC | CP/IB/ 1830 OF 2017        | VAIJAYANT PALIWAL  | Case type wrong  | 19/04/2020 |
| 34 | 0710102/03610/2020 | SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED                    |  | Sec 60(5)                                   | C.P. NO.923 OF 2018        | ABHAY PRATAP SINGH | Case type wrong  | 24/04/2020 |
| 35 | 710102/06367/2020  | KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA                      |  | Rule 11 of NCLT, 2016                       | IB/940/ND/2018             | Vaibhav Singh      | Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong | 09-06-2020 |

|    |                    |   |  |   |                                     |               |  |            |
|----|--------------------|---|--|---|-------------------------------------|---------------|--|------------|
| 36 | 0710102/03583/2020 | HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED                          |  | IBC under Sec 7                             | Company Petition IB (IBC)           |               | Pagination missing ETC PAGES NOT CLEAR   | 14-04-2020 |
| 37 | 0710102/06526/2020 | Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD           |  | IBC Under Sec 9                             | Company Petition IB (IBC)           |               | document uncompleted   | 19-06-2020 |
| 38 | 0710102/03137/2020 | RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.                                  |  | IBC under Sec 7                             | Company Petition IB (IBC)           |               | FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUT and single home buyer  | 11-03-2020 |
| 39 | 0710102/06574/2020 | Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED                         |  | Sec. 241(1),Sec. 242(4)                     | Company Petition (Companies Act)    | Bharat Arora  | Proof of Service & List of Date And Events & Brief Synopsis  | 23-06-2020 |
| 40 | 0710102/06249/2020 | Kuldeep Kumar Bassi Vs. CMI FPE   |  | Sec 60(5)                                   | IB/50/PB/2018                       | Srishti Khare | WRONG CASE TYPE,PAGE NO.-145,180,181,242 TRANSLATE   | 02-06-2020 |
| 41 | 0710102/06123/2020 | K&A Organics Vs. Tamta Construction Co-Private Limited                          |  | Sec. 12A                                    | IB/1121/ND/2019                     | ARVIND KUMAR  | case type wrong  | 21-05-2020 |
| 42 | 0710102/06065/2020 | uttam galva metalics limited Vs. pricewater house coopers professional services |  | Application under any other provisions- IBC | COMPANY PETITION (IB)-2054(MB)/2018 | MISHA         | case type wrong  |            |
| 43 | 0710102/06064/2020 | uttam value steel Vs. pricewater house coopers professional services            |  | Application under any other provisions- IBC | (IB)-2054(MB)/2018                  | MISHA         | Wrong Section  | 15-05-2020 |
| 44 | 710102/06589/2020  | precitech enclosures system pvt. ltd Vs. precitech enclosures system pvt. ltd   |  | Sec. 241(1)                                 |                                     | SANYAM JAIN   | Pgs Not Clear-46,59,62,75,76,88,89,93,95,99,100,101,102,103,105,111,112,113,114,116,120,121,123,163,164,165,170,173,180,182,200,201,202,204,205,240,242,251,259,260,261,262, | 24/06/2020 |

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|----|--------------------|--|--|---|-----------------------|-------------------|---|------------|
| 45 | 710102/06261/2020  | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.                        |  | Sec 425                                     |                       | Shubho Jana       | List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67,102 | 06-03-2020 |
| 46 | 710102/03548/2020  | Pushpa Shrikant Kulkarni Vs. Unitech Limited                           |  | Sec. 73(4)                                  |                       | NIL               | Document Not Properly   | 28/03/2020 |
| 47 | 710102/03586/2020  | Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN |  | Sec. 131(1)                                 |                       | NIL               | Not Properly Upload Document  | 16-04-2020 |
| 48 | 0710102/06581/2020 | IDBI Bank Limited  |  | Application under any other provisions- IBC | CP/IB NO/3/ND/2019    | Harshit Khare     | Proof of Service  | 23/06/2020 |
| 49 | 0710102/06586/2020 | Ms. Priyanshi Arora Vs. Dream Procon Projects Limited                  |  | Application under any other provisions- IBC | CP NO/IB/1771/ND/2018 | NILESH SHARMA     | Case Type Wrong   | 23/06/2020 |
| 50 | 0710102/03423/2020 | Global Autotech Limited Vs. Maini Constructions Private Limited        |  | Application under any other provisions- IB  | CP NO/1236/2016       | ROHIT GANDHI      | Case Type Wrong & Pg No 114,181   | 18/03/2020 |
| 51 | 0710102/06394/2020 | MUKESH KUMAR GUPTA   |  | 60(5)                                       | IB/755/PB/2018        | NOT MENTION       | CASE TYPE WRONG PAGE  |            |
| 52 | 0710102/06298/2020 | Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.     |  | APPLICATION                                 | IB/1756/PB/2018       | SAPAN MOHAN GARG  | CASE TYPE WRONG   |            |
| 53 | 0710102/06287/2020 | Punjilloyd Ltd Vs. Indian Oil Corporation Limited                      |  | 60(5)                                       | IB/731/PB/2018        | Meharia & Compaby | CASE TYPE WRONG   |            |
| 54 | 0710102/06299/2020 | Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.     |  | APPLICATION                                 | IB/1756/PB/2018       | SAPAN MOHAN GARG  | CASE TYPE WRONG   |            |

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|----|--------------------|--|--|---|-----------------|---------------------|--|------------|
| 55 | 710102065512020    | M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD. |  | Sec 60(5)                                   | IB-45(PB)/2018  | RAJANSH THUKRAL     | WRONG CASE TYPE ,TRUE COPY SIGN MISSED                           | 20-06-2020 |
| 56 | 710102065432020    | M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.  |  | Application under any other provisions- IBC | IB-244(PB)/2019 | MANISH AGARWAL      | Matter Format Wrong / Index Not Properly / Every Pages Not Sign  | 24-06-2020 |
| 57 | 710102062742020    | Indian Oil Corporation Limited Vs. Indian Oil Corporation Limited  |  | Sec 60(5)                                   |                 | Meharia & Compaby   | CASE TYPE WRONG,ONLY PROOF OF SERVICE                            |            |
| 58 | 710102/06269/2020  | Alfatech Private Limited Vs. The Registrar of Companies            |  | Sec 252 (1) - By Government Body            | NIL             | Kajal Goyal         | Case Type Wrong / STK-7 Missing                                  | 06-04-2020 |
| 59 | 710102/06245/2020  | HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES   |  | Sec 252 (3)                                 | Sec 252 (3)     | MANISH KUMAR SINGH  | Pgs Not Clear-41,118,134 / All Pgs Blur                          | 02.06.2020 |
| 60 | 0710102/03282/2020 | Vishal Fabrics & Ors Vs. AVJ Developers (India) Pvt.Ltd            |  | Sec 60(5)                                   |                 | un singh            | Memo of Parties & Pages Are Not Clear                            | 29.06.2020 |
| 61 | 710102/06619/2020  | TUSHAN AHUJA Vs. VIPIN AHUJA                                       |  | Sec. 241(1),Sec. 242(4),Sec. 244(1)         |                 | ANGAD MEHTA         | Breif Synopsis   | 25/06/2020 |
| 62 | 710102/03412/2020  | UJJAWAL GARMENTS PRIVATE LIMITED                                   |  | Sec 252 (3) - By Government Body            |                 | Sanjeev Choudhary   | Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing-17-34 | 18/03/2020 |
| 63 | 710102/03383/2020  | Navneet Kumar Gupta  |  | Application under any other provisions- IBC | IB/1038/2018    | Navneet Kumar Gupta | Pgae Not Clear-80  | 17-03-2020 |
| 64 | 710102/03252/2020  | Anil Tayal   |  | Application under any other provisions- IBC | IB/2240/ND/2019 | NIL                 | Case Type Wrong / Pages Blur-3-7,15 / Missing-16                 | 13-03-2020 |

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|----|--------------------|---|--|---|-------------------------|-------------------------|--|------------|
| 65 | 710102/03241/2020  | Income Tax Vs. M/S Comfortable Travels Pvt.Ltd                      |  | Application under any other provisions- IBC | CA.No.28/2020           | Benant Noor Singh Marok | Case Type Wrong / Wrong Document                           | 13-03-2020 |
| 66 | 710102/02744/2020  | JNC CONSTRUCTIONS PRIVATE LIMITED                                   |  | Application under any other provisions- IBC | IB/272/PB/2019          | PRABHJIT SINGH SONI     | Every Pages Not Sign & Case Type Wrong                     | 02-03-2020 |
| 67 | 710102/02754/2020  | ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL     |  | Sec 60(5)                                   | IB/593/PB/2018          | KARAN KOHLI             | Pagination Not Mention After-3                             | 02-03-2020 |
| 68 | 710102/02749/2020  | JNC CONSTRUCTIONS PRIVATE LIMITED                                   |  | Application under any other provisions- IBC | IB/272/PB/2019          | PRABHJIT SINGH SONI     | Every Pages Not Sign & Case Type Wrong                     | 02-03-2020 |
| 69 | 710102/02745/2020  | JNC CONSTRUCTIONS PRIVATE LIMITED                                   |  | Application under any other provisions- IBC | IB/272/PB/2019          | PRABHJIT SINGH SONI     | Every Pages Not Sign & Case Type Wrong                     | 02-03-2020 |
| 70 | 710102/06670/2020  | VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.     |  | Sec. 71(10)                                 |                         | SUVABRATA DUTTA         | Document Not Upload / Case Type Wrong                      | 28-06-2020 |
| 71 | 0710102/06640/2020 | Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD                |  | Application under any other provisions- IBC | CP/IB/1756/PB/2018      | SAPAN MOHAN GARG        | PAGE NO 18 & 19 MISSING                                    | 26/06/2020 |
| 72 | 0710102/06735/2020 | Deepraj Investments Limited Vs Sai Precious Traexim Private Limited |  | Application under any other provisions- IBC | Case no/IB/2845/ND/2019 | Sushil Aggarwal         | Document not properly                                      | 01.07.2020 |
| 73 | 710102/06730/2020  | INCOM WIRES AND CABLES LTD.   |  | Application under any other provisions- IBC | IB/1456/PB/2019         | Rakesh Jindal           | Pg Not Clear-10-13,15-17,19-21,23,25,28,29,31,33,          | 30/06/2020 |
| 74 | 0710102/06741/2020 | Deepraj Investments Limited Vs Sai Precious Traexim Private Limited |  | Application under any other provisions- IBC | IB-2845/ND/2019         | NA                      | Document not uploaded properly no index no annexures. Etc. | 07-01-2020 |



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|----|--------------------|--|--|---|--|---------------------------|---|------------|
| 75 | 0710102/06779/2020 | SANTOSHI FINLEASE PRIVATE LIMITED Vs   |  | Sec 60(5)                                   | CP/IB/2122/ND/2019                     | ANAND PRAKASH             | All pages not clear & translated pages 599 to 612 etc   | 03.07.2020 |
| 76 | 0710102/02595/2020 | PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED                                    |  | Application under any other provisions- IBC | CA/779/C-III/ND/2020                   | Puneet sachdev            | Pages not clear-10 to 17 is not clear & Index   | 03.07.2020 |
| 77 | 710102068232020    | Rakesh Mediratta vs Asian Hotels (North) Ltd   |  | Section 9                                   |  | Yogesh Kumar Jagia        | objection- claim amount less than 1 crore   | 04.07.2020 |
| 78 | 710102/06796/2020  | K.K GOLYAN Vs nulon india  |  | Sec. 242(4)                                 | NIL                                    | RANJANA ROY GAWAI         | Fees Issue  | 07-03-2020 |
| 79 | 710102/06861/2020  | Union Of India Through Serious Fraud Investigation Office Vs AMB Buildprop Pvt Ltd & Ors |  | Sec 241 (2)                                 | NIL                                    | Ashim Sood                | Proof Of Service  | 07-06-2020 |
| 80 | 710102/06906/2020  | Stup Consultants Vs Vardhman Infradevelopers   |  | Application under any other provisions- IBC | IB/748/ND/2019                         | priyadarshi chaitanyashil | Document Not Properly   | 07-08-2020 |
| 81 | 0710102/06369/2020 | GAUTAM BUILDERS Vs   |  | Sec 60(5)                                   | IB/272/PB/2019                         | SOMA SAMANTARAI           | Case Type Wrong / PAGE NOT CLEAR<br>21,22,25,26,28,29,30,34,35,36,37  |            |
| 82 | 0710102068482020   | JAGDISH SINGH NAIN Vs.   |  | Application under any other provisions- IBC | COMPANY PETITION (IB) NO.1359 /ND/2019 | ABHISHEK NAIK             | OBJECTION Pagation Not Done && Index Missing && Proof of services   |            |
| 83 | 0710102/03487/2020 | Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd                            |  | section 7                                   |  | Maya Gupta                | Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded | 20-03-2020 |
| 84 | 0710102/04263/2020 | GAUTAM BUILDERS  |  | Sec 60(5)                                   | IB/272/PB/2019                         | SOMA SMANTARAI            | Case Type is Wrong , page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear                                 | 07-05-2020 |

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|----|--------------------|---|--|--|--------------------|----------------------------|---|------------|
| 85 | 0710102/02826/2020 | M/S AADHYA ENGEERING SERVICES Vs. KARAN MOTORS PRIVATE LIMITED              |  | Rule 11 of NCLT, 2016                        | 381/2014           | CHANDRA SHEKHAR YADAV      | PAGE 18-20 ,39,43 NOT CLEAR   | 10.07.2020 |
| 86 | 0710102/06797/2020 | GURUJANSH REALTECH PRIVATE LIMITED Vs. AARCITY BUILDERS PRIVATE LIMITED     |  | Rule 11 of NCLT, 2016                        | 94/PB/2020         | VENKET RAO                 | pagination  | 10.07.2020 |
| 87 | 0710102/02946/2020 | JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD.                          |  | Rule 11 of NCLT, 2016                        | 2581/2019          | UTTAM DATT                 | PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI                               | 10.07.2020 |
| 88 | 0710102/06214/2020 | SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES                     |  | Rule 11 of NCLT                              | APPEAL/203/ND/2020 | AKSHANSH SINGHAL           | CASE TYPE IS WRONG  | 30-05-2020 |
| 89 | 0710102/06217/2020 | SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD                           |  | Application under any other provisions- IBC  | IB/879/ND/2019     | K K SINGH & KRISHNA MISHRA | CASE TYPE IS WRONG  | 30-05-2020 |
| 90 | 710102/06999/2020  | ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES                  |  | Sec 252 (3),Sec 252 (3) - By Government Body |                    | SIMRANJEET SINGH           | Case Type Wrong / Pages Blur- 85-97 After Pages all Blur                                | 13/07/2020 |
| 91 | 0710102/06996/2020 | Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED                                 |  | Sec 60(5)                                    | IB/934/PB/2018     | Anurag Bhatt               | Every pages not signature / Affidavit wrong format                                      | 13/07/2020 |
| 92 | 0710102/06949/2020 | GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT LTD |  | Sec 60(5)                                    | 1248/PB/2018       | Nitin Mishra               | AFFDAVIT  | 14.07.2020 |
| 93 | 0710102015642020   | APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS      |  | Rule 154, NCLT 2016                          | CA/CAA/44/ND/2019  | K K R DAS                  | Case Type Wrong   | 10.07.2020 |
| 94 | 710102/07060/2020  | Registrar of Companies Vs M/S LOTUS REALCON LLP                             |  | Sec 272 of the Companies Act , 2013          |                    | Kamal Kant Jha             | Page Not Clear-211,215-216,219,220,235,264-269,271,438,505-506,515-516,619,621,622-623, | 15/07/2020 |

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|-----|--------------------|---|--|-------------------------------------|----------------|-----------------|--|------------|
| 95  | 710102/07071/2020  | Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.  |  | Sec 272 of the Companies Act , 2013 |                | Kamal Kant Jha  | Page Not Clear-103,220-221,225-226,230,245,274-279,491,514,515,524,525,526, 589,618 / No Pages Sign-554-558,562-616 / Pg Cut-605 | 15/07/2020 |
| 96  | 0710102/06937/2020 | ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.   |  | IBC under Sec 7                     |                | RAHUL MALHOTRA  | page 6, (list of dates & events missed) breif of synopsis missed page 28-31 cut, no record of default given                      | 10-07-2020 |
| 97  | 0710102/06062/2020 | HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED  |  | IBC Under Sec 9                     |                | Yash Tembe      | -page:, 82, 84-86, 134, 182, 184-186 translate   | 15-05-2020 |
| 98  | 0710102/06825/2020 | SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD   |  | IBC Under Sec 9                     |                | YOGESH K. JAGIA | memo of parties missed and claim is less than 1 Cr   | 04-07-2020 |
| 99  | 0710102/06333/2020 | HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED   |  | IBC Under Sec 9                     | 10-06-2020     | 88511 67622     | debt amount less than 1 cr   | 08-06-2020 |
| 100 | 0710102/06847/2020 | PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.  |  | IBC under Sec 7                     | 15-07-2020     | 9417640609      | 51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed   | 06-07-2020 |
| 101 | 0710102/07012/2020 | GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd  |  | Rule 11 of NCLT                     |                |                 | No Document Uploaded   | 14-07-2020 |
| 102 | 0710102/07223/2020 | Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of Companies Bangalore |  | Rule 11 of NCLT, 2016               | IB/418/ND/2018 |                 | Case Type Wrong  | 20-07-2020 |
| 103 | 710102/07165/2020  | AN Infracom Pvt Ltd Vs AN Infracon Pvt Ltd  |  | Sec 60(5)                           | IB/45/PB/2018  | RAJEEV KUMAR    | Wrong Arrange-6-7 / Page Not Clear-54-56,57  | 17/07/2020 |

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| 104 | 0710102/07238/2020 | Promila Ahuja Vs Earth Buildprop Pvt Ltd   |  | Sec 60(5)                                   | CP/IB/1747/PB/2018 | Sunil K Goel         | Index not uploaded & not pagination                     | 21/07/2020 |
| 105 | 0710102/07138/2020 | ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA      |  | Sec 252 (3) - By Government Body            | 120/252/ND/2020    |                      | Case Type Wrong / Index Not Upload                      | 22/07/2020 |
| 106 | 0710102/03630/2020 | EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR PRADESH |  | Sec 60(5)                                   |                    |                      | pagination not Done                                     | 22/07/2020 |
| 107 | 0710102/03659/2020 | CANARA BANK Vs. MR. AASHISH GUPTA  |  | Rule 11 of NCLT, 2016                       | 1705/B/2018        |                      | Pg No 40,41 Not Clear Document And Index Not Match .... | 22/07/2020 |
| 108 | 0710102/03209/2020 | NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD                                    |  | Application under any other provisions- IBC | 1671/ND/2019       |                      | No Supporting Affidavit and E Stamp                     | 22/07/2020 |
| 109 | 0710102/06442/2020 | OM PRAKASH VIJAY-LIQUIDATOR Vs. FANTASTIC BUILDCON PVT LTD                                 |  | Sec 60(5)                                   | 37/PB/2018         |                      | Wrong Case Type   | 22/07/2020 |
| 110 | 0710102/06439/2020 | MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                         |  |   | 44/252/2020        |                      | SELECT WRONG SECTION AND PAYMENT                        | 22/07/2020 |
| 111 | 0710102/03114/2020 | M/S ANJUSHREE ENTERPRISES Vs. M/S C VIEW INNOVATIONS PVT. LTD                              |  | Application under any other provisions- IBC | (IB)-879(ND)/2019  | Krishna Kumar Mishra | Application Sign Missed & True Copy Signature Missed    |            |
| 112 | 0710102/03614/2020 | BEST AGOLIFE LIMITED Vs.   |  | Rule 11 of NCLT                             | CP(CAA)149/PB/2018 | Afnaan Siddiqui      | Pagination Not Done & Main Index                        | 27-04-2020 |
| 113 | 0710102/03606/2020 | ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD  |  | Application under any other provisions      | TP/09/PB/2020      | Aneesha Dutt         | AFFIDAVIT MISSED & VAKALATANAM                          | 23-04-2020 |

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| 114 | 710102/07239/2020  | BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA |  | Sec 252 (3)                            |                     | HEMANT KUMAR      | Case Type Wrong / Not Properly Document Arrange / Income Tax Service   | 21/07/2020 |
| 115 | 0710102/07254/2020 | M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD                    |  | Rule 11 of NCLT, 2016                  | IB /IB/1677/ND/2019 | pankaj agarwal    | Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)   | 21/07/2020 |
| 116 | 0710102/07269/2020 | Rajiv Khanna Vs Earth Buildprop Pvt Ltd   |  | Sec 60(5)                              | CP/IB/1747/PB/2018  | Sunil K Goel      | Page not clear 120   | 22/07/2020 |
| 117 | 710102/06715/2020  | K.K GOLYAN Vs. NULON INDIA  |  | Sec. 241(1)                            |                     | RANJANA ROY GAWAI | Wrong Index  | 30/06/2020 |
| 118 | 710102/10147/2019  | ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR                           |  | Sec. 230-232 - Second Motion           | CA/CAA/13/ND/2019   | ANIL SINGH        | Case Type Wrong / Document Not Properly  | 07-09-2020 |
| 119 | 0710102/07076/2020 | USHA BRECO LIMITED Vs. ANIL KUMAR LADHA   |  | Caveat Application                     | Caveat Application  | RAKESH WADHWA     | Case Type Wrong  | 15-07-2020 |
| 120 | 0710102/07121/2020 | RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.   |  | Application under any other provisions | Nil                 | Jaskaran Singh    | Document Not Properly  | 21-07-2020 |
| 121 | 0710102/07127/2020 | GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED                             |  | IBC Under Sec 9                        |                     | VIBHA V MISHRA    | index missed memo of parties missed list dates && event , breif of synopsis missed page 92-95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client sign missed , compliance affidavit missed 9(3)b etc page not clear | 16/07/2020 |
| 122 | 0710102/03410/2020 | SMX FARMA LIMITED Vs. MEDI XPRT INDIA LTD.  |  | IBC Under Sec 9                        |                     | Atul Sahi         | claim less then 1 Cr   | 17/03/2020 |

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| 123 | 0710102/06329/2020 | HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED   |  | IBC Under Sec 9 |                | Shantanu Derhgawen  | page:35, 68, 69, not clear                                       | 06-08-2020 |
| 124 | 0710102/03607/2020 | DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED               |  | IBC under Sec 7 |                | Ashwani Kumar Gupta | all pages are not clear, Upload clear copy                       | 23/04/2020 |
| 125 | 0710102/07332/2020 | MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED              |  | Rule 11 of NCLT | 81/nd/2020     | PRASHANT MEHTA      | No Sign in Application & Page No. 16 to 18 Hindi True Copy Singn | 24/07/2020 |
| 126 | 0710102/07339/2020 | PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG |  | Sec 42          | 706/2018       | K. ENATOLI SEMA     | No Sign in Application & No True Copy and Page No 63 not Clear   | 24/07/2020 |
| 127 | 0710102/07320/2020 | ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.     |  | Sec 60(5)       | 22/2018        | PRANAV VERMA        | PAGE 24,2934,35,36,39,42,43,44,46-49 NOT CLEAR PAGE              | 24/07/2020 |
| 128 | 0710102/07341/2020 | RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)             |  | Sec 60(5)       | IB-248/ND/2019 | Nil                 | P- 36 Hindi, P- 92, 195, 197, 255 Not Clear                      | 8800343000 |
| 129 | 0710102/06038/2020 | UNION OF INDIA Vs. GYM KHANA CLUB LIMITED                         |  | Sec 241 (2)     |                | Nil                 | Incomplete Document  | 12-05-2020 |
| 130 | 0710102/03604/2020 | UNION OF INDIA Vs. GYM KHANA CLUB LIMITED                         |  | Sec 241 (2)     |                | Nil                 | DOCUMENT NOT COMPLETE  | 12-05-2020 |
| 131 | 710102/07352/2020  | ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited    |  | Sec. 241(1)     |                | Prashant Jain       | Translate-102-111,133-146,                                       | 24/07/2020 |

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|-----|--------------------|--|--|----------------------------------|--|-------------------|--|------------|
| 132 | 0710102064702020/3 | Arunav Pankaj  |  | ADDITIONAL DOCUMENT              | IB-1367/PB/2019                                  | PULKIT DEORA      | page-11,12,16,23,24,28,30,31,59-61,89-94 not clear and after page 40 double page numbering,PG-113-115,135-144,174-179,207-209,231,232 NOT CLEAR  | 27-07-2020 |
| 133 | 710102064702020/4  | Arunav Pankaj  |  | Sec 60(5)                        | ib/1367/pb/2019 & ia/2334/of/2020                | pulkita deora     | 91-94 135-144 174-179 207-209 231 not clear (small font)   |            |
| 134 | 710102064922020    | Rakesh Kumar Jain  |  | Sec 60(5)                        | (IB)-917(ND) / 2019                              | MOHIT NANDWANI    | AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED   | 23-07-2020 |
| 135 | 0710102/07520/2020 | Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.                                  |  | Rule 11 of NCLT, 2016            | (IB) NO.272 (ND) OF 2019                         | Aviral Kapoor     | signature missing IN application & true copy & Signature Missing   | 30-07-2020 |
| 136 | 710102/06960/2020  | Bharti Airtel Limited Vs   |  | Sec. 230-232 - Second Motion     |  | Tanmay Sharma     | Case Type Wrong / Wrong Document   | 07-10-2020 |
| 137 | 0710102/07556/2020 | M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX DELHI |  | Sec 252 (1) - By Government Body |  | Depaish Tangoriya | Income Tax Service & Page Not Clear<br>50,54,55&60,75,77,98,109& Master Data & Fees Not Paid & Wrong Section choose  | 31-07-2020 |
| 138 | 0710102/07539/2020 | ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED   |  | Sec 60(5)                        | Diary No. 0710102/03620/ 2020 Main Case Diary No | MISHA             | Case Type Wrong & Main Case No Missing   | 30-07-2020 |
| 139 | 0710102/07516/2020 | NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana              |  | Sec 252 (3)                      |  | ABHAY BANSAL      | Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear-67,78,82,83,86,89,91,93,94,98,101,106,109,110,111,115,118-123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax Service | 30.07.2020 |

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| 140 | 0710102/07560/2020 | KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies |  | Sec 252 (1)                                 |                 | Depaish Tangoriya     | Income Tax Service DCIT Cell / Page Not Clear-55,57,59,60,75-77,79,84,85,89,91,93,98,103,104,105,106,108,109, | 31.07.2020 |
| 141 | 0710102/07569/2020 | Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED                    |  | Sec 60(5)                                   | IB/446/ND/2017  | ROHIT RATHI           | No Sign in Application and No True Copy and Sign in Annexures   | 31-07-2020 |
| 142 | 0710102/07564/2020 | Forgings Private Limited Vs Indiabulls Housing Finance limited     |  | Application under any other provisions- IBC | IB/455/PB/2017  | Sanjeev Bhushan Deora | Page No. 121 & 131 Not Clear  | 31-07-2020 |
| 143 | 0710102/07566/2020 | Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED                    |  | Sec 60(5)                                   | IB/446/ND/2017  | ROHIT RATHI           | No Sign in Application and No True Copy and Sign in Annexures   | 31-07-2020 |
| 144 | 0710102/07570/2020 | Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED                    |  | Sec 60(5)                                   | IB/446/ND/2017  | ROHIT RATHI           | No Sign in Application and No True Copy and Sign in Annexures   | 31-07-2020 |
| 145 | 0710102/06812/2020 | Manohar Lal Vij Vs   |  | Application under any other provisions- IBC | IB-1874/ND/2019 | NA                    | Index Missing , Proof of Service  | 07-03-2020 |
| 146 | 0710102/07568/2020 | Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED                    |  | Sec 60(5)                                   | IB/446/ND/2017  | ROHIT RATHI           | No Sign in Application and No True Copy and Sign in Annexures   | 31-07-2020 |
| 147 | 0710102/01482/2020 | ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED              |  | Application under any other provisions- IBC | IB-569/2019     | NA                    | case type wrong   | 08-05-2020 |



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| 148 | 0710102/07521/2020 | KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTIWAL PULP AND BOARD MILLS PRIVATE LIMITED |  | Sec 60(5)                                   | IB-343/2019       | Mohit Singh      | Index and sign on every page of application are missing                 | 08-05-2020 |
| 149 | 0710102/07319/2020 | DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED   |  | IBC Under Sec 9                             | FRESH             | Mohit Singhal    | claim less than 1 Cr  | 08-05-2020 |
| 150 | 0710102/07452/2020 | VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HSK INFRA PRIVATE LIMITED                  |  | IBC Under Sec 9                             | FRESH             | Pankaj Paliwal   | claim amount less than 1 CR   | 08-05-2020 |
| 151 | 0710102/07567/2020 | DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED   |  | Sec 12(2)                                   | 446/2017          | rohit rathi      | Sign missing on application and sign and true copy missing on Annexures | 08-05-2020 |
| 152 | 0710102076272020   | SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD                                    |  | Rule 11 of NCLT                             | CP(IB)364/ND/2019 | Amresh Kumar     | Case Type Wrong   | 08-05-2020 |
| 153 | 0710102/07597/2020 | Mohan Lal Jain Vs Kaliber Associates Private Limited   |  | Application under any other provisions- IBC | IB-228/PB/2018    | NA               | True Copy and Sign Missed   | 08-02-2020 |
| 154 | 0710102/07621/2020 | M L Gupta Vs Lifestyle Fitness Private Limited   |  | Sec 60(5)                                   | IB-310/ND/2019    | Manashwy Jha     | True Copy and Sign Missed in all pages                                  | 08-02-2020 |
| 155 | 0710102/07618/2020 | DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED   |  | Sec 60(5)                                   | IB-1006/ND/2019   | RAJENDRA BENIWAL | True Copy and Sign Missed   | 08-04-2020 |
| 156 | 0710102/07630/2020 | EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES  |  | Sec 252 (1) - By Government Body            | APPEAL/206/2020   | ANAND BAJPAI     | Wrong case type chose   | 08-07-2020 |

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| 157 | 0710102/07434/2020 | Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited |  | IBC Under Sec 9                             |                        | SUMIT KUMAR BATRA | objection-default amount less than 1 crore   | 28/07/2020                          |
| 158 | 0710102/07200/2020 | ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited            |  | Sec. 241(1)                                 |                        | Ajay Kumar Gupta  | Missing-35-354   | 19/07/2020                          |
| 159 | 710102017622020    | Serious Fraud investigation office Vs. Sunair Hotels Limited                     |  | Sec. 241(1)                                 |                        | Ashim Sood        | PG-78,98,116-119,128,132,139,176,177,183,185,186,191,193-195,197-222,224,226,228,229,233,234-237,240-242,244,245-247,255,256,261,275,280,286,297,299,387,388,391,394,395,397,404-407,409,433,451,452,462,463,470,475,482,487,488,491,509,525-564 NOT CLEAR PG-88 FONT SMALL PG-175,184 CUT PG-304 WRONG ARRANGE PG-410G,410H MISSED,PROOF OF SERVICE MISSED BRIEF SYNOPSIS,MOA AND AOA | 31-07-2020( Before Lockdwn period ) |
| 160 | 0710102/07776/2020 | KDR Services Private Limited Vs ROC DELHI  |  | Sec 252 (1)                                 |                        | RITESH UPADHYAY   | Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Council Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax Service / File Not Properly Uploaded Volume Wise  | 08-10-2020                          |
| 161 | 0710102/07765/2020 | SAPAN MOHAN GARG Vs.   |  | Application under any other provisions- IBC | C.P. (IB)/1756(PB)2018 | NA                | TRUE COPY MISSED   | 08-11-2020                          |

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|-----|--------------------|---|--|---|------------------------|-------------------------|--|------------|
| 162 | 0710102/07695/2020 | M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD |  | Sec 60(5)                                   | (IB) 17(NB) OF 2019    | upasana chandrashekaran | Unsign pages-2 to 10,13. Pages not clear-52 to 54,57,63,101 to 103   | 08-07-2020 |
| 163 | 0710102/07788/2020 | Rakesh Sareen Vs  |  | Sec 60(5)                                   | C.P. (IB)/1006(ND)2019 | Ravi Krishan Chandna    | pg-21,23,26,31,33,35 cut   | 10-Aug-20  |
| 164 | 0710102/07807/2020 | YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED                                  |  | Sec 60(5)                                   | C.P. (IB)/1731(ND)2019 | NEERAJ YADAV            | Wrong File Uploaded Matter Name Different.   |            |
| 165 | 0710102/07739/2020 | vishnu dutt Vs  |  | Interlocutory Application (I.B.C)           | CP/IB/1753/ND/2019     | Dilip kumar Nirranjan   | Pages not clear-1,6 to 13,26 to 36. Proof of service   | 13-08-2020 |
| 166 | 0710102/07869/2020 | SHARMA KALYPSO PRIVATE LIMITED Vs   |  | Application under any other provisions- IBC | IB-1887/ND/2019        | NA                      | Pages- 34 to 41 & 43,44,46 and 47 are not clear  | 13/08/2020 |
| 167 | 0710102/07887/2020 | KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA                |  | Sec 60(5)                                   | IB-2130/ND/2019        | Rajan Gupta             | Page-12 to 17 and 31 not clear   | 13/08/2020 |
| 168 | 0710102/07625/2020 | SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED                             |  | APPLICATION ANY UNDER PROVISION             | (IB)/2187(ND)2019      | MAREESH PRAVIR SAHAY    | vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear vol15-2845-2849, vol18-3401-3404 , pages cut 3583-3599, vol24-4601-4615 not clear vol27-5350-5380 not clear, vol33-6499-6530 not clear vol37 7300-7310 not clear | 08-04-2020 |

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| 169 | 0710102/07877/2020 | davendra kumar Vs deltos infra private limited                        |  | Sec. 213,Sec. 241(1),Sec. 242(4) |                 | RAHUL AHUJA   | Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut, Page 713 Missed | 13-08-2020 |
| 170 | 0710102/07873/2020 | M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD           |  | Rule 11 of NCLT                  | IB-420/ND/2017  | NALINI        | True copy and sign missed  | 13/08/2020 |
| 171 | 710000074832020    | IDBI Bank Limited Vs. Resolution                                      |  | Caveat Application               | 1B-1757/2018    | Rajive R. Raj | No Advance Service & No Vakaltnama   | 29/07/2020 |
| 172 | 0710102/07852/2020 | VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES         |  | Sec 252 (3)                      |                 | VINOD SINGH   | Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT Cell / Petition & Annexure every pages signature         | 13/08/2020 |
| 173 | 0710102/07856/2020 | RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION                 |  | Rule 11 of NCLT                  | CP/51/2020      | Tanuj Khurana | Memo of party  | 17/08/2020 |
| 174 | 0710102/07801/2020 | SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF              |  | Rule 11 of NCLT, 2016            | CP/IB/2932/2019 | Manoj Kumar   | case type wrong  | 17/08/2020 |
| 175 | 0710102/07884/2020 | SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION                |  | Sec 60(5)                        | CP/IB/1756/2018 | Mukund Rawat  | Pages not clear-124 to 129,141 to 148,413  | 17/08/2020 |
| 176 | 0710102/07681/2020 | GOODRE PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED |  | Sec. 230-232 - Second Motion     | NA              | Sandeep Kumar | Wrong case type chose / Main case no / index not mention / document not properly uploaded  | 17/08/2020 |

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| 177 | 0710102/07924/2020 | APAVARGA TRADING COMPANY Vs. CAARA INDIA PRIVATE LIMITED                         |                               | Sec. 12A                                    | C.P. (IB)/587(ND)2019    | RAJENDRA BENIWAL | Pages not clear-31,33 to 37  | 17/08/2020 |
| 178 | 710102018152020    | Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts Pvt. Ltd.      |                               | Rule 11 of NCLT, 2016                       | C.P. (IB)/913(ND)2019    |                  | case type wrong view recipet payment not show                            |            |
| 179 | 710102080142020    | PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power Corporation Limited         |                               | Sec 60(5)                                   | C.P. (IB)/934(PB)2018    | 41354354         | e-stamp paper missed   |            |
| 180 | 0710102/07562/2020 | ELLORA COMMOALES PRIVATE LIMITED Vs  |                               | Sec. 230-232, Sec 234                       | 1st Motion               | ankit singal     | Page Not Clear-595-602,605-611,741,1479,1478,1477,                       | 31/07/2020 |
| 181 | 710102072682020    | SANTOSH SHARMA Vs. DASH EXPORT PVT LTD   |                               | Application under any other provisions- IBC | C.P. (IB)/1388(ND)2018   | Sanyam goel      | PAGE no 27- 41, 77 AND 78 NOT CLEAR                                      | 28-07-2020 |
| 182 | 0710102/07349/2020 | MEHTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA |                               | Sec 252 (3)                                 |                          | NOOR MOHAMMAD    | Translate-141-164 / No Documents Proper Uploaded                         | 24-07-2020 |
| 183 | 0710102/07170/2020 | Mohd Zuvaib Khan Vs Registrar of Companies                                       |                               | Sec 252 (3)                                 |                          | ANJALI YADAV     | income tax service DCIT High Court                                       | 17/07/2020 |
| 184 | 0710102/08052/2020 | Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.                                 |                               | Sec 60(5)                                   | C.P. No. (IB)50(PB)12018 | RAJIV ANEJA      | Affidavit verifyfing date  | 18/08/2020 |
| 185 | 0710102/08030/2020 | Jaswinder Singh Walia Vs PUMA REALTORS PRIVATE LIMITED                           |                               | Sec 60(5)                                   | CP/IB/934/PB/2018        | Anurag Bhatt     | Application every pages sign Annexure every pages sign /Proof of service | 18/08/2020 |
| 186 | 0710102/08126/2020 | LEE FININVEST PRIVATE LIMITED Vs ROC Delhi                                       | Company Appeal(Companies Act) | Sec 252 (1) - By Government Body            |                          | Bharti Kashyap   | Document not properly uploaded / wrong section / wrong case type         | 21/08/2020 |

|     |                    |  |                                    |                     |                            |                        |  |            |
|-----|--------------------|--|------------------------------------|---------------------|----------------------------|------------------------|--|------------|
| 187 | 0710102/08081/2020 | LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.           |                                    | IBC Under Sec 9     |                            | RANJIT KHATRI          | claim less than 1 cr   |            |
| 188 | 0710102/06329/2020 | HIGH GROUND vs LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED              |                                    | IBC Under Sec 9     |                            | Shantanu Derhgawen     | page:35, 68, 69, not clear   |            |
| 189 | 0710102/08166/2020 | EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES | Company Application(Companies Act) | Rule 11 of NCLT     | Appeal no. 206/252/ND/2020 | ANAND BAJPAI           | Advance service to income tax (DCIT)   | 22/08/2020 |
| 190 | 710102069192020    | Mobeinnovation Software Private Limited Vs. Registrar of Companies   | Company Application                | Rule 11 of NCLT     | Appeal/44(ND)2020          | Narayan Kumar Jha      | supporting affidavit   | 24-08-2020 |
| 191 | 0710102/07514/2020 | JK LAKSHMI CEMENT LTD Vs. ANSAL HI-TECH TOWNSHIPS LTD                | Company Petition IB                | IBC Under Sec 9     |                            | AMIT PRABHAT DESHPANDE | amount less than 1 Cr  |            |
| 192 | 0710102/07725/2020 | INDIAN POTASH LIMITED Vs SUMAN PHOSPHATES AND CHEMICALS LIMITED      | Company Petition IB                | IBC Under Sec 9     |                            | MANISH KAUSHIK         | objection-jurisdiction(registered office indore)                                       |            |
| 193 | 0710102/03587/2020 | ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.               | Company Petition IB                | IBC under Sec 7     |                            | LZAFEER AHMAD B F      | documents not uploaded (only six pages are uploaded)                                   |            |
| 194 | 0710102/08190/2020 | SIDHANT SHARMA Vs AKASH KHILWANI                                     | Company Application(Companies Act) | Rule 11 of NCLT     | CP/305/241/242/ND/2018     | YOGESH KUMAR JAGIA     | Index not uploaded   | 24/08/2020 |
| 195 | 0710102/07755/2020 | BSM India Private Limited  | Company Petition IB                | Sec 60(5)           |                            | amresh kumar           | case type wrong not sign in application page 18-21 not clear main case no. not mention | 10.8.2020  |
| 196 | 0710102148962019/7 | M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE PANELS PRIVATE LIMITED   | IBC Under Sec 9                    | Company Petition IB | ib/3196/ND/2019            | Onkar Nath             | 33, 27,23 not clear page 24 translate  |            |

|     |                    |   |                                    |  |   |                        |  |            |
|-----|--------------------|---|------------------------------------|--|---|------------------------|--|------------|
| 197 | 0710102/08231/2020 | MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED              | Interlocutory Application (I.B.C)  | Sec 60(5)                              |   | 9711967227             | PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR<br>PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR | 25-08-2020 |
| 198 | 710102080802020    | Casablanca Industries Private Limited                                   | CAVEAT                             | NA                                     | NA                                      | RISHAB WASSAN          | DD WRONG DETAILS   | 25/08/2020 |
| 199 | 0710102/08264/2020 | Rohit Sehgal Vs Supritendent of Police                                  | Interlocutory Application (I.B.C)  | Sec 60(5)                              | CP/IB/547/PB/2018                       | Rohit Sehgal           | Proof of service   | 27.08.2020 |
| 200 | 0710102/08243/2020 | ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd                  | Company Application(Companies Act) | Rule 11 of NCLT                        | CP/434/2018                             | AMIT PRABHAT DESHPANDE | Memo of party  | 27.08.2020 |
| 201 | 0710102/08241/2020 | Anupam Gupta Vs Overseas Courier Service India Pvt Ltd                  | Company Application(Companies Act) | Rule 11 of NCLT                        | CP/434/2018                             | AMIT PRABHAT DESHPANDE | Memo of party  | 27.08.2020 |
| 202 | 0710102/08258/2020 | Punjab National Bank Vs Metaphor Exports Pvt. Ltd                       | Company Application(Companies Act) | Application under any other provisions | IB/422/2016                             | Rajinder Wali          | Application every pages sign-1 to 11   | 27.08.2020 |
| 203 | 0710102/08265/2020 | TEK TRAVELS PRIVATE LIMITED Vs TED TRAVEL & EXPERIENCES PRIVATE LIMITED | Interlocutory Application (I.B.C)  | Sec 60(5)                              | COMPANY APPLICATION NO. IB-2417/ND/2019 | Rachit Kohli           | Memo of party (Applicant signature) Application every pages sign-1 to 4,9,12                             | 27.08.2020 |
| 204 | 0710102/07786/2020 | STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.                 | Company Petition IB (IBC)          | IBC Under Sec 9                        |   | ARV CHAMBERS LAW       | page:1466-1476 missed and proof of service missed  |            |
| 205 | 0710102/08273/2020 | Ahluwalia Contracts (India) Limited Vs Gian Chand Narang                | Interlocutory Application (I.B.C)  | Sec 42                                 | CP/IB/706 /PB/2018                      | Tariq Khan             | Wrong Section  |            |

|     |                               |   |                                    |   |                            |                          |   |            |
|-----|-------------------------------|---|------------------------------------|---|----------------------------|--------------------------|---|------------|
| 206 | 0710102/08275/2020            | SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES                         | Company Application(Companies Act) | Sec 252 (1) - By Government Body            | APPEAL no. 169/252/ND/2020 | SANKET GUPTA             | Wrong Section and fees not paid   | 27/08/2020 |
| 207 | 0710102/08278/2020            | THIRD EYE HARKHABAR PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA | Company Application(Companies Act) | Application under any other provisions      | Not Mentioned              | Dr. Maurya Vijay Chandra | No Pagination/ main case no. not mentioned/ No index  | 27/08/2020 |
| 208 | 0710102/07903/2020<br>Refiled | Divyanshu Setia Vs REGISTRAR OF COMPANIES                                     | Company Appeal(Companies Act)      | Sec 252 (1) - By Government Body            |                            | Amol Sinha               | STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No, 364,365,367,369,371,373,382 Cut | 14-08-2020 |
| 209 | 0710102/07559/2020<br>Refiled | M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies        | Company Appeal(Companies Act)      | Sec 252 (1)                                 |                            | Depaish Tangoriya        | Jurisdiction Haryana in Master Data   | 31-07-2020 |
| 210 | 0710102/08289/2020            | CZONE ENGINEERS PRIVATE LIMITED Vs  | Company Application(Companies Act) | Application under any other provisions      | APPEAL no. 839/252/ND/2019 | Abdul Quadir             | Page No 7 Repeated & Income Tax Service Missing & After Page No 17 Pagination Not Done                        | 27/08/2020 |
| 211 | 0710102/08330/2020            | Sunrays Properties and Investments Company Private Limited Vs                 | Company Application(Companies Act) | Application under any other provisions      | C.A.(CAA)/52(PB)2019       | MANOJ SHARMA             | TRUE COPY SING MISSED   | 28/08/2020 |
| 212 | 0710102/02671/2020            | Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited                     | Interlocutory Application (I.B.C)  | 19(2)                                       | C.P. (IB)/432(ND)2019      | Atul Sharma              | Pg-15,40 not clear  | 28/02/2020 |
| 213 | 0710102/07646/2020            | IDBI BANK Vs  | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | IB-1757/PB/2018            | RAJIV RANJAN RAJ         | Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise index compulsory                               | 08-05-2020 |
| 214 | 0710102/07759/2020            | NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited                 | Company Petition IB (IBC)          | Application under any other provisions- IBC |                            | NA                       | case type wrong & document not upload properly  | 10-08-2020 |
| 215 | 0710102/07723/2020            | Pawan Vs Supertech Township Project Ltd                                       | Contempt Petition (IBC)            | Rule 11 of NCLT, 2016                       | IB/904/ND/2019             | Rajiv Shukla             | case type wrong   | 07-08-2020 |



|     |                    |   |                                    |  |                       |                       |  |            |
|-----|--------------------|---|------------------------------------|--|-----------------------|-----------------------|--|------------|
| 216 | 710102078462020    | Karnataka Bank Ltd. Vs. Resolution Professional &#40;Ortel Communications Ltd.&#41; & Ors.  | Interlocutory Application(IBC)     | Sec 60(5)  | C.P. (IB)/761(ND)2018 | NIPUN GAUTAM          | pg-51 missed   |            |
| 217 | 710102081272020    | M/S. PREMSONS SUPER STEEL PVT. LTD.   | Interlocutory Application(IBC)     | Sec. 12A   | C.P. (IB)/404(ND)2018 | VIVEK KUMAR           | wrong proof of service in Proof of service column  |            |
| 218 | 0710102/08312/2020 | AKHILESH KUMAR GUPTA Vs EASYTECH GLOBAL PRIVATE LIMITED                                     | Interlocutory Application (I.B.C)  | Regulation 44(2), Liquidation process Regulation, 2016 | CP/IB/794/ND/2018     | Surabhi Sinha         | Proof of service   | 28/08/2020 |
| 219 | 0710102/08358/2020 | MUKESH KUMAR GROVER Vs Uttarakhand Power Corporation Limited through Its Executive Engineer | Interlocutory Application (I.B.C)  | Sec 60(5)  | CP/IB-2375/(ND)/2019  | PARTHO BHATTACHARYA   | Application every pages sign-2 to 4  | 29/08/2020 |
| 220 | 0710102/07437/2020 | WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana    | Company Appeal(Companies Act)      | Sec 252 (3)  |                       | Rohit                 | Council Sign and Detail Missed in Index  | 28-07-2020 |
| 221 | 0710102/06135/2020 | RAJESH RAJPAL Vs RAJPAL POLYTEX PRIVATE LIMITED   | Company Petition (Companies Act)   | Sec. 241(1),Sec. 242(4)                                |                       | Devesh Arora          | Page 144 Wrong Arrange, Page 291 to 294, 302,303,304,305,306 not clear, Annexure 6 no seperate index and Break after 200 pages | 22-05-2020 |
| 222 | 0710102/08192/2020 | AASHIYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi & Haryana)       | Company Appeal(Companies Act)      | Sec 252 (1)  |                       | PRAMOD PRASAD KOTHARI | Translate-86,88 / Page Not Clear-90,94,95,97 / Blur Pg-33,80 / Annexure Every Pages Sign                                       | 24/08/2020 |
| 223 | 0710102/08067/2020 | UJJAWAL GARMENTS PRIVATE LIMITED Vs   | Company Application(Companies Act) | Sec 252 (3)  |                       | CS AVINASH KUMAR      | Case Type Change   | 19/08/2020 |
| 224 | 0710102/08129/2020 | CHLORITECH INDUSTRIES Vs. M/S HIL INDIA LIMITED   | Company Petition IB (IBC)          | IBC Under Sec 9  |                       | AMIT GUPTA            | pages 430,434,436,438,440,442 not clear  | 21-08-2020 |

|     |                    |   |                                    |   |                        |                      |   |            |
|-----|--------------------|---|------------------------------------|---|------------------------|----------------------|---|------------|
| 225 | 0710102/08451/2020 | Longowal traders Vs DCM LIMITED   | Company Petition IB (IBC)          | IBC Under Sec 9                             |                        | SANYAM JAIN          | objection-claim amount less then 1 crore  | 09-01-2020 |
| 226 | 0710102/08454/2020 | VEER BHAN Vs. DCM LIMITED   | Company Petition IB (IBC)          | IBC Under Sec 9                             |                        | SANYAM JAIN          | claim amount less then 1 crore  | 09-02-2020 |
| 227 | 0710102/06283/2020 | Total Airport Services (India) Private Limited Vs Registrar of Companies NCT of Delhi & Haryana | Company Application(Companies Act) | Sec 252 (3)                                 | CA/149/252/ND/2020     | Sandeep Chilana      | Case Type Wrong / Every Pgs Signed  | 06-04-2020 |
| 228 | 0710102/08403/2020 | Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED                                  | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | C.P. (IB)/1392(ND)2019 | Jatin S Sethi        | TRUE COPY MISSED  | 31/08/2020 |
| 229 | 0710102/07845/2020 | Woolways India Limitd Vs Standard Chartered Bank  | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | IB)/29(ND)2018         | sajeve BHUSHAN DEORA | WRONG SCRUTINY  | 13/08/2020 |
| 230 | 710102080532020    | M/s Richa Global Exports Pvt. Ltd Vs. SAMTEX DESINZ PRIVATE LIMITED                             | Intervention Petition              | Sec 60(5)                                   | IB-3171 OF 2019        | Abhishek Bhardwaj    | APPLICATION SIGN MISSED,PG-24,26 IN HINDI,WRONG CASE TYPE                         |            |
| 231 | 0710102/08573/2020 | SANJAY GUPTA Vs.  | Interlocutory Application(IBC)     | Application under any other provisions- IBC | (IB)/132(PB)2017       | NIPUN GAUTAM         | PAGE 53-56 FONT SMALL   | 09-05-2020 |
| 232 | 0710102/08454/2020 | veer bhan Vs DCM LIMITED  | Company Petition IB (IBC)          | IBC Under Sec 9                             |                        | SANYAM JAIN          | objection-claim amount less then 1 crore  | 09-02-2020 |
| 233 | 0710102/08444/2020 | SAWHNEY COAL TRANSPORT PRIVATE LIMITED Vs. ASSESSING OFFICER                                    | Company Petition IB (IBC)          | IBC Section 59                              |                        | RAKESH KUMAR         | page:42-48, 52-57, 90-103 not clear and page 68, 73, 74, 76, 84, 90 wrong arrange | 01-09-2020 |
| 234 | 0710102/06276/2020 | Sona Beverages Pvt. Ltd. Vs KAAMA BREWERIES PVT LTD   | Company Petition IB (IBC)          | IBC Under Sec 9                             |                        | debopriyo moulik     | page:77-88, 126-132 note clear  |            |

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|-----|--------------------|--|-----------------------------------|---|---|----------------------------|--|-------------|
| 235 | 0710102/08297/2020 | Mukund Vs M/s Logix City Developers Pvt Ltd  | Interlocutory Application (I.B.C) | IBC Under Sec 9                             |   | BALAJI SRINIVASAN          | Wrong section (wrong e-file)   |             |
| 236 | 0710102/08178/2020 | PCL IT Solutions Private Limited Vs  | Company Petition IB (IBC)         | IBC Under Sec 10                            |   | sonal mashankar 8109308340 | page:173-175, 200 missed and claim less than 1 cr                    |             |
| 237 | 0710102/08450/2020 | GOENKA ENTERPRISES Vs KULDEEP VERMA  | Interlocutory Application (I.B.C) | Sec 42                                      | CP/IB/418/ND/2018                           | DIVYANSHU AGRAWAL          | (AFFIDAVIT DATE)   | 09-01-2020  |
| 238 | 0710102/07233/2020 | INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.                                      | Interlocutory Application(IBC)    | Application under any other provisions- IBC | Application under any other provisions- IBC | ANIL KUMAR                 | pg-21 repeated.  | REFILE      |
| 239 | 0710102/08629/2020 | Sanjib Kumar Dey Vs Concept Capital Infra Projects Pvt. Ltd.                             | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016                       | IB-911/2020                                 | Srijan Sinha               | No Index, No pagination, No e-Stamp, Brief Synopsis, memo of parties | 07-09-2020  |
| 240 | 0710102/08510/2020 | DEVKRIPA ISPAT PRIVATE LIMITED Vs DELAGE LANDEN FINANCIAL SERVICES INDIA PRIVATE LIMITED | Interlocutory Application (I.B.C) | Sec 60(5)                                   | C.P. (IB)/985(ND)2018                       | ANAND BAJPAI               | PG-18,45 NOT CLEAR   | 09-02-2020  |
| 241 | 0710102/08470/2020 | Manoj Giri Vs Ansal Phalak Infrastructure Pvt Limited                                    | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016                       | C.P. (IB)/2336(ND)2019                      | ROHIT CHOUDHRY             | SELECT CORRECT DOCUMENT TYPE   | 09-02-2020  |
| 242 | 0710102/08486/2020 | ARUN ANAND Vs. AKME PROJECTS LIMITED   | Company Application               |   | CP/55(ND)2018                               | ROHIT KRISHAN NAGPAL       | affidavit back date sign missing and section wrong                   | application |
| 243 | 710000085722020    | Neeraj Aggarwala   |                                   | Cavet                                       |   |                            | NCLT form 3c Missed  | 05-09-2020  |
| 244 | 710102086282020    | MASQ BUSINESS SOLUTION PVT. LTD Vs. Registrar of Companies                               | Company Application               | Rule 11 of NCLT                             | Appeal-280 of 2020                          | Sameer Sidhar              | page numbering missed,income tax service missed                      |             |

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| 245 | 0710102/00024/2020 | VARDHMAN INFRABUILD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES   | Company Appeal        | Sec 252 (3)                            | NA                    | YOGITA BHATIA      | 83 not clear 50 soft 68 73 missed etc and case type wrong... | 09-09-2020 |
| 246 | 0710102/03278/2020 | HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI  | Company Appeal        | Sec 252 (1) - By Government Body       | NA                    | SAMAKSH GOYAL      | case type wrong AND DOCS NOT UPLOAD PROPERLY...              | 09-09-2020 |
| 247 | 0710102/03560/2018 | ADITYA PUGLIA Vs. FIRESTAR DIMANOND PRIVATE LIMITED FIRESTAR DIMANOND INTERNATIONAL PRIVATE LIMITED NIRAV MODI HONG KONG LIMITED | Intervention Petition | Application under any other provisions | NA                    | Aditya Puglia      | case type wrong document not properly uplad                  | 09-09-2020 |
| 248 | 0710102/03576/2018 | MR. NAVNEET KUMAR GUPTA Vs. M/S. TATA STEEL LIMITED  | Company Petition IB   | Sec 60(5)                              | NA                    | J SAGAR            | case type wrong/SECTION                                      | 09-09-2020 |
| 249 | 0710102/00176/2019 | DR.SEEMA BAJAJ Vs. EMBRYO HEALTH PRIVATE LIMITED   | Company Petition      | Application under any other provisions | NA                    | Vishnu PS Langawat | case type wrong sing missed in application                   | 09-09-2020 |
| 250 | 0710102/14108/2019 | STATE BANK OF INDIA Vs. SHRI LAL MAHAL LTD.  | Company Application   | Rule 11 of NCLT, 2016                  | C.P. (IB)/613(ND)2019 | AYUSH AGARWAL      | CASE TYPE WRONG  | 09-09-2020 |
| 251 | 0710102/00084/2020 | SINGLA BUILDERS AND PROMOTERS LIMITED Vs.  | Company Application   | Sec 60(5)                              | C.P. (IB)/934(PB)2018 | PALLAVI SINGH      | CASE TYPE WRONG  | 09-09-2020 |

|     |                    |  |                                   |  |                           |                      |   |            |
|-----|--------------------|--|-----------------------------------|--|---------------------------|----------------------|---|------------|
| 252 | 0710102/00059/2020 | SHIV DYAL SHARMA Vs  | Company Application               | Sec 60(5)                                      | C.P.<br>(IB)/1718(PB)2018 | Jatin S Sethi        | case type wrong   | 09-09-2020 |
| 253 | 0710102/01303/2020 | KALIBER ASSOCIATES PVT.<br>LTD Vs. INCOME TAX OFFICER  | Company Application               | Application under any<br>other provisions      | CP/228(ND)2018            | Anirban Bhattacharya | petition filled in companies<br>act,Pg Not Clear-24-28,29-<br>38,36,37 and case type wrong  | 09-09-2020 |
| 254 | 0710102/02479/2020 | AXYKNO CAPITAL SERVICES PVT.<br>LTD. Vs. RATTANINDIA POWER LTD   | Cross Application                 | Application under any<br>other provisions- IBC | NA                        | Vikram Hegde         | CASE TYPE WRONG   | 09-09-2020 |
| 255 | 0710102/03191/2020 | SHRI SOURABHAGGARWAL SOLE<br>PROPRIETOR M/S. S S<br>ENTERPRISES Vs. SHRI BALAJI<br>INFRADEVELOPERS PRIVATE LIMITED | Review Application                | Rule 11 of NCLT,<br>2016                       | C.P.<br>(IB)/2126(ND)2019 | Mohit Singhal        | CASE TYPE WRONG   | 09-09-2020 |
| 256 | 0710102/03136/2020 | SPEED CARRIERS Vs. ANIL MATTA  | Interlocutory<br>Application(IBC) | Application under any<br>other provisions- IBC | C.P.<br>(IB)/995(ND)2018  | animesh Rastogi      | PAGE 5<br>,7,11,12,13,15,19,20,21,22,24,<br>26,27,30A,21,32,33,36,37,39,4<br>8,49,51,51A,52,53A,56,57,58,5<br>9,61A,62,63A,64,67,69,69A,71,<br>73,73A,74,76,80-<br>82,82A,85,85ANOT CLEAR,<br>AFTER 76 NOT CLEAR,89<br>MISSED | 09-09-2020 |
| 257 | 0710102/03028/2020 | KAVYA TRADERS Vs. ANIL MATTA   | Interlocutory<br>Application(IBC) | Application under any<br>other provisions- IBC | C.P.<br>(IB)/995(ND)2018  | animesh Rastogi      | DOC NOT UPLOAD  | 09-09-2020 |
| 258 | 0710102/02618/2020 | THE CASA ROYALE ALLOTTEES WELFARE<br>ASSOCIATION Vs. NISUS FINANCE AND<br>INVESTMENT MANAGERS LLP                  | Interlocutory<br>Application(IBC) | Sec 60(5)                                      | C.P.<br>(IB)/1348(ND)2019 | URFEE HAIDER         | Pg-40-43 ,49,68-70,71 not<br>clear  | 09-09-2020 |

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|-----|--------------------|---|------------------------------------|---|------------------------|-----------------------|---|------------|
| 259 | 0710102/03083/2020 | BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - INTERIM RESOLUTION PROFESSIONAL | Company Appeal                     | Application under any other provisions- IBC | C.P. (IB)/192(PB)2019  | NA                    | EVERY 2 PAGE BLANK  | 09-09-2020 |
| 260 | 0710102/03069/2020 | SUPERLATIVE INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL     | Company Appeal                     | Application under any other provisions- IBC | NA                     | NA                    | EVERY PAGE BLANK AND CASE TYPE WRONG,   | 09-09-2020 |
| 261 | 0710102/02736/2020 | CANBANK FACTORS LIMITED Vs. CANBANK FACTORS LTD   | Company Appeal                     | Section 42 - Submitted by Government Body   | NA                     | VIJAY KUMAR           | CASE TYPE WRONG AND DOCUMENT NOT UPLOADED PROPERLY  | 09-09-2020 |
| 262 | 0710102/08672/2020 | Haryana Carbon Private Limited Vs Registrar of Companies  | Company Application(Companies Act) | Sec 252 (1) - By Government Body            | Appeal no. 242/2020    | SAMAKSH GOYAL         | Wrong Section   | 09-09-2020 |
| 263 | 710102076952020    | M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD                    | Interlocutory Application(IBC)     | Sec 60(5)                                   | C.P. (IB)/17(ND)2019   | upasana chandrashekar | wrong main case number in file and affidavit,pg-52-54,57 not clear,volume break after 200 pages   |            |
| 264 | 710102064042020    | Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd   | Interlocutory Application(IBC)     | Sec 60(5)                                   | C.P. (IB)/1788(PB)2018 | Jatin S Sethi         | sign missed on application,pg-130,139 black,pg-131-133,203-210,432-434,461,465A,556,557,811not clear,pg-355 font small,pg-473,474,478,479,480,481,482,486,487-491,807 translate |            |
| 265 | 0710102/06621/2020 | INDIAN OVERSEAS BANK Vs. PIXION MEDIA PRIVATE LIMITED   | Interlocutory Application(IBC)     | Application under any other provisions- IBC | C.P. (IB)/438(PB)2018  |                       | 167-170,172-179 not clear page  | refile     |

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|-----|--------------------|--|------------------------------------|---|---------------------|---------------------------|--|------------|
| 266 | 0710102/07816/2020 | Kiran Chopra Vs Arvind Chopra  | Company Application(Companies Act) | Rule 32                                     | CP/64(PB)2019       | VARUN KATHURIA            | Pg-71 72 73 74 75 76 NOT CLEAR                         | 08-11-2020 |
| 267 | 0710102/08614/2020 | IDBI Bank Limited Vs Amzen Transportation Industries Private Limited                 | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | C.P. (IB)/3(ND)2020 | Harshit Khare             | wrong filing rejoinder file as a application           | 09-07-2020 |
| 268 | 0710102/03519/2020 | Shane Haryana Finlease Limited Vs Registrar of Companies Delhi and Haryana           | Company Appeal(Companies Act)      | Sec 252 (3)                                 |                     | ZZ                        | NCLT Form 12 Missed                                    | 21-03-2020 |
| 269 | 710102081952020    | BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED                                      | Company Application                | Application under any other provisions      | CP/25(ND)2020       | Pratishtha                | True Copy Sign missed                                  |            |
| 270 | 0710102/08554/2020 | CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED Vs GOLF VIEW HOMES LIMITED               | Company Petition IB (IBC)          | IBC Under Sec 9                             |                     | sandeep phogat 9873687595 | page:95-97, 98, 105, 108, 111, 135-139, page not clear |            |
| 271 | 0710102/08714/2020 | ARUN ANAND Vs. HARIKRISHAN SHARMA  | Interlocutory Application(IBC)     | APPLICATION UNDER PROVISION IBC             | (IB)/55(ND)2018     | Rohit Naagpal             | ALL PAGES ARE BLURE                                    |            |
| 272 | 0710000080072020   | Hem Singh Bharana Vs.  | CAVEAT                             |   |                     |                           | FORM 3C MISSED   | 17-08-2020 |
| 273 | 0710000080602020   | Trinity Cleantech Private Limited  | CAVEAT                             |   |                     |                           | FORM 3C MISSED   | 19-08-2020 |
| 274 | 0710102080792020   | Sushen Gupta VS ACTIA INDIA PRIVATE LIMITED  | CAVEAT                             |   |                     |                           | FORM 3C MISSED   | 20-08-2020 |
| 275 | 710000085722020    | 1. Unilazer Alternative Ventures ,2. Easy Policy Insurance Web Aggregators Pvt. Ltd. |                                    |   |                     |                           | NCLT form 3c Missed                                    | 09-05-2020 |

|     |                    |  |                                      |  |                           |                   |  |            |
|-----|--------------------|--|--------------------------------------|--|---------------------------|-------------------|--|------------|
| 276 | 71000084682020     | Green Channel publications (India) Pvt Ltd   |                                      |  |                           |                   | Supporting Affidavit missed<br>Advance Service Missed ,<br>vakaltnama Missed   | 09-02-2020 |
| 277 | 0710102/08777/2020 | SHOBHIT ESTATES PRIVATE LIMITED Vs<br>Registrar of Companies NCT of Delhi &<br>Haryana | Company<br>Appeal(Companies<br>Act)  | Sec 252 (1)                                    |                           | RANJAN KUMAR JHA  | in Index Pagination Not Done &<br>True Copy Signature Missing In<br>Annexures & Page No 46 To<br>80& Page 87 To 97 Hindi Pages<br>Translate Copy Missing & Page<br>No 98 Not Clear & Income Tax<br>Service Missing | 09-12-2020 |
| 278 | 710102080052020    | Amit Anil Goenka Vs. M/s. Earthcon<br>Infracon Private Ltd.                            | Company Petition IB                  | Rule 11 of NCLT,<br>2016                       | IB-1601/ND/2019           | Ankur kashyap     | ONLY VAKALATNAMA,WRONG<br>CASE TYPE  | refile     |
| 279 | 710102079782020    | Mohan Aggarwal Vs. JAI PRAKASH GUPTA   | Review Application                   | Rule 11 of NCLT,<br>2016                       | C.P.<br>(IB)/1565(PB)2018 | RAJENDRA GUPTA    | CASE TYPE WRONG  | refile     |
| 280 | 0710102/08695/2020 | SVAS ARC PRIVATE LIMITED Vs.<br>REGISTRAR OF COMPANIES NCT OF<br>DELHI & HARYANA       | Company Petition<br>(Companies Act)  | Sub-Section (1) Of<br>Section 66.              |                           | RANJAN KUMAR JHA  | Page Cut-11,13,14,15-21,25,28<br>/ list of date events / Board<br>resoulation / Annexure every<br>pages sign / Proof of service  | 09-09-2020 |
| 281 | 0710102/08636/2020 | M/S INTER CONTINENTAL INDUSTRIES<br>Vs M/S SHOREWALA GLOBAL INDUSTRIES<br>PVT. LTD.    | Interlocutory<br>Application(IBC)    | Sec 60(5)                                      | IB/862/ND/2019            | Gautam Singh      | True copy is missing on<br>annexures   |            |
| 282 | 0710102/08665/2020 | V.N. PROPERTIES PRIVATE LIMITED  | Company Application                  | Sec. 230-232 -<br>Second Motion                | CAA/15/PB/2019            | Sanjeev Choudhhry | Wrong Section  | 09-09-2020 |
| 283 | 0710102/08692/2020 | DEVENDRA KUMAR SHARMA Vs JBB-<br>EVEREST BUILDTECH PRIVATE LIMITED                     | Interlocutory<br>Application (I.B.C) | Application under any<br>other provisions- IBC | IB/1006/ND/2019           | Anil Kumar        | PG no. 4-11 cut  | 09-09-2020 |
| 284 | 0710102/08761/2020 | Vasilis CityScapes Pvt. Ltd Vs SONI<br>INFRATECH PVT LTD                               | Interlocutory<br>Application (I.B.C) | Application under any<br>other provisions- IBC | IB/2239/ND/2019           | Aseem Talwar      | Service is missing   | 09-11-2020 |



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| 285 | 710102080972020    | TGS Water Private Limited Vs. Registrar Of Companies   | Contempt Petition                             | Application under any other provisions      | appeal-372/2019                          | JEEVESH MEHTA           | Wrong case type  |            |
| 286 | 710102036232020    | Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited                                | Company Petition IB                           | Application under any other provisions- IBC | COMPANY PETITION (IB) NO. 1665/(PB)/2018 | Shweta Dubey            | CASE TYPE IS WRONG,prayer missed,supporting affidavit missed,proof of service  |            |
| 287 | 0710102/07728/2020 | Oswal exports pvt ltd Vs roc   | CA(A) Merger and Amalgamation(Companies Act)  | Sub-section (I) of section 230              |  | aaryan sharma           | Translate Page-161,164   | 08-07-2020 |
| 288 | 0710102/08767/2020 | R.S. Ajit Singh and Company (Automotives) Pvt. Ltd. Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd. | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC | C.P. (IB)/1499(PB)2019                   | na                      | True Copy Signature Missing in Annexures & Page NO 65,66,67,68,69  | 12-09-2020 |
| 289 | 0710102/01885/2020 | RAJEEV LOCHAN Vs.  | Company Application                           | Sec. 12A                                    | C.P. (IB)/2166(ND)2019                   | 981803467               | Case type wrong  | 11.09.2020 |
| 290 | 0710102/08854/2020 | UMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED  | Interlocutory Application(IBC)                | SECTION -9                                  | C.P. (IB)/310(ND)2019                    | NIRAJ YADAV             | WRONG SECTION SELET AND PG -17 NOT CLEAR   | 15-09-2020 |
| 291 | 0710102/06531/2020 | Olympia Electronics Private Limited Vs   | Company Petition IB (IBC)                     | IBC Section 59                              |  | Soma Samantarai         | uncompleted document , final report, 2 year balance sheet , ibbi report, master data , challance, BR, Special BR etc document missing (contact to registry 24361890) |            |
| 292 | 0710102/08720/2020 | J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                       | Company Application                           | Application under any other provisions      | Appeal/187(ND)2020                       | Depaish Tangoriya       | 7-9 not clear page   | refile     |
| 293 | 0710102/08837/2020 | Proprietor Of Seemro Cargo Movers Vs TRIUMPH REALITY PVT LTD   | Company Petition IB (IBC)                     | IBC Under Sec 9                             |  | upasana chandrashekaran | objection-claim amount less than 1 crore   | 14/09/2020 |
| 294 | 0710102/08364/2020 | Rapipay Fintech Holding Private Limited Vs   | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion                |  | KARAN MALHOTRA          | Missing-311 / Delay Application  | 31/08/2020 |

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|-----|--------------------|--|-----------------------------------|--|---|-------------------|--|------------|
| 295 | 0710102/08884/2020 | FARHEEN ARSHAD Vs. M/S OVERSEAS PRIVATE LIMITED                | Intervention Petition (IBC)       | Sec 60(5)  |   | SANJEEV KATARIA   | true copy missing on all petition, page 69 cut & Case Type | 16-09-2020 |
| 296 | 0710102061192020/1 | Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited           |                                   | Sec 60(5)  | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020          |                   | pg-22 not clear,pg-41 overwriting                          |            |
| 297 | 0710102061192020/3 | Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited           |                                   | Sec 60(5)  | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020          |                   | true copy sign and stamp missed                            |            |
| 298 | 0710102139162019/9 | MR. NIKHIL RAI AND ANOTHER v/s M/S VCARE TECHNOLOGIES PVT LTD  |                                   | Sec. 241(1),Sec. 242(4),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/157(ND)2019            |                   | sign missed on reply,pg-42,43 cut,true copy stamp          |            |
| 299 | 0710102173432019/7 | MCCORMICK SUPPORT SERVICES PRIVATE LIMITED                     |                                   | Sec. 230-232, Sec 234  | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/10(ND)2020 |                   | Only one page in the file                                  |            |
| 300 | 0710102/08884/2020 | Farheen Arshad Vs M/S Overseas Private Limited                 | Intervention Petition (IBC)       | Sec 60(5)  | CP/IB/1731/2019   | Manoj Kumar Malik | Page cut-34 /Wrong section choose                          | 16/09/2020 |
| 301 | 0710102/08914/2020 | SREI EQUIPMENT FINANCE LIMITED Vs WIANXX IMPEX PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016  |   |                   | Advance Service Missing-60                                 | 16/09/2020 |
| 302 | 0710102/08930/2020 | SSMP INDUSTRIES LIMITED Vs. SSMP INDUSTRIES LIMITED            | Interlocutory Application(IBC)    | Application under any other provisions- IBC                    | C.P. (IB)/495(ND)2017                                   | H P BHARDWAJ      | PAGE NO 7 ,12 NOT CLEAR                                    | 17-09-2020 |

|     |                          |   |  |   |                |                         |   |            |
|-----|--------------------------|---|--|---|----------------|-------------------------|---|------------|
| 303 | 0710102/08917/2020       | Vijay Oberoi Vs   | Interlocutory Application (I.B.C)      | Application under any other provisions- IBC | IB/159/ND/2019 | Vijay Oberoi            | Page no. 67,68 not clear                    | 16-09-2020 |
| 304 | 0710102/08622/2020       | IL&FS FINANCIAL SERVICES LTD Vs MR. AMIT MITTAL                               | Company Petition IB (IBC)              | Section 95(1)                               |                | asa legal               | proof of service missed                     |            |
| 305 | 0710102/08814/2020       | Sunil Parmanand Kewalramani Vs REG. Medilux Laboratories Private Limited      | Transfer Petition (IBC)                | Rule16(d),NCLT Rules,2016 IBC               |                | purti marwaha gupta     | case type wrong in Company act              |            |
| 306 | 0710102/06277/2020       | Cowgill Holloway Support ( India) Pvt Ltd. Vs                                 | Company Petition (Companies Act)       | Sec. 59                                     |                | ASHISH SINGH LIQUIDATOR | Page Not Sign-13-44 and case type wrong ibc |            |
| 307 | 0710102/08944/2020 Fresh | A.V. COMPUTERS PRIVATE LIMITED Vs   | Company Petition (Companies Act)       | Rule 11 of NCLT                             |                | ISWAR MOHAPATRA         | Wrong Case Type                             | 17-09-2020 |
| 308 | 710102088932020          | Nandita Sharma  |  | CAVEAT                                      |                |                         | NCLT FORM 3C MISSED AND PROOF OF SERVICE    | 16/09/2020 |
| 309 | 710102088912020          | Nandita Sharma  |  | CAVEAT                                      |                |                         | NCLT FORM 3C MISSED AND PROOF OF SERVICE    | 16/09/2020 |
| 310 | 710102088892020          | Nandita Sharma  |  | CAVEAT                                      |                |                         | NCLT FORM 3C MISSED AND PROOF OF SERVICE    | 16/09/2020 |
| 311 | 710102088872020          | Nandita Sharma  |  | CAVEAT                                      |                |                         | NCLT FORM 3C MISSED AND PROOF OF SERVICE    | 16/09/2020 |
| 312 | 0710102025802018/15      | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD | COMPANY PETITION IB (IBC)/1683(ND)2018 |   |                |                         | WRONG FILE                                  | 09-04-2020 |

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| 313 | 0710102025802018/16 | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD | COMPANY PETITION IB (IBC)/1683(ND)2018         |   |                      |                      | Wrong File   | 09-10-2020 |
| 314 | 0710102085472020/1  | SUNIL KUMAR JAIN Vs. SANDEEP SHARMA   | INTERLOCUTORY APPLICATION (I.B.C)/3774(ND)2020 |   |                      |                      | Incomplete documents.  | 09-12-2020 |
| 315 | 0710102/08969/2020  | Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang                    | Interlocutory Application (I.B.C)              | Sec 60(5)   | CP/IB/ 20            | Prabhu               | Index missed /Merge into one PDF / Wrong Pagination /Not Proper filing   | 17/09/2020 |
| 316 | 0710102/08968/2020  | SMS PARYAVARAN LIMITED Vs ICICI BANK LIMITED                                  | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC                       | CP/IB/1935/PB/2019   | Sajeve Bhushan Deora | Proof of service   | 17/09/2020 |
| 317 | 0710102/08971/2020  | MUKESH KUMAR GROVER Vs  | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC                       | CP/IB/2375/ ND/ 2019 | PARTHO BHATTACHARYA  | Unsign Page-2  | 17/09/2020 |
| 318 | 0710102/08902/2020  | Patents Talgo S.L. Vs Skylark Warehousing Solutions P. LTd                    |  | IBC Under Sec 9   |                      | amit kapur           | objection-pages not clear-51,118, true copy missed on every page, signature missed on few pages & proof of service missing |            |
| 319 | 0710102/08906/2020  | Loyal Scaffolding Pvt. Ltd. Vs M/s C.K Infrastructures Ltd.                   | Restoration Application (Companies Act)        | Rule16(d),NCLT Rules,2016   | IB-1389-2019         | Amarjit Singh        | SECTION CHOOSE WRONG   |            |
| 320 | 0710102105522019/5  | SUNRISE CEMENT PVT LTD Vs DIGITAL ENTERPRISE                                  | COMPANY PETITION (COMPANIES ACT)/11111(PB)2019 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |                      |                      | Index missed, affidavit missed, advance service missed, page number missed, wrong document, NCLT Bengaluru document etc.   | 25-06-2020 |
| 321 | 0710102009632020/1  | SHASHI BHUSHAN PRASAD vs PUMA REALTORS PRIVATE LIMITED                        | COMPANY APPLICATION(IBC)/684(ND)2020           | Application under any other provisions- IBC                       |                      |                      | wrong e filed  | 16-09-2020 |
| 322 | 0710200000062017/10 | IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED               | COMPANY PETITION IB (IBC)/495(ND)2017          | Application under any other provisions                            |                      |                      | wrong e-filing   | 16-09-2020 |

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| 323 | 0710102068432020/2 | CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD   | INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020 | Sec 66(1)       |  |  | Page no. 19-20 and 27-28 not clear and font small.                       | 17-09-2020 |
| 324 | 0710102002052020/4 | WORXPACE PVT LTD Vs M/S IREO FIVERIVER PVT LTD   | COMPANY APPLICATION(IBC)/253(ND)2020           | Sec 60(5)       |  |  | Page 23-24, 30-31 and Page 50 font small and not clear Page 42 missed    | 18-09-2020 |
| 325 | 0710102009742020/2 | GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs VISION PLUS SECURITY CONTROL PVT LTD.                  | COMPANY PETITION IB (IBC)/128(ND)2020          | IBC Under Sec 9 |  |  | two misscellaneous no.   | 18-09-2020 |
| 326 | 0710102023082020/8 | EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                    | COMPANY APPEAL(COMPANIES ACT)/206(ND)2020      | Sec 252 (1)     |  |  | wrong e-filing   | 18-09-2020 |
| 327 | 0710102068392020/4 | HEMANT KHANDLWAL Vs NIHO CONSTRUCTION  | COMPANY PETITION (COMPANIES ACT)/89(ND)2020    | Sec. 241(1)     |  |  | page end signature,true copy   | 18-09-2020 |
| 328 | 0710102071362020/3 | STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/279(ND)2020      | Sec 252 (3)     |  |  | Affidavit missed   | 18-09-2020 |
| 329 | 0710102075402020/1 | GURNEET SINGH SETHI Vs COMMITTEE OF CREDITORS OF K.D.K ENTERPRISES PVT LTD THROUGH INDIAN BANK           | INTERLOCUTORY APPLICATION (I.B.C)/3092(PB)2020 | Sec 60(5)       |  |  | Affidavit missed   | 18-09-2020 |
| 330 | 0710102077152020/4 | MS. MANDIRA KOIRALA vs SON/ MANDHIRA PRIJV ATE LIMITED   | COMPANY PETITION (COMPANIES ACT)/104(PB)2020   | Sec. 241(1)     |  |  | Page 18-19 not clear proof of service missed and 65-B certificate missed | 18-09-2020 |
| 331 | 0710102172562019/4 | ALTICO CAPITAL INDIA LTD. Vs ANIL BHALLA   | COMPANY PETITION IB (IBC)/207(ND)2020          | IBC under Sec 7 |  |  | Page 94-123, 144 not clear and font small                                | 18-09-2020 |

|     |                     |   |   |  |                       |                |   |            |
|-----|---------------------|---|---|--|-----------------------|----------------|---|------------|
| 332 | 0710120012082018/39 | SHINOJ KOSHY Vs M/S GRANITE GATE PROPERTIES PVT LTD                                       | COMPANY PETITION IB (IBC)/1248(PB)2018    | IBC under Sec 7                        |                       |                | Page 29 and 38-39 not clear   | 18-09-2020 |
| 333 | 0710200000062017/12 | IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED                           | COMPANY PETITION IB (IBC)/495(ND)2017     | Application under any other provisions |                       |                | Index missed, affidavit missed, Proof of service missed page numbering missing etc. | 18-09-2020 |
| 334 | 0710102064972020/1  | THIRD EYE HARKHABAR PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/277(ND)2020 | Sec 252 (3)                            |                       |                | affidavit missed  | 18-09-2020 |
| 335 | 0710102/09032/2020  | RADIUS INFRATEL PVT. LTD. Vs UNION BANK OF INDIA  | Interlocutory Application (I.B.C)         | Sec 60(5)                              | C.P. (IB)/59(PB)2018  | ADITYA DEWAN   | PG- 53, 88 NOT CLEAR UPLOAD IN ONE PDF  | 19/09/2020 |
| 336 | 0710102/09010/2020  | Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang                                | Interlocutory Application (I.B.C)         | Sec 60(5)                              | C.P. (IB)/706(PB)2018 |                | PG-13,14,TRUE COPY MISSED AND PROOF OF SERVICE MISSED                               | 19/09/2020 |
| 337 | 0710102/08999/2020  | padia timber company pvt ltd Vs bank of baroda  | Interlocutory Application (I.B.C)         | Sec 60(5)                              | IB)/559(PB)2017       | PANKAJ BHAGAT  | Page 41 not clear   | 18/09/2020 |
| 338 | 0710102/09001/2020  | Nitin gupta Vs SK Bhatt   | Interlocutory Application (I.B.C)         | Sec 60(5)                              | (IB)/742(ND)2018      | KARAN GANDHI   | Wrong Main Case no mentioned in Application   | 18/09/2020 |
| 339 | 0710102/08997/2020  | padia timber company pvt ltd Vs bank of baroda  | Interlocutory Application (I.B.C)         | Sec 60(5)                              | (IB)/559(PB)2017      | Pankaj Bhagat  | Wrong File Application and progress Report page no 41 not clear                     | 18/09/2020 |
| 340 | 0710102/09036/2020  | Income Tax Officer Ward 16(1) Vs M B JEWELLERS PRIVATE LIMITED                            | Company Application(Companies Act)        | Sec 252 (1) - By Government Body       | CA/928/252/ND/2019    | Lakshmi Gurung | Case Type Wrong   | 20/09/2020 |
| 341 | 0710102/09002/2020  | NAMITA CHOUDHWRY Vs ALCHEMIST INFRA REALTY LIMITED  | Company Appeal(Companies Act)             | Section 420                            |                       | NIL            | Document not upload / Case type wrong   | 18/09/2020 |

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|-----|--------------------|---|---------------------------|---|--|----------------------------|--|------------|
| 342 | 0710102/02775/2020 | BRISK COMMUNICATIONS Vs LEMON ELECTRONICS LIMITED                               | Company Petition IB (IBC) | IBC under Sec 7                             |  | rajb 7 associates          | form 1 part 3 not fill, form 2 missed, and court not received  | 02-03-2020 |
| 343 | 0710102/02887/2020 | ICICI Bank Limited Vs Avantha Holdings Limited                                  | Company Petition IB (IBC) | IBC under Sec 7                             |  | sng & partners             | page:236-244 missed & payment recheck  | 04-03-2020 |
| 344 | 0710102/02908/2020 | SANJAY SINGHAL PROP. UNIQUE CONCEPTS Vs Amrapali Leisure Valley Private limited | Company Petition IB (IBC) | IBC Under Sec 9                             |  | prashant bhushan           | page:84, 86, 93-95, 98, 108, 116, 126, 134-135, 138, 139, 142-144, 147-148, 164, not clear and page 150-158 missed (demand notice) | 05-03-2020 |
| 345 | 0710102/03014/2020 | Burlington Finance Limited Vs Vipul Limited                                     | Company Petition IB (IBC) | IBC under Sec 7                             |  | shailender kishore singh   | payment not received , index page numbering missed, irp form 2 missed, and proof of service missed                                 | 07-03-2020 |
| 346 | 0710102/03237/2020 | Sprit Infrapower & Multiventures Pvt. Ltd. Vs ICICI Bank UK PLC                 | Company Petition IB (IBC) | Sec 30                                      |  | singh & singh law firm LLP | case type wrong (companies Act)  | 13-03-2020 |
| 347 | 0710102/03265/2020 | turtle books pvt ltd Vs aditya birla finance ltd                                | Company Petition IB (IBC) | Application under any other provisions- IBC |  | siddharth tandon           | wrong section  | 13-03-2020 |
| 348 | 0710102/08982/2020 | ONESOURCE INDIA PRIVATE LIMITED Vs  | Company Petition IB (IBC) | IBC Section 59                              |  | girish singhania           | jurisdiction gurugram  | 18-09-2020 |
| 349 | 0710102006892019/5 | PLUG ENERGIA PRIVATE LIMITED VS ROC   |                           | Sec 252 (3)                                 |  |                            | Index page cut Main case no. not mentioned   | 16/09/2020 |
| 350 | 0710102007012019/9 | DOLPHIN INVESTMENT MANAGEMENT PVT LTD VS ANANT SOURCING MANAGEMENT PVT. LTD.    |                           | Sec. 230-232 - Second Motion                |  |                            | True copy sign missed  | 27/07/2020 |
| 351 | 0710102014892020/2 | PRECISE LABORATORIES PRIVATE LIMITED VS ET TU                                   |                           | Sec. 230-232, Sec 234                       |  |                            | Page 3,4 is missed   | 19/03/2020 |

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| 352 | 0710102022452020/2  | BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER         |  | Sec. 230-232 - Second Motion |  |  | True copy sign missed                      | 07-10-2020 |
| 353 | 0710102022452020/2  | BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER         |  | Sec. 230-232 - Second Motion |  |  | True copy sign missed                      | 07-10-2020 |
| 354 | 0710102022452020/5  | BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER         |  | Sec. 230-232 - Second Motion |  |  | wrong filling                              | 19/08/2020 |
| 355 | 0710102026152020/4  | HIND POCKET BOOKS PRIVATE LIMITED  |  | Sec. 230-232 - Second Motion |  |  | True copy sign missed                      | 07-10-2020 |
| 356 | 0710102032242018/4  | CLARITY VINIMAY PVT LTD  |  | Sec. 230-232 - Second Motion |  |  | True copy sign missed and index not signed | 27/08/2020 |
| 357 | 0710102032242018/5  | CLARITY VINIMAY PVT LTD  |  | Sec. 230-232 - Second Motion |  |  | True copy sign missed and index not signed | 28/08/2020 |
| 358 | 0710200418032018/1  | M/S ONYXE INFRASTRUCTURE PVT LTD Vs. REGISTRAR OF COMPANIES              |  | 252                          |  |  | page 3-4 missed                            | 18-06-2020 |
| 359 | 0710200411492017/7  | STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED  |  | IBC-7                        |  |  | SECTION WRONG                              | 30-05-2020 |
| 360 | 0710200410172018/22 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD. |  | IBC-7                        |  |  | SECTION WRONG                              | 12-06-2020 |
| 361 | 0710102432872018/2  | HT MEDIA LIMITED Vs.   |  | SUB SECTION 230              |  |  | INCOMPLETE DOC PG 4-5 MISSED               | 15-06-2020 |



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| 362 | 0710102166382019/2 | SUVIDHA PARKLIFT LIMITED Vs. REGISTRAR OF COMPANIES                                    |                           | IBC Under Sec 10             |                                  |  | SECTION WRONG   | 13-06-2020 |
| 363 | 0710102165942019/6 | AADHUNIK INFRA PROJECs PVT LDT Vs. AADHUNIK INFRA PROJECs PVT LDT                      |                           | SECOND MOTION 230-232        |                                  |  | PG 5-6 MISSED   | 27-06-2020 |
| 364 | 0710102159082019/7 | GARHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                     |                           | 252                          |                                  |  | PROOF OF SERVICE MISSED                                     | 02-03-2020 |
| 365 | 0710102154412019/2 | GLOBAL CABS SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA |                           | 252(3)                       |                                  |  | INDEX WRONG   | 11-03-2020 |
| 366 | 0710102149292019/4 | NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED                    |                           | IBC-7                        |                                  |  | SECTION WRONG   | 20-03-2020 |
| 367 | 0710102149292019/3 | NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED                    |                           | IBC-7                        |                                  |  | SECTION WRONG   | 20-03-2020 |
| 368 | 0710102022452020/5 | BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs.   |                           | Sec. 230-232 - Second Motion |                                  |  | WRONG EFILE   | 19-08-2020 |
| 369 | 0710102/09046/2020 | Aman deep Saxena Vs tusliani construction and developers pvt ltd                       | Company Petition IB (IBC) | IBC under Sec 7              | centrik lgalistic llp 9811421253 |  | page:139. 140 not clear and petitioner is single home buyer | 18-09-2020 |
| 370 | 0710102/08145/2020 | Transit Geo System Integrators Private Limited Vs Stahl Tecniks Private Limited        | Company Petition IB (IBC) | IBC Under Sec 9              | AADITYA A PANDE                  |  | claim amount less then 1 crore                              | 21-08-2020 |
| 371 | 0710102/07642/2020 | Sondhi Travels Vs Naveen Tours Private Limited   | Company Petition IB (IBC) | IBC Under Sec 9              | RAKESH WADHWA                    |  | default amount less than 1 crore                            | 05-08-2020 |

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|-----|--------------------|---|-----------------------------|--|--|---------------|---|------------|
| 372 | 0710102/08206/2020 | Seasky Pvt Ltd Vs KLB Komaki Pvt Ltd  | Company Petition IB (IBC)   | IBC Under Sec 9  | ROHIT BANSAL   |               | default amount less than 1 crore  | 23-07-2020 |
| 373 | 0710102/03022/2020 | DR. B.M ABROL AND DR. SUNITA ABROL Vs UNIVERSAL BUILDWELL PVT. LTD.         | Company Petition IB (IBC)   | Sec 60(5)  | prerna arora<br>9910800018   |               | case type wrong ( file is application )   | 03-07-2020 |
| 374 | 0710102/08488/2020 | JNC Greenwoods Social Welfare Society Vs District Magistrate Ghaziabad      | Company Petition IB (IBC)   | Rule 87 A of the Companies (Transfer of Pending Proceedings) Rules, 2016 | Rahul Kumar,<br>Advocate, C-136,<br>Basement, Defence Colony, New Delhi 110024 Mobile: +919899909287 |               | case type wrong ( file is application )   | 09-02-2020 |
| 375 | 0710102/08934/2020 | Tusharr Vs Mawkin   | Company Petition IB (IBC)   | Regulation 10(1) & (2), Liquidation process Regulation, 2016             | padora low company<br>9999195702   |               | wrong case type, section wrong , affidavit missed, court fee missed, court fee not paid | 17/09/2020 |
| 376 | 0710102/08730/2020 | Cachar Paper Project Workers, Union Vs M/S HINDUSTAN PAPPER CORPORATION LTD | Intervention Petition (IBC) | Sec 60(5)  | Siddharth Seem<br>9999019270;  |               | case type wrong file is IA  | 09-10-2020 |
| 377 | 710000090422020    | M/s Saya Cementation Limited VS M/s Alisha Infratech Private Limited        | CAVEAT                      |  |  |               | NCLT FORM 3C MISSED   |            |
| 378 | 710102028442020    | SATPAL CHAWLA Vs. MCF FINLEASE PRIVATE LIMITED                              | Company Petition            | Sec 241 (2)  | C.P.-26/2019   | Ritesh Singh  | Wrong case type and Wrong section,payment of Rs1000                                     |            |
| 379 | 710102028392020    | DARA SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI     | Company Appeal              | Application under any other provisions                                   |  | Charu Sangwan | Wrong section,payment   |            |
| 380 | 710102028402020    | DILER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI    | Company Appeal              | Application under any other provisions                                   |  | Charu Sangwan | Wrong section,payment   |            |
| 381 | 710102029752020    | sdsd Vs. dfdf   | Company Appeal              | Sec. 140(5)  |  |               | wrong case type,document not properly upload  |            |

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|-----|---------------------|---|--|--|--|-------------------|-------------------------------|------------|
| 382 | 710102031762020     | VIPIN MALIK v/s C. M. Y. K. PRINTECH LIMITED                      | Company Petition                               | Cavet Application                      |  | AKANKSHA KAUL     | Wrong section                 |            |
| 383 | 710102032722020     | ARMOUR SOLUTIONS PRIVATE LIMITED Vs. Registrar of Companies       | Company Petition                               | Sec 252 (3)                            |  | Sheetal           | Wrong case type               |            |
| 384 | 710102033552020     | DPS Management Consultants Pvt Ltd Vs. ROC Gov of India           | Company Petition                               | Application under any other provisions |  | vanadana sharma   | Wrong section                 |            |
| 385 | 710102033712020     | HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI   | Company Appeal                                 | Sec 252 (1) - By Government Body       |  | SAMAKSH GOYAL     | Wrong section                 |            |
| 386 | 710102033902020     | UJJAWAL GARMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES       | Company Petition                               | Sec 252 (1) - By Government Body       |  | SANJEEV CHOUDHARY | wrong case type,wrong section |            |
| 387 | 710102034542020     | ASHUTOSH STEEL PRIVATE LIMITED Vs. ROYAL PRESSING PRIVATE LIMITED | Company Petition                               | Application under any other provisions |  | SHANKARI MISHRA   | wrong case type               |            |
| 388 | 710102034162020     | UJJAWAL GARMENTS PRIVATE LIMITED                                  | Company Petition                               | Sec 252 (3)                            |  | SANJEEV CHOUDHARY | Wrong case type               |            |
| 389 | 0710102086642020/1  | PARVINDER SINGH Vs. RABINDRA MINTRI                               | INTERLOCUTORY APPLICATION (I.B.C)/3819(PB)2020 | Sec 60(5)                              |  |                   | reply not sign on every pages | 22/09/2020 |
| 390 | 0710102106902019/13 | UCO BANK Vs. SASI POWER PVT. LTD.                                 | COMPANY PETITION IB (IBC)/1790(ND)2019         | IBC under Sec 7                        |  |                   | document not found            | 22/09/2020 |
| 391 | 0710102084902020/1  | APPLAUSE PACKAGING PVT. LTD. Vs. REGISTRAR OF COMPANIES           | COMPANY APPLICATION(COMPANIES ACT)/470(ND)2020 | Rule 11 of NCLT                        |  |                   | CASE TYPE WRONG               | 23/09/2020 |

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|-----|---------------------|---|--|---|-----------------------|------------------------|--|------------|
| 392 | 0710102086002020/4  | UNION BANK OF INDIA Vs. SARVESHWAR CREATIONS PRIVATE LIMITED                    | INTERLOCUTORY APPLICATION (I.B.C)/3642(ND)2020 | Sec 60(5)                                   |                       |                        | true copy sign missed and written submission not sign on every pages                                   | 23/09/2020 |
| 393 | 0710102/09120/2020  | Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES                    | Company Appeal(Companies Act)                  | Sec 252 (3)                                 |                       | Sonika Shharma         | Page no 48,49,53,63,68,69,83,120 not clear   | 20/09/2020 |
| 394 | 0710102/09106/2020  | Sanyog Healthcare Limited Vs  | Company Petition (Companies Act)               | Sec. 131(1)                                 |                       | SP Singh Chawla        | Brief Synopsis, List of dates and Master Data Missed   | 22/09/2020 |
| 395 | 0710102/08958/2020  | Pravin R Navandar- IRP (Interim Resolution Professional)) Vs                    | Interlocutory Application (I.B.C               | Application under any other provisions- IBC |                       |                        | INDEX MISSED PAGE NUMBERING MISSED & UPLOAD IN ONE PDF   | 27/02/2020 |
| 396 | 0710102/09158/2020  | Religare Finvest Limited Vs Parsvnath Developers Limited                        | Interlocutory Application (I.B.C)              | Rule 11 of NCLT, 2016                       | C.P. (IB)/959(ND)2020 | Prashant Tripathi      | affidavit missed e-stamp missed  | 23/09/2020 |
| 397 | 0710102/09176/2020  | Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang                      | Interlocutory Application (I.B.C)              | Sec 60(5)                                   | C.P. (I.B.) No.of 20  | SE PRABHU              | Company format Missing / index Page numbering wrong format /Blur page-14 to 17, /Proof of service/ etc | 23/09/2020 |
| 398 | 0710102/09198/2020  | ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd                          | Company Application(Companies Act)             | Sec. 213                                    | CP/434(ND)2018        | AMIT PRABHAT DESHPANDE | Wrong Section  | 24/09/2020 |
| 399 | 710102079052019     | ATS SERVICES PVT. LTD. Vs. N.A  | COMPANY PETITION (COMPANIES ACT)/69(ND)2019    | Application under any other provisions      |                       |                        | wrong e fill   | 21/09/2020 |
| 400 | 0710102090782020/1  | MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR                | INTERLOCUTORY APPLICATION (I.B.C)/4092(ND)2020 | Sec 60(5)                                   |                       |                        | FILE AS APPLICATION INDEX MISSED   | 22/09/2020 |
| 401 | 0710102093642019/23 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS | COMPANY PETITION (COMPANIES ACT)/94(ND)2019    | Sec. 241(1)                                 |                       |                        | not found  | 24/09/2020 |

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| 402 | 0710102067942020/3  | M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN                                      | INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020 | Sec 60(5)                              |  |  | not found                                     | 25/09/2020 |
| 403 | 0710102074452020/2  | M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.           | COMPANY PETITION IB (IBC)/885(ND)2020          | IBC Under Sec 9,Rule 11 of NCLT, 2016  |  |  | not found                                     | 25/09/2020 |
| 404 | 0710102093852019/1  | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS               | COMPANY PETITION (COMPANIES ACT)/94(PB)2019    | Sec. 213,Sec. 241(1),Sec. 242(4)       |  |  | service missing and affidavit e-stamp missing | 25/09/2020 |
| 405 | 0710102123382019/2  | KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/666(ND)2019      | Sec 252 (3)                            |  |  | wrong e filing                                | 25/09/2020 |
| 406 | 0710200702692018/34 | ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD                             | COMPANY PETITION IB (IBC)/418(ND)2018          | IBC Under Sec 9                        |  |  | document not properly upload                  | 25/09/2020 |
| 407 | 0710102009622020/2  | INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. ALTECH INFRASTRUCTURE PRIVATE LTD.           | COMPANY APPLICATION(IBC)/665(ND)2020           | Rule 11 of NCLT, 2016                  |  |  | NOT FOUND                                     | 23/09/2020 |
| 408 | 0710102066772020/2  | KASHI VISWANATHAN SIVARAMAN Vs. G.S. BUILDWELL PVT. LTD. & ORS.                               | INTERLOCUTORY APPLICATION (I.B.C)/2723(ND)2020 | Sec 60(5)                              |  |  | document not properly upload                  | 24/09/2020 |
| 409 | 0710102079052019/3  | ATS SERVICES PVT. LTD. Vs. N.A  | COMPANY PETITION (COMPANIES ACT)/69(ND)2019    | Application under any other provisions |  |  | wrong e filing                                | 24/09/2020 |

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|-----|--------------------|--|--|---|--|--|------------------------------|------------|
| 410 | 0710102085162020/1 | L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD                      | INTERLOCUTORY APPLICATION (I.B.C)/4093()2020   | Application under any other provisions- IBC |  |  | wrong e fill plz fill in ia  | 24/09/2020 |
| 411 | 0710102067232020/1 | MAHESH BANSAL Vs.  | INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020 | Sec 12(2)                                   |  |  | RJ                           | 25/09/2020 |
| 412 | 0710102075132020/2 | JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.         | INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020 | Sec 60(5)                                   |  |  | document not in proper       | 25/09/2020 |
| 413 | 0710102082882020/1 | AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.                             | INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020 | Sec. 12A                                    |  |  | wrong e filing               | 25/09/2020 |
| 414 | 0710102083942019/7 | M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD. | COMPANY PETITION IB (IBC)/1141(ND)2019         | IBC under Sec 7                             |  |  | wrong e filing               | 25/09/2020 |
| 415 | 0710102083942019/8 | M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD. | COMPANY PETITION IB (IBC)/1141(ND)2019         | IBC under Sec 7                             |  |  | wrong e filing               | 25/09/2020 |
| 416 | 0710102090782020/1 | MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR         | INTERLOCUTORY APPLICATION (I.B.C)/4092()2020   | Sec 60(5)                                   |  |  | wrong e fill need to ia fill | 25/09/2020 |
| 417 | 0710102407642018/5 | PEC LTD Vs. M/S S L CONSUMER PRODUCTS LIMITED                            | COMPANY PETITION IB (IBC)/840(PB)2018          | IBC under Sec 7                             |  |  | True copy sign missed        | 25/09/2020 |

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| 418 | 0710102/09269/2020 | DHARM DEVELOPERS AND ASSOCIATES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                               |  | Sec 252 (3)           |                        | Rahul Jogi              | Council Detail Missing & Signature / Pages Cut-50-72 / ROC & Income Tax Service / Annexure Every Pages Sign / Vakalatnama |  |
| 419 | 710102090842020    | Joint Commissioner of Commercial Tax & GST Vs. Harish Taneja Resolution Professional for M/s. Zillion Infra Projects Pvt. Ltd. | Interlocutory Application(IBC)                 | Sec 60(5)             | C.P. (IB)/694(PB)2018  | SIDHARTH SHANKAR PADHY  | Merge into one pdf,PG-17,18 REPEATED  |  |
| 420 | 710102089962020    | GOPAL CHAND PADIA Vs. GOPAL CHAND PADIA  | Interlocutory Application(IBC)                 | Sec 60(5)             | C.P. (IB)/559(PB)2017  | PANKAJ BHAGAT           | Application and progress report both file separately  |  |
| 421 | 710102091012020    | Mohan Lal Jain Vs. Vivek Shukla  | Interlocutory Application(IBC)                 | Rule 11 of NCLT, 2016 | C.P. (IB)/1373(ND)2019 | Inder Paul Singh Oberoi | pg-9-14 missed  |  |
| 422 | 0710102/09123/2020 | MOHAN LAL JAIN Vs. MOHAN LAL JAIN  | Interlocutory Application(IBC)                 | Sec 60(5)             |                        |                         | sign missing  |  |
| 423 | 710000092402020    | Bank of Baroda VS  |  |                       |                        |                         | Form 3C missed, Proof of service missed   |  |
| 424 | 0710102080192020/2 | RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES  | COMPANY APPEAL(COMPANIES ACT)/292(ND)2020      | Sec 252 (3)           |                        |                         | incomplete document   |  |
| 425 | 0710102082812020/2 | AMIT GEONKA Vs.  | INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020 | Rule 11 of NCLT, 2016 |                        |                         | true copy missed in all pages   |  |

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| 426 | 0710102083942019/8  | M/S. SAFE CAPITAL SERVICES (P) LTD.<br>Vs. M/S. TECHNOPAK ADVISORS (P) LTD.             | COMPANY PETITION<br>IB<br>(IBC)/1141(ND)2019             | IBC under Sec 7   |  |  | wrong e fill                  |  |
| 427 | 0710102139162019/10 | MR. NIKHIL RAI AND ANOTHER Vs. M/S<br>VCARE TECHNOLOGIES PVT LTD                        | COMPANY PETITION<br>(COMPANIES<br>ACT)/157(ND)2019       | Sec. 241(1),Sec.<br>242(4),Application<br>under any other<br>provisions |  |  | need to file in one volume    |  |
| 428 | 0710102149722019/5  | SATKAR TERMINALS LIMITED Vs.<br>REGISTRAR OF COMPANIES                                  | INTERLOCATORY<br>APPLICATION<br>(IBC)/85(ND)2019         | Sec 33(1) (b) (i) to<br>(iii) r/w Sec 33(3)                             |  |  | wrong e fill                  |  |
| 429 | 0710102149722019/6  | SATKAR TERMINALS LIMITED Vs.<br>REGISTRAR OF COMPANIES                                  | INTERLOCATORY<br>APPLICATION<br>(IBC)/85(ND)2019         | Sec 33(1) (b) (i) to<br>(iii) r/w Sec 33(3)                             |  |  | wrong e fill                  |  |
| 430 | 0710102072952020/2  | ANKITA MITHAL Vs. CHD DEVELOPERS  | COMPANY PETITION<br>(COMPANIES<br>ACT)/100(ND)2020       | Sec. 73(4)  |  |  | not complete document         |  |
| 431 | 0710102091162020/2  | M/S EXCLUSIVE MOTORS PVT. LTD. Vs.<br>SURESH KUMAR JAIN                                 | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/4050(ND)202<br>0 | Sec 60(5)   |  |  | No Pagination, No Index       |  |
| 432 | 0710102136682019/6  | GUPSHUP TECHNOLOGY INDIA PRIVATE<br>LIMITED Vs. EXCLUSIFE TECHNOSOFT<br>PRIVATE LIMITED | COMPANY PETITION<br>IB<br>(IBC)/2694(ND)2019             | IBC Under Sec 9   |  |  | wrong e fill                  |  |
| 433 | 0710102139162019/11 | MR. NIKHIL RAI AND ANOTHER Vs. M/S<br>VCARE TECHNOLOGIES PVT LTD                        | COMPANY PETITION<br>(COMPANIES<br>ACT)/157(ND)2019       | Sec. 241(1),Sec.<br>242(4),Application<br>under any other<br>provisions |  |  | true copy missed in all pages |  |
| 434 | 0710102139162019/12 | MR. NIKHIL RAI AND ANOTHER Vs. M/S<br>VCARE TECHNOLOGIES PVT LTD                        | COMPANY PETITION<br>(COMPANIES<br>ACT)/157(ND)2019       | Sec. 241(1),Sec.<br>242(4),Application<br>under any other<br>provisions |  |  | true copy missed              |  |



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|-----|---------------------|---|--|----------------------------------|--|--|--|--|
| 435 | 0710102074782020/5  | M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS                             | INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020 | Rule 11 of NCLT, 2016,Section 74 |  |  | wrong e fill                               |  |
| 436 | 0710120005022018/5  | ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD | COMPANY PETITION IB (IBC)/985(ND)2018          | IBC Under Sec 9                  |  |  | pg 5 need to translate                     |  |
| 437 | 0710102063852020/1  | POOJA BAHRY vsBINAY SARAWGI   | INTERLOCUTORY APPLICATION (I.B.C)/3758(ND)2020 |                                  |  |  | True copy sign missed                      |  |
| 438 | 0710102160992019/6  | IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED                                | COMPANY PETITION IB (IBC)/3(ND)2020            |                                  |  |  | True copy sign missed                      |  |
| 439 | 0710102417442018/6  | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED                               | COMPANY PETITION (COMPANIES ACT)/302(ND)2018   |                                  |  |  | Wrong e-filed Document (Application filed) |  |
| 440 | 0710102421442018/5  | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED   | COMPANY PETITION (COMPANIES ACT)/135(ND)2018   |                                  |  |  | Wrong e-filed Document (Application filed) |  |
| 441 | 0710102032752018/11 | MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED                            | COMPANY PETITION (COMPANIES ACT)/144(ND)2016   |                                  |  |  | True copy sign missed                      |  |
| 442 | 0710102032752018/9  | MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED                            | COMPANY PETITION (COMPANIES ACT)/144(ND)2016   |                                  |  |  | True copy sign missed                      |  |
| 443 | 0710102091162020/3  | M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN   | INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020 |                                  |  |  | No Pagination, No Index                    |  |

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|-----|--------------------|--|--------------------------------|---|------------------------|---------------------|--|------------|
| 444 | 0710102/07311/2020 | RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED              | Interlocutory Application(IBC) | Application under any other provisions- IBC | C.P. (IB)/1270(ND)2019 |                     | Every pages signature.suorting Affidavit   | 29-09-2020 |
| 445 | 0710102/08170/2020 | RELIANCE HOME FINANCE LTD. Vs. VEKAS GARG                          | Interlocutory Application(IBC) | Sec 60(5)                                   | C.P. (IB)/281(PB)2019  | Akhil Sachar        | 31-36,39,40 not clear page   |            |
| 446 | 710102093152020    | Kashyap Sikdar & Co  | Company Application            | Rule 11 of NCLT                             | CP/01(ND)2018          | Aditi Sharma        | Sign missed in application,true copy sign and stamp missed   |            |
| 447 | 710102093222020    | ANYA PROMOTERS PRIVATE LIMITED                                     | Company Application            | Rule 11 of NCLT                             | C.A.(CAA)/23(PB)2020   | SUMIT KUMAR         | pg-5,7,9 not clear,After page 10 page numbering not mention  |            |
| 448 | 0710102/08485/2020 | INDIABULLS HOUSING FINANCE LTD Vs PRIME COMMERCIAL PVT LTD         | Company Petition IB (IBC)      | IBC under Sec 7                             |                        | j. sagar associates | proof of service missed( contact to registry )   | 09-02-2020 |
| 449 | 0710102/08445/2020 | INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT                 | Company Petition IB (IBC)      | IBC under Sec 7                             |                        | j. sagar associates | proof of service missed page 420-421, 437-440, 581-595, 597-603 not clear                            | 09-01-2020 |
| 450 | 0710102/08462/2020 | Indiabulls Housing Finance Ltd. Vs Ambience Private Limited        | Company Petition IB (IBC)      | IBC under Sec 7                             |                        | j. sagar associates | page:312-319, 323, 608, 611, 694, 697- 699, 612, 613, 617, 833 not clear and proof of service missed | 09-02-2020 |
| 451 | 0710102/08489/2020 | INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT                 | Company Petition IB (IBC)      | Section 95(1)                               |                        | j. sagar associates | page:331-353 not clear and proof of service missed   | 09-02-2020 |
| 452 | 0710102/08467/2020 | INDIABULLS HOUSING FINANCE LTD Vs R.S.G. HOUSING & FINANCE PVT LTD | Company Petition IB (IBC)      | IBC under Sec 7                             |                        | j. sagar associates | proof of service missed  | 09-02-2020 |

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| 453 | 0710102/08474/2020 | INDIABULLS HOUSING FINANCE LTD Vs AMBIENCE PROJECTS AND INFRASTRUCTURE PVT LTD        | Company Petition IB (IBC)             | IBC under Sec 7                             |                           | j. sagar associates | page:42, 43, 44,not clear , page 307- 364 pages missed page 676-684 font small and proof of service missed | 09-02-2020 |
| 454 | 0710102/02818/2020 | Faye and Dean International Private Limited Vs Registrar of Companies of NCT of Delhi | Company Appeal(Companies Act)         | Sec 252 (1)                                 |                           | NIRAJ BOBBY PAONAM  | Registered Office Gurgaon  | 03-03-2020 |
| 455 | 0710102/09120/2020 | Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES                          | Company Appeal(Companies Act)         | Sec 252 (3)                                 |                           | Sonika Shharma      | Signature Missing in Annexures   | 20-09-2020 |
| 456 | 0710102/09371/2020 | Chirag Shah Liquidator of Hotline CPT Limited Vs                                      | Interlocutory Application (I.B.C)     | Application under any other provisions- IBC | C.P. (IB)/33(ND)2019      |                     | MEMO OF PARTY MISSED PG - 41,42,46, NOT CLEAR  | 30/09/2020 |
| 457 | 0710102/09354/2020 | Hem singh Bharana Vs SHAILESH VERMA   | Interlocutory Application (I.B.C)     | Sec 60(5)                                   | CP/IB/1140/PB/2018        | Apoorv Agarwal      | Blur page-53,90,110,153,154 /Merge into one PDF  | 29/09/2020 |
| 458 | 0710102/09339/2020 | CS Satyadevi Alamuri Vs Ajukumar Baskaran   | Interlocutory Application (I.B.C)     | 19(2)                                       | CP/IB/1721/PB/2019        | Bhavana Duhoon      | Blur pages/not clear-10  | 29/09/2020 |
| 459 | 0710102/09364/2020 | Oriental Bank of Commerce Vs M/s Piyush Colonisers Ltd.                               | Interlocutory Application (I.B.C)     | Application under any other provisions- IBC | C.P. No. IB-449(PBII)2019 | Umesh garg          | Pagination not mention in index & Application /Affidavit/E Stamp paper                                     | 30/09/2020 |
| 460 | 0710102035742020/2 | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED       | COMPANY PETITION IB (IBC)/822(ND)2020 | IBC Under Sec 9                             |                           |                     | index missing  |            |

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| 461 | 0710102068592020/7 | CHANCHAL DUA Vs. NARESH KUMAR MITTAL  | INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020 | 19(2)   |  |  | page 17-40 translate    |  |
| 462 | 0710102073612020/1 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD                                  | INTERLOCUTORY APPLICATION (I.B.C)/2993(PB)2020 | Sec 60(5)   |  |  | true copy sign missing  |  |
| 463 | 0710102077112020/1 | PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.        | INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020 | Sec 60(5)   |  |  | index missing           |  |
| 464 | 0710102077862020/3 | STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.                         | COMPANY PETITION IB (IBC)/925(PB)2020          | IBC under Sec 7   |  |  | proof of service missed |  |
| 465 | 0710102078792020/2 | PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED                   | COMPANY PETITION (COMPANIES ACT)/114(PB)2020   | Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1) |  |  | index missing           |  |
| 466 | 0710102019142020/3 | YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD                                | COMPANY PETITION IB (IBC)/519(ND)2020          | IBC Under Sec 9   |  |  | WRONG E FILING          |  |
| 467 | 0710102035742020/3 | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED | COMPANY PETITION IB (IBC)/822(ND)2020          | IBC Under Sec 9   |  |  | index missing           |  |
| 468 | 0710102061222020/3 | PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD                                 | COMPANY PETITION (COMPANIES ACT)/74(ND)2020    | Sec. 59,Sec. 241(1),Sec. 242(4)                                 |  |  | true copy sign missing  |  |

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| 469 | 0710102080082020/1 | AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES              | COMPANY APPEAL(COMPANIES ACT)/296(ND)2020      | Sec 252 (3)                            |                    |                     | page-5 to 33 not clear & pg-12,34 translation                              |            |
| 470 | 0710102087622020/1 | PARAMJIT GANDHI Vs. NARENDER KUMAR SHARMA  | INTERLOCUTORY APPLICATION (I.B.C)/4181(ND)2020 | Sec 60(5)                              |                    |                     | Wrong e-filed Doc. (application filed)                                     |            |
| 471 | 0710102062862020/2 | NAV RATNA ELECTONICS PVT. LTD. Vs. REGISTRAR OF COMPANIES FOR DELHI                  | COMPANY APPEAL(COMPANIES ACT)/264(ND)2020      | Sec 252 (3)                            |                    |                     | wrong filing   |            |
| 472 | 0710102157202019/2 | DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.                               | COMPANY PETITION IB (IBC)/3478(ND)2019         | IBC Under Sec 9                        |                    |                     | wrong filing   |            |
| 473 | 0710200014262017/9 | M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER          | COMPANY PETITION IB (IBC)/575(ND)2017          | Sec. 7(7)                              |                    |                     | wrong filing   |            |
| 474 | 0710102/08521/2020 | YOUNG EDUTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                             | Company Application                            | Application under any other provisions | Appeal/388(ND)2019 | SANJIV KUMAR JHA    | service missing roc and income tax   |            |
| 475 | 0710102/03024/2020 | NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi | Company Appeal(Companies Act)                  | Sec 252 (1)                            |                    | RANJEET KUMAR VERMA | Page 38 not Clear, Volume not in sequence / Income Tax Service DCIT Cell / | 07-03-2020 |
| 476 | 0710102159672019/4 | GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED                                     | COMPANY PETITION IB (IBC)/2(ND)2020            | IBC under Sec 7                        |                    |                     | Wrong e-filed Doc. (application filed)                                     | 02.09.2020 |

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| 477 | 0710102019332020/3 | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA                               | COMPANY PETITION IB (IBC)/514(ND)2020                    | Section 95(1)         |  |  | 202 249 true copy sign       | 02.09.2020 |
| 478 | 0710102082802020/2 | DEEPAK GUPTA RP Vs. HDFC BANK LIMITED   | INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020           | Sec 60(5)             |  |  | wrong e fill need to IA fill | 02.09.2020 |
| 479 | 0710200412652017/9 | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD                          | COMPANY PETITION IB (IBC)/546(ND)2017                    | IBC Under Sec 9       |  |  | true copy sign               | 02.09.2020 |
| 480 | 0710102035742020/4 | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED | COMPANY PETITION IB (IBC)/822(ND)2020                    | IBC Under Sec 9       |  |  | true copy sign missed        | 02.09.2020 |
| 481 | 0710102019332020/1 | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA                               | COMPANY PETITION IB (IBC)/514(ND)2020                    | Section 95(1)         |  |  | wrong e fill need to IA fill | 02.09.2020 |
| 482 | 0710102016602020/3 | SUDHANSHU GUPTA Vs. ASHFAQ ALAM   | COMPANY APPLICATION(IBC)/1093(ND)2020                    | 19(2)                 |  |  | page 19 20 not clear         | 02.09.2020 |
| 483 | 0710102019332020/3 | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA                               | COMPANY PETITION IB (IBC)/514(ND)2020                    | Section 95(1)         |  |  | wrong e fill need to IA fill | 02.09.2020 |
| 484 | 0710102011792019/5 | LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED         | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019 | Sec. 230-232, Sec 234 |  |  | document not in proper       | 08-01-2020 |

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| 485 | 0710102089232020/1 | MR. PRADEEP LAKHANI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA  | INTERLOCUTORY APPLICATION (I.B.C)/3943(ND)2020 | Application under any other provisions- IBC |                       |            | application file in addestional wrong filing | 10-01-2020  |
| 486 | 0710102035252020/1 | ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED                                | COMPANY PETITION IB (IBC)/821(ND)2020          | IBC Under Sec 9                             |                       |            | INDEX MISSED                                 | 10-02-2020  |
| 487 | 0710102171132019/1 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED | COMPANY APPLICATION(IBC)/200(PB)2020           | Application under any other provisions- IBC |                       |            | FILE AS A APPLICATION                        | 10-02-2020  |
| 488 | 0710102171142019/2 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED | COMPANY APPLICATION(IBC)/202(PB)2020           | Application under any other provisions- IBC |                       |            | FILE AS A APPLICATION wrong filing           | 10-02-2020  |
| 489 | 0710102066962020/4 | PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA  | INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020 | Sec 43(1) r/w Sec 44 (1)                    |                       |            | REJECTED                                     | 10-03-2020  |
| 490 | 0710102067222020/1 | JACHANA ESTATE PRIVATE LIMITED Vs. MASS METALS PVT. LTD.   | COMPANY APPLICATION(COMPANIES ACT)/333(PB)2020 | Rule 11 of NCLT                             |                       |            | True copy sign missing                       | 10-03-2020  |
| 491 | 0710102070492020/2 | GAC SHIPPING ( INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.  | INTERLOCUTORY APPLICATION (I.B.C)/2763(ND)2020 | Application under any other provisions- IBC |                       |            | index missing                                | 10-03-2020  |
| 492 | 0710102/09427/2020 | GYANESHWAR SAHAI Vs.   | Interlocutory Application(IBC)                 | APPLICATION ANY OTHER PROVISION IBC         | C.P. (IB)/597(ND)2018 | GAYNESHVER | PRIMARY REPORT                               | 01/010/2020 |

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|-----|--------------------|--|---|---|------------------------|-----------------------|--|----------------|
| 493 | 0710102/09389/2020 | M. M. Ceramics & Ferro Alloys Vs DCM Limited   | Company Petition IB (IBC)                     | IBC Under Sec 9                             |                        | Dr. sumant bhardwaj   | claim less than 1 cr   | 30-09-2020     |
| 494 | 0710102/09444/2020 | VIVEK RAHEJA Vs.   | Interlocutory Application(IBC)                | Application under any other provisions- IBC | C.P. (IB)/2924(ND)2019 | VIVEK RAHEJA          | PAGE 155 NOT CLEAR   | 10-03-2020     |
| 495 | 0710102/09450/2020 | APAVARGA TRADING COMPANY Vs. M/S DEV LANDCON PVT. LTD.   | Interlocutory Application(IBC)                | Application under any other provisions- IBC | C.P. (IB)/1238(ND)2019 | VINAY KUMAR JAIRATH   | 9,11,18,42,43 IN HINDI   | 10-03-2020     |
| 496 | 0710102/09425/2020 | DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED  | Company Application                           | Rule 11 of NCLT                             | CP/98(ND)2020          | aaryan sharma         | SIGN MISSED on application   |                |
| 497 | 0710102/09446/2020 | N RATHORE BUILDCON PRIVATE LIMITED Vs THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA  | Company Appeal(Companies Act)                 | Sec 252 (1) - By Government Body            |                        | Gursat Singh Vachher  | Wrong Section Choose / Income Tax Service DCIT Cell / Wrong Scan-103   | 10-03-2020     |
| 498 | 0710102/02660/2020 | GE INDIA INDUSTRIAL PRIVATE LIMITED Vs   | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion                | CA/CAA/117/ND/2019     | Anuradha Dutt         | Registered Office Mumbai Tamilnadu / Page Not Clear- 146-152,181-182,185,189,190,225,233-236,238-242,251,255 | 28/02/2020     |
| 499 | 710102063812020    | MANOHAR LAL VIJ  | Interlocutory Application(IBC)                | Sec 43(1) r/w Sec 44 (1)                    | C.P. (IB)/179(ND)2019  | CHANDRA SHEKHER GUPTA | pg-94,110 font small not clear,pg-141 not clear  | online         |
| 500 | 0710102/09340/2020 | AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED) | Interlocutory Application(IBC)                | Sec 60(5)                                   | C.P. (IB)/1397(PB)2019 | PULKIT RASWANT        | 17,20,22,22-25,27-29,32-35,38,39,41-45,47-48,51-53,55-56,66-70 not clear page                                | online payment |
| 501 | 0710102/08345/2020 | VIKAS KUMAR GARG Vs. MAHESH TANEJA   | Interlocutory Application(IBC)                | Sec 60(5)                                   |                        | RAKESH KUMAR          | true copy missing  | online payment |



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| 502 | 0710102005032019/27 | STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED                                 | COMPANY PETITION IB (IBC)/613(ND)2019          | IBC under Sec 7                             |  |  | Volume will be divided after 200 pages.<br>true copy sign missing |  |
| 503 | 0710102005032019/28 | STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED                                 | COMPANY PETITION IB (IBC)/613(ND)2019          | IBC under Sec 7                             |  |  | True Copy Sign Missing  |  |
| 504 | 0710102006262020/2  | MR. ANIL GARG & OTHERS Vs. M/S AADHAR STUMBH TOWNSHIP PRIVATE LIMITED & OTHERS | COMPANY PETITION (COMPANIES ACT)/23(PB)2020    | Sec. 241(1)                                 |  |  | page 12 to 18 true copy sign missing                              |  |
| 505 | 0710102065212020/3  | ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS                                     | INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020 | Sec 60(5)                                   |  |  | Proof of service not clear  |  |
| 506 | 0710102079582019/3  | V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD                          | COMPANY APPEAL (COMPANIES ACT)/367(ND)2019     | Sec 252 (3)                                 |  |  | Index missing, No pagination                                      |  |
| 507 | 0710102080642020/1  | ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD                       | INTERLOCUTORY APPLICATION (I.B.C)/3413(PB)2020 | Application under any other provisions- IBC |  |  | page no. 1 - 23 Sign missing                                      |  |
| 508 | 0710102061222020/2  | PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD                                | COMPANY PETITION (COMPANIES ACT)/74(ND)2020    | Sec. 59, Sec. 241(1), Sec. 242(4)           |  |  | page no. 116, 132, not clear, page no. 138-143 page cut,          |  |
| 509 | 0710102066122020/5  | SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD                                   | INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020 | Sec 60(5)                                   |  |  | Supporting Affidavit missing                                      |  |
| 510 | 0710102074782020/5  | M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS        | INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020 | Rule 11 of NCLT, 2016, Section 74           |  |  | Documents not properly upload, sign missing                       |  |

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| 511 | 0710102076762020/1  | LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.                                | INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020 | Sec 60(5)                                   |  |  | Wrong e-filing  |            |
| 512 | 0710102082462020/1  | SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED  | INTERLOCUTORY APPLICATION (I.B.C)/3478()2020   | Sec 60(5)                                   |  |  | index missing   | 06-10-2020 |
| 513 | 0710102091382020/1  | M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA                                     | INTERLOCUTORY APPLICATION (I.B.C)/4068()2020   | Sec 60(5)                                   |  |  | wrong e fill need to IA file  | 06-10-2020 |
| 514 | 0710102091462020/1  | M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA                                     | INTERLOCUTORY APPLICATION (I.B.C)/4141()2020   | Sec 60(5)                                   |  |  | wrong e fill need to IA file  | 06-10-2020 |
| 515 | 0710102417442018/7  | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED                    | COMPANY PETITION (COMPANIES ACT)/302(ND)2018   | Application under any other provisions      |  |  | wrong e fill need to IA fill  | 06-10-2020 |
| 516 | 0710102421442018/6  | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL SERVICES           | COMPANY PETITION (COMPANIES ACT)/135(ND)2018   | Application under any other provisions      |  |  | wrong e fill need to IA fill  | 06-10-2020 |
| 517 | 0710200431502018/9  | MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.   | COMPANY PETITION IB (IBC)/1022(ND)2018         | IBC under Sec 7                             |  |  | page no. 28, 29, 31, 32 not clear, page no. 42A, 57 translator missing, | 15-09-2020 |
| 518 | 0710100409592017/26 | ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED Vs. NIIL INFRASTRUCTURE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/560(PB)2017          | IBC under Sec 7                             |  |  | Index missing   | 06/10/2020 |
| 519 | 0710102034702020/1  | ZOOM COMMUNICATIONS LIMITED Vs. PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED                | INTERLOCUTORY APPLICATION (I.B.C)/2245(ND)2020 | Application under any other provisions- IBC |  |  | Sign Missing  | 06-10-2020 |

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| 520 | 0710102061222020/4 | PRIYANKA UPPAL<br>Vs.<br>SUBSTRATAL SOLUTIONS PVT LTD  | COMPANY PETITION<br>(COMPANIES<br>ACT)/74(ND)2020        | Sec. 59,Sec.<br>241(1),Sec. 242(4) |                         |              | Wrong e-filing   | 06-10-2020 |
| 521 | 0710102070542020/1 | NISHA MALPANI<br>Vs.<br>FLORENCE RESIDENTS WELFARE<br>SOCIETY  | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/2795(PB)202<br>0 | Sec 60(5)                          |                         |              | Index Missing  | 06-10-2020 |
| 522 | 0710102/09520/2020 | Capri Global Capital Limited Vs ZILLION<br>INFRAPROJECTS PVT LTD   | Interlocutory<br>Application (I.B.C)                     | Sec 60(5),Rule 11 of<br>NCLT, 2016 | (IB)/694(PB)2018        | Sanjiv Dagar | Pg-37 to 49 cut & not<br>clear/supporting affidavit<br>missed    | 10-06-2020 |
| 523 | 0710102/09521/2020 | Capri Global Capital Limited Vs Harish<br>Taneja RP of ZILLION INFRAPROJECTS<br>PVT LTD  | Interlocutory<br>Application (I.B.C)                     | Sec 60(5),Rule 11 of<br>NCLT, 2016 | (IB)/694(PB)2018        | Sanjiv Dagar | pg-16,38 to 49 cut & not<br>clear/supporting affidavit<br>missed | 10-06-2020 |
| 524 | 0710102/09505/2020 | M/s Reliance India Realty Opportunities<br>LLP Vs Registrar of Companies   | Company<br>Application(Companie<br>s Act)                | Sec 252 (3)                        | Appeal/323(ND)202<br>0  | AMIT AGARWAL | Wrong Section  | 10-05-2020 |
| 525 | 710000094692020    | Amazon.com NV Investment Holdings LLC<br>VS Future Corporate Resources Pvt.<br>Ltd.,Akar Estate Pvt. Ltd.,Vivek<br>Biyani,Future Retail Limited ,Future<br>Coupons Limited,Kishore Biyani,Ashni<br>Kishore Bivani.Anil Bivani.Lakshminaravan |  |                                    |                         |              | proof of service   | 10-04-2020 |
| 526 | 0710102/08952/2020 | RAHUL JAIN Vs. REGISTRAR OF<br>COMPANIES   | Company Application                                      | Rule 11 of NCLT                    | Appeal/1196(ND)20<br>18 |              | 83,82,94,not clear page 74<br>translate page                     |            |
| 527 | 0710102/09145/2020 | M/S PADIA TIMBER COMPANY PVT. LTD.<br>Vs. BANK OF BAR  | Interlocutory<br>Application(IBC)                        | Sec 60(5)                          |                         |              | 25,88 not clear 28 translate<br>page                             |            |
| 528 | 0710102076762020/1 | LIC HOUSING FINANCE LIMITED Vs. M/S<br>PIYUSH COLONISERS LTD.  | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/3168(PB)202<br>0 | Sec 60(5)                          |                         |              | wrong e file need to IA file                                     | 06-10-2020 |

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| 529 | 0710102091462020/1  | M/S PADIA TIMBER COMPANY PVT. LTD.<br>Vs.<br>BANK OF BARODA                    | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/4141( )2020 | Sec 60(5)                                      |                                  |                      | Wrong e-filing  | 06/10/2020 |
| 530 | 0710102091382020/1  | M/S PADIA TIMBER COMPANY PVT. LTD.<br>Vs.<br>BANK OF BARODA                    | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/4068( )2020 | Sec 60(5)                                      |                                  |                      | Wrong e-filing  | 06-10-2020 |
| 531 | 0710102004022019/23 | BUDGE BUDGE COMPANY LIMITED<br>Vs.<br>UTM PACKAGING (INDIA) PRIVATE<br>LIMITED | COMPANY PETITION<br>IB<br>(IBC)/271(ND)2019         | IBC Under Sec 9                                |                                  |                      | Page no. 10 missing   | 06/10/2020 |
| 532 | 0710102/02670/2020  | DEVENDRA SINGH & ORS. Vs M/S KV<br>DEVELOPERS PRIVATE LIMITED                  |   | IBC under Sec 7                                |                                  | Somya Singh          | objection-volume wise index not<br>upload pages cut and not clear,<br>4791-<br>4802,4809,4813,4874,4910-<br>4918,4925-4936 after 4992and<br>4994 page numbering not |            |
| 533 | 0710102/09499/2020  | AXYKNO CAPITAL SERVICES PRIVATE<br>LIMITED Vs RATTANINDIA POWER<br>LIMITED     | Interlocutory<br>Application (I.B.C)                | Rule 11 of NCLT,<br>2016                       | C.P.<br>(IB)/1464(PB)2018        | Vikram Hegde         | PAGE END SIGNATURE<br>MISSING   |            |
| 534 | 0710102/08475/2020  | aadhaar group limited Vs REGISTRAR OF<br>COMPANIES                             | Company<br>Appeal(Companies<br>Act)                 | Sec 252 (1) - By<br>Government Body            |                                  | deepti grover khanna | Jurisdiction Haryana in Master<br>Data  | 02-09-2020 |
| 535 | 0710102/09182/2020  | Madhu bhaskar Vs BHARAT BHASKAR  | Company Petition<br>(Companies Act)                 | Sec 425  |                                  | aaryan sharma        | Brief Synopsis / List Of Date &<br>Events / Proof Of Service / MOA<br>/ AOA / Case Type Wrong   | 24/09/2020 |
| 536 | 0710102/09229/2020  | Krishan Kumar Mahajan Vs Ambassador<br>Travels (Delhi) Private Limited         | Company Petition<br>(Companies Act)                 | Sec. 241(1),Sec.<br>242(4),Sec. 244(1)         |                                  | YOGESH KUMAR JAGIA   | Payment Issue By NIC  | 25/09/2020 |
| 537 | 0710102/09567/2020  | JAGAT PAL PALIWAL AND ANR Vs JASSUM<br>PROPCON PROJECTS PVT LTD                | Interlocutory<br>Application (I.B.C)                | Application under any<br>other provisions- IBC | C.P. NO. (IB)-<br>1756/(PB)/2018 |                      | Unsign pages-13 to 19,21 to<br>35,38,39   | 10-07-2020 |

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| 538 | 0710102/09555/2020  | FRANCO SYSTEMS PRIVATE LIMITED Vs   | Company Application(Companies Act)             | Sec 252 (3) - By Government Body | NIL | Amit Kumar | wrong section choose/service missed to income tax/supporting Affidavit missed | 10-07-2020 |
| 539 | 0710102082462020/1  | SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED                            | INTERLOCUTORY APPLICATION (I.B.C)/3478()2020   | Sec 60(5)                        |     |            | page no. 8, 9 not clear   | 10-05-2020 |
| 540 | 0710102024782020/4  | ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/616(ND)2020          | IBC Under Sec 9                  |     |            | page no. 20 to 33 True Copy sign missing                                      | 10-06-2020 |
| 541 | 0710102066972020/3  | PAWAN BUILDWELL PRIVATE LIMITED Vs. BAJAJ FINANCE LIMITED                   | INTERLOCUTORY APPLICATION (I.B.C)/2496(ND)2020 | Sec 60(5)                        |     |            | Page no. 26 not clear, Index missing in vakalatnama                           | 10-06-2020 |
| 542 | 0710102080082020/2  | AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES     | COMPANY APPEAL(COMPANIES ACT)/296(ND)2020      | Sec 252 (3)                      |     |            | Sign Missing  | 10-06-2020 |
| 543 | 0710102090192020/1  | YOGESH GUPTA Vs. ESTATE OFFICER   | INTERLOCUTORY APPLICATION (I.B.C)/4005()2020   | Sec 60(5)                        |     |            | Wrong Pagination, Index missing in vakalatnama                                | 10-06-2020 |
| 544 | 0710102090192020/2  | YOGESH GUPTA Vs. ESTATE OFFICER   | INTERLOCUTORY APPLICATION (I.B.C)/4005()2020   | Sec 60(5)                        |     |            | Index missing   | 10-06-2020 |
| 545 | 0710200432722018/16 | WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.                  | COMPANY PETITION IB (IBC)/408(ND)2018          | IBC Under Sec 9                  |     |            | page no. 31, 32, 35, 36 are not clear   | 10-06-2020 |
| 546 | 0710200432722018/17 | WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.                  | COMPANY PETITION IB (IBC)/408(ND)2018          | IBC Under Sec 9                  |     |            | page no. missing in some pages,   | 10-06-2020 |

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| 547 | 0710102000472020/1  | RELIANCE COMMERCIAL FINANCE LTD Vs. M/S ALISA INFRATECH PVT. LTD. | COMPANY APPLICATION(IBC)/192()2020             | 22(3)(b)        |  |  | pages wrong arrange           | 10-07-2020 |
| 548 | 0710102065972020/1  | ANIL MAHINDROO AND ANR. Vs. EARTH ICONIC INFRASTRUCTURE PVT LTD   | INTERLOCUTORY APPLICATION (I.B.C)/2422()2020   | Sec 60(5)       |  |  | OC NOT UPLOAD                 | 10-07-2020 |
| 549 | 0710102078032020/13 | ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED         | COMPANY PETITION (COMPANIES ACT)/94(ND)2020    | Sec. 241(1)     |  |  | Sign Missing                  | 10-07-2020 |
| 550 | 0710102085142020/1  | SUMAN MERCANTILE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES       | COMPANY APPEAL(COMPANIES ACT)/316(ND)2020      | Sec 252 (3)     |  |  | Page no. 7 translator missing | 10-07-2020 |
| 551 | 0710102086452019/16 | DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED                 | COMPANY PETITION IB (IBC)/1206(ND)2019         | IBC under Sec 7 |  |  | wrong e fill need TO IA file  | 10-07-2020 |
| 552 | 0710102086452019/17 | DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED                 | COMPANY PETITION IB (IBC)/1206(ND)2019         | IBC under Sec 7 |  |  | wrong e fill need TO IA file  | 10-07-2020 |
| 553 | 0710102090402020/1  | BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED            | INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020 | 19(2)           |  |  | No Pagination                 | 10-07-2020 |
| 554 | 0710102090402020/2  | BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED            | INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020 | 19(2)           |  |  | NO Pagination,                | 10-07-2020 |
| 555 | 0710200117292019/5  | R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED        | COMPANY PETITION IB (IBC)/266(ND)2019          | IBC under Sec 7 |  |  | No Docs Uploaded              | 10-07-2020 |

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| 556 | 0710120012082018/45 | SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD                           | COMPANY PETITION IB (IBC)/1248(PB)2018       | IBC under Sec 7                             |           |                    |  | tue copy sign missing                        | 08-10-2020 |
| 557 | 710000096052020     | Shailendra Aggarwal VS Mr Debashis Nanda                                       |  |   |           |                    |  | proof of service/Supporting Affidavit missed | 10-08-2020 |
| 558 | 710000096042020     | Pradeep Arora VS Mr Debashis Nanda   |  |   |           |                    |  | proof of service/Supporting Affidavit missed | 10-07-2020 |
| 559 | 710000096032020     | Piya Puri VS Mr Debashis Nanda   |  |   |           |                    |  | proof of service/Supporting Affidavit missed | 10-07-2020 |
| 560 | 710000095922020     | Satyadeep Bishnoi VS Mr Debashis Nanda   |  |   |           |                    |  | proof of service/Supporting Affidavit missed | 10-07-2020 |
| 561 | 0710102017952020/4  | DAKSHNESHWAR INFRASTRUCTURE AND OTHERS   |  | Sec. 230-232 - Second Motion                |           |                    |  | pg-1 cut & not clear/true copy sign missed   | 18/09/2020 |
| 562 | 0710102017952020/4  | DAKSHNESHWAR INFRASTRUCTURE AND OTHERS   |  | Sec. 230-232 - Second Motion                |           |                    |  | pg-1 cut & not clear/true copy sign missed   | 18/09/2020 |
| 563 | 0710102/09610/2020  | RANJIT KAUR & ORS. Vs KIM INFRASTRUCTURE AND DEVELOPERS LIMITED                | Company Application(Companies Act)           | Rule 11 of NCLT, 2016                       | Not found | JASPAL SINGH PANNU |  | Main case no. Not mentioned                  | 10-08-2020 |
| 564 | 0710102073352020/1  | SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. | INTERLOCUTORY APPLICATION (I.B.C)/2422()2020 | Application under any other provisions- IBC |           |                    |  | WRONG E-FILL NEED TO IA file                 | 08-10-2020 |

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| 565 | 0710102090192020/2  | YOGESH GUPTA Vs. ESTATE OFFICER  | INTERLOCUTORY APPLICATION (I.B.C)/4005()2020 | Sec 60(5)                                   |                    |                      | pg 1 not clear  | 08-10-2020 |
| 566 | 0710120007562018/10 | M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.            | COMPANY PETITION (COMPANIES ACT)/173(PB)2019 | IBC Under Sec 9                             |                    |                      | WRONG E-FILL NEED TO IA file  | 08-10-2020 |
| 567 | 0710102/03024/2020  | NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi | Company Appeal(Companies Act)                | Sec 252 (1)                                 |                    | RANJEET KUMAR VERMA  | Page 38 not Clear, Volume not in sequence / Income Tax Service DCIT Cell missed | 07-03-2020 |
| 568 | 0710102093792020/1  | RAVINDER SINGH KATHURIA Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD                   | INTERLOCUTORY APPLICATION (I.B.C)/4207()2020 | Application under any other provisions- IBC |                    |                      | wrong e-fill need to IA file  | 08-10-2020 |
| 569 | 0710102126192019/8  | INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED            | COMPANY PETITION IB (IBC)/2371(ND)2019       | IBC Under Sec 9                             |                    |                      | wrong e-fill need to IA file  | 08-10-2020 |
| 570 | 0710102/09495/2020  | .GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                           | Company Application                          | Application under any other provisions      |                    | Mohit                | APPEAL HEADING WRONG.   |            |
| 571 | 0710102/09588/2020  | SANDEEP KUMAR BHATT Vs JAGRITI PLASTICS LIMITED                                      | Interlocutory Application (I.B.C)            | Application under any other provisions- IBC | CP/IB/742/ND/2018  | Sandeep Kr Bhatt     | Blur page-6,7   | 10-07-2020 |
| 572 | 0710102/09581/2020  | Kanti Mohan Rustagi Vs   | Interlocutory Application (I.B.C)            | Application under any other provisions- IBC | CP/IB/1081/ND/2016 | Kanti Mohan Ruastagi | Blur page-28 TO 41 ,70/Small font-42,56 to 58,63,73 to 75,etc                   | 10-07-2020 |



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| 573 | 0710102/09607/2020  | SP TOWNPLANNER PRIVATE LIMITED Vs VRP BUILDTECH PRIVATE LIMITED              | Interlocutory Application(IBC)         | Rule 11 of NCLT, 2016 | C.P. (IB)/2765(ND)2019 | Rohan Gupta     | PAGE NO 7 TO 18 NOT CLEAR<br>11,21-25 MISSING, 26- 63 NOT CLEAR | 10-08-2020                    |
| 574 | 0710102091032019/11 | AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED                 | COMPANY PETITION IB (IBC)/1404(ND)2019 | IBC under Sec 7       |                        |                 | true copy sign missing  | 08-10-2020                    |
| 575 | 0710102126192019/8  | INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED    | COMPANY PETITION IB (IBC)/2371(ND)2019 | IBC Under Sec 9       |                        |                 | wrong e -file need to IA file                                   | 08-10-2020                    |
| 576 | 0710102412382017/4  | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.                 | COMPANY PETITION IB (IBC)/343(ND)2017  | IBC Under Sec 9       |                        |                 | wrong e -file need to IA file                                   | 08-10-2020                    |
| 577 | 0710102/02636/2020  | Maulana Textiles Private Limited Vs  | Company Petition (Companies Act)       | Sec 252 (3)           |                        | NIL             | Case Type Wrong / Page Missing-159-161                          | OFFLINE PAYMENT DD NOT SUBMIT |
| 578 | 0710102/07299/2020  | SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registrar of Companies New Delhi | Company Petition (Companies Act)       | Sec. 441              |                        | Shashwat Bajpai | ROC Report / AOA Missing  | OFFLINE PAYMENT               |
| 579 | 0710102/09125/2020  | UMESH GARG Vs. LIC HOUSING FINANCE LTD                                       | Interlocutory Application(IBC)         | Sec 60(5)             | C.P. (IB)/449(PB)2019  | VIERAT K ANAND  | 104, NOT CLEAR  | 10-01-2020                    |
| 580 | 0710102027772020/3  | NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/784(ND)2020  | IBC under Sec 7       |                        |                 | Page no. 1 to 2 sign missing, wrong order of pages              | 10-08-2020                    |

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| 581 | 0710102068082020/2  | SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED                   | COMPANY PETITION IB (IBC)/849(PB)2020          | IBC under Sec 7,Rule 11 of NCLT, 2016 |  |  | True copy sign missing            | 10-08-2020 |
| 582 | 0710102126192019/8  | INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED           | COMPANY PETITION IB (IBC)/2371(ND)2019         | IBC Under Sec 9                       |  |  | WRONG DOCUMENT NEED TO IA FILE    | 10-08-2020 |
| 583 | 0710102006922019/10 | SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/233(ND)2019      | Sec 252 (3)                           |  |  | INDEX MISSING                     | 10-09-2020 |
| 584 | 0710102019332020/1  | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA                                   | COMPANY PETITION IB (IBC)/514(ND)2020          | Section 95(1)                         |  |  | WRONG DOCUMENT NEED TO IA FILE    | 10-09-2020 |
| 585 | 0710102019332020/3  | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA                                   | COMPANY PETITION IB (IBC)/514(ND)2020          | Section 95(1)                         |  |  | Docs exceeding page limit of 200, | 10-09-2020 |
| 586 | 0710102063742020/2  | SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA          | COMPANY APPEAL(COMPANIES ACT)/272(ND)2020      | Sec 252 (3)                           |  |  | No Pagination, Page cut           | 10-09-2020 |
| 587 | 0710102068722020/5  | RITU RASTOGI Vs.  | INTERLOCUTORY APPLICATION (I.B.C)/2626(ND)2020 | Sec 60(5)                             |  |  | WRONG EFILL NEED TO IA FILE       | 10-09-2020 |
| 588 | 0710102084222020/2  | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR                            | COMPANY PETITION IB (IBC)/937(ND)2020          | Section 95(1)                         |  |  | WRONG E-FILL NEED TO IA FILE      | 10-09-2020 |

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| 589 | 0710102118802019/9 | GHANSHYAM SHARMA Vs. SH. ANURAG SINHA                                  | COMPANY PETITION IB (IBC)/2218(ND)2019         | IBC Under Sec 9                             |                        |                      | Wrong e-filing  | 10-09-2020 |
| 590 | 0710102169962019/7 | LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/236(ND)2020          | IBC under Sec 7                             |                        |                      | Sign missing in whole document  | 10-09-2020 |
| 591 | 0710102/09637/2020 | Teleopti India Pvt. Ltd. Vs Registrar of Companies                     | Company Petition IB (IBC)                      | IBC Section 59                              |                        | RAKESH KUMAR         | jurisdiction gurugram   | 10-08-2020 |
| 592 | 0710102/09639/2020 | VIKAS TODKAR Vs HBN FOODS LIMITED                                      | Intervention Petition (IBC)                    | Sec 60(5)                                   |                        | priyaranjan dubey    | wrong application   | 25/09/2020 |
| 593 | 0710102/08689/2020 | SANJAY GARG Vs Pankaj Mohan Gupta                                      | Contempt Petition (IBC)                        | Rule 11 of NCLT, 2016                       |                        | ADV. NIKSHUBHA SETHI | section wrong ( contempt petition is under sec 425) matter is companies act but filled in IBC | 09-09-2020 |
| 594 | 0710102/09703/2020 | HYDERABAD RING ROAD PROJECTS PRIVATE LIMITED Vs. SHAILESH VERMA        | Interlocutory Application(IBC)                 | Sec 60(5)                                   | C.P. (IB)/1140(ND)2018 | APOORV AGARWAL       | signature missed in application   | 11-10-2020 |
| 595 | 0710102000042020/1 | SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD                            | COMPANY APPLICATION(IBC)/109(PB)2020           | Application under any other provisions- IBC |                        |                      | Wrong e-filing  | 15/06/2020 |
| 596 | 710102090192020    | YOGESH GUPTA Vs. ESTATE OFFICER  | INTERLOCUTORY APPLICATION (I.B.C)/4005(ND)2020 | Sec 60(5)                                   |                        |                      | Wrong E-filing, page no. 1-16 sign missing,   | 19/09/2020 |

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| 597 | 0710102415722018/35 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.                    | COMPANY PETITION IB (IBC)/37(PB)2018                    | IBC under Sec 7                             |  |  | Wrong e-filing  | 10-05-2020 |
| 598 | 0710102415722018/36 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.                    | COMPANY PETITION IB (IBC)/37(PB)2018                    | IBC under Sec 7                             |  |  | Wrong e-filing  | 10-08-2020 |
| 599 | 0710102004522020/1  | SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD   | COMPANY APPLICATION(IBC)/392(PB)2020                    | Application under any other provisions- IBC |  |  | Wrong e-filing  | 10-09-2020 |
| 600 | 0710102028842020/1  | SHAIENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.                    | INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020          | Sec 60(5)                                   |  |  | Wrong e-filing  | 10-09-2020 |
| 601 | 0710102087182020/2  | MANOHAR LAL VIJ Vs. UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK)                | INTERLOCUTORY APPLICATION (I.B.C)/3790(ND)2020          | Sec 60(5)                                   |  |  | Page no. 18 - 21 sign missing, page no. 26 page cut, page no. 43 - 48 sign missing, | 10-09-2020 |
| 602 | 0710102061652020/2  | ALANKIT ASSOCIATES PRIVATE LIMITED Vs. SEED SUSTAINABILITY SERVICES PRIVATE LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2020 | Sub-section (l) of section 230              |  |  | Page no. 7 to 8 true copy sign missing  | 10-10-2020 |
| 603 | 0710102080402020/2  | MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED                                | CONTEMPT PETITION(COMPANIES ACT)/3(ND)2020              | Sec 425                                     |  |  | Wrong e-filing  | 10-10-2020 |
| 604 | 0710102084642020/1  | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.                        | INTERLOCUTORY APPLICATION (I.B.C)/3711(ND)2020          | 19(2)                                       |  |  | Index missing, pagination missing,  | 10-10-2020 |

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| 605 | 0710102090312020/3  | GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED                  | COMPANY PETITION (COMPANIES ACT)/119(ND)2020   | Sec. 241(1),Sec. 242(4)                     |  |  | Documents not upload properly         | 10-10-2020 |
| 606 | 0710102090312020/4  | GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED                  | COMPANY PETITION (COMPANIES ACT)/119(ND)2020   | Sec. 241(1),Sec. 242(4)                     |  |  | index missing, true copy sign missing | 10-10-2020 |
| 607 | 0710102096412020/1  | BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED                        | INTERLOCUTORY APPLICATION (I.B.C)/4357(ND)2020 | Application under any other provisions- IBC |  |  | Wrong e-filing                        | 10-10-2020 |
| 608 | 0710102128042019/12 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2413(ND)2019         | IBC Under Sec 9                             |  |  | True copy sign missing                | 10-10-2020 |
| 609 | 0710102161222019/5  | PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                 | COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019     | Sec 252 (1)                                 |  |  | True copy sign missing                | 10-10-2020 |
| 610 | 0710102076312019/1  | SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED                        | COMPANY PETITION IB (IBC)/1125(ND)2019         | IBC Under Sec 9                             |  |  | True Copy sign missing                | 10-11-2020 |
| 611 | 0710102086102020/1  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.                             | COMPANY PETITION (COMPANIES ACT)/120(ND)2020   | Sec. 59                                     |  |  | Wrong e-filing                        | 10-11-2020 |
| 612 | 0710102005502019/6  | POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED                        | COMPANY PETITION IB (IBC)/204(ND)2019          | IBC under Sec 7                             |  |  | Wrong e-filing                        | 10-12-2020 |

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| 613 | 0710102008252019/9  | DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD             | COMPANY PETITION IB (IBC)/297(ND)2019                     | IBC under Sec 7                          |  |  | Index missing  | 10-12-2020 |
| 614 | 0710102010992019/11 | ARUN KUMAR SINHA Vs. THREE C HOMES PRIVATE LIMITED        | COMPANY PETITION IB (IBC)/432(ND)2019                     | IBC under Sec 7                          |  |  | wrong filing   | 10-12-2020 |
| 615 | 0710102019332020/3  | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA         | COMPANY PETITION IB (IBC)/514(ND)2020                     | Section 95(1)                            |  |  | WRONG E-FILL NEED TO IA FILE   | 10-12-2020 |
| 616 | 0710102031232018/2  | MJI TECH PVT. LTD. Vs. REGISTRAR OF COMPANIES             | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/181(PB)2018 | Application under any other provisions   |  |  | index missing  | 10-12-2020 |
| 617 | 0710102068602020/1  | DEEPIKA BHUGRA PRASAD Vs. KAPIL GUPTA & ANR.              | INTERLOCUTORY APPLICATION (I.B.C)/3754(ND)2020            | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) |  |  | Index missing, no pagination, True copy sign missing   | 10-12-2020 |
| 618 | 0710102075362020/2  | SPYSR SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/306(ND)2020                 | Sec 252 (3)                              |  |  | INDEX MISSING  | 10-12-2020 |
| 619 | 0710102075952020/3  | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD                   | INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020            | Sec 66(1)                                |  |  | page end signature missing,True copy sign missing  | 10-12-2020 |
| 620 | 0710102076972020/2  | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD                   | INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020            | Sec. 45 (1)                              |  |  | Volume wise index missing, true copy sign missing, page no. 91 cut, page no. 195, 241, 242, 306, not clear, , page end signature missing,proof of service,pages not clear. | 10-12-2020 |

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| 621 | 0710102090312020/5  | GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED                  | COMPANY PETITION (COMPANIES ACT)/119(ND)2020 | Sec. 241(1),Sec. 242(4) |  |                      | page end signatures missing  | 10-12-2020 |
| 622 | 0710102098902019/19 | VIJAY AGGARWAL Vs. SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED               | COMPANY PETITION (COMPANIES ACT)/112(ND)2019 | Sec. 241(1)             |  |                      | 57 59 61-64 73 not clear   | 10-12-2020 |
| 623 | 0710102155722019/4  | M/S SHRIJI DIAMONDS Vs. M/S BADRI SARRAF (P) LTD.                          | COMPANY PETITION IB (IBC)/3398(ND)2019       | IBC Under Sec 9         |  |                      | wrong e fill need to IA FILE   | 10-12-2020 |
| 624 | 0710102/03140/2020  | JPL INFRATECH PRIVATE LIMITED Vs Registrar of Companies                    | Company Appeal(Companies Act)                | Sec 252 (1)             |  | pankaj agarwal       | Income Tax Service DCIT Cell / Index Numbering Missing / Page Not Clear-42,43,55-56,71-72,93-96  | 03-11-2020 |
| 625 | 0710102/02962/2020  | Narendra Kumar Arora Vs Waseem Ahmed Khan                                  | Company Petition (Companies Act)             | Sec. 241(1)             |  | Prashant Katara      | Registered Office Uttar Pradesh / Page Not Clear-67,69,71,73,76,78,79,80,83,84,134,153,154,183-186,193-200,212,218,243-244,259,301,315-333,348,362-373,397,400,410,446,450,451 | 03-05-2020 |
| 626 | 0710102/02846/2020  | FIRSTCLASS INTERNATIONAL PRIVATE LIMITED AND ORS Vs REGISTRAR OF COMPANIES | Company Appeal(Companies Act)                | Sec 252 (3)             |  | Gursat Singh Vachher | STK-7 Missing / Master Data  | 03-03-2020 |
| 627 | 0710102/03183/2020  | ASAY FOODS AND BEVERAGES LLP Vs SUPER MILK PRODUCTS PVT. LTD.              | Company Petition (Companies Act)             | Sec. 213                |  | AASTHA SAXENA        | Page Not Clear-54,59,83,86,87,89-92,120,121,138,176,177,179,   | 03-12-2020 |
| 628 | 0710102/09509/2020  | William Flint Vs IPROF Learning Solutions India Pvt. Ltd.                  | Company Petition (Companies Act)             | Sec. 58(3)              |  | DESAI AND DIWANJI    | Unsign Page-35,87-251 / Page Not Clear-86 / Merge Into One PDF   | 10-05-2020 |

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|-----|---------------------|---|--|---|------------------------|--------------|---|------------|
| 629 | 0710102/09767/2020  | Brahm Datt Verma Vs Four Coins Global India Private Limited                 | Interlocutory Application(IBC)                 | 19(2)                                       | C.P. (IB)/741(ND)2019  | 9811443244   | Sign is missing on index                    | 13-10-2020 |
| 630 | 710102083552020     | SHREE GANESH CRUSHER UDYOG Vs. S LORD SHIVA CONSTRUCTION CO PRIVATE LIMITED | Restoration Application                        | Application under any other provisions- IBC | C.P. (IB)/1820(ND)2019 | MOHIT GOLYAN | Wrong section and 151,,86-87 not clear page | online     |
| 631 | 0710102081322020/1  | RAJAT MITRA Vs. PERFECT COLOR DIGITAL PRINTS PVT. LTD.                      | INTERLOCUTORY APPLICATION (I.B.C)/3419(ND)2020 | Sec 12(2)                                   |                        |              | WRONG E FILE NEED TO IA FILE                | 13/10/2020 |
| 632 | 0710102087802020/1  | ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED     | COMPANY PETITION IB (IBC)/976(ND)2020          | IBC Under Sec 9                             |                        |              | need to upload in one volume or one pdf     | 13/10/2020 |
| 633 | 0710102129312019/11 | LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ                                  | COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019 | Rule 11 of NCLT                             |                        |              | NEED TO FILE IN ONE PDF ONE VOLUME          | 09-12-2020 |
| 634 | 0710102157702019/8  | MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED     | COMPANY APPLICATION(IBC)/644(ND)2019           | Sec 60(5)                                   |                        |              | INDEX MISSING                               | 13/10/2020 |
| 635 | 0710102406262018/11 | LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED                            | COMPANY PETITION IB (IBC)/661(PB)2018          | IBC under Sec 7                             |                        |              | wrong e fill need to IA file                | 13/10/2020 |
| 636 | 0710102406262018/13 | LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED                            | COMPANY PETITION IB (IBC)/661(PB)2018          | IBC under Sec 7                             |                        |              | wrong e fill need to IA file                | 13/10/2020 |



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| 637 | 0710200418112018/11 | EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED              | COMPANY PETITION IB (IBC)/866(PB)2018 | IBC under Sec 7                             |                   |               | true copy sign missed   | 13/10/2020 |
| 638 | 710000096902020     | Anand Engineering Limited VS Prasad & Company (Projects Works) Limited           | Caveat                                |   |                   |               | No pagination on Demand notice & 4 pages not clear                  | 10-10-2020 |
| 639 | 0710102/09830/2020  | MUKESH AGGARWAL Vs sanjay choudhary  | Company Application(Companies Act)    | Application under any other provisions- IBC | CP/41/ND/2015     | SUSHANT KUMAR | Application every pages sign/4 to 36,98 to 175/Blur page-174,175/89 | 14/10/2020 |
| 640 | 0710102/09829/2020  | ABHIPRA STEELTECH PVT LTD Vs SAFE TOWERS PVT LTD.                                | Company Petition IB (IBC)             | IBC Under Sec 9                             |                   | pankaj yadav  | page:70-89, 102-105 not clear & payment not received                | 14/10/2020 |
| 641 | 0710102/09515/2020  | AMAZING INDIA T.V PRIVATE LIMITED Vs M/S Amazing India TV Pvt. Ltd.              | Contempt Petition (IBC)               | Rule 11 of NCLT, 2016                       |                   | Rajiv Malik   | PLS DOC UPLOAD PROPERLY   | 10-05-2020 |
| 642 | 0710102/09734/2020  | The Verandas Apartment Owners Association Vs M/S Saluja Construction Company Ltd | Company Appeal (IBC)                  | Rule 11 of NCLT, 2016                       |                   | SONAL ANAND   | case type check PLEASE FILE IN SEC 42                               | 10-12-2020 |
| 643 | 71010208872020      | SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                     | Company Appeal                        | v Rule 11 of NCLT Sec 252 (3)               |                   |               | section wrong and case type wrong main case not mention             | online pay |
| 644 | 0710102/09864/2020  | Moods Hospitality Private Limited Vs   | Interlocutory Application (I.B.C)     | Application under any other provisions- IBC | CP/IB/189/PB/2018 | Akhil goel    | sign mis-16 to 25   | 15/10/2020 |

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| 645 | 0710102/09854/2020  | Assistant Commissioner(ST)<br>Valluvarkottam Assessment Circle Vs Anil Kohli  | Interlocutory<br>Application (I.B.C)                     | Sec 60(5)                                 | C.P.<br>(IB)/378(PB)2017 | Nil          | File not properly uploaded                | 15/10/2020 |
| 646 | 0710102/09873/2020  | Big Vacations Private Limited Vs Registrar<br>of Companies                    | Company<br>Appeal(Companies<br>Act)                      | Sec 252 (1) - By<br>Government Body       |                          | AVTAAR SINGH | Wrong Section                             | 15/10/2020 |
| 647 | 0710102080902020/2  | ZSL PRIVATE LIMITED Vs. VIVEK RAHEJA  | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/3400(PB)202<br>0 | Rule 11 of NCLT,<br>2016                  |                          |              | wrong file attach petition also<br>attach | 10-09-2020 |
| 648 | 0710102035732020/1  | YOGESH NAYAK Vs. STATE BANK OF<br>INDIA                                       | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/2199(ND)202<br>0 | Sec 60(2)                                 |                          |              | true copy sign missed                     | 13/10/2020 |
| 649 | 0710102169962019/8  | LIC HOUSING FINANCE PRIVATE LIMITED<br>Vs. K V DEVELOPERS PRIVATE LIMITED     | COMPANY PETITION<br>IB<br>(IBC)/236(ND)2020              | IBC under Sec 7                           |                          |              | INDEX MISSING                             | 13/10/2020 |
| 650 | 0710102410822018/16 | BANK OF BARODA Vs. BRYS<br>INTERNATIONAL PRIVATE LIMITED                      | COMPANY PETITION<br>IB<br>(IBC)/892(PB)2018              | IBC under Sec 7                           |                          |              | index missing                             | 13/10/2020 |
| 651 | 0710102424522018/27 | SANJEEV MEMORIAL FOUNDATION Vs.<br>KAMRUP HOUSING PROJECTS PRIVATE<br>LIMITED | COMPANY PETITION<br>IB<br>(IBC)/936(PB)2018              | IBC under Sec 7                           |                          |              | wrong filing                              | 13/10/2020 |
| 652 | 0710120004512018/18 | PUNJAB NATIONAL BANK Vs. M/S<br>GENERAL POWER COMPANY PVT. LTD.               | COMPANY PETITION<br>IB<br>(IBC)/637(PB)2018              | Application under any<br>other provisions |                          |              | WRONG E FILE NEED TO IA<br>FILE           | 13/10/2020 |

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| 653 | 0710102073632019/27 | SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD                               | COMPANY PETITION IB (IBC)/889(ND)2019          | IBC Under Sec 9                             |                    |                    | wrong filing  | 14/10/2020 |
| 654 | 0710102086152020/1  | NUTRIONEX MANUFACTURERS LIMITED Vs. STATE BANK OF INDIA AND ORS                   | INTERLOCUTORY APPLICATION (I.B.C)/4041(ND)2020 | Sec 60(5)                                   |                    |                    | true copy sign missed   | 14/10/2020 |
| 655 | 0710102168932019/1  | AKHIL GOEL Vs.  | INTERLOCATORY APPLICATION (IBC)/2875(PB)2019   | Application under any other provisions- IBC |                    |                    | wrong e file need to IA file  | 14/10/2020 |
| 656 | 0710120001492018/11 | DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED                          | COMPANY PETITION IB (IBC)/398(PB)2017          | IBC Under Sec 9                             |                    |                    | wrong e fill need to IA file  | 14/10/2020 |
| 657 | 0710102/06301/2020  | ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Company Petition IB (IBC)                      | IBC Section 59                              |                    |                    | page:90-93, 177, not clear  | 05-06-2020 |
| 658 | 0710102/09950/2020  | Rajesh Kumar Gupta Vs   | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC | CP/IB/1411/ND/2019 | Rajesh Kumar Gupta | Small font-9  | 16-Oct-20  |
| 659 | 0710102/09914/2020  | VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.                            | Interlocutory Application (I.B.C)              | IBC Under Sec 9                             | (IB)/1108(ND)2019  | Shashwat Parihar   | No Index/No Pagination/no true copy sign/Pg-9 to 12 not clear,CASE TYPE WRONG |            |
| 660 | 0710102/09880/2020  | ANIL KOHLI Vs   | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC | CP/IB/144/PB/2017  | ABHISHEK Anand     | Blur page-104   | 15-Oct-20  |

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| 661 | 0710102/09882/2020 | Harvinder Kumar Jatana Vs  | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/904/PB/2018  | KOMAL ABROL    | Memo of party/supporting Affidavit  | 15-Oct-20 |
| 662 | 0710102/09902/2020 | Nil Infrastructure pvt. ltd. Vs Alchemist assets                               | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016                       | CP/IB/560/PB/2018  | Anurag Bhatt   | Blur page-12 & wrong scan/Proof of service  | 15-Oct-20 |
| 663 | 0710102/02686/2020 | ICICI BANK LTD. Vs. AVANTHA HOLDING LIMITED                                    | Company Petition IB               | IBC under Sec 7                             | NA                 | SNG PARTNER    | uncompleted document only form 1 upload   | 19-Oct-20 |
| 664 | 0710102/09264/2020 | RATANAPRAVA INDUSTRIES PRIVATE LIMITED Vs. 4TH FLOOR IFCI TOWER 61 NEHRU PLACE | Company Appeal                    | Sec 252 (1)                                 | NA                 | Achal Gupta    | Income Tax Service DCIT Cell / STK-7 Company list missing / Pages Missing-111-114 / After-119 Wrong Arrange Pgs / Annexure Every Pages Sign | 19-Oct-20 |
| 665 | 0710102/08103/2020 | SHEFALI SINGH Vs. UNITECH LIMITED  | Company Petition                  | Sec. 73(4)                                  |                    |                | Council Detail Missed in Index  | 19-Oct-20 |
| 666 | 0710102/09960/2020 | UCO BANK Vs SHREE SHYAM PULP AND BOARD MILLS LTD.                              | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/386/PB/2018  | Rohit sehgal   | Every pages sign mis-1 to 14/Blur Page-56,60,63,67,70   | 17-Oct-20 |
| 667 | 0710102/09952/2020 | VIKRAM BAJAJ Vs  | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/323/ND/2019  | ABHISHEK Anand | Blur Page-186,276,277/small font-234  | 17-Oct-20 |
| 668 | 0710102/09969/2020 | DENA BANK Vs RATHI SUPER STEEL LIMITED   | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | CP/IB/1446/PB/2018 |                | Blur Page-29 to 39  | 17-Oct-20 |

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| 669 | 0710102/09949/2020  | GYANESHWAR SAHAI Vs. GYANESHWAR SAHAI  | Interlocutory Application(IBC)            | Application under any other provisions- IBC | C.P. (IB)/597(ND)2018 | Gyaneshwar Sahai | Index missed                    | 17-Oct-2020 |
| 670 | 0710102/09985/2020  | Sanjay Gupta Vs  | Interlocutory Application (I.B.C)         | Application under any other provisions- IBC | CP/IB/132/PB/2017     | NIPUN GAUTAM     | Small font-73,74                | 19-Oct-20   |
| 671 | 0710102/09989/2020  | Sanjay Gupta Vs  | Interlocutory Application (I.B.C)         | Application under any other provisions- IBC | CP/IB/597/PB/2017     | NIPUN GAUTAM     | Blur Page-21 to 29,33 to 38     | 19-Oct-20   |
| 672 | 0710102/09986/2020  | Ranjan Khanna Vs   | Interlocutory Application (I.B.C)         | Sec 60(5)                                   | CP/IB/2354/ND/2019    | Pushkar Taimni   | Blur page-20/Merge into one pdf | 19-Oct-20   |
| 673 | 0710102094212019/9  | ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. Vs. MANOJ GARG                     | COMPANY APPLICATION(IBC)/161(PB)2019      | Sec 60(5)                                   |                       |                  | TRUE COPY SIGN MISSING          | 22-09-2020  |
| 674 | 0710102075842020/1  | JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/349(ND)2020 | Sec 252 (1)                                 |                       |                  | pg- 12 13 16 not clear          | 14-10-2020  |
| 675 | 0710102000722018/10 | RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED         | COMPANY PETITION IB (IBC)/361(PB)2018     | Application under any other provisions      |                       |                  | WRONG DOCUMENT NEED TO IA FILE  | 15-10-2020  |
| 676 | 0710102003762019/11 | GREEN EDGE BUILDTECH LLP Vs. AADHAAR SHRI INFRATECH PRIVATE LIMITED            | COMPANY PETITION IB (IBC)/179(ND)2019     | IBC Under Sec 9                             |                       |                  | WRONG E FILE NEED TO IA FILE    | 15-10-2020  |

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| 677 | 0710102007762020/1 | STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED                       | COMPANY APPLICATION(IBC)/564(PB)2020                   | Application under any other provisions- IBC |  |  | WRONG E FILE NEED TO IA FILE    | 15-10-2020 |
| 678 | 0710102015782020/2 | SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PVT LTD             | COMPANY APPLICATION(IBC)/1117(PB)2020                  | Sec 60(5)                                   |  |  | no index document not in proper | 15-10-2020 |
| 679 | 0710102061132020/2 | KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED                            | COMPANY PETITION IB (IBC)/874(PB)2020                  | IBC under Sec 7                             |  |  | pg-24 25 26 not clear           | 15-10-2020 |
| 680 | 0710102066122020/6 | SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD                                | INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020         | Sec 60(5)                                   |  |  | PAGE-17 18 21 NOT CLEAR         | 15-10-2020 |
| 681 | 0710102068082020/3 | SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED           | COMPANY PETITION IB (IBC)/849(PB)2020                  | IBC under Sec 7,Rule 11 of NCLT, 2016       |  |  | INDEX MISSING                   | 15-10-2020 |
| 682 | 0710102081932020/1 | ALCATEL-LUCENT INDIA LIMITED Vs. REGISTRAR OF COMPANIES NCT                 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2020 | Sec. 230-232, Sec 234                       |  |  | page end signatures missing     | 15-10-2020 |
| 683 | 0710102090162020/1 | BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/4038(ND)2020         | Sec 60(5)                                   |  |  | wrong document need to IA file  | 15-10-2020 |
| 684 | 0710102094632020/1 | RANJAN CHAKRABORTI Vs. AJAY KUMAR BISHNOI                                   | INTERLOCUTORY APPLICATION (I.B.C)/4280(ND)2020         | Sec 60(5)                                   |  |  | WRONG E FILE NEED TO IA FILE    | 15-10-2020 |

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| 685 | 0710102096132020/1  | KHEM CHAND GUPTA Vs.   | INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020 | Application under any other provisions- IBC |  |  | wrong document need to IA file    | 15-10-2020 |
| 686 | 0710120007932018/2  | KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.                  | COMPANY PETITION IB (IBC)/1082(PB)2018         | IBC under Sec 7                             |  |  | WRONG E FILE NEED TO IA FILE      | 15-10-2020 |
| 687 | 0710120008412018/12 | M/S. PANIPAT TEXO FABS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT. LTD. | COMPANY PETITION IB (IBC)/1106(ND)2018         | IBC Under Sec 9                             |  |  | wrong document need to IA file    | 15-10-2020 |
| 688 | 0710200000062017/14 | IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED       | COMPANY PETITION IB (IBC)/495(ND)2017          | Application under any other provisions      |  |  | WRONG E FILE NEED TO IA FILE      | 15-10-2020 |
| 689 | 0710200409692018/4  | M/S. INOX LEISURE LTD. Vs. M/S. A TO Z BARTER PVT. LTD.                | COMPANY PETITION IB (IBC)/643(ND)2018          | IBC Under Sec 9                             |  |  | TWO AFFIDAVIT FILE IN ONE FILLING | 15-10-2020 |
| 690 | 0710200411282018/14 | M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.                         | COMPANY PETITION IB (IBC)/623(ND)2018          | IBC Under Sec 9                             |  |  | WRONG DOCUMENT NEED TO IA FILE    | 15-10-2020 |
| 691 | 0710200411282018/15 | M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.                         | COMPANY PETITION IB (IBC)/623(ND)2018          | IBC Under Sec 9                             |  |  | WRONG DOCUMENT NEED TO IA FILE    | 15-10-2020 |
| 692 | 0710200411282018/16 | M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.                         | COMPANY PETITION IB (IBC)/623(ND)2018          | IBC Under Sec 9                             |  |  | WRONG DOCUMENT NEED TO IA FILE    | 15-10-2020 |
| 693 | 0710200411862017/7  | M/S NOBLE COOPERATIVE BANK LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.  | COMPANY PETITION IB (IBC)/525(ND)2017          | IBC under Sec 7                             |  |  | WRONG FILING                      | 15-10-2020 |
| 694 | 0710200412652017/12 | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD                 | COMPANY PETITION IB (IBC)/546(ND)2017          | IBC Under Sec 9                             |  |  | WRONG DOCUMENT NEED TO IA FILE    | 15-10-2020 |

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| 695 | 0710200412802017/8  | MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD   | COMPANY PETITION IB (IBC)/178(PB)2017        | IBC Under Sec 9                             |                        |                        | WRONG DOCUMENT NEED TO IA FILE | 15-10-2020  |
| 696 | 0710200423482018/31 | M/S RANJIT DAS Vs. MSX MALL PVT. LTD.  | COMPANY PETITION IB (IBC)/334(ND)2018        | IBC under Sec 7                             |                        |                        | WRONG FILING                   | 15-10-2020  |
| 697 | 0710102006922019/11 | SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                                      | COMPANY APPEAL(COMPANIES ACT)/233(ND)2019    | Sec 252 (3)                                 |                        |                        | WRONG E FILE NEED TO IA FILE   | 16-10-2020  |
| 698 | 0710102015722020/1  | GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PVT. LTD.   | COMPANY APPLICATION(COMPANIES ACT)/153()2020 | Application under any other provisions      |                        |                        | incomplete documents           | 16-10-2020  |
| 699 | 0710102073342020/1  | RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/2975()2020 | Sec 52 (5)                                  |                        |                        | wrong e file need to IA file   | 16-10-2020  |
| 700 | 0710102073632019/31 | SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD  | COMPANY PETITION IB (IBC)/889(ND)2019        | IBC Under Sec 9                             |                        |                        | WRONG E FILE NEED TO IA FILE   | 16-10-2020  |
| 701 | 0710102082802019/6  | VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.  | COMPANY PETITION IB (IBC)/1108(ND)2019       | IBC Under Sec 9                             |                        |                        | WRONG FILLING NEED TO IA FILE  | 16-10-2020  |
| 702 | 0710102082872020/1  | SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED   | COMPANY PETITION IB (IBC)/965(PB)2020        | IBC under Sec 7                             |                        |                        | wrong filing                   | 16-10-2020  |
| 703 | 0710120007932018/3  | KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.  | COMPANY PETITION IB (IBC)/1082(PB)2018       | IBC under Sec 7                             |                        |                        | WRONG E FILE NEED TO IA FILE   | 16-10-2020  |
| 704 | 0710102/09963/2020  | Girish Kumar Sahni Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.  | Interlocutory Application (I.B.C)            | Application under any other provisions- IBC | C.P. (IB)/1499(PB)2019 | Girish Kumar Sahni IRP | page no 44-45                  | 17-Oct-2020 |



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| 705 | 0710102/10015/2020 | Seema Buildtech Private Limited Vs REGISTRAR OF COMPANIES NEW DELHI           | Company Application(Companies Act) | Sec 252 (3) - By Government Body |  | Prashant Gupta               | section wrong   | 20-Oct-20  |
| 706 | 710000098402020    | VIKAS BISHNOI VS ASHOK KUMAR GUPTA  | Caveat                             |                                  |  |                              | NCLT form 3C missed   |            |
| 707 | 710000096452020    | Nexgen Fluoropolymers Pvt. Ltd VS Sanjeev Jain                                | Caveat                             |                                  |  |                              | NCLT form 3C missed/proof of service missed   |            |
| 708 | 0710102/09719/2020 | STANFORD PARK INFRATECH PRIVATE LIMITED Vs Registrar Of Companies Delhi       | Company Petition (Companies Act)   | Sec 252 (3)                      |  | Nitin Grover                 | Judication Haryana according to Company Master Data   | 10-12-2020 |
| 709 | 0710102/07487/2020 | Preeti W/o Sunil Arora Vs UNITECH. Ltd  | Company Petition (Companies Act)   | Sec. 73(4)                       |  | Sandeep Mishra               | Form 11 missed and Brief Synopsis & List of Dates missed  | 29-07-2020 |
| 710 | 0710102/07488/2020 | Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd                            | Company Petition (Companies Act)   | Sec. 73(4)                       |  | Sandeep Mishra               | Form 11 missed and Brief Synopsis and List of dates Missed  | 29-07-2020 |
| 711 | 0710102/08302/2020 | Zlato Business Solutions P ltd Vs Registrar of Companies                      | Company Petition (Companies Act)   | Sec 252 (1)                      |  | NIL                          | Case Type Wrong / File Not Properly Uploaded / Merge Into One PDF / Jurisdiction Haryana according to Master Data | 28/08/2020 |
| 712 | 0710102/06591/2020 | RANGBARSHI PROJECTS PVT LTD Vs VIPUL LTD                                      | Company Petition IB (IBC)          | IBC under Sec 7                  |  | PSL ADVOCATES AND SOLICITORS | page:49-51, 57, 65, 76, etc (typed copy)  | 24/06/2020 |
| 713 | 0710102/10014/2020 | RKACA & Associates LLP Vs TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED | Company Petition IB (IBC)          | IBC Under Sec 9                  |  | Karan Valecha                | objection-claim amount less than 1 crore  | 20/10/2020 |
| 714 | 0710102/06354/2020 | PANASONIC AVC NETWORKS INDIA COMPANY LIMITED Vs                               | Company Petition (Companies Act)   | Sub-Section (1) Of Section 66.   |  | KARAN MALHOTRA               | ONE PAGE NOT CLEAR  | 06-08-2020 |

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| 715 | 0710102/09951/2020  | REKHA SHARMA Vs.  | Interlocutory Application(IBC)                           | Application under any other provisions- IBC | C.P. (IB)/364(ND)2019 |  | 95,298-305 not clear page                    | offline pay |
| 716 | 0710102128042019/13 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED          | COMPANY PETITION IB (IBC)/2413(ND)2019                   | IBC Under Sec 9                             |                       |  | DOCUMENT INCOMPLETE                          | 24/09/2020  |
| 717 | 0710102087092020/1  | HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED            | COMPANY PETITION IB (IBC)/939(ND)2020                    | IBC Under Sec 9                             |                       |  | need to upload in one volume                 | 28/09/2020  |
| 718 | 0710200418112018/15 | EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED                 | COMPANY PETITION IB (IBC)/866(PB)2018                    | IBC under Sec 7                             |                       |  | page end signature missingneed to IA file    | 16/10/2020  |
| 719 | 0710102017952020/1  | DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020 | Sec. 230-232 - Second Motion                |                       |  | PAGE LIMIT 200                               | 19/10/2020  |
| 720 | 0710200423482018/34 | M/S RANJIT DAS Vs. MSX MALL PVT. LTD.   | COMPANY PETITION IB (IBC)/334(ND)2018                    | IBC under Sec 7                             |                       |  | PAGE LIMIT 200                               | 19/10/2020  |
| 721 | 0710102069102020/1  | ZICO ENVIRONMENTAL SOLUTIONS PVT. LTD Vs. SHIKHA SINGHAL                            | COMPANY APPLICATION(COMPANIES ACT)/379(ND)2020           | Rule 32                                     |                       |  | TRUE COPY SIGN MISSING                       | 20/10/2020  |
| 722 | 0710102077352019/15 | A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD. | COMPANY PETITION IB (IBC)/984(ND)2019                    | IBC Under Sec 9                             |                       |  | DOCUMENT INCOMPLETE/Index Missing/Pagination | 20/10/2020  |
| 723 | 0710102090942020/2  | MANSIJ ARYA Vs.   | INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020           | Application under any other provisions- IBC |                       |  | NEED TO IA FILE                              | 20/10/2020  |
| 724 | 0710102085072020/1  | RAJNATH SINGH Vs. VIVEK RAHEJA  | INTERLOCUTORY APPLICATION (I.B.C)/4097(ND)2020           | #NAME?                                      |                       |  | NEED TO IA FILE                              | 21/10/2020  |

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| 725 | 0710102088532020/1  | ABHISHEK ANAND Vs.   | INTERLOCUTORY APPLICATION (I.B.C)/3904(PB)2020           | Application under any other provisions- IBC |  |  | NEED TO IA FILE       | 21/10/2020 |
| 726 | 0710102093662020/1  | NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED                                 | INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020           | Application under any other provisions- IBC |  |  | NEED TO IA FILE       | 21/10/2020 |
| 727 | 0710102113592019/9  | DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.                        | COMPANY PETITION IB (IBC)/2130(ND)2019                   | IBC Under Sec 9                             |  |  | TRUE COPY SIGN MISSED | 21/10/2020 |
| 728 | 0710120004512018/19 | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.                                   | COMPANY PETITION IB (IBC)/637(PB)2018                    | Application under any other provisions      |  |  | NEED TO IA FILE       | 20/10/2020 |
| 729 | 0710102012202020/4  | ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD. | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020 | Sec. 230-232 - Second Motion                |  |  | WRONG DOCUMENT        | 21/10/2020 |
| 730 | 0710102034682018/12 | MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED                             | COMPANY PETITION IB (IBC)/206(ND)2019                    | IBC under Sec 7                             |  |  | NEED TO IA FILE       | 21/10/2020 |
| 731 | 0710102093662020/2  | NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED                                 | INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020           | Application under any other provisions- IBC |  |  | NEED TO IA FILE       | 21/10/2020 |

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| 732 | 0710102/10010/2020 | BETA INFRATECH P LTD Vs DEPUTY REGISTROR                                       | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | cp/117(PB)2019         | TSN RAJA              | CASE TYPE WRONG PLEASE SELECT COMPANY APPLICATION YOUR MAIN CASE IS COMPANY ACT  | 20-Oct-20    |
| 733 | 0710102/10047/2020 | HCK INFRATECH PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI 7 HARYANA | Company Application(Companies Act) | Rule 11 of NCLT                             | Appeal/126(ND)2020     | ANAND VARMA           | sign missed in application page no 12 not clear 29-31 page numbering not clear affidavit date and supporting affidavit date mismatch | 20-Oct-2020  |
| 734 | 0710102/10051/2020 | KIRAN MALHOTRA Vs M/S. ALCHEMIST TOWNSHIP INDIA LTD.                           | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | 21/10/2020             | Prashant Jain         | affidavit verification back date   | 21-Oct-2020  |
| 735 | 0710102/10042/2020 | Debashis Nanda Vs  | Interlocutory Application (I.B.C)  | Sec 30                                      | C.P. (IB)/923(ND)2019  | Debashis Nanda        | page no 47 , 115 page cut  | 20-Oct-2020  |
| 736 | 0710102/10059/2020 | PARTHA SARATHY SARKAR Vs Innovari Technologies Private Limited                 | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC |                        | PARTHA SARATHY SARKAR | main case not showing and affidavit not verified   | 13-Oct-2020  |
| 737 | 0710102/06629/2020 | Anil Tayal Vs  | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | C.P. (IB)/2380(ND)2019 | Anil Tayal            | Page. 49 not clear   | 19-June-2020 |
| 738 | 0710102/09464/2020 | Nilesh Sharma Vs   | Company Application(IBC)           | Application under any other provisions- IBC |                        | Nilesh Sharma         | Main case not link and case type wrong   | 10-Mar-2020  |

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|-----|--------------------|---|------------------------------------|---|------------------------|----------------------|---|------------|
| 739 | 0710102/10019/2020 | MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED                     | Interlocutory Application(IBC)     | Application under any other provisions- IBC | C.P. (IB)/547(PB)2018  | NA                   | MAIN CASE NO WRONG PLEASE CORRECT ARRANEGE ,PLEASE SUBMIT YOUR DD |            |
| 740 | 0710102/09584/2020 | SP TOWNPLANNER PRIVATE LIMITED Vs. VRP BUILDTECH PRIVATE LIMITED          | C.P. (IB)/2765(ND)2019             | Rule 11 of NCLT, 2016                       | C.P. (IB)/2765(ND)2019 | PRIYOJEET CHATTERJEE | INDEX WRONG PAGINATION MISSED PAGE NO 7 TO 13,15 - 18 NOT CLEAR   |            |
| 741 | 710102/09216/2020  | ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs. ICICI B                        | Interlocutory Application(IBC)     | Sec 60(5)                                   | C.P. (IB)/1935(PB)2019 | MADHURIMA DAS        | marge in to file one pdf  | online pay |
| 742 | 0710102/10007/2020 | VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES              | Company Application                | Rule 11 of NCLT                             | CP/60(ND)2020          | SHASHANK TANDON      | SIGN MISSED IN APPLICATION PAGE NO 9 TO 17 NOT CLEAR.             | online pay |
| 743 | 0710102/10093/2020 | kashyap sikdar & co Vs  | Company Application(Companies Act) | Rule 11 of NCLT                             | CP/01(ND)2018          | Aditi Sharma         | Memo of parties/True copy sign missed                             | 22-10-2020 |
| 744 | 0710102/10094/2020 | kashyap sikdar & co Vs  | Company Application(Companies Act) | Rule 11 of NCLT                             | CP/84(ND)2018          | Aditi Sharma         | Memo of parties/True copy sign missed                             | 22-10-2020 |
| 745 | 0710102/10022/2020 | Ms. Deepika Bhugra Prasad Vs  | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | IB-1372/ND/2018        | NA                   | PG-27 to 40/54 to 56 not clear                                    | 20-10-2020 |
| 746 | 0710102/02323/2020 | Baru Mal Vinod Kumar Vs Amira Pure Foods Private Limited                  | Company Application(IBC)           | Application under any other provisions- IBC | (IB)/846(ND)2018       | Anurag Bhatt         | Wrong case type/proof of service                                  | 20-10-2020 |
| 747 | 0710102/10018/2020 | RKACA and Associates LLP Vs TFM Fashion and Entertainment India Pvt. Ltd. | Company Petition IB (IBC)          | IBC Under Sec 9                             |                        | himesh thakur        | claim amount less than 1 Cr                                       | 20/10/2020 |
| 748 | 0710102/08929/2020 | RAJINDER MEHTA Vs PROSPER CHANNEL LIFE SCIENCE INDIA                      | Company Petition IB (IBC)          | IBC Under Sec 9                             |                        | SANDEEP SHARMA       | page cut- 54,55,61,158,174 not clear                              | 17/09/2020 |

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|-----|---------------------|--|--|--|----------------|-----------------|---|------------|
| 749 | 0710102/10095/2020  | kashyap sikdar & co Vs   | Contempt<br>Petition(Companies<br>Act) | Rule 11 of NCLT                                | CP.No.427/2017 | Aditi Sharma    | Case Type Wrong   | 22/10/2020 |
| 750 | 0710102/10096/2020  | MS. SHWETA SINGH Vs 1. Registrar of<br>Companies NCT of Delhi and Haryana  | Company<br>Appeal(Companies<br>Act)    | Sec 252 (3) - By<br>Government Body            |                | PAWAN SHARMA    | Wrong Section / Page Cut-64   | 22/10/2020 |
| 751 | 0710102001362019/24 | AMBIENCE COMMERCIAL DEVELOPERS<br>PVT. LTD vs JOT IMPEX PVT. LTD..   |  | IBC Under Sec 9                                |                |                 | Wrong case type/Wrong Doc.  | 15-10-2020 |
| 752 | 0710102084802019/11 | M/S JANKI PARSHAD & COMPANY<br>THROUGH ITS PROPRITOR- VIJAY KUMAR<br>GUPTA vs SAURABH (INDIA) PRIVATE<br>LIMITED |  | IBC Under Sec 9                                |                |                 | Wrong case type/Wrong e-filed   | 12-10-2020 |
| 753 | 0710102151742019/1  | YOGESH KUMAR GUPTA   |  | Application under any<br>other provisions- IBC |                |                 | Wrong case type/Wrong e-filed   | 14-10-2020 |
| 754 | 0710120007702018/37 | STATE BANK OF INDIA vs M/S. SHREE<br>SHYAMJI AGRICO EXPORTS PVT. LTD.  |  | IBC under Sec 7                                |                |                 | Wrong case type/Wrong e-filed   | 12-10-2020 |
| 755 | 0710200445342018/3  | BAL PRATAP SRIKENT vs INTEGRATED<br>CAPS PVT. LTD.   |  | Sec 33(1) (b) (i) to<br>(iii) r/w Sec 33(3)    |                |                 | Wrong case type/Wrong e-filed   | 10-10-2020 |
| 756 | 0710102/02656/2020  | PAISALO DIGITAL LIMITED Vs CHAHAL<br>PARIVAHAN PRIVATE LIMITED   | Company Petition IB<br>(IBC)           | Rule 11 of NCLT,<br>2016                       |                | harshal         | wrong section & case type<br>wrong  | 28/02/2020 |
| 757 | 0710102/10131/2020  | Five Ess Precision Components Private<br>Limited Vs Hema Automotive Private<br>Limited                           | Company Petition IB<br>(IBC)           | IBC Under Sec 9                                |                | JEETENDER GUPTA | page: 34, 88-95 blur (all pdf<br>blur), demand notice not as<br>Performa                          | 23/10/2020 |
| 758 | 0710102/10035/2020  | BETA INFRTECH P LTD Vs NCLT  | Interlocutory<br>Application (I.B.C)   | Sec 60(5)                                      | IB-117/PB/2019 | TSN RAJA        | PG- 7 wrong arranged/pg-9<br>translation/Pg-35,36 not<br>clear/main case no. wrongly<br>mentioned | 20/10/2020 |

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| 759 | 0710102/10087/2020  | Assistant Commissioner(ST)<br>Valluvarkottam Assessment Circle Vs Anil Kohli            | Interlocutory Application (I.B.C)                        | Sec 60(5)                                   | (IB)/378(PB)2017          | NA            | NO index/NO pagination/No Affidavit/ No payment | 21/10/2020  |
| 760 | 0710102/10033/2020  | YES BANK LIMITED Vs. SURESH KUMAR JAIN  | Interlocutory Application(IBC)                           | Sec 60(5)                                   | C.P.<br>(IB)/1731(ND)2019 | NEERAJ YADAV  | 83-84,35-40,149-159,227 not clear page          | online pay  |
| 761 | 0710102021062020/1  | RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED | COMPANY PETITION IB<br>(IBC)/567(ND)2020                 | IBC Under Sec 9                             |                           |               | pg 33 not clear                                 | 22/10/2020  |
| 762 | 0710102071312020/2  | R SYSTEMS INTERNATIONAL LIMITED Vs.   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/53(ND)2020 | Sec. 230-232 - Second Motion                |                           |               | PAGE 18 TRANSLATE                               | 22/10/2020  |
| 763 | 0710102092202020/1  | WASAN SHOES LTD Vs. REGISTRAR OF COMPANIES  | COMPANY APPLICATION(COMPANIES ACT)/571(ND)2020           | Rule 11 of NCLT                             |                           |               | INDEX MISSING                                   | 22/10/2020  |
| 764 | 0710102096132020/2  | KHEM CHAND GUPTA Vs.  | INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020           | Application under any other provisions- IBC |                           |               | NEED TO IA FILE                                 | 22/10/2020  |
| 765 | 0710102122702019/6  | SHAGUN SHARMA Vs. M/S KARE PARTNERS GROUP INDIA PVT. LTD.                               | COMPANY PETITION IB<br>(IBC)/2253(ND)2019                | IBC Under Sec 9                             |                           |               | TRUE COPY SIGN MISSING                          | 22/10/2020  |
| 766 | 0710200714362018/15 | SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL LIMITED                                    | MISCELLANEOUS APPLICATION(COMPANIES ACT)/1213212(ND)2018 | Application under any other provisions      |                           |               | NEED TO IA FILE                                 | 22/10/2020  |
| 767 | 0710102/10212/2020  | Care Security Private Limited Vs Registrar of Companies                                 | Company Application(Companies Act)                       | Rule 11 of NCLT                             |                           | RAKESH WADHWA | main case not link TO Application.              | 26-Oct-2020 |
| 768 | 0710102/10089/2020  | RAM NIWAS GUPTA Vs  | Company Application(IBC)                                 | Application under any other provisions- IBC | (IB)/894(ND)2019          | ARVIND KUMAR  | Wrong case type/ true copy sign missed          | 21/10/2020  |

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| 769 | 0710102/10098/2020 | Sandeep Kumar Bhatt Vs Ramit Rastogi                    | Interlocutory Application (I.B.C)           | Application under any other provisions- IBC | (IB)/210(ND)2017       | NA                 | Wrong document ( wrong e-filed )     | 22/10/2020 |
| 770 | 0710102/09420/2020 | MUKUL JAIN Vs. B NAGA BHUSA                             | Interlocutory Application(IBC)              | Sec 60(5)                                   | C.P. (IB)/893(ND)2018  | Shashwat Anand     | PG 20,29,30 NOT CLEAR                | online pay |
| 771 | 0710102/09448/2020 | NAVNEET KUMAR GUPTA Vs.                                 | Application under any other provisions- IBC | Interlocutory Application(IBC)              | C.P. (IB)/451(PB)2018  | ABHISHEK Anan      | 45,46,47,48 NOT CLEAR                | online pay |
| 772 | 0710102/09966/2020 | HAPTIK INFOTECH PRIVATE LIMITED Vs                      | Company Application                         | Rule 154, NCLT 2016                         | C.P.(CAA)/67(PB)2020   | ABHISHEK SETH      | section wrong                        | online pay |
| 773 | 0710102/09898/2020 | ANIL KOHLI Vs   | Application under any other provisions- IBC | Interlocutory Application(IBC)              | C.P. (IB)/378(PB)2017  | ABHISHEK Anand     | 157-174 not clear page 275 TRANSLATE | online pay |
| 774 | 710102100412020    | JITESH GUPTA Vs. Sunil Kumar                            | Interlocutory Application(IBC)              | Sec 43(1) r/w Sec 44 (1)                    | C.P. (IB)/1018(ND)2018 | NEERAJ SHARMA      | pg-13 not clear                      | online     |
| 775 | 710102100272020    | G S BEDI Vs. SATYA PRAKASH GUPTA                        | Interlocutory Application(IBC)              | Sec 60(5)                                   | C.P. (IB)/375(PB)2018  | RKG LAW ASSOCIATES | page 59 cut page                     | online     |
| 776 | 710102099302020    | Dharmender Kumar Gupta Vs. M/S MSX MALL PVT LTD         | Interlocutory Application(IBC)              | Sec 60(5)                                   | C.P. (IB)/334(ND)2018  | Dhruv Gupta        | service to all respondent            | online     |
| 777 | 710102098962020    | Forgings Pvt Ltd Vs. Indiabulls Housing Finance Limited | Interlocutory Application(IBC)              | Rule16(d),NCLT Rules,2016 IBC               | C.P. (IB)/455(PB)2017  | Sajeve Bhushan     | WRONG SECTION                        | online     |
| 778 | 0710102/10132/2020 | Supertech Limited Vs VIJAY STEEL CORPORATION            | Interlocutory Application (I.B.C)           | Sec 60(5)                                   | (IB)/984(ND)2018       | RISHI KAPOOR       | True copy sign missed                | 23-10-2020 |



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| 779 | 0710102/10133/2020 | sanju kumar Vs Satyam Drugs Private Ltd  | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC  | (IB)/1177(ND)2019                     | NA                 | NO pagination                                       | 23-10-2020 |
| 780 | 0710102/09825/2020 | Ashmeet Singh Vs MSD Telematics Private Limited  | Company Petition (Companies Act)               | Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions |                                       | Suchinto Chatterji | Hindi Page no 173 to 175, Not clear page 354 to 358 | 23/10/2020 |
| 781 | 0710102/10098/2020 | SANDEEP KUMAR BHATT Vs. RAMIT RASTOG   | Application under any other provisions- IBC    | Interlocutory Application(IBC)   |                                       |                    | 22 to 27,18,19 not clear page                       | online pay |
| 782 | 0710102/10189/2020 | M/s GSK & Associates LLP Vs Aqualite Industries Pvt. Ltd.  | Company Petition (Companies Act)               | Rule 11 of NCLT  | COMPANY PETITION NO. (IB) 113 of 2020 | Anurag Bhatt       | Case Type Wrong                                     | 24/10/2020 |
| 783 | 0710102/09957/2020 | CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED   | Interlocutory Application(IBC)                 | Sec 60(5)  | C.P. (IB)/834(PB)2020                 | SUMESH DHAWAN      | Blur Page-1,2                                       | online pa  |
| 784 | 0710102/10128/2020 | Rabindra Kumar Mintri Vs ajay sood   | Interlocutory Application (I.B.C)              | Sec 50(1)  | C.P. (IB)/923(PB)2018                 | APOORV AGARWAL     | application need to merge in one pdf                | 1-224      |
| 785 | 7.10102E+14        | MEHTA SYNTHETIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA  | COMPANY APPEAL(COMPANIES ACT)/313(ND)2020      | Sec 252 (3)  |                                       |                    | NEED TO FILE SAPERATE ADDITIONAL FILE               | 17/08/2020 |
| 786 | 0710102084352020/3 | MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED  | COMPANY APPLICATION(COMPANIES ACT)/459(ND)2020 | Rule 11 of NCLT  |                                       |                    | true copy sign missed                               | 10-06-2020 |
| 787 | 0710102073342020/1 | RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/2975()2020   | Sec 52 (5)   |                                       |                    | NEED TO FILE SAPERATE FILE                          | 16/10/2020 |

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| 788 | 0710102090312020/7  | GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED                                  | COMPANY PETITION (COMPANIES ACT)/119(ND)2020             | Sec. 241(1),Sec. 242(4)                     |  |  | NEED TO SAPERATE FILLING    | 23/10/2020 |
| 789 | 0710102000452020/1  | J V RESTAURANT PRIVATE LIMITED Vs.   | COMPANY APPLICATION(IBC)/169(ND)2020                     | Application under any other provisions- IBC |  |  | NEED TO IA FILE             | 26/10/2020 |
| 790 | 0710102134622019/6  | TAIPACK LTD Vs.  | COMPANY PETITION IB (IBC)/2574(ND)2019                   | IBC Under Sec 10                            |  |  | NEED TO IA FILE             | 26/10/2020 |
| 791 | 0710102033182020/1  | B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED                          | COMPANY PETITION IB (IBC)/799(ND)2020                    | IBC Under Sec 9                             |  |  | INDEX MISSED                | 27/10/2020 |
| 792 | 0710102073632019/33 | SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD  | COMPANY PETITION IB (IBC)/889(ND)2019                    | IBC Under Sec 9                             |  |  | NEED TO IA FILE             | 27/10/2020 |
| 793 | 0710102074092019/6  | BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD.                   | COMPANY PETITION IB (IBC)/826(ND)2019                    | IBC Under Sec 9                             |  |  | NEED TO IA FILE             | 27/10/2020 |
| 794 | 0710102079582019/4  | V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD                                      | COMPANY APPEAL(COMPANIES ACT)/367(ND)2019                | Sec 252 (3)                                 |  |  | 10 26 29 31 32 34 NOT CLEAR | 27/10/2020 |
| 795 | 0710102083432020/3  | PANKAJ KHETAN Vs. EMPLOYEE PROVIDENT FUND ORGANISATION                                     | INTERLOCUTORY APPLICATION (I.B.C)/3837(ND)2020           | Sec 60(5)                                   |  |  | NEED TO IA FILE             | 27/10/2020 |
| 796 | 0710102084392019/8  | MAGANTA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES IMMENCE E TECHNOLOGIES PVT LTD | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(PB)2019 | Sec. 230-232 - Second Motion                |  |  | TRUE COPY SIGN MISSED       | 27/10/2020 |
| 797 | 0710102087072020/3  | SHRI GARUNA MANAGEMENT SERVICE PVT. LTD Vs. AMRITSAR MSW LIMITED                           | COMPANY PETITION IB (IBC)/940(ND)2020                    | IBC Under Sec 9                             |  |  | 23 91 93-138 NOT CLEAR      | 27/10/2020 |

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| 798 | 0710102091312020/1  | INFRA ALLIANCE PRIVATE LIMITED Vs. M/S VIPUL LIMITED   | COMPANY PETITION IB (IBC)/994(ND)2020        | IBC Section 59  |  |  | INDEX MISSED          | 27/10/2020 |
| 799 | 0710102098482020/1  | SUNIL MALU SOLE PROPRIETOR M/S MAHESHWARI TRADERS Vs. SUBHASH KUMAR KUNDRA RP FOR M/S CLC INDUSTRIES | INTERLOCUTORY APPLICATION (I.B.C)/4682()2020 | Sec 60(5)       |  |  | INDEX MISSING         | 27/10/2020 |
| 800 | 0710102099832020/1  | MD ZUNAID Vs. DEVIKA BUILDERS PVT. LTD.  | INTERLOCUTORY APPLICATION (I.B.C)/4554()2020 | Sec 60(5)       |  |  | INDEX MISSED          | 27/10/2020 |
| 801 | 0710120007932018/4  | KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.  | COMPANY PETITION IB (IBC)/1082(PB)2018       | IBC under Sec 7 |  |  | NEED TO IA FILE       | 27/10/2020 |
| 802 | 0710200417362018/31 | STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD   | COMPANY PETITION IB (IBC)/29(ND)2018         | IBC under Sec 7 |  |  | NEED TO IA FILE       | 27/10/2020 |
| 803 | 0710200417362018/32 | STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD   | COMPANY PETITION IB (IBC)/29(ND)2018         | IBC under Sec 7 |  |  | NEED TO IA FILE       | 27/10/2020 |
| 804 | 0710102032622020/4  | M/S SYSTEM OVERSEAS Vs. BOBIERI CREAON FASHION ACCESSORIES PVT/ LTD.                                 | COMPANY PETITION IB (IBC)/797(ND)2020        | IBC Under Sec 9 |  |  | INDEX MISSING         | 28/10/2020 |
| 805 | 0710102032622020/5  | M/S SYSTEM OVERSEAS Vs. BOBIERI CREAON FASHION ACCESSORIES PVT/ LTD.                                 | COMPANY PETITION IB (IBC)/797(ND)2020        | IBC Under Sec 9 |  |  | INDEX MISSING         | 28/10/2020 |
| 806 | 0710102064462020/1  | BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD                             | COMPANY PETITION IB (IBC)/833(ND)2020        | IBC Under Sec 9 |  |  | ONLY PROOF OF SERVICE | 28/10/2020 |
| 807 | 0710102082222020/2  | INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED                              | COMPANY PETITION IB (IBC)/952(ND)2020        | IBC Under Sec 9 |  |  | INDEX MISSING         | 28/10/2020 |

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|-----|---------------------|--|--|---|-----------------------|------------------------|---|------------|
| 808 | 0710102/07485/2020  | Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd  | Company Petition (Companies Act)             | Sec. 73(4)                                  |                       | Sandeep Mishra         | No proper pagination, Form 11 missed, Brief Synopsis and list of dates missed | 29/07/2020 |
| 809 | 0710102/09084/2020  | JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD. | Interlocutory Application(IBC)               | Sec 60(5)                                   | C.P. (IB)/694(PB)2018 | SIDHARTH SHANKAR PADHY | merge into one pdf  | online pay |
| 810 | 0710102065632020/2  | KAMBOJ ELECTROTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA  | COMPANY APPEAL(COMPANIES ACT)/341(ND)2020    | Sec 252 (3)                                 |                       |                        | NEED TO APPLICATION FILE  | 25/10/2020 |
| 811 | 0710102002732020/5  | ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD  | COMPANY PETITION IB (IBC)/300(PB)2020        | IBC under Sec 7                             |                       |                        | INDEX MISSED  | 11-02-2020 |
| 812 | 0710102028322020/4  | RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.  | COMPANY PETITION IB (IBC)/764(ND)2020        | IBC under Sec 7                             |                       |                        | NEED TO SAPERATE FILE   | 11-02-2020 |
| 813 | 0710102065542020/3  | ZICO ENVIRONMENTAL SOLUTIONS LIMITED Vs. SHIKHA JAIN   | COMPANY PETITION (COMPANIES ACT)/79(ND)2020  | Sec. 241(1),Sec. 242(4),Sec. 244(1)         |                       |                        | PAGE-97 98 NOT CLEAR  | 11-02-2020 |
| 814 | 0710102065942020/3  | MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED   | COMPANY PETITION (COMPANIES ACT)/81(ND)2020  | Sec. 241(1)                                 |                       |                        | PAGE 27 TRANSLATE   | 11-02-2020 |
| 815 | 0710102097372019/13 | M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/1525(ND)2019       | IBC Under Sec 9                             |                       |                        | TRUE COPY SIGN MISSED   | 11-02-2020 |
| 816 | 0710102098602020/1  | MOHIT CHAWLA LIQUIDATOR Vs.  | INTERLOCUTORY APPLICATION (I.B.C)/4485()2020 | Application under any other provisions- IBC |                       |                        | TRUE COPY SIGN MISSED   | 11-02-2020 |
| 817 | 0710204001052018/2  | MODERN CREDIT PVT LTD Vs. DEE ESS BUHIN PVT LTD  | COMPANY PETITION IB (IBC)/1158(ND)2018       | IBC under Sec 7                             |                       |                        | NEED TO APPLICATION FILE  | 11-02-2020 |

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| 818 | 0710102012202020/5 | ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD. | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020 | Sec. 230-232 - Second Motion                |  |  | NEED TO APPLICATION FILE  | 11-02-2020 |
| 819 | 0710102013772020/1 | JAI PRAKASH SHARMA Vs. INDIA CHOICE PRIVATE LIMITED  | COMPANY APPLICATION(IBC)/922(ND)2020                     | Application under any other provisions- IBC |  |  | NEED TO APPLICATION FILE  | 11-02-2020 |
| 820 | 0710102013882020/1 | M/S SUNRISE PALACE Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED                                     | RESTORATION APPLICATION (IBC)/7(ND)2020                  | Rule 11 of NCLT, 2016                       |  |  | NEED TO APPLICATION FILE  | 11-02-2020 |
| 821 | 710102102562020    | M/S SONA INTERIORS VS BALLARPUR INDUSTRIES LIMITED THROUGH RP ANUJ JAIN                        | Interlocutory Application (I.B.C)                        | Application under any other provisions- IBC |  |  | Main case no. pertains to NCLT Mumbai ( Wrong e-filed)  | 27/10/2020 |
| 822 | 710102099172020    | SUMAN SEHGAL VS SUMAN SEHGAL   | Execution Petition                                       | Application under any other provisions      |  |  | Many section found in application but fees paid only 1 section. and please choose correct section .   | 10-12-2020 |
| 823 | 710102102912020    | TELSHA TOOLS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                  | Company Petition (Companies Act)                         | Sec 252 (3) - By Government Body            |  |  | Wrong section and wrong case type select, list of date missed from index, 50 rupees e stamp missed in power of attorney, Page not clear 36,43,47,111, page Hindi 122,124,136, Roc and Income Tax advance service missed | 28/10/2020 |
| 824 | 710102104742020    | SPRINT CONSYS PRIVATE LIMITED VS AKONA ENGINEERING PRIVATE LIMITED                             | Company Petition IB (IBC)                                | IBC Under Sec 9                             |  |  | claim amount less than 1Cr  | 11-03-2020 |
| 825 | 710102103472020    | MEHTA SYNTHETIC PRIVATE LIMITED VS REGISTRAR OF COMPANIES                                      | Company Application(Companies Act)                       | Sec 252 (3)                                 |  |  | Wrong section,Wrongly upload additional document in application   | 29/10/2020 |

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| 826 | 710102104282020    | PRAVEER CONSTRUCTIONS PVT LTD VS UTTAR DEVELOPMENT PRIVATE LIMITED              | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC |                         |               | pg-105-107 not clear   | 11-01-2020 |
| 827 | 710102104302020    | ROHIT PRASAD VS M/S. S AND N LIFESTYLE INFRAVENTURES PVT. LTD                   | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC |                         |               | PLEASE LINK YOUR APPLICATION WITH MAIN CASE  | 11-02-2020 |
| 828 | 710102103602020    | SYNAPSICA TECHNOLOGIES PVT. LTD. VS GANDHARV GOYAL                              | Company Application(Companies Act) | Rule 11 of NCLT                             |                         |               | PG-14 to 77 missed/381to 608/700/706 to 708/710,711,713,716,718,721/723 to 732,734,736 to 744,746 to 752/754 to 756/790,791/794 to 1015/1019 to 1031/1034 to 1046/1103/1119 to 1345,1346,1347,1349,1350/1352 to 1565/1567 to 1576/1590 to 1594,1596/1598 to 1628 | 29/10/2020 |
| 829 | 710102104062020    | PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD  | Company Application(Companies Act) | Sec 60-62 LLP Act 2008                      |                         |               | WRONG SECTION  | 31/10/2020 |
| 830 | 710102103492020    | PUNIT HANDA VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD                            | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC |                         |               | Pg-15 to 18,47/56 to 58 not clear  | 29/10/2020 |
| 831 | 0710102/10210/2020 | G.S.C. INDUSTRIES PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Company Application                | Rule 11 of NCLT                             | CP/1022(PB)2016         | SUJOY DATTA   | 58-72 not clear page   |            |
| 832 | 0710102/10542/2020 | EXCEL MEDIA PVT. LTD. Vs  | Company Application(Companies Act) | Rule 11 of NCLT                             | Company Appeal-727/2018 | ASHISH MIDDHA | Sign miss-1,2/Merge into one PDF   | 05-Nov-20  |
| 833 | 710102078432020    | Chandra Prakash Vs. Saurabh Vinayak   | Interlocutory Application(IBC)     | Sec 66(1)                                   | C.P. (IB)/1248(PB)2018  | Sanyam Saxena | pg-35-44 not clear   |            |

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|-----|---------------------|--|--------------------------------|---|------------------------|---------------|---|------------|
| 834 | 710102078572020     | Chandra Prakash Vs. Dr. Lori Issar                             | Interlocutory Application(IBC) | Sec 66(1)                                   | C.P. (IB)/1248(PB)2018 | Sanyam Saxena | pg-36-45,67,68 not clear,volume 1 repeated                |            |
| 835 | 710102078512020     | Chandra Prakash Vs. Gaurav Issar                               | Interlocutory Application(IBC) | Sec 66(1)                                   | C.P. (IB)/1248(PB)2018 | Sanyam Saxena | pg-35 to 44,66 not clear                                  |            |
| 836 | 710102078942020     | Chandra Prakash Vs. Savita Yadav                               | Interlocutory Application(IBC) | Sec 66(1)                                   | C.P. (IB)/1248(PB)2018 | Sanyam Saxena | pg-35,41 not clear  |            |
| 837 | 0710102000662018/4  | CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED                 |                                | IBC under Sec 7                             |                        |               | NEED TO IA FILE   | 11-03-2020 |
| 838 | 0710102139992019/8  | AXIS BANK LTD. Vs. EUROTAS INFRASTRUCTURE LIMITED              |                                | IBC under Sec 7                             |                        |               | true copy sign missing, Index missing in proof of service | 24-10-2020 |
| 839 | 0710102100772020/1  | NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED |                                | Application under any other provisions- IBC |                        |               | NEED TO IA FILE   | 29-10-2020 |
| 840 | 0710102101012020/1  | KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.          |                                | Sec 60(5)                                   |                        |               | INDEX MISSING   | 29-10-2020 |
| 841 | 0710102168702019/1  | JAI PRAKASH SHARMA Vs. INDIA CHOICE PIVATE LIMITED             |                                | Sec 43(1) r/w Sec 44 (1)                    |                        |               | No Index  | 29-10-2020 |
| 842 | 0710102174012019/4  | NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE        |                                | IBC Under Sec 10                            |                        |               | Index missing in proof of service                         | 29-10-2020 |
| 843 | 0710102426702018/15 | MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.         |                                | IBC Under Sec 9                             |                        |               | mention proof of service in index with page no.           | 29-10-2020 |

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|-----|--------------------|---|---|--|--|--|--|------------|
| 844 | 0710102035282020/1 | JANKI VALLABH TRADING PRIVATE LIMITED Vs. JNC CONSTRUCTIONS PRIVATE LIMITED | Sec. 230-232, Sec 234                       |  |  |  | file need to IA  | 30-10-2020 |
| 845 | 0710102065042020/3 | GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED                 | Sec 60(5)                                   |  |  |  | No index, no pagination, truecopy sign missing   | 30-10-2020 |
| 846 | 0710102068862020/1 | PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH                                  | Sec 60(5)                                   |  |  |  | page no. 28,85,92,128,236,308,412<br>page cut, page no. 153,166,319,321,not clear, vol. 2 have more than 200 pages, proof of service not mention in master index | 30-10-2020 |
| 847 | 0710102070952020/1 | YOGESH KUMAR GUPTA Vs.  | Application under any other provisions- IBC |  |  |  | file need to IA  | 30-10-2020 |
| 848 | 0710102079022019/2 | MOSER BAER KARAMCHARI UNION Vs. MOSER BAER INDIA LTD                        | Sec 42                                      |  |  |  | Vakalatnama not clear  | 30-10-2020 |
| 849 | 0710102090002020/1 | MENTOR GRAPHICS (SALES AND SERVICES) PRIVATE LIMITED Vs. BANK OF BARODA     | Sub-section (I) of section 230              |  |  |  | Wrong document (petition filed)  | 30-10-2020 |
| 850 | 0710102092372020/2 | MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.                           | IBC under Sec 7                             |  |  |  | Index missing  | 31-10-2020 |
| 851 | 0710200425572018/9 | ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED                            | IBC Under Sec 10                            |  |  |  | page no. 55- 61 not clear , no pagination on vakalatnama   | 03-11-2020 |
| 852 | 0710102080642020/2 | ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD                    | Application under any other provisions- IBC |  |  |  | Index missing in proof of service  | 04-11-2020 |
| 853 | 0710102097022020/1 | NAKUL BHARANA Vs. ICICI BANK  | Sec 60(5)                                   |  |  |  | Index missing  | 04-11-2020 |



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|-----|---------------------|---|-----------------|-------------------------|--|--|---|------------|
| 854 | 0710102097232020/1  | AQUIL AHMAD RAHI Vs. REGISTRAR OF COMPANIES   | Sec 252 (1)     |                         |  |  | page no. 4 page cut   | 04-11-2020 |
| 855 | 0710102100922020/2  | GAC SHIPPING ( INDIA) PVT LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.                      | Sec 12(2)       |                         |  |  | volume break after 200 pages, page no. 78E,89, 90, 154, not clear, page no. 155-156 type copy missing, page no. 164A - 213 wrong arranged | 04-11-2020 |
| 856 | 7.10102E+14         | PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Rule 11 of NCLT |                         |  |  | index missing   | 04-11-2020 |
| 857 | 0710102170452019/3  | ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED   | IBC Under Sec 9 |                         |  |  | NEED TO SAPERATE FILLING  | 04-11-2020 |
| 858 | 0710102033342020/2  | NIMIT SONI Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED                                  |                 | IBC Under Sec 9         |  |  | PAGE NO 1 NOT UPLOAD  | 05-11-2020 |
| 859 | 0710102063842020/13 | TARUN BATRA Vs. RAMBHAJ JAIN  |                 | Sec 60(5)               |  |  | NEED TO IA FILE   | 05-11-2020 |
| 860 | 0710102063872020/7  | CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED          |                 | IBC under Sec 7         |  |  | PETITION UPLOAD IN DOCUMENT   | 05-11-2020 |
| 861 | 0710102065502020/1  | SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED                            |                 | IBC Under Sec 9         |  |  | ONLY PROOF OF SERVICE   | 05-11-2020 |
| 862 | 0710102065502020/2  | SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED                            |                 | IBC Under Sec 9         |  |  | NEED TO UPLOAD  | 05-11-2020 |
| 863 | 0710102079592020/3  | DAYA PRAKASH Vs. ANI MEDIA PVT LTD.   |                 | Sec. 241(1),Sec. 242(4) |  |  | TRUE COPY SIGN MISSED   | 05-11-2020 |

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| 864 | 0710102/10363/2020 | K B BOARD MILLS LLP Vs. CLC INDUSTRIES LIMITED  | Interlocutory Application(IBC)     | Sec 60(5)                                   | C.P. (IB)/933(PB)2019  | ADV AMIT AGRAWAL     | sign missing application  |            |
| 865 | 0710102/09638/2020 | Amarpal Vs Ansal properties and Infrastructure Ltd.                                       | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | C.P. (IB)/2584(ND)2019 | Shohit Chaudhry      | sign missing on every pagr of application, file need to merge into one pdf                                      | 10-09-2020 |
| 866 | 0710102/09731/2020 | U H V EQUIPMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA        | Company Application                | Rule 11 of NCLT                             | Appeal/668(ND)2019     | Bhupendra Kaushik    | Sign is missing on application , true copy and sign is missing on annexures and file need to merge into one pdf | 10-12-2020 |
| 867 | 0710102/07810/2020 | ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED Vs REGISTRAR OF COMPANIES                       | Company Petition (Companies Act)   | Sec 252 (3)                                 |                        | deepti grover khanna | Wrong case type select, kindly upload all pdf pages in same size, no true copy sign in annexures                | 19/10/2020 |
| 868 | 0710102/02340/2020 | Shri Bhagwan Projects Pvt. Ltd. Vs IREO PRIVATE LIMITED                                   | Company Petition IB (IBC)          | IBC Under Sec 9                             |                        |                      | document not uploaded   | 21/02/2020 |
| 869 | 710102090172020    | shiv shankar seth Vs. City union Bank   | Interlocutory Application(IBC)     | Sec 60(5)                                   | C.P. (IB)/2144(ND)2019 | ohit kumar Bimal     | sign missed on application,pg-50,89,90,106,107 not clear,pg-61-63 cut   |            |
| 870 | 710102087342020    | PRADYUMAN KUMAR AGGARWAL Vs. ORCHID SALON PRIVATE LIMITED                                 | Interlocutory Application(IBC)     | Application under any other provisions- IBC | C.P. (IB)/997(ND)2019  | ASHISH VIRMANI       | pg-25,26 not clear,pg-60,64,65 cut,volume break after 200 pages   |            |
| 871 | 0710102/09987/2020 | GOINDI INDUSTRIES PRIVATE LIMITED Vs Registrar Of Companies                               | Company Application(Companies Act) | Rule 11 of NCLT                             | Appeal/979(ND)2019     | Sanchit Kumar        | only one pdf need to upload   |            |
| 872 | 0710102072662020/1 | PRIDE INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED | IBC Under Sec 9                    | COMPANY PETITION IB (IBC)/918(ND)2020       |                        |                      | NO index  | 31-10-2020 |

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| 873 | 0710102072672020/2  | PRIDE INDIA ENGINEERING SOLUTION Vs. HEMA ENGINEERING INDUSTRIES LIMITED | IBC Under Sec 9              | COMPANY PETITION IB (IBC)/934(ND)2020                    |  |  | NO index                               | 31-10-2020 |
| 874 | 0710102098152019/4  | CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.                           | IBC under Sec 7              | COMPANY PETITION IB (IBC)/1789(ND)2019                   |  |  | Wrong document (status report filed)   | 01-11-2020 |
| 875 | 0710102026902020/1  | PRIESTLEY DUGAL AND CO. (INDIA) PRIVATE LIMITED Vs. AMIT BASIA           | IBC Section 59               | COMPANY PETITION IB (IBC)/740(ND)2020                    |  |  | Wrong document (application filed)     | 02-11-2020 |
| 876 | 0710102026982020/1  | GREEN PROPERTIES INDIA PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED      | IBC Section 59               | COMPANY PETITION IB (IBC)/730(ND)2020                    |  |  | Wrong document (application filed)     | 02-11-2020 |
| 877 | 0710102028702018/18 | SUDHIR POWER PROJECTS LTD. Vs. DIGNITY BUILDCON PRIVATE LIMITED          | IBC Under Sec 9              | COMPANY PETITION IB (IBC)/1689(ND)2018                   |  |  | Wrong document (application filed)     | 02-11-2020 |
| 878 | 0710102031582020/1  | EDS TECHNOLOGIES PRIVATE LIMITED Vs. PL ENGINEERING LIMITED.             | IBC Under Sec 9              | COMPANY PETITION IB (IBC)/768(ND)2020                    |  |  | Wrong document (application filed)     | 02-11-2020 |
| 879 | 0710102146182019/7  | NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.                        | IBC Under Sec 9              | COMPANY PETITION IB (IBC)/2970(ND)2019                   |  |  | Wrong document (progress report filed) | 02-11-2020 |
| 880 | 0710102069782020/1  | SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED                              | Sec 60(5)                    | INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020           |  |  | INDEX MISSING                          | 03-11-2020 |
| 881 | 0710102072282020/2  | CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS                       | Sec 66(1)                    | INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020           |  |  | PG-27 34 38 39 40 NOT CLEAR            | 03-11-2020 |
| 882 | 0710102078282020/1  | SPIRITED AUTO CARS (I) LIMITED Vs.                                       | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(PB)2020 |  |  | PG-16 17 18 22 NOT CLEAR               | 03-11-2020 |

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| 883 | 0710102079192020/5 | VIKAS GARG - INTERIM RESOLUTION PROFESSIONAL Vs. MR CHANDAN KUMAR                      | 19(2)                                       | INTERLOCUTORY APPLICATION (I.B.C)/3297(ND)2020 |  |  | PROOF OF SERVICE MISSED  | 03-11-2020 |
| 884 | 0710102081182020/1 | JASBIR SINGH KAPOOR FOR M/S UTTAM LAND DEVELOPERS Vs. REGISTRAR OF COMPANIES NEW DELHI | Sec 252 (3)                                 | COMPANY APPEAL(COMPANIES ACT)/342(ND)2020      |  |  | ONLY PROOF OF SERVICE    | 03-11-2020 |
| 885 | 0710102088262020/2 | K.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                            | Sec 252 (1)                                 | COMPANY APPEAL(COMPANIES ACT)/345(ND)2020      |  |  | ALL PAGES CUT            | 03-11-2020 |
| 886 | 0710102091962020/1 | M/S. PREMSONS SUPER STEEL PVT. LTD. Vs. M/S SALUJA CONSTRUCTION COMPANY LTD            | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/4100(ND)2020 |  |  | DOCUMENT INCOMPLETE      | 03-11-2020 |
| 887 | 0710102093502020/1 | ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.   | Sec 60(5)                                   | INTERLOCUTORY APPLICATION (I.B.C)/4201(ND)2020 |  |  | DOCUMENT INCOMPLETE      | 03-11-2020 |
| 888 | 0710102100632020/1 | ROYAL STAR TRADING CO. Vs. M/S. J.L. KNIT INDIA LTD.                                   | Sec 60(5)                                   | INTERLOCUTORY APPLICATION (I.B.C)/4614(ND)2020 |  |  | ONLY PROOF OF SERVICE    | 03-11-2020 |
| 889 | 0710102136612019/3 | SHEELA SHARMA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE                                  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/3164(ND)2019         |  |  | NEED TO IA FILE          |            |
| 890 | 0710102138172019/1 | MICRA CLOUDS SERVICE PVT. LTD Vs. MASTERS INDIA PVT. LTD.                              | Rule 11 of NCLT, 2016                       | INTERLOCATORY APPLICATION (IBC)/69(ND)2019     |  |  | NEED TO SEPARATE FILLING |            |
| 891 | 0710102158162019/1 | UDAYRAJ PATWARDHAN Vs. JAMVANT ESTATES PRIVATE LIMITED                                 | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/2744(PB)2019          |  |  | INDEX MISSING            |            |
| 892 | 0710102166002019/4 | ASIAN SOCIETY OF FILMS AND TELEVISION Vs. BOULEVARD PROJECTS PVT. LTD                  | Sec 60(5)                                   | COMPANY APPLICATION(IBC)/2877(PB)2019          |  |  | NEED TO APPLICATION FILE |            |

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| 893 | 0710102030052020/2  | BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES              | Sec 252 (3)                                 | COMPANY APPEAL(COMPANIES ACT)/227(ND)2020      |  |  | NEED TO IA FILE                                  |            |
| 894 | 0710102066122020/8  | SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD  | Sec 60(5)                                   | INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020 |  |  | NEED TO SEPARATE FILLING                         |            |
| 895 | 0710102075542020/3  | MELANGE SYSTEMS PVT. LTD. Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED                  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/907(ND)2020          |  |  | NEED TO APPLICATION FILE                         |            |
| 896 | 0710102077352019/16 | A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD. | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/984(ND)2019          |  |  | NEED TO IA FILE                                  |            |
| 897 | 0710102087892020/3  | REETESH KUMAR AGARWAL Vs. NANDINI CHAUDHRY  | 19(2)                                       | INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2020 |  |  | INDEX MISSING                                    |            |
| 898 | 0710102089652020/1  | MELANGE SYSTEMS PRIVATE LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED            | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/4001(ND)2020 |  |  | DOCUMENT INCOMPLETE                              |            |
| 899 | 710102104452020     | RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS.                                     |   | Rule 11 of NCLT                                |  |  | Please link your application with main petition. | 11-02-2020 |
| 900 | 710102105612020     | MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS.                             |   | Sec 30   |  |  | JURIDICTION WRONG                                | 11-05-2020 |
| 901 | 710102034222020     | GLOBAL AUTOTECH LIMITED VS MAINI CONSTRCTIONS PRIVATE LIMITED                       |   | Application under any other provisions- IBC    |  |  | case type in companies act and wrong section     | 18/03/2020 |
| 902 | 710102060842020     | ICC WORLDWIDE PRIVATE LIMITED VS DA BELLA LLP                                       |   | IBC Under Sec 9                                |  |  | jurisdiction Chandigarh                          | 18/05/2020 |

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| 903 | 710102058862020    | B.R. INDUSTRIES LTD VS MAHASHAKTI ENERGY LIMITED  |  | IBC Under Sec 9                  |   |  | jurisdiction punjabpunjab  | 05-11-2020 |
| 904 | 710102029712020    | YOUNGMAN INDIA PRIVATE LIMITED VS FALL ARREST SYSTEMS & TECHNOLOGIES PRIVATE LIMITED                |  | IBC Under Sec 9                  |   |  | payment  | 03-06-2020 |
| 905 | 710102093892020    | M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED  |  | IBC Under Sec 9                  |   |  | claim less than 1 cr   | 30/09/2020 |
| 906 | 710102103272020    | HINDKUSH BUILDCON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA              |  | Sec 252 (3) - By Government Body |   |  | Wrong case type and wrong section select, Page missed 61,62, Not sign in every page of petition, Page not clear 43 to 49, 59, According to index no page in annexures page no. 118,119,120 | 29/10/2020 |
| 907 | 710102104002020    | SANJEEV JAIN VS NEXGEN FLUOROPOLYMERS PVT .LTD  |  | Sec. 241(1)                      |   |  | 242 mentioned in petition and fees missed, No sign in every page of petition, MoA and AoA missed, Advance service missed   | 30/10/2020 |
| 908 | 710102104042020    | KDS HOMES AND HOUSES PRIVATE LIMITED VS OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA |  | Sec 252 (3) - By Government Body |   |  | Wrong section select   | 31/10/2020 |
| 909 | 0710102081922020/1 | AASHIYANA STEELFEB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)              |  | Sec 252 (1)                      | COMPANY APPEAL(COMPANIES ACT)/322(ND)2020               |  | page numbering missed  | 29/10/2020 |
| 910 | 0710102062262020/2 | ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE  |  | Sub-section (I) of section 230   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020 |  | Wrong document(Petition in additional document)  | 11-02-2020 |

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| 911 | 0710120004072018/89 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                       |  | IBC under Sec 7                          | COMPANY PETITION IB (IBC)/934(PB)2018          |  | true copy sign missed                                  | 11-05-2020 |
| 912 | 0710120004072018/90 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                       |  | IBC under Sec 7                          | COMPANY PETITION IB (IBC)/934(PB)2018          |  | true copy sign missed                                  | 11-05-2020 |
| 913 | 0710120004072018/91 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                       |  | IBC under Sec 7                          | COMPANY PETITION IB (IBC)/934(PB)2018          |  | true copy sign missed                                  | 11-06-2020 |
| 914 | 0710120004072018/92 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                       |  | IBC under Sec 7                          | COMPANY PETITION IB (IBC)/934(PB)2018          |  | true copy sign missed                                  | 11-06-2020 |
| 915 | 0710120004072018/93 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                       |  | IBC under Sec 7                          | COMPANY PETITION IB (IBC)/934(PB)2018          |  | page 4 5 6 not clear                                   | 11-06-2020 |
| 916 | 0710102072472020/1  | CAROL INFRASTRUCTURE PRIVATE LIMITED Vs. DHANVERSHA BUILDERS PRIVATE LIMITED |  | IBC Under Sec 9                          | COMPANY PETITION IB (IBC)/915(ND)2020          |  | Supporting affidavit missed                            | 11-02-2020 |
| 917 | 0710102079582019/5  | V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD                        |  | Sec 252 (3)                              | COMPANY APPEAL(COMPANIES ACT)/367(ND)2019      |  | affidavit wrongly upload before index,Wrong pagination | 11-02-2020 |
| 918 | 0710102080582020/2  | NEERAJ BHATIA Vs. VINOD COTTON CORP. PVT. LTD                                |  | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | INTERLOCUTORY APPLICATION (I.B.C)/3395(ND)2020 |  | Wrongly document(application in additional document)   | 11-02-2020 |

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|-----|--------------------|---|--|---------------------------------------|--|--|-----------------------------------|------------|
| 919 | 0710102077402020/1 | GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD |  | Sec 60(5)                             | INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020           |  | ALL PAGES CUT                     | 11-05-2020 |
| 920 | 0710102077402020/2 | GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD |  | Sec 60(5)                             | INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020           |  | NEED TO IA FILE                   | 11-05-2020 |
| 921 | 710102096702020    | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.                |  | Regulation 30, CIRP Regulations, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/4884(ND)2020           |  | NA                                | 11-05-2020 |
| 922 | 0710102091942020/1 | COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED        |  | Sec. 230-232, Sec 234                 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020 |  | File both the document separately | 11-02-2020 |
| 923 | 0710102022462020/7 | TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.    |  | IBC under Sec 7                       | COMPANY PETITION IB (IBC)/581(ND)2020                    |  | PAGE 16 17 NOT CLEAR              | 11-05-2020 |
| 924 | 710102024802020    | BHAVYA PRAKASH Vs. DD MOTORS LIMITED  |  | IBC Under Sec 9                       | COMPANY PETITION IB (IBC)/765(ND)2020                    |  | NEED TO UPLOAD ONE TIME ONLY      | 11-05-2020 |
| 925 | 0710102028322020/5 | RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.             |  | IBC under Sec 7                       | COMPANY PETITION IB (IBC)/764(ND)2020                    |  | UPLOAD IN ONE PDF                 | 11-05-2020 |



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| 926 | 710102098552020     | SATYENDRA P. KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS | Interlocutory Application (I.B.C)      | Application under any other provisions- IBC |  |  | case type wrong  | 14/10/2020 |
| 927 | 710102106022020     | CENTRAL BANK OF INDIA VS RS INGOT AND BILLET PRIVATE LIMITED      | Interlocutory Application (I.B.C)      | Application under any other provisions- IBC |  |  | Blur page-73,79  | 11-06-2020 |
| 928 | 710102106272020     | SUPERTECH TOWNSHIP PROJECT LIMITED VS SANJEEV AGGARWAL & ORS      | Interlocutory Application (I.B.C)      | Sec 60(5)                                   |  |  | SIGN MISS-1,4 TO 18,WELFARE FEES MISSED/COURT FEES MISSED                                      | 11-07-2020 |
| 929 | 710102106182020     | SUVIDHA POLYMERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES        | Company Application(Companies Act)     | Sec 252 (1) - By Government Body            |  |  | wrong section/merge into one PDF/Proof of service  | 11-07-2020 |
| 930 | 710102011312020     | SANTAM DYE CHEM INDUSTRIES VS RSM DYECHEM PRIVATE LIMITED         | Company Petition IB (IBC)              | IBC Under Sec 9                             |  |  | wrong document type upload ( delete old document and merge into separate volume of 200 pages ) | 24/01/2020 |
| 931 | 0710200411282017/10 | SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED     | COMPANY PETITION IB (IBC)/470(ND)2017  | IBC under Sec 7                             |  |  | PG-52 & 53 not clear   | 11-02-2020 |
| 932 | 0710102139542019/6  | OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED             | COMPANY PETITION IB (IBC)/2728(ND)2019 | IBC Under Sec 9                             |  |  | NO Pagination  | 10-09-2020 |

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| 933 | 0710102088732020/2  | CANARY GREENS BUYERS WELFARE ASSOCIATION Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/3951(ND)2020 | Sec 60(5)                                   |  |  | No Supporting affidavit                       | 25/10/2020 |
| 934 | 0710102095022020/1  | PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/402(ND)2020      | Sec 252 (3)                                 |  |  | Wrong Document (application filed)            | 27/10/2020 |
| 935 | 0710102082632020/2  | ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED                             | COMPANY PETITION IB (IBC)/923(ND)2020          | IBC Under Sec 9                             |  |  | Wrong Document (application filed)            | 11-06-2020 |
| 936 | 0710102114692019/7  | M/S MICRA CLOUDS SERVICES PVT LTD Vs. M/S MASTERS INDIA PVT. LTD.                     | COMPANY PETITION IB (IBC)/2036(ND)2019         | IBC Under Sec 9                             |  |  | Pg- 1 to 5,7,18 to 22 is cut/pg 12 not clear  | 11-09-2020 |
| 937 | 0710102000452020/2  | J V RESTAURANT PRIVATE LIMITED Vs.  |  | Application under any other provisions- IBC |  |  | NEED TO IA FILE                               | 27/10/2020 |
| 938 | 0710120004492018/37 | SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.                                |  | IBC under Sec 7                             |  |  | True copy sign missed                         | 11-09-2020 |
| 939 | 0710102013352019/8  | SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED                              |  | IBC Under Sec 9                             |  |  | Wrong Document (application filed)            | 11-09-2020 |
| 940 | 0710102102792020/1  | MANOHAR LAL VIJ Vs. COMMISSIONER OF INCOME TAX  |  | Rule 11 of NCLT, 2016                       |  |  | Wrong Document (application filed)            | 11-05-2020 |
| 941 | 0710102073632019/34 | SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD                                   |  | IBC Under Sec 9                             |  |  | Dument not matching with index or wrong index | 11-09-2020 |

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|-----|---------------------|---|--|---------------------------------|--|--|-------------------------------|------------|
| 942 | 0710102087462020/1  | AMIT GUPTA Vs. M/S. SAG INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED           |  | Sec. 97(1)                      |  |  | True copy sign missed         | 11-09-2020 |
| 943 | 710102103232020     | SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.                              |  | Sec 60(5)                       |  |  | NF                            | 11-10-2020 |
| 944 | 0710102007332019/25 | M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD                        |  | IBC under Sec 7                 |  |  | No court fee/No welfare       | 11-10-2020 |
| 945 | 0710102017542020/3  | ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED                    |  | Sec. 241(1)                     |  |  | Pg-39,40,72,79,80 translation | 11-10-2020 |
| 946 | 0710102022462020/8  | TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.    |  | IBC under Sec 7                 |  |  | Pg-133 to 136 is cut          | 11-10-2020 |
| 947 | 710102103232020     | SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.                              |  | Sec 60(5)                       |  |  | NF                            | 11-10-2020 |
| 948 | 710102103232020     | SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.                              |  | Sec 60(5)                       |  |  | NF                            | 11-10-2020 |
| 949 | 710102105492020     | M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD             |  | Sec 60(5)                       |  |  | NF                            | 11-10-2020 |
| 950 | 710102065782020     | SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.                                |  | Sec 60(5),Rule 11 of NCLT, 2016 |  |  | NF                            | 11-10-2020 |
| 951 | 0710102075852020/1  | SPIKE ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA |  | Sec 252 (1)                     |  |  | PG 8 NOT CLEAR                | 11-10-2020 |

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| 952 | 0710102076442019/17 | PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED                   |  | IBC under Sec 7   |  |  | 54-57 NOT CLEAR   | 11-10-2020 |
| 953 | 0710102084152019/11 | 1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL                              |  | Application under any other provisions ,Application under any other provisions ,Application under |  |  | NEED TO IA FILE   | 11-10-2020 |
| 954 | 0710102096132020/3  | KHEM CHAND GUPTA Vs.   |  | Application under any other provisions- IBC   |  |  | NEED TO IA FILE   | 11-10-2020 |
| 955 | 0710102103572020/3  | M/S B K MUDGAL & ORS Vs. M/S APEX TUBES PRIVATE LIMITED & ORS                  |  | Rule 11 of NCLT   |  |  | TRUE COPY SIGN MISSED   | 11-10-2020 |
| 956 | 0710102166522019/2  | M/S VIJAY STEEL CORPORATION Vs. SUPERTECH LIMITED                              |  | Application under any other provisions- IBC   |  |  | wrong e filing  | 11-09-2020 |
| 957 | 0710102016252018/25 | AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED                 |  | IBC Under Sec 9   |  |  | 145 155 not clear   | 11-10-2020 |
| 958 | 0710102076882020/2  | GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED                |  | IBC Under Sec 9   |  |  | COURT FEE MISSED  | 11-10-2020 |
| 959 | 0710200434452018/2  | SUVIDHA POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                    |  | Application under any other provisions  |  |  | NEED TO IA FILE   | 11-10-2020 |
| 960 | 710102106202020     | PRAMOD GOEL VS GAYATRI POLYRUB PRIVATE LIMITED                                 |  | Application under any other provisions- IBC   |  |  | Pages not clear-6 to 8/Wrong Pagation before page no-1  | 11-07-2020 |
| 961 | 710102104472020     | AGGI EXPORTS PRIVATE LIMITED VS EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD. |  | Sec 252 (3)   |  |  | Wrong case type, wrong income tax service kindly service to DCIT Cell Delhi High court, STK 07 Missed | 11-02-2020 |

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| 962 | 0710102074222020/3  | SYNOPSIS SOLUTIONS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES  |  | Sec 252 (1)           | COMPANY APPEAL(COMPANIES ACT)/304(ND)2020      |  | Pg-6 to 10,17 to 20 is cut/ Proof of service               | 11-06-2020 |
| 963 | 0710102153232019/3  | BIPIN SHARMA Vs. EARTH INFRASTRUCTURE LIMITED  |  | Sec 60(5)             | COMPANY APPLICATION(COMPANIES ACT)/914(ND)2019 |  | TRUE COPY SIGN MISSED                                      | 11-07-2020 |
| 964 | 0710200421392018/17 | AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.   |  | IBC Under Sec 9       | COMPANY PETITION IB (IBC)/183(ND)2018          |  | INDEX MISSING  | 11-07-2020 |
| 965 | 0710102032752018/16 | MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED                                      |  | Section 420           | COMPANY PETITION (COMPANIES ACT)/144(ND)2016   |  | UPLOAED ONLY ONE TIME/BACK DATE FILE DELETE                | 11-09-2020 |
| 966 | 0710102061262019/10 | IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED                                      |  | IBC under Sec 7       | COMPANY PETITION IB (IBC)/712(ND)2019          |  | NEED TO IA FILE  | 11-09-2020 |
| 967 | 0710102061262019/11 | IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED                                      |  | IBC under Sec 7       | COMPANY PETITION IB (IBC)/712(ND)2019          |  | NEED TO IA FILE  | 11-09-2020 |
| 968 | 0710102077862020/5  | STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.  |  | IBC under Sec 7       | COMPANY PETITION IB (IBC)/925(PB)2020          |  | Court fee & welfare fee missed on vakalatnama              | 11-06-2020 |
| 969 | 0710102082632020/3  | ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED  |  | IBC Under Sec 9       | COMPANY PETITION IB (IBC)/923(ND)2020          |  | PG-5 & 6 not clear   | 11-06-2020 |
| 970 | 0710102093592020/1  | MONITORING COMMITTEE OF UNNATI FORTUNE INDUSTRIES PVT. LTD. Vs. PRINCIPAL COMMISSIONER OF INCOME TAX NEW DELHI |  | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2020 |  | NO index/no pagination/No service                          | 11-06-2020 |
| 971 | 0710102097382020/3  | CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD  |  | Sec 42                | COMPANY APPEAL (IBC)/7(ND)2020                 |  | Wrong Document (application filed) No Supporting affidavit | 11-06-2020 |

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|-----|--------------------|---|------------------------------------|---|--|--------------|---|------------|
| 972 | 0710102416142018/7 | SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT. LTD.   |                                    | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/569(ND)2018        |              | pg 1 not clear  | 11-10-2020 |
| 973 | 0710102101822020/1 | BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED   |                                    | Sec 66(1)                                   | INTERLOCUTORY APPLICATION (I.B.C)/4907()2020 |              | NEED TO IA FILE   | 11-11-2020 |
| 974 | 710102082312020    | MANJU KALGAONKAR VS JBB-EVEREST BUILDTECH PRIVATE LIMITED   | Interlocutory Application (I.B.C)  | Sec 60(5)                                   |  |              | 12,14-20,53,65 not clear page   | 25/08/2020 |
| 975 | 710102103382020    | MR SARTHAK BATHLA VS MR.SUGAM BATHLA  | Company Application(Companies Act) | Sec. 59                                     |  |              | section wrong   | 29/10/2020 |
| 976 | 710102106572020    | HDFC BANK VS M.K. OVERSEAS PVT. LTD.  | Company Application(Companies Act) |   |  |              | Party name miss/section miss  | 11-09-2020 |
| 977 | 710102106472020    | RAKESH KUMAR JAIN VS REGISTRAR OF COMPANIES   | Interlocutory Application (I.B.C)  | Sec 30                                      |  |              | 297-298 NOT CLEAR PAGE  | 11-07-2020 |
| 978 | 710102106922020    | NAVNEET KUMAR JAIN VS MANMOHAN SINGH GULATI   | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC |  |              | Small font-27 to 44,page cut-45 to 48   | 11-09-2020 |
| 979 | 710102092882020    | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Company Appeal(Companies Act)      | Sec 252 (3)                                 |  |              | Council Signature In Index / Index Page Numbering Wrong / File Not Properly / Petition &&& Annexure Evry Pages Signature / proof of | 28/09/2020 |
| 980 | 0710102/10760/2020 | ALCHEMIST ASSETS RECONSTRUCTION PVT. LTD. Vs. NIIL INFRASTRUCTURE PVT. L                                | interlocutory Application(IBC)     | Sec 60(5)                                   | C.P. (IB)/560(PB)2017                        | Anurag Bhatt | pg 9-11 sign missed and pg 9,11 not clear   | 11-11-2020 |
| 981 | 0710102/10729/2020 | VISHNU DUTT Vs. INDOSTAR CAPITAL FINANCE LTD  | interlocutory Application(IBC)     | Sec 60(5)                                   | C.P. (IB)/1752(ND)2018                       | vishnu dutt  | pg 34-37 not clear  | 11-11-2020 |

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| 982 | 710102024952020 | S.E INVESTMENT LIMITED VS SONI REALTORS PRIVATE LIMITED                                      | Cross Application (IBC)            | Application under any other provisions- IBC |  |  | CASE TYPE WRONG   | 25/02/2020 |
| 983 | 710102035912020 | TODAY HOMES NOIDA PRIVATE LIMITED VS SONI REALTORS PRIVATE LIMITED                           | Interlocutory Application (I.B.C)  | Sec 30                                      |  |  | pdf need to merge into one volume until page exceed 200, after 200 volume need to divide  | 18/04/2020 |
| 984 | 710102030812020 | MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL | Company Appeal (IBC)               | Application under any other provisions- IBC |  |  | case type wrong (call registry)   | 03-09-2020 |
| 985 | 710102031192020 | JAMVANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- RESOLUTION PROFESSIONAL           | Company Appeal (IBC)               | Application under any other provisions- IBC |  |  | case type wrong (call registry)   | 03-11-2020 |
| 986 | 710102088502020 | ECOWIN FENESTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES                                    | Company Application(Companies Act) | Sec 252 (3)                                 |  |  | please file to one pdf in complete documents and your case type is wrong, your file is company appeal but you file in company application so please | 15/09/2020 |
| 987 | 710102093672020 | DEWESH AUTO CREATIVE SERVICES PTV. LTD. VS MORPHEUS DEVELOPERS PRIVATE LIMITED               | Interlocutory Application (I.B.C)  | Rule 11 of NCLT, 2016                       |  |  | Upload document in one pdf.   | 30/09/2020 |
| 988 | 710102107152020 | ANKUR ENTERPRISES VS PANTEL TECHNOLOGIES PRIVATE LIMITED                                     | Interlocutory Application (I.B.C)  | IBC Under Sec 9                             |  |  | Wrong Section   | 11-10-2020 |
| 989 | 710102107992020 | JALESH KUMAR GROVER VS M/S ANG LIFE SCIENCES INDIA LIMITED                                   | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC |  |  | Black page after page no- 95/not clear page-104   | 13/11/2020 |
| 990 | 710102107782020 | INDIAN BANK VS CS VIKAS KUMAR GARG RESOLUTION PROFESSIONAL                                   | Interlocutory Application (I.B.C)  | Sec 60(5)                                   |  |  | Sign miss Page-32 to 38,48 to 52,67,69,71,73,75,96,98/Page cut- 64,66,68,70,72,74,76,91,95,97, 99/Blur Page-428 to 450 etc                          | 11-12-2020 |
| 991 | 710102108762020 | NAYAN NAVIN RAHEJA VS CATALYST TRUSTEESHIP LIMITED   | Interlocutory Application (I.B.C)  | Rule 11 of NCLT, 2016                       |  |  | SIGN MISSED WITH TRUE COPY  | 19/11/2020 |

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| 992  | 710102108282020 | K SUBHRA NARAYAN MOHAPATRA VS BRIGHTSUN TECHNOCRAFT PVT. LTD.  | Company Appeal (IBC)          | Sec 43(1) r/w Sec 44 (1) |  |  | Blur Page-34,36,56,66   | 17/11/2020 |
| 993  | 710102027512020 | MANIKA GARG VS GENESIS INFRATECH PRIVATE LIMITED   | Company Petition IB (IBC)     | IBC under Sec 7          |  |  | docs not upload properly  | 03-02-2020 |
| 994  | 710102030182020 | SUBHISH KUMAR TYAGI VS PSA IMPEX PRIVATE LIMITED   | Company Petition IB (IBC)     | IBC under Sec 7          |  |  | FEES  | 03-07-2020 |
| 995  | 710102030172020 | SUBHISH TYAGI VS JSS BUILDCON PRIVATE LIMITED  | Company Petition IB (IBC)     | IBC under Sec 7          |  |  | FEES  | 03-07-2020 |
| 996  | 710102089922020 | DH LIMITED VS SPLENDOR BUILDWELL PRIVATE LIMITED   | Company Petition IB (IBC)     | IBC under Sec 7          |  |  | Docs not uploadproperly   | 18/09/2020 |
| 997  | 710102101852020 | LTC HEALTH MARKETING PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA DELHI | Company Appeal(Companies Act) | Sec 252 (3)              |  |  | Jurisdiction is Haryana according to master data                    | 30/06/2020 |
| 998  | 710102102982020 | M/S ONLINE REPUTATION MANAGEMENT PRIVATE LIMITED VS M/S CARMA CREATIVE PRIVATE LIMITED                                   | Company Petition IB (IBC)     | IBC Under Sec 9          |  |  | claim amount less than 1Cr  | 27/10/2020 |
| 999  | 710102106822020 | ABDULHADI ALMAILEM TRADING COMPANY W.L.L VS JAY ACE TECHNOLOGIES LIMITED   | Company Petition IB (IBC)     | IBC Under Sec 9          |  |  | page:54 not clear   | 11-09-2020 |
| 1000 | 710102107452020 | M/S BHUSHAN TRADING CO. VS M/S MANSFIELD CABLE CO. LTD.  | Company Petition IB (IBC)     | IBC Under Sec 9          |  |  | claim amount less than 1 Cr, and form 5 part 4 sub section 2 missed | 11-11-2020 |
| 1001 | 710102107432020 | VOLKSWAGEN FINANCE PRIVATE LIMITED VS TARUN KAPOOR   | Company Petition IB (IBC)     | Section 95(1)            |  |  | page:26 not clear , vakalatnama missed                              | 11-11-2020 |



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| 1002 | 0710102151312019/24 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED  |  | Sec. 241(1)                                 | COMPANY PETITION (COMPANIES ACT)/173(PB)2019   |  | Doc Not Upload properly       | 10-09-2020 |
| 1003 | 0710102151312019/33 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED  |  | Sec. 241(1)                                 | COMPANY PETITION (COMPANIES ACT)/173(PB)2019   |  | Vol-1,2 missing               | 24-09-2020 |
| 1004 | 0710102023952020/3  | DR PARMAR CONSULTANTS INDIA PVT LIMITED Vs. REGISTRAR OF COMPANIES                     |  | Sec 252 (3)                                 | COMPANY APPEAL(COMPANIES ACT)/230(ND)2020      |  | WRONG DOCUMENT                | 12-11-2020 |
| 1005 | 0710102029922018/11 | VIJAY KUMAR SURI Vs. M/S EARTH BUILDPROP PVT LTD                                       |  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/1747(PB)2018         |  | need to upload saperate files | 12-11-2020 |
| 1006 | 0710102034682018/13 | MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED                     |  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/206(ND)2019          |  | NEED TO IA FILE               | 12-11-2020 |
| 1007 | 0710102063052020/3  | RETRO CONSULTANTS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI & HARYANA       |  | Sec 252 (3)                                 | COMPANY APPEAL(COMPANIES ACT)/371(ND)2020      |  | DOCUMENT INCOMPLETE           | 11-11-2020 |
| 1008 | 0710102067552020/2  | CHANDRA PRAKASH Vs. SUJIT KUMAR SINGH AND SANGEETA SINGH                               |  | Sec 66(1)                                   | INTERLOCUTORY APPLICATION (I.B.C)/2536(PB)2020 |  | true copy sign missed         | 12-11-2020 |
| 1009 | 0710102085402020/2  | ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA |  | Sec 252 (1)                                 | COMPANY APPEAL(COMPANIES ACT)/328(ND)2020      |  | Wrong pagination/No index     | 12-11-2020 |
| 1010 | 0710102105072020/1  | S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED Vs. POOJA GARG                             |  | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/4862(ND)2020 |  | DOCUMENT INCOMPLETE           | 12-11-2020 |
| 1011 | 0710120001472018/20 | NEELAM SINGH Vs. MEGA SOFT INFRASTRUCTURE PRIVATE LIMITED                              |  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/260(ND)2017          |  | NEED TO IA FILE               | 12-11-2020 |

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| 1012 | 0710200404622018/7  | MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.                   |  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/589(PB)2018                    |  | NEED TO IA FILE           | 12-11-2020 |
| 1013 | 0710102001622020/3  | M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.         |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/432(ND)2020                    |  | NEED TO IA FILE           | 12-11-2020 |
| 1014 | 0710102086452020/4  | PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI                                  |  | Sec 252 (3)                                 | COMPANY APPEAL(COMPANIES ACT)/319(ND)2020                |  | INDEX MISSED              | 12-11-2020 |
| 1015 | 0710102102732019/7  | ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED                           |  | IBC under Sec 7,IBC under Sec 7             | COMPANY PETITION IB (IBC)/2494(PB)2019                   |  | Wrong filing              | 22-10-2020 |
| 1016 | 0710102111232019/5  | VISTARA-I TECHNOLOGY SERVICE LTD. AND NUCLES SOFTWARE EXPORTS Vs. REGISTRAR OF COMPANIES |  | Sec. 230-232, Sec 234                       | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/118(PB)2019 |  | Wrong filing              | 13-11-2020 |
| 1017 | 0710102119692019/2  | R.J PACKWELLS PVT. LTD. Vs. NIBULA PRINT & PACK PVT. LTD.                                |  | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    | COMPANY APPLICATION(IBC)/1175(ND)2019                    |  | Wrong filing              | 13-11-2020 |
| 1018 | 0710102027722020/1  | S.E. INVESTMENTS LIMITED Vs. SONI REALTORS PRIVATE LIMITED                               |  | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1701(ND)2020           |  | PROOF OF SERVICE MISSED   | 17-11-2020 |
| 1019 | 0710102034352020/3  | AFC WORLD WIDE INC. Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.                          |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/815(ND)2020                    |  | TWO SAME CASES FILE IN /4 | 17-11-2020 |
| 1020 | 0710102087092020/5  | HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED                 |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/939(ND)2020                    |  | NOT found                 | 10-11-2020 |
| 1021 | 0710102171192019/11 | SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.   |  | Sec. 230-232 - Second Motion                | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020  |  | NEED TO IA FILE           | 18-11-2020 |

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| 1022 | 0710102004752019/4  | UNION ROADWAYS LTD Vs. ICON CABLES LIMITED                       |  | IBC Under Sec 9                        | COMPANY PETITION IB (IBC)/242(ND)2019          |  | Pagination missed  | 17-11-2020 |
| 1023 | 0710102410412017/14 | ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES                  |  | IBC under Sec 7                        | COMPANY PETITION IB (IBC)/16(PB)2017           |  | missing index and paging   | 17-11-2020 |
| 1024 | 0710102410412017/15 | ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES                  |  | IBC under Sec 7                        | COMPANY PETITION IB (IBC)/16(PB)2017           |  | missing index and paging   | 17-11-2020 |
| 1025 | 0710102013472020/2  | GAURAV TANEJA Vs. BRYN INTERNATIONAL PVT LTD                     |  | Sec 60(5)                              | COMPANY APPLICATION(IBC)/1036(PB)2020          |  | Index missing  | 18-11-2020 |
| 1026 | 0710102016252018/26 | AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED   |  | IBC Under Sec 9                        | COMPANY PETITION IB (IBC)/1411(ND)2018         |  | Page no 7 misse as proof of service  | 17-11-2020 |
| 1027 | 0710102034772020/5  | SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED                   |  | IBC Under Sec 9                        | COMPANY PETITION IB (IBC)/819(ND)2020          |  | Index Missing  | 18-11-2020 |
| 1028 | 0710102069462020/1  | SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED               |  | Sec. 241(1),Sec. 242(4)                | COMPANY PETITION (COMPANIES ACT)/88(PB)2020    |  | E STAMP DATE NOT VALID   | 18-11-2020 |
| 1029 | 0710102071552020/1  | LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD    |  | IBC Under Sec 9                        | COMPANY PETITION IB (IBC)/981(ND)2020          |  | Page 13,32,33,34 cut   | 18-11-2020 |
| 1030 | 0710102090322020/4  | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA                |  | Sec 60(5)                              | INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020 |  | NOT found  | 18-11-2020 |
| 1031 | 0710102401402016/13 | MR. NITIN KHANDELWAL Vs. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD. |  | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/1236(PB)2016  |  | True copy signe missed every pages and pagination missed and main case not mentioned wrong filing need to IA | 17-11-2020 |

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| 1032 | 0710120009322018/14 | ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED                         |  | IBC under Sec 7   | COMPANY PETITION IB (IBC)/1140(ND)2018                 |  | NOT found                                     | 17-11-2020 |
| 1033 | 0710120009322018/15 | ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED                         |  | IBC under Sec 7   | COMPANY PETITION IB (IBC)/1140(ND)2018                 |  | NOT found                                     | 17-11-2020 |
| 1034 | 0710102073882020/2  | MADAN KUMAR GOEL Vs. BHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING AGENCY      |  | Sec 60(5)   | INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)2020         |  | Uncomplete file upload                        | 18-11-2020 |
| 1035 | 0710102076072020/2  | AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED                                |  | Sec. 230-232, Sec 234   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020 |  | Index Missing                                 | 18-11-2020 |
| 1036 | 0710102159482019/1  | RANJEET KUMAR VERMA Vs. VISHNU AGRO INDUSTRIES PRIVATE LIMITED AND OTHERS           |  | 19(2)   | COMPANY APPLICATION(IBC)/1617(ND)2019                  |  | NEED TO IA FILE                               | 18-11-2020 |
| 1037 | 0710102060392020/4  | PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED    |  | IBC Under Sec 9   | COMPANY PETITION IB (IBC)/814(PB)2020                  |  | 194 195 196 197 198 200 201 202 203 NOT CLEAR | 11-11-2020 |
| 1038 | 0710102105522019/4  | SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE                                       |  | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY PETITION (COMPANIES ACT)/11111(PB)2019         |  | ONLY PROOF OF SERVICE UPLOAD                  | 02-09-2020 |
| 1039 | 0710102000732020/5  | AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED                                     |  | Sec 60(5)   | COMPANY APPLICATION(IBC)/182(ND)2020                   |  | TRUE COPY SIGN MISSED                         | 19-11-2020 |
| 1040 | 0710102024012020/1  | YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA                           |  | Rule 11 of NCLT   | COMPANY APPLICATION(COMPANIES ACT)/182(ND)2020         |  | TRUE COPY SIGN MISSED                         | 19-11-2020 |
| 1041 | 0710102035252020/3  | ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED |  | IBC Under Sec 9   | COMPANY PETITION IB (IBC)/821(ND)2020                  |  | page-39 missed                                | 19-11-2020 |

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| 1042 | 0710102061132020/3  | KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED                                       |                                   | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/874(PB)2020          |  | need to upload in one pdf               | 19-11-2020 |
| 1043 | 0710102016252018/27 | AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED                         |                                   | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/1411(ND)2018         |  | E- STAMP MISSED                         | 19-11-2020 |
| 1044 | 0710102036092020/14 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED   |                                   | Sec 241 (2)                                 | COMPANY PETITION (COMPANIES ACT)/71(PB)2020    |  | TRUE COPY SIGN MISSED                   | 19-11-2020 |
| 1045 | 0710102036092020/16 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED   |                                   | Sec 241 (2)                                 | COMPANY PETITION (COMPANIES ACT)/71(PB)2020    |  | TRUE COPY SIGN MISSED                   | 19-11-2020 |
| 1046 | 0710102065762020/1  | SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.   |                                   | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020 |  | PAGE- 17 18 152 NOT CLEAR               | 19-11-2020 |
| 1047 | 0710102069462020/2  | SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED                                     |                                   | Sec. 241(1),Sec. 242(4)                     | COMPANY PETITION (COMPANIES ACT)/88(PB)2020    |  | 18 19 22 23 NEED TO TRANSLATE           | 19-11-2020 |
| 1048 | 0710102085402020/3  | ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA |                                   | Sec 252 (1)                                 | COMPANY APPEAL(COMPANIES ACT)/328(ND)2020      |  | NEED TO FILE IN ONE PDF                 | 19-11-2020 |
| 1049 | 0710102085402020/4  | ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA |                                   | Sec 252 (1)                                 | COMPANY APPEAL(COMPANIES ACT)/328(ND)2020      |  | NEED TO FILE IN ONE PDF                 | 19-11-2020 |
| 1050 | 0710102086962019/7  | PUNJAB NATIONAL BANK Vs. FOZAL POWER PVT. LTD  |                                   | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/1223(PB)2019         |  | INDEX MISSING                           | 19-11-2020 |
| 1051 | 710102082662020     | EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LIMITED                       | Interlocutory Application (I.B.C) | Application under any other provisions- IBC |  |  | wrong section and main case no is wrong | 26/08/2020 |

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| 1052 | 710102106672020     | BTM EXPORTS LIMITED VS BTM EXPORTS LIMITED                           | Company Application(Companies Act)    | Rule 11 of NCLT  |  |  | Page -18 not clear /Wrong section/case type                   | 11-09-2020 |
| 1053 | 710102108632020     | SYNDICATE BANK VS VALLEY IRON & STEEL CO. LIMITED                    | Interlocutory Application (I.B.C)     | Application under any other provisions- IBC  |  |  | Translated page-2/Page not clear-11 to 14,28                  | 18/11/2020 |
| 1054 | 710102108672020     | SHYAM ARORA VS VALLEY IRON & STEEL CO. LIMITED                       | Interlocutory Application (I.B.C)     | Sec 12(2)  |  |  | Page not clear-21   | 18/11/2020 |
| 1055 | 710102108722020     | SIDDHARTH JAIN VS SHIKHA JAIN  | Company Application(Companies Act)    | Rule 11 of NCLT,Rule 32  |  |  | Proof of service  | 18/11/2020 |
| 1056 | 710102109022020     | BIPIN CHANDRAKANT KHISTI VS SHIKHA JAIN                              | Interlocutory Application (I.B.C)     | Sec 60(5),Rule 11 of NCLT, 2016  |  |  | PAGE 1-9 SIGN MISSED WITH TRUE COPY                           | 19/11/2020 |
| 1057 | 710102109002020     | ANIL GOEL VS M/S. CHD DEVELOPERS LIMITED                             | Interlocutory Application (I.B.C)     | Application under any other provisions- IBC,Regulation 44(2), Liquidation process Regulation, 2016 |  |  | MAIN CASE NUMBER WRONG  | 19/11/2020 |
| 1058 | 710102108942020     | M/S LOYAL SCAFFOLDING PVT. LTD. VS M/S C.K INFRASTRUCTURES LTD.      | Company Application(Companies Act)    | Rule 11 of NCLT  |  |  | Page not clear-17   | 19/11/2020 |
| 1059 | 710102106882020     | INDRESH KUMAR UPADHYAY VS MR. ANIL KUMAR                             | Company Petition IB (IBC)             | Sec 60(5)  |  |  | wrong caste type /main case not mention in application        | 11-09-2020 |
| 1060 | 710102107212020     | PIYUSH COLONISERS VS REGISTRAR OF COMPANIES NCTOF DELHI & HARYANA    | Company Petition (Companies Act)      | Rule 11 of NCLT  |  |  | Main case is not linked with application,upload only one file | 11-10-2020 |
| 1061 | 0710200422432018/47 | SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD. | COMPANY PETITION IB (IBC)/761(ND)2018 | IBC Under Sec 9  |  |  | Only proof of service uploaded                                | 18/11/2020 |

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| 1062 | 0710102010182020/2  | DEEPAK KHANNA Vs. EARTH INFRASTRUCTURE LIMITED                          | COMPANY APPLICATION(IBC)/721(ND)2020           | Sec 60(5)                                   |  |  | Sign missed on rejoinder,true copy sign and stamp missed  | 19/11/2020 |
| 1063 | 0710102016252018/28 | AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED          | COMPANY PETITION IB (IBC)/1411(ND)2018         | IBC Under Sec 9                             |  |  | Index not match with file   | 19/11/2020 |
| 1064 | 0710102021082020/2  | PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED     | COMPANY APPLICATION(IBC)/1300(ND)2020          | Application under any other provisions- IBC |  |  | Need to IA file   | 19/11/2020 |
| 1065 | 0710102021082020/3  | PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED     | COMPANY APPLICATION(IBC)/1300(ND)2020          | Application under any other provisions- IBC |  |  | Need to IA file   | 19/11/2020 |
| 1066 | 0710102023762020/3  | P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED      | COMPANY PETITION (COMPANIES ACT)/52(PB)2020    | Sec. 241(1),Sec. 242(4)                     |  |  | Sign on reply,pg-45-48,51-56,121,126-127,129,130,136,157,160-162,171-175,178-181,184-198 not clear.All Volume pages are | 19/11/2020 |
| 1067 | 0710102023762020/4  | P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED      | COMPANY PETITION (COMPANIES ACT)/52(PB)2020    | Sec. 241(1),Sec. 242(4)                     |  |  | Sign on reply,pg-56,57 not clear  | 19/11/2020 |
| 1068 | 0710102034742020/2  | NICRON ELECTRICALS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES           | COMPANY APPEAL(COMPANIES ACT)/250(ND)2020      | Sec 252 (1)                                 |  |  | Document incomplete only 1 page uploaded  | 19/11/2020 |
| 1069 | 0710102086262020/3  | YOKOGAWA INDIA LTD Vs. M/S ABIR INFRASTRUCTURE PVT LTD                  | INTERLOCUTORY APPLICATION (I.B.C)/3685(ND)2020 | Rule 11 of NCLT, 2016                       |  |  | Index page numbering missed   | 19/11/2020 |
| 1070 | 0710102087802020/3  | ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/976(ND)2020          | IBC Under Sec 9                             |  |  | Index missed,true copy sign stamp and sign missed   | 19/11/2020 |
| 1071 | 0710102090322020/5  | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA                       | INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020 | Sec 60(5)                                   |  |  | Index missed  | 19/11/2020 |

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| 1072 | 0710102090322020/6  | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA  | INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020 | Sec 60(5)   |  |  | INDEX MISSING   | 19/11/2020 |
| 1073 | 0710102034372018/8  | BANK OF INDIA Vs. CAREWAY AGRO PROCUREMENT PRIVATE LIMITED                                     | COMPANY PETITION IB (IBC)/238(ND)2019          | IBC under Sec 7   |  |  | PAGE-56 57 59 64 65 66 NOT CLEAR                            | 20/11/2020 |
| 1074 | 0710102036092020/17 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED   | COMPANY PETITION (COMPANIES ACT)/71(PB)2020    | Sec 241 (2)   |  |  | Page numbering missed after page-10,Index not match to file | 20/11/2020 |
| 1075 | 0710102063972020/2  | M/S ASHIANA BUILDERS PVT LTD Vs. BANK OF INDIA   | COMPANY APPEAL(COMPANIES ACT)/164(ND)2020      | Sec 252 (3)   |  |  | Only proof of service uploaded                              | 20/11/2020 |
| 1076 | 0710102074552019/14 | INTERNATIONAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED Vs. SWASTIK FRUITS PRODUCTS LIMITED | COMPANY PETITION IB (IBC)/871(ND)2019          | IBC under Sec 7   |  |  | page numbering missed in file                               | 20/11/2020 |
| 1077 | 0710102078792020/3  | PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED                                  | COMPANY PETITION (COMPANIES ACT)/114(PB)2020   | Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1) |  |  | TRUE COPY SIGN MISSING                                      | 20/11/2020 |
| 1078 | 0710102079582019/6  | V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD  | COMPANY APPEAL(COMPANIES ACT)/367(ND)2019      | Sec 252 (3)   |  |  | In pg-3,4 Index repeated                                    | 20/11/2020 |
| 1079 | 0710102084792020/1  | M.S. LIFE SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                   | COMPANY APPEAL(COMPANIES ACT)/399(ND)2020      | Sec 252 (3)   |  |  | pg-4 cut  | 20/11/2020 |
| 1080 | 0710102086452020/4  | PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI  | COMPANY APPEAL(COMPANIES ACT)/319(ND)2020      | Sec 252 (3)   |  |  | true copy sign missed                                       | 20/11/2020 |
| 1081 | 0710102093102020/1  | VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA                               | COMPANY APPEAL(COMPANIES ACT)/401(ND)2020      | Sec 252 (1)   |  |  | DOCUMENT NOT IN PROPER                                      | 20/11/2020 |



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| 1082 | 710102103292020    | COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED                        |  | Rule 11 of NCLT, 2016                       |  | HARISH CHANDER ARORA | Main case is not linked with the applicaton   | 29/10/2020 |
| 1083 | 710102109262020    | DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA   |  | Rule 11 of NCLT                             |  | ANURAG BHATT         | wrong case type file is IA but file in ca   | 20/11/2020 |
| 1084 | 710102109452020    | DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA   |  | Sec 60(5)                                   |  | SWAPNIL GUPTA        | document not upload only proof of service uploaded  | 21/11/2020 |
| 1085 | 710102109772020    | SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA                |  | Sec 252 (3)                                 |  | CHEITANYA            | document not upload only proof of service uploaded  | 23/11/2020 |
| 1086 | 710102096222020    | BLUELEMON TCHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA |  | Sec 252 (1)                                 |  | SHARAD TYAGI         | memo of parties, brief synompis and list of date missed and proper index and petition not proper uploaded | 10-08-2020 |
| 1087 | 710102103342020    | RAVI KAKLASARIA VS SPRINGPEOPLE SOFTWARE PRIVATE LIMITED                                 |  | Sec. 241(1)                                 |  |                      | document not upload only proof of service uploaded  | 29/10/2020 |
| 1088 | 0710102027842020/1 | SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. VAYAM TECHNOLOGIES LIMITED                      | COMPANY PETITION (COMPANIES ACT)/62(ND)2020    | Sub-Section (1) Of Section 66.              |  |                      | NEED TO APPLICATION FILE  | 20/11/2020 |
| 1089 | 0710102065762020/3 | SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.   | INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020 | Application under any other provisions- IBC |  |                      | PAGE-17 152 NOT CLEAR   | 20/11/2020 |
| 1090 | 0710102074752020/1 | ADA FOOD AND RESTAURANTS PRIVATE LIMITED Vs.   | COMPANY PETITION IB (IBC)/962(ND)2020          | IBC Under Sec 10                            |  |                      | PAGE- 11 12 17 18 47 48 66 81 82 84 98 NOT CLEARPAGE-68 69 TRANSLATE                                      | 20/11/2020 |
| 1091 | 0710102086102020/2 | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.   | COMPANY PETITION (COMPANIES ACT)/120(PB)2020   | Sec. 59                                     |  |                      | page-37 38 39 not clear   | 20/11/2020 |

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| 1092 | 0710102033422020/1  | MAHABIR PRASAD AGARWAL Vs. ACTION ISPAT & POWER PVT. LTD.  | COMPANY PETITION IB (IBC)/794(PB)2020          | IBC Under Sec 9                 |  |  | PG-3 PAGE CUT                | 21/11/2020 |
| 1093 | 0710102061902019/13 | IL&FS FINACIAL SERVICES LIMITED Vs. PARSVNATH DEVELOPERS LIMITED   | COMPANY PETITION IB (IBC)/767(ND)2019          | IBC under Sec 7,IBC under Sec 7 |  |  | Index missing                | 21/11/2020 |
| 1094 | 0710102068592020/9  | CHANCHAL DUA Vs. NARESH KUMAR MITTAL   | INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020 | 19(2)                           |  |  | NEED TO IA FILE              | 21/11/2020 |
| 1095 | 0710102082772019/11 | IL&FS FINACIAL SERVICES LIMITED Vs. VARDaan BUILDTECH PRIVATE LIMITED                                    | COMPANY PETITION IB (IBC)/1104(ND)2019         | IBC under Sec 7                 |  |  | INDEX MISSING                | 21/11/2020 |
| 1096 | 0710102069162020/4  | VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD ( EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD | COMPANY PETITION IB (IBC)/887(PB)2020          | IBC under Sec 7                 |  |  | ONLY PROOF OF SERVICE UPLOAD | 22/11/2020 |
| 1097 | 0710102091242020/2  | FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA                              | COMPANY APPEAL(COMPANIES ACT)/356(ND)2020      | Sec 252 (3)                     |  |  | INDEX MISSING                | 22/11/2020 |
| 1098 | 0710102065952020/13 | DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.  | COMPANY PETITION (COMPANIES ACT)/77(ND)2020    | Sec. 241(1),Sec. 242(4)         |  |  | NEED TO SAPERATE FILLING     | 23/11/2020 |
| 1099 | 0710102083542020/2  | COMPUAGE INFOCOM LTD Vs. PRESTO INFO SOLUTIONS PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/961()2020            | IBC Under Sec 9                 |  |  | need to ia file              | 23/11/2020 |
| 1100 | 0710102091032019/13 | AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/1404(ND)2019         | IBC under Sec 7                 |  |  | TRUE COPY SIGN MISSING       | 23/11/2020 |
| 1101 | 0710102103372020/1  | ACREAGE PROPERTIES PRIVATE LTD Vs. AMIT AGARWAL  | INTERLOCUTORY APPLICATION (I.B.C)/4775(PB)2020 | Sec 47 (1)                      |  |  | E-STAMP                      | 23/11/2020 |

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| 1102 | 0710102105862020/1  | ANEESHA DUTT Vs. ASHU DUTT   | COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020 | Rule 11 of NCLT                        |  |  | INDEX MISSING                | 23/11/2020 |
| 1103 | 0710102105862020/2  | ANEESHA DUTT Vs. ASHU DUTT   | COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020 | Rule 11 of NCLT                        |  |  | INDEX MISSING                | 23/11/2020 |
| 1104 | 0710102006422019/4  | U -TURN HOUSING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                   | COMPANY APPEAL(COMPANIES ACT)/180(ND)2019      | Sec 252 (1)                            |  |  | PG-2 6 14 16 26 30 NOT CLEAR | 23/11/2020 |
| 1105 | 0710102010422019/5  | DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.                                 | COMPANY PETITION IB (IBC)/572(PB)2019          | IBC under Sec 7                        |  |  | E STAMP DATE MISSMATCH       | 23/11/2020 |
| 1106 | 0710102015102020/2  | BRAWN PROPBUILD PVT. LTD. Vs. RESOLUTION PROFESSIONAL- AMIT AGRAWAL          | COMPANY APPLICATION(IBC)/959(PB)2020           | Sec 60(5)                              |  |  | PG-166 173 NOT CLEAR         | 23/11/2020 |
| 1107 | 0710102016252018/29 | AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED               | COMPANY PETITION IB (IBC)/1411(ND)2018         | IBC Under Sec 9                        |  |  | AFFIDAVIT E-STAMP MISSING    | 23/11/2020 |
| 1108 | 0710102027462020/4  | ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD                              | TRANSFER PETITION(COMPANIES ACT)/9(PB)2020     | Application under any other provisions |  |  | TRUE COPY SIGN MISSING       | 23/11/2020 |
| 1109 | 0710102036092020/19 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED                               | COMPANY PETITION (COMPANIES ACT)/71(PB)2020    | Sec 241 (2)                            |  |  | affidavit back date          | 23/11/2020 |
| 1110 | 0710102061122020/1  | MARUTI GREEN TECHNO INDUSTRIES PRIVATE LIMITED Vs. DEEP JYOTI RUBBER PVT LTD | COMPANY PETITION IB (IBC)/812(ND)2020          | IBC Under Sec 9                        |  |  | index missing                | 23/11/2020 |
| 1111 | 0710102063682020/2  | ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS                                     | INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020 | Sec 12(2)                              |  |  | sign missing                 | 23/11/2020 |

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| 1112 | 0710102065952020/14 | DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.                | COMPANY PETITION (COMPANIES ACT)/77(ND)2020 | Sec. 241(1),Sec. 242(4)                     |                  |              | PG-222 223 224-230 NOT CLEAR  | 23/11/2020 |
| 1113 | 0710102069322020/3  | VAS INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES        | COMPANY APPEAL(COMPANIES ACT)/271(ND)2020   | Sec 252 (3)                                 |                  |              | INDEX MISSING   | 23/11/2020 |
| 1114 | 710102102032020     | RAJEEV RANJAN VS SUPERTECH LIMITED                             | Interlocutory Application (I.B.C)           | Application under any other provisions- IBC |                  |              | true copy missing<br>20,205,207,217,258,261,285,288,293,296,386,389,395,397,411 translate page 1792-1794,1982-1990,275,316,495- | 25/10/2020 |
| 1115 | 0710102/11033/2020  | Abhishek Garg & Ors Vs Ireo Residences Company Private Limited | Interlocutory Application (I.B.C)           | Rule 11 of NCLT, 2016                       | (IB)/635(ND)2020 | PIYUSH SINGH | True copy sign missed/Affidavit not Notazised   | 25/11/2020 |
| 1116 | 710102106992020     | HITCHKI CREATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANY     | Company Appeal                              | Sec 252 (3)                                 |                  | Shivani Jain | pg-60 not clear,pg-66 cut,pg-115,183 blur,volume wise index missed,welfare missed in vakaltnama                                 |            |
| 1117 | 0710102097842019/3  | STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED             | COMPANY PETITION IB (IBC)/1693(ND)2019      | IBC under Sec 7                             |                  |              | PG-181/481,814 to 816 not clear /PG-657 translation   | 25/11/2020 |
| 1118 | 0710102009212020/1  | SUDERSHAN GUPTA Vs.  |   | Application under any other provisions- IBC |                  |              | NEED TO IA FILE   | 24/11/2020 |
| 1119 | 0710102011212020/1  | NORTH INDIA STEEL Vs. HIMSKAF SYSTEMS PRIVATE LIMITED          |   | IBC Under Sec 9                             |                  |              | INDEX MISSING   | 24/11/2020 |
| 1120 | 0710102024942020/3  | URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.                      |   | Sec 252 (1)                                 |                  |              | INDEX MISSING DOCUMENT NOT IN PROPER  | 24/11/2020 |
| 1121 | 0710102035712020/2  | ENOCHIAN DESIGNS Vs. CMS ASSOCIATES PRIVATE LIMITED            |   | IBC Under Sec 9                             |                  |              | ONLY PROOF OF SERVICE UPLOAD  | 24/11/2020 |

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| 1122 | 0710102068942020/5  | ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED                     |  | ----Sec. 213,Sec. 241(1),Sec. 242(4)        |  |       | PAGE-95-106 182 NOT CLEAR                           | 24/11/2020 |
| 1123 | 0710102074682020/3  | T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA |  | Sec 252 (3)                                 |  |       | INDEX MISSING                                       | 24/11/2020 |
| 1124 | 0710102085972020/1  | ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED   | INTERLOCUTORY APPLICATION (I.B.C)/3726()2020   | Rule 11 of NCLT, 2016                       |  |       | need to upload in additional document type          |            |
| 1125 | 0710102091032019/14 | AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED               | COMPANY PETITION IB (IBC)/1404(ND)2019         | IBC under Sec 7                             |  |       | True copy sign missed                               |            |
| 1126 | 0710102097842019/3  | STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED                         | COMPANY PETITION IB (IBC)/1693(ND)2019         | IBC under Sec 7                             |  |       | PG-181/481,814 to 816 not clear /PG-657 translation |            |
| 1127 | 0710102103982020/1  | BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED      | INTERLOCUTORY APPLICATION (I.B.C)/5057()2020   | Sec 60(5)                                   |  |       | Wrong Document (Application filed)                  |            |
| 1128 | 710102110442020     | MANOJ KUMAR GARG ADVOCATE VS EMPEROS INFRASTRUCTURE PVT LTD                | Interlocutory Application (I.B.C)              | Rule 11 of NCLT, 2016                       |  | MANOJ | PROOF OF SERVICE MISSED                             | 25/11/2020 |
| 1129 | 0710102065782020/1  | SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.                               | INTERLOCUTORY APPLICATION (I.B.C)/2722(ND)2020 | Sec 60(5),Rule 11 of NCLT, 2016             |  |       | true copy sign missing                              | 11-03-2020 |
| 1130 | 0710102065762020/2  | SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.                             | INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020 | Application under any other provisions- IBC |  |       | Page-17 18 not clear                                | 19/11/2020 |
| 1131 | 0710102034652020/2  | KKALPANA INDUSTRIES INDIA LIMITED Vs. RADIANT POLYMERS PRIVATE LIMITED     | COMPANY PETITION IB (IBC)/818(ND)2020          | IBC Under Sec 9                             |  |       | NEED TO IA FILE                                     | 23/11/2020 |

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| 1132 | 0710102075952020/6  | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD                           | INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020           | Sec 66(1)                                   |  |  | EVERY PAGES SIGN             | 23/11/2020 |
| 1133 | 0710102076112020/1  | ARROW EQUITY PRIVATE LIMITED Vs.                                  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2020 | Sec. 230-232 - Second Motion                |  |  | PAGE-32 NEED TO TRANSLATE    | 23/11/2020 |
| 1134 | 0710102076282020/4  | MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES        | COMPANY APPEAL(COMPANIES ACT)/281(ND)2020                | Sec 252 (3)                                 |  |  | TRUE COPY SIGN MISSING       | 23/11/2020 |
| 1135 | 0710102077062020/3  | MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/280(ND)2020                | Sec 252 (3)                                 |  |  | TRUE COPY SIGN MISSING       | 23/11/2020 |
| 1136 | 0710102083112019/13 | PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.         | COMPANY PETITION IB (IBC)/1164(ND)2019                   | IBC Under Sec 9                             |  |  | E STAMP DATE MISSMATCH       | 23/11/2020 |
| 1137 | 0710102085322020/2  | RBL BANK Vs. GEM BATTERIES PVT. LTD.                              | INTERLOCUTORY APPLICATION (I.B.C)/3702(ND)2020           | Rule 11 of NCLT, 2016                       |  |  | TRUE COPY SIGN MISSED        | 23/11/2020 |
| 1138 | 0710102090322020/9  | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA                 | INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020           | Sec 60(5)                                   |  |  | PAGE- 1-6 PAGES NEED TO SIGN | 23/11/2020 |
| 1139 | 0710102092552020/1  | GLOW INFOCOM PVT. LTD. Vs. SIDHANT SHARMA                         | COMPANY APPLICATION(COMPANIES ACT)/573(PB)2020           | Rule 11 of NCLT                             |  |  | NEED TO IA FILE              | 23/11/2020 |
| 1140 | 0710102094332020/1  | VIJENDER SHARMA Vs.   | INTERLOCUTORY APPLICATION (I.B.C)/4249(ND)2020           | Application under any other provisions- IBC |  |  | NEED TO IA FILE              | 23/11/2020 |
| 1141 | 0710102101902020/1  | MR. AJAY GOYAL Vs. DAMONT DEVELOPERS PRIVATE LIMITED              | INTERLOCUTORY APPLICATION (I.B.C)/4881(PB)2020           | Sec 30                                      |  |  | NEED TO IA FILE              | 23/11/2020 |

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| 1142 | 0710102134622019/5 | TAIPACK LTD Vs.   | COMPANY PETITION<br>IB<br>(IBC)/2574(ND)2019             | IBC Under Sec 10 |  |  | NEED TO IA FILE                      | 23/11/2020 |
| 1143 | 0710102134622019/6 | TAIPACK LTD Vs.   | COMPANY PETITION<br>IB<br>(IBC)/2574(ND)2019             | IBC Under Sec 10 |  |  | NEED TO IA FILE                      | 23/11/2020 |
| 1144 | 0710102010422019/6 | DINESH KHETAN Vs. BIGMOON<br>BUILDCON PVT. LTD.                                   | COMPANY PETITION<br>IB<br>(IBC)/572(PB)2019              | IBC under Sec 7  |  |  | NEED TO IA FILE                      | 24/11/2020 |
| 1145 | 0710102010422019/7 | DINESH KHETAN Vs. BIGMOON<br>BUILDCON PVT. LTD.                                   | COMPANY PETITION<br>IB<br>(IBC)/572(PB)2019              | IBC under Sec 7  |  |  | NEED TO IA FILE                      | 24/11/2020 |
| 1146 | 0710102028672020/3 | K.C. SHARMA Vs. SUKU CONTROLS PVT.<br>LTD.  | COMPANY PETITION<br>IB<br>(IBC)/971(ND)2020              | IBC Under Sec 9  |  |  | TRUE COPY SIGN MISSING               | 24/11/2020 |
| 1147 | 0710102061152020/2 | POOJA BAHRY Vs. AMALENDU<br>MUKHERJEE   | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/2158(ND)2020     | Sec 25(j)        |  |  | TRUE COPY SIGN MISSING               | 24/11/2020 |
| 1148 | 0710102087892019/1 | SANJAY MALIK & ORS Vs. CELESTIAL<br>ESTATE PRIVATE LIMITED                        | COMPANY<br>APPLICATION(COMP<br>ANIES<br>ACT)/623(ND)2019 | Sec 60(5)        |  |  | INDEX MISSING                        | 24/11/2020 |
| 1149 | 0710102091242020/3 | FAMEUX EXPORTS PRIVATE LIMITED Vs.<br>REGISTRAR OF COMPANIES DELHI AND<br>HARYANA | COMPANY<br>APPEAL(COMPANIES<br>ACT)/356(ND)2020          | Sec 252 (3)      |  |  | ONLY PROOF OF SERVICE<br>UPLOAD      | 24/11/2020 |
| 1150 | 0710102093872020/2 | M S HYDRO ENGINEERS PRIVATE<br>LIMITED Vs. REGISTRAR OF COMPANIES                 | COMPANY<br>APPEAL(COMPANIES<br>ACT)/375(ND)2020          | Sec 252 (3)      |  |  | ONLY PROOF OF SERVICE<br>UPLOAD      | 24/11/2020 |
| 1151 | 0710102102082020/1 | ACREAGE PROPERTIES PVT. LTD. Vs.<br>AMIT AGARWAL                                  | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/4800(PB)2020     | Sec 47 (1)       |  |  | PAGE-1 -21 TRUE COPY SIGN<br>MISSING | 24/11/2020 |

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| 1152 | 0710102103642020/1  | DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED              | COMPANY PETITION (COMPANIES ACT)/159(PB)2020 | Sec. 241(1),Sec. 242(4) |  |  | INDEX MISSING                | 24/11/2020 |
| 1153 | 0710102103642020/2  | DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED              | COMPANY PETITION (COMPANIES ACT)/159(PB)2020 | Sec. 241(1),Sec. 242(4) |  |  | INDEX MISSING                | 24/11/2020 |
| 1154 | 0710102105652020/1  | VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/465(ND)2020    | Sec 252 (3)             |  |  | INDEX MISSING PROPER FILE    | 24/11/2020 |
| 1155 | 0710102113592019/10 | DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.               | COMPANY PETITION IB (IBC)/2130(ND)2019       | IBC Under Sec 9         |  |  | TRUE COPY SIGN MISSING       | 24/11/2020 |
| 1156 | 0710102113592019/11 | DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.               | COMPANY PETITION IB (IBC)/2130(ND)2019       | IBC Under Sec 9         |  |  | TRUE COPY SIGN MISSING       | 24/11/2020 |
| 1157 | 0710102113592019/12 | DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.               | COMPANY PETITION IB (IBC)/2130(ND)2019       | IBC Under Sec 9         |  |  | TRUE COPY SIGN MISSING       | 24/11/2020 |
| 1158 | 0710102123392019/3  | SANGVI MOVERS LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA             | INTERLOCATORY APPLICATION (IBC)/1991(ND)2019 | Rule 11 of NCLT, 2016   |  |  | PAGE-1 6 NOT CLEAR           | 24/11/2020 |
| 1159 | 0710102134622019/7  | TAIPACK LTD Vs.   | COMPANY PETITION IB (IBC)/2574(ND)2019       | IBC Under Sec 10        |  |  | NEED TO IA FILE              | 24/11/2020 |
| 1160 | 0710102159752019/3  | SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED                    | COMPANY APPLICATION(IBC)/2778(PB)2019        | Sec 30                  |  |  | E-STAMP FEE                  | 24/11/2020 |
| 1161 | 0710120004492018/38 | SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.                                | COMPANY PETITION IB (IBC)/967(PB)2018        | IBC under Sec 7         |  |  | ONLY PROOF OF SERVICE UPLOAD | 24/11/2020 |



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| 1162 | 0710120009482018/17 | R J PACKWELLS PVT LTD Vs. NIBULA PRINT AND PACK PVT LTD                             | COMPANY PETITION IB (IBC)/1138(ND)2018         | IBC Under Sec 9                             |                                       |              | NEED TO SAPERATE FILLING  | 24/11/2020 |
| 1163 | 0710102063682020/3  | ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS  | INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020 | Sec 12(2)                                   |                                       |              | NO index/True copy sign missed  | 25/11/2020 |
| 1164 | 0710102068522020/4  | SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.                       | COMPANY PETITION IB (IBC)/911(PB)2020          | IBC under Sec 7                             |                                       |              | Proof of Service  | 26/11/2020 |
| 1165 | 0710102088472020/2  | SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR                                 | INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020 | Sec 60(5)                                   |                                       |              | Wrong Doc.( status report filed)  | 26/11/2020 |
| 1166 | 0710102089762020/3  | COSMIC INFRA SOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS PRIVATE LIMITED                | COMPANY PETITION IB (IBC)/969(ND)2020          | IBC under Sec 7                             |                                       |              | True copy sign missed   | 26/11/2020 |
| 1167 | 710102028512020     | ARCHANA DWIVEDI VS M/S EARTH GRACIA BUILDCON PVT LTD                                | Contempt Petition (IBC)                        | Sec 60(5)                                   |                                       | Mohit Singh  | wrong section (rule 11)   | 03-04-2020 |
| 1168 | 710102105462020     | DINESH RAI HUF VS ROHTAS PROJECTS LIMITED   | Interlocutory Application (I.B.C)              | Sec 60(5)                                   |                                       | Parth        | 47,49,51 translate  | 11-05-2020 |
| 1169 | 710102109012020     | DEVENDRA SINGH VS M/S. CROWN REALTECH PRIVATE LIMITED                               | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC |                                       | DEVENDRA     | file with main case number AND YOU MENTION IN APPLICATION ALLAHABAD         | 19/11/2020 |
| 1170 | 710102111012020     | M/S UPAJ LEASING AND FINANCE COMPANY PVT. LTD VS M /S PARAMOUNT PROPBUILD PVT. LTD. | Company Appeal (IBC)                           | IBC under Sec 7                             |                                       | Rohit        | Main cese no. not mention/Small font &&& Blur Page-23 to 128,142 to 145,155 | 26/11/2020 |
| 1171 | 710102104232020     | VEKAS KUMAR GARG VS SANDEEP GARG  | Interlocutory Application (I.B.C)              | Sec 43(1) r/w Sec 44 (1)                    | COMPANY PETITION IB (IBC)/281(PB)2019 | RAKESH KUMAR | section wrong   | 31/10/2020 |

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| 1172 | 710102109892020    | REDHEX IT SOLUTIONS PRIVATE LIMITED VS REALTIME SOFTECH PRIVATE LIMITED                            | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC  | COMPANY PETITION IB (IBC)/831(ND)2020  | Sameer           | pryer missing   | 23/11/2020 |
| 1173 | 710102111432020    | SUCHITA SHARMA VS INDIA INFOLINE LIMITED   | Interlocutory Application (I.B.C)              | Sec 60(5)                                    | COMPANY PETITION IB (IBC)/1006(ND)2019 | Indresh          | Sign miss-1,3 to 8,10,12,13/Blur Page-8,19 to 64,78 to 141  | 28/11/2020 |
| 1174 | 710102110912020    | SAFE MOVERSPACKERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI                          | Company Application(Companies Act)             | Rule 11 of NCLT                              |  | Pankaj Kumar Jha | 10-18 not clear page  | 26/11/2020 |
| 1175 | 710102111182020    | ANIL ARYA VS PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED   | Interlocutory Application (I.B.C)              | Rule 11 of NCLT, 2016                        | COMPANY PETITION IB (IBC)/14(PB)2019   | Nithin           | Sign miss Page-2  | 27/11/2020 |
| 1176 | 710102076962020    | DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES                       | Company Petition (Companies Act)               | Sec. 131(1)                                  |  | SHASHI           | counsel detail missed in index,pg-1,6,8 and 11 double page numbering  | 08-07-2020 |
| 1177 | 710102102972020    | AMIT GOEL VS CMYK PRINTECH LIMITED   | Company Petition (Companies Act)               | Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1) |  | K GAURAV & CO.   | Pg-113 missed,pg-114,115,147,160,278,288-294 not clear,pg-286 cut,service to all respondent,court fee and welfare missed in                   | 28/10/2020 |
| 1178 | 710102109852020    | SACHIN GULATI & ORS VS HSL SOFTWARE PVT LTD.   | Company Petition (Companies Act)               | Rule 11 of NCLT                              |  | MANISH GUPTA     | Wrong case type select  | 23/11/2020 |
| 1179 | 710102109542020    | ECOWING FENSTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES  | Company Appeal(Companies Act)                  | Sec 252 (3)                                  |  | Manish           | No index, memo of parties missed, petition missed, STK 7 missed, Roc and Income Tax advance service missed, NCLT heading missed on cover page | 21/11/2020 |
| 1180 | 0710102076232020/4 | ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020 | Sec 60(5)                                    |  |                  | pg-291 not clear  | 15-09-2020 |
| 1181 | 0710102162662019/5 | M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.   | COMPANY PETITION IB (IBC)/3434(ND)2019         | IBC under Sec 7                              |  |                  | NEED TO IA FILE   | 02-10-2020 |

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| 1182 | 0710102083842020/3  | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED  | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234                       |  |  | NEED TO IA FILE                    | 24-11-2020 |
| 1183 | 710102003642020     | JSB INFRA TECH LIMITED Vs. REGISTRAR OF COMPANIES  | COMPANY APPEAL(COMPANIES ACT)/175(ND)2020                | Sec 252 (1)                                 |  |  | NEED TO IA FILE                    | 25-11-2020 |
| 1184 | 0710102085052020/1  | FIREFLYE-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.  | COMPANY APPLICATION(COMPANIES ACT)/472(ND)2020           | Rule 11 of NCLT                             |  |  | NEED TO FILLING SEPARATE AFFIDAVIT | 26-11-2020 |
| 1185 | 0710102150482019/4  | RAM BHAWAN Vs. UTTAM STRIPS LIMITED  | COMPANY APPLICATION(IBC)/1608(ND)2019                    | Application under any other provisions- IBC |  |  | TRUE COPY SIGN MISSING             | 26-11-2020 |
| 1186 | 0710102156952019/4  | JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED          | COMPANY PETITION IB (IBC)/3213(ND)2019                   | IBC Under Sec 9                             |  |  | E STAMP AFFIDAVIT MISSING          | 26-11-2020 |
| 1187 | 0710120003842018/26 | INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.  | COMPANY PETITION IB (IBC)/938(PB)2018                    | IBC under Sec 7                             |  |  | NEED TO EVERY PAGES SIGN           | 26-11-2020 |
| 1188 | 0710120003842018/27 | INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.  | COMPANY PETITION IB (IBC)/938(PB)2018                    | IBC under Sec 7                             |  |  | NEED TO EVERY PAGES SIGN           | 26-11-2020 |
| 1189 | 0710102026652020/1  | M/S. FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S.MARUBHUMI DEALER PRIVATE LTD. | COMPANY PETITION IB (IBC)/710(ND)2020                    | IBC Under Sec 9                             |  |  | E STAMP MISSING                    | 27-11-2020 |
| 1190 | 0710102032132020/4  | SRI GANESH PLATES AND GLASSES PVT LTD Vs. REGISTRAR OF COMPANIES   | COMPANY APPEAL(COMPANIES ACT)/370(ND)2020                | Sec 252 (1)                                 |  |  | E STAMP MISSING                    | 27-11-2020 |
| 1191 | 0710102078392020/1  | OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD  | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020  | Sub-section (I) of section 230              |  |  | NEED TO CA FILE                    | 27-11-2020 |

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| 1192 | 0710102080222020/3 | AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED    | INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020          | Sec 60(5)  |  |  | TRUE COPY SIGN MISSING  | 27-11-2020 |
| 1193 | 0710102087542020/3 | HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA                  | COMPANY PETITION (COMPANIES ACT)/118(PB)2020            | Sec. 241(1),Application under any other provisions |  |  | INDEX MISSING           | 27-11-2020 |
| 1194 | 0710102087542020/4 | HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA                  | COMPANY PETITION (COMPANIES ACT)/118(PB)2020            | Sec. 241(1),Application under any other provisions |  |  | INDEX MISSING           | 27-11-2020 |
| 1195 | 0710102105862020/3 | ANEESHA DUTT Vs. ASHU DUTT  | COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020          | Rule 11 of NCLT                                    |  |  | NEED TO IA FILE         | 27-11-2020 |
| 1196 | 0710102034302020/1 | JMA MARKETING LIMITED Vs.   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020 | Sub-section (I) of section 230                     |  |  | PG-21 TRANSLATE         | 28-11-2020 |
| 1197 | 0710102034302020/2 | JMA MARKETING LIMITED Vs.   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020 | Sub-section (I) of section 230                     |  |  | 21 TYPE COPY            | 28-11-2020 |
| 1198 | 0710102076282020/5 | MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES        | COMPANY APPEAL(COMPANIES ACT)/281(ND)2020               | Sec 252 (3)  |  |  | NEED TO FILE IN ONE PDF | 28-11-2020 |
| 1199 | 0710102077062020/4 | MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/280(ND)2020               | Sec 252 (3)  |  |  | NEED TO FILE IN ONE PDF | 28-11-2020 |
| 1200 | 0710102100462020/1 | SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1023(ND)2020                  | IBC Under Sec 9                                    |  |  | INDEX MISSING           | 28-11-2020 |
| 1201 | 0710102100462020/2 | SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1023(ND)2020                  | IBC Under Sec 9                                    |  |  | INDEX MISSING           | 28-11-2020 |

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| 1202 | 0710102074682020/1  | T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/289(ND)2020      | Sec 252 (3)           |  |  | NEED TO IA FILE                  | 29-11-2020 |
| 1203 | 0710102085972020/4  | ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED   | INTERLOCUTORY APPLICATION (I.B.C)/3726(ND)2020 | Rule 11 of NCLT, 2016 |  |  | 22 23 25 37 52 NEED TO TYPE COPY | 29-11-2020 |
| 1204 | 0710102024212018/2  | MANJINDER SINGH SANDHU Vs. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED        | COMPANY PETITION IB (IBC)/1591(PB)2018         | IBC under Sec 7       |  |  | NEED TO IA FILE                  | 30-11-2020 |
| 1205 | 0710102061262019/12 | IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/712(ND)2019          | IBC under Sec 7       |  |  | NEED TO IA FILE                  | 30-11-2020 |
| 1206 | 0710102100092019/8  | UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED       | COMPANY PETITION IB (IBC)/1593(ND)2019         | IBC under Sec 7       |  |  | NEED TO APPLICATION FILE         | 30-11-2020 |
| 1207 | 0710102103122020/1  | SHIVRAJ GUPTA Vs. DESHRAJ GUPTA  | COMPANY APPLICATION(COMPANIES ACT)/660(PB)2020 | Rule 11 of NCLT       |  |  | TRUE COPY SIGN MISSED            | 30-11-2020 |
| 1208 | 0710102000912020/5  | VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/141(ND)2020      | Sec 252 (1)           |  |  | INDEX MISSING                    | 01-12-2020 |
| 1209 | 0710102001372019/8  | CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED                 | COMPANY PETITION IB (IBC)/275(ND)2019          | IBC under Sec 7       |  |  | INDEX MISSING                    | 01-12-2020 |
| 1210 | 0710102007592019/13 | SUMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/310(ND)2019          | IBC Under Sec 9       |  |  | AFFIDAVIT STAMP                  | 01-12-2020 |
| 1211 | 0710102016252018/30 | AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED             | COMPANY PETITION IB (IBC)/1411(ND)2018         | IBC Under Sec 9       |  |  | NEED TO SAPERATE E FILLING       | 01-12-2020 |

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| 1212 | 0710102023802018/14 | VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD                             | COMPANY PETITION IB (IBC)/1600(ND)2018                   | IBC under Sec 7                             |  |                       | NEED TO SAPERATE E FILLING   | 01-12-2020 |
| 1213 | 0710102023802018/15 | VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD                             | COMPANY PETITION IB (IBC)/1600(ND)2018                   | IBC under Sec 7                             |  |                       | NEED TO SAPERATE E FILLING   | 01-12-2020 |
| 1214 | 0710102024112020/1  | CFM ASSETS RECONSTRUCTION PVT LTD. Vs. YOGESH KUMAR SHARMA                 | COMPANY PETITION IB (IBC)/606(ND)2020                    | Section 95(1)                               |  |                       | NEED TO IA FILE  | 01-12-2020 |
| 1215 | 0710102026352020/1  | AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD                                   | INTERVENTION PETITION (IBC)/4(ND)2020                    | Sec 60(5)                                   |  |                       | NEED TO IA FILE  | 01-12-2020 |
| 1216 | 0710102027062020/2  | FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL                       | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2020 | Sec. 230-232 - Second Motion                |  |                       | INDEX MISSING  | 01-12-2020 |
| 1217 | 0710102073402020/4  | KARUNA SHARMA Vs. VOGUE CLOTHIERS PRIVATE LIMITED                          | INTERLOCUTORY APPLICATION (I.B.C)/2978(ND)2020           | Application under any other provisions- IBC |  |                       | AFFIDAVIT MISSING  | 01-12-2020 |
| 1218 | 0710102101452020/1  | STARFIRE MOVIES PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD                | COMPANY APPLICATION(COMPANIES ACT)/646(PB)2020           | Rule 11 of NCLT                             |  |                       | index is missing   | 01-12-2020 |
| 1219 | 0710102105962019/11 | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`                          | COMPANY PETITION (COMPANIES ACT)/110(PB)2019             | Sec. 241(1),Sec. 244(1)                     |  |                       | pagination is missing  | 01-12-2020 |
| 1220 | 0710102063262020/1  | HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. | COMPANY PETITION IB (IBC)/903(ND)2020                    | IBC Under Sec 9                             |  |                       | Index is missing   | 02-12-2020 |
| 1221 | 710102072132020     | DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED                             | Company Petition   | Sec. 131(1)                                 |  | Ramesh Chandra Mishra | Council Detail missed in Index,pg-103 not mention in index,pg102 is different in file and different in proof of service column |            |

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| 1222 | 0710102082132020/2  | RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PVT LTD Vs. DIAMOND TRAEXIM PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3463(PB)2020           | Sec 60(5)                       |            |                  | pg no. 20-77 are blur         | 01-12-2020 |
| 1223 | 0710102097362019/11 | GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.                           | COMPANY PETITION IB (IBC)/1499(PB)2019                   | IBC under Sec 7                 |            |                  | pg no 22-25 are not clear     | 01-12-2020 |
| 1224 | 0710102002272019/19 | MILAP NEWS CORPORATION PRIVATE LIMITED Vs.   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019 | Sec. 230-232 - Second Motion    |            |                  | E stamp is of back date       | 02-12-2020 |
| 1225 | 0710102061222020/5  | PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD  | COMPANY PETITION (COMPANIES ACT)/74(ND)2020              | Sec. 241(1),Sec. 242(4),Sec. 59 |            |                  | Index missing                 | 02-12-2020 |
| 1226 | 0710102061222020/6  | PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD  | COMPANY PETITION (COMPANIES ACT)/74(ND)2020              | Sec. 241(1),Sec. 242(4),Sec. 59 |            |                  | Sign missing                  | 02-12-2020 |
| 1227 | 0710102/11210/2020  | nihoo construction Vs Hemant Khandelwal  | Company Application(Companies Act)                       | Rule 11 of NCLT                 | CP/89/2020 | Ishaan Mukherjee | Blur Page-78,79,81            | 02-Dec-20  |
| 1228 | 0710102100462020/5  | SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED                              | COMPANY PETITION IB (IBC)/1023(ND)2020                   | IBC Under Sec 9                 |            |                  | NEED TO UPLOAD IN ONE PDF     | 28/11/2020 |
| 1229 | 0710102097842019/3  | STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED   | COMPANY PETITION IB (IBC)/1693(ND)2019                   | IBC under Sec 7                 |            |                  | PAGE-59-100,101-106 NOT CLEAR | 12-01-2020 |
| 1230 | 0710102002272019/20 | MILAP NEWS CORPORATION PRIVATE LIMITED Vs.   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019 | Sec. 230-232 - Second Motion    |            |                  | NO INDEX                      | 12-02-2020 |
| 1231 | 0710102022482018/7  | METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED                                   | COMPANY PETITION IB (IBC)/1520(ND)2018                   | IBC Under Sec 9                 |            |                  | NO INDEX                      | 12-02-2020 |

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| 1232 | 0710102023802018/16 | VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD  | COMPANY PETITION IB (IBC)/1600(ND)2018         | IBC under Sec 7                        |  |  | TRUE COPY SIGN MISSING                          | 12-02-2020 |
| 1233 | 0710102063262020/1  | HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.            | COMPANY PETITION IB (IBC)/903(ND)2020          | IBC Under Sec 9                        |  |  | NO INDEX  | 12-02-2020 |
| 1234 | 0710102072202020/2  | ADITYA GUPTA Vs. GAURAV KATIYAR   | INTERLOCUTORY APPLICATION (I.B.C)/3046(ND)2020 | Sec 60(5)                              |  |  | NEED TO SAPERATE FILLING                        | 12-02-2020 |
| 1235 | 0710102073822020/2  | BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD                    | COMPANY APPLICATION(COMPANIES ACT)/402(ND)2020 | Application under any other provisions |  |  | FONT SIZE                                       | 12-02-2020 |
| 1236 | 0710102077602020/3  | JACK ROHAN MARKETING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                       | COMPANY APPEAL(COMPANIES ACT)/343(ND)2020      | Sec 252 (1)                            |  |  | NO INDEX  | 12-02-2020 |
| 1237 | 0710102088742020/2  | SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                          | COMPANY APPEAL(COMPANIES ACT)/404(ND)2020      | Rule 11 of NCLT,Sec 252 (3)            |  |  | INCOME TAX SERVICE                              | 12-02-2020 |
| 1238 | 0710102092852020/2  | RATNAPRAVA INDUSTRIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                      | COMPANY APPEAL(COMPANIES ACT)/417(ND)2020      | Sec 252 (1)                            |  |  | pagination is missing                           | 02-12-2020 |
| 1239 | 0710102095022020/2  | PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/402(ND)2020      | Sec 252 (3)                            |  |  | Pagination and true copy on annexure is missing | 02-12-2020 |
| 1240 | 0710102097382020/5  | CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD                               | COMPANY APPEAL (IBC)/7(ND)2020                 | Sec 42                                 |  |  | wrong e-filing                                  | 02-12-2020 |
| 1241 | 0710102101002020/1  | PRIME I T WORKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                            | COMPANY APPEAL(COMPANIES ACT)/421(ND)2020      | Sec 252 (1)                            |  |  | pagination is missing                           | 02-12-2020 |



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| 1242 | 0710102174012019/6  | NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE      | COMPANY PETITION IB (IBC)/138(ND)2020          | IBC Under Sec 10 |  |            | wrong e-filing                            | 02-12-2020 |
| 1243 | 0710102061152020/3  | POOJA BAHRY Vs. AMALENDU MUKHERJEE                           | INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020 | Sec 25(j)        |  |            | wrong e-filing                            | 03-12-2020 |
| 1244 | 0710102091032019/15 | AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1404(ND)2019         | IBC under Sec 7  |  |            | sign ,index and pagination is missing     | 03-12-2020 |
| 1245 | 0710000111292020    | Mankind Pharma Limited                                       | 1 Caveat-Application<br>2 Caveat-Order         |                  |  | 27/11/2020 | Court fee & welfare missed on vakalatnama |            |
| 1246 | 0710000111282020    | Magnet Labs Private Limited                                  | 1 Caveat-Application<br>2 Caveat-Order         |                  |  | 27/11/2020 | Court fee & welfare missed on vakalatnama |            |
| 1247 | 0710000111272020    | Lifestar Pharma Private Limited                              | 1 Caveat-Application<br>2 Caveat-Order         |                  |  | 27/11/2020 | Court fee & welfare missed on vakalatnama |            |
| 1248 | 0710000111262020    | Mankind Pharma Limited                                       | 1 Caveat-Application<br>2 Caveat-Order         |                  |  | 27/11/2020 | Court fee & welfare missed on vakalatnama |            |
| 1249 | 0710000111252020    | Magnet Labs Private Limited                                  | 1 Caveat-Application<br>2 Caveat-Order         |                  |  | 27/11/2020 | Court fee & welfare missed on vakalatnama |            |
| 1250 | 0710000111232020    | Lifestar Pharma Private Limited                              | 1 Caveat-Application<br>2 Caveat-Order         |                  |  | 27/11/2020 | Court fee & welfare missed on vakalatnama |            |
| 1251 | 0710000111032020    | Western Hotels Private Limited                               | 1 Caveat-Order<br>2 Caveat-Application         |                  |  | 25/11/2020 | NCLT Form 3C missed                       |            |

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| 1252 | 0710102085402020/5  | ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/328(ND)2020              | Sec 252 (1)                                 |  |  | pdf need to merge into one pdf                            | 22/11/2020 |
| 1253 | 0710102084392020/1  | SANJIVANI ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/359(ND)2020              | Sec 252 (3)                                 |  |  | OBJECTIONS  | 12-03-2020 |
| 1254 | 0710102117872019/12 | DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED                        | COMPANY PETITION IB (IBC)/2115(ND)2019                 | IBC under Sec 7                             |  |  | sign is missing on every page of written submission       | 12-03-2020 |
| 1255 | 0710102150482019/5  | RAM BHAWAN Vs. UTTAM STRIPS LIMITED  | COMPANY APPLICATION(IBC)/1608(ND)2019                  | Application under any other provisions- IBC |  |  | Page no. 8 ae two time, pg no. 13-17,18, 28 are not clear | 12-03-2020 |
| 1256 | 0710102019112020/4  | SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD   | COMPANY PETITION IB (IBC)/528(ND)2020                  | IBC Under Sec 9                             |  |  | TRUE COPY SIGN MISSING                                    | 12-04-2020 |
| 1257 | 0710102076072020/4  | AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED                                   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020 | Sec. 230-232, Sec 234                       |  |  | PROOF OF SERVICE MISSING                                  | 12-04-2020 |
| 1258 | 0710102083932019/16 | M/S. ADVANCE CARGO MOVERS ( INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD              | COMPANY PETITION IB (IBC)/1373(ND)2019                 | IBC Under Sec 9                             |  |  | Wrong Document (application filed)                        | 12-04-2020 |
| 1259 | 0710102097382020/6  | CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD                                | COMPANY APPEAL (IBC)/7(ND)2020                         | Sec 42                                      |  |  | NO INDEX  | 12-04-2020 |
| 1260 | 0710102143092019/1  | MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED                             | COMPANY APPLICATION(IBC)/1480(ND)2019                  | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    |  |  | NEED TO IA FILE   | 12-04-2020 |
| 1261 | 0710102143092019/2  | MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED                             | COMPANY APPLICATION(IBC)/1480(ND)2019                  | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    |  |  | NEED TO IA FILE   | 12-04-2020 |

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| 1262 | 710102112702020     | RAKESH KUMAR GUPTA VS HAZOORILAL JEWELLERS PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/2582(ND)2019                   | Sec 66(1)                    |  | ABHISHEK | SOFT COPY NOT UPLOD PROPERLY  | 12-04-2020 |
| 1263 | 710102112422020     | PREET SHUTTERING STORE VS M L BUILDTECH PRIVATE LIMITED      |  | IBC Under Sec 9              |  | Gursat   | page:78, 83, 86, 87, 216-313, 336-342, 356-362, 415-416, 418, 419, 421, 427, 431, 433, 435, 456-463, 468-499, 504, 506. page not clear and page | 12-04-2020 |
| 1264 | 0710102001372019/9  | CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED   | COMPANY PETITION IB (IBC)/275(ND)2019                    | IBC under Sec 7              |  |          | INDEX MISSING   | 04-12-2020 |
| 1265 | 0710102088852020/3  | HAPTIK INFOTECH PRIVATE LIMITED Vs.                          | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/67(PB)2020 | Sec. 230-232 - Second Motion |  |          | NEED TO IA FILE   | 04-12-2020 |
| 1266 | 0710102405202018/10 | M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD | COMPANY PETITION IB (IBC)/45(PB)2018                     | IBC under Sec 7              |  |          | Reply is OK ( but along-with application also filed )   | 05-12-2020 |
| 1267 | 0710102090322020/10 | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA            | INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020           | Sec 60(5)                    |  |          | PG-5 not clear /pagination missing after Pg-8/ No INDEX/True copy sign missed in some pages   | 06-12-2020 |
| 1268 | 0710102034132020/2  | MARIN AGRO PRIVATE LIMITED Vs. 1. REGISTRAR OF COMPANY       | COMPANY APPEAL(COMPANIES ACT)/410(ND)2020                | Sec 252 (1)                  |  |          | PG-8,16,17 translation/Supporting affidavit missed  | 07-12-2020 |
| 1269 | 0710102134072019/5  | ANKIT AGARWAL Vs. VISTA INVERT SUGARS LIMITED                | COMPANY PETITION (COMPANIES ACT)/150(ND)2019             | Sec. 271-273                 |  |          | affidavit missing   | 07-12-2020 |
| 1270 | 0710102406532018/24 | MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED        | COMPANY PETITION IB (IBC)/547(PB)2018                    | IBC under Sec 7              |  |          | index missing   | 07-12-2020 |
| 1271 | 0710102035322020/2  | M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.         | COMPANY PETITION IB (IBC)/838(ND)2020                    | IBC Under Sec 9              |  |          | service missing   | 07-12-2020 |

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| 1272 | 0710102096942020/1  | ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES  | COMPANY APPEAL(COMPANIES ACT)/434(ND)2020      | Sec 252 (3)                                 |  |                | affidavit missing  | 07-12-2020 |
| 1273 | 710102031072020     | BANK OF INDIA VS M/S SWADESHI ALUMINIUM CO. (P) LTD  | Company Petition IB (IBC)                      | IBC under Sec 7                             |  | Kumar Jwala    | brief of synopsis missed, page 140-187 dim annexures , page:195-1196, 248-249 Hindi translation                    | 11-03-2020 |
| 1274 | 710102069572020     | INDIAN DUROBUILD PVT. LTD. VS M-CITY INFRASTRUCTURE PRIVATE LIMITED  | Company Petition (Companies Act)               | Sec. 131(1)                                 |  | ASHISH         | pg- 19,22,25,26,29,32,35,37,,39,41 ,43,47,51,55,56,service to roc missed,volume 2 index missed,separately file the | 10-07-2020 |
| 1275 | 710102113102020     | DEEPAK MAINI VS AMUL GABRANI & ORS   | COMPANY PETITION IB (IBC)/1064(PB)2018         | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    |  | APOORV AGARWAL | Sign miss-21 to 34,58,60,62,64,66,68,70,72,74 to 78,80,84,128,129,137,139,712 to 746,784 to 788,790,792,817        | 04-12-2020 |
| 1276 | 710102113352020     | UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED | COMPANY PETITION IB (IBC)/1083(PB)2018         | Application under any other provisions- IBC |  | UDAYRAJ        | Pagination not done  | 05-12-2020 |
| 1277 | 0710102078842020/1  | SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION   | INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020 | Sec 60(5)                                   |  |                | pg no. 217-220 typed copy, pg no 230   | 21-11-2020 |
| 1278 | 0710102087232020/2  | SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.   | COMPANY PETITION (COMPANIES ACT)/122(ND)2020   | Sec. 241(1)                                 |  |                | Index is missing   | 07-12-2020 |
| 1279 | 0710102093782020/1  | AIRWIL INTELICITY SOCIAL WELFARE SOCIETY Vs. M/S INTELICITY BUSINESS PARK PVT. LTD                           | INTERLOCUTORY APPLICATION (I.B.C)/4356(ND)2020 | Sec 60(5)                                   |  |                | wrong e-filing   | 07-12-2020 |
| 1280 | 0710102085972020/3  | ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED                                     | INTERLOCUTORY APPLICATION (I.B.C)/3726(ND)2020 | Rule 11 of NCLT, 2016                       |  |                | pg missing after pg no. 180 and all hand written documents need to be typed  | 08-12-2020 |
| 1281 | 0710200412022017/13 | S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.  | COMPANY PETITION IB (IBC)/609(ND)2017          | IBC under Sec 7                             |  |                | Index is missing   | 08-12-2020 |

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| 1282 | 0710102098252020/1 | ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED   | COMPANY PETITION (COMPANIES ACT)/148(PB)2020            | Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Application under any other provisions |  |                      | NEED TO IA FILE  | 05-12-2020 |
| 1283 | 0710102028062020/1 | S. S. STEELS Vs. SHAHI INFRASTRUCTURE PVT. LTD.  | COMPANY PETITION IB (IBC)/714(PB)2020                   | IBC Under Sec 9   |  |                      | INDEX MISSING  | 07-12-2020 |
| 1284 | 0710102026492020/7 | MOONLIGHT EQUITY PRIVATE LIMITED Vs.   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230  |  |                      | INDEX not signed                                       | 05-12-2020 |
| 1285 | 0710102026492020/8 | MOONLIGHT EQUITY PRIVATE LIMITED Vs.   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230  |  |                      | INDEX not signed                                       | 05-12-2020 |
| 1286 | 710102111502020    | SAJEVE BHUSHAN DEORA VS THE ASSISTANT COMMISSIONER OF THE INCOME TAX AND OTHERS                              | Interlocutory Application (I.B.C)                       | Sec 60(5)   |  | Sajeve Bhushan Deora | Blur Page-29 to 31,38,39                               | 29/11/2020 |
| 1287 | 710102113712020    | UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED | Interlocutory Application (I.B.C)                       | Application under any other provisions- IBC   |  | UDAYRAJ              | sign miss-3 to 60 /Page not clear-4/smallfont-5 to 56, | 12-07-2020 |
| 1288 | 710102113372020    | SHALU KHANNA VS M/S SBS AGROTECH PVT LTD   | Company Application(Companies Act)                      | Rule16(d),NCLT Rules,2016   |  | eMinds               | wrong case type  | 12-05-2020 |
| 1289 | 710102113842020    | BEACON TRUSTEESHIP LIMITED VS EMPEROS INFRASTRUCTURE PVT LTD   | Interlocutory Application (I.B.C)                       | Application under any other provisions- IBC   |  | Abhay Singh          | Proof of service                                       | 12-08-2020 |
| 1290 | 710102100812020    | HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED   | Intervention Petition (IBC)                             | Sec 60(5)   |  | Vikrant Pachnanda    | document not upload only proof of service uploaded     | 21/10/2020 |
| 1291 | 0710102079942020/3 | M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.   | COMPANY PETITION (COMPANIES ACT)/121(PB)2020            | Sec. 213,Sec. 241(1),Sec. 242(4)  |  |                      | INDEX MISSING  | 08-12-2020 |

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| 1292 | 0710102084982019/10 | ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC                                    | COMPANY APPEAL(COMPANIES ACT)/486(ND)2019      | Sec 252 (3)     |  |  | NO Supporting affidavit   | 08-12-2020 |
| 1293 | 0710102092372020/3  | MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.                                      | COMPANY PETITION IB (IBC)/995(PB)2020          | IBC under Sec 7 |  |  | Index pagination not matching with DOC.   | 08-12-2020 |
| 1294 | 0710102102992020/1  | PANM TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI                   | COMPANY APPEAL(COMPANIES ACT)/437(ND)2020      | Sec 252 (3)     |  |  | NO Supporting affidavit   | 08-12-2020 |
| 1295 | 0710102140782019/2  | AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED  | COMPANY PETITION IB (IBC)/3029(ND)2019         | IBC Under Sec 9 |  |  | Wrong Doc (application filed)   | 08.12.2020 |
| 1296 | 0710102020542018/25 | ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD                            | COMPANY PETITION IB (IBC)/1493(PB)2018         | IBC under Sec 7 |  |  | PG-3,6,12,13,15,17,18,20,22,24,25,26 is CUT/ 46 not clear && true copy sign missed/ 221 Wrongly | 08.12.2020 |
| 1297 | 0710102101022020/1  | GEOSTAR SURVEYS INDIA PVT LTD Vs. ASHWINI MEHRA  | INTERLOCUTORY APPLICATION (I.B.C)/5052(PB)2020 | Sec 42          |  |  | index is missing  | 08.12.2020 |
| 1298 | 0710102112812020/1  | ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS   | INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020 | Sec 60(5)       |  |  | two files need to merge or need to file separately  | 08.12.2020 |
| 1299 | 0710102116822019/11 | ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED                           | COMPANY PETITION IB (IBC)/2158(ND)2019         | IBC Under Sec 9 |  |  | sign is missing on reply, assign and true copy is missing on annexures                          | 08.12.2020 |
| 1300 | 0710102033942020/2  | PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/241(ND)2020      | Sec 252 (3)     |  |  | PG-15 to 55 Hindi translation   | 08.12.2020 |
| 1301 | 0710102061022020/2  | UNION BANK OF INDIA (UK) LIMITED Vs. GAURAV JAIN                                       | COMPANY PETITION IB (IBC)/991(ND)2020          | Section 95(1)   |  |  | Index Blank/true copy sign missed   | 08.12.2020 |

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| 1302 | 0710102087092020/8 | HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/939(ND)2020     | IBC Under Sec 9                             |                       |                 | Index is missing  | 08.12.2020 |
| 1303 | 710102088402020    | PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED | Company Petition IB (IBC)                 | IBC Under Sec 9                             |                       | Shraddha        | document not upload only proof of service uploaded  | 14-09-2020 |
| 1304 | 710102108552020    | FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED VS REGISTRAR OF COMPANIES                       | Company Appeal(Companies Act)             | Sec 252 (1)                                 |                       | Mohammad        | NCLT heading missed on cover page, Pages wrong arrange 145,146,147,148, Council detail missed in index  | 18-11-2020 |
| 1305 | 710102110212020    | CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED                               | COMPANY PETITION IB (IBC)/2375(ND)2019    | Application under any other provisions- IBC |                       | MUKESH          | PGAES: 26,87,92,115,116 NOT CLEAR   | 24-11-2020 |
| 1306 | 710102114092020    | PRASHANT BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA           | COMPANY APPEAL(COMPANIES ACT)/446(ND)2020 | Sec 252 (1)                                 |                       | SACHIN          | wrong section choose  | 08-12-2020 |
| 1307 | 710102114222020    | SUMIT KAMBOJ VS JITESH GUPTA   | COMPANY PETITION IB (IBC)/1591(PB)2018    | Sec 60(5)                                   |                       | Shivangi Shukla | Small font-47,57 to 59,278 to 280/Blur Page-76 to 97,99 to 136,141,154,244 to 245,262 /etc  | 09-12-2020 |
| 1308 | 0710102/11448/2020 | Sachin Garg Vs M/S S L CONSUMER PRODUCTS LIMITED   | Interlocutory Application (I.B.C)         | Sec 60(5)                                   | C.P. (IB)/840(PB)2018 | Davesh Bhatia   | Sign miss-1,2,7,8   | 09-Dec-20  |
| 1309 | 0710102/11450/2020 | Pallavi Joshi Bakhru Vs Universal Buildwel Pvt Ltd   | Interlocutory Application (I.B.C)         | Application under any other provisions- IBC | C.P. (IB)/456(ND)2018 | SRISHTI KAPOOR  | Sign miss-1 to 13/Page not clear-34 to 55   | 09-Dec-20  |
| 1310 | 0710102/11466/2020 | LALIT KUMAR GUPTA Vs   | Company Application(Companies Act)        | Sec. 73(4)                                  | CP/10(ND)2016         | LALIT GUPTA     | No Index/documents not prproper upload/Pagination not done  | 10-Dec-20  |
| 1311 | 0710102/11359/2020 | AVENIR MANAGEMNET SERVICES PRIVATE LIMITED Vs  | Company Appeal(Companies Act)             | Sec 252 (3) - By Government Body            |                       | ARTI SAHU       | Kindly file in Chandigarh,Wrong section select, Council sign missed in index, Memo of parties missed, Page wrong arrange 25, pages not clear 28 | 07-12-2020 |

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| 1312 | 0710102/11364/2020  | DPN MARITIME ACADEMY PRIVATE LIMITED Vs REGISTRAR OF COMPANIES            | Intervention Petition(Companies Act)           | Sec 252 (1)                              |  | SUNNY CHOPRA        | Wrong case type select, memo of parties, brief synopsis, list of dates & events missed, MoA /AoA missed, STK 07 missed,Company master data     | 07-12-2020 |
| 1313 | 0710102/11022/2020  | MOEN INDIA PRIVATE LIMITED Vs Registrar of Companies Delhi and Haryana    | Company Petition (Companies Act)               | Sec. 441                                 |  | ANUP VIJAY KULKARNI | Memo of parties, List of dates and event missed, Company master data missed, Roc report missed, Pages not clear 132,147,150 to 193, 194 to 237 | 24-11-2020 |
| 1314 | 0710102/11414/2020  | DR. KRISHAN MOHAN MENDIRATTA Vs. STATE BANK OF INDIA                      | Interlocutory Application(IBC)                 | Sec 60(5)                                |  | Sumit Virmani       | Translated Page-14,18,49   |            |
| 1315 | 0710102116512019/4  | CROWN ART PRINTERS Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED           | COMPANY PETITION IB (IBC)/2375(ND)2019         | IBC Under Sec 9                          |  |                     | application not acceptable in document & wrong efilng  | 27-06-2020 |
| 1316 | 0710102066832020/1  | LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.                             | INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020 | 22(3)(b)                                 |  |                     | document not in proper   | 10-07-2020 |
| 1317 | 0710102107652019/7  | TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1808(ND)2019         | IBC under Sec 7                          |  |                     | application not acceptable in document   | 02-11-2020 |
| 1318 | 0710102090322020/9  | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA                         | INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020 | Sec 60(5)                                |  |                     | 15 16 translate  | 23-11-2020 |
| 1319 | 0710102143092019/1  | MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED                | COMPANY APPLICATION(IBC)/1480(ND)2019          | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) |  |                     | application not acceptable in ADDITIONAL document  | 04-12-2020 |
| 1320 | 0710102085972020/5  | ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED  | INTERLOCUTORY APPLICATION (I.B.C)/3726(ND)2020 | Rule 11 of NCLT, 2016                    |  |                     | 419 420 559 TRANSLATE  | 08-12-2020 |
| 1321 | 0710102410382017/45 | STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.                          | COMPANY PETITION IB (IBC)/540(PB)2017          | IBC under Sec 7                          |  |                     | AFFIDAVIT STAMP  | 08-12-2020 |



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| 1322 | 0710102018582020/8  | AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED                       | COMPANY PETITION IB (IBC)/497(ND)2020        | IBC Under Sec 9                             |  |  | NEED TO FILE IN ONE PDF                               | 09-12-2020 |
| 1323 | 0710102022652018/13 | MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED                                | COMPANY PETITION IB (IBC)/1565(PB)2018       | IBC under Sec 7                             |  |  | NEED TO IA FILE                                       | 09-12-2020 |
| 1324 | 0710102033212020/2  | SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED   | COMPANY PETITION IB (IBC)/791(ND)2020        | IBC Under Sec 9                             |  |  | true copy sign missing                                | 09-12-2020 |
| 1325 | 0710102033212020/3  | SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED   | COMPANY PETITION IB (IBC)/791(ND)2020        | IBC Under Sec 9                             |  |  | true copy sign missing                                | 09-12-2020 |
| 1326 | 0710102062342020/4  | CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA            | COMPANY APPEAL(COMPANIES ACT)/252(ND)2020    | Sec 252 (3)                                 |  |  | NEED TO APPEAL FILE                                   | 09-12-2020 |
| 1327 | 0710102085052020/2  | FIREFLY-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.                                 | COMPANY APPLICATION(COMPANIES ACT)/472()2020 | Rule 11 of NCLT                             |  |  | MANY TIMES PDF UPLOAD NEED TO ONE TIME                | 09-12-2020 |
| 1328 | 0710102104842019/11 | PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED                          | COMPANY PETITION IB (IBC)/1717(ND)2019       | IBC Under Sec 9                             |  |  | PAGE 9 10 CUT   | 09-12-2020 |
| 1329 | 0710102134752019/3  | M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2677(ND)2019       | IBC Under Sec 9                             |  |  | Pg no 10,12-14 is not clear, sign is missing on reply | 10-12-2020 |
| 1330 | 0710102161552019/5  | MODEL LOGISTICS PVT. LTD. Vs. ADVANCE HOME AND PERSONAL CARE LIMITED                     | COMPANY APPLICATION(IBC)/621(ND)2019         | Application under any other provisions- IBC |  |  | 21 27 not clear page                                  | 10-12-2020 |
| 1331 | 0710102169292019/3  | MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD                     | COMPANY PETITION IB (IBC)/48(PB)2020         | IBC under Sec 7                             |  |  | 8, 6 translate page                                   | 10-12-2020 |

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| 1332 | 0710102701602018/9  | ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED     | COMPANY PETITION IB (IBC)/160(PB)2018        | IBC under Sec 7         |  |  | second volume double page numbering | 10-12-2020 |
| 1333 | 0710200001942016/8  | SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS. | COMPANY PETITION (COMPANIES ACT)/131(ND)2016 | Sec. 241(1),Sec. 242(4) |  |  | proof service missing               | 10-12-2020 |
| 1334 | 0710200413922017/10 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD     | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | wrong efling                        | 10-12-2020 |
| 1335 | 0710200413922017/11 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD     | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | wrong efling                        | 10-12-2020 |
| 1336 | 0710200413922017/13 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD     | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | wrong efling                        | 10-12-2020 |
| 1337 | 0710200413922017/14 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD     | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | wrong efling                        | 10-12-2020 |
| 1338 | 0710200413922017/15 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD     | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | wrong efling                        | 10-12-2020 |
| 1339 | 0710200413922017/17 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD     | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | wrong efling                        | 10-12-2020 |
| 1340 | 0710200413922017/18 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD     | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | wrong efling                        | 10-12-2020 |
| 1341 | 0710200413922017/19 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD     | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | wrong efling                        | 10-12-2020 |

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| 1342 | 0710200413922017/2  | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | wrong e filing    | 10-12-2020 |
| 1343 | 0710200413922017/20 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | wrong e filing    | 10-12-2020 |
| 1344 | 0710200413922017/21 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | wrong e filing    | 10-12-2020 |
| 1345 | 0710200413922017/22 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | wrong e filing    | 10-12-2020 |
| 1346 | 0710200413922017/23 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | wrong e filing    | 10-12-2020 |
| 1347 | 0710200413922017/24 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | wrong e filing    | 10-12-2020 |
| 1348 | 0710200413922017/25 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | wrong e filing    | 10-12-2020 |
| 1349 | 0710200413922017/26 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | wrong e filing    | 10-12-2020 |
| 1350 | 0710200413922017/27 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | wrong e filing    | 10-12-2020 |
| 1351 | 0710200413922017/3  | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | affidavit missing | 10-12-2020 |

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| 1352 | 0710200413922017/4  | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD   | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1)                             |  |  | wrong e filing                         | 10-12-2020 |
| 1353 | 0710200413922017/5  | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD   | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1)                             |  |  | wrong e filing                         | 10-12-2020 |
| 1354 | 0710200413922017/7  | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD   | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1)                             |  |  | wrong e filing                         | 10-12-2020 |
| 1355 | 0710200413922017/8  | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD   | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1)                             |  |  | wrong e filing                         | 10-12-2020 |
| 1356 | 0710102087092020/9  | HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/939(ND)2020        | IBC Under Sec 9                                     |  |  | page number 15 after missing           | 11-12-2020 |
| 1357 | 0710102089012020/1  | KMQ ENGINEERING & TOOLS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/397(ND)2020    | Sec 252 (1)   |  |  | page number missing                    | 11-12-2020 |
| 1358 | 0710102095952020/4  | R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTTECH PRIVATE LIMITED  | COMPANY PETITION (COMPANIES ACT)/141(PB)2020 | Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1) |  |  | sign Missing                           | 11-12-2020 |
| 1359 | 0710200428752018/22 | INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/794(ND)2018        | IBC Under Sec 9                                     |  |  | wrong e filing                         | 11-12-2020 |
| 1360 | 0710200428752018/23 | INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/794(ND)2018        | IBC Under Sec 9                                     |  |  | wrong e filing                         | 11-12-2020 |
| 1361 | 0710102079942020/4  | M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.  | COMPANY PETITION (COMPANIES ACT)/121(PB)2020 | Sec. 213,Sec. 241(1),Sec. 242(4)                    |  |  | index NOT SIGNED/ Supporting Affidavit | 12-08-2020 |

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| 1362 | 0710102015232019/2 | ALCHEMIST LIFE SCIENCES LIMITED & ORS. Vs. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2019 | Rule 11 of NCLT       |  |                         | Sign missing on report  | 12-09-2020 |
| 1363 | 0710102024812020/5 | ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED                          | COMPANY PETITION IB (IBC)/610(PB)2020                    | IBC under Sec 7       |  |                         | index is missing  | 12-09-2020 |
| 1364 | 0710102024812020/6 | ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED                          | COMPANY PETITION IB (IBC)/610(PB)2020                    | IBC under Sec 7       |  |                         | File need to merge in one pdf and index is missing  | 12-09-2020 |
| 1365 | 0710102036082020/2 | PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED                          | COMPANY PETITION IB (IBC)/899(ND)2020                    | IBC under Sec 7       |  |                         | sign on reply and true copy and sign on annexures are missing   | 12-09-2020 |
| 1366 | 0710102067622020/5 | KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.   | COMPANY PETITION IB (IBC)/873(ND)2020                    | IBC under Sec 7       |  |                         | handwritten is not allowed,type copy of index   | 12-09-2020 |
| 1367 | 0710102076142020/3 | AKSHAY TYAGI Vs. ELEGANT INFRACON PRIVATE LIMITED   | COMPANY PETITION (COMPANIES ACT)/116(ND)2020             | Sec. 169(4)           |  |                         | Pg no. 65-81, 148-162 translation pg no. 116,123-137,141,146,230 are not clear, pg no 241 type copy, volume need to divide after pg no. 200 | 12-09-2020 |
| 1368 | 0710102108322020/2 | M/S KENDRIYA BHANDAR Vs. ANIL KOHLI   | INTERLOCUTORY APPLICATION (I.B.C)/5408()2020             | Sec 60(5)             |  |                         | Index is missing  | 12-09-2020 |
| 1369 | 0710102112812020/2 | ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS  | INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020           | Sec 60(5)             |  |                         | volume need to divide after pg no. 200  | 12-09-2020 |
| 1370 | 710102113172020    | ORTEL COMMUNICATIONS LTD. VS SONY PICTURES NETWORKS INDIA P LIMITED                         | COMPANY PETITION IB (IBC)/761(ND)2018                    | Rule 11 of NCLT, 2016 |  | Bharat                  | wrong e filing  | 12-05-2020 |
| 1371 | 710102114852020    | MOHAN LAL JAIN VS ROC   | COMPANY PETITION IB (IBC)/1373(ND)2019                   | Rule 11 of NCLT, 2016 |  | Inder Paul Singh Oberoi | Merge into PDF  | 12-10-2020 |

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| 1372 | 710102114842020    | UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED | COMPANY PETITION IB (IBC)/1083(PB)2018      | Application under any other provisions- IBC |                        | UDAYRAJ               | Small font-3 to 57   | 12-10-2020 |
| 1373 | 710102110322020    | OUTBOX VENTURES PRIVATE LIMITED VS REGISTRAR OF COMPANIES  | Sec 252 (3)                                 |   |                        | Brij Mohan Barwal     | kindly upload volume vise pdf  | 25/11/2020 |
| 1374 | 710102112432020    | ANAND MOHAN VS PATEL ENGINEERING LIMITED   | IBC under Sec 7                             |   |                        | SAIKRISHNA ASSOCIATES | jurisdiction not in delhi  | 12-03-2020 |
| 1375 | 710102112392020    | NAINA RAJKUMAR BANSAL VS FASHION FLARE INTERNATIONAL PVT. LTD.   | IBC Under Sec 9                             |   |                        | Abhigya               | claim less than 1 cr (contact registry )   | 12-02-2020 |
| 1376 | 710102034212020    | GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS   | Application under any other provisions- IBC |   |                        | ROHIT GANDHI          | case type in companies act and wrong section   | 18/03/2020 |
| 1377 | 0710102/11525/2020 | syndicate interglobe v/s global fragrances pvt ltd   | ibc contempt petition                       | sec-9                                       |                        | vivek sharma          | wrong section ,case type wrong   |            |
| 1378 | 0710102/11502/2020 | Tennant Cleaning System India Private Limited Vs   | Company Petition IB (IBC)                   | IBC Section 59                              |                        | goel & associates     | petition uncompleted, final report, ibbi missing. balance sheet missed 2 year., br missed, master data missed,                             | 12-11-2020 |
| 1379 | 0710102/11509/2020 | Orient Links Co. LLC Vs Ram Kishore Nagarmal Marketing Pvt. Ltd.   | Interlocutory Application (I.B.C)           | Rule 11 of NCLT, 2016                       | C.P. (IB)/1882(ND)2019 | Dhiraj Philip         | Merge into one PDF   | 11-Dec-20  |
| 1380 | 0710102/11520/2020 | JITENDER ARORA Vs  | Interlocutory Application (I.B.C)           | Application under any other provisions- IBC | C.P. (IB)/104(PB)2018  | Jitender Arora        | small font-144 to 157,161 to 164,168,174,181,182,186,187, 215,225 to 236,240 to 245,251,287,293 to 298,302 to 304,309,313,317,321,323,354, | 11-Dec-20  |
| 1381 | 0710102/11137/2020 | PUMA REALTORS PRIVATE LIMITED Vs. AXIS BANK LIMITED  | Interlocutory Application(IBC)              | Sec 60(5)                                   | C.P. (IB)/934(PB)2018  | Anurag Bhatt          | Blur Page-56,57,67   |            |

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| 1382 | 0710102/11413/2020  | DIGITAL PROPERTIES AND HOTELS PRIVATE LIMITED Vs Registrar of Companies Delhi   | Company Appeal(Companies Act)                | Sec 252 (3) - By Government Body |                                   | Abhishek Puri | Wrong section select, Page not clear 49,95 to 105, 107,302,303 Pages cut 127,128,147,148,167,168,187, 188,207,208,275,278,279,283, | 08-12-2020 |
| 1383 | 0710102/11539/2020  | NBC Health & Hotels Private Limited Vs Registrar of Companies   | Company Application(Companies Act)           | Rule 11 of NCLT                  | COMPANY APPEAL - -----/252ND 2020 | HARISH DAMANI | Main case no. not metion   | 12-Dec-20  |
| 1384 | 0710102017542020/3  | ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED  | COMPANY PETITION (COMPANIES ACT)/43(PB)2020  | Sec. 241(1)                      |                                   |               | PG 34-36,47-53 ,61,62,72 NOT CLEAR   | 06-11-2020 |
| 1385 | 0710102701602018/8  | ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED   | COMPANY PETITION IB (IBC)/160(PB)2018        | IBC under Sec 7                  |                                   |               | NUMBERING NOT CORRECT  | 09-12-2020 |
| 1386 | 0710102012502020/1  | RAHUL DHINGRA (SOLE PROPRIETOR R-CUBE CORPORATION) Vs. EARTH WATER LIMITED (FORMERLY KNOWN AS FONTUS WATER PRIVATE LIMITED) | COMPANY PETITION IB (IBC)/423(ND)2020        | IBC Under Sec 9                  |                                   |               | WRONG FILING FILE AS A APPLICATION   | 10-12-2020 |
| 1387 | 0710102021342018/11 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED   | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4)                      |                                   |               | NEED TO IA FILE  | 10-12-2020 |
| 1388 | 0710102021342018/12 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED   | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4)                      |                                   |               | APPLICATION AND ADDESTIONAL DOCS FILE SEPRATE  | 10-12-2020 |
| 1389 | 0710102021342018/13 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED   | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4)                      |                                   |               | AFFIDAVIT BACK DATE & APPLICATION AND REPLY FILE BOTH ARE SEPRATLY   | 10-12-2020 |
| 1390 | 0710102021342018/14 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED   | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4)                      |                                   |               | NEED TO IA FILE  | 10-12-2020 |
| 1391 | 0710102021342018/15 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED   | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4)                      |                                   |               | WRONG FILING FILE AS A FRESH APPLICATION   | 10-12-2020 |

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| 1392 | 0710102021342018/16 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED                                  | COMPANY PETITION (COMPANIES ACT)/348(ND)2017   | Sec. 242(4)                    |                        |  | NEED TO IA FILE   | 10-12-2020 |
| 1393 | 0710102021342018/7  | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED                                  | COMPANY PETITION (COMPANIES ACT)/348(ND)2017   | Sec. 242(4)                    |                        |  | NEED TO PETITION FILE   | 10-12-2020 |
| 1394 | 0710102021342018/8  | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED                                  | COMPANY PETITION (COMPANIES ACT)/348(ND)2017   | Sec. 242(4)                    |                        |  | NO NEED TO FILE CA IN ADDITIONAL FILE   | 10-12-2020 |
| 1395 | 0710102021342018/9  | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED                                  | COMPANY PETITION (COMPANIES ACT)/348(ND)2017   | Sec. 242(4)                    |                        |  | NO NEED TO FILE CA IN ADDITIONAL FILE   | 10-12-2020 |
| 1396 | 0710102032072018/5  | ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/5(ND)2019            | IBC Under Sec 9                |                        |  | INDEX MISSING   | 10-12-2020 |
| 1397 | 0710102063312020/2  | SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED                      | COMPANY PETITION IB (IBC)/835(ND)2020          | IBC under Sec 7                |                        |  | True copy and sign are missing on annexures   | 10-12-2020 |
| 1398 | 0710102/02897/2020  | RAVI BANSAL Vs.  | Application under any other provisions- IBC    | Interlocutory Application(IBC) | C.P. (IB)/1164(ND)2019 |  | page-151,154,156,157,158,159,160,162,163,165,170,171,173, not clear,&&&&& other pages not uploaded, |            |
| 1399 | 0710102007572019/9  | ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.                           | COMPANY PETITION IB (IBC)/449(PB)2019          | IBC under Sec 7                |                        |  | INDEX MISSING   | 22-09-2020 |
| 1400 | 0710102016052019/15 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED                  | COMPANY PETITION IB (IBC)/659(ND)2019          | IBC under Sec 7                |                        |  | NEED TO IA FILE   | 19-11-2020 |
| 1401 | 0710102073262020/3  | MANOJ KUNWAR Vs. YOGESH SETHI  | INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020 | Sec 60(5)                      |                        |  | Affidavit of service is missing   | 10-12-2020 |



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| 1402 | 0710102076072020/5  | AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020  | Sec. 230-232, Sec 234          |  |  | Affidavit of service and index is missing                      | 10-12-2020 |
| 1403 | 0710102082602020/3  | SUMRIDHI ALUMINIUM PRIVATE LIMITED Vs. KIRAN UDYOG PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/946(ND)2020                   | IBC Under Sec 9                |  |  | Additional file need to merge in reply or file it separately   | 10-12-2020 |
| 1404 | 0710102103842020/1  | ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED                                    | INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020          | Sec 60(5)                      |  |  | sign is missing on reply and true copy is missing on annexures | 10-12-2020 |
| 1405 | 0710200413922017/12 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD                              | COMPANY PETITION (COMPANIES ACT)/401(ND)2017            | Sec. 242(4),Sec. 241(1)        |  |  | need to not filling ca in additional                           | 10-12-2020 |
| 1406 | 0710200413922017/16 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD                              | COMPANY PETITION (COMPANIES ACT)/401(ND)2017            | Sec. 242(4),Sec. 241(1)        |  |  | wrong efile  | 10-12-2020 |
| 1407 | 0710102033212020/4  | SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED   | COMPANY PETITION IB (IBC)/791(ND)2020                   | IBC Under Sec 9                |  |  | TRUE COPY SIGN MISSING   | 11-12-2020 |
| 1408 | 0710102034302020/3  | JMA MARKETING LIMITED Vs.  | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020 | Sub-section (l) of section 230 |  |  | NEED TO SAPERATE FILLING                                       | 11-12-2020 |
| 1409 | 0710102060392020/7  | PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED                   | COMPANY PETITION IB (IBC)/814(PB)2020                   | IBC Under Sec 9                |  |  | TRUE COPY SIGN MISSING   | 11-12-2020 |
| 1410 | 0710102076232020/7  | ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020          | Sec 60(5)                      |  |  | NEED TO FILLING SAPERATE                                       | 11-12-2020 |
| 1411 | 0710102093812020/3  | ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD   | COMPANY PETITION IB (IBC)/1026(PB)2020                  | IBC under Sec 7                |  |  | pg not are 49-51,55-59,70,71,77-80,86-90,91-97 are not clear   | 11-12-2020 |

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| 1412 | 0710102135262019/6 | LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD  | COMPANY PETITION IB (IBC)/2646(ND)2019        | IBC under Sec 7   |  |  | Index is missing                                       | 11-12-2020 |
| 1413 | 0710102151182019/2 | CHEMSYNTH LABS Vs. ALCHEMIST LIMITED  | COMPANY PETITION IB (IBC)/3238(ND)2019        | IBC Under Sec 9   |  |  | hand written on index and sign is missing on rejoinder | 11-12-2020 |
| 1414 | 0710102156272019/2 | INCOME TAX OFFICER WARD 16 (1) Vs. REGISTRAR OF COMPANIES &MAA BERI ISPAT PVT. LTD  | COMPANY PETITION (COMPANIES ACT)/922(ND)2019  | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |  | wrong e-filing   | 11-12-2020 |
| 1415 | 0710102157442019/2 | INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI &RAMID PROJECTS PVT LTD) | COMPANY PETITION (COMPANIES ACT)/927(ND)2019  | Sec 252 (1) - By Government Body                                  |  |  | wrong e-filing   | 11-12-2020 |
| 1416 | 0710102159862019/4 | ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD   | COMPANY PETITION (COMPANIES ACT)/1039(ND)2019 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |  | wrong e-filing   | 11-12-2020 |
| 1417 | 0710102159872019/2 | ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 14(2) Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD                                  | COMPANY PETITION (COMPANIES ACT)/972(ND)2019  | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |  | pagination is missing on index                         | 11-12-2020 |
| 1418 | 0710102162042019/3 | BIJAN DASH Vs. MIST DIRECT SALES PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/3363(ND)2019        | IBC Under Sec 9   |  |  | Index is missing                                       | 11-12-2020 |
| 1419 | 0710102162662019/6 | M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.  | COMPANY PETITION IB (IBC)/3434(ND)2019        | IBC under Sec 7   |  |  | TRUE COPY SING MISSED IN FILE                          | 11-12-2020 |
| 1420 | 0710102166832019/2 | INCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & ELEVEN BUILDCON PVT LTD   | COMPANY APPEAL(COMPANIES ACT)/1040(ND)2019    | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |  | wrong e-filing   | 11-12-2020 |
| 1421 | 0710102016052020/5 | AMRITA GUJRAL Vs. HYPERHIRE INDIA PRIVATE LIMITED   | COMPANY PETITION (COMPANIES ACT)/38(PB)2020   | Sec. 241(1),Sec. 242(4),Sec. 244(1)                               |  |  | Index and pagination is missing                        | 12-12-2020 |

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| 1422 | 0710102029322020/2  | VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.                | INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020          | Application under any other provisions- IBC |  |  | wrong e-filing                                      | 12-12-2020 |
| 1423 | 0710102031892020/2  | ALMONDZ GLOBAL INFRA-CONSULTANT LIMITED Vs. REGISTRAR OF COMPANIES       | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2020 | Sec. 230-232, Sec 234                       |  |  | Wrong e-filing                                      | 12-12-2020 |
| 1424 | 0710102089732020/2  | DMI FINANCE PRIVATE LIMITED Vs. RAHEJA DEVELOPERS LIMITED                | COMPANY PETITION IB (IBC)/970(PB)2020                   | IBC under Sec 7                             |  |  | Volume need to divide after page no. 200            | 12-12-2020 |
| 1425 | 0710102168502019/3  | ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE TOWER PRIVATE LIMITED | COMPANY PETITION IB (IBC)/124(ND)2020                   | IBC Under Sec 9                             |  |  | sign on reply is missing, affidavit date is missing | 12-12-2020 |
| 1426 | 0710102172362019/2  | MS.ANJALI Vs. EDUJOIN TRAINING FOUNDATION                                | COMPANY PETITION IB (IBC)/130(ND)2020                   | IBC Under Sec 9                             |  |  | index is missing                                    | 12-12-2020 |
| 1427 | 0710200433802018/12 | SRS LIMITED Vs. LOGICAL JEWELLERS PVT. LTD.                              | COMPANY PETITION IB (IBC)/111(ND)2018                   | IBC Under Sec 9                             |  |  | service and true copy signature are missing         | 12-12-2020 |
| 1428 | 0710102097492020/3  | M/S PRANKIT INDIA ENTERPRISES Vs. M/S KANODIA TECHNOPLAST LTD.           | COMPANY PETITION IB (IBC)/1008(ND)2020                  | IBC Under Sec 9                             |  |  | page no. 31, 32 are cut                             | 13-12-2020 |
| 1429 | 0710102099972020/2  | SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED                        | INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020          | Sec. 12A                                    |  |  | Index is missing                                    | 13-12-2020 |
| 1430 | 0710102086782020/1  | ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT            | INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020          | Application under any other provisions- IBC |  |  | wrong e-filing                                      | 14-12-2020 |
| 1431 | 0710102167802019/2  | INCOME TAX OFFICER WARD 20.1 Vs. ROC. PRIYA TISSUE PVT. LTD.             | COMPANY APPEAL(COMPANIES ACT)/1037(ND)2019              | Sec 252 (1) - By Government Body            |  |  | wrong e-filing                                      | 14-12-2020 |

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| 1432 | 0710102171852019/2  | INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES( SVP INFRAHOMES PVT.LTD.)                | COMPANY APPEAL(COMPANIES ACT)/72(ND)2020     | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |                   | wrong e filing                                       | 14-12-2020 |
| 1433 | 0710102173172019/1  | INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES & REAL VENTURE EXIM PVT LTD              | COMPANY APPEAL(COMPANIES ACT)/63(ND)2020     | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |                   | wrong e filing                                       | 14-12-2020 |
| 1434 | 0710102173682019/3  | INCOME TAX OFFICER WARD 26(4) Vs. REGISTRAR OF COMPANIES( VSERVE CORPORATE SERVICES PVT.LTD.)     | COMPANY APPEAL(COMPANIES ACT)/100(ND)2020    | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |                   | wrong e filing                                       | 14-12-2020 |
| 1435 | 0710120001492018/12 | DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/398(PB)2017        | IBC Under Sec 9   |  |                   | pg no. 146-153,190 are not clear                     | 14-12-2020 |
| 1436 | 0710200001942016/8  | SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.                         | COMPANY PETITION (COMPANIES ACT)/131(ND)2016 | Sec. 241(1),Sec. 242(4)   |  |                   | Affidavit of service is missing                      | 14-12-2020 |
| 1437 | 710102115632020     | MANOJ KULSHRESTHA VS MANSAROVER HERITAGE INN PVT. LTD.  | COMPANY PETITION IB (IBC)/360(PB)2016        | Sec 54(1)   |  | Manoj Kulshrestha | Index Missed   | 14-12-2020 |
| 1438 | 710102115662020     | MANOJ KULSHRESTHA VS MANSAROVER HERITAGE INN PVT. LTD.  | COMPANY PETITION IB (IBC)/360(PB)2016        | Sec 54(1)   |  | Manoj Kulshrestha | Index Missed   | 14-12-2020 |
| 1439 | 710102115712020     | CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED                                    | COMPANY PETITION IB (IBC)/2375(ND)2019       | Application under any other provisions- IBC                       |  | MUKESH            | Blur Page-26 to 59,64 to 82                          | 14-12-2020 |
| 1440 | 710102115822020     | ACIT CIRCLE -17(2) NEW DELHI VS REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD. | COMPANY APPEAL(COMPANIES ACT)/615(ND)2019    | Rule 11 of NCLT   |  | HIMANSHU          | Blur Page-12/Sign miss-12A to 12C/Merge into one PDF | 14-12-2020 |
| 1441 | 710102115902020     | NIKHIL TANDON VS SANJEEV BINDAL   | COMPANY PETITION IB (IBC)/1825(PB)2019       | Sec 60(5)   |  | Akhil             | True copy sign missed                                | 15-12-2020 |

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| 1442 | 0710102093552020/2 | PRASAD & COMPANY (PROJECTS WORKS) LIMITED Vs. ANAND ENGINEERING LIMITED          | COMPANY PETITION IB (IBC)/1003(ND)2020                   | IBC Under Sec 9                             |  |  | pages from 46-51,54,58 are dark pages, sign missing on reply | 12-11-2020 |
| 1443 | 0710102063552020/1 | ANITA DHIR Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.                               | INTERLOCUTORY APPLICATION (I.B.C)/2664()2020             | Sec 30                                      |  |  | NEED TO IA FILE  | 12-12-2020 |
| 1444 | 0710102092292020/2 | KRISHAN KUMAR MAHAJAN Vs. AMBASSADOR TRAVELS (DELHI) PRIVATE LIMITED             | COMPANY PETITION (COMPANIES ACT)/138(ND)2020             | Sec. 241(1),Sec. 242(4),Sec. 244(1)         |  |  | NEED TO UPLOAD ONE PDF INDEX MISSING                         | 12-12-2020 |
| 1445 | 0710102027392020/2 | RAPIPAY FINTECH HOLDING PRIVATE LIMITED Vs. NORTHBRIDGE CONSULTING PVT LTD       | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/47(ND)2020  | Sub-section (I) of section 230              |  |  | wrong e filing   | 14/12/2020 |
| 1446 | 0710102027392020/3 | RAPIPAY FINTECH HOLDING PRIVATE LIMITED Vs. NORTHBRIDGE CONSULTING PVT LTD       | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/47(ND)2020  | Sub-section (I) of section 230              |  |  | wrong e filing   | 14/12/2020 |
| 1447 | 0710102075722020/5 | FORTUM INDIA PRIVATE LIMITED Vs. IAP COMPANY PRIVATE LIMITED                     | COMPANY PETITION (COMPANIES ACT)/97(ND)2020              | Sub-Section (1) Of Section 66.              |  |  | Index is missing   | 14/12/2020 |
| 1448 | 0710102082242020/1 | YOUNG BIN KWAN HOTELS & TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES       | COMPANY APPEAL(COMPANIES ACT)/450(ND)2020                | Sec 252 (3)                                 |  |  | wrong e filing   | 14/12/2020 |
| 1449 | 0710102108512020/2 | SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/5087(PB)2020           | Application under any other provisions- IBC |  |  | sign missing on every page and true copy on annexures        | 14/12/2020 |
| 1450 | 0710102108932019/6 | FLOURISH FINCAP PRIVATE LIMITED Vs.  | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/158(ND)2019 | Sec. 230-232, Sec 234                       |  |  | pages from 1-6 are not clear                                 | 14/12/2020 |
| 1451 | 0710102111032019/6 | M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.      | COMPANY PETITION IB (IBC)/2135(ND)2019                   | IBC Under Sec 9                             |  |  | index is missing   | 14/12/2020 |

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| 1452 | 0710102111032019/7 | M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.  | COMPANY PETITION IB (IBC)/2135(ND)2019                   | IBC Under Sec 9  |  |  | sign is missing  | 14/12/2020 |
| 1453 | 0710102148772019/2 | INCOME TAX OFFICER WARD 15(2) Vs. REGISTRAR OF COMPANIES (LEMON TOUR AND TRAVEL PVT. LTD.)   | COMPANY PETITION (COMPANIES ACT)/851(ND)2019             | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body |  |  | wrong e filing   | 14/12/2020 |
| 1454 | 0710102149152019/2 | INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES (RAMA KRISHNA CATERING SERVICE PVT. LTD.)                                     | COMPANY PETITION (COMPANIES ACT)/849(ND)2019             | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body |  |  | wrong e filing   | 14/12/2020 |
| 1455 | 0710102149932019/2 | INCOME TAX OFFICER WARD 24 (3) Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA   | COMPANY APPEAL (COMPANIES ACT)/850(ND)2019               | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body |  |  | wrong e filing   | 14/12/2020 |
| 1456 | 0710102151922019/2 | VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/153(ND)2020                    | IBC Under Sec 9  |  |  | Index is missing and court fees, welafare                | 14/12/2020 |
| 1457 | 0710102157442019/4 | INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI & RAMID PROJECTS PVT LTD) | COMPANY PETITION (COMPANIES ACT)/927(ND)2019             | Sec 252 (1) - By Government Body                                   |  |  | wrong e filing   | 14/12/2020 |
| 1458 | 0710102164542019/2 | INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.)                              | COMPANY PETITION (COMPANIES ACT)/1009(ND)2019            | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body |  |  | index pagination is wrong and pagination is also missing | 14/12/2020 |
| 1459 | 0710102165552019/2 | INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES  | COMPANY APPEAL (COMPANIES ACT)/1013(ND)2019              | Sec 252 (1) - By Government Body                                   |  |  | wrong e filing   | 14/12/2020 |
| 1460 | 0710102165632019/2 | INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES  | COMPANY APPEAL (COMPANIES ACT)/1015(ND)2019              | Sec 252 (1) - By Government Body                                   |  |  | wrong e filing   | 14/12/2020 |
| 1461 | 0710102093232020/1 | RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG   | CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/98(ND)2020 | Sec. 230-232, Sec 234  |  |  | Not found  | 15/12/2020 |

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| 1462 | 0710102/11591/2020 | SANJAY GUPTA Vs. JITESH GUPTA  | Interlocutory Application(IBC)                 | Sec 60(5)                                   | C.P. (IB)/1591(PB)2018 | Shivangi Shukla        | vPG-101 to 198 missed in VOL-I/Draft written on each page |            |
| 1463 | 0710102/10953/2020 | AMIT RAJ JAIN Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.          | Interlocutory Application(IBC)                 | Application under any other provisions- IBC | C.P. (IB)/63(ND)2020   | Parveen Kumar Aggarwal | 27,29 NOT CLEAR   |            |
| 1464 | 0710102006172020/4 | SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED                       | COMPANY APPLICATION(IBC)/1304(ND)2020          | Sec 60(5)                                   |                        |                        | only proof of service uploaded                            | 11-06-2020 |
| 1465 | 0710102006172020/5 | SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED                       | COMPANY APPLICATION(IBC)/1304(ND)2020          | Sec 60(5)                                   |                        |                        | only proof of service uploaded                            | 08-07-2020 |
| 1466 | 0710102075952020/1 | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD                                  | INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020 | Sec 66(1)                                   |                        |                        | only proof of service uploaded                            | 28-08-2020 |
| 1467 | 0710102079132020/3 | YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED                        | INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020 | Sec 60(5)                                   |                        |                        | NEED TO IA FILE   | 19-09-2020 |
| 1468 | 0710102079132020/4 | YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED                        | INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020 | Sec 60(5)                                   |                        |                        | only proof of service uploaded                            | 22-09-2020 |
| 1469 | 0710102077112020/1 | PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020 | Sec 60(5)                                   |                        |                        | INDEX MISSING   | 29-09-2020 |
| 1470 | 0710102075952020/6 | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD                                  | INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020 | Sec 66(1)                                   |                        |                        | index missing   | 23-11-2020 |
| 1471 | 0710102085972020/5 | ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3726(ND)2020 | Rule 11 of NCLT, 2016                       |                        |                        | need to file in one pdf                                   | 14-12-2020 |

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| 1472 | 0710102093102020/3  | VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA               | COMPANY APPEAL(COMPANIES ACT)/401(ND)2020 | Sec 252 (1)                                 |                       |                     | Index is missing   | 15-12-2020 |
| 1473 | 0710102111032019/8  | M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.    | COMPANY PETITION IB (IBC)/2135(ND)2019    | IBC Under Sec 9                             |                       |                     | Index is missing   | 15-12-2020 |
| 1474 | 0710102153892019/1  | INCOME TAX OFFICER WARD 24.1 Vs. REGISTRAR OF COMPANIES                        | COMPANY APPEAL(COMPANIES ACT)/872(ND)2019 | Sec 252 (1) - By Government Body            |                       |                     | wrong e-filing   | 15-12-2020 |
| 1475 | 0710200428752018/25 | INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED | COMPANY PETITION IB (IBC)/794(ND)2018     | IBC Under Sec 9                             |                       |                     | wrong e-filing   | 15-12-2020 |
| 1476 | 0710102/11555/2020  | Krishna Murari Singh Vs Mr. B. Naga Bhushan                                    | Interlocutory Application (I.B.C)         | Sec 60(5)                                   | C.P. (IB)/893(ND)2018 | Shashwat Anand      | sign miss-1,3 to 8, Pagination not done before page no.11 in Index | 14-Dec-20  |
| 1477 | 0710102/11609/2020  | SUNDRM CONSULTANTS PVT LTD Vs THREE C PROPERTIES PRIVATE LIMITED               | Interlocutory Application (I.B.C)         | IBC Under Sec 9                             | (IB)/849(PB)2020      | Kartavya Batra      | pg-9,32 NOT CLEAR/true copy sign missed/wrong Section chosen       | 15/12/2020 |
| 1478 | 0710102/11612/2020  | Mukendra Singh Vs Subhkamna Buildtech Private Limited                          | Intervention Petition (IBC)               | Application under any other provisions- IBC |                       | durgesh kumar ahuja | wrong section  | 15/12/2020 |
| 1479 | 0710102/10883/2020  | Raheja Towers PVT Vs RIYASAT TOWERS PRIVATE LIMITED                            | Contempt Petition (IBC)                   | Rule 11 of NCLT, 2016                       |                       | karanjawala & co    | case type wrong  | 19/11/2020 |
| 1480 | 0710102/12687/2019  | ATUL KUMAR KANSAL Vs. MR. SANDEEP SOOD   | Company Petition IB                       | Application under any other provisions- IBC |                       |                     | Case Type Wrong  |            |
| 1481 | 0710102059952020/3  | CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD                          | COMPANY PETITION IB (IBC)/1052(ND)2020    | IBC under Sec 7                             |                       |                     | Hand written on index is not allowed (Typed copy Required)         | 15-12-2020 |



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| 1482 | 0710102059952020/4 | CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD   | COMPANY PETITION IB (IBC)/1052(ND)2020         | IBC under Sec 7                             |                        |                     | Hand written on index is not allowed (Typed copy Required) | 15-12-2020 |
| 1483 | 0710102099972020/3 | SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED   | INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020 | Sec. 12A                                    |                        |                     | Pg no. 7 is not clear                                      | 15-12-2020 |
| 1484 | 0710102103502020/1 | RENAISSANCE INFRATECH PRIVATE LIMITED Vs. ANTARCTICA PROPERTIES COMPANY LIMITED   | COMPANY PETITION IB (IBC)/1034(ND)2020         | IBC under Sec 7                             |                        |                     | Index is missing   | 15-12-2020 |
| 1485 | 0710102/11596/2020 | VIVEK RAHEJA Vs Kailash Jain (Suspended Board of Directors)   | Interlocutory Application (I.B.C)              | Sec 60(5)                                   | C.P. (IB)/2924(ND)2019 | Vivek Raheja        | Page not clear-34 to 36                                    | 15-Dec-20  |
| 1486 | 0710102/11195/2020 | FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED | Interlocutory Application(IBC)                 | Rule 11 of NCLT, 2016                       | C.P. (IB)/694(ND)2020  | UPASANA TALWAR      | page number missing  |            |
| 1487 | 710102108172020    | SKY VISION PROMOTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                   | Company Appeal(Companies Act)                  | Sec 252 (1)                                 |                        | HIMANSHU            | Remove the defected file                                   | 16-11-2020 |
| 1488 | 710102101572020    | MACQUIRE BANK LIMITED VS SHILPI CABLE TECHNOLOGIES LIMITED  | COMPANY PETITION IB (IBC)/64(PB)2017           | Application under any other provisions- IBC |                        | Huzefa F. Sitabkhan | Please Submit DD   | 23-10-2020 |
| 1489 | 710102023822020    | M/S. VISHAKARMA TOOL WORKS VS MOR MUKAT MARKETING PVT.LTD.  | COMPANY PETITION IB (IBC)/3017(ND)2019         | Application under any other provisions- IBC |                        | Prashant            | Document Not Upload  | 22-02-2020 |
| 1490 | 710102106332020    | RAHUL JAIN VS M/S RAVE SCANS PVT. LTD.  | COMPANY PETITION IB (IBC)/01(PB)2017           | Sec 60(5)                                   |                        | RAKESH KUMAR        | Please submit DD   | 07-11-2020 |
| 1491 | 710102107102020    | AJAY KUMAR CHOUDHARY VS SUBHASH KUMAR KUNDRA  | COMPANY PETITION IB (IBC)/933(PB)2019          | Sec 60(5)                                   |                        | kundanlatwal        | Please Submit DD   | 10-11-2020 |

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| 1492 | 710102107312020    | ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED & ORS.              | COMPANY PETITION (COMPANIES ACT)/128(ND)2019 | Application under any other provisions |  | Smriti Dua      | please submit dd                          | 11-11-2020 |
| 1493 | 710102116402020    | MANTRA PROCESSORS PVT. LTD. VS REGISTRAR OF COMPANIES                        | COMPANY APPEAL(COMPANIES ACT)/149(ND)2017    | Rule 11 of NCLT                        |  | PRABHAKAR KUMAR | Blur page-12                              | 16-12-2020 |
| 1494 | 0710102002542020/3 | PRAVEEN KUMAR SINGHAL Vs.  | COMPANY APPLICATION(IBC)/283(ND)2020         | Sec 12(2)                              |  |                 | wrong e filing                            | 15/12/2020 |
| 1495 | 0710102023422020/2 | SAGAR COLORPAC PRIVATE LIMITED Vs. MAGGPIE INTERNATIONAL LIMITED             | COMPANY PETITION IB (IBC)/662(ND)2020        | IBC Under Sec 9                        |  |                 | wrong e filing                            | 15/12/2020 |
| 1496 | 0710102032332020/2 | MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES             | COMPANY APPEAL(COMPANIES ACT)/381(ND)2020    | Sec 252 (1)                            |  |                 | pg no.1-13 are not clear and cut          | 15/12/2020 |
| 1497 | 0710102033012020/2 | JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/986(ND)2020        | IBC Under Sec 9                        |  |                 | Index and affidavit of service is missing | 15/12/2020 |
| 1498 | 0710102094282020/1 | NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED                                   | COMPANY PETITION (COMPANIES ACT)/173(ND)2020 | ----Sec. 213                           |  |                 | NEED TO IA FILE                           | 16/12/2020 |
| 1499 | 0710102094282020/2 | NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED                                   | COMPANY PETITION (COMPANIES ACT)/173(ND)2020 | ----Sec. 213                           |  |                 | NEED TO IA FILE                           | 16/12/2020 |
| 1500 | 0710102107562019/4 | VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                 | COMPANY APPEAL(COMPANIES ACT)/554(ND)2019    | Sec 252 (3)                            |  |                 | NEED TO UPLOAD IN ONE PDF                 | 16/12/2020 |
| 1501 | 0710102133392019/2 | OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD                      | COMPANY PETITION IB (IBC)/2612(ND)2019       | IBC Under Sec 9                        |  |                 | NEED TO IA FILE                           | 16/12/2020 |

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| 1502 | 0710200410172018/24 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD. | COMPANY PETITION IB (IBC)/607(ND)2018 | IBC Under Sec 9 |  |  |  | NEED TO IA FILE  | 16/12/2020 |
| 1503 | 0710200411452018/10 | M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD.                   |                                       | IBC Under Sec 9 |  |  |  | Wrong Document (Progress report filed)                     | 15/05/2020 |
| 1504 | 0710102150982019/4  | PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED                |                                       | IBC Under Sec 9 |  |  |  | Wrong Document (First Progress & Preliminary report filed) | 09-11-2020 |
| 1505 | 0710102150982019/5  | PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED                |                                       | IBC Under Sec 9 |  |  |  | Wrong Document (First Progress report filed)               | 09-11-2020 |
| 1506 | 0710102150982019/6  | PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED                |                                       | IBC Under Sec 9 |  |  |  | Wrong Document (First Progress & Preliminary report filed) | 09-11-2020 |
| 1507 | 0710102077242019/11 | BHARART CHUGH vs PD ADVISORY SERVICES L.L.P                              |                                       | IBC under Sec 7 |  |  |  | Wrong Document (Progress report filed)                     | 09-04-2020 |
| 1508 | 0710102077242019/11 | BHARART CHUGH vs PD ADVISORY SERVICES L.L.P                              |                                       | IBC under Sec 7 |  |  |  | Wrong Document (Progress report filed)                     | 09-04-2020 |
| 1509 | 0710102406262018/12 | LOYZ OIL PTE LTD vs INTERLINK PETROLEUM LIMITED                          |                                       | IBC under Sec 7 |  |  |  | Wrong Document (Progress report filed)                     | 07-12-2020 |
| 1510 | 0710102082042019/25 | RITU TANDON vs M/S RAIN AUTOMOTIVE INDIA PVT. LTD.                       |                                       | IBC Under Sec 9 |  |  |  | Wrong Document (Progress report filed)                     | 14/10/2020 |
| 1511 | 0710102150982019/4  | PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED                |                                       | IBC Under Sec 9 |  |  |  | Wrong Document (First Progress & Preliminary report filed) | 14/10/2020 |

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| 1512 | 0710102150982019/5  | PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED                           | IBC Under Sec 9                             |  |  |                | Wrong Document (First Progress report filed)                                   | 14/10/2020 |
| 1513 | 0710200411452018/11 | M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD.                              | IBC Under Sec 9                             |  |  |                | Wrong Document (Progress report filed)   | 14/10/2020 |
| 1514 | 0710102/11570/2020  | Sanjay Kumar Mittal Vs  | Intervention Petition(Companies Act)        | Intervention Application                       |  | KIRTIKAR SUKUL | wrong section and case type wrong  | 14/12/2020 |
| 1515 | 0710102005412020/3  | PRO-ARC WELDING AND CUTTING SYSTEMS PRIVATE LIMITED Vs. SM AUTOSTAR PRIVATE LIMITED | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/477(ND)2020          |  |                | wrong e filing   | 16-12-2020 |
| 1516 | 0710102018592020/3  | ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED                  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/531(ND)2020          |  |                | Notarized date is missing on affidavit and sign on every page of reply missing | 16-12-2020 |
| 1517 | 0710102024942020/1  | URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.   | Sec 252 (1)                                 | COMPANY APPEAL(COMPANIES ACT)/215(ND)2020      |  |                | merge into one pdf file or file separately                                     | 16-12-2020 |
| 1518 | 0710102027272020/2  | REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD                                 | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/1047(ND)2020         |  |                | Index is missing   | 16-12-2020 |
| 1519 | 0710102029322020/2  | VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.                           | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020 |  |                | Wrong e filing   | 16-12-2020 |
| 1520 | 0710102062342020/4  | CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA       | Sec 252 (3)                                 | COMPANY APPEAL(COMPANIES ACT)/252(ND)2020      |  |                | Petition is need to be filed separately  | 16-12-2020 |
| 1521 | 0710102065582020/2  | KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF  | Sec 60(5)                                   | INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020 |  |                | pg no 31-33 are blur, pg. no. 23 not translated                                | 16-12-2020 |

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| 1522 | 0710102088472020/3 | SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR   | Sec 60(5)             | INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020 |  |  | NEED TO IA FILE  | 16-12-2020 |
| 1523 | 0710102059952020/3 | CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD                                       | IBC under Sec 7       | COMPANY PETITION IB (IBC)/1052(ND)2020         |  |  | two files are uploaded need to file it seprately                             | 17-12-2020 |
| 1524 | 0710102059952020/4 | CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD                                       | IBC under Sec 7       | COMPANY PETITION IB (IBC)/1052(ND)2020         |  |  | two files are uploaded that need to be file separately or delete extra files | 17-12-2020 |
| 1525 | 0710102104772020/1 | DONJIN TECHNOLOGY INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Sec 252 (3)           | COMPANY APPEAL(COMPANIES ACT)/447(ND)2020      |  |  | INCOME TAX SERVICE MISSING   | 17-12-2020 |
| 1526 | 0710102105082020/1 | NAVKAR EXPORT AGENCIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA  | Sec 252 (3)           | COMPANY APPEAL(COMPANIES ACT)/448(ND)2020      |  |  | ONYL PROOF OF ERVICE UPLOAD  | 17-12-2020 |
| 1527 | 0710102105422020/1 | EXCEL MEDIA PVT. LTD. Vs.   | Rule 11 of NCLT       | COMPANY APPLICATION(COMPANIES ACT)/691(ND)2020 |  |  | need to petition file  | 17-12-2020 |
| 1528 | 0710102107562019/4 | VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                | Sec 252 (3)           | COMPANY APPEAL(COMPANIES ACT)/554(ND)2019      |  |  | NEED TO UPLOAD IN ONE PDF  | 17-12-2020 |
| 1529 | 0710102108342020/2 | M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.                 | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020 |  |  | true copy sign missing   | 17-12-2020 |
| 1530 | 0710102135262019/6 | LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD                    | IBC under Sec 7       | COMPANY PETITION IB (IBC)/2646(ND)2019         |  |  | TRUE COPY SIGN MISSING   | 17-12-2020 |
| 1531 | 0710102149632019/4 | LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED              | IBC Under Sec 9       | COMPANY PETITION IB (IBC)/370(ND)2020          |  |  | INDEX MISSING  | 17-12-2020 |

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| 1532 | 0710102106832020/1 | ALLWIN FOOTWEAR PRIVATE LIMITED Vs. M/S SALUJA CONSTRUCTION COMPANY LTD | Sub-section (l) of section 230                 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/120(ND)2020 |                        |                  | index missing  | 18-12-2020 |
| 1533 | 0710102/11629/2020 | UNIQUE PROP MART PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI | Company Appeal(Companies Act)                  | Sec 252 (1)  |                        | Robin Sen Giri   | 53 page wrong arrange, pages not clear 136,151,152,153 Wrong income tax advance service kindly serve to Income tax DCIT Delhi high court | 16/12/2020 |
| 1534 | 0710102080222020/4 | AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED          | INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020 | Sec 60(5)  |                        |                  | ONLY INDEX UPLOAD  | 16-12-2020 |
| 1535 | 0710102092572020/2 | J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES          | COMPANY APPLICATION(COMPANIES ACT)/576(ND)2020 | Rule 11 of NCLT  |                        |                  | NEED TO UPLOAD SAPERATLY   | 16-12-2020 |
| 1536 | 0710102075702019/5 | SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD                 | COMPANY PETITION IB (IBC)/905(ND)2019          | IBC Under Sec 9  |                        |                  | INDEX MISSING  | 17-12-2020 |
| 1537 | 0710102/11552/2020 | VMS EQUIPMENT PVT LTD Vs. PRIMROSE INFRATECH PVT. LTD.                  | Interlocutory Application(IBC)                 | Sec 60(5)  |                        |                  | 23 page missing  | ONLINE     |
| 1538 | 0710102/10728/2020 | VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.                 | Application under any other provisions- IBC    | Interlocutory Application(IBC)                           | C.P. (IB)/1108(ND)2019 | Shashwat Parihar | page 4 cut service blur  | online     |
| 1539 | 0710102/11691/2020 | ANURAG CHANDRA Vs AFFINITY BEAUTY SALON PRIVATE LIMITED                 | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC              | C.P. (IB)/786(PB)2018  | RANJANA ROY      | Blur Page-81,85 to 98/Sign miss-110/Page cut-188   | 18-Dec-20  |
| 1540 | 0710102059952020/3 | CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD                   | COMPANY PETITION IB (IBC)/1052(ND)2020         | IBC under Sec 7  |                        |                  | NEED TO UPLOAD ONE TIME  | 15-12-2020 |
| 1541 | 0710102073262020/4 | MANOJ KUNWAR Vs. YOGESH SETHI   | INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020 | Sec 60(5)  |                        |                  | Wrong Doc. (court order missing)   | 16-12-2020 |

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| 1542 | 0710102076882020/4 | GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED                         | COMPANY PETITION IB (IBC)/993(ND)2020          | IBC Under Sec 9       |  |  | TRUE COPY SIGN MISSING                        | 17-12-2020 |
| 1543 | 0710102086532020/1 | ARS REALTORS PVT LTD Vs. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED            | INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020 | Sec 60(5)             |  |  | TRUE COPY SIGN MISSING                        | 17-12-2020 |
| 1544 | 0710102089642020/1 | ANDESTINY TRADE WORLD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/439(ND)2020      | ----                  |  |  | INCOME TAX SERVICE MISSING                    | 17-12-2020 |
| 1545 | 0710102091522020/1 | UD INFRATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES                             | COMPANY APPEAL(COMPANIES ACT)/454(ND)2020      | Sec 252 (3)           |  |  | INCOME TAX SERVICE MISSING                    | 17-12-2020 |
| 1546 | 0710102096492020/2 | SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                    | COMPANY APPEAL(COMPANIES ACT)/385(ND)2020      | Sec 252 (1)           |  |  | INCOME TAX SERVICE MISSING                    | 17-12-2020 |
| 1547 | 0710102027332020/4 | SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED                                   | COMPANY PETITION IB (IBC)/671(ND)2020          | IBC Under Sec 9       |  |  | No index,no pagination, not uploaded properly | 18-12-2020 |
| 1548 | 0710102032332020/2 | MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                        | COMPANY APPEAL(COMPANIES ACT)/381(ND)2020      | Sec 252 (1)           |  |  | Only proof of service uploaded                | 18/12/2020 |
| 1549 | 0710102085972020/7 | ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED                | INTERLOCUTORY APPLICATION (I.B.C)/3726(ND)2020 | Rule 11 of NCLT, 2016 |  |  | ble page numbering in file,pg-713 not clear   | 21/12/2020 |
| 1550 | 0710102107562019/4 | VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                            | COMPANY APPEAL(COMPANIES ACT)/554(ND)2019      | Sec 252 (3)           |  |  | true copy stamp and sign missed               | 18/12/2020 |
| 1551 | 0710102012862020/7 | M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.                    | COMPANY PETITION IB (IBC)/419(PB)2020          | IBC Under Sec 9       |  |  | Need to file as IA                            | 21/12/2020 |

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| 1552 | 0710102024942020/4  | URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.  | COMPANY APPEAL(COMPANIES ACT)/215(ND)2020               | Sec 252 (1)                    |  |  | In Index pg-140-147 it is mention proof of service but in pg-140-147 proof of service not upload | 21/12/2020 |
| 1553 | 0710102026492020/11 | MOONLIGHT EQUITY PRIVATE LIMITED Vs.   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 |  |  | pg numbering missed after pg-10  | 21/12/2020 |
| 1554 | 0710102026492020/12 | MOONLIGHT EQUITY PRIVATE LIMITED Vs.   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 |  |  | pg numbering missed after pg-10  | 21/12/2020 |
| 1555 | 0710102026492020/13 | MOONLIGHT EQUITY PRIVATE LIMITED Vs.   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 |  |  | pg numbering missed after pg-10  | 21/12/2020 |
| 1556 | 0710102026492020/14 | MOONLIGHT EQUITY PRIVATE LIMITED Vs.   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 |  |  | pg numbering missed after pg-10  | 21/12/2020 |
| 1557 | 0710102026492020/15 | MOONLIGHT EQUITY PRIVATE LIMITED Vs.   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 |  |  | pg numbering missed after pg-10  | 21/12/2020 |
| 1558 | 0710102026492020/16 | MOONLIGHT EQUITY PRIVATE LIMITED Vs.   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 |  |  | page numbering missed after pg-6   | 21/12/2020 |
| 1559 | 0710102026492020/17 | MOONLIGHT EQUITY PRIVATE LIMITED Vs.   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020 | Sub-section (I) of section 230 |  |  | pg numbering missed after pg-10  | 21/12/2020 |
| 1560 | 0710102033942020/3  | PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/241(ND)2020               | Sec 252 (3)                    |  |  | pg-16-62 translate,write true copy not t.c.  | 12-09-2020 |
| 1561 | 0710102065422020/3  | VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/889(ND)2020                   | IBC under Sec 7                |  |  | sign missed on rejoinder   | 21/12/2020 |



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| 1562 | 0710102076702020/2  | PRESTAR INFOTECH PVT LTD Vs. ROC   | COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020 | Application under any other provisions              |  |  | pg-25 cut,proof of service missed         | 21/12/2020 |
| 1563 | 0710102080192020/4  | RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES            | COMPANY APPEAL(COMPANIES ACT)/292(ND)2020      | Sec 252 (3)   |  |  | Advance service missed                    | 21/12/2020 |
| 1564 | 0710102080212020/3  | RAJ NANDINI BUILDTECH LIMITED Vs. REGISTRAR OF COMPANIES                 | COMPANY APPEAL(COMPANIES ACT)/293(ND)2020      | Sec 252 (3)   |  |  | Advance service missed                    | 21/12/2020 |
| 1565 | 0710102082152020/1  | URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.                                | COMPANY APPLICATION(COMPANIES ACT)/447(ND)2020 | Application under any other provisions              |  |  | affidavit missed                          | 21/12/2020 |
| 1566 | 0710102093062019/5  | RAJESH MITTAL Vs. EARTH WATER LTD.                                       | COMPANY PETITION IB (IBC)/1542(ND)2019         | IBC Under Sec 9                                     |  |  | affidavit missed                          | 21/12/2020 |
| 1567 | 0710102095952020/7  | R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTECH PRIVATE LIMITED            | COMPANY PETITION (COMPANIES ACT)/141(PB)2020   | Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1) |  |  | 2 different document upload in one number | 21/12/2020 |
| 1568 | 0710102135262019/6  | LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD | COMPANY PETITION IB (IBC)/2646(ND)2019         | IBC under Sec 7                                     |  |  | affidavit missed                          | 18/12/2020 |
| 1569 | 0710102002622019/16 | ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD              | COMPANY PETITION IB (IBC)/248(ND)2019          | IBC Under Sec 9                                     |  |  | 7-15 NOT CLEAR                            | 21/12/2020 |
| 1570 | 0710102020352020/5  | SUDERSHAN GUPTA Vs.  | COMPANY APPLICATION(IBC)/1364(PB)2020          | Sec 30  |  |  | INDEX MISSING                             | 21/12/2020 |
| 1571 | 0710102022652018/14 | MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED                | COMPANY PETITION IB (IBC)/1565(PB)2018         | IBC under Sec 7                                     |  |  | TRUE COPY SIGN MISSING                    | 21/12/2020 |

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| 1572 | 0710102032332020/2  | MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES           | COMPANY APPEAL(COMPANIES ACT)/381(ND)2020                | Sec 252 (1)                  |  |  | pg-11,12 translate,proof of service missed | 18/12/2020 |
| 1573 | 0710102095782020/1  | GURDEEP KAUR GULATI Vs. REGISTRAR OF COMPANIES                             | COMPANY APPEAL(COMPANIES ACT)/427(ND)2020                | Sec 252 (1)                  |  |  | INDEX MISSING DOCUMENT NOT IN PROPER       | 21/12/2020 |
| 1574 | 0710102076442019/21 | PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED               | COMPANY PETITION IB (IBC)/979(ND)2019                    | IBC under Sec 7              |  |  | INDEX MISSING                              | 21/12/2020 |
| 1575 | 0710102011422020/4  | HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.              | COMPANY PETITION IB (IBC)/381(ND)2020                    | ----IBC Under Sec 9          |  |  | Only proof of service uploaded             | 12-03-2020 |
| 1576 | 0710200411182017/8  | INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED                                  | COMPANY PETITION IB (IBC)/244(ND)2017                    | IBC under Sec 7              |  |  | Proof of service missed                    | 21/12/2020 |
| 1577 | 0710200411182017/9  | INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED                                  | COMPANY PETITION IB (IBC)/244(ND)2017                    | IBC under Sec 7              |  |  | Only proof of service uploaded             | 21/12/2020 |
| 1578 | 0710102005502019/7  | POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED                        | COMPANY PETITION IB (IBC)/204(ND)2019                    | IBC under Sec 7              |  |  | pg-3 missed                                | 21/12/2020 |
| 1579 | 0710102005502019/8  | POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED                        | COMPANY PETITION IB (IBC)/204(ND)2019                    | IBC under Sec 7              |  |  | Index missed                               | 21/12/2020 |
| 1580 | 0710102028772020/1  | INTELLECT CAPITAL SERVICES Vs. REGISTRAR OF COMPANIES DELHI                | COMPANY APPEAL(COMPANIES ACT)/225(ND)2020                | Sec 252 (3)                  |  |  | page numbering missed                      | 21/12/2020 |
| 1581 | 0710102071962020/9  | MGS SHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020 | Sec. 230-232 - Second Motion |  |  | Proof of service missed                    | 21/12/2020 |

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| 1582 | 0710102108342020/3 | M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.            | INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020         | Rule 11 of NCLT, 2016                       |  |                       | 123 124 129-131 134-145 152 NOT CLEAR                     | 21/12/2020 |
| 1583 | 0710102157202019/3 | DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.                                 | COMPANY PETITION IB (IBC)/3478(ND)2019                 | IBC Under Sec 9                             |  |                       | PROOF OF SERVICE  | 21/12/2020 |
| 1584 | 0710102076072020/6 | AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED                                   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020 | Sec. 230-232, Sec 234                       |  |                       | Only efile receipt uploaded                               | 21/12/2020 |
| 1585 | 0710102090802020/1 | SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                             | COMPANY APPEAL(COMPANIES ACT)/495(ND)2020              | Sec 252 (1)                                 |  |                       | Only affidavit uploaded                                   | 21/12/2020 |
| 1586 | 0710102092082020/5 | RAMAN RAJ SUD Vs. RIDHIMA OVERSEAS PRIVATE LIMITED                                     | COMPANY PETITION (COMPANIES ACT)/140(ND)2020           | Sec. 241(1),Sec. 242(4),Sec. 244(1)         |  |                       | Need to file as IA  | 21/12/2020 |
| 1587 | 0710102102752020/1 | MZ INDIA PRIVATE LIMITED Vs. DELHI GYMKHANA CLUB LIMITED                               | COMPANY APPEAL(COMPANIES ACT)/452(ND)2020              | Sec 252 (3)                                 |  |                       | Only affidavit uploaded                                   | 21/12/2020 |
| 1588 | 0710102024942020/4 | URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.  | COMPANY APPEAL(COMPANIES ACT)/215(ND)2020              | Sec 252 (1)                                 |  |                       | affidavit missed,index not match with file                | 21/12/2020 |
| 1589 | 0710102033942020/5 | PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/241(ND)2020              | Sec 252 (3)                                 |  |                       | 14-62 TRANSLATE   | 21/12/2020 |
| 1590 | 710102115992020    | RAJ LAXMI REALTORS PRIVATE LIMITED VS INCOME TAX DEPARTMENT                            | COMPANY APPEAL(COMPANIES ACT)/292(ND)2020              | Rule 11 of NCLT                             |  | Kushal Gupta          | SEPRATE FILE AFFIDAVIT AND INCOME TAX ROC SERVICE MISSING | 15-12-2020 |
| 1591 | 710102117122020    | SM PILFER PROOF CAPS PRIVATE LIMITED VS M/S DYNAMIC STAR SECURITY AND ALLIED SERVICES  | COMPANY PETITION IB (IBC)/1251(ND)2018                 | Application under any other provisions- IBC |  | Attin Shankar Rastogi | Blur Page-28 to 31,96,97,117 to 119                       | 18-12-2020 |

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| 1592 | 0710102/11740/2020 | M/S RAJDHANI PRIVATE LIMITED Vs M/S SHIV SAI METAL PRODUCTS PRIVATE LIMITED    | Company Petition IB (IBC)                      | IBC Under Sec 9                          |  | amit goel       | not in delhi (patna)   | 19/12/2020 |
| 1593 | 0710102/11756/2020 | Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited      | Company Petition IB (IBC)                      | IBC under Sec 7                          |  | vijyant nigam   | claim amount less than 1 Cr  | 19/12/2020 |
| 1594 | 0710102/11701/2020 | JMA MARKETING LIMITED Vs   | CP(AA) Merger and Amalgamation(Companies Act)  | Sec. 230-232 - Second Motion             |  | Afnaan Siddiqui | Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,168,170,172,203,341,352 | 18/12/2020 |
| 1595 | 0710102/11690/2020 | Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana                   | Company Appeal(Companies Act)                  | Sec 252 (3)                              |  | Narender        | Pages missed 55,57,59,61,63,65,67,69   | 18/12/2020 |
| 1596 | 0710102107562019/4 | VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                   | COMPANY APPEAL(COMPANIES ACT)/554(ND)2019      | Sec 252 (3)                              |  |                 | affidavit missed   | 21-12-2020 |
| 1597 | 0710102149632019/4 | LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED | COMPANY PETITION IB (IBC)/370(ND)2020          | IBC Under Sec 9                          |  |                 | 6 7 NOT CLEAR  | 18-12-2020 |
| 1598 | 0710102000662018/6 | CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/1481(PB)2018         | IBC under Sec 7                          |  |                 | Index not match with file(Power of Attorney missed)                                  | 22-12-2020 |
| 1599 | 0710102018592020/4 | ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED             | COMPANY PETITION IB (IBC)/531(ND)2020          | IBC Under Sec 9                          |  |                 | pg-33,40 missed,pg-45 translate  | 22-12-2020 |
| 1600 | 0710102025322020/1 | PRAWIN CHARAN DWARY Vs. JIA LAL KISHORI LAL P.L.                               | INTERLOCUTORY APPLICATION (I.B.C)/1613(PB)2020 | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) |  |                 | Index missed   | 22-12-2020 |
| 1601 | 0710102027332020/5 | SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED                          | COMPANY PETITION IB (IBC)/671(ND)2020          | IBC Under Sec 9                          |  |                 | Index council sign missed  | 22-12-2020 |

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| 1602 | 0710102032742020/3 | VISHAL GUPTA Vs. K R F LIMITED   | COMPANY PETITION<br>IB<br>(IBC)/770(ND)2020              | IBC Under Sec 9                     |  |                     | Upload file in one pdf and<br>maintain one index  | 22-12-2020 |
| 1603 | 0710102094892020/2 | M/S. DALPATPUR R E INFRASTRUCTURES<br>PRIVATE LIMITED Vs. REGISTRAR OF<br>COMPANIES NCT OF DELHI & HARYANA                       | COMPANY<br>APPEAL(COMPANIES<br>ACT)/384(ND)2020          | Sec 252 (3)                         |  |                     | INCOME TAX SERVICE<br>MISSING   | 22-12-2020 |
| 1604 | 0710102098842020/1 | BIG VACATIONS PRIVATE LIMITED Vs.<br>REGISTRAR OF COMPANIES  | COMPANY<br>APPEAL(COMPANIES<br>ACT)/408(ND)2020          | Sec 252 (1)                         |  |                     | INCOME TAX SERVICE<br>MISSING   | 22-12-2020 |
| 1605 | 0710102101342020/2 | SATYA LAND AND HOUSING<br>DEVELOPMENT PRIVATE LIMITED Vs.<br>REGISTRAR OF COMPANIES  | COMPANY<br>APPEAL(COMPANIES<br>ACT)/420(ND)2020          | Sec 252 (3)                         |  |                     | advance service to all<br>respondent  | 21-12-2020 |
| 1606 | 0710102101682020/1 | MANSIJ ARYA Vs. AMIT AIRY  | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/4752(ND)202<br>0 | 19(2)                               |  |                     | INDEX MISSING   | 22-12-2020 |
| 1607 | 0710102106482020/1 | UMBRELLA AEGIS PRIVATE LIMITED Vs.<br>REGISTRAR OF COMPANIES NCT OF<br>DELHI   | COMPANY<br>APPEAL(COMPANIES<br>ACT)/462(ND)2020          | Sec 252 (1)                         |  |                     | INCOME TAX SERVICE<br>MISSING   | 22-12-2020 |
| 1608 | 0710102107132020/2 | AMBITIOUS INFO SOLUTION PRIVATE<br>LIMITED Vs. REGISTRAR OF COMPANIES<br>NCT OF DELHI  | COMPANY<br>APPEAL(COMPANIES<br>ACT)/458(ND)2020          | Sec 252 (3)                         |  |                     | INCOME TAX SERVICE<br>MISSING   | 22-12-2020 |
| 1609 | 0710102/11530/2020 | Raj Nandini Buildtech Limited Vs Registrar<br>of Companies   | Company<br>Application(Companie<br>s Act)                | Sec 252 (3)                         |  | Kushal Gupta        | Wrong section choose/small<br>font-19   | 12-12-2020 |
| 1610 | 710102105982020    | M/S GAYATRI TRADEX PVT. LTD. Vs.<br>REGISTRAR OF COMPANIES   | Company Petition   | Sec 252 (3)                         |  | ROHIT GOEL          | service to income tax,wrong<br>case type  |            |
| 1611 | 710102088982020    | KMQ Engineering & Tools Private Limited<br>Vs. 1. Union of India Ministry of Corporate<br>Affairs through Registrar of Companies | Company Petition   | Sec 252 (1) - By<br>Government Body |  | NARESH KUMAR SJVANI | Service to Income Tax (DCIT)<br>High court is missing, MOA and<br>AOA missing , NCLT form 12<br>memorandum of apperance is<br>missing |            |

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| 1612 | 0710102/11799/2020 | M/s. Nivedan Fin Invest Lease Limited Vs Mr. Dinesh Sood                         | Interlocutory Application (I.B.C)         | Sec 60(5)             | C.P. (IB)/892(PB)2018 | pankaj agarwal         | Sign miss-6,37 to 58/Pagination not done after page no.58/Affidavit missing/etc  | 22-Dec-20  |
| 1613 | 0710102/11800/2020 | Nivedan Fininvest Lease Limited Vs Mr. Dinesh Sood                               | Interlocutory Application (I.B.C)         | Rule 11 of NCLT, 2016 | C.P. (IB)/892(PB)2018 | pankaj agarwal         | affidavit missing/Pagination not done after page no.58   | 22-Dec-20  |
| 1614 | 0710102/11810/2020 | Mahesh Yadav Vs Registrar of Companies   | Company Application(Companies Act)        | Rule 11 of NCLT       | Appeal/493(ND)2020    | Alok Yadav             | ROC Income Tax service missing   | 22-Dec-20  |
| 1615 | 0710102/11786/2020 | astral energy systems pvt ltd Vs Registrar Of Companies (RoC Delhi)              | Company Appeal(Companies Act)             | Sec 252 (3)           |                       | AMRISH GANDHI          | Index missed, no advance service of roc and income tax, no pagination in annexures, no power of attorney and no BR, kindly make one pdf than | 21/12/2020 |
| 1616 | 0710102/10766/2020 | MORGAN BEVERAGES PRIVATE LIMITED Vs KANOE IMPEX INDIA PRIVATE LIMITED            | Company Petition IB (IBC)                 | IBC Under Sec 9       |                       | Dhiren R. Dave         | claim amount less than 1 Cr  | 12-11-2020 |
| 1617 | 0710102/11516/2020 | RDC Concrete (India) Private Limited Vs Jalesh Kumar Grover                      | Intervention Petition (IBC)               | Sec 60(5)             |                       | siddharth shankar dev  | page:46, 61, 62, ,advocate welfare court fee missed, proof of service missed   | 12-11-2020 |
| 1618 | 0710102/07732/2020 | Erican Enterprise Limited Vs Super Seal Flexible Hose Limited                    | Company Petition IB (IBC)                 | IBC Under Sec 9       |                       | legal knights law firm | claim amount less than 1 Cr  | 08-08-2020 |
| 1619 | 0710102008002020/4 | ANIL KUMAR Vs. G.K.DAIRY AND MILK PRODUCTS PVT. LTD.                             | COMPANY PETITION IB (IBC)/441(ND)2020     | IBC Under Sec 9       |                       |                        | rejoinder sign missed,true copy sign and stamp missed  |            |
| 1620 | 0710102101292020/1 | OM SHREE HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/459(ND)2020 | Sec 252 (3)           |                       |                        | INCOME TAX SERVICE MISSING   | 22-12-2020 |
| 1621 | 0710102028322020/8 | RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.                  |   |                       |                       |                        | 2 different document upload in one file  | 22/12/2020 |

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| 1622 | 0710102028912020/1  | WEB TECHMEDIA PRIVATE LIMITED Vs. ROC DELHI  |  |  |  |  | service missed of roc                     | 22/12/2020 |
| 1623 | 0710102065612020/2  | JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD   |  |  |  |  | Need to file as IA                        | 22/12/2020 |
| 1624 | 0710102066472020/1  | RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA          |  |  |  |  | Wrong file                                | 22/12/2020 |
| 1625 | 0710102090802020/1  | SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES   |  |  |  |  | service missed to roc                     | 22/12/2020 |
| 1626 | 0710102090982020/2  | ZOOM INN PRIVATE LIMITED Vs. ROC DELHI   |  |  |  |  | Index missed                              | 22/12/2020 |
| 1627 | 0710102091262020/2  | VAPURCO CHEMITECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                       |  |  |  |  | Index missed,file not properly uploaded   | 22/12/2020 |
| 1628 | 0710102093912020/1  | ICICI BANK LIMITED Vs. M/S PRIME GOLD- SAIL JVC LTD.   |  |  |  |  | Need to file as IA                        | 22/12/2020 |
| 1629 | 0710102101682020/1  | MANSIJ ARYA Vs. AMIT AIRY  |  |  |  |  | True copy sign and stamp missed           | 22/12/2020 |
| 1630 | 0710102102492019/5  | PROGFIN TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF COMPANIES  |  |  |  |  | Wrong page numbering in index and in file | 22/12/2020 |
| 1631 | 0710102076232020/10 | ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED |  |  |  |  | TRUE COPY SIGN MISING                     | 23/12/2020 |

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| 1632 | 0710102109692020/2  | SUSHIL KUMAR RESOLUTION<br>PROFESSIONAL Vs. JITESH GUPTA  |                              |                 |  |                   | true copy sign missing           | 23/12/2020 |
| 1633 | 0710102111332020/1  | RYAN HEALTH CARE PRIVATE LIMITED<br>Vs. REGISTRAR OF COMPANIES NCT OF<br>DELHI & HARYANA                  |                              |                 |  |                   | INCOME TAX SERVICE<br>MISSING    | 22/12/2020 |
| 1634 | 0710102111512020/1  | NBC HEALTH & HOTELS PRIVATE<br>LIMITED Vs. REGISTRAR OF COMPANIES   |                              |                 |  |                   | INCOME TAX SERVICE<br>MISSING    | 22/12/2020 |
| 1635 | 0710102033182020/3  | B.K.M.METAL & ALLOYS PVT LTD Vs.<br>AMAN HOSPITALITY PRIVATE LIMITED                                      |                              |                 |  |                   | INDEX MISSING                    | 23/12/2020 |
| 1636 | 0710102070012020/1  | VP SHARMA Vs. NA  |                              |                 |  |                   | NEED TO FONT CHANGE              | 23/12/2020 |
| 1637 | 0710102093912020/1  | ICICI BANK LIMITED Vs. M/S PRIME<br>GOLD- SAIL JVC LTD.   |                              |                 |  |                   | NEED TO IA FILE                  | 23/12/2020 |
| 1638 | 0710102105402019/11 | ANUPAM ENTERPRISES Vs. AARCITY<br>INFRASTRUCTURE PRIVATE LIMITED  |                              |                 |  |                   | PROOF OF SERVICE MISSING         | 23/12/2020 |
| 1639 | 0710102028452020/3  | ASHOKA CREATIONS LTD. Vs.<br>TRAFIGURA INDIA PVT. LTD.  |                              |                 |  |                   | need to true copy sign all pages | 23/12/2020 |
| 1640 | 0710102101032019/3  | M.R INDUSTRIAL SERVICES THROUGH<br>PROPRIETOR MRS. MEENA SAKARIA Vs.<br>HI RISE INFRATECH PRIVATE LIMITED |                              |                 |  |                   | need to ia file                  | 23/12/2020 |
| 1641 | 710102033932020     | BINDU RAI & NILABH AND ORS. VS<br>MORPHEUS DEVELOPERS PRIVATE LTD<br>AND ANR                              | Company Petition IB<br>(IBC) | IBC under Sec 7 |  | Rituraj Choudhary | page:140 not clear               | 23-12-2020 |



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|------|---------------------|---|--|---|--|-----------------|---|------------|
| 1642 | 710102114972020     | ASHU GUPTA VS AKASH SINGHAL   | COMPANY PETITION<br>IB<br>(IBC)/401(ND)2017              | Sec 60(5)                                 |  | SHASHANK RAGHAV | Page not clear-24,sign miss-26<br>to 65 /Small font-53 Merge in<br>single pdf | 11-12-2020 |
| 1643 | 710102116552020     | PANKAJ NARANG VS MR. SURESH KUMAR<br>JAIN   | COMPANY PETITION<br>IB<br>(IBC)/236(ND)2020              | 19(2)                                     |  | PANKAJ NARANG   | WRONG FILING  | 17-12-2020 |
| 1644 | 0710102078282020/2  | SPIRITED AUTO CARS (I) LIMITED  | Sec. 230-232 -<br>Second Motion                          |   |  |                 | Index not signed  | 11-11-2020 |
| 1645 | 0710102150982019/6  | PRASHANTHA H.M. vs SHRI BALAJI BETEL<br>NUTS PRIVATE LIMITED                        | IBC Under Sec 9  |   |  |                 | Wrong DOC (Preliminary report<br>filed)                                       | 23-11-2020 |
| 1646 | 0710200412522017/20 | P K SALES COMPANY PVT. LTD.   | IBC Under Sec 10   |   |  |                 | Wrong DOC (Progress report<br>filed)  | 07-11-2020 |
| 1647 | 0710102008602019/2  | GLORIOUS IRON AND STEEL PRIVATE<br>LIMITED vs ROC                                   | Sec 252 (3)  |   |  |                 | Proof of service missed   | 20-12-2020 |
| 1648 | 0710102077912020/3  | SOURABH AGARWAL vs ROC  | Sec 252 (3)  |   |  |                 | not showing issue raised  | 07-12-2020 |
| 1649 | 0710102062342020/4  | CITY BROADBAND PRIVATE LIMITED Vs.<br>REGISTRAR OF COMPANIES NEW DELHI<br>& HARYANA | COMPANY<br>APPEAL(COMPANIES<br>ACT)/252(ND)2020          | Sec 252 (3)                               |  |                 | wrong filing file as a application  | 12-09-2020 |
| 1650 | 0710102062342020/4  | CITY BROADBAND PRIVATE LIMITED Vs.<br>REGISTRAR OF COMPANIES NEW DELHI<br>& HARYANA | COMPANY<br>APPEAL(COMPANIES<br>ACT)/252(ND)2020          | Sec 252 (3)                               |  |                 | wrong filing file as a application  | 16/12/2020 |
| 1651 | 0710102076702020/2  | PRESTAR INFOTECH PVT LTD Vs. ROC  | COMPANY<br>APPLICATION(COMP<br>ANIES<br>ACT)/492(ND)2020 | Application under any<br>other provisions |  |                 | pg 18,19,22.25 cut  | 18/12/2020 |

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| 1652 | 0710102032072018/7  | ASHTBHUI OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/5(ND)2019                     | IBC Under Sec 9                             |                                       |              | Wrong Document (application filed)                             | 23/12/2020 |
| 1653 | 0710102060392020/10 | PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/814(PB)2020                   | IBC Under Sec 9                             |                                       |              | volume wise index missed                                       | 23/12/2020 |
| 1654 | 0710102065612020/2  | JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD   | INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020          | Application under any other provisions- IBC |                                       |              | Need to file as IA   | 23/12/2020 |
| 1655 | 0710102092762020/4  | PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2020 | Sec. 230-232, Sec 234                       |                                       |              | Wrong Document (2nd motion joint petition filed as additional) | 23/12/2020 |
| 1656 | 0710102103162020/1  | N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR   | COMPANY APPEAL(COMPANIES ACT)/484(ND)2020               | Sec 252 (1)                                 |                                       |              | Pagination Missing   | 23/12/2020 |
| 1657 | 0710102111332020/2  | RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA   | COMPANY APPEAL(COMPANIES ACT)/490(ND)2020               | Sec 252 (1)                                 |                                       |              | pg-5 missed  | 24/12/2020 |
| 1658 | 710102113252020     | UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SACHET INFRASTRUCTURE PRIVATE LIMITED VS SACHET INFRASTRUCTURE PRIVATE LIMITED | Interlocutory Application (I.B.C)                       | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/193(PB)2019 |              | Main case number not match in link and pdf                     | 05-12-2020 |
| 1659 | 710102113192020     | UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SAMEEKSHA ESTATE PRIVATE LIMITED VS SAMEEKSHA ESTATE PRIVATE LIMITED           | Interlocutory Application (I.B.C)                       | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/190(ND)2019 |              | Main case number not match please check the case number        | 05-12-2020 |
| 1660 | 710102100322020     | DEBASHIS NANDA VS SUPERTECH LIMITED  | Interlocutory Application (I.B.C)                       | Application under any other provisions- IBC |                                       | Debashis     | Wrong main case number in file,wrong case type                 | 20-10-2020 |
| 1661 | 710102108232020     | INDIAN POTASH LIMITED VS BOHRA INDUSTRIES LIMITED  | Interlocutory Application (I.B.C)                       | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/564(ND)2019 | KESHAV SAINI | Wrong file   | 17-11-2020 |

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| 1662 | 710102118742020    | GOPAL LAL BARER VS ASSISTANT COMMISSIONER OF INCOME TAX                                  | Interlocutory Application (I.B.C)              | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/271(PB)2017        | Gopal Lal Baser  | Page not clear-17  | 24-12-2020 |
| 1663 | 710102118602020    | SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED | Interlocutory Application (I.B.C)              | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/819(ND)2019        | Siddharth Bhatli | Hand written not allowed in Index/wrong section choose   | 24-12-2020 |
| 1664 | 710102118672020    | MASOOD HASAN & ORS. VS ELEGANT INFRACON PVT LTD  | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2840(ND)2019       | MAREESH          | sign miss-2 to 4,6 to 8/small font-271,272/Proof of service  | 24-12-2020 |
| 1665 | 710102118902020    | CHERIAN VS GANDHARV GOYAL  | Company Application(Companies Act)             | Application under any other provisions      | COMPANY PETITION (COMPANIES ACT)/119(ND)2020 | Aastha Bhardwaj  | wrong filing file as a additional  | 25-12-2020 |
| 1666 | 710102117652020    | MONIN ASIA KL SDN BHD VS SAKSHAM IMPEX PVT LTD AND ANR                                   | Company Petition IB (IBC)                      | IBC Under Sec 9                             |  | ATUL NAGARAJAN   | form-1 wrong mention index, and affidavit on back date   | 20-12-2020 |
| 1667 | 710102118812020    | BASE BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA           | Company Petition (Companies Act)               | Sec 252 (3)                                 |  | RAJEEV           | Case type wrong select, memo of parties/synopsis/list of dates &&& events missed, Company master data missed, income tax advance                       | 24-12-2020 |
| 1668 | 710102118922020    | ADITI REALTORS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES DELHI                          | Company Appeal(Companies Act)                  | Sec 252 (1) - By Government Body            |  | VIDEH VAISH      | Wrong section select, Index missed, no sign in every page of petition, STK 07 missed, Roc and Income tax advance service missed, Vakaltnama missed, no | 25-12-2020 |
| 1669 | 0710102062342020/4 | CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA            | COMPANY APPEAL(COMPANIES ACT)/252(ND)2020      | Sec 252 (3)                                 |  |                  | wrong filing file as a application   | 18/12/2020 |
| 1670 | 0710102062342020/4 | CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA            | COMPANY APPEAL(COMPANIES ACT)/252(ND)2020      | Sec 252 (3)                                 |  |                  | wrong filing file as a application   | 18/12/2020 |
| 1671 | 0710102076702020/2 | PRESTAR INFOTECH PVT LTD Vs. ROC   | COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020 | Application under any other provisions      |  |                  | pg 18,19,22.25 cut   | 21/12/2020 |

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| 1672 | 0710102032072018/7  | ASHTBUHJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED               | COMPANY PETITION IB (IBC)/5(ND)2019                     | IBC Under Sec 9                             |  |                            | Wrong Document (application filed)  | 24/12/2020 |
| 1673 | 0710102060392020/10 | PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED                | COMPANY PETITION IB (IBC)/814(PB)2020                   | IBC Under Sec 9                             |  |                            | volume wise index missed  | 23/12/2020 |
| 1674 | 0710102065612020/2  | JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD  | INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020          | Application under any other provisions- IBC |  |                            | Need to file as IA  | 23/12/2020 |
| 1675 | 0710102066472020/3  | RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA       | COMPANY APPEAL(COMPANIES ACT)/268(ND)2020               | Sec 252 (3)                                 |  |                            | TRUE COPY SING MISSED   | 24/12/2020 |
| 1676 | 0710102092762020/4  | PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED        | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2020 | Sec. 230-232, Sec 234                       |  |                            | Wrong Document (2nd motion joint petition filed as additional)                            | 24/12/2020 |
| 1677 | 0710102103162020/1  | N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR                      | COMPANY APPEAL(COMPANIES ACT)/484(ND)2020               | Sec 252 (1)                                 |  |                            | Pagination Missing  | 24/12/2020 |
| 1678 | 0710102111332020/2  | RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA              | COMPANY APPEAL(COMPANIES ACT)/490(ND)2020               | Sec 252 (1)                                 |  |                            | pg-5 missed   | 24/12/2020 |
| 1679 | 710102119452020     | KEDARNATH BUILDTECH PRIVATE LIMITED VS THREE C INFRA PRIVATE LIMITED                            | Restoration Application (IBC)                           | Rule 11 of NCLT, 2016                       |  | SHREY YADAV AND ASSOCIATES | Blur page-19/Case Type &&& section wrong/Page miss-20                                     | 29-12-2020 |
| 1680 | 710102119482020     | GOINDI INDUSTRIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES                                     | Restoration Application (Companies Act)                 | Rule 11 of NCLT                             |  | SANCHIT                    | Blur Page-6 to 11,16,22/Wrong section mention in index                                    | 29-12-2020 |
| 1681 | 710102113202020     | AJI INTERNATIONAL PRIVATE LIMITED VS FLEISHCHHACKER MANUFACTURING COMPANY INDIA PRIVATE LIMITED | Company Petition (Companies Act)                        | Sec. 441                                    |  | MOHIT                      | RoC advance service missed, Roc report missed Pages not clear 238,246,247,248,252,255,256 | 05-12-2020 |

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| 1682 | 710102115262020     | AMEET KHANDELWAL VS POOJA GOELA   | Contempt Petition(Companies Act)                         | Sec 425                      |  | AMEET  | No pagination after page no 32, kindly upload only final petition and delete all | 12-12-2020 |
| 1683 | 710102117632020     | FERN PROJECTS PRIVATE LIMITED VS UNIPACK MULTIPRODUCT PRIVATE LIMITED     | CP(AA) Merger and Amalgamation(Companies Act)            | Sec. 230-232 - Second Motion |  | ISWAR  | Section 66 mentioned in petition kindly removed it                               | 20-12-2020 |
| 1684 | 710102119302020     | NFA LIFE SECURE PRIVATE LIMITED VS CONTAINER CORPORATION OF INDIA LIMITED | Company Petition IB (IBC)                                | IBC Under Sec 9              |  | Sameer | compliance affidavit missed and advocate welfare and court fee missed            | 28-12-2020 |
| 1685 | 0710102065502020/4  | SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED                | COMPANY PETITION IB (IBC)/851(ND)2020                    | IBC Under Sec 9              |  |        | sign on reply missed,pg-32,59,60 not clear                                       | 23-12-2020 |
| 1686 | 0710102098132019/27 | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD                              | COMPANY PETITION IB (IBC)/1896(ND)2019                   | IBC under Sec 7              |  |        | NEED TO IA FILE  | 24-12-2020 |
| 1687 | 0710102100462020/8  | SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED         | COMPANY PETITION IB (IBC)/1023(ND)2020                   | IBC Under Sec 9              |  |        | INDEX MISSING  | 24-12-2020 |
| 1688 | 0710102107502020/1  | M/S MVS IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                  | COMPANY APPEAL(COMPANIES ACT)/474(ND)2020                | Sec 252 (3)                  |  |        | NO INDEX   | 24-12-2020 |
| 1689 | 0710102107532020/1  | MODERN CREDIT PRIVATE LIMITED Vs. SHIVI JAIN                              | COMPANY PETITION IB (IBC)/1112(ND)2020                   | Section 95(1)                |  |        | ONLY PROOF OF SERVICE  | 24-12-2020 |
| 1690 | 0710102091942020/5  | COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED      | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020 | Sec. 230-232, Sec 234        |  |        | PROOF OF SERVICE MISSING   | 25-12-2020 |
| 1691 | 0710102003422020/3  | MAA MUNDRESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI   | COMPANY APPEAL(COMPANIES ACT)/229(ND)2020                | Sec 252 (3)                  |  |        | Only proof of service uploaded   | 28-12-2020 |

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| 1692 | 0710102021342018/11 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) |  |  | Need to file as IA  | 28-12-2020 |
| 1693 | 0710102021342018/12 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) |  |  | Need to file as IA  | 28-12-2020 |
| 1694 | 0710102021342018/17 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) |  |  | Need to file only reply CA and petition not consider in additional document | 28-12-2020 |
| 1695 | 0710102021342018/18 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) |  |  | Need to file only reply CA and petition not consider in additional document | 28-12-2020 |
| 1696 | 0710102021342018/19 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) |  |  | Need to file only reply CA and petition not consider in additional document | 28-12-2020 |
| 1697 | 0710102021342018/20 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) |  |  | Need to file only reply CA and petition not consider in additional document | 28-12-2020 |
| 1698 | 0710102021342018/21 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) |  |  | Need to file only reply CA and petition not consider in additional document | 28-12-2020 |
| 1699 | 0710102021342018/22 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) |  |  | Need to file only reply CA and petition not consider in additional document | 28-12-2020 |
| 1700 | 0710102021342018/23 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) |  |  | Need to file only reply CA and petition not consider in additional document | 28-12-2020 |
| 1701 | 0710102021342018/24 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4) |  |  | Need to file only reply CA and petition not consider in additional document | 28-12-2020 |

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| 1702 | 0710102021342018/25 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED                     | COMPANY PETITION (COMPANIES ACT)/348(ND)2017   | Sec. 242(4)                                 |  |  | Need to file only reply CA and petition not consider in additional document | 28-12-2020 |
| 1703 | 0710102021342018/26 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED                     | COMPANY PETITION (COMPANIES ACT)/348(ND)2017   | Sec. 242(4)                                 |  |  | Need to file only reply CA and petition not consider in additional document | 28-12-2020 |
| 1704 | 0710102072112020/3  | NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.                   | INTERLOCUTORY APPLICATION (I.B.C)/3318(ND)2020 | Application under any other provisions- IBC |  |  | Only proof of service uploaded  | 28-12-2020 |
| 1705 | 0710102090942020/3  | MANSIJ ARYA Vs.   | INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020 | Application under any other provisions- IBC |  |  | NEED TO IA FILLING  | 28-12-2020 |
| 1706 | 0710200413922017/28 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017   | Sec. 242(4),Sec. 241(1)                     |  |  | NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT | 28-12-2020 |
| 1707 | 0710200413922017/29 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017   | Sec. 242(4),Sec. 241(1)                     |  |  | NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT | 28-12-2020 |
| 1708 | 0710200413922017/30 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017   | Sec. 242(4),Sec. 241(1)                     |  |  | NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT | 28-12-2020 |
| 1709 | 0710200413922017/31 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017   | Sec. 242(4),Sec. 241(1)                     |  |  | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT              | 28-12-2020 |
| 1710 | 0710200413922017/32 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017   | Sec. 242(4),Sec. 241(1)                     |  |  | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT              | 28-12-2020 |
| 1711 | 0710200413922017/33 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017   | Sec. 242(4),Sec. 241(1)                     |  |  | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT              | 28-12-2020 |

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| 1712 | 0710200413922017/34 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28-12-2020 |
| 1713 | 0710200413922017/35 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28-12-2020 |
| 1714 | 0710200413922017/36 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28-12-2020 |
| 1715 | 0710200413922017/37 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28-12-2020 |
| 1716 | 0710200413922017/38 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28-12-2020 |
| 1717 | 0710200413922017/39 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28-12-2020 |
| 1718 | 0710200413922017/40 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28-12-2020 |
| 1719 | 0710200413922017/41 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28-12-2020 |
| 1720 | 0710200413922017/42 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28-12-2020 |
| 1721 | 0710200413922017/43 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28-12-2020 |



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| 1722 | 0710200413922017/44 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD         | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28-12-2020 |
| 1723 | 0710200413922017/45 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD         | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28-12-2020 |
| 1724 | 0710200413922017/46 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD         | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | NEED TO FILE ONLY REPLY NOT CA                                 | 28-12-2020 |
| 1725 | 0710200413922017/47 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD         | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT | 28-12-2020 |
| 1726 | 0710102150942019/3  | PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED    | COMPANY PETITION IB (IBC)/3243(ND)2019       | IBC under Sec 7         |  |  | true copy sign and stamp missed,proof of service missed        | 29-12-2020 |
| 1727 | 0710102150942019/4  | PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED    | COMPANY PETITION IB (IBC)/3243(ND)2019       | IBC under Sec 7         |  |  | Only proof of service uploaded                                 | 29-12-2020 |
| 1728 | 0710200420362018/69 | PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.               | COMPANY PETITION IB (IBC)/456(ND)2018        | IBC under Sec 7         |  |  | page 14 26 not clear   | 29-12-2020 |
| 1729 | 0710102025642020/3  | NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD     | COMPANY PETITION IB (IBC)/651(ND)2020        | IBC under Sec 7         |  |  | NEED TO IA FILE  | 29/12/2020 |
| 1730 | 0710102025642020/4  | NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD     | COMPANY PETITION IB (IBC)/651(ND)2020        | IBC under Sec 7         |  |  | NEE TO IA FILLING  | 29/12/2020 |
| 1731 | 0710102026062020/3  | RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/145(ND)2020 | Sec. 241(1),Sec. 242(4) |  |  | NEED TO IA FILE  | 29/12/2020 |

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| 1732 | 0710102101682019/5  | NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED                                       | COMPANY PETITION IB (IBC)/1671(PB)2019         | IBC under Sec 7                             |  |          | NEED TO IA FILE   | 30/12/2020 |
| 1733 | 0710102104312020/1  | KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/456(ND)2020      | Sec 252 (3)                                 |  |          | NEED TO IA FILE   | 12-02-2020 |
| 1734 | 0710102105492020/1  | M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD                                      | INTERLOCUTORY APPLICATION (I.B.C)/4931(ND)2020 | Sec 60(5)                                   |  |          | TRUE COPY SIGN MISSING  | 29/12/2020 |
| 1735 | 0710102080222020/6  | AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED                                       | INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020 | Sec 60(5)                                   |  |          | TRUE COPY SIGN MISSING  | 29/12/2020 |
| 1736 | 0710102080932020/1  | NEERAJ BHATIA Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED                                 | INTERLOCUTORY APPLICATION (I.B.C)/3614(ND)2020 | ----19(2)                                   |  |          | NEED TO IA FILE   | 18/12/2020 |
| 1737 | 0710102089482019/11 | JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/1295(ND)2019         | IBC under Sec 7                             |  |          | NEED TO IA FILE   | 29/12/2020 |
| 1738 | 0710102150272019/4  | ACREE TRADING CORPORTATION Vs.   | COMPANY APPLICATION(IBC)/1606(ND)2019          | Application under any other provisions- IBC |  |          | PAGE 19 27 28 31 32   | 30/12/2020 |
| 1739 | 710102119602020     | SARVESH KASHYAP VS AISHWARYA MOHAN GHARANA   | COMPANY PETITION IB (IBC)/1627(PB)2019         | Sec 60(5)                                   |  | Sameer   | Page not clear-21,24,26 to 31,39,47 to 55,58  | 29-12-2020 |
| 1740 | 710102097412020     | HONG SHIK YOO VS JITEN AMRUTLAL DESAI  | Company Petition (Companies Act)               | Sec. 245                                    |  | SHIVRAM  | English Translation 67 to 69, 996 to 1003, 1006 to 1013, 1016 to 1023, 1026 to 1033, Pages not clear 229 to 234, 245,249,254,259,269 to | 09-10-2020 |
| 1741 | 710102117782020     | YETI EXPORTS PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED                            | Company Petition (Companies Act)               | Sec. 97(1)                                  |  | Himanshu | list of dates &&& events missed, Brief synopsis missed, no advance service  | 21-12-2020 |

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| 1742 | 71010211772020      | VIPIN AUTOMOBILES PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED | Company Petition (Companies Act)                        | Sec. 97(1)                                  |  | Himanshu                  | List of dates &&& event, Brief synopsis missed, no advance service, Company name not matched in MoA &&& AoA, Page | 21-12-2020 |
| 1743 | 0710102016512020/3  | KULDEEP KAUR   |   | Sec 252 (3)                                 |  |                           | Supporting Affidavit missed/True copy sign missed   | 23-12-2020 |
| 1744 | 0710102016512020/3  | KULDEEP KAUR   |   | Sec 252 (3)                                 |  |                           | Supporting Affidavit missed/True copy sign missed   | 25-11-2020 |
| 1745 | 710102102042020     | SHEELA SHARMA VS ANSAL PROPERTIES AND INFRASTRUCTURE                           | COMPANY PETITION IB (IBC)/3164(ND)2019                  | Application under any other provisions- IBC |  | priyadarshi chaitanyashil | wrong file  | 25-10-2020 |
| 1746 | 710102117352020     | PHYSIO CONTROL INDIA SALES PRIVATE LIMITED VS RAKESH KUMAR SINGALA             | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/65(PB)2020 | Sec. 230-232 - Second Motion                |  | RAJEEV                    | Wrong Case type   | 19-12-2020 |
| 1747 | 710102035432020     | SHYAM SUNDER VS ADA RESTAURANTS AND FOODS PRIVATE LIMITED                      | Company Petition IB (IBC)                               | IBC Under Sec 9                             |  | SHASHI BHUSHAN PRASAD     | claim less than 1 cr  | 24-03-2020 |
| 1748 | 0710102021342018/27 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED                              | COMPANY PETITION (COMPANIES ACT)/348(ND)2017            | Sec. 242(4)                                 |  |                           | Application will be file as IA and reply will be file as additional document                                      | 30/12/2020 |
| 1749 | 0710102021342018/28 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED                              | COMPANY PETITION (COMPANIES ACT)/348(ND)2017            | Sec. 242(4)                                 |  |                           | Application will be file as IA and reply will be file as additional document                                      | 30/12/2020 |
| 1750 | 0710102021342018/29 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED                              | COMPANY PETITION (COMPANIES ACT)/348(ND)2017            | Sec. 242(4)                                 |  |                           | Application will be file as IA and reply will be file as additional document                                      | 30/12/2020 |
| 1751 | 0710102021342018/30 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED                              | COMPANY PETITION (COMPANIES ACT)/348(ND)2017            | Sec. 242(4)                                 |  |                           | Application will be file as IA and reply will be file as additional document                                      | 30/12/2020 |

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| 1752 | 0710102021342018/31 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED           | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4)     |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1753 | 0710102021342018/32 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED           | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4)     |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1754 | 0710102021342018/33 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED           | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4)     |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1755 | 0710102021342018/34 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED           | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4)     |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1756 | 0710102021342018/35 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED           | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4)     |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1757 | 0710102021342018/36 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED           | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4)     |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1758 | 0710102021342018/37 | SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED           | COMPANY PETITION (COMPANIES ACT)/348(ND)2017 | Sec. 242(4)     |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1759 | 0710102069592020/2  | M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1011(ND)2020       | IBC Under Sec 9 |  |  | Need to file as IA   | 30/12/2020 |
| 1760 | 0710102082632020/6  | ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/923(ND)2020        | IBC Under Sec 9 |  |  | Need to file as IA   | 30/12/2020 |
| 1761 | 0710102082632020/7  | ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/923(ND)2020        | IBC Under Sec 9 |  |  | Need to file as IA   | 30/12/2020 |

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| 1762 | 0710102116702019/2  | ARTIMPIANTI INDIA PRIVATE LIMITED Vs.                                 | COMPANY PETITION IB (IBC)/2104(ND)2019       | IBC Under Sec 10        |  |  | Index missed   | 30/12/2020 |
| 1763 | 0710200413922017/48 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1764 | 0710200413922017/49 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1765 | 0710200413922017/50 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1766 | 0710200413922017/51 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1767 | 0710200413922017/52 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1768 | 0710200413922017/53 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1769 | 0710200413922017/54 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1770 | 0710200413922017/57 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1771 | 0710200413922017/58 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |

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| 1772 | 0710200413922017/59 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1773 | 0710200413922017/60 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1774 | 0710200413922017/61 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1775 | 0710200413922017/62 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1776 | 0710200413922017/63 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1777 | 0710200413922017/64 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1778 | 0710200413922017/65 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1779 | 0710200413922017/66 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1780 | 0710200413922017/67 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |
| 1781 | 0710200413922017/68 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD | COMPANY PETITION (COMPANIES ACT)/401(ND)2017 | Sec. 242(4),Sec. 241(1) |  |  | Application will be file as IA and reply will be file as additional document | 30/12/2020 |

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| 1782 | 0710102008512020/1 | TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/527(ND)2020                | Sec 252 (1)                                 |  |               | Index missed  | 31/12/2020 |
| 1783 | 0710102094842020/2 | ON DEMAND TRANSPORTATION TECHNOLOGIES LIMITED Vs. REGISTRAR OF COMPANIES                              | COMPANY PETITION IB (IBC)/1030(ND)2020                   | IBC Section 59                              |  |               | pg-23 not clear,true copy written in full,service to income tax | 31/12/2020 |
| 1784 | 0710102101712020/3 | JINDAL STEEL CORPORATION Vs. OLIVER ENGINEERING PRIVATE LIMITED                                       | COMPANY PETITION IB (IBC)/1073(ND)2020                   | IBC Under Sec 9                             |  |               | Need to file as IA  | 31/12/2020 |
| 1785 | 0710102148202019/4 | M/S A B EDUVENTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                | COMPANY APPEAL(COMPANIES ACT)/949(ND)2019                | Sec 252 (1)                                 |  |               | service missed to roc and income tax                            | 31/12/2020 |
| 1786 | 0710102159622019/5 | CRAYON SOFTWARE EXPERT INDIA PVT LTD Vs. HEALTHFORE TECHNOLOGIES LIMITED                              | COMPANY PETITION IB (IBC)/3294(ND)2019                   | IBC Under Sec 9                             |  |               | wrong docs  | 01-01-2021 |
| 1787 | 710102118262020    | KRITA ENGINEERING PRIVATE LIMITED VS AN GASLINES PROJECTS PRIVATE LIMITED                             |  | IBC Under Sec 9                             |  | Pallav Palit  | jurisdiction upup   | 01-04-2021 |
| 1788 | 710102000072021    | BANK OF INDIA VS DIRECTOR OF COMPANY  | COMPANY PETITION IB (IBC)/818(ND)2018                    | Application under any other provisions- IBC |  | Arun Saxena   | no index  | 01-04-2021 |
| 1789 | 710102116082020    | TECHNO ELECTRIC & ENGINEERING CO. LTD. VS MCLEOD RUSSEL INDIA LTD                                     | Transfer Petition(Companies Act)                         | Rule16(d),NCLT Rules,2016                   |  | UDIT KISHAN & | Wrong documents uploaded  | 15/12/2020 |
| 1790 | 0710102083842020/3 | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234                       |  |               | ONLY INDEX UPLOADED   | 12-09-2020 |
| 1791 | 0710102083842020/4 | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234                       |  |               | document Not Upload   | 12-09-2020 |

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| 1792 | 0710102099732020/3  | GLOSTER LIMITED Vs.  | INTERLOCUTORY APPLICATION (I.B.C)/4542(ND)2020 | Rule 11 of NCLT, 2016         |  |  | Supporting affidavit missed  | 30/12/2020 |
| 1793 | 0710102064462020/2  | BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD | COMPANY PETITION IB (IBC)/833(ND)2020          | IBC Under Sec 9               |  |  | sign missed on reply   | 01-02-2021 |
| 1794 | 0710102064462020/3  | BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD | COMPANY PETITION IB (IBC)/833(ND)2020          | IBC Under Sec 9               |  |  | sign missed on reply   | 01-02-2021 |
| 1795 | 0710102094972020/2  | AXYKNO CAPITAL SERVICES PVT. LTD. Vs. RATTANINDIA POWER LTD.             | INTERLOCUTORY APPLICATION (I.B.C)/4347(PB)2020 | Rule 11 of NCLT, 2016         |  |  | Wrong Document(Petition filed)                                       | 01-02-2021 |
| 1796 | 0710102010062020/2  | KUNAL SINGH Vs. AMEREX PRIVATE LIMITED                                   | COMPANY PETITION IB (IBC)/339(ND)2020          | IBC Under Sec 9               |  |  | Index missed   | 01-03-2021 |
| 1797 | 0710102034492020/2  | KARUNA SHARMA Vs. UTSAV SECURITIES PRIVATE LIMITED                       | INTERLOCUTORY APPLICATION (I.B.C)/2420(ND)2020 | Sec 60(5)                     |  |  | TRUE COPY SIGN MISSING   | 01-03-2021 |
| 1798 | 0710102007102020/5  | VIJENDER SHARMA Vs. AMIT BASIA   | COMPANY APPLICATION(IBC)/884(PB)2020           | Sec 66(1)                     |  |  | Pg-618 translation/Pg-657 to 659 not clear/volume Break in each Vol. | 01-04-2021 |
| 1799 | 0710102064462020/5  | BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD | COMPANY PETITION IB (IBC)/833(ND)2020          | IBC Under Sec 9               |  |  | sign on rejoinder,pg-24 repeated                                     | 01-04-2021 |
| 1800 | 0710102075702019/6  | SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD                  | COMPANY PETITION IB (IBC)/905(ND)2019          | IBC Under Sec 9               |  |  | INDEX MISSING  | 01-04-2021 |
| 1801 | 0710102078232020/20 | TECHNO ELECTRIC & ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL INDIA LTD.      | TRANSFER PETITION (IBC)/38(PB)2020             | Rule16(d),NCLT Rules,2016 IBC |  |  | Supporting affidavit missed  | 01-04-2021 |



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| 1802 | 0710102080922020/1  | MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/1071(ND)2020         | IBC Under Sec 9                             |  |  | pg-3 cut   | 01-04-2021 |
| 1803 | 0710102088622020/2  | R. TARKESHWAR NARAYAN Vs. PRAVEEN KUMAR AGGARWAL   | INTERLOCUTORY APPLICATION (I.B.C)/3975(ND)2020 | Application under any other provisions- IBC |  |  | Wrong Document(Status Report filed)  | 01-04-2021 |
| 1804 | 0710102092602019/10 | ARUN GOEL Vs. SPG BUILDCON PVT. LTD.   | COMPANY PETITION (COMPANIES ACT)/91(ND)2019    | Sec. 241(1),Sec. 242(4),Sec. 244(1)         |  |  | TRUE COPY SIGN MISSING   | 01-04-2021 |
| 1805 | 0710102097842019/3  | STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED   | COMPANY PETITION IB (IBC)/1693(ND)2019         | IBC under Sec 7                             |  |  | 55 56 58 59 60 61-72 98 NOT CLEAR  | 01-04-2021 |
| 1806 | 0710102101182019/11 | ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/1625(ND)2019         | IBC Under Sec 9                             |  |  | document Not Upload  | 01-04-2021 |
| 1807 | 0710102111302020/3  | MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD Vs. P J NETWORKS PVT LTD | INTERLOCUTORY APPLICATION (I.B.C)/5364(ND)2020 | Sec 60(5)                                   |  |  | back date affidavit,sign missed on reply,true copy sign and stamp missed                 | 01-04-2021 |
| 1808 | 0710102113952019/6  | SURESH YADAV Vs. S P CONTRACTS PVT. LTD.   | COMPANY PETITION IB (IBC)/2004(ND)2019         | IBC Under Sec 9                             |  |  | True copy sign and stamp missed  | 01-04-2021 |
| 1809 | 0710102165542019/1  | SATYA PRAKASH GUPTA Vs. DESEIN PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/3444(PB)2019         | IBC Under Sec 9                             |  |  | Pg-7 to 43 not clear/Wrong proof of Service attached                                     | 01-04-2021 |
| 1810 | 0710102426212018/49 | ORINTAL BANK OF COMMERCE Vs. BINDALS SPONNGE INDUSTRIES LIMITED  | COMPANY PETITION IB (IBC)/60(PB)2018           | IBC under Sec 7                             |  |  | Index not signed   | 01-04-2021 |
| 1811 | 0710120005452018/11 | BANK OF INDIA Vs. TIRUPATI INFRAPROJECTS PVT. LTD.   | COMPANY PETITION IB (IBC)/104(PB)2017          | Application under any other provisions      |  |  | PG-83 to 98/110 to 118/185 to 193not clear pg-237 to 248 is Cut/volume wise not uploaded | 01-04-2021 |

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| 1812 | 0710102009332019/12 | RELIANCE COMMERCIAL FINANCE LTD Vs. ROSEWOOD TREXIM PVT LTD   | COMPANY PETITION IB (IBC)/413(PB)2019        | IBC under Sec 7                        |  |                    | document Not Upload  | 01-05-2021 |
| 1813 | 0710102073952020/1  | RAJIV SHUKLA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED  | COMPANY APPLICATION(COMPANIES ACT)/359()2020 | Application under any other provisions |  |                    | True copy sign and stamp   | 01-05-2021 |
| 1814 | 0710102075702019/7  | SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD   | COMPANY PETITION IB (IBC)/905(ND)2019        | IBC Under Sec 9                        |  |                    | Index missed   | 01-05-2021 |
| 1815 | 0710120005022018/7  | ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD | COMPANY PETITION IB (IBC)/985(ND)2018        | IBC Under Sec 9                        |  |                    | pg-16,17,23 not clear,back date affidavit pg-36,pg-42 translate  | 01-05-2021 |
| 1816 | 0710120005022018/9  | ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD | COMPANY PETITION IB (IBC)/985(ND)2018        | IBC Under Sec 9                        |  |                    | pg-16,17,23,59,60,61 not clear,back date affidavit pg-36,pg-42 translate   | 01-05-2021 |
| 1817 | 710102114762020     | COMMERCIAL TAX DEPARTMENT VS  | Interlocutory Application (I.B.C)            | Sec 60(5)                              | COMPANY PETITION IB (IBC)/1138(ND)2018 | Ritesh Khare       | Section not mention in soft copy   | 10-12-2020 |
| 1818 | 710102084562020     | VEER BHAN SONS (HUF) VS DCM LIMITED   | Company Petition IB (IBC)                    | IBC Under Sec 9                        |  | SANYAM JAIN        | page:26, 30, 31, 33, 34, 36, 37, 39, 40, 42, 45, 48, 51,54, 57, 60, 61, 63, 64, 66, 67, 69-70, 72-73, 75-76, 79, 82, 85, 87, 90, 93, 96, 99, 102, 103, | 09-02-2020 |
| 1819 | 710102118492020     | MR. NIRAJ KUMAR VS M/S REAL GROWTH COMMERCIAL ENTERPRISES LIMITED                                   | Company Petition IB (IBC)                    | IBC Under Sec 9                        |  | SANDEEP SINGH HORA | claim amount less than 1 Cr  | 23/12/2020 |
| 1820 | 710102101162020     | KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD.  | Company Application(Companies Act)           | Rule 11 of NCLT                        |  | -                  | main case not link   | 22/10/2020 |
| 1821 | 710102115732020     | YES BANK LIMITED VS MR. SURESH KUMAR JAIN   | Interlocutory Application (I.B.C)            | Sec 60(5),Sec 30                       | COMPANY PETITION IB (IBC)/1731(ND)2019 | NEERAJ             | Page no. 230, 283, 284, 286 not clear Please choose proper section according to soft copy  | 14/12/2020 |

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| 1822 | 710102000082021     | M/S JAYASWAL NECO INDUSTRIES LIMITED VS M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED | Interlocutory Application (I.B.C)           | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/2617(ND)2019 | Amit Keswani      | Please mention section in soft copy. | 01-01-2021 |
| 1823 | 710102000242021     | FEEDBACK INFRA PRIVATE LIMITED VS LOGIX INFRASTRUCTURE PRIVATE LIMITED              | Interlocutory Application (I.B.C)           | Sec 60(5)                                   |  | ADITI SHARMA      | please link with main case           | 01-03-2021 |
| 1824 | 710102000622021     | SHASHI KANT NEMANI VS MRS. PRETTY KUMAR   | Interlocutory Application (I.B.C)           | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/581(ND)2020  | Abhirup           | Merge into one PDF                   | 01-05-2021 |
| 1825 | 710102000932021     | SURENDRA RAJ GANG VS M/S BIGUR FINANCE LIMITED & ORS                                | Interlocutory Application (I.B.C)           | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/639(PB)2018  | Surendra Raj Gang | No index/wrong pagination/etc        | 01-06-2021 |
| 1826 | 0710102142642019/3  | WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED           | COMPANY PETITION IB (IBC)/2886(ND)2019      | IBC Under Sec 9                             |  |                   | Wrong Documen                        | 01-05-2021 |
| 1827 | 0710102143462019/1  | SRS LIMITED Vs. TRUSTWORTHY GEMS & JEWELLERY PRIVATE LIMITED                        | INTERLOCATORY APPLICATION (IBC)/812(ND)2019 | Sec 60(5)                                   |  |                   | Wrong                                | 01-05-2021 |
| 1828 | 0710102410362017/27 | UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED                               | COMPANY PETITION IB (IBC)/190(PB)2017       | IBC under Sec 7                             |  |                   | INDEX NOT SIGNED                     | 01-05-2021 |
| 1829 | 0710200410952018/12 | VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.                   | COMPANY PETITION IB (IBC)/893(ND)2018       | IBC Under Sec 9                             |  |                   | ONLY PROOF OF SERVICE                | 01-05-2021 |
| 1830 | 0710102010302020/2  | GP GLOBAL ENERGY PRIVATE LIMITED Vs. ANIL KOHLI                                     | COMPANY APPLICATION(IBC)/719(PB)2020        | Rule 11 of NCLT, 2016                       |  |                   | pg-73,74,78,79,193 not               | 01-06-2021 |
| 1831 | 0710102014412019/4  | BHUPENDRA STEELS PRIVATE LIMITED Vs. LOTUS GREEN DEVELOPERS PRIVATE LIMITED         | COMPANY PETITION IB (IBC)/682(ND)2019       | IBC Under Sec 9                             |  |                   | 3 rs court fee missed in Vakaltnama  | 01-06-2021 |

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| 1832 | 0710102015522019/8 | M/S STAR BUILDER & CONTRACTORS THROUGH: ITS PROPRIETOR AMIT SAINI Vs. LOTUS GREENS DEVELOPERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/681(ND)2019                    | IBC Under Sec 9       |  |  | 3 rs court fee missed in      | 01-06-2021 |
| 1833 | 0710102015842020/1 | NIL RATAN KHAITAN Vs.   | COMPANY APPLICATION(COMPANIES ACT)/139(ND)2020           | Rule 11 of NCLT       |  |  | Not found                     | 01-06-2021 |
| 1834 | 0710102034772020/6 | SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED  | COMPANY PETITION IB (IBC)/819(ND)2020                    | IBC Under Sec 9       |  |  | Not found                     | 01-06-2021 |
| 1835 | 0710102069592020/1 | M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/1011(ND)2020                   | IBC Under Sec 9       |  |  | NEED TO IA FILLING            | 01-06-2021 |
| 1836 | 0710102075702019/8 | SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD   | COMPANY PETITION IB (IBC)/905(ND)2019                    | IBC Under Sec 9       |  |  | NO INDEX                      | 01-06-2021 |
| 1837 | 0710102102172019/6 | POWER2SME PVT. LTD. Vs. KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/1712(ND)2019                   | IBC Under Sec 9       |  |  | TRUE COPY SIGN MISSING        | 01-06-2021 |
| 1838 | 0710102103172020/1 | MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                       | COMPANY APPEAL(COMPANIES ACT)/479(ND)2020                | ----Sec 252 (3)       |  |  | Index missed                  | 01-06-2021 |
| 1839 | 0710102083842020/2 | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234 |  |  | executive sheet index missing | 28/11/2020 |
| 1840 | 0710102093232020/1 | RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG                                | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2020  | Sec. 230-232, Sec 234 |  |  | executive sheet index missing | 12-08-2020 |
| 1841 | 0710102018162020/7 | SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.                                  | COMPANY PETITION IB (IBC)/571(ND)2020                    | IBC under Sec 7       |  |  | Index missed                  | 12-09-2020 |

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| 1842 | 0710102083842020/2 | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED               | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234 |  |  | Need to file as IA   | 12-09-2020 |
| 1843 | 0710102077772020/2 | KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD | COMPANY PETITION IB (IBC)/892(ND)2020                    | IBC Under Sec 9       |  |  | need to IA file  | 29/12/2020 |
| 1844 | 0710200426982018/5 | M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD              | COMPANY PETITION IB (IBC)/20(ND)2018                     | IBC Under Sec 9       |  |  | Index missed,page numbering not mention in file                            | 29/12/2020 |
| 1845 | 0710102016452020/3 | SHAH PUBLICATION PRIVATE LIMITED Vs.                                      | COMPANY APPLICATION(IBC)/1139(ND)2020                    | Rule 11 of NCLT, 2016 |  |  | NEED TO IA FILE  | 01-02-2021 |
| 1846 | 0710102022532020/1 | HARISH KAPOOR Vs. KING RUBBER PRODUCTS PRIVATE LIMITED                    | COMPANY APPLICATION(COMPANIES ACT)/178(PB)2020           | Rule 11 of NCLT       |  |  | Pg-45 TO 48 NOT CLEAR  | 01-05-2021 |
| 1847 | 0710102118262019/4 | HITECH ENTERPRISES Vs. LOTUS GREENS DEVELOPERS PVT. LTD.                  | COMPANY PETITION IB (IBC)/2300(ND)2019                   | IBC Under Sec 9       |  |  | 3 rs court fee missed in Vakaltnama  | 01-06-2021 |
| 1848 | 0710102006592020/1 | AJAY SINGH @ AJAY CHAUHAN Vs. TRIM INDIA PVT. LTD.                        | COMPANY PETITION IB (IBC)/398(ND)2020                    | IBC Under Sec 9       |  |  | file as a petition   | 01-07-2021 |
| 1849 | 0710102033542020/2 | CORPORATION BANK Vs. DMC  | COMPANY PETITION IB (IBC)/804(ND)2020                    | IBC under Sec 7       |  |  | Proof of Service   | 01-07-2021 |
| 1850 | 0710102075552020/1 | PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD                           | COMPANY APPLICATION(COMPANIES ACT)/367(ND)2020           | Sec. 242(4)           |  |  | Page numbering missed in index and in file,true copy sign and stamp missed | 01-07-2021 |
| 1851 | 0710102083842020/5 | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED               | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234 |  |  | INDEX MISSED   | 01-07-2021 |

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| 1852 | 0710102117752020/1  | ACMOS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA        | COMPANY APPEAL(COMPANIES ACT)/531(ND)2020    | Sec 252 (1)   |                                       |               | service missed to income tax                                  | 01-07-2021 |
| 1853 | 0710102135102019/6  | TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED               | COMPANY PETITION IB (IBC)/2759(ND)2019       | IBC under Sec 7   |                                       |               | Need to file as IA  | 01-07-2021 |
| 1854 | 0710102097622020/1  | KHUSHBOO SINGHLA Vs. ELIXIR TRADING PVT. LTD.  | COMPANY PETITION (COMPANIES ACT)/154(ND)2020 | Sec. 73(4),Sec. 74(2),Sec. 241(1),Sec. 242(4),Sec. 244(1) |                                       |               | 25 to 35/43 to 56/63,72 to 80 not clear/True copy sign missed | 01-08-2021 |
| 1855 | 0710102105692020/1  | SANJEEV JAIN Vs. SANJEEV JAIN  | COMPANY PETITION (COMPANIES ACT)/156(PB)2020 | Sec. 241(1),Sec. 242(4)                                   |                                       |               | True copy sign missed   | 01-08-2021 |
| 1856 | 0710120005622018/11 | SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.                                      | COMPANY PETITION IB (IBC)/1005(ND)2018       | IBC Under Sec 9   |                                       |               | NEED TO IA FILE   | 01-09-2021 |
| 1857 | 0710102003612020/1  | VARISCON ENGINEERING SERVICES PRIVATE LIMITED Vs. PIER-ONE CONSTRUCTIONS PRIVATE LIMITED | COMPANY APPLICATION(IBC)/349(PB)2020         | Application under any other provisions- IBC               |                                       |               | Wrong filing file as a application                            | 01-11-2021 |
| 1858 | 0710102007472019/7  | M/S INTEC CAPITAL LTD Vs. M/S INDIA OFFSET PRINTERS PVT LTD                              | COMPANY PETITION IB (IBC)/661(ND)2019        | IBC under Sec 7   |                                       |               | upload file   | 01-11-2021 |
| 1859 | 0710102008252019/10 | DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD  | COMPANY PETITION IB (IBC)/297(ND)2019        | IBC under Sec 7   |                                       |               | DOCUMENT NOT IN PROPER  | 01-11-2021 |
| 1860 | 0710200410842017/16 | M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED                  | COMPANY PETITION IB (IBC)/419(ND)2017        | IBC Under Sec 9   |                                       |               | NEED TO IA FILLING  | 01-11-2021 |
| 1861 | 710102001742021     | DEVENDER LODHA VS SUPERTECH LIMITED  | Interlocutory Application (I.B.C)            | Application under any other provisions- IBC               | COMPANY PETITION IB (IBC)/177(ND)2019 | DIVYA GATTANI | wrong e-filing  | 01-10-2021 |

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| 1862 | 710102001682021 | ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS MOSER BAER INDIA LIMITED                   | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/378(PB)2017  | JAYA S                 | 41-49 not clear page   | 01-09-2021 |
| 1863 | 710102002012021 | ARGENTIUM INTERNATIONAL PRIVATE LIMITED VS UTM ENGINEERING PRIVATE LIMITED                  | Interlocutory Application (I.B.C) | Application under any other provisions- IBC |  | Kanti                  | main case not link   | 01-11-2021 |
| 1864 | 710102104682020 | A2B RESIDENCY OOTY- ADYAR ANAND BHAVAN SWEETS INDIA PVT. LTD. VS M/S ORAVAL STAYS PVT. LTD. | Company Petition IB (IBC)         | IBC Under Sec 9                             |  | Hassan Zubair Waris    | claim amount less than 1Cr   | 11-03-2020 |
| 1865 | 710102001532021 | M/S URMILA R C.P PROJECTS PVT. LTD. VS NBCC (INDIA) LIMITED                                 | Company Petition IB (IBC)         | IBC Under Sec 9                             |  | Mrinal Ranjan Pramanik | Merge into one PDF/Petition not in format (Where is filled) /Memo of parties/Brief of synopsis/List of Dates and events/Vkalatnama client sign | 01-09-2021 |
| 1866 | 710102022372020 | DEEPAK KHANNA VS EARTH INFRASTRUCTURE LIMITED   | Company Application(IBC)          | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/401(ND)2017  | Anurag Bhatt           | case type wrong  | 19/02/2020 |
| 1867 | 710102111532020 | HARSHIT VS JITESH GUPTA   | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1591(PB)2018 | Shivangi Shukla        | WRONG SECTIONS CHOOSE  | 29/11/2020 |
| 1868 | 710102111542020 | MAHINDER KUMAR VS JITESH GUPTA  | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1591(PB)2018 | Shivangi Shukla        | Page not clear-56 to 58,68/Blur Page-118 to 130,149/small font-238,239 Please delete previous document and upload only fresh document          | 29/11/2020 |
| 1869 | 710102117132020 | NARESH KUMAR MUNJAL VS FAST TRAX FOOD PRIVATE LIMITED                                       | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1563(ND)2019 | NARESH                 | Wrong filing need to file as a documents .   | 18/12/2020 |
| 1870 | 710102000012021 | VIJAY KUMAR VS PAN ASIA PROJECT DEVELOPMENT FUND INDIA                                      | Interlocutory Application (I.B.C) | Sec 12(2)                                   | COMPANY PETITION IB (IBC)/387(ND)2019  | Nishi                  | Wrong Section not match in soft copy   | 01-01-2021 |
| 1871 | 710102001822021 | RANCHI MUNICIPAL CORPORATEION VS JYOTI BUILDTECH PVT LTD                                    | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1362(PB)2018 | Kumar Anurag           | Pg-47,49,51,53 cut   | 01-11-2021 |

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|------|---------------------|---|--|---|--|--------------------|---|------------|
| 1872 | 710102002092021     | SURENDER KUMAR GUPTA & ORS VS J.M. HOUSING LTD.   | Company Application(Companies Act)                       | Rule 11 of NCLT                             | COMPANY PETITION (COMPANIES ACT)/133(ND)2020 | PRADEEP K MITTAL   | section wrong soft copy in index  | 01-12-2021 |
| 1873 | 710102002172021     | KIRAN UDYOG PRIVATE LIMITED VS SUMRIDHI ALUMINIUM PRIVATE LIMITED   | Interlocutory Application (I.B.C)                        | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/946(ND)2020        | Pranshu Goel       | service missing   | 01-12-2021 |
| 1874 | 710102113552020     | ROHIT KUMAR GARG VS SURINDER KUMAR SINGAL   | Company Application(Companies Act)                       | Rule 11 of NCLT                             |  | SUBHASH            | wrong main case link  | 07-12-2020 |
| 1875 | 710102117732020     | LINGUS PERSONAL CARE AND HYGIENE PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA        | Company Application(Companies Act)                       | Rule 11 of NCLT                             |  | NITIN KUMAR MISHRA | income tax service missing Case not link upload proper file and mention main case number in soft copy | 21-12-2020 |
| 1876 | 710102117712020     | VISHWANIRMAL MERCHANDISE AND CONSUMER PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Company Application(Companies Act)                       | Rule 11 of NCLT                             |  | NITIN KUMAR MISHRA | roc service missed main case not mention in soft copy   | 21-12-2020 |
| 1877 | 710102002422021     | RELIGARE ENTERPRISES LIMITED VS MALVINDER MOHAN SINGH & ORS   | Interlocutory Application (I.B.C)                        | Rule 11 of NCLT, 2016                       |  | SHAMBO NANDY       | main case not link case type wrong  | 12-01-2021 |
| 1878 | 710102098892019     | R. J. INDUSTRIES VS UNITED FOODS PVT. LTD.  | Company Petition IB (IBC)                                | IBC Under Sec 9                             |  | ABHINAV MEHROTRA   | Page not clear-30 to 194/Page no-189 to 191/Master data/Advocate contact no. miss                     | 28-06-2019 |
| 1879 | 0710102098222019/10 | PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/1563(ND)2019                   | IBC Under Sec 9                             |  |                    | wrong e filing  | 23/07/2020 |
| 1880 | 0710102029262018/9  | MR. SHAILENDRA KUMAR AGARWAL Vs. M/S CHD DEVELOPERS LIMITED   | COMPANY PETITION IB (IBC)/1775(PB)2018                   | IBC under Sec 7                             |  |                    | 22 page missing   | 23/11/2020 |
| 1881 | 0710102083842020/1  | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234                       |  |                    | file properly not upload  | 25/11/2020 |



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| 1882 | 0710102083842020/2  | BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED                              | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020 | Sec. 230-232, Sec 234                       |  |  | file properly not upload                                 | 28/11/2020 |
| 1883 | 0710102117572019/3  | M/S. SGR TOWNSHIP PVT. LTD. Vs. FIREFLY BUILDTECH PVT. LTD.                              | COMPANY PETITION (COMPANIES ACT)/131(PB)2019             | Sec. 241(1)                                 |  |  | WRONG DOCS   | 14/12/2020 |
| 1884 | 0710102136682019/7  | GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED        | COMPANY PETITION IB (IBC)/2694(ND)2019                   | IBC Under Sec 9                             |  |  | NEED TO IA FILE  | 15/12/2020 |
| 1885 | 0710102128642019/4  | SANJAY KUMAR Vs. DESEIN PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/2699(ND)2019                   | IBC Under Sec 9                             |  |  | sign missing   | 21/12/2020 |
| 1886 | 0710102412382017/11 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.                             | COMPANY PETITION IB (IBC)/343(ND)2017                    | IBC Under Sec 9                             |  |  | Wrong Document(Progress report filed) need to file as IA | 01-08-2021 |
| 1887 | 0710102013372020/8  | MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED                       | COMPANY PETITION IB (IBC)/414(PB)2020                    | IBC Under Sec 9                             |  |  | True copy sign missed                                    | 01-11-2021 |
| 1888 | 0710102082052019/8  | DIAMOND TRAEXIM PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED           | COMPANY PETITION IB (IBC)/1397(PB)2019                   | IBC under Sec 7                             |  |  | PROOF OF SERVICE MISSING                                 | 01-12-2021 |
| 1889 | 0710102086782020/3  | ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT                            | INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020           | Application under any other provisions- IBC |  |  | TRUE COPY SIGN MISSING                                   | 01-12-2021 |
| 1890 | 0710102088252020/1  | EDGE MEDICAL SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/348(ND)2020                | Sec 252 (3)                                 |  |  | INCOME TAX SERVICE MISSING                               | 01-12-2021 |
| 1891 | 0710102096942020/2  | ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                              | COMPANY APPEAL(COMPANIES ACT)/434(ND)2020                | Sec 252 (3)                                 |  |  | only proof of service upload                             | 01-12-2021 |

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| 1892 | 0710102096942020/3 | ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES  | COMPANY APPEAL(COMPANIES ACT)/434(ND)2020      | Sec 252 (3)           |  |  | income tax service missing        | 01-12-2021 |
| 1893 | 0710102103782020/1 | HINDKUSH BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES   | COMPANY APPEAL(COMPANIES ACT)/469(ND)2020      | Sec 252 (3)           |  |  | INCOME TAX SERVICE MISSING        | 01-12-2021 |
| 1894 | 0710102104312020/2 | KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/456(ND)2020      | Sec 252 (3)           |  |  | INCOME TAX SERVICE MISSING        | 01-12-2021 |
| 1895 | 0710102111092020/3 | ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED                                | INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020 | Rule 11 of NCLT, 2016 |  |  | ONLY PROOF OF SERVICE UPLOAD      | 01-12-2021 |
| 1896 | 0710102111092020/4 | ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED                                | INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020 | Rule 11 of NCLT, 2016 |  |  | ONLY PROOF OF SERVICE UPLOAD      | 01-12-2021 |
| 1897 | 0710102111122020/2 | ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED                                | INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2020 | Rule 11 of NCLT, 2016 |  |  | ONLY PROOF OF SERVICE UPLOAD      | 01-12-2021 |
| 1898 | 0710102111122020/3 | ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED                                | INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2020 | Rule 11 of NCLT, 2016 |  |  | ONLY PROOF OF SERVICE UPLOAD      | 01-12-2021 |
| 1899 | 0710102114682020/2 | SIRSA JUTE MILLS PRIVATE LIMITED AND ANR. Vs. REGISTRAR OF COMPANIES                                 | COMPANY APPEAL(COMPANIES ACT)/504(ND)2020      | Sec 252 (3)           |  |  | INCOME TAX SERVICE MISSING        | 01-12-2021 |
| 1900 | 0710102116942020/1 | NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED   | COMPANY APPLICATION(COMPANIES ACT)/800(ND)2020 | Rule 11 of NCLT       |  |  | E-STAMP MISSING                   | 01-12-2021 |
| 1901 | 0710102130252019/6 | ALTICO CAPITAL INDIA LTD. Vs. VATIKA ONE INDIA NEXT PRIVATE LIMITED                                  | COMPANY PETITION IB (IBC)/2500(ND)2019         | IBC under Sec 7       |  |  | IB NUMBER NOT MENTION IN DOCUMENT | 01-12-2021 |

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| 1902 | 0710102150482019/7  | RAM BHAWAN Vs. UTTAM STRIPS LIMITED   | COMPANY APPLICATION(IBC)/1608(ND)2019                    | Application under any other provisions- IBC                                       |  |                         | NEED TO IA FILE                                      | 01-12-2021 |
| 1903 | 0710102412382017/13 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.  | COMPANY PETITION IB (IBC)/343(ND)2017                    | IBC Under Sec 9   |  |                         | ONLY PROOF OF SERVICE UPLOAD                         | 01-12-2021 |
| 1904 | 0710102080262020/7  | FIBCOM INDIA LIMITED Vs. M/S FRESHLEE RETAIL PRIVATE LIMITED  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2020 | Sec. 230-232 - Second Motion  |  |                         | NEED TO IA FILE                                      | 13/01/2021 |
| 1905 | 0710102095442020/1  | SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.                                       | TRANSFER PETITION(COMPANIES ACT)/2(PB)2021               | Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016 |  |                         | INDEX MISSING  | 13/01/2021 |
| 1906 | 0710102097082020/2  | FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED                               | COMPANY PETITION IB (IBC)/1013(ND)2020                   | IBC Under Sec 9   |  |                         | AFFIDAVIT MISSING                                    | 13/01/2021 |
| 1907 | 0710102097182020/2  | COMMISSIONER Vs. ASHWANI KUMAR GUPTA  | INTERLOCUTORY APPLICATION (I.B.C)/4406(ND)2020           | Rule 11 of NCLT, 2016   |  |                         | NEED TO IA FILLING                                   | 13/01/2021 |
| 1908 | 0710102097712020/1  | SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                 | COMPANY APPEAL(COMPANIES ACT)/438(ND)2020                | Sec 252 (3)   |  |                         | E-STMAP MISSING                                      | 13/01/2021 |
| 1909 | 0710102116822019/12 | ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/2158(ND)2019                   | IBC Under Sec 9   |  |                         | NEED TO SIGN EVERY PAGES                             | 13/01/2021 |
| 1910 | 710102002802021     | RESOLUTION PROFESSIONAL VS UTM PACKAGING (INDIA) PRIVATE LIMITED                                    | Interlocutory Application (I.B.C)                        | Sec 60(5)   | COMPANY PETITION IB (IBC)/2552(ND)2019 | VINEET AGGARWAL         | sign missing   | 13/01/2021 |
| 1911 | 710102003002021     | AKHILESH KUMAR GUPTA LIQUIDATOR OF M/S JOT IMPEX PRIVATE LIMITED VS M/S DLF UTILITIES LIMITED & ORS | Interlocutory Application (I.B.C)                        | Sec 60(5)   | COMPANY PETITION IB (IBC)/334(ND)2019  | ADVOCATE GAUTAM SINGHAL | 54 to 56 not clear page and due payment section19(2) | 13/01/2021 |

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| 1912 | 710102003302021 | AJAT SHATRU VS SOHO INFRASTRUCTURE PRIVATE LIMITED                                  | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/415(PB)2019  | SHEKHAR KUMAR    | e-stamp paper missing   | 14/01/2021 |
| 1913 | 710102003432021 | ALOK KUMAR AGARWAL VS AISHWARYA MOHAN GAHRANA                                       | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/816(PB)2018  | ABHISHEK         | 146 not clear page  | 14/01/2021 |
| 1914 | 710102002642021 | RAJESH KAPOOR VS KAPCO ANTI VIBRATIONS PVT. LTD                                     | Company Petition (Companies Act)  | Sec. 241(1),Sec. 242(4)                     |  | Anurag Bhatt     | Brief synopsis/ list of dates &&& events missed, Company master data missed, after 57 one page is without serial no. , 2nd volume | 13/01/2021 |
| 1915 | 710102029642020 | ANIL KOHLI VS SUNDER AGROMILLS PVT LTD  | Interlocutory Application (I.B.C) | Sec 54(1)                                   | COMPANY PETITION IB (IBC)/48(PB)2017   | ABHISHEK         | many pages not clear please check every page and upload fresh document  | 05-03-2020 |
| 1916 | 710102101212020 | GAURAV KUMAR VS PARSVNATH DEVELOPERS LTD  | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/65(ND)2019   | Nithin           | e-stamp /affidavit back date  | 21-10-2020 |
| 1917 | 710102003702021 | ICICI BANK VS SMS PARYAVARAN LIMITED  | Cross Application (IBC)           | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1935(PB)2019 | Deepak Singh     | case type wrong 38-58 not clear page  | 15-01-2021 |
| 1918 | 710102003732021 | DEEPIKA FOODS AND RESORTS PRIVATE LIMITED VS PARVIR INFRASTRUCTURES PRIVATE LIMITED | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/297(ND)2020  | VIKAS            | 12,15 NOT CLEAR PAGE  | 15-01-2021 |
| 1919 | 710102022232020 | CENTURY COMMUNICATION LIMITED VS STATE BANK OF INDIA                                | Company Application(IBC)          | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/263(PB)2018  | Gaurav Joshi     | case type wrong   | 18-02-2020 |
| 1920 | 710102004342021 | MS. DEEPIKA BHUGRA PRASAD VS SKC INFRA TECH PVT. LTD.                               | Interlocutory Application (I.B.C) | Application under any other provisions- IBC |  | Deepika          | case not connect/ wrong filing file in CA   | 16-01-2021 |
| 1921 | 710102003662021 | IAP COMPANY PRIVATE LIMITED VS STATE BANK OF INDIA                                  | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/446(ND)2017  | Dharmendra Kumar | 3,4,5,9 blur page   | 15-01-2021 |

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| 1922 | 710102004032021     | ROHIT SEHGAL VS STATE BANK OF INDIA  | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/786(PB)2018 | ROHIT SEHGAL  | 85,86,90 not clear page   | 15-01-2021 |
| 1923 | 710102004022021     | ROHIT SEHGAL VS APOGEE ENTERPRISES PRIVATE LIMITED                                   | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/547(PB)2018 | ROHIT SEHGAL  | 53-56,68-69 NOT CLEAR PAGE                                      | 15-01-2021 |
| 1924 | 710102004092021     | RAMIT RASTOGI - LIQUIDATOR VS GTHS RETAILS PRIVATE LIMITED                           | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/210(ND)2017 | RAMIT RASTOGI | true copy sing missed   | 15-01-2021 |
| 1925 | 0710102015022020/1  | ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED                                       | COMPANY APPLICATION(IBC)/1013(ND)2020          | Sec 60(5)                                   |                                       |               | Index m   | 13/01/2021 |
| 1926 | 0710102015482020/1  | SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE LIMITED | COMPANY PETITION IB (IBC)/462(ND)2020          | IBC Under Sec 9                             |                                       |               | pg-2,12-14,17,18,20,74 not clear,pg-21,22,24,26,29,31,52,57 cut | 13/01/2021 |
| 1927 | 0710102016152019/6  | ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED   | COMPANY PETITION IB (IBC)/578(ND)2019          | IBC Under Sec 9                             |                                       |               | Wrong document  | 13/01/2021 |
| 1928 | 0710102022622020/1  | ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED                                    | COMPANY APPLICATION(IBC)/1412(ND)2020          | Sec 60(5)                                   |                                       |               | Page numbering missed in file,Index missed in file              | 13/01/2021 |
| 1929 | 0710102025802018/20 | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD        | COMPANY PETITION IB (IBC)/1683(ND)2018         | IBC Under Sec 9                             |                                       |               | Sign missed in reply,Proof of service missed                    | 13/01/2021 |
| 1930 | 0710102060722020/2  | IRP SUNIL KUMAR AGRAWAL Vs. PUNEET GOEL  | INTERLOCUTORY APPLICATION (I.B.C)/2089(ND)2020 | 19(2)                                       |                                       |               | pg-8 not clear  | 13/01/2021 |
| 1931 | 0710102128042019/14 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED           | COMPANY PETITION IB (IBC)/2413(ND)2019         | IBC Under Sec 9                             |                                       |               | Supporting affidavit missed with e stamp paper                  | 13/01/2021 |

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| 1932 | 0710102128042019/15 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2413(ND)2019                   | IBC Under Sec 9   |  |  | Supporting affidavit missed with e stamp paper                            | 13/01/2021 |
| 1933 | 0710102005642020/3  | SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD                      | COMPANY PETITION IB (IBC)/261(ND)2020                    | IBC Under Sec 9   |  |  | No index,No e-stamp,No supporting Affidavit, No service/Pg-1 to 60 missed | 14/01/2021 |
| 1934 | 0710102030002020/2  | MS. SANTOSH BHASIN Vs. RTC RESTAURANTS INDIA LIMITED                       | COMPANY PETITION IB (IBC)/749(ND)2020                    | IBC Under Sec 9   |  |  | Supporting affidavit missed with e stamp paper                            | 14/01/2021 |
| 1935 | 0710102090662020/1  | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD.                     | INTERLOCUTORY APPLICATION (I.B.C)/4030(PB)2020           | Sec 60(5)   |  |  | INDEX MISSING   | 14/01/2021 |
| 1936 | 0710102092142020/2  | ARJIT AGRO PVT LTD Vs.   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/100(PB)2020 | Sec. 230-232, Sec 234   |  |  | SIGN MISSING  | 14/01/2021 |
| 1937 | 0710102095442020/2  | SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.              | TRANSFER PETITION(COMPANIES ACT)/2(PB)2021               | Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016 |  |  | NEED TO UPLOAD ONE PDF AND NO INDEX                                       | 14/01/2021 |
| 1938 | 0710102119092020/1  | STATE BANK OF INDIA Vs. STATE BANK OF INDIA                                | INTERLOCUTORY APPLICATION (I.B.C)/5695(PB)2020           | Rule 11 of NCLT, 2016   |  |  | ONLY ORDER UPLOAD   | 14/01/2021 |
| 1939 | 0710102170452019/4  | ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED                                | COMPANY PETITION IB (IBC)/88(ND)2020                     | IBC Under Sec 9   |  |  | INDEX MISSING   | 14/01/2021 |
| 1940 | 0710120001492018/15 | DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED                   | COMPANY PETITION IB (IBC)/398(PB)2017                    | IBC Under Sec 9   |  |  | NEED TO IA FILLING  | 14/01/2021 |
| 1941 | 0710200410842017/16 | M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED    | COMPANY PETITION IB (IBC)/419(ND)2017                    | IBC Under Sec 9   |  |  | NEED TO IA FILLING  | 14/01/2021 |

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| 1942 | 0710200421392018/20 | AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.     | COMPANY PETITION IB (IBC)/183(ND)2018          | IBC Under Sec 9                             |  |  | NEED TO IA FILLING                     | 14/01/2021 |
| 1943 | 0710102018372020/2  | NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED                 | COMPANY PETITION IB (IBC)/535(ND)2020          | IBC Under Sec 9                             |  |  | pg-17 not clear                        | 15/01/2021 |
| 1944 | 0710102092342020/1  | SANDEEP GOEL Vs. GRANDSTAR REALTY PVT. LTD.                                | INTERLOCUTORY APPLICATION (I.B.C)/4127(PB)2020 | Application under any other provisions- IBC |  |  | Wrong Document (Progress report filed) | 15/01/2021 |
| 1945 | 0710102113542020/1  | ANJU JAIN Vs. VIKRAM BAJAJ   | INTERLOCUTORY APPLICATION (I.B.C)/5688(PB)2020 | Sec 60(5)                                   |  |  | Wrong Document(application filed)      | 15/01/2021 |
| 1946 | 0710102118152020/4  | DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED                         | COMPANY PETITION IB (IBC)/7(ND)2021            | IBC Under Sec 9                             |  |  | Wrong Document(no vakalatnama)         | 15/01/2021 |
| 1947 | 0710102415722018/37 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.           | COMPANY PETITION IB (IBC)/37(PB)2018           | IBC under Sec 7                             |  |  | need to ia filling                     | 15/01/2021 |
| 1948 | 0710200412802017/9  | MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD                                 | COMPANY PETITION IB (IBC)/178(PB)2017          | IBC Under Sec 9                             |  |  | NEED TO IA FILE                        | 15/01/2021 |
| 1949 | 0710204000182016/5  | MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS. | COMPANY PETITION (COMPANIES ACT)/3(ND)2016     | Sec 272 of the Companies Act , 2013         |  |  | NEED TO SIGN EVERY PAGES               | 15/01/2021 |
| 1950 | 0710102018372020/3  | NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED                 | COMPANY PETITION IB (IBC)/535(ND)2020          | IBC Under Sec 9                             |  |  | TRUE COPY SING MISSING                 | 17/01/2021 |
| 1951 | 0710102096542020/1  | NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED      | INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020 | Sec 60(5)                                   |  |  | NEED TO IA FILE                        | 18/01/2021 |

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| 1952 | 0710102096542020/2  | NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED                   | INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020 | Sec 60(5)                                   |  |  | need TO IA FILE                                    | 18/01/2021 |
| 1953 | 0710102113582020/3  | DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/5(ND)2021            | IBC under Sec 7                             |  |  | only proof of service upload                       | 18/01/2021 |
| 1954 | 0710102107682020/1  | MR.PAWAN SETHI & SONS Vs. PCL OIL AND SOLVENTS LTD & SONS.                              | COMPANY PETITION (COMPANIES ACT)/165(ND)2020   | Sec. 241(1),Sec. 242(4)                     |  |  | pg-49,50 not clear,pg-299-301 cut                  | 13/01/2021 |
| 1955 | 0710200421652018/6  | M/S VAIVA METALS AND ALLOYS PRIVATE LIMITED Vs. M/S SUNGIL INDIA PRIVATE LIMITED        | COMPANY PETITION IB (IBC)/492(ND)2018          | IBC Under Sec 9                             |  |  | Need to file as IA                                 | 14/01/2021 |
| 1956 | 0710102013952019/4  | STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD                                  | COMPANY APPLICATION(IBC)/159(PB)2019           | Application under any other provisions- IBC |  |  | Need to file as IA                                 | 15/01/2021 |
| 1957 | 0710102021062020/4  | RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/567(ND)2020          | IBC Under Sec 9                             |  |  | Need to file as IA                                 | 15/01/2021 |
| 1958 | 0710102023802018/19 | VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD  | COMPANY PETITION IB (IBC)/1600(ND)2018         | IBC under Sec 7                             |  |  | Need to file as IA                                 | 15/01/2021 |
| 1959 | 0710102028362020/2  | AARGUS GLOBAL LOGISTICS PRIVATE LIMITED Vs. STOCKFLOW EXPRESS PRIVATE LIMITED           | INTERLOCUTORY APPLICATION (I.B.C)/1734(ND)2020 | Application under any other provisions- IBC |  |  | Need to file as IA                                 | 15/01/2021 |
| 1960 | 0710102029882020/4  | ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED              | COMPANY PETITION IB (IBC)/782(ND)2020          | IBC Under Sec 9                             |  |  | Application will be file separately and file as IA | 15/01/2021 |
| 1961 | 0710102075082020/1  | DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED            | COMPANY PETITION IB (IBC)/983(ND)2020          | IBC under Sec 7                             |  |  | Court fee and welfare missed                       | 15/01/2021 |



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| 1962 | 0710102075082020/2  | DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED         | COMPANY PETITION IB (IBC)/983(ND)2020          | IBC under Sec 7                             |  |               | Court fee and welfare missed   | 15/01/2021 |
| 1963 | 0710102103842020/2  | ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED                      | INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020 | Sec 60(5)                                   |  |               | Need to file as IA   | 15/01/2021 |
| 1964 | 0710102120372019/5  | SUBHASH KUMAR KUNDRA Vs. TAURUS AGILE TECHNOLOGY                                     | COMPANY APPLICATION(IBC)/1833(PB)2019          | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    |  |               | NEED TO IA FILE  | 15/01/2021 |
| 1965 | 0710102126942019/1  | STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED                                | COMPANY APPLICATION(IBC)/1901(PB)2019          | Application under any other provisions- IBC |  |               | NEED TO IA FILE  | 15/01/2021 |
| 1966 | 0710120005252018/17 | GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.   | COMPANY PETITION IB (IBC)/560(ND)2018          | Application under any other provisions      |  |               | NEED TO IA FILE  | 15/01/2021 |
| 1967 | 0710200000062017/17 | IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED                     | COMPANY PETITION IB (IBC)/495(ND)2017          | Application under any other provisions      |  |               | NEED IA FILE   | 15/01/2021 |
| 1968 | 0710102014932020/5  | M/S LUDHIANA LUBRICANTS Vs. GODAWRI MOTORS PRIVATE LIMITED                           | COMPANY PETITION IB (IBC)/500(ND)2020          | IBC Under Sec 9                             |  |               | NEED TO IA FILE  | 15/01/2021 |
| 1969 | 710102002942021     | M/S SWISS PROMOTION PRIVATE LTD. VS M/S TIMEKEEPERS THEWATCH BOUTIQUEPRIVATE LIMITED | Company Appeal (IBC)                           | IBC Under Sec 9                             |  | Rashmi Chopra | Wrong case type/Jurisdiction in Mumbai/Page not clear-51,55 to 58,66 to 68,71,72,77,84,85,143/Blur page-155 to 446 | 13-01-2021 |
| 1970 | 710102004742021     | SUMIT BANSAL VS M/S ALANKIT FINSEC LIMITED   | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC |  | Abhishek Garg | uttar pardesh e-stamp paper 100 rupees   | 18-01-2021 |
| 1971 | 710102004842021     | HDB FINANCIAL SERVICE VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED                   | Interlocutory Application (I.B.C)              | Sec 60(5)                                   |  | Nidhi Saini   | Pg-101 to 103 not clear  | 18-01-2021 |

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|------|--------------------|---|------------------------------------|-----------------------|--|-------------------|--|------------|
| 1972 | 710102100792020    | HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED        | Intervention Petition (IBC)        | Sec 60(5)             |  | Vikrant Pachnanda | Double E filling   | 21-10-2020 |
| 1973 | 710102112212020    | AJI INTERNATIONAL PRIVATE LIMITED VS AARCITY BUILDERS PRIVATE LIMITED | Company Petition (Companies Act)   | Sec. 441              |  | MOHIT             | Roc report missed  | 02-12-2020 |
| 1974 | 710102117152020    | ANNAY RELATORS PRIVATE LIMITED VS SANYA REALTORS PRIVATE LIMITED      | Company Petition (Companies Act)   | Sec. 241(1)           |  | Prashant Jain     | kindly serve the petition to all respondents, Page in hindi 136 to 140, Company master data missed         | 18-12-2020 |
| 1975 | 710102003122021    | M/S SANMATI AGRIZONE PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES    | Company Appeal(Companies Act)      | Sec 252 (1)           |  | Praveen Mahajan   | Pages not clear 61,65,64,71,72,73 to 83,85 to 89,103,105,111,114,115,116,117,119,120,123 to 145,148 to 156 | 14-01-2021 |
| 1976 | 710102004642021    | POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED    | Company Application(Companies Act) | Rule 11 of NCLT       |  | Akash Panwar      | main case number not link  | 18/01/2021 |
| 1977 | 710102004632021    | POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED    | Company Application(Companies Act) | Rule 11 of NCLT       |  | Akash Panwar      | main case not link   | 18/01/2021 |
| 1978 | 710102005102021    | ALLURI SITARAMA RAJU VS CHIRON INFRA TECH PRIVATE LIMITED             | Company Application(Companies Act) | Rule 11 of NCLT       | COMPANY PETITION (COMPANIES ACT)/94(ND)2020    | Eshna Kumar       | e-stamp missed   | 19/01/2021 |
| 1979 | 0710102003372020/5 | INGRAM MICRO INDIA PVT LTD. Vs. WORXPACE CONSULTING PVT. LTD          |                                    | Rule 11 of NCLT, 2016 | COMPANY APPLICATION(IBC)/579(ND)2020           |                   | Wrong Doc.(application filed)  | 15/01/2021 |
| 1980 | 0710102118212020/1 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD                        |                                    | Sec 60(5)             | INTERLOCUTORY APPLICATION (I.B.C)/5618(PB)2020 |                   | Proof of Service   | 20/01/2021 |
| 1981 | 0710102157232019/6 | M/S BALIKA AIR SERVICES Vs. M/S SPICEJET LIMITED                      |                                    | IBC Under Sec 9       | COMPANY PETITION IB (IBC)/49(ND)2020           |                   | Wrong Doc.(application filed)  | 20/01/2021 |

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|------|---------------------|--|--|--------------------------|--|--|--|------------|
| 1982 | 710102014692019     | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED                                   |  | IBC under Sec 7          |  |  | Wrong Document (rejoinder filed)                             | 12-01-2021 |
| 1983 | 710102014692019     | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED                                   |  | IBC under Sec 7          |  |  | Wrong Document (rejoinder filed)                             | 13-01-2021 |
| 1984 | 710102410272017     | CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. |  | IBC Under Sec 10         |  |  | Wrong Document (Quarterly report filed) should be file as IA | 16-01-2021 |
| 1985 | 0710102112122019/8  | RAJAT MITRA Vs. PERFECT COLOR DIGITAL PRINTS PVT. LTD.   | COMPANY PETITION IB (IBC)/1974(ND)2019 | IBC Under Sec 9          |  |  | Wrong Doc.( should be filed as application)                  | 16/01/2021 |
| 1986 | 0710102116312019/3  | ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED  | COMPANY APPLICATION(IBC)/1665(PB)2019  | Sec 43(1) r/w Sec 44 (1) |  |  | INDEX MISSING  | 16/01/2021 |
| 1987 | 0710102407072018/32 | COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED                              | COMPANY PETITION IB (IBC)/297(PB)2018  | IBC under Sec 7          |  |  | BLANK DOCUMENTS  | 16/01/2021 |
| 1988 | 0710200420362018/71 | PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.  | COMPANY PETITION IB (IBC)/456(ND)2018  | IBC under Sec 7          |  |  | e-stamp, Supporting affidavit missed                         | 16/01/2021 |
| 1989 | 0710200420362018/72 | PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.  | COMPANY PETITION IB (IBC)/456(ND)2018  | IBC under Sec 7          |  |  | e-stamp, Supporting affidavit missed                         | 16/01/2021 |
| 1990 | 0710102001782019/5  | EVENTALES DESIGNS PVT. LTD. Vs. LIBRA AUTOMOTIVES PVT. LTD.  | COMPANY PETITION IB (IBC)/157(ND)2019  | IBC Under Sec 9          |  |  | NEED TO IA FILE  | 17/01/2021 |
| 1991 | 0710102002262020/2  | VIVEK RAHEJA Vs. SUNRAYS ENGINEERS PRIVATE LIMITED   | COMPANY APPLICATION(IBC)/519(PB)2020   | Rule 11 of NCLT, 2016    |  |  | Wrong Doc.(Status report filed) Wrong Jurisdiction chosen    | 18/01/2021 |

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|------|---------------------|--|---|-----------------|--|--|--|------------|
| 1992 | 0710102009342020/2  | OMNI MEDIA COMMUNICATIONS PVT LTD Vs. JAY POLYCHEM INDIA PVT LTD                 | COMPANY APPLICATION(IBC)/958(ND)2020          | Sec 54(1)       |  |  | Proof of Service                       | 18/01/2021 |
| 1993 | 0710102022622020/2  | ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED                                | COMPANY APPLICATION(IBC)/1412(ND)2020         | Sec 60(5)       |  |  | pg-19 not clear,true copy stamp missed | 18/01/2021 |
| 1994 | 0710102025802018/21 | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD    | COMPANY PETITION IB (IBC)/1683(ND)2018        | IBC Under Sec 9 |  |  | pg-34,35 not clear                     | 18/01/2021 |
| 1995 | 0710102030762018/5  | B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD                                | COMPANY PETITION IB (IBC)/1752(ND)2018        | IBC Under Sec 9 |  |  | Need to file as IA                     | 18/01/2021 |
| 1996 | 0710102033152020/2  | JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED                        | COMPANY PETITION IB (IBC)/1086(PB)2020        | IBC under Sec 7 |  |  | Index missed                           | 18/01/2021 |
| 1997 | 0710102081192019/5  | TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                             | COMPANY APPEAL(COMPANIES ACT)/372(ND)2019     | Sec 252 (3)     |  |  | INDEX MISSING                          | 18/01/2021 |
| 1998 | 0710102086982019/9  | B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNO CRAFT PVT. LTD.                         | COMPANY PETITION IB (IBC)/1198(ND)2019        | IBC Under Sec 9 |  |  | NEED TO IA FILE                        | 18/01/2021 |
| 1999 | 0710102094922020/1  | ASSAM POWER DISTRIBUTION COMPANY LIMITED Vs. HINDUSTAN PAPER CORPORATION LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/173(ND)2021 | Regulation 33   |  |  | True copy sign and stamp missed        | 18/01/2021 |
| 2000 | 0710102109222020/1  | TEPPLE SOFTWARES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                      | COMPANY APPEAL(COMPANIES ACT)/494(ND)2020     | Sec 252 (3)     |  |  | INCOME TAX SERVICE MISSING             | 18/01/2021 |
| 2001 | 0710102111552020/1  | ADITY THAKRAN Vs. CHD DEVELOPERS   | COMPANY PETITION (COMPANIES ACT)/2(ND)2021    | Sec. 73(4)      |  |  | ONLY PROOF OF SERVICE                  | 18/01/2021 |

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|------|---------------------|--|--|---|--|--|------------------------------|------------|
| 2002 | 0710102113582020/4  | DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/5(ND)2021                      | IBC under Sec 7                             |  |  | Wrong document               | 18/01/2021 |
| 2003 | 0710120004442018/6  | M/S. C & S ELECTRIC LTD. Vs. M/S. UNILEC ENGINEERS LTD.                  | COMPANY PETITION IB (IBC)/1340(ND)2018                   | IBC Under Sec 9                             |  |  | SUPPORTING AFFIDAVIT MISSING | 18/01/2021 |
| 2004 | 0710120004512018/20 | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.             | COMPANY PETITION IB (IBC)/637(PB)2018                    | Application under any other provisions      |  |  | NEED TO IA FILE              | 18/01/2021 |
| 2005 | 0710200412652017/14 | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD                   | COMPANY PETITION IB (IBC)/546(ND)2017                    | IBC Under Sec 9                             |  |  | NEED TO IA FILE              | 18/01/2021 |
| 2006 | 0710102016252018/35 | AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED           | COMPANY PETITION IB (IBC)/1411(ND)2018                   | IBC Under Sec 9                             |  |  | e-stamp missed               | 19/01/2021 |
| 2007 | 0710102027062020/3  | FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL                     | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2020 | Sec. 230-232 - Second Motion                |  |  | PAGE 11-13 NOT CLEAN         | 19/01/2021 |
| 2008 | 0710102087092020/10 | HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/939(ND)2020                    | IBC Under Sec 9                             |  |  | NEED TO IA FILE              | 19/01/2021 |
| 2009 | 0710102093662020/3  | NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED           | INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020           | Application under any other provisions- IBC |  |  | NEED TO IA FILE              | 19/01/2021 |
| 2010 | 0710102095682019/1  | SHALU KHANNA Vs. SAUBHAGYA ORNAMENTS PRIVATE LIMITED                     | COMPANY APPLICATION(IBC)/410(ND)2019                     | Sec 60(5)                                   |  |  | NEED TO IA FILE              | 19/01/2021 |
| 2011 | 0710102110392019/10 | NANGALIA BROS. PVT. LTD. Vs. SACHIN ELECTRICALS                          | COMPANY PETITION IB (IBC)/2069(ND)2019                   | IBC Under Sec 9                             |  |  | E-STAMP PAPER OF RUPEES 100  | 19/01/2021 |

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|------|---------------------|---|--|---|--|--|-----------------------------|------------|
| 2012 | 0710102112562019/1  | FE (INDIA) LTD Vs. FE (INDIA) LTD   | COMPANY PETITION IB (IBC)/1074(ND)2019       | Application under any other provisions- IBC |  |  | NEED TO IA FILE             | 19/01/2021 |
| 2013 | 0710102116512020/1  | S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/529(ND)2020    | Sec 252 (3)                                 |  |  | income tax service missing  | 19/01/2021 |
| 2014 | 0710102120122019/6  | SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED   | COMPANY PETITION (COMPANIES ACT)/132(ND)2019 | Sec. 58(3),Sec. 241(1),Sec. 242(4)          |  |  | NEED TO IA FILE             | 19/01/2021 |
| 2015 | 0710102128042019/16 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED                            | COMPANY PETITION IB (IBC)/2413(ND)2019       | IBC Under Sec 9                             |  |  | NEED TO IA FILE             | 19/01/2021 |
| 2016 | 0710102131602019/5  | VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING PVT LTD.  | COMPANY PETITION IB (IBC)/3017(ND)2019       | IBC Under Sec 9                             |  |  | NEED TO IA FILE             | 19/01/2021 |
| 2017 | 0710102136342019/9  | ANKUR JAIN Vs. SILVERTOAN PAPERS LIMITED  | COMPANY PETITION IB (IBC)/2626(ND)2019       | IBC Under Sec 9                             |  |  | E-STAMP PAPER OF RUPEES 100 | 19/01/2021 |
| 2018 | 0710102155432019/4  | DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES   | COMPANY APPEAL(COMPANIES ACT)/966(ND)2019    | Sec 252 (1)                                 |  |  | SERVICE MISSING             | 19/01/2021 |
| 2019 | 0710102161022019/9  | ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON  | COMPANY APPLICATION(IBC)/2801(PB)2019        | Sec 60(5)                                   |  |  | PROOF OF SERVICE MISSING    | 19/01/2021 |
| 2020 | 0710102172392019/5  | PREMIER FOOT STEPS Vs. JJ TRADELINKS PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/426(ND)2020        | IBC Under Sec 9                             |  |  | PAGE 8 TYPE COPY            | 19/01/2021 |
| 2021 | 0710102001962019/17 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.                     | COMPANY PETITION IB (IBC)/136(ND)2019        | IBC Under Sec 10                            |  |  | NEED TO IA FILE             | 20/01/2021 |

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|------|---------------------|--|---|---|--|--|---------------------------------|------------|
| 2022 | 0710102003992021/1  | NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA                              | INTERLOCUTORY APPLICATION (I.B.C)/337()2021 | Sec. 12A                                    |  |  | NEED TO IA FILE                 | 20/01/2021 |
| 2023 | 0710102013952019/5  | STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD                   | COMPANY APPLICATION(IBC)/159(PB)2019        | Application under any other provisions- IBC |  |  | NEED TO IA FILE                 | 20/01/2021 |
| 2024 | 0710102034482018/5  | PUNJAB NATIONAL BANK Vs. M/S BETA INFRA TECH PRIVATE LIMITED             | COMPANY PETITION IB (IBC)/117(PB)2019       | IBC under Sec 7                             |  |  | NEED TO IA FILE                 | 20/01/2021 |
| 2025 | 0710102064462020/7  | BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD | COMPANY PETITION IB (IBC)/833(ND)2020       | IBC Under Sec 9                             |  |  | NEED TO IA FILE                 | 20/01/2021 |
| 2026 | 0710102075392019/12 | RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.                        | COMPANY PETITION IB (IBC)/894(ND)2019       | IBC Under Sec 9                             |  |  | 71 73 NOT CLEAR                 | 20/01/2021 |
| 2027 | 0710102118152020/6  | DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED                       | COMPANY PETITION IB (IBC)/7(ND)2021         | IBC Under Sec 9                             |  |  | AFFIDAVIT MISSING               | 20/01/2021 |
| 2028 | 0710102118152020/7  | DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED                       | COMPANY PETITION IB (IBC)/7(ND)2021         | IBC Under Sec 9                             |  |  | INDEX MISSING                   | 20/01/2021 |
| 2029 | 0710102133212019/9  | CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.             | COMPANY PETITION IB (IBC)/2552(ND)2019      | IBC Under Sec 9                             |  |  | 72-76 88 NOT CLEAR 77 TRANSLATE | 20/01/2021 |
| 2030 | 0710102147562019/4  | PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED        | COMPANY PETITION IB (IBC)/3132(ND)2019      | IBC Under Sec 9                             |  |  | INDEX MISSING                   | 20/01/2021 |
| 2031 | 0710102150482019/8  | RAM BHAWAN Vs. UTTAM STRIPS LIMITED                                      | COMPANY APPLICATION(IBC)/1608(ND)2019       | Application under any other provisions- IBC |  |  | NEED TO IA FILE                 | 20/01/2021 |

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|------|---------------------|--|---|--|--|----------------------|---|------------|
| 2032 | 0710102161172019/4  | M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED         | COMPANY PETITION IB (IBC)/3458(ND)2019    | IBC Under Sec 9                        |  |                      | not found   | 20/01/2021 |
| 2033 | 0710102166352019/2  | PCR INFRATECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED                           | COMPANY PETITION IB (IBC)/3403(ND)2019    | IBC Under Sec 9                        |  |                      | INDEX MISSING   | 20/01/2021 |
| 2034 | 0710120003962018/5  | STERLING RHI PRINTOGRAPHICS PRIVATE LIMITD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/768(ND)2018 | Application under any other provisions |  |                      | NEED TO PETITION FILE   | 20/01/2021 |
| 2035 | 0710200410952018/19 | VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.                            | COMPANY PETITION IB (IBC)/893(ND)2018     | IBC Under Sec 9                        |  |                      | NO INDEX  | 20/01/2021 |
| 2036 | 0710200410952018/20 | VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.                            | COMPANY PETITION IB (IBC)/893(ND)2018     | IBC Under Sec 9                        |  |                      | not found   | 20/01/2021 |
| 2037 | 0710102009772020/2  | UNIQUE LOGISTICS INTERNATIONAL INDIA PVT. LTD. Vs. RS SEVEN LIFESTYLE PVT. LTD.              | COMPANY PETITION IB (IBC)/327(ND)2020     | IBC Under Sec 9                        |  |                      | e-stamp missing   | 21/01/2021 |
| 2038 | 710102085812020     | RITESH SPINNING MILLS LIMITED VS ELLY REALCON PRIVATE LIMITED                                | Company Petition (Companies Act)          | Rule 11 of NCLT                        |  | NIRAJ PREET          | Wrong case type select  | 09-06-2020 |
| 2039 | 710102119182020     | CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL PROPERTIES INFRASTRUCTURE LTD                | Company Petition IB (IBC)                 | IBC Under Sec 9                        |  | Maneesh Kumar        | page:31-33, 113 missed page 77, 81, 83, 89, 90, 94, not clear true copy sign missed, proof of service not clear, all pdf merge in 1 pdf | 28/12/2020 |
| 2040 | 710102119052020     | CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL TOWNSHIPS INFRASTRUCTURE LTD                 | Company Petition IB (IBC)                 | IBC Under Sec 9                        |  | Maneesh Kumar        | page:32-34, 234-235 missed, page35-36, 41-44, 46, 47, 49, 55-59, 61-64, 67-70, 78, 81, 103-107, 173, 185, 188, 195 etc page not clear   | 26/12/2020 |
| 2041 | 710102002882021     | VIJI KUMARAVEL VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED                                    | Company Petition IB (IBC)                 | IBC Under Sec 9                        |  | Srinivasan Ramaswamy | claim amount less than 1 cr/Advocate wilfare &&& court fees miss  | 13/01/2021 |



|      |                 |  |                                   |  |                                       |                       |   |            |
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| 2042 | 710102003392021 | A.V. RAMACHANDRAN VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED   | Company Petition IB (IBC)         | IBC Under Sec 9  |                                       | Srinivasan Ramaswamy  | claim amount less than 1 cr/Advocate welfare &&& court fees miss  | 14/01/2021 |
| 2043 | 710102005132021 | ENGINEERS CONSORTIUM VS BULLAND BUILDTECH PRIVATE LIMITED  | Company Petition IB (IBC)         | IBC Under Sec 9  |                                       | Nithin                | Pages not clear-30,31/Claim amount less than 1 Cr   | 19/01/2021 |
| 2044 | 710102004912021 | MACHINO TRANSPORT PVT LTD VS MACHINO FINANCE LTD   | Company Petition IB (IBC)         | Rule16(d),NCLT Rules,2016 IBC                          |                                       | RANJANA ROY GAWAI     | Page missing-29 to31/Wrong case type/wrong pagination after page no.124/Advocate welfare &&& court fees missing | 18/01/2021 |
| 2045 | 710102004952021 | RELIGARE ENTERPRISES LTD VS LIGARE AVIATION LTD  | Company Petition IB (IBC)         | IBC under Sec 7  |                                       | Sandeep Devashish Das | Proof of service  | 18/01/2021 |
| 2046 | 710102005012021 | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS RUDRABHISHEK ENTERPRISES LIMITED                               | Company Petition IB (IBC)         | IBC Under Sec 9  |                                       | Envitech Consultants  | All pages blank No data   | 18/01/2021 |
| 2047 | 710102005912021 | ARUMANI TRADERS VS SARU INTERNATIONAL PVT. LTD.  | Company Petition IB (IBC)         | IBC Under Sec 9  |                                       | SHAILENDER KUMAR      | Claim amount less than 1 Cr/Page not clear-32,34,36,93 to 98,102,154 to 218/etc                                 | 21/01/2021 |
| 2048 | 710102001242021 | B S DESWAL VS M/S SHREEOM WIRES PRIVATE LIMITED  | Interlocutory Application (I.B.C) | Application under any other provisions- IBC            | COMPANY PETITION IB (IBC)/645(ND)2018 | B S Deswal            | document Not Upload   | 01-07-2021 |
| 2049 | 710102001302021 | M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED | Cross Application (IBC)           | Sec 49(2)  | COMPANY PETITION IB (IBC)/71(ND)2020  | Rohit Kumar           | due payment for rule 11, or you can write read with rule-11   | 01-08-2021 |
| 2050 | 710102005502021 | INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PRIVATE LIMITED   | Interlocutory Application (I.B.C) | Regulation 44(2), Liquidation process Regulation, 2016 | COMPANY PETITION IB (IBC)/438(PB)2018 | CA ANIL KUMAR         | 139-153 not clear and section wrong   | 20/01/2021 |
| 2051 | 710102005022021 | PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS DEVKRIPA ISPAT  | Interlocutory Application (I.B.C) | Sec 60(2)  | COMPANY PETITION IB (IBC)/985(ND)2018 | PRADEEP MISRA         | wrong e stamp paperss   | 19/01/2021 |

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| 2052 | 0710102005132020/4  | LEASEPLAN INDIA PRIVATE LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/255(ND)2020                 |  |  | Wrong file upload in rejoinder corner       | 21/01/2021 |
| 2053 | 0710102101302020/4  | STATE BANK OF INDIA Vs. ARVIND DHAM   | Section 95(1)                               | COMPANY PETITION IB (IBC)/1038(ND)2020                |  |  | E stamp paper and affidavit missed          | 21/01/2021 |
| 2054 | 0710102104842019/13 | PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED                 | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/1717(ND)2019                |  |  | Index missed                                | 21/01/2021 |
| 2055 | 0710102105952019/7  | CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED                | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/1861(ND)2019                |  |  | Court fee and welfare missed                | 21/01/2021 |
| 2056 | 0710102107182020/2  | AJAY GOYAL Vs. RAJESH MAHAJAN [SUSPENDED DIRECTOR]                              | 19(2)                                       | INTERLOCUTORY APPLICATION (I.B.C)/5012(ND)2020        |  |  | Stamp paper not notarized                   | 21/01/2021 |
| 2057 | 0710102112552019/9  | GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED                      | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/2001(ND)2019                |  |  | Welfare missed of Rs15                      | 21/01/2021 |
| 2058 | 0710102151952019/5  | INTEC CAPITAL LIMITED Vs. MAC ROOF INDIA PRIVATE LIMITED                        | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/355(ND)2020                 |  |  | Index missed and page numbering not mention | 21/01/2021 |
| 2059 | 0710102155762019/2  | BLUE STAR LTD. Vs. UPAL BUILDTECH PVT. LTD.                                     | Application under any other provisions- IBC | INTERLOCATORY APPLICATION (COMPANIES ACT)/107(ND)2019 |  |  | True copy sign and stamp missed             | 21/01/2021 |
| 2060 | 0710102165812019/3  | NARESH CHOUDHARY Vs. MEDEOR HOSPITAL LIMITED                                    | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/3436(ND)2019                |  |  | Need to file as IA                          | 21/01/2021 |
| 2061 | 0710102410042018/19 | INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.                                 | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/373(PB)2018                 |  |  | sign missed of advocate in index            | 21/01/2021 |

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| 2062 | 0710102412382017/14 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/343(ND)2017  |  |  | Stamp paper missed       | 21/01/2021 |
| 2063 | 0710102412382017/15 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/343(ND)2017  |  |  | Stamp paper missed       | 21/01/2021 |
| 2064 | 0710102412382017/16 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/343(ND)2017  |  |  | Stamp paper missed       | 21/01/2021 |
| 2065 | 0710120005022018/10 | ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/985(ND)2018  |  |  | Worng document           | 21/01/2021 |
| 2066 | 0710200014262017/11 | M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER                         | Sec. 7(7)                                   | COMPANY PETITION IB (IBC)/575(ND)2017  |  |  | Need to file as IA       | 21/01/2021 |
| 2067 | 0710102003522020/5  | INTEC CAPITAL LIMITED Vs. SHAKUN SOCKET INDUSTRIES PVT. LTD.  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/216(ND)2020  |  |  | pg-13,17,20,21 not clear | 22/01/2021 |
| 2068 | 0710102150482019/9  | RAM BHAWAN Vs. UTTAM STRIPS LIMITED   | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/1608(ND)2019  |  |  | need to ia file          | 24/01/2021 |
| 2069 | 0710102154292019/2  | PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/3144(ND)2019 |  |  | 47-52 54 56 NOT CLEAR    | 23/01/2021 |
| 2070 | 0710120006752018/11 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.                               | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/1032(ND)2018 |  |  | NEED TO IA FILE          | 23/01/2021 |
| 2071 | 0710102077352019/17 | A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.                 | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/984(ND)2019  |  |  | TRUE COPY SIGN MISSING   | 24/01/2021 |

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| 2072 | 0710102116312019/4 | ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED                              | Sec 43(1) r/w Sec 44 (1)           | COMPANY APPLICATION(IBC)/1665(PB)2019       |                                       |                | NEED TO IA FILE  | 24/01/2021 |
| 2073 | 710102006132021    | NISHANT GAURAV GUPTA VS M/S ISHWAR INDUSTRIES LTD  | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/818(ND)2018 | Nishi          | 41-43,46-49,86.115,116,135 not clear page  | 21/01/2021 |
| 2074 | 710102006502021    | IIFL FINANCE LIMITED VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED                               | Interlocutory Application (I.B.C)  | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/654(PB)2019 | Shreeya Tandon | SIGN MISSING   | 22/01/2021 |
| 2075 | 710102006072021    | VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR VS HSK INFRA PRIVATE LIMITED | Company Petition IB (IBC)          | IBC Under Sec 9                             |                                       | Pankaj Paliwal | Claim amount less than 1 Cr/Advocate welfare &&& Court fees miss   | 20/01/2021 |
| 2076 | 710102005902021    | VM WEBCLUSION PVT. LTD. VS CONNECTIONS INFRATECH SOLUTIONS PVT. LTD.                         | Company Petition IB (IBC)          | IBC Under Sec 9                             |                                       | chirag deswal  | Claim amount less than 1 Cr./Jurisdiction in Gurgaon HR/Advocate welfare &&& Court fees miss/etc                         | 21/01/2021 |
| 2077 | 710102006172021    | YUDHISHTER PAL VS VERINDER KUMAR CHHABRA   | Intervention Petition (IBC)        | Sec 60(5)                                   |                                       | Malak Bhatt    | List of Date And Events & Brief Synopsis Missing   | 21/01/2021 |
| 2078 | 710102006392021    | YUDHISHTER PAL VS VERINDER KUMAR CHHABRA   | Intervention Petition (IBC)        | Sec 60(5)                                   |                                       | Malak Bhatt    | list of date of events brief synopsis  | 22/01/2021 |
| 2079 | 710102006642021    | INDUS INTELLIRISK & INTELLISENCE SERVICE PVT. LTD. VS PDS MULTINATIONAL FASHION LTD.         | Company Petition IB (IBC)          | IBC Under Sec 9                             |                                       | PARDEEP DAHIYA | Claim amount less than 1 Cr./Jurisdiction in Bangalore/Blur page- 42,53,70,72,74,80,84,85,90 to 98,100,110 to 116,119 to | 23/01/2021 |
| 2080 | 710102071612020    | VIJAY KUMAR VS   | Company Application(Companies Act) |   |                                       | Nishi          | Main case not link   | 17/07/2020 |
| 2081 | 710102006822021    | VIPUL LTD. VS TURNKEY INFRASTRUCTURE PVT. LTD.   | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/180(ND)2020 | shreya kohli   | wrong section please mention properly  | 23/01/2021 |

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|------|-----------------|---|------------------------------------|---|---|----------------------|---|------------|
| 2082 | 710102006532021 | STERLING VEHICLES & SALES GENERAL PVT. LTD VS TURNKEY INFRASTRUCTURE PVT. LTD.  | Interlocutory Application (I.B.C)  | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/546(PB)2018       | Sunil Prakash Sharma | &quot; Payment not done of other sections or dear sir please mention one section soft copy and other section you can write as r/w or please caal    | 22/01/2021 |
| 2083 | 710102006552021 | NILESH SHARMA VS PRAMOD GOEL  | Interlocutory Application (I.B.C)  | Application under any other provisions      | COMPANY PETITION IB (IBC)/1771(ND)2018      | MILAN                | sign missing and estamp paper missing   | 22/01/2021 |
| 2084 | 710102006942021 | HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.   | Company Application(Companies Act) | Rule 11 of NCLT, 2016                       | COMPANY PETITION (COMPANIES ACT)/70(PB)2020 | Atul Singh           | Payment Not Done  | 25/01/2021 |
| 2085 | 710102118602020 | SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED  | Interlocutory Application (I.B.C)  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/819(ND)2019       | Siddharth Bhatli     | document Not Upload   | 24-12-2020 |
| 2086 | 710102004152021 | LIQUIDATOR SANJAY KUMAR AGGARWAL SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED - IN LIQUIDATION VS REGISTRAR OF COMPANIES (NCT DELHI) | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1071(ND)2018      | SANJAY               | please choose section any other provision please call us 24363846   | 15-01-2021 |
| 2087 | 710102007182021 | VEENA KOHLI VS JEY KAY PRIVATE LIMITED  | Company Application(Companies Act) | Sec. 59                                     | COMPANY APPEAL(COMPANIES ACT)/31(PB)2018    | Sanjeev Mahajan      | income tax service and roc service missing  | 26-01-2021 |
| 2088 | 710102007172021 | RISHAB KOHLI VS JEY KAY PRIVATE LIMITED   | Company Application(Companies Act) | Sec. 59                                     | COMPANY APPEAL(COMPANIES ACT)/31(PB)2018    | Sanjeev Mahajan      | sign missing and true copy missing and section wrong service missing roc and income tax   | 26-01-2021 |
| 2089 | 710102007502021 | SHYAM ARORA VS UNIVERSAL BUILDWELL PVT. LTD.  | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2011(PB)2019      | SHYAM                | wrong filing  | 27-01-2021 |
| 2090 | 710102007422021 | RAJESH RAMNANI VS UNIVERSAL BUILDWELL PVT. LTD.   | Interlocutory Application (I.B.C)  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/800(ND)2020       | RAJESH RAMNANI       | sign missing and section wrong  | 27-01-2021 |
| 2091 | 710102117532020 | RAJ KUMAR VS KKSPUN INDIA LIMITED   | Company Petition IB (IBC)          | IBC Under Sec 9                             |   | RAHUL LAL AKHRIYA    | index not fill, counsil sign missed, petition not sign on every pages , page numbering missed, bank statement not clear, compliance affidavit 9(3)b | 19-12-2020 |

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| 2092 | 710102003262021     | ANAND MOHAN VS PATEL ENGINEERING LIMITED  | Transfer Petition (IBC)                                  | Rule16(d),NCLT Rules,2016 IBC  |  | SAIKRISHNA ASSOCIATES | main case number no mention in index. page:233-234, 235, 243, 242-345, 367, 383, 481 not clear and page 479, 497 Hindi translation etc | 14-01-2021 |
| 2093 | 710102005762021     | ANANYA MARKETING AND DISTRIBUTORS VS PP TELECELL MARKETING PRIVATE LIMITED  | Intervention Petition (IBC)                              | Sec 60(5)                      |  | TUSHAR                | Court fees &&& 100 Rs. Missing of Affidavit/sign miss-2 to 6   | 20-01-2021 |
| 2094 | 710102007482021     | VIJAY SINGH MANN VS KAAMA BREWERIES PVT. LTD.   | Company Petition IB (IBC)                                | Sec 60(5)                      |  | KARAN DEWAN           | Link with main case  | 27-01-2021 |
| 2095 | 0710102065332020/1  | KANTI MOHAN RUSTAGI Vs. DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD (DHBVN)  | INTERLOCUTORY APPLICATION (I.B.C)/2428(ND)2020           | Sec 60(5)                      |  |                       | AFFIDAVIT MISSING  | 25/01/2021 |
| 2096 | 0710102102722019/5  | MRS. CHHAMA JAIN Vs. MIST DIRECT SALES PRIVAET LIMITED  | COMPANY PETITION IB (IBC)/1771(ND)2019                   | IBC Under Sec 9                |  |                       | NEED TO SIGN ALL PAGES   | 25/01/2021 |
| 2097 | 0710102132372019/12 | KRIBHCO FERTILIZERS LIMITED Vs.   | COMPANY PETITION (COMPANIES ACT)/155(ND)2019             | Sub-Section (1) Of Section 66. |  |                       | 100 RUPPEE E STAMP MISSED  | 25/01/2021 |
| 2098 | 0710102019662020/5  | SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. SHIPRA ESTATE LIMITED  | COMPANY PETITION IB (IBC)/545(ND)2020                    | IBC Under Sec 9                |  |                       | INDEX MISSING  | 27/01/2021 |
| 2099 | 0710102026532020/1  | M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S KALYANI BARTER PVT. LTD.                        | COMPANY PETITION IB (IBC)/696(ND)2020                    | ----IBC Under Sec 9            |  |                       | NEED TO ALL PAGES SIGN   | 27/01/2021 |
| 2100 | 0710102026622020/2  | FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/694(ND)2020                    | IBC Under Sec 9                |  |                       | NEED TO ALL PAGES SIGN   | 27/01/2021 |
| 2101 | 0710102062032020/4  | UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2020 | Sec. 230-232 - Second Motion   |  |                       | NEED TO IA FILE  | 27/01/2021 |

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| 2102 | 0710102099052020/3  | MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020 | Sec. 230-232 - Second Motion             |  |  | NEED TO IA FILE   | 27/01/2021 |
| 2103 | 0710102121362019/7  | BURDA DRUCK INDIA PRIVATE LIMITED Vs. DYNAMIC TEXTBOOKS PRINTERS PRIVATE LIMITED                   | COMPANY PETITION IB (IBC)/2223(ND)2019                   | IBC Under Sec 9                          |  |  | NEED TO IA FILE   | 27/01/2021 |
| 2104 | 0710102128042019/18 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/2413(ND)2019                   | IBC Under Sec 9                          |  |  | ONLY ORDER UPLOAD   | 27/01/2021 |
| 2105 | 0710102151312019/37 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED  | COMPANY PETITION (COMPANIES ACT)/173(PB)2019             | Sec. 241(1)                              |  |  | PAGE-50-88 NOT CLEAR  | 27/01/2021 |
| 2106 | 0710102002292021/1  | SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS | INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021            | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) |  |  | PAGE- 14 NOT CLEAR  | 28/01/2021 |
| 2107 | 0710102091572020/2  | ANUPAM GUPTA Vs. OVERSEAS COURIER SERVICE INDIA PVT LTD  | COMPANY APPLICATION(COMPANIES ACT)/561(ND)2020           | Rule 11 of NCLT                          |  |  | PG-403 cut/808,867,919 not clear/Pg-1396 to 1398,1418 Japanese translation/true copy sign missed in some pages of Vol-I | 01-08-2021 |
| 2108 | 0710200410572018/2  | M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.                           | COMPANY PETITION IB (IBC)/271(ND)2018                    | IBC Under Sec 9                          |  |  | Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no.  | 19/01/2021 |
| 2109 | 0710200410572018/3  | M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.                           | COMPANY PETITION IB (IBC)/271(ND)2018                    | IBC Under Sec 9                          |  |  | Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no.  | 19/01/2021 |
| 2110 | 0710102104842019/12 | PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED                                    | COMPANY PETITION IB (IBC)/1717(ND)2019                   | IBC Under Sec 9                          |  |  | Stamp paper missed & true copy sign missed  | 20/01/2021 |
| 2111 | 0710102118892019/8  | VENESSA METALS AND ALLOYS PVT. LTD. Vs. TERRENCE ALLOYS PRIVATE LIMITED                            | COMPANY PETITION IB (IBC)/2262(ND)2019                   | IBC Under Sec 9                          |  |  | Wrong Document(Application filed)   | 20/01/2021 |

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| 2112 | 0710102068922020/2 | PARDEEP SINGH DESWAL Vs. POOJA ROLLER FLOOR MILLS PRIVATE LTD                  | COMPANY PETITION (COMPANIES ACT)/84(ND)2020    | Sec. 271-273          |  |  | Index not signed/e-stamp missing  | 21/01/2021 |
| 2113 | 0710102119472020/1 | IMAGE ESTATS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/9(ND)2021        | Sec 252 (3)           |  |  | Pg-2 is cut   | 21/01/2021 |
| 2114 | 0710102031072018/8 | MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT. LTD                   | COMPANY PETITION IB (IBC)/1518(ND)2018         | Rule 11 of NCLT, 2016 |  |  | Index not signed  | 22/01/2021 |
| 2115 | 0710102033542020/3 | CORPORATION BANK Vs. DMC   | COMPANY PETITION IB (IBC)/804(ND)2020          | IBC under Sec 7       |  |  | e-stamp missing   | 22/01/2021 |
| 2116 | 0710102068222020/2 | OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI                                  | COMPANY PETITION IB (IBC)/904(ND)2020          | IBC Section 59        |  |  | Pg-28 to 32 not clear   | 22/01/2021 |
| 2117 | 0710102084642020/2 | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.                   | INTERLOCUTORY APPLICATION (I.B.C)/3711(PB)2020 | 19(2)                 |  |  | Wrong Document(Application filed)   | 22/01/2021 |
| 2118 | 0710102114752020/1 | RITA GUPTA Vs. MR. INDER PAL SINGH   | INTERLOCUTORY APPLICATION (I.B.C)/5484(ND)2020 | Sec 60(5)             |  |  | e-stamp, Supporting affidavit missed  | 16-01-2021 |
| 2119 | 0710102033012020/4 | JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/986(ND)2020          | IBC Under Sec 9       |  |  | Pg-5,7,14,15,19,21,23,33,35,37 not clear  | 18-01-2021 |
| 2120 | 0710120005102018/6 | MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED            | COMPANY PETITION IB (IBC)/990(ND)2018          | IBC Under Sec 9       |  |  | Wrong Document(Application/Rejoinder/Reply/Affidavit/Proof of service/order. All filed with same slash(/) No. | 18-01-2021 |
| 2121 | 0710200415372018/1 | INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED         | COMPANY PETITION IB (IBC)/843(ND)2018          | IBC Under Sec 9       |  |  | Wrong Document(Application Filed)   | 18-01-2021 |



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| 2122 | 0710102007022020/1  | SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. | COMPANY APPLICATION(IBC)/539(ND)2020      | Application under any other provisions- IBC |  |  | Wrong Document (progress report filed)                | 19-01-2021 |
| 2123 | 0710102016152019/7  | ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED  | COMPANY PETITION IB (IBC)/578(ND)2019     | IBC Under Sec 9                             |  |  | No index/Stamp paper missed & not uploaded in one PDF | 19-01-2021 |
| 2124 | 0710102128042019/17 | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/2413(ND)2019    | IBC Under Sec 9                             |  |  | Wrong Document(Incomplete Docs.)                      | 21-01-2021 |
| 2125 | 0710102031632020/3  | M/S SEVEN HILLS PROJECT PVT. LTD. Vs. M/S ORIENTAL STRUCTURES ENGINEERS LTD.  | COMPANY PETITION IB (IBC)/808(ND)2020     | IBC Under Sec 9                             |  |  | Proof of service and its pagination is missing        | 26-01-2021 |
| 2126 | 0710102137062019/6  | STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD                                     | COMPANY PETITION IB (IBC)/2688(ND)2019    | IBC Under Sec 9                             |  |  | NEED TO IA FILE                                       | 20-03-2020 |
| 2127 | 0710102063312020/2  | SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED   | COMPANY PETITION IB (IBC)/835(ND)2020     | IBC under Sec 7                             |  |  | true copy sign missing                                | 10-12-2020 |
| 2128 | 0710102113782019/5  | MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/2083(ND)2019    | IBC under Sec 7                             |  |  | need to ia file                                       | 12-12-2020 |
| 2129 | 0710102098132019/27 | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD  | COMPANY PETITION IB (IBC)/1896(ND)2019    | IBC under Sec 7                             |  |  | e stemp miss  | 24-12-2020 |
| 2130 | 0710102029882020/4  | ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/782(ND)2020     | IBC Under Sec 9                             |  |  | sign miss   | 15-01-2021 |
| 2131 | 0710120003962018/5  | STERLING RHI PRINTOGRAPHICS PRIVATE LIMITD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                          | COMPANY APPEAL(COMPANIES ACT)/768(ND)2018 | Application under any other provisions      |  |  | NEED TO [PETITION FILE                                | 20-01-2021 |

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|------|---------------------|---|--|---|--|--|--------------------------------------|------------|
| 2132 | 0710102111042020/2  | PANKAJ NARANG Vs. AMAN AGARWAL  | INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020 | 19(2)                                       |  |  | 50 RUPEES E STAMP MISSED             | 22-01-2021 |
| 2133 | 0710102114492020/1  | LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED                                    | INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020 | Sec 60(5)                                   |  |  | 50 rupee stamp missed                | 22-01-2021 |
| 2134 | 0710102117152019/7  | APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD                                   | INTERLOCATORY APPLICATION (IBC)/294(ND)2019    | Application under any other provisions- IBC |  |  | need to saperate filling             | 22-01-2021 |
| 2135 | 0710102117152019/8  | APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD                                   | INTERLOCATORY APPLICATION (IBC)/294(ND)2019    | Application under any other provisions- IBC |  |  | need to saperate filling             | 22-01-2021 |
| 2136 | 0710102147562019/4  | PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED                                   | COMPANY PETITION IB (IBC)/3132(ND)2019         | IBC Under Sec 9                             |  |  | SUPPORTING AFFIDAVIT MISSED          | 22-01-2021 |
| 2137 | 0710102153972019/7  | NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED                                | COMPANY PETITION IB (IBC)/3428(ND)2019         | IBC Under Sec 9                             |  |  | STAMP MISSING                        | 22-01-2021 |
| 2138 | 0710102166352019/2  | PCR INFRATECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED                                  | COMPANY PETITION IB (IBC)/3403(ND)2019         | IBC Under Sec 9                             |  |  | SUPPORTING AFFIDAVIT MISSED          | 22-01-2021 |
| 2139 | 0710102170542019/3  | GYAN CHAND AGARWAL Vs. M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/71(ND)2020           | IBC under Sec 7                             |  |  | need to saperate pdf after 200 pages | 22-01-2021 |
| 2140 | 0710120005022018/11 | ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD | COMPANY PETITION IB (IBC)/985(ND)2018          | IBC Under Sec 9                             |  |  | index missing                        | 22-01-2021 |
| 2141 | 0710102002332020/1  | MAHAVIR PARSHAD JAIN Vs. SUN GANGA CONSTRUCTION CO. PVT LTD   | COMPANY APPLICATION(IBC)/295(ND)2020           | Application under any other provisions- IBC |  |  | NEED TO IA FILE                      | 23-01-2021 |

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|------|---------------------|--|--|---|--|--|---------------------------|------------|
| 2142 | 0710102003632021/1  | SHASHI KANT NEMANI Vs. SANYOG ENTERPRISES PVT. LTD.                    | INTERLOCUTORY APPLICATION (I.B.C)/241(ND)2021  | Application under any other provisions- IBC |  |  | affidavit missed          | 23-01-2021 |
| 2143 | 0710102067622020/6  | KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.                            | COMPANY PETITION IB (IBC)/873(ND)2020          | IBC under Sec 7                             |  |  | NEED TO UPLOAD ONE TIME   | 28-01-2021 |
| 2144 | 0710102078032020/14 | ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE LIMITED             | COMPANY PETITION (COMPANIES ACT)/94(ND)2020    | Sec. 241(1)                                 |  |  | INDEX MISSED IN AFFIDAVIT | 28-01-2021 |
| 2145 | 0710102108292020/1  | CAPARO ENGINEERING INDIA LTD. Vs. CAPARO PROCAM INFRASTRUCTURE LIMITED | COMPANY PETITION (COMPANIES ACT)/179(PB)2020   | Sec. 241(1),Sec. 244(1)                     |  |  | INDEX MISSING             | 28-01-2021 |
| 2146 | 0710102111042020/3  | PANKAJ NARANG Vs. AMAN AGARWAL   | INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020 | 19(2)                                       |  |  | 50 RUPEES E STAMP MISSING | 28-01-2021 |
| 2147 | 0710102117362020/1  | M/S DHIMAN INDUSTRIES Vs. M/S ABIR INFRASTRUCTURE PVT. LTD.            | INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)2020 | Sec 60(5)                                   |  |  | TRUE COPY SIGN MISSING    | 28-01-2021 |
| 2148 | 0710102148542019/10 | POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.               | COMPANY PETITION IB (IBC)/248(ND)2020          | IBC Under Sec 9                             |  |  | NEED TO SAPERATE FILLING  | 28-01-2021 |
| 2149 | 0710102159262019/1  | SEEMA GUPTA Vs. SHOURYA TOWERS PRIVATE LIMITED                         | COMPANY APPLICATION(IBC)/946(ND)2019           | Sec 60(5)                                   |  |  | E STAMP MISSING           | 28-01-2021 |
| 2150 | 0710102015852020/2  | KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/460(ND)2020          | IBC Under Sec 9                             |  |  | e-stamp missed            | 29-01-2021 |
| 2151 | 0710102033212020/6  | SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED                               | COMPANY PETITION IB (IBC)/791(ND)2020          | IBC Under Sec 9                             |  |  | TRUE COPY SIGN MISSING    | 29-01-2021 |

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| 2152 | 0710102105632020/1 | TELSHA TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/471(ND)2020 | Sec 252 (3)                                 |  |                     | E-STAMP AFFIDAVIT MISSED                                    | 29-01-2021 |
| 2153 | 0710102154662019/2 | STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD                            | COMPANY PETITION IB (IBC)/3186(ND)2019    | IBC Under Sec 9                             |  |                     | E-STAMP MISSED  | 29-01-2021 |
| 2154 | 0710102154662019/3 | STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD                            | COMPANY PETITION IB (IBC)/3186(ND)2019    | IBC Under Sec 9                             |  |                     | index missing   | 29-01-2021 |
| 2155 | 710102005812021    | LEO MULTICUISINE PVT LTD VS MOODS HOSPITALITY PVT. LTD.                        | Interlocutory Application (I.B.C)         | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/189(PB)2018  | AJAY                | Please septate file both application or call 24363846       | 20-01-2021 |
| 2156 | 710102007092021    | POONAM GUPTA VS DAMONT DEVELOPERS PRIVATE LIMITED                              | Interlocutory Application (I.B.C)         | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/310(ND)2019  | Akash Panwar        | WRONG EFILE   | 25-01-2021 |
| 2157 | 710102008012021    | ABIR INFRASTRUCTURE PVT. LTD. VS SANDEEP GARG HUF                              | Interlocutory Application (I.B.C)         | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/893(ND)2018  | RAKHI RAY           | e-stamp missed  | 29-01-2021 |
| 2158 | 710102007762021    | M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD                     | Interlocutory Application (I.B.C)         | 19(2)                                       | COMPANY PETITION IB (IBC)/375(PB)2018  | Satya Prakash Gupta | due payment other section                                   | 28-01-2021 |
| 2159 | 710102007692021    | RUPESH DAS VS GAURAV KATIYAR RP  | Interlocutory Application (I.B.C)         | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1348(ND)2019 | Dhruv Gupta         | section wrong and sign missing                              | 28-01-2021 |
| 2160 | 710102007282021    | B R PRASAN VS BHUSHAN POWER AND STEEL LIMITED                                  | Interlocutory Application (I.B.C)         | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/202(PB)2017  | Yash                | Back date affidavit   | 27-01-2021 |
| 2161 | 710102007952021    | M.P. MINING & ENERGY LIMITED VS SHUCHI SHARMA                                  | Interlocutory Application (I.B.C)         | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/3018(ND)2019 | Anjali and          | In index 2 section is mention payment of other section also | 28-01-2021 |

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|------|-----------------|---|------------------------------------|---|---|---------------------|--|------------|
| 2162 | 710102008232021 | RAJKUMAR NANDLAL DHOOT VS STATE BANK OF INDIA THROUGH MR. ASISH NARAYAN         | Interlocutory Application (I.B.C)  | Rule16(d),NCLT Rules,2016 IBC               | COMPANY APPEAL(COMPANIES ACT)/830(ND)2019 | YASHVARDHAN         | main case and section wrong sign missing in application  | 29-01-2021 |
| 2163 | 710102008302021 | CS VEKAS KUMAR GARG VS DEPUTY COMMISSIONER OF POLICE                            | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/281(PB)2019     | RAKESH KUMAR        | 43-45 not clear page   | 29-01-2021 |
| 2164 | 710102008612021 | M/S GREEN FACADE SOLUTIONS PVT. VS M/S RAHEJA DEVELOPERS LIMITED                | Company Application(Companies Act) | Rule 11 of NCLT                             |   | R N Karanjawala     | section wrong and main case not link   | 31-01-2021 |
| 2165 | 710102008552021 | JBB-EVEREST BUILDTECH PRIVATE LIMITED VS DEVENDRA KUMAR SHARMA                  | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1006(ND)2019    | CA ANIL KUMAR       | 44-45,51 not clear page  | 30-01-2021 |
| 2166 | 710102033682020 | ARCHON POWERINFRA PVT LTD VS HINDUSTAN PREFAB LTD                               | Company Petition IB (IBC)          | IBC Under Sec 9                             |   | HARSHAL KUMAR       | page:103, 113, 116, 165-172 etc pages not clear  | 17-03-2020 |
| 2167 | 710102034952020 | BINGE CAFE CONCEPT PVT. LTD. VS NAYATI HELTHCARE & RESERCH NCR PVT. LTD         | Company Petition IB (IBC)          | IBC Under Sec 9                             |   | Pallav Mongia       | wrong e-file   | 20-03-2020 |
| 2168 | 710102115442020 | EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES    | Company Appeal(Companies Act)      | Sec 252 (3)                                 |   | SHANTANU KUMAR      | kindly make one pdf after that upload petition   | 13-12-2020 |
| 2169 | 710102005782021 | CHD DEVELOPERS LIMITED VS ANSAL LOTUS MELANGE PROJECTS PVT. LTD.                | Company Petition (Companies Act)   | Sec. 74(2)                                  |   | Alok Kumar Tripathi | Small font 30,31,128 to 149, Company master data missed, Pages not clear 37,62,64,72,74,81,90,92,95,189,198,218,325,326,344,388,41 | 20-01-2021 |
| 2170 | 710102006592021 | ANNAY REALTORS PRIVATE LIMITED VS 1. DEEPAALAY REALTORS PRIVATE LIMITED         | Company Petition (Companies Act)   | Sec. 241(1)                                 |   | Prashant Jain       | Company master data missed, kindly divide volume from page no 307, serve the petition to all respondent                            | 23-01-2021 |
| 2171 | 710102007782021 | RAM RATNA INFRASTRUCTURE PRIVATE LIMITED VS MAHAGUN REAL ESTATE PRIVATE LIMITED | Company Petition IB (IBC)          | IBC Under Sec 9                             |   | SIDDHARTH ACHARYA   | Blur &&& Cut page-26,27,29 to 58,62 to 71,88,90,93/Sign missing in ending index/Supporting Affidavit/9(3) b certificate miss       | 28-01-2021 |

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|------|---------------------|---|-----------------------------------|---|--|-------------------|---|------------|
| 2172 | 710102007592021     | KULBHUSHAN KHANNA VS JAIPRAKASH ASSOCIATES INDIA                                | Company Appeal(Companies Act)     | Sec. 73(4)                                  |  | MANOJ KUMAR PATHY | Form 11 missed, wrong caser type select, brief synopsis/list of dates missed, e stamp missed with affidavit, Page 10 repeated, page 12 missed.  | 28-01-2021 |
| 2173 | 710102007272021     | UNIONE INFOTECH PRIVATE LIMITED VS REGISTRAR OF THE COMPANY NCT DELHI & HARYANA | Company Appeal(Companies Act)     | Sec 252 (3)                                 |  | TARUN MADAN       | NCLT heading missed in cover page, synopsis missed, Page 23,64,86,87,88,117,118,missed page 113 repeated, STK 07 missed, court fess and welfare | 27-01-2021 |
| 2174 | 710102008322021     | DHAWAL CONSTRUCTION CO. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED       | Company Petition IB (IBC)         | IBC Under Sec 9                             |  | Dushyant Yadav    | Blur page-28,66,71,72,79,81,82 to 92,97,98,99,100,101,104,110,114,115,125 to 129,Board Resolution   | 30-01-2021 |
| 2175 | 710102102822020     | SANJEEV AHUJA VS  | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/530(ND)2018  | KARAN MALHOTRA    | 23 to 28 not cleAR PAGE wrong filing please upload as document  | 27-10-2020 |
| 2176 | 710102102782020     | RGTL INDUSTRIES LIMITED VS COMMISSIONER OF INCOME TAX                           | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/431(ND)2019  | RISHI             | 79,83,78,26,29,41,43-46 not clear page and 28 page translate  | 27-10-2020 |
| 2177 | 710102002112021     | RAJINDER WALI VS TIGER CAMP PVT. LTD.   | Interlocutory Application (I.B.C) | Sec 60(5)                                   |  | Rajinder          | main case not link  | 12-01-2021 |
| 2178 | 710102006222021     | SUMIT BANSAL VS GAURAV HOTA   | Interlocutory Application (I.B.C) | Sec 12(2)                                   | COMPANY PETITION IB (IBC)/1048(ND)2019 | Abhishek Garg     | up stamp paper needed of Rs100 not vailid 10 rs   | 22-01-2021 |
| 2179 | 710102008362021     | M/S SARVOTTAM GRANITE & MARBLE VS MAHAGUN INDIA PRIVATE LIMITED                 | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/1042(ND)2020 | SOHAIB            | RS 100 E-STAMP PAPER REQUIRED   | 30-01-2021 |
| 2180 | 710102008662021     | KARAMCHAND REALTECH PRIVATE LIMITED VS SOLITAIRE CAPITAL INDIA                  | Company Appeal(Companies Act)     | Sec. 421                                    |  | renugupta         | Wrong e file  | 01-02-2021 |
| 2181 | 0710102078572019/16 | OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES PVT. LTD.             |                                   | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/968(PB)2019  |                   | NF  | 21/09/2020 |

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| 2182 | 0710102060732020/7  | STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL                          |  | Sec 66(1)                                   | INTERLOCUTORY APPLICATION (I.B.C)/2153(ND)2020           |  | ONLY PROOF OF SERVICE UPLOAD   | 12-10-2020 |
| 2183 | 0710102063312020/3  | SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED       |  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/835(ND)2020                    |  | sign missed on reply,pg-64-69,74,81-83 translate,pg-73, not clear,volume break after 200 pages | 12-10-2020 |
| 2184 | 0710102137402019/4  | PARVESH KUMAR Vs. DESEIN PRIVATE LIMITED                            |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/2700(ND)2019                   |  | ONLY PROOF OF SERVICE UPLOAD   | 21/12/2020 |
| 2185 | 0710102128612019/4  | KISHORE KUMAR SINGH Vs. THE INDURE PRIVATE LIMITED                  |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/2667(PB)2019                   |  | STAMP MISSING  | 31/12/2020 |
| 2186 | 0710102416272018/30 | ICICI BANK LIMITED Vs. M/S. ESSAR POWER JHARKHAND LIMITED           |  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/25(PB)2018                     |  | NEED TO ALL PAGES SIGN   | 01-05-2021 |
| 2187 | 0710102149292019/5  | NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED |  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/2976(ND)2019                   |  | NEED TO IA FILE  | 20/01/2021 |
| 2188 | 0710102009812020/2  | PACKET DESIGN INDIA PRIVATE LIMITED Vs.                             |  | Sec. 230-232 - Second Motion                | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2020 |  | NEED TO IA FILE  | 23/01/2021 |
| 2189 | 0710102013352019/10 | SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED            |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/431(ND)2019                    |  | NEED TO IA FILE  | 23/01/2021 |
| 2190 | 0710102013352019/11 | SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED            |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/431(ND)2019                    |  | INDEX MISSING  | 23/01/2021 |
| 2191 | 0710102013582020/2  | HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.                       |  | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/919(ND)2020                     |  | NEED TO IA FILE  | 23/01/2021 |

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| 2192 | 0710102017972020/3  | SUNFISH ELECTRONICS Vs. CPC ELECTRICAL PRIVATE LIMITED                     |  | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/493(ND)2020         |  | NEED TO IA FILE   | 23/01/2021 |
| 2193 | 0710102021522020/3  | FOSECO INDIA LTD Vs. D C M LIMITED   |  | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1096(ND)2020        |  | sign on reply missed,pg-26,30-32,38-56 not clear                          | 23/01/2021 |
| 2194 | 0710102107432020/2  | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR                        |  | Section 95(1)   | COMPANY PETITION IB (IBC)/1097(ND)2020        |  | Supporting affidavit and stamp paper missed                               | 24/01/2021 |
| 2195 | 0710102005532021/1  | HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED   |  | Sec. 12A        | INTERLOCUTORY APPLICATION (I.B.C)/365(ND)2021 |  | Wrong document  | 25/01/2021 |
| 2196 | 0710102014592019/11 | HARI RAM Vs. SHILPA GARMENTS PVT. LTD                                      |  | Sec 424 (3)     | COMPANY PETITION (COMPANIES ACT)/286(ND)2017  |  | sign missed on reply,stamp paper of Rs100 of UP                           | 25/01/2021 |
| 2197 | 0710102016252018/31 | AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED             |  | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/1411(ND)2018        |  | Sign missed on reply,pg-11 repeated,true copy sign and stamp missed       | 25/01/2021 |
| 2198 | 0710102020142020/2  | SUPERTECH ESTATE PVT. LTD. Vs. ARC OUTDOOR MEDIA LTD.                      |  | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/539(ND)2020         |  | Stamp paper missed  | 25/01/2021 |
| 2199 | 0710102024802020/7  | BHAVYA PRAKASH Vs. DD MOTORS LIMITED                                       |  | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/765(ND)2020         |  | True copy sign and stamp missed   | 25/01/2021 |
| 2200 | 0710102062102020/3  | ATISHEY JAIN Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED             |  | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/825(ND)2020         |  | sign missed on reply,pg-5 not clear,separately file the application as IA | 25/01/2021 |
| 2201 | 0710102063262020/2  | HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD. |  | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/903(ND)2020         |  | pg-33 not clear,stamp paper page number missed                            | 25/01/2021 |



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| 2202 | 0710102084432020/2  | KUSMUNDA COAL TRANSPORT PRIVATE LIMITED Vs. ASSESSING OFFICER                         |  | IBC Section 59                         | COMPANY PETITION IB (IBC)/431(ND)2020                    |  | stamp paper and affidavit missed,pg-14,18,23,25,26 not clear,pag-24 missed,true copy written in full not tc | 25/01/2021 |
| 2203 | 0710102116142020/1  | AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL                                      |  | Sub-section (l) of section 230         | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/6(PB)2021   |  | Separately file all document  | 25/01/2021 |
| 2204 | 0710102117842020/1  | BPTP LIMITED Vs.  |  | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)/3(ND)2021             |  | sign missed of council in index,true copy stamp missed  | 25/01/2021 |
| 2205 | 0710200410432018/4  | M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.                 |  | IBC Under Sec 9                        | COMPANY PETITION IB (IBC)/774(ND)2018                    |  | Need to file as IA  | 25/01/2021 |
| 2206 | 0710102009812020/3  | PACKET DESIGN INDIA PRIVATE LIMITED Vs.   |  | Sec. 230-232 - Second Motion           | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2020 |  | Need to file as IA  | 27/01/2021 |
| 2207 | 0710102014492020/1  | NOBLE BUILDCON PRIVATE LIMITED Vs. BENLON INDIA LIMITED                               |  | Sec. 230-232 - Second Motion           | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2020 |  | Need to file as IA  | 27/01/2021 |
| 2208 | 0710102023802018/20 | VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD  |  | IBC under Sec 7                        | COMPANY PETITION IB (IBC)/1600(ND)2018                   |  | Stamp paper of Rs50,vakalatnama advocata and client sign missed,true copy stamp missed                      | 27/01/2021 |
| 2209 | 0710102029922020/3  | ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED                   |  | IBC Under Sec 9                        | COMPANY PETITION IB (IBC)/760(ND)2020                    |  | sign missed on reply,pg-15,16 wrong arrange,pg-40,171,329,335,399,458,573,575, not clear                    | 27/01/2021 |
| 2210 | 0710102003382020/2  | POOJA NANDA PROPRIETOR M/S ONE STOP SOLUTIONS Vs. M/S KOPAL COMPUTERS PRIVATE LIMITED |  | IBC Under Sec 9                        | COMPANY PETITION IB (IBC)/206(ND)2020                    |  | sign on reply missed,stamp paper missed,true copy sign and stamp missed                                     | 28/01/2021 |
| 2211 | 0710102004052020/4  | DEEP ELECTROPLTERS Vs. MADVAK ENGINEERING INDIA PVT LTD                               |  | IBC Under Sec 9                        | COMPANY PETITION IB (IBC)/340(ND)2020                    |  | Need to file as IA  | 28/01/2021 |

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| 2212 | 0710102004832021/1  | JAYASHREE SHUKLA DASGUPTA Vs. INDIABULLS HOUSING FINANCE LIMITED            |  | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/316(ND)2021 |  | Need to file as IA   | 28/01/2021 |
| 2213 | 0710102020462018/1  | RUPAK GUPTA Vs. BANARAS HOUSE LIMITED                                       |  | Application under any other provisions      | COMPANY PETITION (COMPANIES ACT)/112(ND)2012  |  | 3 court fee missed in vakalatanama   | 28-01-2021 |
| 2214 | 0710102022752020/1  | SANTOSH KUMAR CHOUDHARY Vs. ROC   |  | Sec 252 (1)                                 | COMPANY APPEAL(COMPANIES ACT)/207(ND)2020     |  | E stamp paper missed   | 28-01-2021 |
| 2215 | 0710102024802020/8  | BHAVYA PRAKASH Vs. DD MOTORS LIMITED  |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/765(ND)2020         |  | true copy sign and stamp missed  | 28-01-2021 |
| 2216 | 0710102032752018/35 | MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED   |  | Section 420                                 | COMPANY PETITION (COMPANIES ACT)/144(ND)2016  |  | volume break after pg-200,true copy sign and stamp missed,Stamp paper and affidavit missed | 28-01-2021 |
| 2217 | 0710102033212020/5  | SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED                                    |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/791(ND)2020         |  | Sign missed on reply,court fee and welfare missed in vakalatnama                           | 28-01-2021 |
| 2218 | 0710102061262019/13 | IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED   |  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/712(ND)2019         |  | Need to file as IA   | 28-01-2021 |
| 2219 | 0710102082222020/5  | INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED     |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/952(ND)2020         |  | True copy sign and stamp missed  | 28-01-2021 |
| 2220 | 0710102029152020/2  | M/S AGGARWAL ADVERTISING AGENCY Vs. M/S NAV GRIH DEVELOPERS PRIVATE LIMITED |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/1084(ND)2020        |  | page numbering missed  | 29-01-2021 |
| 2221 | 0710102030772018/6  | STRESSED ASSTES STABILIZATION FUND (SASF) Vs. HOTLINE CPR LTD               |  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/33(ND)2019          |  | Upload all reply separately  | 29-01-2021 |

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| 2222 | 0710102031072018/9  | MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT. LTD                             |  | Rule 11 of NCLT, 2016   | COMPANY PETITION IB (IBC)/1518(ND)2018         |  | pg-106 missed,pg-200 not clear   | 29-01-2021 |
| 2223 | 0710102036292020/1  | BHARAT ALUMINIUM CO.LTD Vs.  |  | Sec 60(5)   | INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020 |  | Wrong document                   | 29-01-2021 |
| 2224 | 0710102083162019/8  | OSWAL MINERALS LIMITED Vs. SATELLITE CABLES PRIVATE LIMITED                              |  | IBC Under Sec 9   | COMPANY PETITION IB (IBC)/1185(ND)2019         |  | Index missed                     | 29-01-2021 |
| 2225 | 0710102100462020/11 | SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED                        |  | IBC Under Sec 9   | COMPANY PETITION IB (IBC)/1023(ND)2020         |  | Index missed                     | 29-01-2021 |
| 2226 | 0710102101302020/5  | STATE BANK OF INDIA Vs. ARVIND DHAM  |  | Section 95(1)   | COMPANY PETITION IB (IBC)/1038(ND)2020         |  | Stamp paper and affidavit missed | 29-01-2021 |
| 2227 | 0710102118552020/1  | SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.                            |  | Rule 11 of NCLT, 2016   | INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020 |  | true copy sign and stamp missed  | 29-01-2021 |
| 2228 | 0710102119242020/1  | YOGESH SETHI Vs. PUNJAB NATIONAL BANK  |  | Application under any other provisions- IBC,Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/5691(ND)2020 |  | Court fee and welfare missed     | 29-01-2021 |
| 2229 | 0710102120182020/2  | RITZY CHEMICALS PVT. LTD. Vs. H R POLYCOATS PVT. LTD.                                    |  | IBC Under Sec 9   | COMPANY PETITION IB (IBC)/4(ND)2021            |  | Court fee and welfare missed     | 29-01-2021 |
| 2230 | 0710102140402019/2  | M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS PRIVATE LIMITED |  | IBC Under Sec 9   | COMPANY PETITION IB (IBC)/2836(ND)2019         |  | Stamp paper of Rs100             | 29-01-2021 |
| 2231 | 0710102160992019/7  | IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED                    |  | IBC under Sec 7   | COMPANY PETITION IB (IBC)/3(ND)2020            |  | stamp paper and affidavit missed | 29-01-2021 |

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| 2232 | 0710102002222021/1 | MANJIT RAJAIN Vs. SAPAN MOHAN GARG   |  | Sec 60(5)   | INTERVENTION PETITION (IBC)/2()2021            |  | Wrong document                                 | 30-01-2021 |
| 2233 | 0710102003902020/3 | B.E.C INDIA PVT. LTD Vs. CROSS ROADS INDIA ASSISTANCE PRIVATE LTD  |  | IBC Under Sec 9   | COMPANY PETITION IB (IBC)/268(ND)2020          |  | Stamp paper missed and sign missed in starting | 30-01-2021 |
| 2234 | 0710102065612020/3 | JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD   |  | Application under any other provisions- IBC                       | INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020 |  | need to ia file                                | 30-01-2021 |
| 2235 | 0710102065612020/4 | JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD   |  | Application under any other provisions- IBC                       | INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020 |  | need to ia file                                | 30-01-2021 |
| 2236 | 0710102066742020/3 | KASHI VISWANATHAN SIVARAMAN Vs. PTC ENGINEERING (INDIA) PVT. LTD. & ORS.   |  | Sec 43(1) r/w Sec 44 (1)  | INTERLOCUTORY APPLICATION (I.B.C)/3750(ND)2020 |  | Stamp paper missed                             | 30-01-2021 |
| 2237 | 0710102116972020/1 | TERAWISE CONSULTANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA   |  | Sec 252 (3)   | COMPANY APPEAL(COMPANIES ACT)/512(ND)2020      |  | Index missed                                   | 30-01-2021 |
| 2238 | 0710102119242020/3 | YOGESH SETHI Vs. PUNJAB NATIONAL BANK  |  | Application under any other provisions- IBC,Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/5691(ND)2020 |  | page numbering missed in file                  | 30-01-2021 |
| 2239 | 0710102093402020/1 | AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED) |  | Sec 60(5)   | INTERLOCUTORY APPLICATION (I.B.C)/4298(PB)2020 |  | page numbering missed                          | 31-01-2021 |
| 2240 | 0710102107642020/1 | NORDMECCANICA S.P.A. Vs. KANODIA TECHNOPLAST LIMITED   |  | IBC Under Sec 9   | COMPANY PETITION IB (IBC)/1068(ND)2020         |  | Council signature missed in index              | 31-01-2021 |
| 2241 | 0710102107652020/1 | BANCO BPM S.P.A Vs. KANODIA TECHNOPLAST LIMITED  |  | IBC Under Sec 9   | COMPANY PETITION IB (IBC)/1069(ND)2020         |  | Council signature missed in index              | 31-01-2021 |

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| 2242 | 0710102118152020/8 | DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED   |  | IBC Under Sec 9       | COMPANY PETITION IB (IBC)/7(ND)2021            |  | stamp paper and affidavit missed              | 31-01-2021 |
| 2243 | 0710102146352019/3 | AKHILESH KUMAR GUPTA Vs. ADVAYA TRADERS  |  | Rule 11 of NCLT, 2016 | COMPANY APPLICATION(IBC)/1532(ND)2019          |  | sign missed on reply                          | 31-01-2021 |
| 2244 | 0710102002122021/1 | SUDHANSHU AGARWAL Vs. PANKAJ NARANG  |  | Rule 11 of NCLT, 2016 | INTERLOCUTORY APPLICATION (I.B.C)/105(ND)2021  |  | true copy sign and stamp missed               | 02-01-2021 |
| 2245 | 0710102011972019/4 | M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED                                    |  | IBC Under Sec 9       | COMPANY PETITION IB (IBC)/1487(ND)2018         |  | Wrong page numbering after pg-209             | 02-01-2021 |
| 2246 | 0710102016332020/2 | VINTRON INFORMATICS LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED                                 |  | IBC Under Sec 9       | COMPANY PETITION IB (IBC)/470(ND)2020          |  | True copy sign and stamp missed in some pages | 02-01-2021 |
| 2247 | 0710102024412020/3 | S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED  |  | IBC Under Sec 9       | COMPANY PETITION IB (IBC)/623(ND)2020          |  | Stamp paper of Rs 50                          | 02-01-2021 |
| 2248 | 0710102075122019/6 | ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD. |  | IBC Under Sec 9       | COMPANY PETITION IB (IBC)/879(ND)2019          |  | Need to file as IA                            | 02-01-2021 |
| 2249 | 0710102078882020/3 | MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.   |  | Sec 60(5)             | INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)2020 |  | True copy stamp missed in some pages          | 02-01-2021 |
| 2250 | 0710102078882020/4 | MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.   |  | Sec 60(5)             | INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)2020 |  | True copy stamp missed                        | 02-01-2021 |
| 2251 | 0710102080192020/5 | RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES  |  | Sec 252 (3)           | COMPANY APPEAL(COMPANIES ACT)/292(ND)2020      |  | Supporting affidavit and stamp paper missed   | 02-01-2021 |

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| 2252 | 0710102090782020/2 | MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR                                  |  | Sec 60(5)                              | INTERLOCUTORY APPLICATION (I.B.C)/4092(PB)2020 |  | pg-8 missed,stamp paper missed,true copy sign and stamp missed | 02-01-2021 |
| 2253 | 0710102093752020/4 | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA    |  | Sec 252 (3)                            | COMPANY APPEAL(COMPANIES ACT)/379(ND)2020      |  | Wrong document only 1 page uploaded                            | 02-01-2021 |
| 2254 | 0710102104292020/1 | ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI AND HARYANA |  | Application under any other provisions | COMPANY APPLICATION(COMPANIES ACT)/700()2020   |  | DOCUMENT INCOMPLETE  | 02-01-2021 |
| 2255 | 0710102109512020/1 | RAJ KUMAR RAHLAN Vs. STATE BANK OF INDIA  |  | Sec 60(5)                              | INTERLOCUTORY APPLICATION (I.B.C)/232(PB)2021  |  | NEED TO ONE TIME FILE  | 02-01-2021 |
| 2256 | 0710102137062019/8 | STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD                 |  | IBC Under Sec 9                        | COMPANY PETITION IB (IBC)/2688(ND)2019         |  | STAMP MISSING  | 02-01-2021 |
| 2257 | 0710102150172019/2 | GUARANTORS INFRASTRUCTURE PVT. LTD. Vs. IREO PVT. LTD.  |  | IBC Under Sec 9                        | COMPANY PETITION IB (IBC)/3303(ND)2019         |  | STAMP MISSING OF RUPEE 50                                      | 02-01-2021 |
| 2258 | 0710102005352021/1 | ORRIS INFRASTRUCTURE PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.                                     |  | Sec 60(5)                              | INTERLOCUTORY APPLICATION (I.B.C)/364(ND)2021  |  | pg-188,190,192,194-196,,198,201,202,203,206,208,213 cut        | 02-02-2021 |
| 2259 | 0710102011322020/3 | AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI                                |  | Sec 252 (1)                            | COMPANY APPEAL(COMPANIES ACT)/166(ND)2020      |  | Index and court fee and welfare missed                         | 02-02-2021 |
| 2260 | 0710102119312020/1 | IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED                          |  | Sec 60(5)                              | INTERLOCUTORY APPLICATION (I.B.C)/5746(PB)2020 |  | 50 RUPEE E STAMP MISSING                                       | 02-02-2021 |
| 2261 | 0710102142642019/4 | WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED                         |  | IBC Under Sec 9                        | COMPANY PETITION IB (IBC)/2886(ND)2019         |  | STAMP MISSING  | 02-02-2021 |

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| 2262 | 0710102144842019/3  | RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD                                  |  | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)   | COMPANY APPLICATION(IBC)/518(ND)2019                     |  | ONLY PROOF OF SERVICE MISSING                          | 02-02-2021 |
| 2263 | 0710102144842019/4  | RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD                                  |  | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)   | COMPANY APPLICATION(IBC)/518(ND)2019                     |  | 18-23 NOT CLEAR  | 02-02-2021 |
| 2264 | 0710102150482019/10 | RAM BHAWAN Vs. UTTAM STRIPS LIMITED   |  | Application under any other provisions- IBC  | COMPANY APPLICATION(IBC)/1608(ND)2019                    |  | NEED TO IA FILE  | 02-02-2021 |
| 2265 | 0710120013782018/2  | ABDOS POLYMERS LIMITED Vs. M/S CALLINA CARE OVERSEAS PVT LTD                          |  | IBC Under Sec 9  | COMPANY PETITION IB (IBC)/1294(ND)2018                   |  | 17 19 NOT CLEAR  | 02-02-2021 |
| 2266 | 0710200401392016/2  | RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS                                 |  | Application under any other provisions   | COMPANY PETITION (COMPANIES ACT)/28(ND)2016              |  | NEED TO SIGN ALL PAGES                                 | 02-02-2021 |
| 2267 | 0710200413652018/9  | M/S USAKA ELECTROTECH PRIVATE LIMITED Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED |  | IBC Under Sec 9  | COMPANY PETITION IB (IBC)/391(ND)2018                    |  | STAMP MISSING  | 02-02-2021 |
| 2268 | 0710200424652018/1  | DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.   |  | Sec. 241(1),Sec. 242(4)  | COMPANY PETITION (COMPANIES ACT)/141(ND)2018             |  | AFFIDAVIT MISSING                                      | 02-02-2021 |
| 2269 | 0710102095442020/3  | SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.                         |  | Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCL T Rules,2016 | TRANSFER PETITION(COMPANIES ACT)/2(PB)2021               |  | Only one page is uploaded, please upload all documents | 02-03-2021 |
| 2270 | 0710120005102018/8  | MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED                   |  | IBC Under Sec 9  | COMPANY PETITION IB (IBC)/990(ND)2018                    |  | NEED TO SAPERATE FILLING                               | 02-03-2021 |
| 2271 | 0710120007832018/1  | M/S. WESTERN IMPEX PVT. LTD. Vs. RENUKA INFRATECH PVT. LTD                            |  | Sub-section (I) of section 230   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/136(ND)2018 |  | NEED TO IA FILE  | 02-03-2021 |

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| 2272 | 0710120009092018/6  | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.   |                                  | IBC under Sec 7           | COMPANY PETITION IB (IBC)/1342(ND)2018       |                 | 50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISSING   | 02-03-2021 |
| 2273 | 0710120009092018/7  | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.   |                                  | IBC under Sec 7           | COMPANY PETITION IB (IBC)/1342(ND)2018       |                 | TRUE COPY SIGN ALL PAGES  | 02-03-2021 |
| 2274 | 0710120009092018/8  | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.   |                                  | IBC under Sec 7           | COMPANY PETITION IB (IBC)/1342(ND)2018       |                 | 50 RUPEE STAMP MISSING  | 02-03-2021 |
| 2275 | 0710120009092018/9  | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.   |                                  | IBC under Sec 7           | COMPANY PETITION IB (IBC)/1342(ND)2018       |                 | 50 RUPEE STAMP MISSING  | 02-03-2021 |
| 2276 | 0710200410822017/3  | M/S AMRISH GUPTA & ORS. Vs. M/S BLUE ICE FARMS PVT. LTD.                         |                                  | Sec. 241(1),Sec. 242(4)   | COMPANY PETITION (COMPANIES ACT)/122(ND)2017 |                 | AFFIDAVIT MISSING   | 02-03-2021 |
| 2277 | 0710102412382017/18 | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.                     |                                  | IBC Under Sec 9           | COMPANY PETITION IB (IBC)/343(ND)2017        |                 | INDEX MISSING   | 02-04-2021 |
| 2278 | 710102035402020     | M/S JMS STEEL & POWER CORPORATION VS VINAYAK RATHI STEELS ROLLING MILLS PVT LTD. | Company Petition IB (IBC)        | IBC Under Sec 9           |  | Kartik          | missing page-11/Page not clear-22 to 219/Wrong section/wrong documents/etc  | 25/03/2020 |
| 2279 | 710102110632020     | G.R. LUBRICANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES                        | Company Appeal(Companies Act)    | Sec 252 (1)               |  | Hitesh          | Kindly merge volume 3 in volume 1 with separate index and volume 2 sign and true copy missed Kindly merge volume 3 in volume 1 with | 26/11/2020 |
| 2280 | 710102113042020     | JADE E SERVICES PRIVATE LIMITED VS M/S PINE & PEAK DEVELOPERS LIMITED            | Transfer Petition(Companies Act) | Rule16(d),NCLT Rules,2016 |  | ANUBHAV RASTOGI | Main case no missed, wrong case type select   | 12-04-2020 |
| 2281 | 710102118942020     | KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED      | Company Petition IB (IBC)        | IBC Under Sec 9           |  | Nikhil Palli    | Please Don't Refile this your same matter is ongoing other diary no   | 25/12/2020 |



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| 2282 | 710102118952020 | KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED                                 | Company Petition IB (IBC)                | IBC Under Sec 9                             |   | Nikhil Palli                | Please Don't Refile this your same matter is ongoing other diary no   | 25/12/2020 |
| 2283 | 710102004312021 | M/S. AURA FACILITIES MANAGEMENT PRIVATE LIMITED VS M/S. CANNES PROPERTY MANAGEMENT SERVICES PRIVATE LIMITED | Company Petition IB (IBC)                | IBC Under Sec 9                             |   | Dhaval Deshpande            | page:19-23 not clearWrong section choose/Blur Page-19 to 23   | 16/01/2021 |
| 2284 | 710102006972021 | M/S. NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED VS M/S. MAKINO AUTO INDUSTRIES PRIVATE LIMITED              | Company Petition IB (IBC)                | IBC Under Sec 9                             |   | Harshit                     | brief of synopsis missed, form 5 corporate debtor addresss in up , true copy sign missed, compliance affidavit missed 9(b)b | 25/01/2021 |
| 2285 | 710102118312020 | ROY GHATAK DESIGN SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES                                       | Company Application(Companies Act)       | Rule 11 of NCLT                             | COMPANY APPEAL(COMPANIES ACT)/588(ND)2018 | ANJANI KUMAR AND ASSOCIATES | stamp paper need 100 for west bengal and please check your section technically and in soft copy should be match             | 23/12/2020 |
| 2286 | 710102008592021 | T.S.S ENTERPRISES VS M/S RAHEJA DEVELOPERS LIMITED  | Company Application(Companies Act)       | Rule 11 of NCLT                             |   | R N Karanjawala             | main case number not link   | 30/01/2021 |
| 2287 | 710102008762021 | MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA  | Interlocutory Application (I.B.C)        | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/1397(PB)2019    | Siddharth Bhatli            | WRONG CASE NO CONNECT/PAGE 6 NOT CLEAR /E-STAMP MISSED  | 02-01-2021 |
| 2288 | 710102008912021 | NATIONAL PRODUCTS VS SRINISONS WIRING SYSTEMS PVT. LTD.   | Interlocutory Application (I.B.C)        | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/558(ND)2020     | MANISH MALHOTRA             | case type wrong   | 02-01-2021 |
| 2289 | 710102009282021 | JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.  | Interlocutory Application (I.B.C)        | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/133(ND)2020     | Sandeep Bajaj               | sign missing  | 02-02-2021 |
| 2290 | 710102008672021 | SANJAY AGGARWAL VS SAKSHI FINCAP PVT. LTD.  | Miscellaneous Application(Companies Act) | Rule 11 of NCLT                             |   | ISHA BHALLA                 | Application not linked with main case no./Index not signed/True copy sign missing/e-stamp missing                           | 02-01-2021 |
| 2291 | 710102009532021 | KASHI VISWANATHAN SIVARAMAN VS SRIGOPAL CHOUDHARY   | Interlocutory Application (I.B.C)        | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/564(ND)2019     | kashi viswansthan si        | 34-38 not clear page  | 02-03-2021 |

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| 2292 | 710102009432021 | JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED     | Interlocutory Application (I.B.C)  | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/2299(ND)2019 | Prasouk              | Index blank/No pagination/No e-stamp/ No affidavit &&& Proof of Service   | 02-02-2021 |
| 2293 | 710102009512021 | SHARAD AGGARWAL VS RAJESH BUILDCON & INFRASTRUCTURE PVT LTD            | Company Application(Companies Act) | Rule 11 of NCLT                             |  | Jitesh               | Wrong Section Chosen/Application not linked with main case no.  | 02-03-2021 |
| 2294 | 710102000752021 | EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LTD.          | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/933(PB)2019  | HONEY SATPAL         | Application every pages sign miss/Pagination not done in index Application reminder 3/5                             | 01-06-2021 |
| 2295 | 710102008032021 | NOBLE CO-OPERATIVE BANK LIMITED VS PANTEL TECHNOLOGIES PRIVATE LIMITED | Interlocutory Application (I.B.C)  | Sec 60(5),Rule 11 of NCLT, 2016             |  | GOVIND               | estamp paper need to 100 rps for Uttar Pradesh main case not link   | 28/01/2021 |
| 2296 | 710102009182021 | SUNIL AVDHUT DEVDHARKAR VS PRINT HOUSE INDIA PVT. LTD                  | Interlocutory Application (I.B.C)  | Rule 11 of NCLT, 2016                       |  | HEMAL RAJESH PATEL   | NCLAT   | 02-02-2021 |
| 2297 | 710102009742021 | DEBASHIS NANDA VS STANDARD CHARTERED BANK (SINGAPORE) LIMITED          | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC |  | Debashis             | main case not link  | 02-03-2021 |
| 2298 | 710102009882021 | SATISH CHAND AGARWAL & ORS VS IDEA BUILDERS PVT LTD                    | Interlocutory Application (I.B.C)  | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/1016(PB)2020 | August Attorneys LLP | Pg-17,19,33 to 45 is Cut/46,114,116,136,138,249 not clear/47 to 56,84 also Cut/True copy sign missing in some pages | 02-04-2021 |
| 2299 | 710102009862021 | M/S RAM SWARUP NATHOMAL VS KHAIRWALA INTERNATIONAL LIMITED             | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1410(ND)2018 | HONEY SATPAL         | Pg-32 to 37,39,41,42,44,48,49,52,67,76,77,82,104,105,108,110,116 not clear/Pg-46 translation/Service missed         | 02-04-2021 |
| 2300 | 710102009402021 | VIKRAM BAJAJ VS NET 4 INDIA LTD.                                       | Interlocutory Application (I.B.C)  | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/409(PB)2017  | Chandhiok&mahajan    | Supporting Affidavit missing  | 02-02-2021 |
| 2301 | 710102010202021 | SUNDER AGROMILLS PRIVATE LIMITED VS SUNDER AGROMILLS PRIVATE LIMITED   | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1175(ND)2019 | NITIN MEHTA          | E-stamp missing/True copy sign missing  | 02-05-2021 |

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|------|--------------------|--|---|----------------------------------|--|------------------|---|------------|
| 2302 | 710102097632020    | M/S ANSHUL PRINT SOLUTION VS M/S GREEN CHANNEL PUBLICATIONS PVT LTD      | Company Petition IB (IBC)                     | IBC Under Sec 9                  |  | Kshitij          | Board Resolution/Advocate welfare &&& court fees missed/Pagination not done after page no.17  | 13/10/2020 |
| 2303 | 710102118522020    | PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED VS UNILEC ENGINEERS LIMITED | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion     |  | PRAVEEN SEHRAWAT | Kindly file separate condonation delay application, Kindly link with first motion, pages missed 217 to 226                                | 23/12/2020 |
| 2304 | 710102009232021    | BABLI VS VIRSANSHU ENGITECH PRIVATE LIMITED                              | Company Petition (Companies Act)              | Sec. 241(1)                      |  | Chatur Singh     | sec 242 mentioned but fee not paid,brief synopsis missed, petition not sign, MOA,Aoa missed master data missed annexures numbering missed | 02-02-2021 |
| 2305 | 0710102020982018/3 | INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.    |   | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/1048(ND)2018     |                  | pg-2 not clear  | 04-02-2021 |
| 2306 | 0710102020982018/4 | INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.    |   | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/1048(ND)2018     |                  | pg-6,7 not clear  | 04-02-2021 |
| 2307 | 0710102075922020/4 | KASHI VISWANATHAN SIVARAMAN Vs. PARAMJIT GANDHI & ORS.                   |   | Sec 66(1)                        | INTERLOCUTORY APPLICATION (I.B.C)/3202(ND)2020 |                  | Main case number not correct in file  | 04-02-2021 |
| 2308 | 0710102014852018/4 | MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD        |   | IBC Under Sec 9                  | COMPANY PETITION IB (IBC)/1329(ND)2018         |                  | PG-1 NOT CLEAR  | 05-02-2021 |
| 2309 | 0710102088902019/5 | JAIN FLORICULTURE LTD Vs. ARIES TRAVELS PRIVATE LIMITED & ORS            |   | Sec. 241(1)                      | COMPANY PETITION (COMPANIES ACT)/88(ND)2019    |                  | Sign missed on reply,pg-105,113,139,141,183-192,193-211,219,223,225,228,560-572,582 not clear,pg-406-409,414,415,576 translate            | 05-02-2021 |
| 2310 | 0710102079882020/1 | INFOZONE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES             |   | Sec 252 (1)                      | COMPANY APPEAL(COMPANIES ACT)/478(ND)2020      |                  | index missing   | 02-08-2021 |
| 2311 | 0710102008332020/1 | AMIT BASIA Vs.   |   | Section 94(1)                    | COMPANY PETITION IB (IBC)/408(PB)2020          |                  | Wrong Document (IA filed)   | 01-06-2021 |

|      |                     |  |                                   |   |  |                   |   |            |
|------|---------------------|--|-----------------------------------|---|--|-------------------|---|------------|
| 2312 | 0710102007102020/5  | VIJENDER SHARMA Vs. AMIT BASIA                                 |                                   | Sec 66(1)                                   | COMPANY APPLICATION(IBC)/884(PB)2020           |                   | pg-618 translation/Pg-657 to 659 not clear  | 01-06-2021 |
| 2313 | 0710102005122020/5  | UTPAL KANT Vs. SUPERTECH LIMITED                               |                                   | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/377(ND)2020          |                   | pg-35,36,44,45 not clear  | 22/01/2021 |
| 2314 | 0710102066822020/4  | ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.                    |                                   | Sec 66(1)                                   | INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020 |                   | NEED TO ALL PAGES SIGN  | 02-08-2021 |
| 2315 | 0710102074272020/1  | HARI SINGH Vs. DYNAMIC AURA LLP                                |                                   | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/30(PB)2021           |                   | NEED TO IA FILE   | 02-08-2021 |
| 2316 | 0710102080922020/2  | MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED     |                                   | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/1071(ND)2020         |                   | 17-27 NOT CLEAR   | 02-08-2021 |
| 2317 | 0710102008152019/13 | MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED |                                   | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/307(ND)2019          |                   | NEED TO FILE SAPERATE   | 02-09-2021 |
| 2318 | 710102005742021     | ASHOK KRIPLANI VS TANGENCE SOLUTIONS INDIA P. LTD              | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/2694(ND)2019         | A Mahesh          | stamp paper of Rs100,volume break after 200 pages,true copy stamp and sign missed in some pages | 20-01-2021 |
| 2319 | 710102007512021     | RAM BHAVAN AND OTHERS VS UTTAM STRIPS LTD                      | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/137(ND)2018          | Kumari Rashmi     | back date affidavit   | 27-01-2021 |
| 2320 | 710102009152021     | SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.           | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1456(PB)2019         | RAKESH KUMAR JAIN | WRONG CASE LINKED please check your case reminder 3/5   | 02-02-2021 |
| 2321 | 710102009132021     | SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.           | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1456(PB)2019         | RAKESH KUMAR JAIN | WRONG CASE LINKED PLEASE CHECK REMINDER 3/5   | 02-02-2021 |

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|------|-----------------|--|------------------------------------|---|---|--------------------|---|------------|
| 2322 | 710102010882021 | MOSER BAER KARAMCHARI UNION VS MOSER BAER INDIA LIMITED                        | Miscellaneous Application (IBC)    | Sec 60(2)                                   | COMPANY PETITION IB (IBC)/378(PB)2017                   | Fidel Sebastian    | Index Blank/No pagination/True copy sign missed/No stamp/Annexure- H not clear/ CAse type wrong | 07-02-2021 |
| 2323 | 710102010872021 | MANIK SINGH VS INDU KUMAR AND ORS  | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1781(ND)2018                  | MALLIKA PARMAR     | No index/no pagination/No Stamp, Affidavit/True copy sign missing                               | 08-02-2021 |
| 2324 | 710102010332021 | SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.                           | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1456(PB)2019                  | RAKESH KUMAR JAIN  | main case number wrong  | 05-02-2021 |
| 2325 | 710102010362021 | MARINAININDIA TRAEXIM PRIVATE LIMITED VS MARINAININDIA TRAEXIM PRIVATE LIMITED | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/343(PB)2019                   | Mohit Seth         | stamp paper missing and sign missing  | 05-02-2021 |
| 2326 | 710102011072021 | SHASHI BAGGA VS EAST BENGAL INVESTMENTS PRIVATE LIMITED                        | Company Application(Companies Act) | Rule 11 of NCLT                             | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/35(PB)2019 | RAKESH KUMAR       | 47-translate 47-53 not clear page section wrong   | 08-02-2021 |
| 2327 | 710102010892021 | ADITI JAIN VS INDU KUMAR AND ORS   | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1781(ND)2018                  | MALLIKA PARMAR     | No index/no pagination/No Stamp, Affidavit/True copy sign missing                               | 08-02-2021 |
| 2328 | 710102011062021 | SUSHIL PANDIT VS ADSERT WEB SOLUTIONS PRIVATE LIMITED                          | Company Application(Companies Act) | Rule 11 of NCLT                             |   | Saurabh Chaturvedi | main case not link and 16 not clear page  | 08-02-2021 |
| 2329 | 710102010652021 | MRS. MEERA AHUJA VS JASMINE BUILDMART PRIVATE LIMITED                          | Interlocutory Application (I.B.C)  | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/1722(ND)2018                  | LOKESH             | 10-37 not clear page and sign missing   | 06-02-2021 |
| 2330 | 710102010442021 | CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.                     | Interlocutory Application (I.B.C)  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/3199(ND)2019                  | Smriti             | section wrong   | 05-02-2021 |
| 2331 | 710102010622021 | LIQUIDATOR OF LANCO INFRATECH LTD. VS REGIONAL PROVIDENT FUND COMMISSIONER-I   | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/3199(ND)2019                  | MISHA              | wrong filing, file link from Hyderabad bench  | 06-02-2021 |

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|------|-----------------|---|---|---|--|-----------------------|---|------------|
| 2332 | 710102011092021 | OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED   | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/3098(ND)2019 | ARUN AGGARWAL         | main case number missing  | 08-02-2021 |
| 2333 | 710102075432020 | TAMINDER KAUR DHUPIA VS PARSAVNATH DEVELOPMENT LTD  | Contempt Petition(Companies Act)              | Rule 11 of NCLT                             |  | SONAL ANAND           | Wrong case &&& wrong section select, kindly link with main case no. Wrong section , case not link   | 09-02-2021 |
| 2334 | 710102113032020 | MINTKART INDIA PVT. LTD. VS BHUMISAGAR INFRASTRUCTURES PVT. LTD.  | Transfer Petition(Companies Act)              | Rule16(d),NCLT Rules,2016                   |  | ANUBHAV RASTOGI       | no main case no.  | 09-02-2021 |
| 2335 | 710102001582021 | THE DIAL SOLUTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA | Company Appeal(Companies Act)                 | Sec 252 (3)                                 |  | SUMIT                 | kindly upload final pdf in proper index with sequence and proper numbering in all pages   | 09-02-2021 |
| 2336 | 710102005992021 | SPICEJET LTD. VS AFFORDABLE INFRASTRUCTURE AND HOUSING PROJECTS PRIVATE LIMITED                             | Company Petition IB (IBC)                     | IBC under Sec 7                             |  | VARUN K CHOPRA        | Page not clear-35 to 39,43,44,48 to 57/Blur page-108/Wrong form to 109 to 121   | 09-02-2021 |
| 2337 | 710102008132021 | EMBEE SOFTWARE PVT.LTD VS ANSAL HOUSING LTD   | Company Petition (Companies Act)              | Rule16(d),NCLT Rules,2016                   |  | LZAFEER AHMAD B F     | Wrong case type, memo of parties/ list of dates/ synopsis missed, advance service missed  | 09-02-2021 |
| 2338 | 710102008422021 | VISTRA ITCL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED   | Company Petition IB (IBC)                     | IBC under Sec 7                             |  | Shantanu              | Blur page-142 to 170,196,198,215,216,418/etc  | 09-02-2021 |
| 2339 | 710102010002021 | CELESTIAL FINHOLD PRIVATE LIMITED VS INDO ALUSYS INDUSTRIES LIMITED   | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion                |  | MOHD AKBAR            | Pages not clear 76 to 83,96,98,100,101,106,117,128 to 134,148,149,154,163,164 to 166,167,175,178 to 182 E filing receipt of chairperson report, | 09-02-2021 |
| 2340 | 710102010522021 | THREE C INFRATECH PRIVATE LIMITED VS MOON LIGHT PROPBUILD PRIVATE LIMITED                                   | Company Petition (Companies Act)              | Sec. 241(1)                                 |  | Abhay Gupta           | section 242,244 fee not paid, 110 after, double numbering , vakalatnama missed  | 09-02-2021 |
| 2341 | 710102010812021 | D M FOODS PRIVATE LIMITED VS MOON LIGHT PROPBUILD PRIVATE LIMITED   | CA(A) Merger and Amalgamation(Companies Act)  | Sub-section (l) of section 230              |  | RAMESH CHANDRA SHARMA | Volume wise index missed, MoA &&& AoA repeated, Pages not clear 48,51 to 56,66 to 68,105,109,110,111,176,180,1                                  | 09-02-2021 |

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|------|-----------------|--|--|---------------------------------|--|----------------|--|------------|
| 2342 | 710102011612021 | GOPALGIRI KISHANGIRI GOSWAMI VS REGISTRAR OF COMPANIES           | Company Appeal(Companies Act)                  | Sec 252 (3)                     |  | KARAN MALHOTRA | Petition not sign,,19,21,22,26,27,31,32,38,44,58,82,95,99,100,103,104not clear 10 rs welfare missed advance service missed | 09-02-2021 |
| 2343 | 710102011222021 | OMSAI NATH ENTERPRISES VS SOLVEN POWER SYSTEMS PRIVATE LIMITED   | Interlocutory Application (I.B.C)              | Sec 60(5),Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/2413(ND)2019 | Pratik Malik   | sign missing and e-stamp paper missing   | 09-02-2021 |
| 2344 | 710102011492021 | HARI SINGH VS RESHMA MITTAL                                      | Miscellaneous Application (IBC)                | Rule 154 (1)                    | COMPANY PETITION IB (IBC)/30(PB)2021   | BHARAT         | case type wrong  | 09-02-2021 |
| 2345 | 710102011372021 | CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.       | Miscellaneous Application (IBC)                | Rule 11 of NCLT, 2016           | COMPANY PETITION IB (IBC)/3199(ND)2019 | Smriti         | CASE TYPE WRONG  | 09-02-2021 |
| 2346 | 710102011692021 | M/S INDRAPRASTHA GAS LIMITED VS M/S SHAVINI CONSTRUCTION PVT LTD | Interlocutory Application (I.B.C)              | Sec 60(5)                       | COMPANY PETITION IB (IBC)/1487(ND)2018 | Sai            | e-stamp paper missing  | 10-02-2021 |
| 2347 | 710102011502021 | HARI SINGH VS TRADING ENGINEERS (INTERNATIONAL) LTD              | Miscellaneous Application (IBC)                | Rule 154 (1)                    | COMPANY PETITION IB (IBC)/30(PB)2021   | BHARAT         | case type wrong  | 09-02-2021 |
| 2348 | 710102032312020 | DAPEL INVESTMENTS LLP VS   | CA(A) Merger and Amalgamation(Comp anies Act)  | Sec 60-62 LLP Act 2008          |  | Prashant Jain  | Page missed 72,page not clear 118,   | 13-03-2020 |
| 2349 | 710102119042020 | VAIBHAV FARMS PRIVATE LIMITED VS AOV HOLDINGS PRIVATE LIMITED    | CP(AA) Merger and Amalgamation(Comp anies Act) | Sec. 230-232 - Second Motion    |  | NIRAJ PREET    | No vakaltnama, kindly link with first motion   | 25-12-2020 |
| 2350 | 710102004402021 | AANJENE BALI VS SMT. ASHA BALI                                   | Intervention Petition(Companies Act)           | Rule 11 of NCLT                 |  | SHARAD         | Memo of parties/ List of dates &&& events/ Synopsis Missed, Kindly merge annexures after that upload final petition        | 16-01-2021 |
| 2351 | 710102010602021 | SKYGOURMET CATERING PRIVATE LIMITED VS SPICEJET LIMITED          | Company Petition IB (IBC)                      | IBC Under Sec 9                 |  | SHIKHIL        | Blur page- 252,286,288,296,304,306,308/ Page missing-371   | 06-02-2021 |

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|------|---------------------|---|--|--|--|-------------|--|------------|
| 2352 | 710102010472021     | PALM COURT MAINTENANCE AGENCY VS UNITY AUTOMATION SERVICES PVT. LTD.  | Company Petition IB (IBC)                              | IBC Under Sec 9                                |  | SHREY ASHAT | Send with objection the claim/default amount less than 1 Cr/Advocate welfare miss/Pages not clear-24 to 29,35 to 38,63 to 66,72      | 05-02-2021 |
| 2353 | 710102011082021     | RAJINDER KUMAR VS EDFORA INFOTECH PVT. LTD                            | Company Petition IB (IBC)                              | IBC Under Sec 9                                |  | RAJINDER    | Send with objection the claim/default amount less than 1 Cr./Pagination not done after page no-19 &&& True copy Sign miss/Merge into | 08-02-2021 |
| 2354 | 710102011152021     | INFINITY PUMPS & SYSTEMS PVT. LTD VS PATANJALI AYURVED LTD.           | Company Petition IB (IBC)                              | IBC Under Sec 9                                |  | SHREY ASHAT | Send with objection the claim/default amount less than 1 Cr./Page not clear-53,54,134,135,213,249/Advocate welfare miss/Blank Page-  | 08-02-2021 |
| 2355 | 0710102082552020/3  | EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.                          | COMPANY PETITION IB (IBC)/966(ND)2020                  | IBC Under Sec 9                                |  |             | 50 rupee E STAMP MISSING   | 22-01-2021 |
| 2356 | 0710102097082020/3  | FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1013(ND)2020                 | IBC Under Sec 9                                |  |             | STAMP MISSING  | 05-02-2021 |
| 2357 | 0710102101922020/1  | TAURUS PACKAGING PRIVATE LIMITED Vs. ARVIND GARG                      | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2021 | Sec. 230-232, Sec 234                          |  |             | INDEX MISSING  | 05-02-2021 |
| 2358 | 0710102107492020/2  | MODERN CREDIT PRIVATE LIMITED Vs. SHACHI JAIN                         | COMPANY PETITION IB (IBC)/1111(ND)2020                 | Section 95(1)                                  |  |             | NEED TO IA FILE  | 05-02-2021 |
| 2359 | 0710102116002020/1  | PJS ENERGY PRIVATE LIMITED Vs.  | COMPANY APPLICATION(COMPANIES ACT)/792(ND)2020         | Rule 11 of NCLT,Rule 154, NCLT 2016            |  |             | 50 RUPEE STAMP MISSING   | 05-02-2021 |
| 2360 | 0710102136162019/12 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.              | COMPANY APPLICATION(IBC)/1342(ND)2019                  | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) |  |             | NEED TO FILE VOLUME 1 2 3 IN ONE FILLING   | 05-02-2021 |
| 2361 | 0710102136162019/13 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.              | COMPANY APPLICATION(IBC)/1342(ND)2019                  | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) |  |             | NEED TO FILE VOLUME 1 2 3 IN ONE FILLING   | 05-02-2021 |



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|------|---------------------|---|--|---|--|--|---|------------|
| 2362 | 0710102136162019/14 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.                                | COMPANY APPLICATION(IBC)/1342(ND)2019          | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)                    |  |  | NEED TO FILE VOLUME 1 2 3 IN ONE FILLING                                      | 05-02-2021 |
| 2363 | 0710102170612019/2  | INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANSARI INFRASTRUCTURE PVT LTD | COMPANY APPEAL(COMPANIES ACT)/7(ND)2020        | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |  | PAGE 7 NOT CLEAR  | 05-02-2021 |
| 2364 | 0710102406072018/11 | M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED        | COMPANY PETITION IB (IBC)/449(PB)2018          | IBC under Sec 7   |  |  | 100 RUPEES STAMP MISSING  | 05-02-2021 |
| 2365 | 0710102406072018/12 | M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED        | COMPANY PETITION IB (IBC)/449(PB)2018          | IBC under Sec 7   |  |  | 100 RUPEES STAMP MISSING  | 05-02-2021 |
| 2366 | 0710120005102018/9  | MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/990(ND)2018          | IBC Under Sec 9   |  |  | Wrong Doc.(Application,Rejoinder,affidavit All are filed with same slash no.) | 05-02-2021 |
| 2367 | 0710120009092018/10 | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.          | COMPANY PETITION IB (IBC)/1342(ND)2018         | IBC under Sec 7   |  |  | 50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISIING                             | 05-02-2021 |
| 2368 | 0710102087232020/6  | SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.  | COMPANY PETITION (COMPANIES ACT)/122(ND)2020   | Sec. 241(1)   |  |  | PG-99 100 NOT CLEAR   | 06-02-2021 |
| 2369 | 0710102103152020/2  | MAXWELL Vs. ASP SEALING PRODUCTS LIMITED  | INTERLOCUTORY APPLICATION (I.B.C)/4810(ND)2020 | Rule 11 of NCLT, 2016   |  |  | AFFIDAVIT WITH STAMP MISSING  | 06-02-2021 |
| 2370 | 0710102105632020/2  | TELSHA TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA          | COMPANY APPEAL(COMPANIES ACT)/471(ND)2020      | Sec 252 (3)   |  |  | INDEX MISSING   | 06-02-2021 |
| 2371 | 0710102116332020/1  | SPA HOTELS PRIVATE LIMITED Vs. JINDAL REALCON PRIVATE LIMITED                           | COMPANY PETITION IB (IBC)/1120(PB)2020         | IBC under Sec 7   |  |  | INDEX MISSING   | 06-02-2021 |

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|------|---------------------|--|---|-------------------------------|--|--|---|------------|
| 2372 | 0710102129472019/10 | AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/2485(ND)2019        | IBC Under Sec 9               |  |  | NEED TO FILE SAPERATE WITH INDEX                                      | 06-02-2021 |
| 2373 | 0710102129472019/11 | AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/2485(ND)2019        | IBC Under Sec 9               |  |  | NEED TO FILE SAPERATE WITH INDEX                                      | 06-02-2021 |
| 2374 | 0710102406072018/13 | M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED | COMPANY PETITION IB (IBC)/449(PB)2018         | IBC under Sec 7               |  |  | PAGES SHOULD BE IN ENGLISH  | 06-02-2021 |
| 2375 | 0710120013612018/2  | HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.       | COMPANY PETITION IB (IBC)/1282(ND)2018        | IBC Under Sec 9               |  |  | IN REJOINDER SHOULD BE SIGN EVERY PAGES                               | 06-02-2021 |
| 2376 | 0710102001502021/1  | KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL                                  | INTERLOCUTORY APPLICATION (I.B.C)/113(ND)2021 | Sec 60(5)                     |  |  | No index on Written Submission/and another one is Wrong Doc(IA filed) | 07-02-2021 |
| 2377 | 0710102001752021/1  | RAJIV MUKUL Vs. AKASH SINGHAL  | INTERLOCUTORY APPLICATION (I.B.C)/119(ND)2021 | Sec 60(5)                     |  |  | No index on Written Submission/and another one is Wrong Doc(IA filed) | 07-02-2021 |
| 2378 | 0710102001842021/1  | BIPUL VIVEK Vs. AKASH SINGHAL  | INTERLOCUTORY APPLICATION (I.B.C)/99()2021    | Sec 60(5)                     |  |  | No index on Written Submission/and another one is Wrong Doc(IA filed) | 07-02-2021 |
| 2379 | 0710102002212021/2  | JBF PETROCHEMICALS LIMITED Vs. DIVYA ROOPA INFRACON PRIVATE LIMITED              | TRANSFER PETITION (IBC)/2(PB)2021             | Rule16(d),NCLT Rules,2016 IBC |  |  | page-13 14 15 17 18 23 24 NOT CLEAR                                   | 07-02-2021 |
| 2380 | 0710102003402021/1  | SUNIL GUPTA Vs. AKASH SINGHAL  | INTERLOCUTORY APPLICATION (I.B.C)/179(ND)2021 | Sec 60(5)                     |  |  | IA not required in written submission                                 | 07-02-2021 |
| 2381 | 0710102003412021/1  | RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL  | INTERLOCUTORY APPLICATION (I.B.C)/197(ND)2021 | Sec 60(5)                     |  |  | IA not required in written submission                                 | 07-02-2021 |

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| 2382 | 0710102003442021/1 | MALVIKA SINGH Vs. AKASH SINGHAL                                   | INTERLOCUTORY APPLICATION (I.B.C)/236(ND)2021            | Sec 60(5)                    |  |  | IA not required in written submission | 07-02-2021 |
| 2383 | 0710102003452021/1 | PEEYUSH BOHRA Vs. AKASH SINGHAL                                   | INTERLOCUTORY APPLICATION (I.B.C)/193(ND)2021            | Sec 60(5)                    |  |  | IA not required in written submission | 07-02-2021 |
| 2384 | 0710102003472021/1 | RATNESH VERMA Vs. AKASH SINGHAL                                   | INTERLOCUTORY APPLICATION (I.B.C)/181(ND)2021            | Sec 60(5)                    |  |  | IA not required in written submission | 07-02-2021 |
| 2385 | 0710102003492021/1 | ROSELINE LUKE Vs. AKASH SINGHAL                                   | INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2021            | Sec 60(5)                    |  |  | IA not required in written submission | 07-02-2021 |
| 2386 | 0710102003502021/1 | SHAILY NIGAM Vs. AKASH SINGHAL                                    | INTERLOCUTORY APPLICATION (I.B.C)/191(ND)2021            | Sec 60(5)                    |  |  | IA not required in written submission | 07-02-2021 |
| 2387 | 0710102005662021/1 | SHARAD SOLANKI Vs. AKASH SINGHAL                                  | INTERLOCUTORY APPLICATION (I.B.C)/548()2021              | Sec 60(5)                    |  |  | IA not required in written submission | 07-02-2021 |
| 2388 | 0710102010962020/5 | MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2020 | Sec. 230-232 - Second Motion |  |  | PAGE-46 47 53 NOT CLEAR               | 07-02-2021 |
| 2389 | 0710102114972020/1 | ASHU GUPTA Vs. AKASH SINGHAL                                      | INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021             | Sec 60(5)                    |  |  | IA not required in written submission | 07-02-2021 |
| 2390 | 0710102116752020/1 | RAJ KAPOOR Vs. AKASH SINGHAL                                      | INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021            | Sec 60(5)                    |  |  | NEED TO IA FILE                       | 07-02-2021 |
| 2391 | 0710102004652021/1 | NITIN GUPTA Vs. SANDEEP KUMAR BHATT                               | INTERLOCUTORY APPLICATION (I.B.C)/265(ND)2021            | Sec 60(5)                    |  |  | NEED TO ALL PAGES SIGN                | 08-02-2021 |

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| 2392 | 0710102073502020/3  | KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES | INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020 | Sec 60(5)   |  |  | NEED TO EVERY PAGES SIGN                           | 08-02-2021 |
| 2393 | 0710102080192020/6  | RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES   | COMPANY APPEAL(COMPANIES ACT)/292(ND)2020      | Sec 252 (3)   |  |  | NEED TO ALL PAGES SIGN                             | 08-02-2021 |
| 2394 | 0710102087232020/7  | SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.  | COMPANY PETITION (COMPANIES ACT)/122(ND)2020   | Sec. 241(1)   |  |  | PAGE 99 100 NOT CLEAR                              | 08-02-2021 |
| 2395 | 0710102100462020/10 | SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/1023(ND)2020         | IBC Under Sec 9   |  |  | Sign missing on Both index (Arguments & Judgement) | 08-02-2021 |
| 2396 | 0710102100462020/12 | SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/1023(ND)2020         | IBC Under Sec 9   |  |  | Sign missing on Both index (Arguments & Judgement) | 08-02-2021 |
| 2397 | 0710102102612020/2  | NIRMALA RAJE MALHOTRA Vs. CAT AIR PRIVATE LIMITED   | COMPANY PETITION (COMPANIES ACT)/153(ND)2020   | Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1) |  |  | Wrong Document(application Filed)                  | 08-02-2021 |
| 2398 | 0710102142742019/3  | HAJI ABDUL HAI Vs. PROPLARITY INFRASTRUCTURE PVT. LTD.  | COMPANY PETITION IB (IBC)/174(PB)2020          | IBC under Sec 7   |  |  | UP stamp paper should be of RS. 100/               | 08-02-2021 |
| 2399 | 0710102170962019/5  | DIVINE HEIGHTS INTERNATIONAL Vs. AARCITY INFRASTRUCTURE PVT LTD.  | COMPANY PETITION IB (IBC)/58(ND)2020           | IBC Under Sec 9   |  |  | No index/No memo of Parties/No affidavit           | 08-02-2021 |
| 2400 | 0710102172152019/3  | GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA   | COMPANY APPEAL(COMPANIES ACT)/53(ND)2020       | Sec 252 (3)   |  |  | Stamp/Affidavit missing                            | 08-02-2021 |
| 2401 | 0710102411722017/1  | M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.   | COMPANY PETITION IB (IBC)/437(PB)2017          | IBC Under Sec 9   |  |  | NEED TO DELETE                                     | 08-02-2021 |

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| 2402 | 0710102411722017/2  | M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.              | COMPANY PETITION IB (IBC)/437(PB)2017                    | IBC Under Sec 9                     |  |  | Wrong Doc.(Application,Reply,Rejoinder,Counter affidavit,affidavit All are filed with same slash no.) | 08-02-2021 |
| 2403 | 0710102028682018/10 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD   | COMPANY PETITION IB (IBC)/1718(PB)2018                   | IBC under Sec 7                     |  |  | e-stamp missing   | 09-02-2021 |
| 2404 | 0710102031402018/4  | INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S TANIKA FINANCE AND LEASING PRIVATE LIMITED | COMPANY APPEAL(COMPANIES ACT)/1238(ND)2018               | Sec 252 (1) - By Government Body    |  |  | Pg-5 not clear  | 09-02-2021 |
| 2405 | 0710102077422020/4  | GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.                      | COMPANY PETITION IB (IBC)/922(ND)2020                    | IBC Under Sec 9                     |  |  | main case not mention and true copy sign missing  | 09-02-2021 |
| 2406 | 0710102090322020/11 | RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA  | INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020           | Sec 60(5)                           |  |  | UP stamp should be of 100/-Rs.  | 09-02-2021 |
| 2407 | 0710102105782020/2  | ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED                   | INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020           | Rule 11 of NCLT, 2016               |  |  | UP stamp should be of 100/-Rs./Pg-24,26,27 translation  | 09-02-2021 |
| 2408 | 0710102109832020/2  | NIKUNJ FOODS PRIVATE LIMITED Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED                         | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/119(ND)2020 | Sub-section (l) of section 230      |  |  | Wrong Doc.(Joint Petition Filed)  | 09-02-2021 |
| 2409 | 0710102114232020/1  | VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED                                 | COMPANY PETITION (COMPANIES ACT)/177(PB)2020             | Sec. 241(1),Sec. 242(4),Sec. 244(1) |  |  | stamp paper missing/true copy sign missing/Pg-84,85/146 to 156 not clear                              | 09-02-2021 |
| 2410 | 0710102128632019/5  | BAGESH KUMAR Vs. DESEIN PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/2702(ND)2019                   | IBC Under Sec 9                     |  |  | Pg-7,22 not clear   | 09-02-2021 |
| 2411 | 0710102128662019/3  | MAHIPAL SINGH Vs. THE INDURE PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/2666(PB)2019                   | IBC Under Sec 9                     |  |  | Index Blank   | 09-02-2021 |

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| 2412 | 0710102135102019/7 | TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED                  | COMPANY PETITION IB (IBC)/2759(ND)2019    | IBC under Sec 7   |  |  | UP stamp should be of 100/- Rs./Pg-27,29,30,Translation/Pg-35 to 44,59,62 not clear                      | 09-02-2021 |
| 2413 | 0710102139242019/8 | CONTINUOUS DYEING & PRINTING MILLS Vs. BHAVIKA APPARELS PVT LTD                             | COMPANY PETITION IB (IBC)/2844(ND)2019    | IBC Under Sec 9   |  |  | Pg-23,27,36,38,43,45,47,51,62,64,66,70,94,114,121,136 not clear/Not merged in one PDF                    | 09-02-2021 |
| 2414 | 0710102139442019/4 | M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED Vs. M/S FORTIS HOSPITALS LIMITED                   | COMPANY PETITION IB (IBC)/2838(ND)2019    | IBC Under Sec 9   |  |  | e stamp paper missing  | 09-02-2021 |
| 2415 | 0710102140412019/9 | NEERAJ PAPER MARKETING LIMITED Vs. THE KAGAZ PRINT N PACK INDIA PVT LTD.                    | COMPANY PETITION IB (IBC)/2806(ND)2019    | IBC Under Sec 9   |  |  | No pagination  | 09-02-2021 |
| 2416 | 0710102145872019/6 | TARUN KHANNA Vs. DELTRONIX INDIA LIMITED  | COMPANY PETITION IB (IBC)/2963(ND)2019    | IBC Under Sec 9   |  |  | need to file IA  | 09-02-2021 |
| 2417 | 0710102153872019/2 | INCOME TAX OFFICER WARD 24.1 Vs. REGISTRAR OF COMPANIES                                     | COMPANY APPEAL(COMPANIES ACT)/880(ND)2019 | Sec 252 (1) - By Government Body                                  |  |  | need to application filled   | 09-02-2021 |
| 2418 | 0710102155912019/4 | PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED                                   | COMPANY PETITION IB (IBC)/3185(ND)2019    | IBC under Sec 7   |  |  | online proof of service uploaded   | 09-02-2021 |
| 2419 | 0710102163412019/4 | MANMOHAN WADHWA Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                         | COMPANY APPEAL(COMPANIES ACT)/115(ND)2020 | Sec 252 (1)   |  |  | counsel sign missed on index, rejoinder sign missed on every page, true copy sign missed on annexure etc | 09-02-2021 |
| 2420 | 0710102170622019/1 | INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANNEX FACILITY MANAGEMENT PVT LTD | COMPANY APPEAL(COMPANIES ACT)/13(ND)2020  | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |  | page:20-21 translation eng   | 09-02-2021 |
| 2421 | 0710102411722017/4 | M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.             | COMPANY PETITION IB (IBC)/437(PB)2017     | IBC Under Sec 9   |  |  | supporting affidavit missed  | 09-02-2021 |

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| 2422 | 0710102007342019/22 | RANJEET RAMAKRISHNA YADAV Vs. JNC CONSTRUCTION PRIVATE LIMITED               | COMPANY PETITION IB (IBC)/272(PB)2019                    | IBC under Sec 7                        |  |  | need to IA file  | 10-02-2021 |
| 2423 | 0710102011972019/5  | M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED            | COMPANY PETITION IB (IBC)/1487(ND)2018                   | IBC Under Sec 9                        |  |  | NEED TO IA FILE  | 10-02-2021 |
| 2424 | 0710102015702020/3  | HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION LTD.            | COMPANY PETITION IB (IBC)/452(ND)2020                    | IBC Under Sec 9                        |  |  | sign missing on rejoinder                                | 10-02-2021 |
| 2425 | 0710102017432020/1  | NARESH KUMAR MUNJAL Vs. DEVENDRA GOYAL                                       | COMPANY APPLICATION(IBC)/1 135(ND)2020                   | Sec 25(j)                              |  |  | page:14-15, 39 not clear                                 | 10-02-2021 |
| 2426 | 0710102019562020/4  | SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED | COMPANY PETITION IB (IBC)/521(ND)2020                    | IBC Under Sec 9                        |  |  | Index is missing   | 10-02-2021 |
| 2427 | 0710102077032020/6  | PRIORITY VENDOR TECHNOLOGIES PRIVATE LIMITED Vs.                             | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020 | Sec. 230-232 - Second Motion           |  |  | Index is missing   | 10-02-2021 |
| 2428 | 0710102085552019/10 | BLUE STAR LIMITED Vs. SINGH SPRINGS PVT. LTD.                                | COMPANY PETITION IB (IBC)/1189(ND)2019                   | IBC Under Sec 9                        |  |  | page numbering missed on pages and index, reply not sign | 10-02-2021 |
| 2429 | 0710102114322019/6  | ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD                     | COMPANY PETITION IB (IBC)/2078(ND)2019                   | IBC Under Sec 9                        |  |  | Reply and rejoinder need to file seprately               | 10-02-2021 |
| 2430 | 0710102117502020/2  | EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED                          | COMPANY PETITION IB (IBC)/1141(ND)2020                   | IBC Under Sec 9                        |  |  | page:40-43, 48-53, 65, 77, 80, 84, 87, 89 not clear      | 10-02-2021 |
| 2431 | 0710200001852016/5  | BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED                  | COMPANY PETITION (COMPANIES ACT)/78(ND)2016              | Application under any other provisions |  |  | need to file application                                 | 10-02-2021 |

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| 2432 | 0710102090982020/3  | ZOOM INN PRIVATE LIMITED Vs. ROC DELHI                                      | COMPANY APPEAL(COMPANIES ACT)/432(ND)2020      | Sec 252 (1)                                 |  |                   | filed in one pdf, index missing, translation eng, document missed, etc | 11-02-2021 |
| 2433 | 0710102110302020/1  | KG SOMANI Vs. RPM BANQUETS  | INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020 | Sec 60(5)                                   |  |                   | Affidavit is of back date  | 14-02-2021 |
| 2434 | 0710102110302020/2  | KG SOMANI Vs. RPM BANQUETS  | INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020 | Sec 60(5)                                   |  |                   | Affidavit is of back date  | 14-02-2021 |
| 2435 | 0710200014262017/12 | M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER | COMPANY PETITION IB (IBC)/575(ND)2017          | Sec. 7(7)                                   |  |                   | Index and pagination is missing  | 14-02-2021 |
| 2436 | 710102008152021     | PRINCIPAL COMMISSIONER OF INCOME TAX -6 VS M/S NEHA EXPORTS LTD             | Company Application(Companies Act)             | Sec 252 (3) - By Government Body            | COMPANY APPEAL(COMPANIES ACT)/830(ND)2019  | VIBHOOTI MALHOTRA | section wrong section wrong  | 29-01-2021 |
| 2437 | 710102008172021     | PR. COMMISSIONER OF INCOME TAX-2 VS M/S BIG ZONE MARKETING PVT. LTD         | Company Application(Companies Act)             | Sec 252 (1) - By Government Body            | COMPANY APPEAL(COMPANIES ACT)/1003(ND)2019 | VIBHOOTI MALHOTRA | section wrong  | 29-01-2021 |
| 2438 | 710102008162021     | INCOME TAX OFFICER VS M/S HALDHAR ARGO TECH PVT. LTD                        | Company Application(Companies Act)             | Sec 252 (1) - By Government Body            | COMPANY APPEAL(COMPANIES ACT)/831(ND)2019  | VIBHOOTI MALHOTRA | section wrong  | 29-01-2021 |
| 2439 | 710102011892021     | ROHIT SEHGHAL VS ANJU KHURANA   | Interlocutory Application (I.B.C)              | Sec 66(1)                                   | COMPANY PETITION IB (IBC)/1499(PB)2019     | shivani kadam     | 82-83 not clear page   | 11-02-2021 |
| 2440 | 710102011682021     | M/S HIMALAYAN ALES PRIVATE LIMITED VS M/S ZEDX HOSPITALITY PRIVATE LIMITED  | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/3489(ND)2019     | SONAL ANAND       | Please mention section for withdrawal                                  | 10-02-2021 |
| 2441 | 710102012242021     | GITA TALWAR VS SATYA PRAKASH GUPTA  | Interlocutory Application (I.B.C)              | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/375(PB)2018      | SAURABH           | stamp paper missing and ib not mention in soft copy                    | 12-02-2021 |



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|------|-----------------|---|-----------------------------------|---|--|------------------------|---|------------|
| 2442 | 710102012132021 | S. JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSER BAER INDIA LIMITED | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/378(PB)2017  | JAYA S                 | payment   | 11-02-2021 |
| 2443 | 710102012282021 | EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS CLC INDUSTRIES LIMITED  | Interlocutory Application (I.B.C) | Sec 43(1) r/w Sec 44 (1)                    | COMPANY PETITION IB (IBC)/933(PB)2019  | HONEY SATPAL           | 209-212 not clear page and due payment other sec  | 12-02-2021 |
| 2444 | 710102012252021 | VIPIN KAPOOR VS SATYA PRAKASH GUPTA   | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/375(PB)2018  | SAURABH                | e-stamp paper missing and ib number not mention in soft copy  | 12-02-2021 |
| 2445 | 710102012922021 | CHANDRAPRKASH VS SANDEEP MEHNDIRATTA  | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/2039(ND)2019 | Sanju Kumar            | due payment other section and supporting affidavit missing  | 14-02-2021 |
| 2446 | 710102012612021 | MASCOT SAHO HOMES PVT LTD VS AMAN CHHABRA   | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/919(ND)2020  | Dhananjai Jain         | E Stamp Paper Missing   | 13-02-2021 |
| 2447 | 710102013262021 | DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED  | Interlocutory Application (I.B.C) | Sec 60(5)                                   |  | Prasouk                | main case not link application blank upload   | 15-02-2021 |
| 2448 | 710102066782020 | SERIOUS FRAUD INVESTIGATION OFFICE VS CENTURY COMMUNICATION LTD & ORS   | Company Petition (Companies Act)  | Sec 241 (2)                                 |  | sfionclt               | Remove exemption application, serve the petition to all respondent  | 29-06-2020 |
| 2449 | 710102111872020 | INTERARCH BUILDING PRODUCTS PVT LTD VS SLMG BEVERAGES PVT LTD   | Company Petition IB (IBC)         | IBC Under Sec 9                             |  | Charu Sangwan          | Affidavit back date/Cut Page-202/Page not clear-300   | 01-12-2020 |
| 2450 | 710102000882021 | M/S AP TRADING COMPANY VS M/S KANODIA TECHNOPLAST LTD   | Contempt Petition(Companies Act)  | Sec 425                                     |  | Shadman Ahmed Siddiqui | Wrong case type, Please Link with main case no , Kindly server the petition to all respondents, E Stamp missed with affidavit | 06-01-2021 |
| 2451 | 710102009922021 | MEDSOURCE HEALTHCARE PVT. LTD. VS FORTIS HEALTHCRE LIMITED  | Company Petition IB (IBC)         | IBC Under Sec 9                             |  | lkgiri                 | jurisdiction Punjab   | 04-02-2021 |

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| 2452 | 710102010902021    | VIJAY KUMAR & ORS VS SARE GURUGRAM PRIVATE LIMITED  | Company Petition IB (IBC)              | IBC under Sec 7       |  | Ranjan          | page:128,149-170, 230, 231, 377, 394, 425, 470-471, 523, 524, 528, 586, 733, 734, 778, 780, 784-789, 792, 862, 881-888, 979, 1019-1028, 1031. | 08-02-2021 |
| 2453 | 710102011162021    | M/S KALIBER ASSOCIATES PVT. LTD. THROUGH ITS LIQUIDATOR MOHAN LAL JAIN VS HPT CONSTRUCTIONS PRIVATE LIMITED | Company Petition IB (IBC)              | IBC under Sec 7       |  | Anirban         | wrong pagination/Page not clear-154,165,238 to 242,245 to 253,267,268,275 to 296,343,344,356,361/Advocate welfare &&& Court                   | 08-02-2021 |
| 2454 | 710102011842021    | STATE BANK OF INDIA VS SRI SURAPANENI RAMESH  | Company Petition IB (IBC)              | Section 95(1)         |  | Mithun Shashank | adocate welfare and court fee missed on vakalatnama   | 10-02-2021 |
| 2455 | 710102011312021    | NO FRILLS DEAL REALITY SERVICES PVT. LTD VS THREE C GREEN DEVELOPERS PVT. LTD.                              | Company Petition IB (IBC)              | IBC Under Sec 9       |  | Shubham Bhatia  | petition form 5 uncomplete, stamp paper missed with affidavit, 28 not clear, 37, 38, 45, 46 not clear advocate welfare and court fee missed,  | 09-02-2021 |
| 2456 | 0710102161172019/5 | M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED                        | COMPANY PETITION IB (IBC)/3458(ND)2019 | IBC Under Sec 9       |  |                 | Wrong Document(application Filed)   | 08-02-2021 |
| 2457 | 0710102411722017/3 | M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.                             | COMPANY PETITION IB (IBC)/437(PB)2017  | IBC Under Sec 9       |  |                 | wrongdoc  | 09-02-2021 |
| 2458 | 0710102004672020/5 | B.E.C. CONDUITS PRIVATE LIMITED Vs. SACHIN ELECTRICALS PRIVATE LIMITED                                      | COMPANY PETITION IB (IBC)/238(ND)2020  | IBC Under Sec 9       |  |                 | UP stamp should be of Rs.100/-  | 10-02-2021 |
| 2459 | 0710102006532020/4 | VINOD KUMAR Vs. AARYANY CREATIONS PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/418(ND)2020  | IBC Under Sec 9       |  |                 | E-stamp missing/True copy sign && service also  | 10-02-2021 |
| 2460 | 0710102018302020/1 | SUMAN NIRWAL Vs. ANSAL LANDMARKS TOWNSHIPS PVT LTD  | COMPANY APPLICATION(IBC)/1195(PB)2020  | Rule 11 of NCLT, 2016 |  |                 | Wrong Docs. (IA uploaded)   | 10-02-2021 |
| 2461 | 0710102077862020/9 | STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.   | COMPANY PETITION IB (IBC)/925(PB)2020  | IBC under Sec 7       |  |                 | e-Stamp missing   | 10-02-2021 |

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| 2462 | 0710102086712020/1 | BALBIR MOTORS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES                        | RESTORATION APPLICATION (COMPANIES ACT)/1(ND)2020 | Rule 11 of NCLT |  |  | No index/No service  | 10-02-2021 |
| 2463 | 0710102087492020/1 | TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES               | COMPANY APPEAL(COMPANIES ACT)/21(ND)2021          | Sec 252 (3)     |  |  | Pg-14 translation/Pg-17 to 21 not clear  | 10-02-2021 |
| 2464 | 0710102092132020/2 | DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATIONS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/998(ND)2020             | IBC Under Sec 9 |  |  | Index not filled Properly/index not attached in 2nd Voll./True copy sign missing in some pages                       | 10-02-2021 |
| 2465 | 0710102107412020/1 | JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED                         | INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020    | Sec 60(5)       |  |  | Wrong Docs.(IBC U/s-9 petition Uploaded  | 10-02-2021 |
| 2466 | 0710102114302019/6 | RENU CHAUHAN Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD                             | COMPANY PETITION IB (IBC)/2079(ND)2019            | IBC Under Sec 9 |  |  | NEED TO SAPERATE FILLING   | 10-02-2021 |
| 2467 | 0710102117502020/1 | EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/1141(ND)2020            | IBC Under Sec 9 |  |  | 40 41-43 45 48 65 77 NOT CLEAR   | 10-02-2021 |
| 2468 | 0710102411722017/6 | M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.     | COMPANY PETITION IB (IBC)/437(PB)2017             | IBC Under Sec 9 |  |  | Wrong Docs.(Application/Add. affidavit,counter affidavit,Rejoinder,Submissions all are uploaded with same Slash no.) | 10-02-2021 |
| 2469 | 0710102061532019/2 | INDIAN STEEL AND POWER PRIVATE LIMITD Vs. PUSH STEELS AND MINING PVT. LTD.          | COMPANY APPLICATION(COMPANIES ACT)/485(ND)2019    | Rule 11 of NCLT |  |  | NEED TO SAPERATE FILLING   | 11-02-2021 |
| 2470 | 0710102004832020/2 | ARORA VINYL PVT.LTD Vs. SHRI BANKE BIHARI COTFAB PVT.LTD                            | COMPANY PETITION IB (IBC)/258(ND)2020             | IBC Under Sec 9 |  |  | No Index/no Pagination   | 12-02-2021 |
| 2471 | 0710102026682020/1 | VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.  | COMPANY PETITION IB (IBC)/674(ND)2020             | IBC Under Sec 9 |  |  | Remove Extra files or file it seprately  | 13-02-2021 |

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| 2472 | 0710102082142020/4 | KRISHNA VRIND JAIN Vs. WORXPACE CONSULTING PRIVATE LIMITED   | INTERLOCUTORY APPLICATION (I.B.C)/3487(ND)2020            | Application under any other provisions- IBC                           |  |  | Affidavit is of back date                  | 13-02-2021 |
| 2473 | 0710102083052020/5 | BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI  | INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)2020            | 19(2)   |  |  | Remove extra files or file it separately   | 13-02-2021 |
| 2474 | 0710102104312020/4 | KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/456(ND)2020                 | Sec 252 (3)   |  |  | Supporting affidavit is missing            | 13-02-2021 |
| 2475 | 0710102138742019/3 | SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/2745(ND)2019                    | IBC Under Sec 9   |  |  | E stamp date is wrong                      | 13-02-2021 |
| 2476 | 0710102165882019/5 | WOODPECKERS INDIA PRIVATE LIMITED Vs. MK FURNACRAFT PRIVATE LIMITED                                  | COMPANY PETITION IB (IBC)/3455(ND)2019                    | IBC Under Sec 9   |  |  | pg no. 23-33 are not clear                 | 13-02-2021 |
| 2477 | 0710102167372019/2 | J.D. SONS STEELS PVT. LTD. Vs. CENTURY AUTO ENGINEERING PVT. LTD.                                    | COMPANY PETITION IB (IBC)/94(ND)2020                      | IBC Under Sec 9   |  |  | E stamp is missing                         | 13-02-2021 |
| 2478 | 0710102113952019/7 | SURESH YADAV Vs. S P CONTRACTS PVT. LTD.   | COMPANY PETITION IB (IBC)/2004(ND)2019                    | IBC Under Sec 9   |  |  | Proof of Service                           | 15-02-2021 |
| 2479 | 0710102114232020/2 | VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED   | COMPANY PETITION (COMPANIES ACT)/177(PB)2020              | Sec. 241(1),Sec. 242(4),Sec. 244(1)                                   |  |  | Wrong Docs.(Application Uploaded)          | 15-02-2021 |
| 2480 | 0710102145002019/2 | PRISM JOHNSON LIMITED THROUGH ITS DIVISION RMC (INDIA) Vs. KNIGHT CONSTRUCTIONS PRIVATE LIMITED      | COMPANY PETITION IB (IBC)/2917(ND)2019                    | IBC Under Sec 9   |  |  | No Index/no Pagination/No stamp, affidavit | 15-02-2021 |
| 2481 | 0710102413022017/4 | AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.                               | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017 | Sub-section (I) of section 230,Application under any other provisions |  |  | Wrong Docs.(Merger petition Uploaded)      | 15-02-2021 |

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| 2482 | 0710200400582012/2 | PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD           | COMPANY PETITION (COMPANIES ACT)/58(ND)2012  | Application under any other provisions |  |                      | Wrong Docs.(petition Uploaded)   | 15-02-2021 |
| 2483 | 0710200424652018/2 | DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.                           | COMPANY PETITION (COMPANIES ACT)/141(ND)2018 | Sec. 241(1),Sec. 242(4)                |  |                      | STAMP AND SUPPORTING AFFIDAVIT MISSING   | 15-02-2021 |
| 2484 | 710102007892021    | WINSOME KNIT GARMENTS VS M/S.NAYAK AVIATION SERVICES PVT. LTD         | Company Petition (Companies Act)             | Application under any other provisions |  | Ananda Gomathy       | Wrong section &&& wrong case type select   |            |
| 2485 | 710102007652021    | KRISHNA ENTERPRISES VS HYLINE AUTO PRIVATE LIMITED                    | Company Petition IB (IBC)                    | IBC Under Sec 9                        |  | SHREY ASHAT          | index title, estamp paper miseed, court fee missed, page, 64-65, 68, 71, 72, 83-152, 319-321, etc pages not clear      |            |
| 2486 | 710102009602021    | TECHNICA ENGINEERS VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED  | Company Petition IB (IBC)                    | IBC Under Sec 9                        |  | Dushyant Yadav       | 10rs estamp paper missed   |            |
| 2487 | 710102012682021    | M/S PILE FOUNDATION COMPANY VS M/S D S CONSTRUCTION LTD               | Company Petition IB (IBC)                    | IBC Under Sec 9                        |  | RAJIV RANJAN DWIVEDI | Blur page 63/Board Resolution/9 (3)b certificate missed/Master data  |            |
| 2488 | 710102013282021    | JAGJIT SINGH SURI VS REGISTRAR OF COMPANIES                           | Company Appeal(Companies Act)                | Sec 252 (3) - By Government Body       |  | ANJALI SHARMA        | 113-124 not clear 68 not clear Stk 7 missed This is not govt company kindly pay the fee                                |            |
| 2489 | 710102012662021    | M/S PILE FOUNDATION COMPANY VS M/S BRAHMAPUTRA INFRASTRUCTURE LTD.    | Company Petition IB (IBC)                    | IBC Under Sec 9                        |  | RAJIV RANJAN DWIVEDI | Blur Page-114,115/Proof of service/Incomplete documents  |            |
| 2490 | 710102013342021    | SANDHU APARTMENTS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI | Company Appeal(Companies Act)                | Sec 252 (1) - By Government Body       |  | Prateek Gangwani     | SANDHU APARTMENTS PRIVATE LIMITED THIS IS NOT GOVT COMPANY SO PLEASE CHANGED THE BASIC DETAIL CHOOSE OTHER AND PAY THE |            |
| 2491 | 710102013302021    | JAGJIT SINGH SURI VS REGISTRAR OF COMPANIES                           | Company Appeal(Companies Act)                | Sec 252 (3)                            |  | ANJALI SHARMA        | 113-124 not clear 68 not clear Stk 7 missed  |            |

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| 2492 | 710102013332021     | SHER SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI | Company Appeal(Companies Act)                  | Sec 252 (1) - By Government Body |                 | Prateek Gangwani | THIS IS NOT GOVT COMPANY SO PLEASE CHANGED THE BASIC DETAIL CHOOSE OTHER AND PAY THE FEE AND MEMO OF PARTIES, LIST OF DATE |            |
| 2493 | 0710102061182019/16 | SHIVALIK PACKAGING INDUSTRIES Vs. JIYA AGRO PRIVATE LIMITED            | COMPANY PETITION IB (IBC)/777(ND)2019          | IBC Under Sec 9                  |                 |                  | NEED TO IA FILE  | 13/01/2021 |
| 2494 | 0710102089332019/8  | AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD      | COMPANY PETITION IB (IBC)/1265(ND)2019         | IBC Under Sec 9                  |                 |                  | NEED TO IA FILE  | 02-11-2021 |
| 2495 | 0710102093512020/2  | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD                         | INTERLOCUTORY APPLICATION (I.B.C)/4191(PB)2020 | Sec 43(1) r/w Sec 44 (1)         |                 |                  | Wrong Proof of Service   | 15/02/2021 |
| 2496 | 0710102448572018/17 | STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED          | COMPANY PETITION IB (IBC)/922(PB)2018          | IBC under Sec 7                  |                 |                  | Need to file as IA   | 15/02/2021 |
| 2497 | 0710200410432018/5  | M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.  | COMPANY PETITION IB (IBC)/774(ND)2018          | IBC Under Sec 9                  |                 |                  | Wrong Document(Application uploaded)   | 15/02/2021 |
| 2498 | 0710102006792021/1  | SATISH KUMAR SETHI Vs. PCL CONTAINERS LIMITED                          | COMPANY PETITION (COMPANIES ACT)/29(ND)2021    | Sec. 241(1),Sec. 242(4)          |                 |                  | DOCUMENT Not Upload  | 16/02/2021 |
| 2499 | 0710102011782021/1  | AGGARWAL STEEL INDUSTRIES PVT.LTD Vs. RESHMA MITTAL                    | INTERLOCUTORY APPLICATION (I.B.C)/817(ND)2021  | Sec 60(5)                        |                 |                  | WRONG E FILE   | 16/02/2021 |
| 2500 | 0710102096832020/2  | KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.                            | COMPANY PETITION IB (IBC)/16(ND)2021           |                                  | IBC Under Sec 9 |                  | ONLY PROOF OF SERVICE UPLOAD   | 02-11-2021 |
| 2501 | 0710102171932019/2  | M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L              | COMPANY PETITION IB (IBC)/351(ND)2020          |                                  | IBC Under Sec 9 |                  | Remove extra files or file it separately   | 16/02/2021 |

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| 2502 | 0710200400582012/3  | PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD          | COMPANY PETITION (COMPANIES ACT)/58(ND)2012   |  | Application under any other provisions      |                      | Index is missing   | 16/02/2021 |
| 2503 | 0710200431502018/11 | MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.                      | COMPANY PETITION IB (IBC)/1022(ND)2018        |  | IBC under Sec 7                             |                      | pg. no. 21, 43,72-74 not clear<br>pg. no. 27,37-39, 54- 57 translation           | 16/02/2021 |
| 2504 | 0710102007082021/1  | FANKAAR INTERIORS PVT. LTD. Vs. MAHAMAYA INFRASTRUCTURE PVT. LTD.    | COMPANY PETITION IB (IBC)/77(ND)2021          |  | IBC Under Sec 9                             |                      | E stamp paper is missing   | 17/02/2021 |
| 2505 | 0710102035322020/3  | M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.                 | COMPANY PETITION IB (IBC)/838(ND)2020         |  | IBC Under Sec 9                             |                      | Remove extra files or file it separately   | 17/02/2021 |
| 2506 | 0710102104552020/1  | NILESH SHARMA Vs. PRAMOD GOEL  | INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021 |  | Sec 25(j)                                   |                      | Sign missing on reply  | 17/02/2021 |
| 2507 | 0710102108762019/10 | SUDHIR HORO Vs. IDEAWORKS DESIGN & STRATEGY PRIVATE LIMITED          | COMPANY PETITION (COMPANIES ACT)/118(ND)2019  |  | Sec. 59,Sec. 241(1),Sec. 242(4)             |                      | Sign missing on every page of written submission                                 | 17/02/2021 |
| 2508 | 0710200400582012/8  | PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD          | COMPANY PETITION (COMPANIES ACT)/58(ND)2012   |  | Application under any other provisions      |                      | Wrong pagination after page number 15  | 17/02/2021 |
| 2509 | 710102004002021     | M/S ANSAL API INFRASTRUCTURE LTD VS M/S ANSAL API INFRASTRUCTURE LTD | Interlocutory Application (I.B.C)             |  | Sec 60(5)                                   | kundanlatwal         | DOCUMENT Not Upload  | 15-01-2021 |
| 2510 | 710102006872021     | RAJNATH SINGH VS VIVEK RAHEJA  | Company Appeal (IBC)                          |  | Sec 42                                      | Shivank Pratap Singh | Pagination not done from page no-104 to 115/Cut Line page no-123,124/Vakalatnama | 25-01-2021 |
| 2511 | 710102006512021     | SANJAY GUPTA VS VIVEK RAHEJA   | Interlocutory Application (I.B.C)             |  | Application under any other provisions- IBC | Sanjay Gupta         | DOCUMENT Not Upload  | 22-01-2021 |

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| 2512 | 710102009582021    | SH. ML GUPTA VS KAMAL AGGARWAL  | Company Appeal (IBC)                                     |                                | Sec 42                                      | Manashwy Jha        | Blur page-107,118 to 134/Advocate welfare &&& Court fees missed/Please type Company Appeal in index/Brief | 03-02-2021 |
| 2513 | 710102013242021    | DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED          | Interlocutory Application (I.B.C)                        |                                | Sec 60(5)                                   | Prasouk             | document not showing blank page   | 15-02-2021 |
| 2514 | 710102013462021    | NARESH KUMAR BANSAL VS M/S. STAR MINERAL RESOURCES PVT. LTD.                      | Interlocutory Application (I.B.C)                        |                                | Application under any other provisions- IBC | Naresh Kumar Bansal | sign missing  | 15-02-2021 |
| 2515 | 710102013732021    | KAY EM METAL PRIVATE LIMITED VS WORLDWIDE METAL PRIVATE LIMITED                   | Interlocutory Application (I.B.C)                        |                                | Rule 11 of NCLT, 2016                       | Gaurav Srivastava   | Stamp &&& affidavit missing   | 16-02-2021 |
| 2516 | 710102013722021    | DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS.                             | Interlocutory Application (I.B.C)                        |                                | Sec 60(5)                                   | Ritesh Khare        | section not mention in soft copy and 42 page -translate page43,88-93 not clear page                       | 16-02-2021 |
| 2517 | 710102013802021    | M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED | Interlocutory Application (I.B.C)                        |                                | Application under any other provisions- IBC | Kumar Anurag        | sign missing  | 16-02-2021 |
| 2518 | 710102013792021    | NILESH SHARMA VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED                   | Interlocutory Application (I.B.C)                        |                                | Application under any other provisions- IBC | Aditi Sharma        | stamp paper missing and ib not mention in soft copy   | 16-02-2021 |
| 2519 | 0710102003512019/2 | COL. DINESH VERMA Vs. SARVOTTAM REALCON PRIVATE LIMITED                           | COMPANY PETITION IB (IBC)/140(ND)2019                    | IBC under Sec 7                |   |                     | supporting affidavit with 10rs stamp paper missed   | 22-01-2021 |
| 2520 | 0710102078392020/2 | OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD                                   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020  | Sub-section (I) of section 230 |   |                     | NEED TO IA FILE   | 11-02-2021 |
| 2521 | 0710102105992020/1 | ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD                           | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020 | Sec. 230-232 - Second Motion   |   |                     | NEED TO APPLICATION FILE  | 11-02-2021 |



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| 2522 | 0710102113072019/5  | AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/1976(ND)2019    | IBC Under Sec 9                                |  |  | Index is missing                                     | 16-02-2021 |
| 2523 | 0710102113072019/6  | AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/1976(ND)2019    | IBC Under Sec 9                                |  |  | Sign missing on every page of written submission     | 16-02-2021 |
| 2524 | 0710102114702020/1  | M/S KALIBER ASSOCIATES PVT. LTD. Vs. M/S DIAMOND IT INFRACON PVT. LTD.                         | COMPANY PETITION IB (IBC)/1103(ND)2020    | ----IBC under Sec 7                            |  |  | E stamp paper is missing                             | 16-02-2021 |
| 2525 | 0710102116742020/1  | KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/18(ND)2021      | IBC under Sec 7                                |  |  | E stamp paper is missing                             | 16-02-2021 |
| 2526 | 0710102116762020/2  | MAKEWELL POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                   | COMPANY APPEAL(COMPANIES ACT)/515(ND)2020 | Sec 252 (1)                                    |  |  | E stamp paper is missing                             | 16-02-2021 |
| 2527 | 0710102136162019/16 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.                                       | COMPANY APPLICATION(IBC)/1342(ND)2019     | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) |  |  | Supporting affidavit with E stamp paper              | 16-02-2021 |
| 2528 | 0710102136162019/17 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.                                       | COMPANY APPLICATION(IBC)/1342(ND)2019     | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) |  |  | Index is missing                                     | 16-02-2021 |
| 2529 | 0710102133062019/6  | SAMEEKSHA INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                  | COMPANY APPEAL(COMPANIES ACT)/722(ND)2019 | Sec 252 (3)                                    |  |  | wrong document(Kindly upload all document separately | 25-01-2021 |
| 2530 | 0710102077662020/1  | RADHE CONSTRUCTION Vs. SPML INFRA LIMITED  | COMPANY PETITION IB (IBC)/1019(ND)2020    | IBC Under Sec 9                                |  |  | Notary date not show                                 | 10-02-2021 |
| 2531 | 0710102722332018/16 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1665(PB)2018    | IBC under Sec 7                                |  |  | NEED TO ALL PAGES SIGN                               | 11-02-2021 |

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| 2532 | 0710200410172018/25 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.                                     | COMPANY PETITION IB (IBC)/607(ND)2018          | IBC Under Sec 9   |  |  | NEED TO IA FILE   | 11-02-2021 |
| 2533 | 0710200410572018/4  | M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.                                     | COMPANY PETITION IB (IBC)/271(ND)2018          | IBC Under Sec 9   |  |  | DOCUMENT NOT IN NUMBERING   | 12-02-2021 |
| 2534 | 0710102151922019/5  | VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED                        | COMPANY PETITION IB (IBC)/153(ND)2020          | IBC Under Sec 9   |  |  | pg no 22 is not clear and pg no 38 is missing                     | 16-02-2021 |
| 2535 | 0710102164162019/1  | INCOME TAX OFFICER-WARD 20(3) Vs. REGISTRAR OF COMPANIES   | COMPANY APPEAL(COMPANIES ACT)/1025(ND)2019     | Sec 252 (1),Sec 252 (3) - By Government Body                      |  |  | Pg. no. 13-14 are not clear                                       | 16-02-2021 |
| 2536 | 0710102113722019/4  | MODERN CREDIT PVT. LTD. Vs. TYBROS INDIA TOURS PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/2081(ND)2019         | IBC under Sec 7   |  |  | numbering missed in document and blank pages removed              | 11-02-2021 |
| 2537 | 0710102113962020/1  | M/S EVERSHINE BUILDWELL PVT. LTD. Vs. WIANXX IMPEX PRIVATE LIMITED   | INTERLOCUTORY APPLICATION (I.B.C)/5417(PB)2020 | Application under any other provisions- IBC                       |  |  | II volume index missed 202-208 not clear                          | 11-02-2021 |
| 2538 | 0710102121812019/15 | RASHMI SINGHAL Vs. HAAMID REAL ESTATES PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/2270(ND)2019         | IBC under Sec 7   |  |  | Kindly application file to separately with fee and mentioned rule | 11-02-2021 |
| 2539 | 0710102128602019/7  | RAJENDER KUMAR Vs. DESEIN PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/2697(ND)2019         | IBC Under Sec 9   |  |  | 10rs stamp paper missed advance service missed                    | 11-02-2021 |
| 2540 | 0710102142562019/2  | O.P. JUNEJA Vs. M/S AERENS GOLDSUK INTERNATIONAL LTD.  | COMPANY PETITION IB (IBC)/2908(ND)2019         | IBC under Sec 7   |  |  | stamp paper and affidavit missed                                  | 11-02-2021 |
| 2541 | 0710102164582019/1  | INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PURVANCHAL LPG GAS BOTTLING PVT. LTD | COMPANY PETITION (COMPANIES ACT)/1001(ND)2019  | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |  | Roc service missed  | 11-02-2021 |

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| 2542 | 0710102003422020/4  | MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI   | COMPANY APPEAL(COMPANIES ACT)/229(ND)2020                | Sec 252 (3)  |  |  | kindly application filed separately with fee   | 12-02-2021 |
| 2543 | 0710102026352020/2  | AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD   | INTERVENTION PETITION (IBC)/4(ND)2020                    | Sec 60(5)  |  |  | additional document kindly upload separately   | 12-02-2021 |
| 2544 | 0710102028682018/11 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD   | COMPANY PETITION IB (IBC)/1718(PB)2018                   | IBC under Sec 7  |  |  | 26 page not clear 44 page missed   | 12-02-2021 |
| 2545 | 0710102157272019/2  | GANNON DUNKERLEY & CO. PVT. LTD. Vs. FACOR POWER LIMITED   | COMPANY PETITION IB (IBC)/3253(ND)2019                   | IBC Under Sec 9  |  |  | No index   | 12-02-2021 |
| 2546 | 0710102158172019/5  | FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED   | COMPANY PETITION IB (IBC)/3386(ND)2019                   | IBC under Sec 7  |  |  | No index   | 12-02-2021 |
| 2547 | 0710102169212019/1  | DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 9(1) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FELICITY ESTATES PVT. LTD) | COMPANY APPEAL(COMPANIES ACT)/78(ND)2020                 | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body |  |  | Page no 9 missed   | 12-02-2021 |
| 2548 | 0710120004642018/13 | SHARAD VEDEHRA Vs. M/S. HOMESTEAD INFRASTRUCTURE DEVELOPMENT PVT. LTD  | COMPANY PETITION IB (IBC)/1018(ND)2018                   | IBC under Sec 7  |  |  | Pages not clear 62 to 67 Page no 103 repeated, No sign in every pages of reply, no advance service | 12-02-2021 |
| 2549 | 0710200410572018/7  | M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.   | COMPANY PETITION IB (IBC)/271(ND)2018                    | IBC Under Sec 9  |  |  | NEED TO ALL PAGES SIGN   | 12-02-2021 |
| 2550 | 0710102000822021/1  | ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLNG LTD.   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2021 | Sec. 230-232 - Second Motion                                       |  |  | ONLY PROOF OF SERVICE UPLOAD   | 15-02-2021 |
| 2551 | 0710102028682018/12 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD   | COMPANY PETITION IB (IBC)/1718(PB)2018                   | IBC under Sec 7  |  |  | NEED TO UPLOAD IN ONE PDF  | 15-02-2021 |

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| 2552 | 0710102028682018/13 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD                                    | COMPANY PETITION IB (IBC)/1718(PB)2018         | IBC under Sec 7                             |  |  | NEED TO UPLOAD IN ONE PDF           | 15-02-2021 |
| 2553 | 0710102029292020/2  | TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR                       | COMPANY PETITION IB (IBC)/722(ND)2020          | Section 95(1)                               |  |  | NEED TO IA FILE                     | 15-02-2021 |
| 2554 | 0710102030162020/1  | REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MMR METALS PRIVATE LIMITED                | COMPANY PETITION IB (IBC)/2(ND)2021            | IBC Under Sec 9                             |  |  | NEED TO IA FILE                     | 15-02-2021 |
| 2555 | 0710102073662020/1  | HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED           | COMPANY PETITION (COMPANIES ACT)/12(ND)2021    | Sec. 241(1),Sec. 242(4)                     |  |  | 50 RUPEE E STAMP MISSING            | 15-02-2021 |
| 2556 | 0710102077272020/6  | GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.                  | INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020 | Application under any other provisions- IBC |  |  | PAGE-11-15 17 23 32 56-59 NOT CLEAR | 15-02-2021 |
| 2557 | 0710102077272020/7  | GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.                  | INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020 | Application under any other provisions- IBC |  |  | PAGE-17 23 32 56-59 NOT CLEAR       | 15-02-2021 |
| 2558 | 0710102096832020/1  | KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.                                       | COMPANY PETITION IB (IBC)/16(ND)2021           | IBC Under Sec 9                             |  |  | ONLY PROOF OF SERVICE UPLOADED      | 15-02-2021 |
| 2559 | 0710102101312020/4  | FIVE ESS PRECISION COMPONENTS PRIVATE LIMITED Vs. HEMA AUTOMOTIVE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1055(ND)2020         | IBC Under Sec 9                             |  |  | 50 RUPEE STAMP MISSING              | 15-02-2021 |
| 2560 | 0710102105662020/1  | PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED                                      | COMPANY PETITION IB (IBC)/1090(ND)2020         | IBC under Sec 7                             |  |  | PAGE-4 5 6 NOT CLEAR                | 15-02-2021 |
| 2561 | 0710102105662020/2  | PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED                                      | COMPANY PETITION IB (IBC)/1090(ND)2020         | IBC under Sec 7                             |  |  | STAMP MISSING                       | 15-02-2021 |

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| 2562 | 0710102111002020/1 | ADARSH CNC SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA    | COMPANY APPEAL(COMPANIES ACT)/502(ND)2020      | Sec 252 (1)                                      |  |  | page numbering missed, supporting affidavit missed, estamp paper missed, etc   | 16-02-2021 |
| 2563 | 0710102111102020/1 | NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.                            | INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020 | ----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1) |  |  | affidavit on back date   | 16-02-2021 |
| 2564 | 0710102111102020/3 | NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.                            | INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020 | ----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1) |  |  | vaffidavit on back date  | 16-02-2021 |
| 2565 | 0710102111102020/4 | NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.                            | INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020 | ----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1) |  |  | affidavit on back date   | 16-02-2021 |
| 2566 | 0710102134752019/6 | M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2677(ND)2019         | IBC Under Sec 9                                  |  |  | wrong document upload( sec-9 + written submission )  | 16-02-2021 |
| 2567 | 0710102006682021/1 | MANOJ KULSHRESTHA Vs. FIVE CORE ELECTRONICS LIMITED                                      | INTERLOCUTORY APPLICATION (I.B.C)/821()2021    | Sec 12(2)  |  |  | need to file IA  | 17-02-2021 |
| 2568 | 0710102016862020/4 | G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED                               | COMPANY PETITION IB (IBC)/529(PB)2020          | IBC under Sec 7                                  |  |  | estamp paper missed  | 17-02-2021 |
| 2569 | 0710102017362020/2 | DEEPAK SOLANKI Vs. FIITJEE LIMITED   | COMPANY PETITION IB (IBC)/554(ND)2020          | IBC Under Sec 9                                  |  |  | page:114, 115, 119-128, 138-146 dim, 154, page:161-175 dim, page:218, 219, 254, 255-261, page:267, 270, 274, 281, 284, | 17-02-2021 |
| 2570 | 0710102073662020/2 | HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED                  | COMPANY PETITION (COMPANIES ACT)/12(ND)2021    | Sec. 241(1),Sec. 242(4)                          |  |  | page numbering missed, true copy sign missed, etc  | 17-02-2021 |
| 2571 | 0710102093562020/1 | GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED        | INTERLOCUTORY APPLICATION (I.B.C)/4266(ND)2020 | Application under any other provisions- IBC      |  |  | need to IA filled  | 17-02-2021 |

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| 2572 | 0710102102572020/2  | SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD | INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020 | Application under any other provisions- IBC, Application under any other provisions- IBC, Sec 43(1) r/w |  |                         | e-stamp paper missed and affidavit not verified   | 17-02-2021 |
| 2573 | 0710102112722020/2  | HI-TECH PIPES LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED   | COMPANY PETITION IB (IBC)/1087(ND)2020         | IBC Under Sec 9   |  |                         | DOCUMENT Not Upload   | 17-02-2021 |
| 2574 | 0710102114492020/1  | LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED  | INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020 | Sec 60(5)   |  |                         | affidavit not notary  | 17-02-2021 |
| 2575 | 0710102117622020/2  | VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH LIMITED  | COMPANY PETITION IB (IBC)/89(ND)2021           | IBC under Sec 7   |  |                         | supporting affidavit missed   | 17-02-2021 |
| 2576 | 0710102152262019/7  | MANISH GUPTA Vs. FIITJEE LIMITED  | COMPANY PETITION IB (IBC)/3230(ND)2019         | IBC Under Sec 9   |  |                         | page:177, 180-183, 185-188  | 17-02-2021 |
| 2577 | 0710102406072018/11 | M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/449(PB)2018          | IBC under Sec 7   |  |                         | affidavit on 100 rs and affidavit on back date  | 17-02-2021 |
| 2578 | 710102027992020     | MR. DEEPAK WALIA AND OTHER VS ANIL MATTA  | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC   | COMPANY PETITION IB (IBC)/995(ND)2018  | Kartik                  | Wrong Section Chosen (should be 60(5))  | 03-03-2020 |
| 2579 | 710102028972020     | RAVI BANSAL VS ANIL MATTA   | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC   | COMPANY PETITION IB (IBC)/1164(ND)2019 | Ravi                    | Page- 151,154,156,157,158,159,160, 162,163,165,170,171,173, not clear other pages not uploaded, index page number not mention | 04-03-2020 |
| 2580 | 710102033832020     | NAVNEET KUMAR GUPTA VS ANIL MATTA   | Interlocutory Application (I.B.C)              | Application under any other provisions- IBC   | COMPANY PETITION IB (IBC)/1038(PB)2018 | Navneet                 | Volume wise index is Compulsory   | 17-03-2020 |
| 2581 | 710102027362020     | CANBANK FACTORS LIMITED VS CANBANK FACTORS LTD  | Interlocutory Application (I.B.C)              | Section 42 - Submitted by Government Body   |  | Canbank Factors Limited | Wrong Document(Affidavit filed) and main case not linked  | 02-03-2020 |

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|------|-----------------|---|---|---|--|----------------------|---|------------|
| 2582 | 710102007182021 | VEENA KOHLI VS JEY KAY PRIVATE LIMITED  | Company Application(Companies Act)            | Sec. 59                                     | COMPANY APPEAL(COMPANIES ACT)/31(PB)2018 | Sanjeev Mahajan      | income tax service and roc service missing  | 26-01-2021 |
| 2583 | 710102007482021 | VIJAY SINGH MANN VS PAWAN KUMAR GARG  | Interlocutory Application (I.B.C)             | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/934(PB)2018    | KARAN DEWAN          | Affidavit back  | 27-01-2021 |
| 2584 | 710102009282021 | JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.  | Interlocutory Application (I.B.C)             | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/133(ND)2020    | Sandeep Bajaj        | Old Document Not Delete   | 02-02-2021 |
| 2585 | 710102010212021 | M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRIETOR- VIJAY KUMAR GUPTA VS SUNDER AGROMILLS PRIVATE LIMITED | Miscellaneous Application (IBC)               | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1175(ND)2019   | NITIN MEHTA          | sign missing and stamp paper missing case type wrong  | 05-02-2021 |
| 2586 | 710102012522021 | MAHAVIR PARSHAD JAIN VS HARYANA STATE POLLUTION CONTROL BOARD   | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/845(ND)2018    | Mahavir Parshad Jain | e-stamp paper missing please document upload  | 11-02-2021 |
| 2587 | 710102012522021 | ANKUSH SONI VS VAYAM TECHNOLOGIES LIMITED   | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/578(ND)2019    | Ankush Soni          | affidavit back date   | 12-02-2021 |
| 2588 | 710102013642021 | PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED                            | Interlocutory Application (I.B.C)             | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1526(PB)2018   | kundanlatwal         | section not mention in soft copy  | 16-02-2021 |
| 2589 | 710102013832021 | CHANDRAPRKASH VS RBL BANK LIMITED   | Interlocutory Application (I.B.C)             | 22(3)a                                      | COMPANY PETITION IB (IBC)/921(ND)2020    | Sanju Kumar          | stamp paper missing   | 16-02-2021 |
| 2590 | 710102013952021 | INFOEDGE SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA                      | Company Application(Companies Act)            | Sec 252 (1)                                 | COMPANY APPEAL(COMPANIES ACT)/26(ND)2021 | Anant Ram Mishra     | sign missing and stamp paper missing section wrong  | 17-02-2021 |
| 2591 | 710102007252020 | SANWARIA BARTER PRIVATE LIMITED VS  | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion                |  | VIDEH VAISH          | Kindly link with first motion, Pages missed 120 to 122, Account treatment certificate missed, Original nclt certified order copy missed, vakaltname | 15-01-2020 |

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| 2592 | 710102013942021     | AQUA CHILL SYSTEMS INDIA PVT LTD VS SHAPOORJI SHAPOORJI PALLONJI & CO.PVT.LTD. SP INFOCITY INCUBATOR NO.4 | Company Petition (Companies Act)               | Sec 241 (2)     |  | Mr. Suhas Jalinder Shinde | fees missed, document missed , no petition uploaded   | 17-02-2021 |
| 2593 | 710102014122021     | BANK OF MAHARASHTRA VS GRID INDIA POWER CABLE   | Company Petition IB (IBC)                      | IBC under Sec 7 |  | Nishant                   | Translated page- 326,328/Pagination cut after page no.318 to 320,371 to 373/Blur pages-359 to 538 | 17-02-2021 |
| 2594 | 0710102006742019/14 | SEITZ GMBH Vs. SEITZ INDIA PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/252(ND)2019          | IBC Under Sec 9 |  |                           | NEED TO SAPERATE FILLING  | 16-02-2021 |
| 2595 | 0710102077172020/2  | SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT LTD                                | COMPANY PETITION IB (IBC)/913(ND)2020          | IBC under Sec 7 |  |                           | page:222-293, 355   | 16-02-2021 |
| 2596 | 0710102080192020/7  | RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES   | COMPANY APPEAL(COMPANIES ACT)/292(ND)2020      | Sec 252 (3)     |  |                           | affidavit on 100 each   | 16-02-2021 |
| 2597 | 0710102086362019/5  | AZAD IMPEX PVT LTD Vs. SURYA MANUFACTURING PVT LTD  | COMPANY PETITION IB (IBC)/1205(ND)2019         | IBC Under Sec 9 |  |                           | advocate welfare and court fee missed   | 16-02-2021 |
| 2598 | 0710102088442020/2  | SUMIT BANSAL Vs. MOHINDER JAIN  | INTERLOCUTORY APPLICATION (I.B.C)/3899(ND)2020 | ----Sec 66(1)   |  |                           | estamp paper missed   | 16-02-2021 |
| 2599 | 0710102096852020/1  | GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED                         | INTERLOCUTORY APPLICATION (I.B.C)/4386(ND)2020 | 22(3)a          |  |                           | need to File IA   | 16-02-2021 |
| 2600 | 0710102107402020/1  | JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED   | INTERLOCUTORY APPLICATION (I.B.C)/5034(ND)2020 | Sec 60(5)       |  |                           | wrong file  | 16-02-2021 |
| 2601 | 0710102107402020/2  | JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED   | INTERLOCUTORY APPLICATION (I.B.C)/5034(ND)2020 | Sec 60(5)       |  |                           | need to file fresh( ibc 9)  | 16-02-2021 |



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| 2602 | 0710102107412020/2 | JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED               | INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020          | Sec 60(5)                    |  |  | need to file fresh( ibc 9) | 16-02-2021 |
| 2603 | 0710102004772021/1 | KARAN GAMBHIR Vs. SAJEVE BHUSHAN DEORA                                    | INTERLOCUTORY APPLICATION (I.B.C)/298(PB)2021           | Sec 60(5)                    |  |  | NEED TO IA FILE            | 17-02-2021 |
| 2604 | 0710102080922020/3 | MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED                | COMPANY PETITION IB (IBC)/1071(ND)2020                  | IBC Under Sec 9              |  |  | NEED TO SIGN ALL PAGES     | 02-12-2021 |
| 2605 | 0710102092152020/1 | MR. HARISH TANEJA Vs. MR. ASHWANI ARYA                                    | INTERLOCUTORY APPLICATION (I.B.C)/4187(ND)2020          | Sec 43(1) r/w Sec 44 (1)     |  |  | STAMP MISSING              | 02-12-2021 |
| 2606 | 0710102078022019/7 | PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED            | COMPANY PETITION IB (IBC)/976(ND)2019                   | IBC under Sec 7              |  |  | NEED TO FILE SAPERATE      | 02-09-2021 |
| 2607 | 0710102025642020/5 | NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD | COMPANY PETITION IB (IBC)/651(ND)2020                   | IBC under Sec 7              |  |  | NEED TO IA FILE            | 02-10-2021 |
| 2608 | 0710102113782019/7 | MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED             | COMPANY PETITION IB (IBC)/2083(ND)2019                  | IBC under Sec 7              |  |  | 50 STAMP MISSING           | 02-12-2021 |
| 2609 | 0710102116522020/1 | FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD                       | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021 | Sec. 230-232 - Second Motion |  |  | NEED TO IA FILE            | 02-12-2021 |
| 2610 | 0710102123842019/4 | RAJ PACKAGINGS Vs. JAGPIN BREWERIES LTD                                   | COMPANY PETITION IB (IBC)/2818(ND)2019                  | IBC Under Sec 9              |  |  | nf                         | 02-12-2021 |
| 2611 | 710102141192019    | NITIN SINGH PROP SHYAM PRINTERS Vs. DR. JOHNS LAB PHARMA PVT LTD          | COMPANY PETITION IB (IBC)/25(ND)2020                    | IBC Under Sec 9              |  |  | NEED TO IA FILE            | 02-12-2021 |

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| 2612 | 0710200410572018/6  | M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.    | COMPANY PETITION IB (IBC)/271(ND)2018          | IBC Under Sec 9       |  |  | NEED TO ONE TIME UPLOAD  | 02-12-2021 |
| 2613 | 0710102024902020/3  | PHOOLCHAND BHAGATSINGH Vs. M/S DCM LIMITED                                  | COMPANY PETITION IB (IBC)/759(ND)2020          | IBC Under Sec 9       |  |  | 50 RUPEE STAMP MISSING   | 16/02/2021 |
| 2614 | 0710102028682018/15 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD                              | COMPANY PETITION IB (IBC)/1718(PB)2018         | IBC under Sec 7       |  |  | 11-19 NEED TO TRANSLATE  | 16/02/2021 |
| 2615 | 0710102072872020/3  | M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD                         | COMPANY PETITION IB (IBC)/906(ND)2020          | ----                  |  |  | Page No. 52,57 are not clear, page no. 71 is repeated and double pagination is not allowed | 18/02/2021 |
| 2616 | 0710102079252020/1  | IIFL PRIVATE EQUITY FUND Vs. THREE C GREEN DEVELOPERS PRIVATE LIMITED       | INTERLOCUTORY APPLICATION (I.B.C)/3296(ND)2020 | Rule 11 of NCLT, 2016 |  |  | Page no. 18-19 translation   | 18/02/2021 |
| 2617 | 0710102035132020/7  | AYU INFRASTRUCTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/920(ND)2020          | IBC Under Sec 9       |  |  | <b>INDEX MISSING</b>   | 16/02/2021 |
| 2618 | 0710102035132020/8  | AYU INFRASTRUCTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/920(ND)2020          | IBC Under Sec 9       |  |  | INDEX MISSING AND NEED TO UPLOAD ONE TIME  | 16/02/2021 |
| 2619 | 0710102061292019/6  | M/ S. S.P. PACKAGINGS Vs. JAGPIN BREWERIES LTD.                             | COMPANY PETITION IB (IBC)/930(ND)2019          | IBC Under Sec 9       |  |  | NEED TO ALL PAGES SIGN   | 16/02/2021 |
| 2620 | 0710102000532021/1  | SYED HASAN KAZIM Vs. NILESH SHARMA  | INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2021  | Rule 11 of NCLT, 2016 |  |  | Index and affidavit is missing   | 18/02/2021 |
| 2621 | 0710102000532021/2  | SYED HASAN KAZIM Vs. NILESH SHARMA  | INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2021  | Rule 11 of NCLT, 2016 |  |  | Index and affidavit is missing   | 18/02/2021 |

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| 2622 | 0710102001332020/9  | MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/150(ND)2020               | Sec 252 (3)             |  |  | Index missing  | 18/02/2021 |
| 2623 | 0710102003022021/3  | SANDEEP MEHTA Vs. SUPER RESTAURANT PRIVATE LIMITED                              | COMPANY PETITION (COMPANIES ACT)/17(ND)2021             | Sec. 242(4),Sec. 241(1) |  |  | NEED TO SIGN ALL PAGES   | 18/02/2021 |
| 2624 | 0710102004652021/3  | NITIN GUPTA Vs. SANDEEP KUMAR BHATT   | INTERLOCUTORY APPLICATION (I.B.C)/265(ND)2021           | Sec 60(5)               |  |  | Pagination from pg no. 33-36, 39-41 are missing                    | 18/02/2021 |
| 2625 | 0710102019562020/3  | SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED    | COMPANY PETITION IB (IBC)/521(ND)2020                   | IBC Under Sec 9         |  |  | Affidavit is of back date  | 18/02/2021 |
| 2626 | 0710102062722020/6  | PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs.                                  | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/65(PB)2020 | Sec. 230-232, Sec 234   |  |  | E stamp is missing   | 18/02/2021 |
| 2627 | 0710102075392019/14 | RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.                               | COMPANY PETITION IB (IBC)/894(ND)2019                   | IBC Under Sec 9         |  |  | AFFIDAVIT MISSING AND SIGN ALL PAGES                               | 18/02/2021 |
| 2628 | 0710102084922019/14 | KRIBHCO INFRASTRUCTURE LTD. Vs. INDO ARYA CENTRAL TRANSPORT LIMITED             | COMPANY PETITION IB (IBC)/1191(ND)2019                  | IBC Under Sec 9         |  |  | VOLUME 1 UPLOADED ONLY   | 18/02/2021 |
| 2629 | 0710102108912020/1  | PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED                             | COMPANY PETITION (COMPANIES ACT)/5(PB)2021              | Sec. 241(1),Sec. 242(4) |  |  | Index is missing   | 18/02/2021 |
| 2630 | 0710102117622020/3  | VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH LIMITED                    | COMPANY PETITION IB (IBC)/89(ND)2021                    | IBC under Sec 7         |  |  | Index is missing   | 18/02/2021 |
| 2631 | 0710102135102019/8  | TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED      | COMPANY PETITION IB (IBC)/2759(ND)2019                  | IBC under Sec 7         |  |  | pg no. 8,26,27,29-30 translation, double pagination is not allowed | 18/02/2021 |

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| 2632 | 0710102166592019/4 | UNION OF INDIA Vs. P.D. AGROPROCESSORS LIMITED   | COMPANY PETITION (COMPANIES ACT)/30(ND)2020    | Sec. 271-273  |  |                 | E stamp paper is missing  | 18/02/2021 |
| 2633 | 0710102150872019/3 | RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA                                      | COMPANY PETITION (COMPANIES ACT)/168(ND)2019   | Sec. 140(5)   |  |                 | Index and affidavit is missing  | 19/02/2021 |
| 2634 | 0710102150872019/4 | RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA                                      | COMPANY PETITION (COMPANIES ACT)/168(ND)2019   | Sec. 140(5)   |  |                 | pg .no. 8 is missing  | 19/02/2021 |
| 2635 | 0710102169272019/1 | INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES                                      | COMPANY APPEAL(COMPANIES ACT)/70(ND)2020       | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |                 | Pg no. 4 is not clear   | 19/02/2021 |
| 2636 | 0710102171382019/6 | INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN PVT. LTD) | COMPANY APPEAL(COMPANIES ACT)/29(ND)2020       | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |                 | Merge in one pdf  | 19/02/2021 |
| 2637 | 710102034092020    | SS GROUP PRIVATE LIMITED VS SHALIMAR PETRO PRODUCTS PRIVATE LIMITED                          | Company Petition IB (IBC)                      | IBC Under Sec 9   |  | Gulshan Kr.     | Notary miss/Advocate welfare &&& court fees miss/Sing miss in vakalatnama &&& index   | 17-03-2020 |
| 2638 | 710102034082020    | SS GROUP PRIVATE LIMITED VS SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED                         | Company Petition IB (IBC)                      | IBC Under Sec 9   |  | Gulshan Kr.     | Sign miss in index/Notary miss/Page not clear-61/Advocate welfare &&& court fees miss/sign miss in vakalatnama                          | 17-03-2020 |
| 2639 | 710102011962021    | OUTOTEC INDIA PRIVATE LIMITED VS MAGIC INFO SOLUTIONS PRIVATE LIMITED                        | CP(AA) Merger and Amalgamation(Comp anies Act) | Sec. 230-232 - Second Motion                                      |  | DHRITIMAN       | kindly link with first motion, file condonation delay application in 2nd motion   | 11-02-2021 |
| 2640 | 710102014352021    | TARGUS TECHNOLOGIES PVT. LTD. VS DIGISPICE TECHNOLOGIES LIMITED                              | Company Petition IB (IBC)                      | IBC Under Sec 9   |  | Tannya Baranwal | Page not clear-54 to 57,62 to 82,84/Pagination not done in index after page no.98/ 9 (3)b certificate missed/Advocate welfare &&& court | 18-02-2021 |
| 2641 | 710102014172021    | BANGALORE AIRPORT TERMINAL SERVICES PVT. LTD. VS GO AIRLINES (INDIA) LTD.                    | Company Petition IB (IBC)                      | IBC Under Sec 9,IBC Under Sec 9                                   |  | Vivek A.Vashi   | Sign miss in index/Page not clear-90,138,165,286 to 295,370,377,378,380,383,386, 391,398 to 406,419 to 431 to 458,461,478 to 492,503 to | 18-02-2021 |

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| 2642 | 710102014692021 | JAMMU & KASHMIR BANK LIMITED VS HEM SINGH BHARANA                               | Company Petition IB (IBC)        | Section 95(1)   |   | Ashutosh      | DD Mismatched   | 19-02-2021 |
| 2643 | 710102014682021 | JAMMU & KASHMIR BANK LIMITED VS JUNAID RAHIM NANDA                              | Company Petition IB (IBC)        | Section 95(1)   |   | Ashutosh      | DOCUMENT Not Upload   | 19-02-2021 |
| 2644 | 710102014472021 | M/S S S SWAMI DEVELOPERS & INFRASTRUCTURE PVT. LTD. VS ROC DELHI                | Company Petition (Companies Act) | Sec 252 (1)   |   | S N PANDEY    | case type wrong,52-53 page not clear true copy missed   | 18-02-2021 |
| 2645 | 710102119982020 | PROFESSIONAL IMPEX PVT. LTD. VS GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED     |                                  | Sec 42  | COMPANY PETITION IB (IBC)/712(ND)2019     |               | Wrong case type in index/Memo of party/List date of events/Brief synopsis/Application 60 (5) please file seperatily | 30-12-2020 |
| 2646 | 710102014402021 | ANIL RUSTGI IRP VS SANJEEV AGGARWAL & ORS                                       |                                  | Application under any other provisions- IBC                       | COMPANY PETITION IB (IBC)/195(ND)2019     |               | haryana stamp paper 50rs  | 18-02-2021 |
| 2647 | 710102014492021 | JSSI HYDRAULICS PVT. LTD. VS AKASH EQUIPMENT & MACHINERIES PVT. LTD             |                                  | Rule 11 of NCLT, 2016   | COMPANY PETITION IB (IBC)/405(ND)2020     |               | sign missing stamp paper missing  | 18-02-2021 |
| 2648 | 710102014312021 | M/S DRJ CHEMICALS LIMITED VS NA   |                                  | Application under any other provisions- IBC                       | COMPANY PETITION IB (IBC)/1640(ND)2018    |               | ib not mention in soft copy   | 18-02-2021 |
| 2649 | 710102001332020 | MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA |                                  | Sec 252 (3)   | COMPANY APPEAL(COMPANIES ACT)/150(ND)2020 |               | INDEX MISSING   | 19/02/2021 |
| 2650 | 710102103662020 | RAKESH BHATIA VS M/S SANTOSH OVERSEAS LIMITED                                   |                                  | Sec 60(5), Regulation 44(2), Liquidation process Regulation, 2016 |   | SHITAL KHATRI | DUE PAYMENT 44 (2) FOR PLEASE CHECK SECTION IN MAIN APPLICATION MAIN CASE NOT LINK reminder 3/5                     | 30-10-2020 |
| 2651 | 710102008852021 | SANJAY AGGARWAL VS CELEBRATION CITY PROJECTS PVT. LTD.                          |                                  | Rule 11 of NCLT, 2016   |   | ISHA BHALLA   | case type wrong   | 01-02-2021 |

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| 2652 | 710102012002021     | MAHAVIR PARSHAD JAIN VS HARYANA STATE POLLUTION CONTROL BOARD  |                                      | Application under any other provisions- IBC |  | Mahavir Parshad Jain | e-stamp paper missing please document upload reminder 4/5                                    | 11-02-2021 |
| 2653 | 710102012752021     | A. Y. TRADERS PRIVATE LIMITED VS CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE |                                      | Rule 11 of NCLT                             |  | Sanjay               | MAIN CASE NOT LINK   | 14-02-2021 |
| 2654 | 710102013532021     | OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD.  |                                      | Application under any other provisions- IBC |  | Bhushan M Oza        | Wrong case type/ PG- 7 to 11,13not clear remindr 3/5   | 16-02-2021 |
| 2655 | 710102013542021     | OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD.  |                                      | Application under any other provisions- IBC |  | Bhushan M Oza        | Wrong case type/Pg-7 to 11 not clear case type may be Interlocutory application reminder 3/5 | 16-02-2021 |
| 2656 | 710102015212021     | METAL TECH CORPORATION VS AVL INDIA PVT. LTD.  |                                      | Application under any other provisions- IBC |  | MADHAV DADHICH       | Proof of Service missing   | 21-02-2021 |
| 2657 | 710102014922021     | RAGHOTTAM GALAGALI VS ANSAL HOUSING LIMITED  | Intervention Petition(Companies Act) | Application under any other provisions      |  | Pradeep Kumar Pandey | Wrong case type/E-stamp missing/Pg-18 to 31,36 not clear                                     | 20-02-2021 |
| 2658 | 0710102001962019/13 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.                    |                                      | IBC Under Sec 10                            | COMPANY PETITION IB (IBC)/136(ND)2019          |                      | need to ia file  | 20/04/2020 |
| 2659 | 0710102001962019/15 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.                    |                                      | IBC Under Sec 10                            | COMPANY PETITION IB (IBC)/136(ND)2019          |                      | NEED TO IA FILE  | 23/07/2020 |
| 2660 | 0710102001962019/16 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.                    |                                      | IBC Under Sec 10                            | COMPANY PETITION IB (IBC)/136(ND)2019          |                      | NEED TO IA FILE  | 22/10/2020 |
| 2661 | 0710102105782020/3  | ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED                           |                                      | Rule 11 of NCLT, 2016                       | INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020 |                      | NEED TO SIGN ALL PAGES   | 18/02/2021 |

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| 2662 | 0710102107282019/6 | SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES PRIVATE LIMITED                        |  | IBC Under Sec 9   | COMPANY PETITION IB (IBC)/1816(ND)2019      |  | STAMP MISSING   | 18/02/2021 |
| 2663 | 0710102168622019/6 | INDSAO INTRATECH Vs. MARS BUILDMART PRIVATE LIMITED  |  | IBC Under Sec 9   | COMPANY PETITION IB (IBC)/251(ND)2020       |  | Pg. no. 14-23 are not clear   | 18/02/2021 |
| 2664 | 0710102171382019/3 | INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN PVT. LTD) |  | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/29(ND)2020    |  | all files merge into one pdf, pdf need to divide into another volume after pg no. 200                                     | 18/02/2021 |
| 2665 | 0710102171382019/4 | INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN PVT. LTD) |  | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/29(ND)2020    |  | all files merge into one pdf, pdf need to divide into another volume after pg no. 200                                     | 18/02/2021 |
| 2666 | 0710102171382019/5 | INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES )(M/S. COMPETENT INFRACOMN PVT. LTD) |  | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/29(ND)2020    |  | all files merge into one pdf, pdf need to divide into another volume after pg no. 200                                     | 18/02/2021 |
| 2667 | 0710102172052019/1 | RANVEER KUMAR PATEL Vs. S.P.S BUILDTECH PRIVATE LIMITED                                      |  | Sec. 241(1)   | COMPANY PETITION (COMPANIES ACT)/20(ND)2020 |  | E stamp paper is missing, pg. no. 25-27,27b are not clear pg no. 28 and all other documents need to translated in English | 18/02/2021 |
| 2668 | 710102001332020    | MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA              |  | Sec 252 (3)   | COMPANY APPEAL(COMPANIES ACT)/150(ND)2020   |  | INDEX MISSING   | 19/02/2021 |
| 2669 | 0710102001332020/8 | MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA              |  | Sec 252 (3)   | COMPANY APPEAL(COMPANIES ACT)/150(ND)2020   |  | PETITION ALLREADY   | 19/02/2021 |
| 2670 | 0710102013402020/1 | MAHENDER KUMAR Vs. REGISTRAR OF COMPANIES  |  | ----  | COMPANY APPEAL(COMPANIES ACT)/491(ND)2020   |  | INDEX MISSING   | 19/02/2021 |
| 2671 | 0710102068222020/1 | OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI  |  | IBC Section 59  | COMPANY PETITION IB (IBC)/904(ND)2020       |  | DOCUMENT NOT IN PROPER INDEX MISSING  | 19/02/2021 |

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| 2672 | 0710102115282020/1  | EXXIM HOLDINGS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES            |  | Sec 252 (3)                                 | COMPANY APPEAL(COMPANIES ACT)/38(ND)2021                |  | Remove extra files or file it separately | 19/02/2021 |
| 2673 | 0710102116522020/2  | FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD                  |  | Sec. 230-232 - Second Motion                | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021 |  | Remove extra files or file it separately | 19/02/2021 |
| 2674 | 0710102118912020/1  | SEBRO MACHINE TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI |  | Sec 252 (3)                                 | COMPANY APPEAL(COMPANIES ACT)/536(ND)2020               |  | supporting affidavit is missing          | 19/02/2021 |
| 2675 | 0710102165752019/7  | INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED           |  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/93(ND)2020                    |  | NEED TO IA FILE                          | 19/02/2021 |
| 2676 | 0710102165752019/8  | INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED           |  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/93(ND)2020                    |  | NEED TO IA FILE                          | 19/02/2021 |
| 2677 | 0710200409952018/8  | SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED                      |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/55(ND)2018                    |  | NEED TO IA FILE                          | 19/02/2021 |
| 2678 | 0710102119992019/14 | KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED    |  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/2322(ND)2019                  |  | NEED TO IA FILE                          | 18/02/2021 |
| 2679 | 0710102020662020/1  | UMESH GARG Vs. ORIENTAL BANK OF COMMERCE                             |  | Application under any other provisions- IBC | COMPANY APPLICATION(IBC)/1380(PB)2020                   |  | NEED TO IA FILE                          | 19/02/2021 |
| 2680 | 0710102025202020/2  | ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED               |  | Sec 60(5)                                   | INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020          |  | INDEX MISSING AND DOCUMENT NOT IN PROPER | 19/02/2021 |
| 2681 | 0710102025202020/3  | ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED               |  | Sec 60(5)                                   | INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020          |  | INDEX MISSING AND DOCUMENT NOT IN PROPER | 19/02/2021 |



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| 2682 | 0710102025202020/4  | ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED                                    |  | Sec 60(5)                                   | INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020           |  | INDEX MISSING AND DOCUMENT NOT IN PROPER | 19/02/2021 |
| 2683 | 0710102027622020/1  | CHOWDHRY RUBBER & CHEMICALS PRIVATE LIMITED Vs. A.M. VINYLE PVT. LIMITED                  |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/703(ND)2020                    |  | PAGE- 5 6 NOT CLEAR 11 IN TRANSLATE      | 19/02/2021 |
| 2684 | 0710102029102020/3  | UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD  |  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/762(ND)2020                    |  | STAMP RUPEE SHOULD BE RUPEE 50           | 19/02/2021 |
| 2685 | 0710102083932019/18 | M/S. ADVANCE CARGO MOVERS ( INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD                 |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/1373(ND)2019                   |  | NEED TO SIGN ALL PAGES                   | 19/02/2021 |
| 2686 | 0710102083932019/19 | M/S. ADVANCE CARGO MOVERS ( INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD                 |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/1373(ND)2019                   |  | NEED TO SIGN ALL PAGES                   | 19/02/2021 |
| 2687 | 0710102096432020/1  | SADEEP CHANDNA Vs.  |  | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/4369(ND)2020           |  | STAMP RUPEE 50                           | 19/02/2021 |
| 2688 | 0710102097332020/4  | OSWAL EXPORTS PRIVATE LIMITED Vs. 2.SKA HOLDINGS PVT. LIMITED (EARLIER SKA HOLDINGS LTD.) |  | Sec. 230-232 - Second Motion                | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/79(ND)2020 |  | NEED TO IA FILE                          | 19/02/2021 |
| 2689 | 0710102106872020/1  | IHC SHOPS OWNERS ASSOCIATION Vs.  |  | Sec 60(5)                                   | INTERLOCUTORY APPLICATION (I.B.C)/4979(PB)2020           |  | AFFIDAVIT MISSING                        | 19/02/2021 |
| 2690 | 0710102108532020/2  | Vs.   |  | Rule 11 of NCLT                             | COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020           |  | NEED TO IA FILE                          | 19/02/2021 |
| 2691 | 0710102108532020/3  | Vs.   |  | Rule 11 of NCLT                             | COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020           |  | NOTARY MISSING                           | 19/02/2021 |

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| 2692 | 0710102116192020/1 | ASHOK KRIPLANI Vs. ICICI BANK   |  | Application under any other provisions- IBC                             | INTERLOCUTORY APPLICATION (I.B.C)/410(ND)2021  |  | 50 RUPEE E STAMP MISSING  | 19/02/2021 |
| 2693 | 0710102118332020/1 | SATISH KUMAR Vs. VENUSSTAR HOSPITALITY PRIVATE LIMITED  |  | Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/22(ND)2021    |  | INDEX MISSING   | 19/02/2021 |
| 2694 | 0710102171592019/4 | HALWASIYA ESTATES LIMITED Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED                   |  | Sec. 230-232 - Second Motion  | COMPANY APPLICATION(COM PANIES ACT)/38(ND)2020 |  | SECOND MOTION NOT CONSIDER IN ADDITIONAL DOCUMENT AND NEED TO FILE separately                           | 19/02/2021 |
| 2695 | 0710102011832021/1 | AMIT NAGAR Vs. M/S INTELICITY BUSINESS PARK PVT. LTD  |  | Sec 60(5)   | INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2021  |  | 100 RUPEE STAMP MISSING   | 20/02/2021 |
| 2696 | 0710102014512021/1 | CMYK PRINTECH LIMITED Vs. MINISTRY OF CORPORATE AFFAIRS   |  | Application under any other provisions- IBC                             | INTERLOCUTORY APPLICATION (I.B.C)/962(ND)2021  |  | DOCUMENT NOT IN PROPER INDEX MISSING  | 20/02/2021 |
| 2697 | 0710102065582020/5 | KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF  |  | Sec 60(5)   | INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020 |  | pg-8 not clear,stamp paper of Rs50  | 22/02/2021 |
| 2698 | 0710102087232020/8 | SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.  |  | Sec. 241(1)   | COMPANY PETITION (COMPANIES ACT)/122(ND)2020   |  | Merged into one pdf   | 22/02/2021 |
| 2699 | 0710102087612019/7 | SYNDICATE BANK Vs. JSSI HYDRAULICS PVT. LTD.  |  | IBC under Sec 7   | COMPANY PETITION IB (IBC)/1360(ND)2019         |  | Need to file as IA  | 22/02/2021 |
| 2700 | 0710102153972019/9 | NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED                                  |  | IBC Under Sec 9   | COMPANY PETITION IB (IBC)/3428(ND)2019         |  | Sign missed on reply,affidavit of back date,pg-12,16 in hindi,heading and main case name is not correct | 22/02/2021 |
| 2701 | 0710102172522019/5 | MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED |  | IBC Under Sec 9   | COMPANY PETITION IB (IBC)/131(ND)2020          |  | Supporting affidavit and stamp paper missed   | 22/02/2021 |

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| 2702 | 0710102401342016/39 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. |  | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 |  | Stamp paper of Rs100 | 22/02/2021 |
| 2703 | 0710102401342016/40 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. |  | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 |  | Stamp paper of Rs100 | 22/02/2021 |
| 2704 | 0710102401342016/41 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. |  | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 |  | Stamp paper of Rs100 | 22/02/2021 |
| 2705 | 0710102401342016/42 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. |  | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 |  | Stamp paper of Rs100 | 22/02/2021 |
| 2706 | 0710102401342016/43 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. |  | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 |  | Stamp paper of Rs100 | 22/02/2021 |
| 2707 | 0710102401342016/44 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. |  | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 |  | Stamp paper of Rs100 | 22/02/2021 |
| 2708 | 0710102401342016/45 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. |  | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 |  | Stamp paper of Rs100 | 22/02/2021 |
| 2709 | 0710102401342016/46 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. |  | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 |  | Stamp paper of Rs100 | 22/02/2021 |
| 2710 | 0710102401342016/47 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. |  | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 |  | Stamp paper of Rs100 | 22/02/2021 |
| 2711 | 0710102401342016/48 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD. |  | Sec. 241(1),Sec. 242(4) | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 |  | Stamp paper of Rs100 | 22/02/2021 |

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| 2712 | 0710102401342016/49 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.      |                                    | Sec. 241(1),Sec. 242(4)                     | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 |                | Stamp paper of Rs100   | 22/02/2021 |
| 2713 | 0710102401342016/50 | ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.      |                                    | Sec. 241(1),Sec. 242(4)                     | COMPANY PETITION (COMPANIES ACT)/148(ND)2016 |                | Stamp paper of Rs100   | 22/02/2021 |
| 2714 | 0710200000062017/19 | IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED       |                                    | Application under any other provisions      | COMPANY PETITION IB (IBC)/495(ND)2017        |                | Index missed   | 22/02/2021 |
| 2715 | 0710200412522017/21 | P K SALES COMPANY PVT. LTD. Vs.  |                                    | IBC Under Sec 10                            | COMPANY PETITION IB (IBC)/417(ND)2017        |                | Page numbering missed in index   | 22/02/2021 |
| 2716 | 710102009262021     | PRINCE KUMAR VS RTC RESTAURANTS INDIA LIMITED                          | Company Application(Companies Act) | Application under any other provisions      |  | Prince Kumar   | \\\\Dont refile your new file same filed in new diary no                   | 02-02-2021 |
| 2717 | 710102014002021     | NARINDER SINGH AZAD VS BANK OF BARODA                                  | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/793(ND)2020        | Om Pal         | section wrong please choose sec 60-5 and you can write as read with sec 98 | 17-02-2021 |
| 2718 | 710102013662021     | BALRAJ SINGH MEJIE VS RAHEJA DEVELOPERS LIMITED                        | Restoration Application (IBC)      | Application under any other provisions- IBC |  | Vaibahv Luthra | marge into one pdf and main case not link section wrong                    | 16-02-2021 |
| 2719 | 710102013552021     | PANKAJ NARANG VS RAHEJA DEVELOPERS LIMITED                             | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/236(ND)2020        | PANKAJ NARANG  | missed stamp paper   | 16-02-2021 |
| 2720 | 710102014202021     | SATYA PRAKASH VS ARVIND GARG   | Interlocutory Application (I.B.C)  | Sec 12(2)                                   | COMPANY PETITION IB (IBC)/2422(ND)2019       | SATYA          | stamp paper missing  | 18-02-2021 |
| 2721 | 710102014582021     | ND SPICES PRIVATE LIMITED VS YES SIR CATERING SERVICES PRIVATE LIMITED | Miscellaneous Application (IBC)    | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/276(ND)2020        | DEPAISH        | 10-11 not clear page and section n wrong                                   | 19-02-2021 |

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|------|-----------------|---|------------------------------------|---|---|-------------------------|---|------------|
| 2722 | 710102014332021 | MOHIT GOYAL VS YES SIR CATERING SERVICES PRIVATE LIMITED                  | Company Application(Companies Act) | Rule 11 of NCLT                             | COMPANY PETITION (COMPANIES ACT)/31(ND)2016 | RAGHAVENDRA MOHAN BAJAJ | memo parties missing  | 18-02-2021 |
| 2723 | 710102015402021 | M/S FORTIS HOSPITAL LIMITED VS M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED   | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2838(ND)2019      | HARKESH                 | 160-168 pages not clear 186-194 not clear vakalatnama missed  | 22-02-2021 |
| 2724 | 710102015352021 | UNISONS HOTELS PRIVATE LIMITED VS RAMA TENT HOUSE                         | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/596(ND)2020       | Gaurav                  | , memo of parties missed  | 22-02-2021 |
| 2725 | 710102014822021 | TECHZONA BUILDCON PRIVATE LIMITED VS ELEGANT IT SOLUTIONS PRIVATE LIMITED | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2759(ND)2019      | Vaibhav Verma           | wrong filing  | 19-02-2021 |
| 2726 | 710102014632021 | ARVIND GUPTA VS VIJENDER SHARMA   | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/73(PB)2017        | abhay gupta             | section wrong wrong doc on call   | 19-02-2021 |
| 2727 | 710102001402021 | EMG HOSPITALITY PRIVATE LIMITED VS DRG WELLNESS PVT LTD ?S                | Company Appeal(Companies Act)      | Sec 252 (3)                                 |   | PAWAN KUMAR GUPTA       | Pages wrong arrange 24,22,23, pages missed 21 to 23, Pages not clear 77 to 79,82 to 83,BR / Power of attorney missed, Kindly upload only final petition | 08-01-2021 |
| 2728 | 710102012182021 | MANISH KUMAR GUPTA VS AJNARA INDIA LIMITED                                | Company Petition IB (IBC)          | IBC under Sec 7                             |   | Rahul Sharma            | page:232-238 not clear page 299-309, 397-400,459-460, 549, overwriting page:346, 502, 522. 566, 579-583, page:686-697, 699, 716-718,                    | 11-02-2021 |
| 2729 | 710102014612021 | ASHWANI KUMAR SRIVASTAVA VS AJNARA INDIA LIMITED                          | Company Petition (Companies Act)   | Sec 241 (2)                                 |   | SAURABH JAIN            | Fess missed section 241/242/243/244, Pages wrong arrange after page no. 70, Pages in hindi 87,88,90,91,92,94,95,96,97,98,                               | 19-02-2021 |
| 2730 | 710102014762021 | VEETEE METALS PRIVATE LIMITED VS REGISTRAR OF COMPANIES                   | Company Petition (Companies Act)   | Sec 252 (3)                                 |   | Komal                   | Judication Haryana  | 19-02-2021 |
| 2731 | 710102015022021 | SANDHU PROPERTIES PVT LTD VS THE REGISTRAR OF COMPANIES DELHI             | Company Appeal(Companies Act)      | Sec 252 (1) - By Government Body            |   | Prateek Gangwani        | Wrong section select ,Brief synopsis/List of dates&amp;amp; events/Memo of parties missed, Pages not clear  | 20-02-2021 |

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|------|--------------------|--|---|---|---|---------------------|--|------------|
| 2732 | 710102015432021    | STEEL AUTHORITY OF INDIA LIMITED VS JAIPRAKASH ASSOCIATES LIMITED        | Company Petition (Companies Act)        | Sec. 241(1)                                 |   | Ashish              | jurisdiction UP  | 22-02-2021 |
| 2733 | 0710102005682021/1 | HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD. |   | Sec 60(5)                                   | INTERLOCUTORY APPLICATION (I.B.C)/550(ND)2021 |                     | NEED TO IA FILE  | 13-02-2021 |
| 2734 | 0710102093102019/7 | M/S V A A Z & ASSOCIATES Vs. M/S SCHNEIDER PROTOTYPING INDIA PVT. LTD.   |   | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1463(ND)2019        |                     | NEED TO IA FILE  | 22-02-2021 |
| 2735 | 710102031282020    | SINGH PROPERTIES AND CONSTRUCTIONS VS ANIL MATTA                         | Interlocutory Application (I.B.C)       | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/995(ND)2018         | Kartik              | PRAYER MISSED  | 11-03-2020 |
| 2736 | 710102033332020    | CHIRAG SHAH VS ANIL MATTA  | Interlocutory Application (I.B.C)       | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/33(ND)2019          | CHIRAG              | need index for every volume  | 16-03-2020 |
| 2737 | 710102032062020    | AASHISH GUPTA VS ANIL MATTA  | Interlocutory Application (I.B.C)       | Sec 66(1)                                   | COMPANY PETITION IB (IBC)/1705(PB)2018        | Nishi               | Please check your document and upload correct document , delete extra document                           | 12-03-2020 |
| 2738 | 710102108562020    | M/S STRAIGHT EDGE CONTRACTS PRIVATE LIMITED VS ANIL MATTA                | Interlocutory Application (I.B.C)       | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/1071(ND)2019        | RANJEET KUMAR VERMA | AFFIDAVIT BACK DATE  | 18-11-2020 |
| 2739 | 710102119732020    | INHERENT TECHNOLOGIES PVT. LTD VS REGISTRAR OF COMPANIES DELHI & HARYANA | Restoration Application (Companies Act) | Sec 252 (3)                                 |   | RajBalaSaroha       | Wrong section/No Index/Main case no. kindly merge all document in volume vise and proper index           | 30-12-2020 |
| 2740 | 710102008752021    | MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA                 | Interlocutory Application (I.B.C)       | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/1397(PB)2019        | Siddharth Bhatli    | affidavit back date  | 01-02-2021 |
| 2741 | 710102012202021    | KAMLESH SINGH GARIA VS M/S ANSAL HOUSING AND CONSTRUCTION LIMITED        | Interlocutory Application (I.B.C)       | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/1647(PB)2018        | Nithin              | sign missing , every pages affidavit back date, section wrong in main application service all respondent | 11-02-2021 |

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| 2742 | 710102012462021 | MUKTESH CHABRA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE LIMITED | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/375(PB)2018  | SINHA SHREY    | stamp paper missing  | 12-02-2021 |
| 2743 | 710102014772021 | CHANDRAPRKASH VS NAVEEN CHAUDHARI   | Interlocutory Application (I.B.C)  | Sec 66(1)                                   | COMPANY PETITION IB (IBC)/2039(ND)2019 | Sanju Kumar    | Please delete previous documents   | 19-02-2021 |
| 2744 | 710102014972021 | EMMEGI S.P.A. ITALY VS EMMEGI INDIA PRIVATE LIMITED   | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1575(PB)2019 | ANAND          | stamp paper missing  | 20-02-2021 |
| 2745 | 710102015292021 | S.E. INVESTMENTS LTD. VS SONI REALTORS PVT. LTD.  | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/609(ND)2017  | Dheeraj        | wrong filing and please need to file in additional   | 22-02-2021 |
| 2746 | 710102014942021 | EMMEGI S.P.A. ITALY VS EMMEGI INDIA PRIVATE LIMITED   | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1575(PB)2019 | ANAND          | haryana stamp paper 50 rs.   | 20-02-2021 |
| 2747 | 710102015392021 | TATA CAPITAL FINANCIAL SERVICES LIMITED VS BHAVNESH KANWAR                                    | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/722(ND)2020  | SHASHWAT PANDA | section wrong and sign missing   | 22-02-2021 |
| 2748 | 710102015512021 | SANJIV MARWAH VS S.K. MATHUR  | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/543(ND)2017  | Akul Mehandru  | FILE SEPRATELY BOTH FILE   | 23-02-2021 |
| 2749 | 710102015482021 | RAJESH PRASAD SINGH VS JBK DEVELOPERS PVT. LTD.   | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/2552(ND)2019 | Animesh Kumar  | 23-24,27-31 not clear page   | 22-02-2021 |
| 2750 | 710102015312021 | JAKSON LIMITED VS JURISTICA LEGAL SERVICES LLP  | Company Application(Companies Act) | Rule 11 of NCLT                             |  | MAHJABEEN      | main case not link kindly changed basic detail in parties name 1,3-12 page cut No document | 22-02-2021 |
| 2751 | 710102015682021 | SUVIDHA INFRACON PRIVATE LIMITED VS INTEC CAPITAL LIMITED                                     | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/93(ND)2020   | ANOOP DAWAR    | vakalatnama missing and stamp paper u.p. 100 rs.   | 23-02-2021 |

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| 2752 | 710102015722021 | CBRE SOUTH ASIA PRIVATE LIMITED VS EDIFICE MANAGEMENT PRIVATE LIMITED             | Miscellaneous Application (IBC)                | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/801(ND)2020  | Smriti            | true copy missing case type wrong memo parties and vakaltnama missing   | 23-02-2021 |
| 2753 | 710102015712021 | BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED                   | Interlocutory Application (I.B.C)              | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/933(ND)2020  | SIDDHARTH DUTTA   | section wrong and memo parties and vakalatnama missing  | 23-02-2021 |
| 2754 | 710102015622021 | BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED                   | Interlocutory Application (I.B.C)              | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/933(ND)2020  | SIDDHARTH DUTTA   | section wrong   | 23-02-2021 |
| 2755 | 710102016282021 | EMD SCAFFOLDING INDIA PRIVATE LIMITED VS VORTEX IMPEX PVT. LTD.                   | Miscellaneous Application (IBC)                | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2781(ND)2019 | Neeraj            | case type wrong   | 24-02-2021 |
| 2756 | 710102016302021 | FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE LIMITED    | Interlocutory Application (I.B.C)              | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/269(ND)2020  | Prasouk           | memo parties missing and vakaltnama missing   | 24-02-2021 |
| 2757 | 710102016152021 | SWASTIK PIPE LIMITED VS EMKAY AUTOMOBILES INDUSTRIES LIMITED                      | Interlocutory Application (I.B.C)              | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/3173(ND)2019 | SANJAY JAIN       | memo parties missing and vakaltnama   | 24-02-2021 |
| 2758 | 710102027142020 | ELKEM SOUTH ASIA PRIVATE LIMITED VS DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED | Company Petition IB (IBC)                      | IBC Under Sec 9                             |  | GAUTAM S BADANI   | document not uploaded properly ( uploaded pdf per 200 page with proper index and annexure )Page not clear-48/Translated Page-76 | 29-02-2020 |
| 2759 | 710102035342020 | SATYADEVI ALAMURI VS TECPRO INFRA PROJECTS LIMITED                                | Company Petition IB (IBC)                      | Sec 12(2)                                   |  | SATYADEVI ALAMURI | Wrong section   | 24-03-2020 |
| 2760 | 710102102212020 | GSJ ENVO LIMITED VS GOODWILL APARTMENTS PRIVATE LIMITED                           | CP(AA) Merger and Amalgamation(Comp anies Act) | Sec. 230-232 - Second Motion                |  | Jitesh            | No sign in every page of petition, kindly annex e receipt of chairperson report, Kindly link first motion with 2nd motion       | 26-10-2020 |
| 2761 | 710102001932021 | AGRIM CORPORATE SERVICES LIMITED VS M/S SHIVSWATI ENTERPRISES PVT. LTD            | CP(AA) Merger and Amalgamation(Comp anies Act) | Sec. 230-232 - Second Motion                |  | RAKESH KUMAR      | Kindly file condonation delay in 2nd motion petition, Kindly certified the order copy of page no 113                            | 11-01-2021 |



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| 2762 | 710102012372021    | JAGJIT SINGH SURI VS REGISTRAR OF COMPANIES  | Company Appeal(Companies Act) | Sec 252 (3)                                 |  | ANJALI SHARMA         | company name in company master data not matched from Moa and Aoa   | 12-02-2021 |
| 2763 | 710102015372021    | VEENAPANI ADVISORY PRIVATE LIMITED VS CROWN REALTECH PRIVATE LIMITED.                            | Company Petition IB (IBC)     | Application under any other provisions- IBC |  | Srishty Kaul          | Wrong section  | 22-02-2021 |
| 2764 | 710102015112021    | BAJAJ KAGAJ LIMITED VS KAKA SONS PRIVATE LIMITED   | Company Petition IB (IBC)     | IBC Under Sec 9                             |  | ANSHUL KUMAR SINGHAL  | Translated page-28/Advocate welfare &&& court fees miss/Notary &&& varifie not done/documents not uploaded | 20-02-2021 |
| 2765 | 710102015612021    | M/S SHREE NATH MARBLE & TILES VS M/S ELEGANT INFRACON PRIVATE LIMITED                            | Company Petition IB (IBC)     | IBC Under Sec 9                             |  | Adv                   | Page not clear-106,108 to 131  | 23-02-2021 |
| 2766 | 710102015952021    | RELIGARE COMTRADE LTD. VS RHC HOLDING PRIVATE LIMITED  | Company Petition IB (IBC)     | IBC under Sec 7                             |  | Sandeep Devashish Das | Page not clear-59 to 118,141   | 23-02-2021 |
| 2767 | 0710102159212019/1 | BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES  |                               | Sec 252 (3)                                 | COMPANY APPEAL(COMPANIES ACT)/160(ND)2020    |                       | stamp paper missing  | 24/06/2020 |
| 2768 | 0710102421352018/3 | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED         |                               | Application under any other provisions      | COMPANY PETITION (COMPANIES ACT)/309(ND)2018 |                       | need to IA file  | 22/07/2020 |
| 2769 | 0710102076942020/1 | UJJAWAL GARMENTS PRIVATE LIMITED Vs.   |                               | Sec 252 (3)                                 | COMPANY APPEAL(COMPANIES ACT)/282(ND)2020    |                       | stamp paper missing  | 09-10-2020 |
| 2770 | 0710102009232020/1 | SWEDISH LANGUAGE TRAINING (OPC) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI AND HARYANA |                               | Sec. 7(7)                                   | COMPANY PETITION (COMPANIES ACT)/29(ND)2020  |                       | supporting affidavit missing   | 15/09/2020 |
| 2771 | 0710102105652020/2 | VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA            |                               | Sec 252 (3)                                 | COMPANY APPEAL(COMPANIES ACT)/465(ND)2020    |                       | supporting affidavit missing   | 17/12/2020 |

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| 2772 | 0710102108242020/1 | MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA   |  | Sec 252 (3)     | COMPANY APPEAL(COMPANIES ACT)/483(ND)2020      |  | supporting affidavit missing                    | 17/12/2020 |
| 2773 | 0710102092902020/1 | LEISURE SPORTS ERETAIL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA   |  | Sec 252 (1)     | COMPANY APPEAL(COMPANIES ACT)/467(ND)2020      |  | supporting affidavit missing                    | 21/12/2020 |
| 2774 | 0710102104252020/1 | A J ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES  |  | Sec 252 (3)     | COMPANY APPEAL(COMPANIES ACT)/482(ND)2020      |  | supporting affidavit missing                    | 21/12/2020 |
| 2775 | 0710102108472020/1 | SYNC IN DESIGN PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES  |  | Sec 252 (3)     | COMPANY APPEAL(COMPANIES ACT)/468(ND)2020      |  | supporting affidavit missing                    | 21/12/2020 |
| 2776 | 0710102096312020/1 | RAM GHANSHYAM DEVELOPERS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES NEW DELHI |  | Sec 252 (1)     | COMPANY APPEAL(COMPANIES ACT)/433(ND)2020      |  | supporting affidavit missing                    | 22/12/2020 |
| 2777 | 0710102100972020/2 | MS. SHWETA SINGH Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA   |  | ----Sec 252 (3) | COMPANY APPEAL(COMPANIES ACT)/419(ND)2020      |  | supporting affidavit missing                    | 22/12/2020 |
| 2778 | 0710102078412020/2 | TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES  |  | Sec 252 (1)     | COMPANY APPEAL(COMPANIES ACT)/477(ND)2020      |  | supporting affidavit                            | 23/12/2020 |
| 2779 | 0710102076562020/1 | GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI  |  | Sec 252 (1)     | COMPANY APPEAL(COMPANIES ACT)/355(ND)2020      |  | E-STAMP MISSED                                  | 01-01-2021 |
| 2780 | 0710102088332020/1 | RP SUNIL KUMAR AGRAWAL Vs. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY  |  | Sec 60(5)       | INTERLOCUTORY APPLICATION (I.B.C)/3883(ND)2020 |  | PG NO 55 ,134, TRANSLATE PAGE 93,105, NOT CLEAR | 16/02/2021 |
| 2781 | 0710102060712020/3 | P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED   |  | IBC Under Sec 9 | COMPANY PETITION IB (IBC)/900(ND)2020          |  | Index is missing                                | 23/02/2021 |

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|------|--------------------|--|-----------------------------------|---|---|---------------------|--|------------|
| 2782 | 0710102101702020/5 | GIAN CHAND NARANG Vs. SPV UMAIZA INFRACON LLP  |                                   | Sec 60(5)                                   | INTERLOCUTORY APPLICATION (I.B.C)/4708(PB)2020  |                     | file to file in one pdf file not upload properly   | 23/02/2021 |
| 2783 | 0710102115312020/1 | ALMONDZ GLOBAL SECURITIES LIMITED Vs. REGISTRAR OF COMPANIES   |                                   | Rule 11 of NCLT                             | COMPANY APPLICATION(COM PANIES ACT)/829(PB)2020 |                     | Pg. no. 19 is missing, pg. no. 40,41-49 is not clear   | 23/02/2021 |
| 2784 | 0710102117562020/2 | MRS. NISHTHA NIGAM Vs. MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED   |                                   | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/31(ND)2021            |                     | Affidavit and index is missing   | 23/02/2021 |
| 2785 | 0710102141282019/1 | INCOME TAX OFFICER WARD 6 ( 1) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF :M/ S. CHETAK ENGINEERING PVT. LTD.) |                                   | Sec 252 (3) - By Government Body            | COMPANY APPEAL(COMPANIE S ACT)/817(ND)2019      |                     | E stamp paper is missing   | 23/02/2021 |
| 2786 | 0710102152382019/4 | AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED  |                                   | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/90(ND)2020            |                     | PETITION NOT CONSIDER  | 23/02/2021 |
| 2787 | 0710102152422019/3 | AK SINGH Vs. M/S MALS CARGO PRIVATE LIMITED  |                                   | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/175(ND)2020           |                     | PETITION NOT CONSIDER  | 23/02/2021 |
| 2788 | 0710102152452019/4 | AK SINGH Vs. M/S RBT EXPORTS PRIVATE LIMITED   |                                   | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/177(ND)2020           |                     | PETITION NOT CONSIDER IN ADDITIONAL  | 23/02/2021 |
| 2789 | 0710102152492019/4 | AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED  |                                   | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/176(ND)2020           |                     | PETITION NOT CONSIDER IN ADDITIONAL  | 23/02/2021 |
| 2790 | 710102115052020    | ASSISTANT PROVIDENT FUND COMMISSIONER VS NISHANT GAURAV GUPTA LIQUIDATOR OF SHREEDHAR MILKFOODS LIMITED                | Company Appeal (IBC)              | Sec 42                                      | COMPANY PETITION IB (IBC)/625(PB)2018           | Manish Dhir         | case type wrong please choose company appeal in IBC for sec 42,e stamp paper missed Please file seperately Page no.98 to 102/Notary back | 11-12-2020 |
| 2791 | 710102008682021    | DAMANI SHIPPING PVT.LTD. VS VE COMMERCIAL VEHICLES LTD.  | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2549(ND)2019          | ANKIT ANANDRAJ SHAH | same matter file other diary no please dont refile it  | 01-02-2021 |

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| 2792 | 710102015152021 | MRA ASSOCIATES INDIA PRIVATE LIMITED VS RED FORT CAPITAL ADVISORS PRIVATE LIMITED | Restoration Application (IBC)            | Sec 60(5)             |  | Vishal Ganda          | case type wrong and main case not link   | 20-02-2021 |
| 2793 | 710102016342021 | M/S LOGIX SOFT-TEL PRIVATE LIMITED VS PIRAMAL ENTERPRISES LIMITED                 | Interlocutory Application (I.B.C)        | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/899(ND)2020        | Vijay Kaundal         | sign missing and stamp paper up 100 rs. volume not more than 200 pages           | 25-02-2021 |
| 2794 | 710102016072021 | WUKAI SONG VS DO MOBILE INDIA PVT LTD   | Company Application(Companies Act)       | Rule 11 of NCLT       | COMPANY PETITION (COMPANIES ACT)/377(PB)2018 | SANDEEP CHOUDHARY     | stamp paper missing and vakalatnama and memo parties missing                     | 24-02-2021 |
| 2795 | 710102016172021 | ANSAL HOUSING LTD VS DO MOBILE INDIA PVT LTD                                      | Company Application(Companies Act)       | Rule 11 of NCLT       | COMPANY PETITION (COMPANIES ACT)/109(ND)2016 | PRADEEP K MITTAL      | 58-59,61   | 24-02-2021 |
| 2796 | 710102016022021 | SUVIDHA PARKLIFT LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA         | Company Application(Companies Act)       | Rule 11 of NCLT       |  | VIPUL                 | main case not link   | 24-02-2021 |
| 2797 | 710102016292021 | SAI COMPUTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES                           | Miscellaneous Application(Companies Act) | Rule 11 of NCLT       | COMPANY APPEAL(COMPANIES ACT)/205(ND)2017    | DILIP                 | case type wrong and stamp up 100 rs affidavit missing income tax service missing | 24-02-2021 |
| 2798 | 710102016182021 | COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD VS RISHABH BUILDWELL PVT LTD            | Interlocutory Application (I.B.C)        | Sec 60(5)             | COMPANY PETITION IB (IBC)/913(ND)2019        | SHAILESH KUMAR PRASAD | memo parties and vakaltnama missing  | 24-02-2021 |
| 2799 | 710102016042021 | LALIT KUMAR VS UNIVERSAL BUILDWELL PVT. LTD.                                      | Interlocutory Application (I.B.C)        | Sec 60(5)             | COMPANY PETITION IB (IBC)/456(ND)2018        | August Attorneys LLP  | stamp paper missing  | 24-02-2021 |
| 2800 | 710102016482021 | DIAMOND TRAEXIM PRIVATE LIMITED VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED     | Interlocutory Application (I.B.C)        | Rule 11 of NCLT, 2016 | COMPANY PETITION IB (IBC)/1397(PB)2019       | shivam                | 95-135 not clear page 140 ,191-192 cut page                                      | 25-02-2021 |
| 2801 | 710102016392021 | ROHIT GUPTA & ORS. VS S N GUPTA AND VINOD GUPTA                                   | Company Application(Companies Act)       | Rule 11 of NCLT       | COMPANY PETITION (COMPANIES ACT)/115(ND)2019 | Mohit Seth            | section wrong  | 25-02-2021 |

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| 2802 | 710102016362021 | JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PVT.LTD  | Company Application(Companies Act)           | Rule 11 of NCLT                             |  | MAHJABEEN       | main case not link and case type section wrong   | 25-02-2021 |
| 2803 | 710102016662021 | VA TECH WABAG LIMITED VS KULDEEP VERMA                                | Interlocutory Application (I.B.C)            | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/197(PB)2017  | Meenakshi Jha   | stamp paper missing  | 25-02-2021 |
| 2804 | 710102016512021 | AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD.      | Interlocutory Application (I.B.C)            | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2414(ND)2019 | KARMA LAW       | sign missing and stamp paper missing date not verified in affidavit  | 25-02-2021 |
| 2805 | 710102029332020 | BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES | Company Appeal(Companies Act)                | Sec 252 (3)                                 |  | Mohit           | same matter file is new diary no   | 05-03-2020 |
| 2806 | 710102001492021 | KAMLESH SHARMA VS DRG WELLNESS PVT LTD ?S                             | Company Petition (Companies Act)             | Sec. 241(1),Sec. 242(4)                     |  | aaryan sharma   | 106-109, 112-113,117,119,121,124,125,page side cut 128 129-133 side cut, Pages not clear138-139,146,147, Page 183 all                                | 08-01-2021 |
| 2807 | 710102008082021 | MANAV CHAWLA VS MAGIC INFO SOLUTIONS PRIVATE LIMITED                  | Contempt Petition (IBC)                      | IBC under Sec 7                             |  | SANJAY JAIN     | Wrong section  | 29-01-2021 |
| 2808 | 710102012452021 | RUSTAGI PROJECTS PRIVATE LIMITED VS SONI E VEHICLE PVT LTD            | Company Petition IB (IBC)                    | IBC Under Sec 9                             |  | SUNNY GANGWANI  | Index miss/document not uploaded properly ( uploaded pdf per 200 page with proper index and annexure )   | 12-02-2021 |
| 2809 | 710102015822021 | MEHER MADON VS UNITECH LIMITED  | Company Petition (Companies Act)             | Sec. 73(4)                                  |  | Meher Madon     | Memo of parties/List of dates &&& events /Brief synopsis missed, Vakaltnama missed, index missed, petition missed                                    | 23-02-2021 |
| 2810 | 710102015672021 | ANJANA SANGHI VS KMS CONSTRUCTIONS PVT. LTD.                          | Transfer Petition(Companies Act)             | Rule16(d),NCLT Rules,2016                   |  | Lakshya Kampani | Fees missed of rule 70(4)(a),E stamp missed with supporting affidavit, Welfare and court fees missed in vakaltnama, Kindly serve the petition to all | 23-02-2021 |
| 2811 | 710102016232021 | GUPTA DYEFAB PRIVATE LIMITED VS KMS CONSTRUCTIONS PVT. LTD.           | CA(A) Merger and Amalgamation(Companies Act) | Sec. 230-232, Sec 234                       |  | DEEPAK BANSAL   | Page missed 74, Wrong page no. arrange from page no.175,Company master data missed, power of attorney missed with NCLT form 12                       | 24-02-2021 |

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| 2812 | 710102016572021    | HARNEK SINGH VS REGISTRAR OF COMPANIES   | Company Appeal(Companies Act)                | Sec 252 (1)           |   | Aayush  | No sign in every pages of petition, Small font 71,72, 50 rupees e stamp missed with POA, NCLT form 12 missed/vakaltnama missed                 | 25-02-2021 |
| 2813 | 710102016652021    | SHREE DURGA HOME APPLIANCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES              | CA(A) Merger and Amalgamation(Companies Act) | Sec. 230-232, Sec 234 |   | Amitabh | Index missed, no sign in every pages of petition, pages missed 11 to 14, E stamp missed with consent affidavit and notarize it.Pages not clear | 25-02-2021 |
| 2814 | 0710102020082020/1 | V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA |  | Sec 252 (1)           | COMPANY APPEAL(COMPANIES ACT)/197(ND)2020 |         | PG-10-13 NEED TO TRANSLATE   | 05-08-2020 |
| 2815 | 0710102020082020/2 | V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA |  | Sec 252 (1)           | COMPANY APPEAL(COMPANIES ACT)/197(ND)2020 |         | PG-10-13 NEED TO TRANSLATE   | 05-08-2020 |
| 2816 | 0710102022422018/2 | M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.                          |  | IBC Under Sec 9       | COMPANY PETITION IB (IBC)/1651(ND)2018    |         | file as a application  | 17-02-2021 |
| 2817 | 0710102024452020/1 | REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MAXSELL FINSERV PRIVATE LIMITED            |  | IBC Under Sec 9       | COMPANY PETITION IB (IBC)/652(ND)2020     |         | NEED TO IA FILE  | 18-02-2021 |
| 2818 | 0710102015662020/2 | SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY  |  | Sec 60(5)             | COMPANY APPLICATION(IBC)/1044(ND)2020     |         | NEED TO ALL PAGES SIGN   | 20-02-2021 |
| 2819 | 0710204000282017/3 | ZILLION INFRA. PVT. LTD. Vs. INDURE PVT. LTD                                       |  | IBC under Sec 7       | COMPANY PETITION IB (IBC)/586(ND)2017     |         | contact to court officer   | 20-02-2021 |
| 2820 | 0710102152482019/3 | AK SINGH Vs. M/S BRIGHTSTAR LOGISTICS PRIVATE LIMITED                              |  | IBC Under Sec 9       | COMPANY PETITION IB (IBC)/89(ND)2020      |         | contact to court officer   | 23-02-2021 |
| 2821 | 0710102152692019/3 | AK SINGH Vs. VAIBHAV EXPORTS PRIVATE LIMITED                                       |  | IBC Under Sec 9       | COMPANY PETITION IB (IBC)/202(ND)2020     |         | PETITION NOT CONSIDER IN ADDITIONAL  | 23-02-2021 |

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| 2822 | 0710102155142019/2  | PREM PRAKASH Vs. COLONIA SANTA MARIA HOTELS PVT. LTD.  |  | Sec. 242(4)                      | COMPANY PETITION (COMPANIES ACT)/177(ND)2019  |  | E stamp paper is missing                                | 23-02-2021 |
| 2823 | 0710102168642019/4  | CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED   |  | IBC Under Sec 9                  | COMPANY PETITION IB (IBC)/112(ND)2020         |  | Sign missing on written submissions                     | 23-02-2021 |
| 2824 | 0710102171602019/1  | INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI ^S. (IN THE MATTER OF:M/ S GUJRALBUILDTEHPVT. LTD.) |  | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/45(ND)2020      |  | E stamp paper is missing                                | 23-02-2021 |
| 2825 | 0710102174012019/7  | NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE  |  | IBC Under Sec 10                 | COMPANY PETITION IB (IBC)/138(ND)2020         |  | wrong e filing  | 23-02-2021 |
| 2826 | 0710120005022018/13 | ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD                |  | IBC Under Sec 9                  | COMPANY PETITION IB (IBC)/985(ND)2018         |  | E stamp- paper is missing, pg. no. 7,9,11 are not clear | 23-02-2021 |
| 2827 | 0710102005012020/10 | BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD  |  | IBC Under Sec 9                  | COMPANY PETITION IB (IBC)/294(ND)2020         |  | INDEX MISSING   | 24-02-2021 |
| 2828 | 0710102005012020/5  | BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD  |  | IBC Under Sec 9                  | COMPANY PETITION IB (IBC)/294(ND)2020         |  | INDEX MISSING   | 24-02-2021 |
| 2829 | 0710102006172020/6  | SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED   |  | Sec 60(5)                        | COMPANY APPLICATION(IBC)/1304(ND)2020         |  | Supporting affidavit and service is missing             | 24-02-2021 |
| 2830 | 0710102008412021/1  | SURESH KUMAR JAIN Vs. M/S ADRIATIC SEA FOODS PVT. LTD.   |  | Sec 60(5)                        | INTERLOCUTORY APPLICATION (I.B.C)/569(ND)2021 |  | Supporting affidavit and service is missing             | 24-02-2021 |
| 2831 | 0710102011982020/5  | MADHAVKRISHNA TEXTILE MILLS PRIVATE LIMITED Vs. LAJ EXPORTS LIMITED  |  | IBC Under Sec 9                  | COMPANY PETITION IB (IBC)/409(ND)2020         |  | INDEX MISSING   | 24-02-2021 |

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| 2832 | 0710102015662020/3  | SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY   |  | Sec 60(5)                        | COMPANY APPLICATION(IBC)/1044(ND)2020       |  | PAGE-13-15 23 NOT CLEAR  | 24-02-2021 |
| 2833 | 0710102018952020/1  | INCOME TAX OFFICER WARD 19(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S OSCAR FERROUS PVT. LTD.) |  | Sec 252 (1) - By Government Body | COMPANY APPEAL(COMPANIES ACT)/194(ND)2020   |  | STAMP PAPER MISSING  | 24-02-2021 |
| 2834 | 0710102023912020/1  | THREE C PROJECTS PVT LTD Vs. M/S THREE C GREEN DEVELOPERS PVT LTD   |  | IBC under Sec 7                  | COMPANY PETITION IB (IBC)/97(ND)2021        |  | STAMP MISSING  | 24-02-2021 |
| 2835 | 0710102025352020/1  | STEAM EQUIPMENTS PRIVATE LIMITED Vs. TECHNISYS ENGINEERING PRIVATE LIMITED  |  | IBC Under Sec 9                  | COMPANY PETITION IB (IBC)/629(ND)2020       |  | STAMP MISSING  | 24-02-2021 |
| 2836 | 0710102030042020/2  | VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES  |  | Sec. 131(1)                      | COMPANY PETITION (COMPANIES ACT)/60(ND)2020 |  | Document Not Upload  | 24-02-2021 |
| 2837 | 0710102031352020/2  | DINESH KUMAR DEORA Vs. WITS AGRI FOODS PRIVATE LIMITED  |  | IBC Under Sec 9                  | COMPANY PETITION IB (IBC)/761(ND)2020       |  | 10rs stamp paper missed  | 24-02-2021 |
| 2838 | 0710102075662019/15 | COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD   |  | IBC Under Sec 9                  | COMPANY PETITION IB (IBC)/913(ND)2019       |  | kindly application file separately and pay the fee with choose the section | 24-02-2021 |
| 2839 | 0710102091302019/1  | AVBODH MEDICARE LLP Vs. FELIX HEALTHCARE PVT. LTD.  |  | IBC Under Sec 9                  | COMPANY PETITION IB (IBC)/403(ND)2020       |  | Wrong e filing   | 24-02-2021 |
| 2840 | 0710102002722019/7  | INTEGRATED BATTERIES INDIA PVT. LTD. Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED                                   |  | IBC Under Sec 9                  | COMPANY PETITION IB (IBC)/177(ND)2019       |  | pg. no. 95,96 typed copy   | 25-02-2021 |
| 2841 | 0710102022362020/1  | M/S RALLIS THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA PRIVATE LIMITED                             |  | IBC Under Sec 9                  | COMPANY PETITION IB (IBC)/574(ND)2020       |  | E-STAMP MISSED   | 25-02-2021 |



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| 2842 | 0710102092372020/4 | MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.   |                                   | IBC under Sec 7              | COMPANY PETITION IB (IBC)/995(PB)2020                    |                  | PAGE NO 26 NOT CLEAR  | 25-02-2021 |
| 2843 | 0710102104462020/2 | SANAT PRODUCTS LIMITED Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.                                     |                                   | Sec. 230-232, Sec 234        | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/116(ND)2020 |                  | file as application   | 25-02-2021 |
| 2844 | 0710102106292019/4 | GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA |                                   | Sec 252 (3)                  | COMPANY APPEAL(COMPANIES ACT)/639(ND)2019                |                  | NEED TO IA FILE   | 25-02-2021 |
| 2845 | 0710102110052020/1 | P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED                              |                                   | Rule 11 of NCLT, 2016        | INTERLOCUTORY APPLICATION (I.B.C)/172(ND)2021            |                  | NEED TO IA FILE   | 25-02-2021 |
| 2846 | 0710102004572021/1 | RUPESH DAS Vs. GAURAV KATIYAR RP  |                                   | Sec 60(5)                    | INTERLOCUTORY APPLICATION (I.B.C)/287(ND)2021            |                  | STAMP PAPER MISSING   | 26-02-2021 |
| 2847 | 0710102105992020/3 | ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD   |                                   | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020 |                  | NEED TO IA FILE   | 26-02-2021 |
| 2848 | 0710102152292019/5 | PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.                               |                                   | IBC Under Sec 9              | COMPANY PETITION IB (IBC)/3332(ND)2019                   |                  | e-stamp paper missed  | 26-02-2021 |
| 2849 | 710102029192020    | NUPUR FINVEST PRIVATE LIMITED VS UNNATI FORTUNE INDUSTRIES  | Interlocutory Application (I.B.C) | Sec 43(1) r/w Sec 44 (1)     | COMPANY PETITION IB (IBC)/452(PB)2018                    | Prateek Kushwaha | don't refile  | 05-03-2020 |
| 2850 | 710102111152020    | PUNYA AURORA & ANR. VS PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED                              | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016        | COMPANY PETITION IB (IBC)/551(PB)2019                    | Nithin           | e-stamp missed  | 27-11-2020 |
| 2851 | 710102114732020    | SH. NIRAJ JHA VS SH. RAJIV MALIK  | Company Appeal (IBC)              | Sec 42                       |  | Monika Katyal    | Page not clear-30 to 33,40 to 44,54 to 84,123 to 126,134,137 to 143 | 10-12-2020 |

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| 2852 | 710102001792021 | GULSHAN GABA VS SH. RAJIV MALIK   | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/622(ND)2018                   | Gulshan Gaba      | submit DD  | 11-01-2021 |
| 2853 | 710102002712021 | M/S PADIA TIMBER COMPANY PVT. LTD. VS BANK OF BARODA                    | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/559(PB)2017                   | Pankaj Bhagat     | Document Not Upload                                | 13-01-2021 |
| 2854 | 710102005582021 | HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL VS ORTEL COMMUNICATIONS LTD. | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/761(ND)2018                   | Anshuman          | 2nd volume index missed                            | 20-01-2021 |
| 2855 | 710102008642021 | SANJIV KUMAR ARORA VS C VIEW INNOVATIONS PVT. LTD.                      | Interlocutory Application (I.B.C)  | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    | COMPANY PETITION IB (IBC)/879(ND)2019                   | Gautam            | section wrong and sign missing Document not upload | 01-02-2021 |
| 2856 | 710102009992021 | FPL PUMPS AND SPARES PRIVATE LIMITED VS C VIEW INNOVATIONS PVT. LTD.    | Company Application(Companies Act) | Rule 11 of NCLT                             | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2020 | PRADEEP K MITTAL  | Document Not Upload                                | 04-02-2021 |
| 2857 | 710102010412021 | OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED                             | Restoration Application (IBC)      | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/3098(ND)2019                  | ARUN AGGARWAL     | Document Not Upload                                | 05-02-2021 |
| 2858 | 710102010452021 | DR. MANISH KUMAR GUPTA VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD. | Interlocutory Application (I.B.C)  | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/63(ND)2020                    | Parveen           | Document Not Upload                                | 05-02-2021 |
| 2859 | 710102011572021 | ICICI BANK LIMITED VS JYOTI BUILDTECH PVT LTD                           | Interlocutory Application (I.B.C)  | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1362(PB)2018                  | aaryan sharma     | Document Not Upload                                | 09-02-2021 |
| 2860 | 710102012642021 | SURAJ MIGLANI VS SHANTI NATH BUILDWELL PVT LTD                          | Company Application(Companies Act) | Application under any other provisions      | COMPANY PETITION (COMPANIES ACT)/413(PB)2017            | RANJANA ROY GAWAI | Document Not Upload                                | 13-02-2021 |
| 2861 | 710102012312021 | SURAJ MIGLANI VS VIVA WORLD VENTURES PVT. LTD.                          | Company Application(Companies Act) | Application under any other provisions      | COMPANY PETITION (COMPANIES ACT)/436(ND)2017            | RANJANA ROY GAWAI | Document Not Upload                                | 12-02-2021 |

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| 2862 | 710102011762021 | SANGUNITY EXIM INDIA LTD VS SANGUNITY EXIM INDIA LTD                | Company Application(Companies Act) | Rule 11 of NCLT                        | COMPANY PETITION (COMPANIES ACT)/78(ND)2016  | Animesh Sinha       | Document Not Upload  | 10-02-2021 |
| 2863 | 710102012292021 | SURAJ MIGLANI VS DEV DEVI AADHKANI COMMERCIAL PVT LTD               | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/403(ND)2017 | RANJANA ROY GAWAI   | Document Not Upload  | 12-02-2021 |
| 2864 | 710102012342021 | SURAJ MIGLANI VS SAMBHAV BUILDWELL PVT. LTD.                        | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/420(ND)2017 | RANJANA ROY GAWAI   | Document Not Upload  | 12-02-2021 |
| 2865 | 710102012332021 | SURAJ MIGLANI VS SURAJ MIGLANI                                      | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/421(ND)2017 | RANJANA ROY GAWAI   | Document Not Upload  | 12-02-2021 |
| 2866 | 710102012672021 | SURAJ MIGLANI VS SUPER CITY CONSTRUCTION PRIVATE LIMITED            | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/440(ND)2017 | RANJANA ROY GAWAI   | Document Not Upload  | 13-02-2021 |
| 2867 | 710102013122021 | SURAJ MIGLANI VS SURAJ MIGLANI                                      | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/411(ND)2017 | RANJANA ROY GAWAI   | Document Not Upload  | 15-02-2021 |
| 2868 | 710102012652021 | SURAJ MIGLANI VS VANDANA GARG                                       | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/414(ND)2017 | RANJANA ROY GAWAI   | Document Not Upload  | 13-02-2021 |
| 2869 | 710102013132021 | REGIONAL PROVIDENT FUND COMMISSIONER VS M/S. ADEL LANDMARKS LIMITED | Interlocutory Application (I.B.C)  | Sec 60(5)                              | COMPANY PETITION IB (IBC)/1083(PB)2018       | NARESH GUPTA        | need to sign every pages of application                    | 15-02-2021 |
| 2870 | 710102012632021 | SURAJ MIGLANI VS SUPER CITY INFRA TECH PVT LTD                      | Company Application(Companies Act) | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/412(ND)2017 | RANJANA ROY GAWAI   | Document Not Upload  | 13-02-2021 |
| 2871 | 710102013382021 | ANUJ KUMAR GOEL VS ELEGANT FACILITY MANAGEMENT PRIVATE LIMITED      | Restoration Application (IBC)      | Sec 60(5)                              |  | NITIN KUMAR KAUSHIK | main case not link, stamp paper need to Haryana above 50rs | 15-02-2021 |

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|------|-----------------|--|--|--------------------------------|--|--------------------|---|------------|
| 2872 | 710102034042020 | CLIMAX ENTERPRISES PRIVATE LIMITED VS SUPER AAYS PRIVATE LIMITED           | Company Petition IB (IBC)                    | IBC Under Sec 9                |  | Gulshan Kr.        | Pagination not done in index after page no.91/Page not clear-30/Sign miss in vakalatnama/etc  | 17-03-2020 |
| 2873 | 710102118632020 | VISTA CONSOLES AND ELECTRONICS PRIVATE LIMITED VS REGISTRAR OF COMPANIES   | Company Petition IB (IBC)                    | IBC Section 59                 |  | RAVI SHARMA        | page:37 blank, 38 blank, 41 blank, 46 blank, page:135a not clear, 139a not clear  | 24-12-2020 |
| 2874 | 710102001922021 | STATE BANK OF INDIA VS MR. SANJAY SINGAL                                   | Company Petition IB (IBC)                    | Section 95(1)                  |  | Prafful            | page:185, 344-345, 362-364, not clear, 637-670 small font not clear, 784, 1000, 1001, 1006, 1022-1026, 1131, 1136A-1137, etc page not clear | 11-01-2021 |
| 2875 | 710102009942021 | SATYA NARAIN GARG VS FERROUS TOWNSHIP PRIVATE LIMITED                      | Company Petition IB (IBC)                    | IBC under Sec 7                |  | SAURABH AJAY GUPTA | Notary back date/Cut page-206/Cut line page-317 to 320/Page not clear-402 to 425,675 to 677/etc   | 04-02-2021 |
| 2876 | 710102010502021 | KOREA TRADE INSURANCE CORPORATION(KSURE) VS INDO ALUSYS INDUSTRIES LIMITED | Company Petition IB (IBC)                    | IBC Under Sec 9                |  | Manish Dhir        | form 3 miss/Stamp paper miss/Page miss-28/Blank page-29/Page not clear-46 to 52,67,78,83,89/etc   | 05-02-2021 |
| 2877 | 710102016602021 | NILESH KUMAR VS FIITJEE LIMITED  | Company Petition IB (IBC)                    | IBC Under Sec 9                |  | MOHIT SARAOGI      | document not uploaded properly ( uploaded pdf per 200 page with proper index and annexure Volume wise index/small font-110/Page not         | 25-02-2021 |
| 2878 | 710102016932021 | JUVALIA SALES PRIVATE LIMITED VS FIITJEE LIMITED                           | CA(A) Merger and Amalgamation(Companies Act) | Sub-section (l) of section 230 |  | HITESH SACHAR      | Pages not clear 313,314,336,337,341   | 26-02-2021 |
| 2879 | 710102016952021 | M/S SOHAM DWELLING PRIVATE LIMITED VS REGISTRAR OF COMPANIES               | Company Appeal(Companies Act)                | Sec 252 (3)                    |  | APOORV AGARWAL     | memo of parties and affidavit fill in the blanks, stk 7 missed  | 26-02-2021 |
| 2880 | 710102017002021 | M/S HECTOR REALCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES               | Company Appeal(Companies Act)                | Sec 252 (3)                    |  | APOORV AGARWAL     | form 12 sign and date missed memo of parties and affidavit fill in the blanks,  | 27-02-2021 |
| 2881 | 710102017012021 | SANDHU ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI         | Company Appeal(Companies Act)                | Sec 252 (1)                    |  | Prateek Gangwani   | list of date &&& event and synopsis missed, 22-23,27,35, 40-43 page cut 39 page over writing 51,81 page missed 52 page not clear 60-        | 27-02-2021 |

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| 2882 | 710102017182021 | MR PRASHANT KUMAR VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED                     | Company Petition IB (IBC)                     | IBC Under Sec 9                             |  | viveka nand jha | Advocate welfare &&& court fees miss/Page not clear-18,22,29,39,41,59/Translated page-33 to 39,43 to 50/Master                                | 28-02-2021 |
| 2883 | 710102017052021 | PJS ENERGY PRIVATE LIMITED VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED            | CA(A) Merger and Amalgamation(Comp anies Act) | Sec. 230-232 - Second Motion                |  | Ashutosh Gupta  | Wrong case type select, kindly link with first motion, page cut 140,Pages not clear 266,291,294,301,302,418,419, 515, NCLT original certified | 27-02-2021 |
| 2884 | 710102017152021 | M/S SAFETY ENERGY SOLUTIONS PVT. LTD. VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED | Company Petition IB (IBC)                     | IBC Under Sec 9                             |  | viveka nand jha | Page not clear-61,72,73/Translated page-76 to 93/9 (3)b certificate miss/Advocate welfare &&& court fees                                      | 28-02-2021 |
| 2885 | 710102009652021 | DR. RAJESH SHARMA VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.                        | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/63(ND)2020   | Parveen         | E-stamp paper need to U.P 100 rupees  | 03-02-2021 |
| 2886 | 710102012912021 | CHANDRAPRKASH VS M/S. NOIDA MEDICARE CENTRE LIMITED                                       | Interlocutory Application (I.B.C)             | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/2039(ND)2019 | Sanju Kumar     | e-stamp paper missed  | 14-02-2021 |
| 2887 | 710102013802021 | M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED         | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/51(ND)2020   | Kumar Anurag    | Please delete previous document and need to every pages sign  | 16-02-2021 |
| 2888 | 710102013552021 | PANKAJ NARANG VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED                           | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/236(ND)2020  | PANKAJ NARANG   | affidavit back date   | 16-02-2021 |
| 2889 | 710102014772021 | CHANDRAPRKASH VS NAVEEN CHAUDHARI   | Interlocutory Application (I.B.C)             | Sec 66(1)                                   | COMPANY PETITION IB (IBC)/2039(ND)2019 | Sanju Kumar     | stamp missed  | 19-02-2021 |
| 2890 | 710102015152021 | MRA ASSOCIATES INDIA PRIVATE LIMITED VS RED FORT CAPITAL ADVISORS PRIVATE LIMITED         | Restoration Application (IBC)                 | Rule 11 of NCLT, 2016                       |  | Vishal Ganda    | case type wrong and main case not link please compare your file technically and soft copy   | 20-02-2021 |
| 2891 | 710102015452021 | BHIIM SAIN GOYAL VS GO DADDY DOMAIN & HOSTING SERVICES PVT LTD.                           | Interlocutory Application (I.B.C)             | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/2516(ND)2019 | PARMOD          | due payment for section 66 please you can write sec 60(5) and 66 read with service missed please you can service via post                     | 22-02-2021 |

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|------|-----------------|---|-----------------------------------|---|--|-------------------|---|------------|
| 2892 | 710102016322021 | SBS LOGISTICS SINGAPORE PTE. LTD. VS MR. MOHAN LAL JAIN             | Interlocutory Application (I.B.C) | Sec 42                                      | COMPANY PETITION IB (IBC)/1373(ND)2019 | ASMITA SINGH      | section wrong and (759-765,767,769,778-779,1261-1267,1270,1271 not clear page) true copy missing every page         | 25-02-2021 |
| 2893 | 710102014602021 | SAARSTAHL AG VS MR. MOHAN LAL JAIN                                  | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1789(ND)2019 | Preet             | due payment for sec 31 you can write read with  | 19-02-2021 |
| 2894 | 710102016332021 | PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE LIMITED   | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/899(ND)2020  | Vijay Kaundal     | sign missing and stamp paper up 100 rs.   | 25-02-2021 |
| 2895 | 710102016462021 | SYNDICATE BANK VS SAVFAB DEVELOPERS PVT. LTD.                       | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/382(ND)2020  | Inderjeet Singh   | page 7 translate  | 25-02-2021 |
| 2896 | 710102016632021 | DEVENDRA SINGH VS MSA DEVELOPERS                                    | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1082(PB)2018 | DEVENDRA          | volume vise index missing and true copy missing   | 25-02-2021 |
| 2897 | 710102016442021 | P.R. ROLLING MILLS PVT. LTD. VS HEMA ENGINEERING INDUSTRIES LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/900(ND)2020  | Nivedita R. Sarda | stamp paper missing   | 25-02-2021 |
| 2898 | 710102016612021 | DEVENDRA SINGH VS M/S.SUPERIOR INDUSTRIES LTD.                      | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1082(PB)2018 | DEVENDRA          | true copy missing and page number missing in index volume vies index  | 25-02-2021 |
| 2899 | 710102016732021 | VISHAKARMA TOOL WORKS VS MOR MUKAT MARKITING PVT LTD.               | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/3017(ND)2019 | Prashant          | section wrong   | 26-02-2021 |
| 2900 | 710102016472021 | PAWAN KUMAR SHARMA VS SUNCITY HI TECH INFRASTRUCTURES P LTD         | Restoration Application (IBC)     | Application under any other provisions- IBC |  | Manisha Gupta     | section wrong and main case not link  | 25-02-2021 |
| 2901 | 710102002782021 | MIRAZ SECURITAS PRIVATE LIMITED VS MIRAZ SECURITAS PRIVATE LIMITED  | Company Petition (Companies Act)  | Sec. 241(1)                                 |  | ANAND             | Section 130, 242,244 mentioned in petition and fees missed, according to company master data in MoA &&& AoA company | 13-01-2021 |

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|------|-----------------|--|----------------------------------|---|-----|----------------------------|--|------------|
| 2902 | 710102010102021 | MR. VISHAL SWARA & ANR VS SLV SECURITY SERVICES PRIVATE LIMITED          | Company Petition (Companies Act) | Sec. 241(1),Sec. 242(4),Rule 11 of NCLT |     | ANAND                      | Page missed 397, 563 to 567,574,626, page 498 repeated, Advance service missed, kindly removed application from dms              | 04-02-2021 |
| 2903 | 710102014102021 | J.R. BUILDWAY CONSTRUCTION PVT. LTD. VS M/S. ANANT RAJ LTD.              | Company Petition IB (IBC)        | IBC Under Sec 9                         |     | Siddharth                  | document not uploaded properly ( uploaded pdf per 200 page with proper index and annexure /List of dates and events/etc          | 17-02-2021 |
| 2904 | 710102013482021 | KAJAL WADHWA & ANR. VS CROWN REALTECH PRIVATE LIMITED.                   | Company Petition IB (IBC)        | Sec 60(5)                               |     | Simran Jyot Singh Khandpur | Wrong section  | 15-02-2021 |
| 2905 | 710102015442021 | SHERA ENERGY PRIVATE LIMITED VS KOTSONS PRIVATE LIMITED                  | Company Petition IB (IBC)        | IBC Under Sec 9                         |     | Susshil Daga               | document not uploaded properly ( uploaded pdf per 200 page with proper index and annexure  | 22-02-2021 |
| 2906 | 710102016752021 | PREET SHUTTERING STORE VS M I BUILDTECH PRIVATE LIMITED                  | Company Petition IB (IBC)        | IBC Under Sec 9                         |     | Gursat                     | Page not clear-71 to 78,117,128,228 to 235,239,242,247 to 253,378 to 466/Advocate welfare &&& court fees                         | 26-02-2021 |
| 2907 | 710102016712021 | M/S FINE GROUP CORPORATION LIMITED VS VICTRONIC COMMUNICATION PVT LTD    | Company Petition IB (IBC)        | IBC Under Sec 9                         |     | ABHISHEK                   | Page not clear-43,44,52,53/Board resolution missed/  | 26-02-2021 |
| 2908 | 710102016942021 | JSH PACKAGINGS VS ADITYA INTERSEAS PRIVATE LIMITED                       | Company Petition IB (IBC)        | IBC Under Sec 9                         |     | Shivam                     | Page not clear-49 to 55,61,92 to 103 form 3 missed   | 26-02-2021 |
| 2909 | 710102017522021 | THREE C SHELTERS PRIVATE LIMITED VS ORRIS INFRASTRUCTURE PRIVATE LIMITED | Company Petition IB (IBC)        | IBC Under Sec 9                         |     | Prashant Kumar             | document not uploaded properly ( uploaded pdf per 200 page with proper index and annexure )Translated page-141,145,150,152/Wrong | 01-03-2021 |
| 2910 | 710102084252020 | DARA SINGH ESTATES PVT LTD VS THE REGISTRAR OF COMPANIES DELHI           | Company Appeal (IBC)             | Rule16(d),NCLT Rules,2016 IBC           |     | Prateek Gangwani           | Wrong section  | 01-09-2020 |
| 2911 | 710102013972021 | AMODA IRON AND STEEL LIMIEDT VS SHAKTI INTERNATIONAL PRIVATE LIMITED     | Miscellaneous Application (IBC)  | Rule16(d),NCLT Rules,2016 IBC           | /() | Shyam sunder               | case type wrong, memo party, brief synopsis ,list of dates, vakalatnama, service missed all need to service all party            | 17-02-2021 |

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|------|-----------------|--|---|---|--|----------------|--|------------|
| 2912 | 710102014542021 | PRATEEK GUPTA VS PETROLUBE INDIA PVT. LTD  | Interlocutory Application (I.B.C)             | Sec 42                                      | COMPANY PETITION IB (IBC)/343(ND)2017  | KUNAL TANDON   | case type wrong  | 19-02-2021 |
| 2913 | 710102016802021 | COMMANDER RAJIV SARDANA VS AMR INFRASTRUCTURE LIMITED                                    | Interlocutory Application (I.B.C)             | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/02(PB)2017   | Mohit Singh    | 40 to 85 not clear page  | 26-02-2021 |
| 2914 | 710102017032021 | AMARPAL VS AMR INFRASTRUCTURE LIMITED  | Interlocutory Application (I.B.C)             | Sec 66(1)                                   | COMPANY PETITION IB (IBC)/2721(ND)2019 | Sonal Alagh    | 105,107,109,111 translate 118-122 not clear page   | 27-02-2021 |
| 2915 | 710102016882021 | EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES             | Restoration Application (Companies Act)       | Rule 11 of NCLT                             |  | DILIP          | main case not link wrong filing  | 26-02-2021 |
| 2916 | 710102016642021 | RABINDRA KUMAR MINTRI VS MSA DEVELOPERS  | Interlocutory Application (I.B.C)             | 19(2)                                       | COMPANY PETITION IB (IBC)/806(PB)2019  | APOORV AGARWAL | stamp paper missed   | 25-02-2021 |
| 2917 | 710102017192021 | SUMIT TANDON VS KAMENDRA KUMAR RAJPUT  | Interlocutory Application (I.B.C)             | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/245(PB)2018  | Sanjay         | translate page 14,15 and section wrong   | 28-02-2021 |
| 2918 | 710102118042020 | CASPER CONSUMER ELECTRONICS PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion                |  | Shivangi Jain  | Kindly link with first motion  |            |
| 2919 | 710102001002021 | ABT ASSOCIATES INDIA PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED        | Company Petition (Companies Act)              | Sec. 441                                    |  | Divesh         | E stamp and affidavit not notarize from page no.26 to 29, 34 to 37, 38 to 41,page missed 99, after page no. 131 pagination missed, PoA not         |            |
| 2920 | 710102011422021 | S C JAIN CONSTRUCTION PRIVATE LIMITED VS WELSPUN INFRA FACILITY PRIVATE LIMITED          | Company Petition IB (IBC)                     | IBC Under Sec 9                             |  | Bina Madhavan  | payment not received, petition not sign on every pages estamp paper missed, page:114-115 not clear, 155, true copy sign missed on annexures Volume |            |
| 2921 | 710102013182021 | AMARPREET SINGH SETHI VS WELSPUN INFRA FACILITY PRIVATE LIMITED                          | Intervention Petition (IBC)                   | Sec 60(5)                                   |  | Malak Bhatt    | BLUR PAGE-31,33,38   |            |



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|------|-----------------|---|---|------------------------------|--|-------------------|--|--|
| 2922 | 710102014092021 | MAJOR GAURAV SHARMA & ORS. VS VGA DEVELOPERS PVT. LTD.                  | Contempt Petition (IBC)                       | Sec 60(5)                    |  | ANASUYA CHOUDHURY | Document Not Upload  |  |
| 2923 | 710102014952021 | AGRIM CORPORATE SERVICES LIMITED VS VGA DEVELOPERS PVT. LTD.            | CP(AA) Merger and Amalgamation(Companies Act) | Rule 11 of NCLT              |  | RAKESH KUMAR      | Wrong case type/Kindly file in CA  |  |
| 2924 | 710102014182021 | GODWIN RESORTS & HOTELS PRIVATE LIMITED VS REGISTRAR OF COMPANIES       | Company Appeal(Companies Act)                 | Sec 252 (3)                  |  | Gaurav Dhama      | 29,31,35,37,39,74 not clear  |  |
| 2925 | 710102015122021 | UMESH CHANDER & ORS. VS GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED | Company Petition IB (IBC)                     | IBC under Sec 7              |  | YASHWANT MATHUR   | haryana stamp of 100 rs, page 573, 575, 577, 579, 581, 583, 585, 587, 589, 591, 592, 593, 595, 597, 599-604, 606, 609, 611, 612, 688, 690, 692, 695, |  |
| 2926 | 710102014992021 | TAMINDER KAUR DHUPIA VS M/S PARSVNATH DEVELOPERS LTD.                   | Contempt Petition (IBC)                       | Rule 11 of NCLT, 2016        |  | SONAL ANAND       | wrong section mention in soft copy, estamp paper missed with affidavit, advocate welfare and court fee.  |  |
| 2927 | 710102017452021 | JITENDER SINGLA VS AGM MANAGEMENT SERVICES LIMITED                      | Company Petition (Companies Act)              | Sec. 241(1)                  |  | SIDDHARTH ACHARYA | jurisdiction faridabad   |  |
| 2928 | 710102017772021 | PCUBE ADVISORS VS EUROPA TECHNOSOFT PRIVATE LIMITED                     | Company Petition (Companies Act)              | Sec. 73(4)                   |  | VIKRAM            | Memo of parties/brief synopsis/list of dates events missed, pages not clear 30 to 34, Company master data missed                                     |  |
| 2929 | 710102017702021 | MI2C SECURITY & FACILITIES PRIVATE LIMITED VS CHD DEVELOPERS LIMITED    | Company Petition IB (IBC)                     | IBC Under Sec 9              |  | HIMANSHU SAPRA    | estamp paper missed with affidavit , 30-55 not clear 59-67, demand notice proof of service missed, compliance affidavit 9(3)b missed,                |  |
| 2930 | 710102017812021 | ARG MANAGEMENT SOLUTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES       | Company Appeal(Companies Act)                 | Sec 252 (3)                  |  | Amrita Mishra     | stamp paper missed,19-26,40-41,58-59,67-69,117,122-129 page not clear AOA missed,38-41 not clear, Income tax service missed                          |  |
| 2931 | 710102017512021 | ARJIT AGRO PVT LTD VS WADHAWAN HOLDINGS PRIVATE LIMITED                 | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion |  | ASHISH            | List of dates &&& events , synopsis missed, original nclt certified order copy missed, kindly annex e receipt of chairperson report, fess            |  |

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| 2932 | 710102017422021     | DHARAMPAL SATYPAL SONS PRIVATE LIMITED VS DHARAMPAL SATYPAL SONS PRIVATE LIMITED | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion |  | NIRAJ PREET   | Page not clear 110, pages blank 187 to 196,221 to 224, Original Certified order copy missed, Vakaltnama missed                 |            |
| 2933 | 710102017662021     | STATE BANK OF INDIA VS HEM SINGH BHARANA   | Company Petition IB (IBC)                     | Section 95(1)                |  | RAJIV S. ROY  | Double pagination from page no-60/Page not clear-67 to 70,97 to 100,976/Advocate welfare missed/Synopsis miss/Stamp paper miss |            |
| 2934 | 710102017822021     | TRANS CONSTRUCTION CONSULTANCY PVT LTD VS REGISTRAR OF COMPANIES                 | Company Appeal(Companies Act)                 | Sec 252 (3)                  |  | Amrita Mishra | stamp paper missed,19-25 page not clear AOA missed,38-41 not clear, Income tax service missed                                  |            |
| 2935 | 0710102085852020/1  | PVM INNSENSYS PRIVATE LIMITED Vs. SHYAM ARORA                                    |   | Sec 60(5)                    | INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020 |               | STAMP MISSING  | 20/02/2021 |
| 2936 | 0710102026332020/1  | GUNJIT KALRA Vs. ROHTAS PROJECTS LTD   |   | Sec 60(5)                    | INTERVENTION PETITION (IBC)/7(ND)2020          |               | NEED TO FILE SAPERATLY kindly separately file any other document   | 28/02/2021 |
| 2937 | 0710102026342020/1  | SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD  |   | Sec 60(5)                    | INTERVENTION PETITION (IBC)/3(ND)2020          |               | kindly separately all file in any other document   | 28/02/2021 |
| 2938 | 0710102026502020/2  | SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD  |   | Sec 60(5)                    | INTERLOCUTORY APPLICATION (I.B.C)/1803(ND)2020 |               | kindly separately all file any other document  | 28/02/2021 |
| 2939 | 0710102026552020/2  | GUNJIT KALRA Vs. ROHTAS PROJECTS LTD   |   | Sec 60(5)                    | INTERLOCUTORY APPLICATION (I.B.C)/1865(ND)2020 |               | NEED TO FILE SAPERATLY   | 28/02/2021 |
| 2940 | 0710102033012018/27 | M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELICITY BUSINESS PARK PVT. LTD      |   | IBC under Sec 7              | COMPANY PETITION IB (IBC)/17(ND)2019           |               | sign missing every pages   | 28/02/2021 |
| 2941 | 0710102070032020/2  | NARESH BASIA Vs.   |   | Section 94(1)                | COMPANY PETITION IB (IBC)/1128(ND)2020         |               | need to ia file  | 28/02/2021 |

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|------|---------------------|---|--|------------------------------|--|--|---|------------|
| 2942 | 0710102152292019/7  | PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.                         |  | IBC Under Sec 9              | COMPANY PETITION IB (IBC)/3332(ND)2019                   |  | Document Not Upload                                 | 28-02-2021 |
| 2943 | 0710102171122019/5  | TSG INDIA IMPEX PVT LTD Vs. NS CONCRETES PVT LTD  |  | IBC Under Sec 9              | COMPANY PETITION IB (IBC)/64(ND)2020                     |  | contact to court officer                            | 28-02-2021 |
| 2944 | 0710120011352018/18 | DR. AMIT SACHEDEVA Vs. AXISS DENTAL PRIVATE LIMITED   |  | IBC Under Sec 9              | COMPANY PETITION IB (IBC)/1218(PB)2018                   |  | Document Not Upload                                 | 28-02-2021 |
| 2945 | 0710200417922018/17 | M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED      |  | IBC Under Sec 9              | COMPANY PETITION IB (IBC)/945(ND)2018                    |  | 17,23,25-26,29,32,34,35-49,51-105,111-120 not clear | 28-02-2021 |
| 2946 | 0710102000392021/1  | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. STAN AUTOS PRIVATE LIMITED             |  | IBC under Sec 7              | COMPANY PETITION IB (IBC)/52(PB)2021                     |  | affidavit with stamp paper missed                   | 03-01-2021 |
| 2947 | 0710102002302021/1  | BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED |  | Sec. 230-232 - Second Motion | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021 |  | stamp paper missed                                  | 03-01-2021 |
| 2948 | 0710102003332021/1  | RAKESH SAXENA Vs. AISHWARYA MOHAN GAHRANA   |  | Sec 60(5)                    | INTERLOCUTORY APPLICATION (I.B.C)/221(PB)2021            |  | affidavit with stamp paper missed                   | 03-01-2021 |
| 2949 | 0710102004122021/1  | EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED  |  | IBC Under Sec 9              | COMPANY PETITION IB (IBC)/81(ND)2021                     |  | need to file petition                               | 03-01-2021 |
| 2950 | 0710102004442020/7  | STATE BANK OF INDIA Vs. M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.                             |  | IBC under Sec 7              | COMPANY PETITION IB (IBC)/376(ND)2020                    |  | affidavit with stamp paper missed                   | 03-01-2021 |
| 2951 | 0710102005122021/1  | RANJIT KAPOOR Vs. WHITE METALS LIMITED  |  | Sec 60(5)                    | INTERLOCUTORY APPLICATION (I.B.C)/360(PB)2021            |  | proof of service missed                             | 03-01-2021 |

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| 2952 | 0710102007372021/1 | M/S GRADIANT WTT O&M SERVICES PRIVATE LIMITED Vs. M/S. SRG APPARELS LIMITED   |  | Rule16(d),NCLT Rules,2016 IBC   | TRANSFER PETITION (IBC)/8(PB)2021              |  | stamp paper missed   | 03-01-2021 |
| 2953 | 0710102007962021/2 | RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED  |  | Sec 30,Application under any other provisions- IBC  | INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021  |  | sign and true copy missed stamp paper and affidavit missed | 03-01-2021 |
| 2954 | 0710102033492018/4 | INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S INDO NUCLEOMET PVT LTD  |  | Sec 252 (1) - By Government Body  | COMPANY APPEAL(COMPANIES ACT)/18(ND)2019       |  | NEED TO APPLICATION FILE                                   | 03-01-2021 |
| 2955 | 0710102033512020/1 | ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED  |  | Application under any other provisions- IBC   | INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020 |  | PAGE FIRST NOT IN FILE                                     | 03-01-2021 |
| 2956 | 0710102033512020/2 | ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED  |  | Application under any other provisions- IBC   | INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020 |  | INDEX MISSING  | 03-01-2021 |
| 2957 | 0710102035922020/5 | DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED  |  | IBC under Sec 7   | COMPANY PETITION IB (IBC)/861(ND)2020          |  | NEED TO IA FILE  | 03-01-2021 |
| 2958 | 0710102060562020/1 | BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED   |  | IBC under Sec 7   | COMPANY PETITION IB (IBC)/106(ND)2021          |  | NEED TO IA FILE  | 03-01-2021 |
| 2959 | 0710102100592020/1 | PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED   |  | Application under any other provisions- IBC   | INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020 |  | NEED TO FILE IN ONE PDF AND FILE NOT IN PROPER             | 03-01-2021 |
| 2960 | 0710102102572020/3 | SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD |  | Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w | INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020 |  | 23 A NEED TO TRANSLATE                                     | 03-01-2021 |
| 2961 | 0710102107432020/3 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR   |  | Section 95(1)   | COMPANY PETITION IB (IBC)/1097(ND)2020         |  | NEED TO SIGN EVERY PAGES                                   | 03-01-2021 |

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|------|---------------------|---|-----------------------------------|---|--|-------------------|---|------------|
| 2962 | 0710102108082020/1  | PARTHA SARATHY SARKAR Vs. SH. CH. MOHD. SHARIEF TARIQ   |                                   | Application under any other provisions- IBC   | INTERLOCUTORY APPLICATION (I.B.C)/5093(ND)2020 |                   | INDEX MISSING                                     | 03-01-2021 |
| 2963 | 0710102111312020/2  | MR AMIT MAVI Vs. INDIA INFOLINE LIMITED   |                                   | Sec 60(5)   | INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020 |                   | PAGE-225-230 276 NOT CLEAR                        | 03-01-2021 |
| 2964 | 0710102126052019/10 | SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED   |                                   | IBC Under Sec 9   | COMPANY PETITION IB (IBC)/2558(ND)2019         |                   | ALREADY SHOW                                      | 03-01-2021 |
| 2965 | 0710102147062019/1  | INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.) |                                   | Sec 252 (1) - By Government Body  | COMPANY APPEAL(COMPANIES ACT)/844(ND)2019      |                   | STAMP MISSING                                     | 03-01-2021 |
| 2966 | 0710102150762019/1  | PACKET DESIGN INDIA PRIVATE LIMITED Vs. GRANITE GATE PROPERTIES PVT. LTD.                                   |                                   | Sec. 230-232, Sec 234   | COMPANY PETITION (COMPANIES ACT)/174(ND)2019   |                   | INDEX MISSING                                     | 03-01-2021 |
| 2967 | 0710102105782020/4  | ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED                                  |                                   | Rule 11 of NCLT, 2016   | INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020 |                   | PAGE-22-25 TRANSLATE                              | 03-02-2021 |
| 2968 | 0710120006752018/12 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.                                       |                                   | IBC under Sec 7   | COMPANY PETITION IB (IBC)/1032(ND)2018         |                   | stamp missing                                     | 03-02-2021 |
| 2969 | 0710120006752018/13 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.                                       |                                   | IBC under Sec 7   | COMPANY PETITION IB (IBC)/1032(ND)2018         |                   | stamp missing                                     | 03-02-2021 |
| 2970 | 0710102117332020/1  | S. PAWANDEEP SINGH Vs. LOTUS MECHNOTECH PVT. LTD.   |                                   | Application under any other provisions ,Sec. 241(1),Sec. 242(4),Sec. 244(1),Application | COMPANY PETITION (COMPANIES ACT)/11(ND)2021    |                   | NEED TO FILE IN ONE PDF AND FILE NOT IN PROPER    | 03-03-2021 |
| 2971 | 710102032712020     | SUDHIR POWER PROJECTS LIMITED VS ARYAVIR BUILDCON PVT. LIMITED  | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016   | COMPANY PETITION IB (IBC)/1385(ND)2019         | YASHMEET KAUR-601 | Please check section /wrong section call 24363846 | 14-03-2020 |

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|------|-----------------|---|-----------------------------------|---|--|----------------------|---|------------|
| 2972 | 710102032702020 | MAHESH BANSAL VS CANARA BANK  | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1342(ND)2018 | Mahesh               | please delete all document and upload single pdf            | 14-03-2020 |
| 2973 | 710102071432020 | DE NORA INDIA LIMITED VS MR. KULDEEP VERMA LIQUIDATOR IN THE LIQUIDATION PROCESS OF HINDUSTAN PAPER CORPORATION LIMITED | Company Appeal (IBC)              | Sec 42                                      | COMPANY PETITION IB (IBC)/418(ND)2018  | AJAY BHARGAV         | Pages not clear-323 to 325 to 329,331 to 333,335 to 410/etc | 16-07-2020 |
| 2974 | 710102013172021 | VIKAS AHUJA VS REGISTRAR OF COMPANIES DELHI   | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/786(PB)2018  | Malak Bhatt          | E-stamp missing   | 15-02-2021 |
| 2975 | 710102017432021 | SHAPOORJI PALLONI AND CO. PVT LTD. VS RATTAN INDIA PVT LIMITED  | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2558(ND)2019 | Ravi Tyagi           | e-stamp paper missed  | 01-03-2021 |
| 2976 | 710102017482021 | ALIND BHATIA VS DREAM PROCON PVT. LTD.  | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/1771(ND)2018 | Anshul Gupta         | stamp paper up 100 rupees and volume vice index missing     | 01-03-2021 |
| 2977 | 710102017162021 | VINEET AGGARWAL VS ZTE TELECOM INDIA PVT. LIMITED   | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1226(ND)2019 | VINEET AGGARWAL      | 183-273 not clear page                                      | 28-02-2021 |
| 2978 | 710102017112021 | SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY   | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1031(ND)2018 | Sajeve Bhushan Deora | 88-89 translate page  | 27-02-2021 |
| 2979 | 710102017572021 | PUSHPA GOSWAMI VS JBK DEVELOPERS PVT. LTD.  | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/2552(ND)2019 | Animesh Kumar        | sign missing page 41,42 not clear                           | 02-03-2021 |
| 2980 | 710102016892021 | ARUNA MULLICK AND ORS VS M/S. AMR INFRASTRUCTURES LIMITED   | Miscellaneous Application (IBC)   | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/02(PB)2017   | Raddhika Khanna      | sign missing and section or case type wrong                 | 26-02-2021 |
| 2981 | 710102017252021 | JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED  | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/2582(ND)2019 | MAHJABEEN            | stamp paper missing   | 01-03-2021 |

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| 2982 | 710102017092021 | SANJAY JULKA &ANR. VS ATUL KUMAR KANSAL & ANR.  | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1565(PB)2018 | Anjaneya          | 93 not clear page  | 27-02-2021 |
| 2983 | 710102017222021 | L & T FINANCE LTD VS ZILLION INFRAPROJECTS PVT LTD                                    | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/694(PB)2018  | Harish            | 85-86,91-93,96-103 ,105,107,109,111-112 translate page (106,108,110,113-116 not clear page ) | 01-03-2021 |
| 2984 | 710102017132021 | RESOLUTION PROFESSIONAL (RP) M/S PARAMEX TRANSFORMERS LIMITED VS SH. SANTOSH AGGARWAL | Interlocutory Application (I.B.C) | 19(2)                                       | COMPANY PETITION IB (IBC)/1125(ND)2019 | DIVYA JAGGA       | 24-25 not clear page   | 27-02-2021 |
| 2985 | 710102017552021 | RAJVEER SINGH VS DIGNITY BUILDCON PRIVATE LIMITED                                     | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1689(ND)2018 | HARSHAL KUMAR     | document not properly upload and case year wrong   | 01-03-2021 |
| 2986 | 710102017502021 | INTERGLOBE TECHNOLOGY QUOTIENT PVT LTD VS BUSINESS TRAVELS PRIVATE LIMITED            | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/48(ND)2021   | D KISHORE         | document properly upload   | 01-03-2021 |
| 2987 | 710102017322021 | CAPITAL TRADE LINK VS AKASH SINGHAL   | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/2122(ND)2019 | Shivam            | sign and true copy missing and stamp paper missing   | 01-03-2021 |
| 2988 | 710102017262021 | GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED VS EXCLUSIFE TECHNOSOFT PRIVATE LIMITED      | Interlocutory Application (I.B.C) | 22(3)a                                      | COMPANY PETITION IB (IBC)/2694(ND)2019 | Ashok             | 18-22,27 translate 23 not clear page 220 cut page section wrong                              | 01-03-2021 |
| 2989 | 710102017242021 | JAKSON LIMITED VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED                        | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/2582(ND)2019 | MAHJABEEN         | sign missing and stamp paper missing   | 01-03-2021 |
| 2990 | 710102017882021 | M/S INDIAN DELCO PVT. LTD. VS SN JEE BUILD WELL PVT. LTD.                             | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/3434(ND)2019 | RAKESH KUMAR JAIN | section wrong  | 02-03-2021 |
| 2991 | 710102017272021 | RICHA SATSANGI VS HORIZON CONCEPT PVT. LTD.   | Miscellaneous Application (IBC)   | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/84(ND)2019   | AKSHAY SRIVASTAVA | section wrong and case type wrong or stamp paper missing main case year wrong                | 01-03-2021 |

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|------|-----------------|--|---|--------------------------------|---------------------------------------|-----------------|--|------------|
| 2992 | 710102017382021 | INDIABULLS HOUSING FINANCE LTD. VS FORGINGS PRIVATE LIMITED                              | Interlocutory Application (I.B.C)             | Sec 60(5)                      | COMPANY PETITION IB (IBC)/455(PB)2017 | shekhar         | stamp paper 50 rs.   | 01-03-2021 |
| 2993 | 710102119202020 | MOUNT AIR SKY ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES                          | Company Petition (Companies Act)              | Sec 252 (3),Sec 252 (3)        |                                       | Manoj           | Wrong case type select, E stamp missed with affidavit and notarize it, PoA not notarize, wrong income tax advance service serve to DCIT cell delhi | 28-12-2020 |
| 2994 | 710102119812020 | JANKI VALLABH TRADING PRIVATE LIMITED VS REGISTRAR OF COMPANIES                          | CP(AA) Merger and Amalgamation(Companies Act) | Sec. 230-232 - Second Motion   |                                       | ABHISHEK        | Master index missed, Condonation delay application fees missed kindly select also rule 11 with 2nd motion  | 30-12-2020 |
| 2995 | 710102004622021 | DEEPA SHARMA VS TRANSASIA AUTO AND GENERAL FINANCE LTD                                   | Company Petition (Companies Act)              | Sec. 71(10)                    |                                       | ANUSHREE        | E stamp not notarize kindly notarize it  | 17-01-2021 |
| 2996 | 710102010122021 | MR . PREM LAL VS VS AMBRANE INDIA PVT LTD  | Company Petition (Companies Act)              | Sec. 58(3)                     |                                       | aaryan sharma   | Section 58 fees missed, kindly serve the petition to all respondent, kindly type the read with no overwriting                                      | 04-02-2021 |
| 2997 | 710102013882021 | M/S SKY TOUCH CONTROL THROUGH ITS PROPRIETOR VS M/S WYLIE INDICATORS LIMITED             | Company Petition IB (IBC)                     | IBC Under Sec 9                |                                       | SACHIN DHAMA    | 9 (3)b certificate missed/Form 3 miss/   | 17-02-2021 |
| 2998 | 710102015742021 | ASHISH SHAH LIQUIDATOR OF GALANTA PHARMA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI | Company Petition IB (IBC)                     | IBC Section 59                 |                                       | Ashish          | haryanamemo of parties, list date of events and brief of synopsis missed, estamp paper missed with affidavit missed, vakalatnama missed, etc       | 23-02-2021 |
| 2999 | 710102016982021 | MANOJ PROPERTIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA      | CA(A) Merger and Amalgamation(Companies Act)  | Sub-section (I) of section 230 |                                       | PARVEEN RASTOGI | Kindly edit the name of roc &&&; income tax from basic detail &&& also from petition ,List of dates  | 27-02-2021 |
| 3000 | 710102018102021 | PANZER DIVISION SECURITY & ALLIED SERVICES PVT. LTD. VS ADVENTURE ISLAND LTD.            | Company Petition IB (IBC)                     | IBC Under Sec 9                |                                       | RAJESH AGRAWAL  | Stamp paper need 100 Rs.   | 03-03-2021 |
| 3001 | 710102017932021 | FACISOL INFOTECH PRIVATE LIMITED VS ADVENTURE ISLAND LTD.                                | CA(A) Merger and Amalgamation(Companies Act)  | Sub-section (I) of section 230 |                                       | VIDEH VAISH     | 2nd volume index missed, Pages not clear, 131 to 143,199,258,509 to 511,517,518,519,Company master data missed, BR/PoA                             | 03-03-2021 |



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| 3002 | 0710102112542020/1  | DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                          |  | Rule 11 of NCLT                             | COMPANY APPLICATION(COM PANIES ACT)/795(ND)2020 |  | NEED TO SAPERATE FILLING             | 22-02-2021 |
| 3003 | 0710102016372021/1  | ANUP SOOD Vs.  |  | Application under any other provisions- IBC | INTERLOCUTORY APPLICATION (I.B.C)/1156()2021    |  | NEED TO IA FILE                      | 25-02-2021 |
| 3004 | 0710120013612018/3  | HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.         |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/1282(ND)2018          |  | CONTACT TO COURT OFFICER             | 01-03-2021 |
| 3005 | 0710102000342020/2  | SRI RADHAA VALLABH ENTERPRISE Vs. INTERNATIONAL PRINT-O-PAC LIMITED                |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/167(ND)2020           |  | Affidavit applicant name overwriting | 02-03-2021 |
| 3006 | 0710102012472020/5  | SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.                                     |  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/410(ND)2020           |  | 100 RUPEE STAMP MISSING              | 02-03-2021 |
| 3007 | 0710102013402021/1  | ASHOK KUMAR Vs. MAHESH KUMAR SINGH   |  | Sec 60(5)                                   | INTERLOCUTORY APPLICATION (I.B.C)/849(ND)2021   |  | NEED TO IA FILE                      | 02-03-2021 |
| 3008 | 0710102014692019/13 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED           |  | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/671(ND)2019           |  | notary missing                       | 02-03-2021 |
| 3009 | 0710102015382021/1  | TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR                        |  | Sec 49(2)                                   | INTERLOCUTORY APPLICATION (I.B.C)/1119(ND)2021  |  | need to ia file                      | 02-03-2021 |
| 3010 | 0710102018642020/5  | ASCORP GLOBAL LIMITED Vs. SUN AND SAND TOURS & TRAVELS                             |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/496(ND)2020           |  | NEED TO IA FILE                      | 02-03-2021 |
| 3011 | 0710102020852020/1  | HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD |  | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/632(ND)2020           |  | PETITION NOT CONSIDER                | 02-03-2021 |

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| 3012 | 0710102020852020/2 | HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD              |  | IBC Under Sec 9                  | COMPANY PETITION IB (IBC)/632(ND)2020          |  | PETITION NOT CONSIDER                  | 02-03-2021 |
| 3013 | 0710102070032020/3 | NARESH BASIA Vs.  |  | Section 94(1)                    | COMPANY PETITION IB (IBC)/1128(ND)2020         |  | NEED TO IA FILE                        | 02-03-2021 |
| 3014 | 0710102085852020/2 | PVM INNVENYSYS PRIVATE LIMITED Vs. SHYAM ARORA  |  | Sec 60(5)                        | INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020 |  | Only proof of service uploaded         | 02-03-2021 |
| 3015 | 0710102090972019/6 | BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED |  | IBC Under Sec 9                  | COMPANY PETITION IB (IBC)/1356(ND)2019         |  | Index missed                           | 02-03-2021 |
| 3016 | 0710102090972019/7 | BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED |  | IBC Under Sec 9                  | COMPANY PETITION IB (IBC)/1356(ND)2019         |  | Index missed and sign missed           | 02-03-2021 |
| 3017 | 0710102093852019/2 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS                 |  | Sec. 241(1),Sec. 242(4),Sec. 213 | COMPANY PETITION (COMPANIES ACT)/94(PB)2019    |  | sign missed on reply                   | 02-03-2021 |
| 3018 | 0710102115682020/1 | FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED                         |  | IBC Under Sec 9                  | COMPANY PETITION IB (IBC)/1134(ND)2020         |  | Stamp paper missed                     | 02-03-2021 |
| 3019 | 0710102117092020/2 | KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED                 |  | Sec 60(5)                        | INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020 |  | Stamp paper missed                     | 02-03-2021 |
| 3020 | 0710102161132019/4 | PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.  |  | IBC under Sec 7                  | COMPANY PETITION IB (IBC)/135(ND)2020          |  | pg-5 not clear,proof of service missed | 02-03-2021 |
| 3021 | 0710102161152019/4 | PUNJAB NATIONAL BANK Vs. VARDHMAN ROLLER FLOUR MILLS P LTD                                      |  | IBC under Sec 7                  | COMPANY PETITION IB (IBC)/136(ND)2020          |  | pg-5 not clear,proof of service missed | 02-03-2021 |

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| 3022 | 0710102161192019/3  | PUNJAB NATIONAL BANK Vs. RAJ-SNEH AUTO WHEELS PVT. LTD.                  |  | IBC under Sec 7                        | COMPANY PETITION IB (IBC)/134(ND)2020          |  | pg-5 not clear,proof of service missed  | 02-03-2021 |
| 3023 | 0710102406212018/6  | MS. AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. DELHI WAREHOUSING PVT LTD |  | Sec. 241(1),Sec. 242(4)                | COMPANY PETITION (COMPANIES ACT)/123(PB)2018   |  | sign missed on reply,volume not more than 200pages  | 02-03-2021 |
| 3024 | 0710120006752018/14 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.    |  | IBC under Sec 7                        | COMPANY PETITION IB (IBC)/1032(ND)2018         |  | Financial creditor name incorrect in index  | 02-03-2021 |
| 3025 | 0710120006752018/15 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.    |  | IBC under Sec 7                        | COMPANY PETITION IB (IBC)/1032(ND)2018         |  | Financial creditor name incorrect in index  | 02-03-2021 |
| 3026 | 0710120013122018/8  | BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD                                |  | IBC Under Sec 9                        | COMPANY PETITION IB (IBC)/1280(ND)2018         |  | page numbering missed and stamp paper and affidavit missed  | 02-03-2021 |
| 3027 | 0710200117292019/9  | R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED               |  | IBC under Sec 7                        | COMPANY PETITION IB (IBC)/266(ND)2019          |  | 106 107 114 18261827 1829 1830 1832 1835 NOT CLEAR 287 322 354 355 402 435 649-655 998-1115 1118 1133-1163 1713 TRANSLATE | 02-03-2021 |
| 3028 | 0710200411852018/5  | HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD            |  | IBC Under Sec 9                        | COMPANY PETITION IB (IBC)/199(PB)2018          |  | Petition will be filed as Petition and separtaely file the rejoinder  | 02-03-2021 |
| 3029 | 0710102001282021/2  | MR. PRADEEP KUMAR Vs. 1.BUOYANT LOGISTICS SERVICES PRIVATE LIMITED       |  | Sec. 213,Sec. 241(1),Sec. 242(4)       | COMPANY PETITION (COMPANIES ACT)/14(PB)2021    |  | Index missed  | 03-03-2021 |
| 3030 | 0710102004872021/1  | SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA                                    |  | Application under any other provisions | COMPANY APPLICATION(COM PANIES ACT)/36(PB)2021 |  | Merged into one pdf   | 03-03-2021 |
| 3031 | 0710102004872021/2  | SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA                                    |  | Application under any other provisions | COMPANY APPLICATION(COM PANIES ACT)/36(PB)2021 |  | Merged into one pdf   | 03-03-2021 |

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| 3032 | 0710102012532020/7  | THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED                                       |  | IBC Under Sec 9                                | COMPANY PETITION IB (IBC)/494(ND)2020          |  | Index missed  | 03-03-2021 |
| 3033 | 0710102018372020/4  | NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED   |  | IBC Under Sec 9                                | COMPANY PETITION IB (IBC)/535(ND)2020          |  | sign missed on reply,pg-21 overwriting,pg-150,152,174, in hindi | 03-03-2021 |
| 3034 | 0710102028672020/1  | K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.  |  | IBC Under Sec 9                                | COMPANY PETITION IB (IBC)/971(ND)2020          |  | NEED TO ALL PAGES SIGN  | 03-03-2021 |
| 3035 | 0710102061462020/2  | DHARAM SINGH Vs. REGISTRAR OF COMPANIES  |  | Sec 252 (3)                                    | COMPANY APPEAL(COMPANIES ACT)/396(ND)2020      |  | INDEX MISSING   | 03-03-2021 |
| 3036 | 0710102064462020/8  | BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD                             |  | IBC Under Sec 9                                | COMPANY PETITION IB (IBC)/833(ND)2020          |  | NEED TO SIGN EVERY PAGES  | 03-03-2021 |
| 3037 | 0710102075142019/8  | ARUN GOEL Vs. D. V. EXPORTS PVT. LTD.  |  | Sec. 241(1),Sec. 242(4),Sec. 244(1)            | COMPANY PETITION (COMPANIES ACT)/61(ND)2019    |  | NEED TO IA FILE   | 03-03-2021 |
| 3038 | 0710102104312020/6  | KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA |  | Sec 252 (3)                                    | COMPANY APPEAL(COMPANIES ACT)/456(ND)2020      |  | ALLREADY FILE   | 03-03-2021 |
| 3039 | 0710102092072020/1  | POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED  |  | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) | INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)2020 |  | 100 rupees E stamp is missing                                   | 04-03-2021 |
| 3040 | 0710102093642019/27 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS                      |  | Sec. 241(1)                                    | COMPANY PETITION (COMPANIES ACT)/94(ND)2019    |  | E stamp of 50 is required                                       | 04-03-2021 |
| 3041 | 0710102097212019/17 | SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD                                       |  | IBC Under Sec 9                                | COMPANY PETITION IB (IBC)/1617(ND)2019         |  | Sign on every page of objection is missing                      | 04-03-2021 |

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| 3042 | 0710102111392019/9  | POFISOR SERVICES PRIVATE LIMITED Vs. POFISOR SERVICES PRIVATE LIMITED   |  | IBC Under Sec 10                       | COMPANY PETITION IB (IBC)/1932(ND)2019      |  | affidavit date back date in stamp paper                          | 04-03-2021 |
| 3043 | 0710102142012019/1  | TDT COPPER LTD Vs. SUPERTECH LIMITED                                    |  | Rule 11 of NCLT, 2016                  | COMPANY APPLICATION(IBC)/1440(ND)2019       |  | Remove extra files or file them Separately                       | 04-03-2021 |
| 3044 | 0710102160942019/5  | ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED |  | IBC Under Sec 9                        | COMPANY PETITION IB (IBC)/276(ND)2020       |  | kindly file separately with choose section and pay fee           | 04-03-2021 |
| 3045 | 0710102161182019/11 | K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED                  |  | IBC Under Sec 9                        | COMPANY PETITION IB (IBC)/3420(ND)2019      |  | Index is missing   | 04-03-2021 |
| 3046 | 0710102161182019/12 | K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED                  |  | IBC Under Sec 9                        | COMPANY PETITION IB (IBC)/3420(ND)2019      |  | Document Not Upload  | 04-03-2021 |
| 3047 | 0710102163682019/1  | PR. COMMISSIONER OF INCOME TAX-2 Vs. M/S BIMLA MOTORS & TRAVEL PVT LTD  |  | Sec 252 (3) - By Government Body       | COMPANY APPEAL(COMPANIES ACT)/981(ND)2019   |  | Index is missing   | 04-03-2021 |
| 3048 | 0710200400582015/3  | SH. VIKARAM KAPUR Vs. M/S. ATLAS CYCLES (HARYANA) LTD. & ORS.           |  | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/18(ND)2015 |  | Affidavit is not notarized                                       | 04-03-2021 |
| 3049 | 0710200400582015/4  | SH. VIKARAM KAPUR Vs. M/S. ATLAS CYCLES (HARYANA) LTD. & ORS.           |  | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/18(ND)2015 |  | Pg no. 27,31,62 are not clear and affidavit need to be notarized | 04-03-2021 |
| 3050 | 0710200400582015/5  | SH. VIKARAM KAPUR Vs. M/S. ATLAS CYCLES (HARYANA) LTD. & ORS.           |  | Application under any other provisions | COMPANY PETITION (COMPANIES ACT)/18(ND)2015 |  | Affidavit is not notarized                                       | 04-03-2021 |
| 3051 | 0710200417362018/41 | STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD                        |  | IBC under Sec 7                        | COMPANY PETITION IB (IBC)/29(ND)2018        |  | Affidavit is of back date  | 04-03-2021 |

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| 3052 | 0710200429542018/17 | M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.                                       |   | IBC Under Sec 9                             | COMPANY PETITION IB (IBC)/114(ND)2018        |                        | kindly file separately with pay the fee                                      | 04-03-2021 |
| 3053 | 0710102134582019/9  | MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.                            |   | IBC under Sec 7                             | COMPANY PETITION IB (IBC)/2584(ND)2019       |                        | pg no. 24-28 are not clear, E stamp paper and service are missing            | 05-03-2021 |
| 3054 | 710102069442020     | ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED VS                                 | Restoration Application (Companies Act) | Sec 252 (3)                                 |  | Shivangi Jain          | jurisdiction in guwahati   | 10-07-2020 |
| 3055 | 710102117812020     | G.R.S ISPAT COMPANY PVT LTD VS   | Interlocutory Application (I.B.C)       | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2590(ND)2019       | Navjit Singh           | wrong e-filing please file as additional document                            | 21-12-2020 |
| 3056 | 710102005852021     | PENTAGON INTERNATIONAL FREIGHT SOLUTIONS PVT. LTD. VS WOVEN GOLD ACRYLIC (INDIA) PVT. LTD. | Restoration Application (IBC)           | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/2741(ND)2019       | AMIT                   | AFFIDAVIT BACK DATE SECTION CHECK IN INDEX PLEASE CALL US REGARDING YURQUERY | 21-01-2021 |
| 3057 | 710102010222021     | SUNSOFT INFRASTRUCTURE PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI                     | Company Application(Companies Act)      | Rule 11 of NCLT                             | COMPANY APPEAL(COMPANIES ACT)/466(ND)2018    | NITESH                 | Main Case No Missing   | 05-02-2021 |
| 3058 | 710102015502021     | REDHEX IT SOLUTIONS PRIVATE LIMITED VS MMR METALS PRIVATE LIMITED                          | Interlocutory Application (I.B.C)       | Application under any other provisions- IBC |  | Sameer                 | main case not link   | 22-02-2021 |
| 3059 | 710102015192021     | BINOD KUMAR VS PEERS ALLIED COTPORATION LTD  | Company Application(Companies Act)      | Sec 424 (3)                                 | COMPANY PETITION (COMPANIES ACT)/191(ND)2018 | Binod                  | e-stamp paper need to 100 rps  | 21-02-2021 |
| 3060 | 710102016452021     | PUNJAB NATIONAL (INTERNATIONAL) BANK VS M/S.SUPERIOR INDUSTRIES LTD.                       | Interlocutory Application (I.B.C)       | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/1032(ND)2018       | MITHILESH KUMAR PANDEY | e-stamp paper missed   | 25-02-2021 |
| 3061 | 710102016402021     | PUNJAB NATIONAL (INTERNATIONAL) BANK VS SUPERIOR INDUSTRIES LIMITED                        | Interlocutory Application (I.B.C)       | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/1032(ND)2018       | MITHILESH KUMAR PANDEY | stamp and affidavit missing  | 25-02-2021 |

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| 3062 | 710102016812021 | PANKAJ SAXENA VS JNC CONSTRUCTION PRIVATE LIMITED  | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/272(PB)2019  | Sandhya Gupta    | case type wrong  | 26-02-2021 |
| 3063 | 710102016252021 | RAM SWARUP NATHI MAL VS KHAIRWALA INTERNATIONAL LIMITED  | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/1410(ND)2018 | HONEY SATPAL     | please delete previous document  | 24-02-2021 |
| 3064 | 710102016742021 | VNM COMPONENTS PVT. LTD. VS KHAIRWALA INTERNATIONAL LIMITED  | Interlocutory Application (I.B.C) | Sec 54(1)                                   | COMPANY PETITION IB (IBC)/36(ND)2018   | Jayashree Shukla | Wrong Section Mention in Soft Copy   | 26-02-2021 |
| 3065 | 710102017742021 | HARSH SPECIALITY COATING PRIVATE LIMITED VS PPG ASIAN PAINTS PRIVATE LIMITED                             | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/3105(ND)2019 | Eshna Kumar      | section wrong and sign missing stamp paper missing please delete pervious document | 02-03-2021 |
| 3066 | 710102017712021 | GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF M/S SPM AUTOMOTIVE COMPONENTS PVT LTD VS SANDEEP MAHAJAN & ORS | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/892(ND)2020  | JEET MALA        | section wrong and due payment other section  | 02-03-2021 |
| 3067 | 710102017622021 | NEHA GULATI VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE LIMITED               | Interlocutory Application (I.B.C) | Sec 60(5)                                   | COMPANY PETITION IB (IBC)/375(PB)2018  | SINHA SHREY      | sign missing and stamp paper missing   | 02-03-2021 |
| 3068 | 710102017362021 | KSUBHRA NARAYAN MOHAPATRA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE LIMITED | Interlocutory Application (I.B.C) | Application under any other provisions- IBC | COMPANY PETITION IB (IBC)/1198(ND)2019 | K SUBHRA NARAYAN | prayer missing   | 01-03-2021 |
| 3069 | 710102017602021 | VARDHMAN ROLLER FLOUR MILLS P LTD VS PUNJAB NATIONAL BANK  | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/136(ND)2020  | MOHIT CHAUDHARY  | section wrong  | 02-03-2021 |
| 3070 | 710102017762021 | PANKAJ KHAITAN VS PUNJAB NATIONAL BANK   | Restoration Application (IBC)     | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/1175(ND)2019 | Pankaj Khetan    | section wrong in soft copy   | 02-03-2021 |
| 3071 | 710102017682021 | ASHOK KUMAR VS PUNJAB NATIONAL BANK  | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016                       | COMPANY PETITION IB (IBC)/1411(ND)2018 | ASHOK KUMAR      | Wrong Section Mention in Soft Copy   | 02-03-2021 |

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|------|-----------------|--|-----------------------------------|--|--|-----------------|---|------------|
| 3072 | 710102017802021 | M/S AMZEN MACHINES PVT. LTD. VS PUNJAB NATIONAL BANK                 | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016                    | COMPANY PETITION IB (IBC)/2058(ND)2019 | Sumesh          | 9-11 not clear page   | 02-03-2021 |
| 3073 | 710102017852021 | INDIABULLS ASSET RECONSTRUCTION COMPANY LTD. VS PAWAN KAPOOR         | Interlocutory Application (I.B.C) | Sec 60(5)                                | COMPANY PETITION IB (IBC)/25(ND)2021   | Sumesh          | 17-18,30,33,35,71,74-76 not clear page and page numbering not mention in index          | 02-03-2021 |
| 3074 | 710102017612021 | KRISHNA SAHIL CONSTRUCITIONS PVT LTD VS DEEPAK BANSAL                | Interlocutory Application (I.B.C) | Sec 60(5)                                | COMPANY PETITION IB (IBC)/2130(ND)2019 | DINESH CHAWLA   | application file missing  | 02-03-2021 |
| 3075 | 710102017582021 | RAJ-SNEH AUTO WHEELS PVT. LTD. VS PUNJAB NATIONAL BANK               | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016                    | COMPANY PETITION IB (IBC)/134(ND)2020  | MOHIT CHAUDHARY | section wrong   | 02-03-2021 |
| 3076 | 710102017692021 | PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD. VS PUNJAB NATIONAL BANK        | Interlocutory Application (I.B.C) | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) | COMPANY PETITION IB (IBC)/589(PB)2018  | Tarun           | section wrong   | 02-03-2021 |
| 3077 | 710102017592021 | RAJ SNEH AUTO INDIA PVT. LTD. VS PUNJAB NATIONAL BANK                | Interlocutory Application (I.B.C) | Rule 11 of NCLT, 2016                    | COMPANY PETITION IB (IBC)/135(ND)2020  | MOHIT CHAUDHARY | section wrong   | 02-03-2021 |
| 3078 | 710102018342021 | M/S. HYTHRO POWER CORPORATION LTD. VS M/S. GRID INFRA TECH PVT. LTD. | Interlocutory Application (I.B.C) | Sec 12(2)                                | COMPANY PETITION IB (IBC)/1064(PB)2018 | APOORV AGARWAL  | please delete all document and upload fresh single pdf application and proof of service | 04-03-2021 |
| 3079 | 710102018222021 | AMAN KAPUR & ANR VS UNIVERSAL BUILDWELL PVT.LTD                      | Interlocutory Application (I.B.C) | Sec 60(5)                                | COMPANY PETITION IB (IBC)/456(ND)2018  | Nithin          | 64,68,76,80,translate page  | 03-03-2021 |
| 3080 | 710102018302021 | SANDEEP BHOR VS JBK DEVELOPERS PVT. LTD.                             | Interlocutory Application (I.B.C) | Sec 60(5)                                | COMPANY PETITION IB (IBC)/2552(ND)2019 | RUDRA KAHLON    | 16 not clear page and sign missing  | 03-03-2021 |
| 3081 | 710102018272021 | JALESH KUMAR GROVER VS ANIL NANDA                                    | Interlocutory Application (I.B.C) | Sec 60(5)                                | COMPANY PETITION IB (IBC)/55(ND)2018   | ABHISHEK        | NEED TO E-STAMP PAPER FOR 50 RUPEE HARYANA  | 03-03-2021 |



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| 3082 | 710102018202021 | SHASHI SHARMA-LIQUIDATOR VS M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.               | Interlocutory Application (I.B.C)                         | Sec 60(5)                                     | COMPANY PETITION IB (IBC)/274(ND)2018  | SHASHI SHARMA      | stamp paper missing  | 03-03-2021 |
| 3083 | 710102018002021 | SUPERTECH LIMITED VS DANSN INTERNATIONAL BUILDING MATERIALS (BEIJING) CO. LTD.        | Interlocutory Application (I.B.C)                         | Rule 11 of NCLT, 2016                         | COMPANY PETITION IB (IBC)/1044(ND)2020 | RISHI              | section wrong  | 03-03-2021 |
| 3084 | 710102018032021 | SHALINI DAWAR VS DANSN INTERNATIONAL BUILDING MATERIALS (BEIJING) CO. LTD.            | Interlocutory Application (I.B.C)                         | Sec 60(5)                                     | COMPANY PETITION IB (IBC)/786(PB)2018  | Malak Bhatt        | case type wrong PROOF OF SERVICE NOT OPEN  | 03-03-2021 |
| 3085 | 710102034852020 | B L TRADE INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES                             | Sec 252 (3)   | Company Petition (Companies Act)              |  | SAROJ KUMAR SINGH  | case type wrong, 98 missed true copy missed  | 19-03-2020 |
| 3086 | 710102079742020 | ARUN KUMAR MITTAL VS SPM PVC INDUSTRIES PVT LTD                                       | IBC Under Sec 9   | Company Petition IB (IBC)                     |  | Anjali and         | Stamp paper with notary  | 17-08-2020 |
| 3087 | 710102105122020 | K M GOYAL VS CHD DEVELOPERS LIMITED   | Sec. 73(4)  | Company Petition (Companies Act)              |  | K M GOYAL          | Kindly upload only final petition, Company master data missed  | 04-11-2020 |
| 3088 | 710102105132020 | BRIJ MOHAN AGARWAL VS CHD DEVELOPERS LTD  | Sec. 73(4)  | Company Petition (Companies Act)              |  | Brij Mohan Agarwal | Kindly upload final petition and delete extra files, company master data missed  | 04-11-2020 |
| 3089 | 710102114412020 | PARAMOUNT IRON AND STEEL WORKS PRIVATE LIMITED VS PARAMOUNT UNIVERSAL PRIVATE LIMITED | Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion | CP(AA) Merger and Amalgamation(Companies Act) |  | Shivam             | Account treatment certificate missed, file condonation delay application in 2nd motion   | 09-12-2020 |
| 3090 | 710102006922021 | LIFESTYLE MAGAZINE PRIVATE LIMITED VS JINDAL DIAMOND PRIVATE LIMITED                  | Sec. 230-232 - Second Motion                              | CP(AA) Merger and Amalgamation(Companies Act) |  | Aditya Nayyar      | pages cut 122,123, No pagination after page no.134, Kindly remove exemption application from petition, file condonation delay application in | 25-01-2021 |
| 3091 | 710102008282021 | TEJAS COMMUNICATION AND TECHNOLOGY PRIVATE LIMITED VS REGISTRAR OF COMPANIES          | Sec 252 (3)   | Company Appeal(Companies Act)                 |  | P.S.CHANDRALEKHA   | petition not sign 53 not clear stk 7 missed 84 page not clear,90 page missed 91 not clear advance service missed                             | 29-01-2021 |

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| 3092 | 710102011772021    | ULTRATECH CEMENT LTD VS UNIVERSAL JOURNEYS INDIA PVT LTD   | IBC Under Sec 9                             | Company Petition IB (IBC)        |  | Puneet Bajaj  | Master data of corporate debtor/Board Resolution  | 10-02-2021 |
| 3093 | 710102014732021    | IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD   | IBC under Sec 7                             | Company Petition IB (IBC)        |  | BINDU DAS     | IRP Certificate missed/Page not clear-130 to 135/Translated page-208,210,212,214,362,364,366,368,370,372,374,380,382,384,                                 | 19-02-2021 |
| 3094 | 710102017832021    | YES BANK LIMITED VS WADHAWAN HOLDINGS PRIVATE LIMITED  | Rule16(d),NCLT Rules,2016 IBC               | Transfer Petition (IBC)          |  | Amit          | Documents not uploaded properly(uploaded pdf per 200 page with proper index ,   | 02-03-2021 |
| 3095 | 710102018522021    | BLUEBERRY NETWORK PVT LTD VS REGISTRAR OF COMPANIES DELHI  | Sec 252 (1)                                 | Company Petition (Companies Act) |  | Manish        | index missed petition not proper pagination vakaltnama missed AOA missed Advance service missed kindly file properly                                      | 04-03-2021 |
| 3096 | 710102018512021    | VINAY VS PUNJAB AND SIND BANK THROUGH MANAGING DIRECTOR/OFFICER IN CHARGE ASSET RECOVERY BRANCH -1 | IBC Under Sec 9                             | Company Petition IB (IBC)        |  | vinay         | Documents not uploaded properly (uploaded pdf per 200 page with proper index and annexure)  | 04-03-2021 |
| 3097 | 710102018362021    | K N TRADERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                       | Sec 252 (3) - By Government Body            | Company Appeal(Companies Act)    |  | RAJIV DEWAN   | petition not sign, this company not is govt body kindly change basic details and pay the fee, double numbering 174,176,178 page not clear 2nd volume sign | 04-03-2021 |
| 3098 | 710102018472021    | BRICKS BUILDTECH PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA AT NEW DELHI     | Sec 252 (1)                                 | Company Petition (Companies Act) |  | BRAJESH KUMAR | Wrong case type select, Page 37,40 missed, STK 07 missed  | 04-03-2021 |
| 3099 | 710102018462021    | GODDONE INFRASTRUCTURES PRIVATE LIMITED VS SUPERTECH LIMITED                                       | IBC Under Sec 9                             | Company Petition IB (IBC)        |  | Sandeep Joshi | Advocate welfare &&& court fess miss/Page not clear-90 to 100,128 to 138,153 to 160,178 to 187,209,212 /Dcuments not                                      | 04-03-2021 |
| 3100 | 0710102035812020/1 | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.   | COMPANY PETITION (COMPANIES ACT)/70(PB)2020 | Sec. 213,Sec. 241(1)             |  |               | true copy sign missed in all pages  |            |
| 3101 | 0710102080192020/2 | RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                      | COMPANY APPEAL(COMPANIES ACT)/292(ND)2020   | Sec 252 (3)                      |  |               | incomplete document   |            |

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| 3102 | 0710102082812020/2  | AMIT GEONKA Vs.   | INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020 | Rule 11 of NCLT, 2016  |  |  | true copy missed in all pages |  |
| 3103 | 0710102083942019/8  | M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.          | COMPANY PETITION IB (IBC)/1141(ND)2019         | IBC under Sec 7  |  |  | wrong e fill                  |  |
| 3104 | 0710102139162019/10 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD                     | COMPANY PETITION (COMPANIES ACT)/157(ND)2019   | Sec. 241(1),Sec. 242(4),Application under any other provisions |  |  | need to file in one volume    |  |
| 3105 | 0710102149722019/5  | SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES                               | INTERLOCATORY APPLICATION (IBC)/85(ND)2019     | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)                       |  |  | wrong e fill                  |  |
| 3106 | 0710102149722019/6  | SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES                               | INTERLOCATORY APPLICATION (IBC)/85(ND)2019     | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)                       |  |  | wrong e fill                  |  |
| 3107 | 0710102072952020/2  | ANKITA MITHAL Vs. CHD DEVELOPERS  | COMPANY PETITION (COMPANIES ACT)/100(ND)2020   | Sec. 73(4)   |  |  | not complete document         |  |
| 3108 | 0710102091162020/2  | M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN                              | INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020 | Sec 60(5)  |  |  | No Pagination, No Index       |  |
| 3109 | 0710102136682019/6  | GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2694(ND)2019         | IBC Under Sec 9  |  |  | wrong e fill                  |  |
| 3110 | 0710102139162019/11 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD                     | COMPANY PETITION (COMPANIES ACT)/157(ND)2019   | Sec. 241(1),Sec. 242(4),Application under any other provisions |  |  | true copy missed in all pages |  |
| 3111 | 0710102139162019/12 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD                     | COMPANY PETITION (COMPANIES ACT)/157(ND)2019   | Sec. 241(1),Sec. 242(4),Application under any other provisions |  |  | true copy missed              |  |

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| 3112 | 0710102074782020/5  | M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS                             | INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020 | Rule 11 of NCLT, 2016,Section 74 |  |  | wrong e fill                               |  |
| 3113 | 0710102087092020/1  | HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED                            | COMPANY PETITION IB (IBC)/939(ND)2020          | IBC Under Sec 9                  |  |  | index missed                               |  |
| 3114 | 0710120005022018/5  | ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD | COMPANY PETITION IB (IBC)/985(ND)2018          | IBC Under Sec 9                  |  |  | pg 5 need to translate                     |  |
| 3115 | 0710102063852020/1  | POOJA BAHRY vsBINAY SARAWGI   | INTERLOCUTORY APPLICATION (I.B.C)/3758(ND)2020 |                                  |  |  | True copy sign missed                      |  |
| 3116 | 0710102160992019/6  | IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED                                | COMPANY PETITION IB (IBC)/3(ND)2020            |                                  |  |  | True copy sign missed                      |  |
| 3117 | 0710102417442018/6  | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED                               | COMPANY PETITION (COMPANIES ACT)/302(ND)2018   |                                  |  |  | Wrong e-filed Document (Application filed) |  |
| 3118 | 0710102421442018/5  | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED   | COMPANY PETITION (COMPANIES ACT)/135(ND)2018   |                                  |  |  | Wrong e-filed Document (Application filed) |  |
| 3119 | 0710102032752018/11 | MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED                            | COMPANY PETITION (COMPANIES ACT)/144(ND)2016   |                                  |  |  | True copy sign missed                      |  |
| 3120 | 0710102032752018/9  | MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED                            | COMPANY PETITION (COMPANIES ACT)/144(ND)2016   |                                  |  |  | True copy sign missed                      |  |
| 3121 | 0710102091162020/3  | M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN   | INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020 |                                  |  |  | No Pagination, No Index                    |  |

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| 3122 | 0710102011492020/1  | INDIABULLS DISTRIBUTION SERVICES LIMITED Vs. PRATEEK REALTORS INDIA PRIVATE LIMITED | COMPANY PETITION IB (IBC)/465(ND)2020       | IBC Under Sec 9                             |  |  | Pg: 69,72,not clear ,true copy signe missed   |  |
| 3123 | 0710102098132019/17 | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD  | COMPANY PETITION IB (IBC)/1896(ND)2019      | IBC under Sec 7                             |  |  | Index, paging ,sign missed true copy          |  |
| 3124 | 0710102152502019/4  | ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED                                       | COMPANY PETITION IB (IBC)/3108(ND)2019      | IBC Under Sec 9                             |  |  | Pg: 16 not clear , some true copy sign missed |  |
| 3125 | 0710200400532012/3  | SA KANTI PRASAD AGARWAL Vs. M/S GALAXY NIRMAAN PRIVATE LIMITED                      | COMPANY PETITION (COMPANIES ACT)/63(ND)2012 | Application under any other provisions      |  |  | Wrong doc (IA)                                |  |
| 3126 | 0710102017922020/1  | R.R. DISTRIBUTERS PVT. LTD Vs. M/S KANODIA TECHNOPLAST LTD.                         | COMPANY PETITION IB (IBC)/548(ND)2020       | IBC Under Sec 9                             |  |  | Index missed paging missed                    |  |
| 3127 | 0710102024492018/8  | CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.                                      | COMPANY PETITION IB (IBC)/1650(ND)2018      | IBC under Sec 7                             |  |  | Wrong file Application                        |  |
| 3128 | 0710102140122019/6  | ADITYA KUMAR Vs. GLOBAL ENERGY TALENT PRIVATE LIMITED                               | COMPANY PETITION IB (IBC)/2734(ND)2019      | IBC under Sec 7                             |  |  | Pg 165 small font                             |  |
| 3129 | 0710102003752020/4  | MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED                | COMPANY PETITION IB (IBC)/220(ND)2020       | IBC under Sec 7                             |  |  | Wrong file Application                        |  |
| 3130 | 0710102012792020/1  | TAIPACK LIMITED Vs.   | COMPANY APPLICATION(IBC)/869(ND)2020        | Application under any other provisions- IBC |  |  | incomplete document                           |  |
| 3131 | 0710102076582019/4  | MORGAN ASIA LIMITED Vs. PARAMOUNT PROPBUILD PRIVATE LIMITED                         | COMPANY APPLICATION(IBC)/118(ND)2019        | Application under any other provisions- IBC |  |  | wrong file consent letter form filed By Irp   |  |

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| 3132 | 0710102145102019/5  | ANUSH FINLEASE AND CONSTRUCTION Vs.   | COMPANY APPLICATION(IBC)/2483(PB)2019  | Application under any other provisions- IBC |  |  | Wrong Doc Upload       |  |
| 3133 | 0710120007702018/20 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.               | COMPANY PETITION IB (IBC)/1071(ND)2018 | IBC under Sec 7                             |  |  | Wrong file Application |  |
| 3134 | 0710120007702018/21 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.               | COMPANY PETITION IB (IBC)/1071(ND)2018 | IBC under Sec 7                             |  |  | Wrong file Application |  |
| 3135 | 0710102146212019/5  | M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD                                   | COMPANY PETITION IB (IBC)/2924(ND)2019 | IBC Under Sec 9                             |  |  | Wrong file Application |  |
| 3136 | 0710102001962019/12 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD. | COMPANY PETITION IB (IBC)/136(ND)2019  | IBC Under Sec 10                            |  |  | Wrong file Application |  |
| 3137 | 0710120007702018/22 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.               | COMPANY PETITION IB (IBC)/1071(ND)2018 | IBC under Sec 7                             |  |  | Wrong file Application |  |
| 3138 | 0710102406262018/9  | LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED                                  | COMPANY PETITION IB (IBC)/661(PB)2018  | IBC under Sec 7                             |  |  | Wrong file Application |  |
| 3139 | 0710102412382017/2  | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.                      | COMPANY PETITION IB (IBC)/343(ND)2017  | IBC Under Sec 9                             |  |  | Wrong file Application |  |
| 3140 | 0710200412802017/6  | MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD  | COMPANY PETITION IB (IBC)/178(PB)2017  | IBC Under Sec 9                             |  |  | Wrong file Application |  |
| 3141 | 0710102134582019/7  | MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.                   | COMPANY PETITION IB (IBC)/2584(ND)2019 | IBC under Sec 7                             |  |  | Index Missing Etc      |  |

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| 3142 | 0710102002242020/4  | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED               | COMPANY APPLICATION(IBC)/274(PB)2020         | Sec 60(5)                                   |  |  | Wrong File             |  |
| 3143 | 0710102001962019/13 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD. | COMPANY PETITION IB (IBC)/136(ND)2019        | IBC Under Sec 10                            |  |  | Wrong file Application |  |
| 3144 | 0710102011542019/4  | RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE LUCKNOW                               | MISCELLANEOUS APPLICATION (IBC)/1089(ND)2019 | Sec 60(5)                                   |  |  | wrong File             |  |
| 3145 | 0710102146272019/2  | TRENDS REMEDIES PRIVATE LIMITED Vs. LEXUS INDIA LIMITED                           | COMPANY PETITION IB (IBC)/2932(ND)2019       | IBC Under Sec 9                             |  |  | Wrong file Application |  |
| 3146 | 0710102158502019/2  | NIDHI SINGH Vs. UNITECH LIMITED   | EXECUTION PETITION/144(ND)2019               | Application under any other provisions      |  |  | Wrong file Application |  |
| 3147 | 0710200404622018/6  | MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.            | COMPANY PETITION IB (IBC)/589(PB)2018        | IBC under Sec 7                             |  |  | Wrong file Application |  |
| 3148 | 0710102027462020/2  | ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD                                   | TRANSFER PETITION(COMPANIES ACT)/9(PB)2020   | Application under any other provisions      |  |  | Wrong file Application |  |
| 3149 | 0710102027462020/3  | ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD                                   | TRANSFER PETITION(COMPANIES ACT)/9(PB)2020   | Application under any other provisions      |  |  | Wrong file Application |  |
| 3150 | 0710102149722019/4  | SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES                               | INTERLOCATORY APPLICATION (IBC)/85(ND)2019   | Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)    |  |  | Uncomplete doc         |  |
| 3151 | 0710102013952019/2  | STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD                            | COMPANY APPLICATION(IBC)/159(PB)2019         | Application under any other provisions- IBC |  |  | Wrong file Application |  |

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| 3152 | 0710102141882019/8  | BEST AGROCHEM PVT LTD Vs. TURTLE BOOKS PVT LTD                                    | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/149(PB)2019 | Sec. 230-232 - Second Motion |  |  | Wrong file Application |  |
| 3153 | 0710102003692020/3  | KUMARI ANKITA & ORS. Vs. REGISTRAR OF COMPANIES                                   | COMPANY APPEAL(COMPANIES ACT)/140(ND)2020                 | Sec 252 (1)                  |  |  | Uncomplete doc         |  |
| 3154 | 0710102035962020/1  | APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED             | COMPANY PETITION (COMPANIES ACT)/68(PB)2020               | Sec 241 (2)                  |  |  | sign,true copy missed  |  |
| 3155 | 0710102035962020/2  | APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED             | COMPANY PETITION (COMPANIES ACT)/68(PB)2020               | Sec 241 (2)                  |  |  | sign,true copy missed  |  |
| 3156 | 0710102107222019/3  | IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD                              | COMPANY PETITION IB (IBC)/1794(ND)2019                    | IBC Under Sec 9              |  |  | Wrong Doc Upload       |  |
| 3157 | 0710102107222019/4  | IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD                              | COMPANY PETITION IB (IBC)/1794(ND)2019                    | IBC Under Sec 9              |  |  | Wrong Doc Upload       |  |
| 3158 | 0710102412262017/4  | M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.   | COMPANY PETITION IB (IBC)/40(PB)2017                      | IBC Under Sec 10             |  |  | Wrong file Application |  |
| 3159 | 0710120007702018/23 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.               | COMPANY PETITION IB (IBC)/1071(ND)2018                    | IBC under Sec 7              |  |  | Wrong file Application |  |
| 3160 | 0710120007702018/23 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.               | COMPANY PETITION IB (IBC)/1071(ND)2018                    | IBC under Sec 7              |  |  | Wrong file Application |  |
| 3161 | 0710102001962019/14 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD. | COMPANY PETITION IB (IBC)/136(ND)2019                     | IBC Under Sec 10             |  |  | Wrong file Application |  |



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| 3162 | 0710102004382020/8 | JALSA CLOTHINGLINE LIMITED Vs. JALSA CLOTHINGLINE LIMITED   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/25(ND)2020 | Sec. 230-232 - Second Motion |  |  | Paging true copy sign missed, index missed |  |
| 3163 | 0710102013222020/9 | ECLEAR LEASING AND FINANCE PRIVATE LIMITED Vs. ECLEAR LEASING AND FINANCE PRIVATE LIMITED                       | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/29(ND)2020 | Sec. 230-232 - Second Motion |  |  | Paging true copy sign missed, index missed |  |
| 3164 | 0710102021862020/2 | SONY FINANCIAL SERVICES LIMITED Vs. UPFRONT TRADING PRIVATE LIMITED   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/39(ND)2020  | Sec. 230-232, Sec 234        |  |  | Paging true copy sign missed, index missed |  |
| 3165 | 0710102031572020/1 | WBT-INDIA PRIVATE LIMITED Vs. ANNALAKSHMI TRADELINKS PRIVATE LIMITED  | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2020  | Sec. 230-232, Sec 234        |  |  | Paging true copy sign missed, index missed |  |
| 3166 | 0710102130862019/9 | ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD.  | COMPANY PETITION IB (IBC)/2484(ND)2019                   | IBC Under Sec 9              |  |  | index missed                               |  |
| 3167 | 0710102412262017/5 | M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.   | COMPANY PETITION IB (IBC)/40(PB)2017                     | IBC Under Sec 10             |  |  | Wrong file Application                     |  |
| 3168 | 0710102412262017/6 | M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.   | COMPANY PETITION IB (IBC)/40(PB)2017                     | IBC Under Sec 10             |  |  | Wrong file Application                     |  |
| 3169 | 0710102035812020/1 | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.  | COMPANY PETITION (COMPANIES ACT)/70(PB)2020              | Sec. 213,Sec. 241(1)         |  |  | Some pages true copy sing missed           |  |
| 3170 | 0710102147942019/7 | ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD. | COMPANY APPLICATION(IBC)/856(ND)2019                     | Sec 30                       |  |  | Paging true copy sign missed               |  |
| 3171 | 0710102036092020/1 | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED  | COMPANY PETITION (COMPANIES ACT)/71(PB)2020              | Sec 241 (2)                  |  |  | Some pages true copy sing missed           |  |

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| 3172 | 0710102018992020/1  | MAPLE GARMENTS PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.) | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(PB)2020  | Sec. 230-232, Sec 234        |  |  | POS not upload                                   |  |
| 3173 | 0710102119142019/5  | ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD.  | COMPANY PETITION IB (IBC)/2157(ND)2019                   | IBC Under Sec 9              |  |  | Wrong file Application                           |  |
| 3174 | 0710102130382019/1  | MAYA GUPTA ( LIQUIDATOR) Vs. SRI SAI AGENCIES   | COMPANY APPLICATION(COMPANIES ACT)/1291(ND)2019          | Sec 60(5)                    |  |  | Uncomplete doc                                   |  |
| 3175 | 0710102004682019/10 | VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/332(ND)2019                    | IBC under Sec 7              |  |  | Uncomplete doc                                   |  |
| 3176 | 0710102036092020/4  | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED  | COMPANY PETITION (COMPANIES ACT)/71(PB)2020              | Sec 241 (2)                  |  |  | index and pagination is missing                  |  |
| 3177 | 0710102036092020/5  | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED  | COMPANY PETITION (COMPANIES ACT)/71(PB)2020              | Sec 241 (2)                  |  |  | index and pagination is missing                  |  |
| 3178 | 0710102026152020/1  | HIND POCKET BOOKS PRIVATE LIMITED Vs.   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020 | Sec. 230-232 - Second Motion |  |  | index is missing                                 |  |
| 3179 | 0710102036092020/6  | UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED  | COMPANY PETITION (COMPANIES ACT)/71(PB)2020              | Sec 241 (2)                  |  |  | documents are not completed and index is missing |  |
| 3180 | 0710102091722019/9  | SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED                                      | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/86(PB)2019 | Sec. 230-232 - Second Motion |  |  | index and pagination is missing                  |  |
| 3181 | 0710102169762019/12 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED  | COMPANY APPLICATION(IBC)/36(PB)2020                      | Sec 60(5)                    |  |  | index missing                                    |  |

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| 3182 | 0710200411492017/6  | STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/189(ND)2017                     | IBC under Sec 7                |  |  | pg no. 13,15,17,19,21,23,25,27 are not clear                        |  |
| 3183 | 0710102020202020/1  | LUNEXA ADVANTAGE KNOWLEDGE PROCESSING SERVICES PRIVATE LIMITED Vs. FUTECH SHELTERS PVT. LIMITED | COMPANY PETITION IB (IBC)/564(ND)2020                     | IBC Section 59                 |  |  | pagination is missing on index and as well as every page of service |  |
| 3184 | 0710102003192020/3  | M/S D. LIGHT ENERGY PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED     | COMPANY PETITION IB (IBC)/223(ND)2020                     | IBC Under Sec 9                |  |  | pagination is missing   |  |
| 3185 | 0710102105272019/4  | STALLION ADVISORS PVT LTD Vs. CHANDA EXPORTS PRIVATE LIMITED                                    | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/114(ND)2019 | Sec. 230-232 - Second Motion   |  |  | all pages are not clear   |  |
| 3186 | 0710102035812020/2  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.  | COMPANY PETITION (COMPANIES ACT)/70(PB)2020               | Sec. 213,Sec. 241(1)           |  |  | translation 747,75,76,77,82   |  |
| 3187 | 0710102130692019/7  | GLOBAL POWER TRANSFORMERS LTD Vs. VICTORY INFRA TECH PRIVATE LIMITED                            | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/152(ND)2019  | Sub-section (I) of section 230 |  |  | pg no. 1-3 are not clear  |  |
| 3188 | 0710102093642019/17 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS                 | COMPANY PETITION (COMPANIES ACT)/94(ND)2019               | Sec. 241(1)                    |  |  | index and pagination is missing                                     |  |
| 3189 | 0710102043802020/1  | PD ADVISORY SERVICES LLP Vs. DEVENDRA TANEJA  | INTERLOCUTORY APPLICATION (I.B.C)/2100(PB)2020            | Sec 25(j)                      |  |  | index is missing  |  |
| 3190 | 0710102017952020/1  | DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020  | Sec. 230-232 - Second Motion   |  |  | Volume need to divide after page 200                                |  |
| 3191 | 0710102061252020/1  | MUKESH KUMAR SHARMA Vs. NANDI INFRA TECH PVT LTD  | COMPANY PETITION (COMPANIES ACT)/72(PB)2020               | Sec. 241(1)                    |  |  | pg no 8,9,10 are missing and pg no 18-25 are not clear              |  |

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| 3192 | 0710102169732019/1  | V.N. PROPERTIES PRIVATE LIMITED Vs.   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020 | Sec. 230-232 - Second Motion                |  |  | pdf need to merge into one |  |
| 3193 | 0710102151312019/20 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED                                     | COMPANY PETITION (COMPANIES ACT)/173(PB)2019            | Sec. 241(1)                                 |  |  | wrong e filing             |  |
| 3194 | 0710102151312019/21 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED                                     | COMPANY PETITION (COMPANIES ACT)/173(PB)2019            | Sec. 241(1)                                 |  |  | wrong e filing             |  |
| 3195 | 0710102169732019/2  | V.N. PROPERTIES PRIVATE LIMITED Vs.   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020 | Sec. 230-232 - Second Motion                |  |  | pdf need to merge in one   |  |
| 3196 | 0710102031332020/1  | NEERAJ PARMAR Vs. EARTH INFRASTRUCTURE LIMITED                                  | INTERLOCUTORY APPLICATION (I.B.C)/1909()2020            | Application under any other provisions- IBC |  |  | index is missing           |  |
| 3197 | 0710102074202019/9  | JACHANA ESTATE PRIVATE LIMITED Vs.  | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/81(PB)2019 | Sub-section (I) of section 230              |  |  | wrong e filing             |  |
| 3198 | 0710102151312019/22 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED                                     | COMPANY PETITION (COMPANIES ACT)/173(PB)2019            | Sec. 241(1)                                 |  |  | index missing              |  |
| 3199 | 0710102003752020/5  | MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED            | COMPANY PETITION IB (IBC)/220(ND)2020                   | IBC under Sec 7                             |  |  | wrong e filing             |  |
| 3200 | 0710102093642019/18 | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS | COMPANY PETITION (COMPANIES ACT)/94(ND)2019             | Sec. 241(1)                                 |  |  | Index missing              |  |
| 3201 | 0710102165752019/2  | INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED                      | COMPANY PETITION IB (IBC)/93(ND)2020                    | IBC under Sec 7                             |  |  | wrong e filing             |  |

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| 3202 | 0710120008462018/5  | G TANS LOGISTICS INDIA PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1093(ND)2018         | IBC Under Sec 9                             |  |  | rejected wrong file  |  |
| 3203 | 0710200412522017/19 | P K SALES COMPANY PVT. LTD. Vs.  | COMPANY PETITION IB (IBC)/417(ND)2017          | IBC Under Sec 10                            |  |  | wrong index,file not according toindex   |  |
| 3204 | 0710102002242020/7  | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED          | COMPANY APPLICATION(IBC)/274(PB)2020           | Sec 60(5)                                   |  |  | written submission sign missed,true copy sign and stamp missed,service to all respodent    |  |
| 3205 | 0710102009192020/1  | TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES     | COMPANY APPEAL(COMPANIES ACT)/149(ND)2020      | Sec 252 (3)                                 |  |  | wrong document   |  |
| 3206 | 0710102009192020/2  | TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES     | COMPANY APPEAL(COMPANIES ACT)/149(ND)2020      | Sec 252 (3)                                 |  |  | true copy sign and stamp missed,Income tax service missed                                  |  |
| 3207 | 0710102039702020/1  | RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL                                   | INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020 | Sec 60(5)                                   |  |  | Only proof of service  |  |
| 3208 | 0710102131702019/3  | STELLAR CORPORATION Vs. SUMANGLAM IMPEX PRIVATE LIMITED                      | COMPANY PETITION IB (IBC)/2580(PB)2019         | IBC Under Sec 9                             |  |  | Wrong filing   |  |
| 3209 | 0710102422882018/8  | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD                            | COMPANY PETITION IB (IBC)/923(PB)2018          | IBC under Sec 7                             |  |  | Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed |  |
| 3210 | 0710102422882018/9  | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD                            | COMPANY PETITION IB (IBC)/923(PB)2018          | IBC under Sec 7                             |  |  | Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed |  |
| 3211 | 0710102031812020/1  | SUNIL KUMAR GUPTA Vs.  | INTERLOCUTORY APPLICATION (I.B.C)/2040()2020   | Application under any other provisions- IBC |  |  | wrong document,Index missed,document not properly uploaded.                                |  |

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| 3212 | 0710102062252020/1  | NARMADA CEREALS LIMITED Vs. ORIENTAL BANK OF COMMERCE  | INTERLOCUTORY APPLICATION (I.B.C)/2134()2020  | Sec 60(5)   |  |  | Only vakalatnama   |  |
| 3213 | 0710102132232019/1  | INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD                           | COMPANY PETITION (COMPANIES ACT)/709(ND)2019  | Sec 252 (1) - By Government Body                                  |  |  | Pg-5,7,9 not clear,service missed                        |  |
| 3214 | 0710102151312019/23 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED  | COMPANY PETITION (COMPANIES ACT)/173(PB)2019  | Sec. 241(1)   |  |  | wrong document   |  |
| 3215 | 0710102164562019/1  | INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB PROTECTION SAFE GUARDS PVT. LTD.) | COMPANY PETITION (COMPANIES ACT)/1017(ND)2019 | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |  | Pg-3,4,14,15 not clear,pg-17,18 translate,service missed |  |
| 3216 | 0710102017202018/5  | DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED  | COMPANY PETITION (COMPANIES ACT)/395(PB)2018  | Sec. 241(1),Sec. 242(4)   |  |  | wrong page numbering                                     |  |
| 3217 | 0710102017202018/6  | DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED  | COMPANY PETITION (COMPANIES ACT)/395(PB)2018  | Sec. 241(1),Sec. 242(4)   |  |  | service missed   |  |
| 3218 | 0710102024492018/9  | CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.   | COMPANY PETITION IB (IBC)/1650(ND)2018        | IBC under Sec 7   |  |  | wrong file application                                   |  |
| 3219 | 0710102422882018/10 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD  | COMPANY PETITION IB (IBC)/923(PB)2018         | IBC under Sec 7   |  |  | document not upload properly                             |  |
| 3220 | 0710200411352018/27 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD  | COMPANY PETITION IB (IBC)/846(ND)2018         | IBC Under Sec 9   |  |  | wrong file application                                   |  |
| 3221 | 0710200411352018/28 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD  | COMPANY PETITION IB (IBC)/846(ND)2018         | IBC Under Sec 9   |  |  | wrong file application                                   |  |

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| 3222 | 0710200411352018/29 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD  | COMPANY PETITION IB (IBC)/846(ND)2018                   | IBC Under Sec 9                             |  |  | wrong file application   |  |
| 3223 | 0710200411352018/30 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD  | COMPANY PETITION IB (IBC)/846(ND)2018                   | IBC Under Sec 9                             |  |  | wrong file application   |  |
| 3224 | 0710102007062020/1  | VEDIKA NUT CRAFTS PRIVATE LIMITED Vs.                      | COMPANY APPLICATION(IBC)/548(PB)2020                    | Application under any other provisions- IBC |  |  | wrong file application   |  |
| 3225 | 0710102014032020/2  | MANISH KUMAR Vs. TOWER VISION INDIA PVT. LTD.              | COMPANY PETITION IB (IBC)/434(ND)2020                   | IBC Under Sec 9                             |  |  | pg-31,38,119-121,125 not clear,true copy sign missed in some pages |  |
| 3226 | 0710102031562020/1  | RAKESH KUMAR JAIN Vs.                                      | INTERLOCUTORY APPLICATION (I.B.C)/1919(ND)2020          | Application under any other provisions- IBC |  |  | wrong file application   |  |
| 3227 | 0710102062262020/1  | ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE     | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020 | Sub-section (I) of section 230              |  |  | wrong document   |  |
| 3228 | 0710102062392020/1  | ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL & ANR                | INTERLOCUTORY APPLICATION (I.B.C)/2121(PB)2020          | Sec 60(5)                                   |  |  | document not properly uploaded                                     |  |
| 3229 | 0710102115222019/4  | PAISALO DIGITAL LIMITED Vs. CHAHAL PARIVAHAN PVT LTD.      | COMPANY PETITION IB (IBC)/2095(ND)2019                  | IBC under Sec 7                             |  |  | Wrong file application   |  |
| 3230 | 0710102161222019/2  | PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019              | Sec 252 (1)                                 |  |  | roc service missed   |  |
| 3231 | 0710102412262017/7  | M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.                        | COMPANY PETITION IB (IBC)/40(PB)2017                    | IBC Under Sec 10                            |  |  | wrong file application   |  |

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| 3232 | 0710120004072018/27 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                              | COMPANY PETITION IB (IBC)/934(PB)2018                     | IBC under Sec 7                             |  |  | Wrong document                              |  |
| 3233 | 0710200722442018/2  | INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. ROC-AURA EARTH ENERGY PVT LTD              | COMPANY APPEAL(COMPANIES ACT)/992(ND)2018                 | Sec 252 (1) - By Government Body            |  |  | service missed                              |  |
| 3234 | 0710102000802020/1  | MUKUL KUMAR Vs. A M VINYL PVT. LTD.   | COMPANY APPLICATION(IBC)/209(ND)2020                      | Application under any other provisions- IBC |  |  | True copy stamp missed                      |  |
| 3235 | 0710102036292020/1  | BHARAT ALUMINIUM CO.LTD Vs.   | INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020            | Sec 60(5)                                   |  |  | true copy sign and stamp missed             |  |
| 3236 | 0710102094442019/3  | INDIAN STEEL AND POWER PRIVATE LIMITED Vs. PUSHP STEELS AND MINING PRIVATE LIMITED  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/140(ND)2019 | Sec. 230-232, Sec 234                       |  |  | Wrong file application                      |  |
| 3237 | 0710102096182019/4  | AUGITE ESTATE PRIVATE LIMITED Vs. INDIA INK DEVELOPERS AND REALTORS PRIVATE LIMITED | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2019 | Sec. 230-232 - Second Motion                |  |  | wrong document case type.                   |  |
| 3238 | 0710102106352019/3  | R.H.PRASAD & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                         | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2019 | Sec. 230-232 - Second Motion                |  |  | Document not properly uploaded,Index missed |  |
| 3239 | 0710102131712019/5  | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                              | COMPANY APPLICATION(IBC)/2083(PB)2019                     | Sec 30                                      |  |  | Wrong file application                      |  |
| 3240 | 0710102158172019/4  | FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED  | COMPANY PETITION IB (IBC)/3386(ND)2019                    | IBC under Sec 7                             |  |  | wrong documnet                              |  |
| 3241 | 0710102159702019/11 | MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES                                 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2020  | Sec. 230-232 - Second Motion                |  |  | wrong document type                         |  |



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| 3242 | 0710102173502019/2  | MUFIN FINANCE LIMITED Vs.   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2020 | Sec. 230-232 - Second Motion |  |  | Wrong file application   |  |
| 3243 | 0710102415722018/30 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.              | COMPANY PETITION IB (IBC)/37(PB)2018                     | IBC under Sec 7              |  |  | Wrong file application   |  |
| 3244 | 0710102025292020/3  | PRECISE LABORATORIES PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE            | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2020 | Sec. 230-232 - Second Motion |  |  | uncomplete document  |  |
| 3245 | 0710102031452020/1  | DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD              | COMPANY PETITION (COMPANIES ACT)/61(ND)2020              | Sec. 241(1),Sec. 244(1)      |  |  | pg-18,20a,70,76,91 blank,pg-27,87,88,90,93,118,129,131,135,137 not clear,proof of service missed |  |
| 3246 | 0710102031452020/2  | DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD              | COMPANY PETITION (COMPANIES ACT)/61(ND)2020              | Sec. 241(1),Sec. 244(1)      |  |  | pg-15,18 blank,pg-23,83,84,86,88,134-136,138 not clear,pg-100 repeated,proof of service missed   |  |
| 3247 | 0710102101192019/11 | ADFUSION MEDIA Vs. BIZ AD OPTIMISER PRIVATE LIMITED                           | COMPANY PETITION IB (IBC)/1651(ND)2019                   | IBC Under Sec 9              |  |  | page numbering not mention,document not properly uploaded  |  |
| 3248 | 0710102105692019/3  | SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.                | COMPANY PETITION IB (IBC)/1753(ND)2019                   | IBC Under Sec 9              |  |  | Wrong file application   |  |
| 3249 | 0710102115902019/5  | AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL                                   | COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019          | Rule 11 of NCLT              |  |  | Wrong file application   |  |
| 3250 | 0710120007302018/57 | M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD. | COMPANY PETITION IB (IBC)/1059(ND)2018                   | IBC Under Sec 9              |  |  | Sign missed on reply,Proof of service missed   |  |
| 3251 | 0710102006172020/4  | SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED                            | COMPANY APPLICATION(IBC)/1304(ND)2020                    | Sec 60(5)                    |  |  | Only proof of service  |  |

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| 3252 | 0710102008232020/4 | MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020   | Sub-section (I) of section 230                                    |  |  | Wrong document                   |  |
| 3253 | 0710102063842020/1 | TARUN BATRA Vs. RAMBHAJ JAIN  | INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020            | Sec 60(5)   |  |  | Wrong file application           |  |
| 3254 | 0710102126352019/4 | BHAVYAM FABTRADING LIMITED Vs.  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/136(ND)2019 | Sec. 230-232, Sec 234   |  |  | true copy sign and stamp missed  |  |
| 3255 | 0710102128782019/9 | SANDARBH FOOD PVT LTD Vs.   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/150(ND)2019 | Sub-section (I) of section 230                                    |  |  | page numbering missed            |  |
| 3256 | 0710102145852019/5 | NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED       | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019  | Sec. 230-232, Sec 234   |  |  | Only index                       |  |
| 3257 | 0710102145852019/6 | NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED       | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019  | Sec. 230-232, Sec 234   |  |  | pg-3 not clear                   |  |
| 3258 | 0710102155412019/3 | INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES                                 | COMPANY APPEAL(COMPANIES ACT)/926(ND)2019                 | Sec 252 (1) - By Government Body                                  |  |  | service missed of roc            |  |
| 3259 | 0710102167232019/1 | SARVESH KASHYAP Vs. O-ZONE NETWORKS (P) LTD   | COMPANY APPLICATION(IBC)/1672(ND)2019                     | Sec 12(2)   |  |  | Wrong document                   |  |
| 3260 | 0710102169272019/1 | INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES                                 | COMPANY APPEAL(COMPANIES ACT)/70()2020                    | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |  | pg-4,proof of service roc missed |  |
| 3261 | 0710102169302019/1 | INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES                                 | COMPANY APPEAL(COMPANIES ACT)/50(ND)2020                  | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |  | Proof of service missed of roc   |  |

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| 3262 | 0710102169372019/1  | INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES  | COMPANY APPEAL(COMPANIES ACT)/89(ND)2020                | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |  | proof of service missed                               |  |
| 3263 | 0710102171992019/3  | NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.) | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020 | Sec. 230-232 - Second Motion                                      |  |  | page numbering missed after pg-8                      |  |
| 3264 | 0710102171992019/4  | NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.) | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020 | Sec. 230-232 - Second Motion                                      |  |  | page numbering missed after pg-8,pg-9,10,11 not clear |  |
| 3265 | 0710102000912020/3  | VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES   | COMPANY APPEAL(COMPANIES ACT)/141(ND)2020               | Sec 252 (1)   |  |  | Proof of service to income tax                        |  |
| 3266 | 0710102003412020/5  | GAUTAM MULLICK Vs. VIKRAM BAJAJ  | COMPANY APPLICATION(IBC)/4 18(PB)2020                   | Sec 60(5)   |  |  | Wrong document  |  |
| 3267 | 0710102008232020/5  | MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED                            | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020 | Sub-section (I) of section 230                                    |  |  | pg-6 not clear  |  |
| 3268 | 0710102009892019/3  | OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI  | COMPANY APPEAL(COMPANIES ACT)/336(ND)2019               | Sec 252 (3)   |  |  | page numbering missed,income tax service missed       |  |
| 3269 | 0710102013352020/2  | FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES   | COMPANY APPEAL(COMPANIES ACT)/167(ND)2020               | Sec 252 (1)   |  |  | Proof of service missed                               |  |
| 3270 | 0710102022262018/22 | DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD   | COMPANY PETITION IB (IBC)/1528(PB)2018                  | IBC under Sec 7   |  |  | Wrong file application                                |  |
| 3271 | 0710102024272020/1  | RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES  | COMPANY APPEAL(COMPANIES ACT)/211(ND)2020               | Sec 252 (3)   |  |  | page numbering missed,service missed of income tax    |  |

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| 3272 | 0710102096102019/2  | BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT. LTD.  | COMPANY APPLICATION(IBC)/1 151(PB)2019   | Sec 60(5)                                   |  |  | Index missed,wrong file  |  |
| 3273 | 0710102149262019/1  | AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.               | COMPANY APPLICATION(IBC)/1 526(ND)2019   | Sec 30                                      |  |  | sign on reply,pg-7,8 wrong arrange   |  |
| 3274 | 0710102149262019/2  | AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.               | COMPANY APPLICATION(IBC)/1 526(ND)2019   | Sec 30                                      |  |  | sign on reply missed,true copy sign missed in some pages,after pg-42 double page numbering |  |
| 3275 | 0710102171922019/3  | MEERA SAMUH HOSPITALITY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES  | COMPANY APPEAL(COMPANIES ACT)/58(ND)2020 | Sec 252 (3)                                 |  |  | page numbering missed,income tax service   |  |
| 3276 | 0710200410622018/3  | M/S BLS POLYMERS LIMITED Vs. M/S SHREEOM WIRES PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/645(ND)2018    | IBC Under Sec 9                             |  |  | Wrong file application   |  |
| 3277 | 0710102091372019/4  | EXPORT-IMPORT BANK OF INDIA Vs. SURENDER KUMAR SINGHAL/ RAJAT SINGHAL/ RAMAN AGARWAL JOINTLY AS RESOLUTION APPLICANT | COMPANY APPLICATION(IBC)/7 00(ND)2019    | Sec 60(5)                                   |  |  | Sign missed in index of advocate,True copy sign and stamp missed,wrong index               |  |
| 3278 | 0710102151642019/1  | ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED                                   | COMPANY APPLICATION(IBC)/5 45(ND)2019    | Application under any other provisions- IBC |  |  | Wrong file application   |  |
| 3279 | 0710102423592018/10 | M/S ASTONEFIELD SOLAR GUJARAT PVT LTD Vs. PRIME MEIDEN LTD.  | COMPANY PETITION IB (IBC)/940(ND)2018    | IBC Under Sec 10                            |  |  | TRUE COPY SING MISSED  |  |
| 3280 | 0710102117612019/8  | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/2122(ND)2019   | IBC under Sec 7                             |  |  | PG 151-153 NOT CLEAR   |  |
| 3281 | 0710102003822020/4  | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. AVG LOGISTICS LIMITED   | COMPANY PETITION IB (IBC)/363(ND)2020    | IBC under Sec 7                             |  |  | wrong filing   |  |

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| 3282 | 0710102027322020/1 | SATYADEVI ALAMURI Vs. AJAY KUMAR BISNOI  | INTERLOCUTORY APPLICATION (I.B.C)/1868(ND)2020            | 19(2)  |  |  | INDEX MISSING PAGE NUMBER NOT MENTION                        |  |
| 3283 | 0710102150242019/2 | INCOME TAX OFFICER WARD 24.4 Vs. REGISTRAR OF COMPANIES                                      | COMPANY APPEAL(COMPANIES ACT)/863(ND)2019                 | Sec 252 (1) - By Government Body                                       |  |  | Pg 5,7,8,10,11 cut 15-20 not clear                           |  |
| 3284 | 0710102156912019/4 | JAIPUR MAHUA TOLLWAY LIMITED Vs. RISE PROJECTS PRIVATE LIMITED RISE PROJECTS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/176(ND)2019              | Sub-Section (1) Of Section 66.   |  |  | wrong filing   |  |
| 3285 | 0710102168442019/1 | SHREE BANKEY BEHARI LAL ENTERPRISES Vs. PALIKA TOWNS LLP                                     | COMPANY APPLICATION(IBC)/2857(PB)2019                     | Application under any other provisions- IBC                            |  |  | wrong filing   |  |
| 3286 | 0710102136992019/3 | MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED        | COMPANY PETITION IB (IBC)/2693(ND)2019                    | IBC Under Sec 9  |  |  | UPLOAD AGAIN CLEARLY   |  |
| 3287 | 0710102142572019/1 | MOHD NAZIM KHAN Vs. INTERNATIONAL TRENCHING PRIVATE LIMITED                                  | COMPANY APPLICATION(IBC)/76(ND)2019                       | Application under any other provisions- IBC                            |  |  | NCOMPLETE DOC  |  |
| 3288 | 0710102413022017/3 | AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.                       | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017 | Application under any other provisions ,Sub-section (I) of section 230 |  |  | PG-19,(20 NOT CLEAR AND TRANSLATE 49,52,59, 70,WORNG ARRANGE |  |
| 3289 | 0710102001842020/1 | ANAND ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA          | COMPANY APPEAL(COMPANIES ACT)/119(ND)2020                 | Sec 252 (1)  |  |  | page numbering not mention and all pages cut                 |  |
| 3290 | 0710102003492020/1 | GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                  | COMPANY APPEAL(COMPANIES ACT)/122(ND)2020                 | Sec 252 (1)  |  |  | page 6,7 cut   |  |
| 3291 | 0710102027082020/1 | GE INDIA INDUSTRIAL PRIVATE LIMITED Vs. FOURTH DIMENSION SOLUTIONS LIMITED                   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2020  | Sec. 230-232 - Second Motion   |  |  | TRUE COPY SING MISSED  |  |

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| 3292 | 0710102028082020/1  | MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.   | COMPANY APPEAL(COMPANIES ACT)/224(ND)2020                | Sec 252 (3)                  |  |  | PG-59-71, 73-79,180192,193,196,206 208,220,221, NOT CLEAR |  |
| 3293 | 0710102158302019/3  | TRIOS DEVELOPMENT SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE PRIVATE LIMITED                                       | COMPANY PETITION IB (IBC)/3369(ND)2019                   | IBC Under Sec 9              |  |  | WRONG DOCS  |  |
| 3294 | 0710102036292020/2  | BHARAT ALUMINIUM CO.LTD Vs.   | INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020           | Sec 60(5)                    |  |  | TRUE COPY SING MISSED                                     |  |
| 3295 | 0710102104432019/11 | PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS LIMITED                                       | COMPANY PETITION IB (IBC)/1799(ND)2019                   | IBC Under Sec 9              |  |  | WRONG FILING  |  |
| 3296 | 0710102039702020/2  | RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL  | INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020           | Sec 60(5)                    |  |  | UPLOAD PROPERLY   |  |
| 3297 | 0710120007702018/25 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.   | COMPANY PETITION IB (IBC)/1071(ND)2018                   | IBC under Sec 7              |  |  | WRONG FILING  |  |
| 3298 | 0710102012172020/6  | R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED  | COMPANY PETITION IB (IBC)/413(ND)2020                    | IBC Under Sec 9              |  |  | DOCS UPLOAD PROPERLY                                      |  |
| 3299 | 0710102019032020/1  | SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.) | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020 | Sec. 230-232 - Second Motion |  |  | TRUE COPY MISSED  |  |
| 3300 | 0710102026152020/2  | HIND POCKET BOOKS PRIVATE LIMITED Vs.   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020 | Sec. 230-232 - Second Motion |  |  | page numbering not mention and INDEX MISSED               |  |
| 3301 | 0710102026152020/3  | HIND POCKET BOOKS PRIVATE LIMITED Vs.   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020 | Sec. 230-232 - Second Motion |  |  | page numbering not mention and INDEX MISSED               |  |

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| 3302 | 0710102035812020/3 | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.                                     | COMPANY PETITION (COMPANIES ACT)/70(PB)2020              | Sec. 213,Sec. 241(1)   |  |  | WRONG FILING                               |  |
| 3303 | 0710102061552020/1 | RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED              | INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020           | Regulation 30, CIRP Regulations, 2016                                  |  |  | TRUE COPY SING MISSED                      |  |
| 3304 | 0710102159672019/4 | GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED                                   | COMPANY PETITION IB (IBC)/2(ND)2020                      | IBC under Sec 7  |  |  | WRONG FILING                               |  |
| 3305 | 0710102172492019/1 | JAIHIND STONES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/69(ND)2020                 | Sec 252 (1)  |  |  | PAGE NUMBER NOT MENTION AND SOME PAGES CUT |  |
| 3306 | 0710102429652018/2 | A B MEDICOS PRIVATE LIMITED Vs.  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2018 | Sub-section (I) of section 230   |  |  | STAMP PAPER AND VERIFICATION DATE MISSED   |  |
| 3307 | 0710102079552019/9 | KUTCH CHEMICAL INDUSTRIES LTD Vs. VMA ENTERPRISES PVT LTD                          | COMPANY PETITION IB (IBC)/1136(ND)2019                   | IBC Under Sec 9  |  |  | WRONG FILING                               |  |
| 3308 | 0710102085512019/7 | SUNDER LAL GOEL Vs. MEDIPLUS (INDIA) LTD.  | COMPANY PETITION (COMPANIES ACT)/84(ND)2019              | Sec. 241(1),Sec. 242(4),Sec. 244(1)                                    |  |  | WRONG FILING                               |  |
| 3309 | 0710102159212019/1 | BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES                              | COMPANY APPEAL(COMPANIES ACT)/160(ND)2020                | Sec 252 (3)  |  |  | PAGES CUT                                  |  |
| 3310 | 0710200421002018/1 | FORCE BUILDCON PVT. LTD. Vs. M/S. SPM AUTO PVT. LTD.                               | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2018 | Application under any other provisions ,Sub-section (I) of section 230 |  |  | PROOF OF SERVICE MISSED                    |  |
| 3311 | 0710102008392020/1 | ANG INDUSTRIES LIMITED Vs. AMEREX PRIVATE LIMITED                                  | COMPANY APPLICATION(IBC)/624(ND)2020                     | Application under any other provisions- IBC                            |  |  | PAGE 21 CUT                                |  |

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| 3312 | 0710102014152019/2  | MEZBAAN HOTELIERS PRIVATE LIMITED Vs. MEZBAAN HOLDINGS PRIVATE LIMITED | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2019   | Sec. 230-232, Sec 234   |  |  | AFFIDAVIT MISSED                           |  |
| 3313 | 0710102061192020/1  | MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED                   | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020            | Sec 60(5)   |  |  | PG-29 CUT PG 32-41 NOT CLEAR               |  |
| 3314 | 0710102061192020/2  | MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED                   | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020            | Sec 60(5)   |  |  | PG-29 CUT PG 32-41,48 ,49,43 -45 NOT CLEAR |  |
| 3315 | 0710102098132019/18 | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD                           | COMPANY PETITION IB (IBC)/1896(ND)2019                    | IBC under Sec 7   |  |  | WRONG FILING                               |  |
| 3316 | 0710102105522019/4  | SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE                          | COMPANY PETITION (COMPANIES ACT)/11111(PB)2019            | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |  | DOCS UPLOAD PROPERLY                       |  |
| 3317 | 0710102105522019/5  | SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE                          | COMPANY PETITION (COMPANIES ACT)/11111(PB)2019            | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |  | DOCS UPLOAD PROPERLY                       |  |
| 3318 | 0710102410362017/21 | UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED                  | COMPANY PETITION IB (IBC)/190(PB)2017                     | IBC under Sec 7   |  |  | TRUE COPY SING MISSED & AFFIDAVIT MISSED   |  |
| 3319 | 0710102061552020/2  | RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED  | INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020            | Regulation 30, CIRP Regulations, 2016                             |  |  | UPLOAD IN ONE FOLDER                       |  |
| 3320 | 0710102164052019/1  | LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.                                | COMPANY APPLICATION(COMPANIES ACT)/948(ND)2019            | Rule 11 of NCLT   |  |  | APPLICATION FILED IN ADDESTIONAL           |  |
| 3321 | 0710102139462019/6  | SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. EMAAR MGF LAND LIMITED         | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/162(ND)2019 | Sec. 230-232, Sec 234   |  |  | document properly not upload               |  |



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| 3322 | 0710102150832019/1  | SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK                                   | COMPANY APPLICATION(IBC)/2614(PB)2019                   | Section 74            |  |  | wrong document upload              |  |
| 3323 | 0710102150832019/2  | SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK                                   | COMPANY APPLICATION(IBC)/2614(PB)2019                   | Section 74            |  |  | wrong doc upload                   |  |
| 3324 | 0710102021332020/2  | GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD        | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020 | Sec. 230-232, Sec 234 |  |  | index missing                      |  |
| 3325 | 0710102027262018/4  | JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD              | COMPANY PETITION IB (IBC)/1756(PB)2018                  | IBC under Sec 7       |  |  | sign missing and affidavit missing |  |
| 3326 | 0710102031732020/1  | MELODY EVENTS & PROMOTIONS PRIVATE LIMITED Vs. ROC                         | COMPANY APPEAL(COMPANIES ACT)/240()2020                 | Sec 252 (3)           |  |  | wrong doc upload                   |  |
| 3327 | 0710102062852020/2  | ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED                           | INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020          | Sec 60(5)             |  |  | sign missing                       |  |
| 3328 | 0710102408922018/63 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD                      | COMPANY PETITION IB (IBC)/50(PB)2018                    | IBC under Sec 7       |  |  | document properly not upload       |  |
| 3329 | 0710102000912020/4  | VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/141(ND)2020               | Sec 252 (1)           |  |  | document properly not upload       |  |
| 3330 | 0710102005072020/7  | EMAAR MGF LAND LTD Vs. EMAAR MGF LAND LTD                                  | COMPANY APPLICATION(COMPANIES ACT)/70(PB)2020           | Sec. 242(4)           |  |  | sign missing                       |  |
| 3331 | 0710102066122020/1  | SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD                               | INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020          | Sec 60(5)             |  |  | doc incomplete                     |  |

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| 3332 | 0710102145072019/4  | RAJIV CHAKRABORTY Vs. RAJESH KUMAR JAIN DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT           | COMPANY APPLICATION(IBC)/2576(PB)2019                   | Sec 60(5)                                   |  |  | SIGN MISSED                      |  |
| 3333 | 0710102151312019/24 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED  | COMPANY PETITION (COMPANIES ACT)/173(PB)2019            | Sec. 241(1)                                 |  |  | SIGN MISSING ON EVERY PAGE       |  |
| 3334 | 0710102151312019/25 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED  | COMPANY PETITION (COMPANIES ACT)/173(PB)2019            | Sec. 241(1)                                 |  |  | SIGN MISSING                     |  |
| 3335 | 0710102151312019/26 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED  | COMPANY PETITION (COMPANIES ACT)/173(PB)2019            | Sec. 241(1)                                 |  |  | SIGN MISSING                     |  |
| 3336 | 0710102008612020/1  | INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                    | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020 | Sec. 230-232, Sec 234                       |  |  | WRONG EFILE                      |  |
| 3337 | 0710102011472020/2  | SYNDICATE BANK Vs. SAVFAB DEVELOPERS PVT. LTD.   | COMPANY PETITION IB (IBC)/382(ND)2020                   | ----IBC under Sec 7                         |  |  | INDEX AND SIGNMISSED             |  |
| 3338 | 0710102012472020/3  | SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.   | COMPANY PETITION IB (IBC)/410(ND)2020                   | IBC under Sec 7                             |  |  | INDEX AND SIGNMISSED             |  |
| 3339 | 0710102013582020/1  | HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.  | COMPANY APPLICATION(IBC)/919(ND)2020                    | Application under any other provisions- IBC |  |  | WRONG EFILE                      |  |
| 3340 | 0710102028992020/1  | SAKET BHATIA Vs. SH. PANKAJ KHETAN LIQUIDATOR OF INTEGRATED CAPS PVT. LTD. UNDER LIQUIDATION | INTERLOCUTORY APPLICATION (I.B.C)/1764(ND)2020          | Sec 60(5)                                   |  |  | SIGN MISSED                      |  |
| 3341 | 0710102149872019/5  | SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED   | COMPANY PETITION IB (IBC)/3059(ND)2019                  | IBC under Sec 7                             |  |  | INDEX , PAGE NUMBER, SIGN MISSED |  |

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| 3342 | 0710102408922018/65 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD                    | COMPANY PETITION IB (IBC)/50(PB)2018                    | IBC under Sec 7              |  |  | INCORRECT DOC                   |  |
| 3343 | 0710102007092020/1  | GEMINI SOLUTIONS PRIVATE LIMITED Vs.                                     | COMPANY APPLICATION(COMPANIES ACT)/84()2020             | Sec. 230-232 - Second Motion |  |  | incomplete doc                  |  |
| 3344 | 0710102007092020/2  | GEMINI SOLUTIONS PRIVATE LIMITED Vs.                                     | COMPANY APPLICATION(COMPANIES ACT)/84()2020             | Sec. 230-232 - Second Motion |  |  | incomplete doc                  |  |
| 3345 | 0710102022342020/1  | RISHU AGENCIES PRIVATE LIMITED Vs. SAFEX COMPLEX PRIVATE LIMITED         | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2020 | Sec. 230-232, Sec 234        |  |  | WRONG EFILE                     |  |
| 3346 | 0710102121532019/25 | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED                    | COMPANY PETITION (COMPANIES ACT)/137(ND)2019            | Sec. 241(1)                  |  |  | sign missed                     |  |
| 3347 | 0710102006592019/6  | RATAN SINGH Vs. THEME EXPORT PVT LTD                                     | COMPANY PETITION IB (IBC)/323(ND)2019                   | IBC Under Sec 9              |  |  | SIGN MISSED                     |  |
| 3348 | 0710102029532020/1  | R SYSTEMS INTERNATIONAL LIMITED Vs. M/S RAHEJA DEVELOPERS LIMITED        | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2020 | Sec. 230-232, Sec 234        |  |  | vol break                       |  |
| 3349 | 0710102064032020/1  | HDFC BANK LTD. Vs. KANTI MOHAN RUSTAGI                                   | INTERLOCUTORY APPLICATION (I.B.C)/2342(PB)2020          | Sec 60(5)                    |  |  | index missed                    |  |
| 3350 | 0710102066832020/1  | LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.                            | INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020          | 22(3)(b)                     |  |  | index missed and incomplete doc |  |
| 3351 | 0710102023302020/1  | WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED | COMPANY PETITION IB (IBC)/597(ND)2020                   | IBC Under Sec 9              |  |  | index missed                    |  |

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| 3352 | 0710102152252019/5  | M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD | COMPANY PETITION IB (IBC)/3231(ND)2019         | IBC Under Sec 9 |  |  | sign miss in rejoinder   |  |
| 3353 | 0710102722542018/16 | DENA BANK Vs. RATHI SUPER STEEL LIMITED                                      | COMPANY PETITION IB (IBC)/1446(PB)2018         | IBC under Sec 7 |  |  | sign missing in reply  |  |
| 3354 | 0710102722542018/17 | DENA BANK Vs. RATHI SUPER STEEL LIMITED                                      | COMPANY PETITION IB (IBC)/1446(PB)2018         | IBC under Sec 7 |  |  | sign missing in reply  |  |
| 3355 | 0710120007702018/32 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.          | COMPANY PETITION IB (IBC)/1071(ND)2018         | IBC under Sec 7 |  |  | true copy missing page 12 not clear and page 21 cut                      |  |
| 3356 | 0710120007702018/33 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.          | COMPANY PETITION IB (IBC)/1071(ND)2018         | IBC under Sec 7 |  |  | true copy missing page 12 not clear and page 21 cut                      |  |
| 3357 | 0710120007702018/35 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.          | COMPANY PETITION IB (IBC)/1071(ND)2018         | IBC under Sec 7 |  |  | progress report wrong document upoad                                     |  |
| 3358 | 0710200412652017/8  | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD                       | COMPANY PETITION IB (IBC)/546(ND)2017          | IBC Under Sec 9 |  |  | progress report wrong doc upload   |  |
| 3359 | 0710102028682018/6  | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD                               | COMPANY PETITION IB (IBC)/1718(PB)2018         | IBC under Sec 7 |  |  | sign missing every page  |  |
| 3360 | 0710102034882020/1  | TCM-UTM (JV) Vs. MR. RAJESH JANGRA   | INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020 | Sec 60(5)       |  |  | application file 53-55,70,103,201,203-212,222-253,326-338 page not clear |  |
| 3361 | 0710102127602019/7  | AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS PVT. LTD.            | COMPANY PETITION IB (IBC)/2414(ND)2019         | IBC Under Sec 9 |  |  | sign missing in reply and affdavit missing                               |  |

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| 3362 | 0710102410362017/24 | UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED                                | COMPANY PETITION IB (IBC)/190(PB)2017          | IBC under Sec 7   |  |  | 89-100, 107-180 ,405 not clear page |  |
| 3363 | 0710120001492018/7  | DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED                             | COMPANY PETITION IB (IBC)/398(PB)2017          | IBC Under Sec 9   |  |  | wrong doc upload                    |  |
| 3364 | 0710102024662020/2  | GANESH PRASAD AGARWAL Vs. OSWAL INDUSTRIES PVT. LTD.                                 | INTERLOCUTORY APPLICATION (I.B.C)/1599()2020   | Application under any other provisions- IBC             |  |  | application file wrong doc upload   |  |
| 3365 | 0710102060932020/1  | ANIL KOHLI Vs. BHAGWAN SINGH RAWAT   | INTERLOCUTORY APPLICATION (I.B.C)/2099(PB)2020 | Sec 25(j)   |  |  | application wrong doc upload        |  |
| 3366 | 0710102063532020/3  | MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.                            | COMPANY APPLICATION(COMPANIES ACT)/281(ND)2020 | Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425 |  |  | wrong doc upload                    |  |
| 3367 | 0710102064702020/1  | ARUNAV PANKAJ Vs.  | INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020 | Sec 60(5)   |  |  | wrong doc upload                    |  |
| 3368 | 0710102065272020/1  | AJAY SHRIVASTAVA Vs. MANISH KUMAR GUPTA  | INTERLOCUTORY APPLICATION (I.B.C)/2370(PB)2020 | Sec 60(5)   |  |  | wrong doc upload                    |  |
| 3369 | 0710102065922020/2  | AFFINITY BEAUTY SALON Vs. ROHIT SEHGAL   | INTERLOCUTORY APPLICATION (I.B.C)/2414(PB)2020 | Sec 60(5)   |  |  | wrong doc upload                    |  |
| 3370 | 0710102070532020/1  | AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA   | INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020 | Sec 60(5)   |  |  | wrong doc upload                    |  |
| 3371 | 0710102098562019/8  | ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1573(ND)2019         | IBC Under Sec 10  |  |  | wrong doc upload                    |  |

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| 3372 | 0710102422882018/15 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD                               | COMPANY PETITION IB (IBC)/923(PB)2018                     | IBC under Sec 7                        |  |  | affidavit and estamp paper missiing            |  |
| 3373 | 0710200412802017/7  | MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD                                      | COMPANY PETITION IB (IBC)/178(PB)2017                     | IBC Under Sec 9                        |  |  | wrong document upload                          |  |
| 3374 | 0710102015832018/1  | ARUN MEHTA Vs. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED                     | COMPANY PETITION (COMPANIES ACT)/48(ND)2014               | Application under any other provisions |  |  | service missing                                |  |
| 3375 | 0710102017832020/1  | J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                  | COMPANY APPEAL(COMPANIES ACT)/187(ND)2020                 | Sec 252 (1)                            |  |  | numer missing and cut page                     |  |
| 3376 | 0710102117612019/10 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED                 | COMPANY PETITION IB (IBC)/2122(ND)2019                    | IBC under Sec 7                        |  |  | in annexure true copy missing                  |  |
| 3377 | 0710102166532019/5  | SANDARBH FOODS PVT LTD Vs.  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/171(ND)2019 | Sec. 230-232 - Second Motion           |  |  | 1-6 not clear page                             |  |
| 3378 | 0710102023002020/1  | SAWARMAL TIWARI Vs. AIMTECH INFRA LTD   | COMPANY PETITION IB (IBC)/633(ND)2020                     | IBC Under Sec 9                        |  |  | service and e-stamp missing                    |  |
| 3379 | 0710102025802018/15 | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD   | COMPANY PETITION IB (IBC)/1683(ND)2018                    | IBC Under Sec 9                        |  |  | 1-20 page missing and properly document upload |  |
| 3380 | 0710102063712020/1  | VERIZON INDIA PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD. | COMPANY APPLICATION(COMPANIES ACT)/286(PB)2020            | Application under any other provisions |  |  | 1-5 page missing                               |  |
| 3381 | 0710102141832019/4  | MANISH GUPTA Vs. TURTLE BOOKS PVT LTD   | INTERLOCATORY APPLICATION (IBC)/2605(PB)2019              | Sec 30                                 |  |  | wrong document upload                          |  |

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| 3382 | 0710102006892019/3  | PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA | COMPANY APPEAL(COMPANIES ACT)/236(ND)2019                | Sec 252 (3)                    |  |  | index missing                                |  |
| 3383 | 0710102069012020/1  | MAHESH BANSAL Vs. SUBHASH CHAND GOEL  | INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2020           | Sec 60(5)                      |  |  | wrong document upload                        |  |
| 3384 | 0710102117612019/11 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED                 | COMPANY PETITION IB (IBC)/2122(ND)2019                   | IBC under Sec 7                |  |  | true copy missing                            |  |
| 3385 | 0710102422882018/16 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD                               | COMPANY PETITION IB (IBC)/923(PB)2018                    | IBC under Sec 7                |  |  | true copy and affidavit missng               |  |
| 3386 | 0710102064692020/1  | STATE BANK OF INDIA Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED               | INTERLOCUTORY APPLICATION (I.B.C)/2321(ND)2020           | Sec 60(5)                      |  |  | true copy and sign missing                   |  |
| 3387 | 0710102070482020/1  | ICICI BANK LIMITED Vs. RALCO FINANCE AND INVESTMENT PRIVATE LIMITED             | INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2020           | Sec 60(5)                      |  |  | sign missing                                 |  |
| 3388 | 0710102130002019/7  | M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.                                       | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019 | Sub-section (l) of section 230 |  |  | sign and true copy missing and index missing |  |
| 3389 | 0710102132562019/2  | VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA    | COMPANY PETITION (COMPANIES ACT)/765(ND)2019             | Sec 252 (1)                    |  |  | index missing                                |  |
| 3390 | 0710102132562019/3  | VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA    | COMPANY PETITION (COMPANIES ACT)/765(ND)2019             | Sec 252 (1)                    |  |  | service missing                              |  |
| 3391 | 0710102012172020/7  | R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED                            | COMPANY PETITION IB (IBC)/413(ND)2020                    | IBC Under Sec 9                |  |  | wrong document upload                        |  |

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| 3392 | 0710102022662020/2  | GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD                                | COMPANY PETITION (COMPANIES ACT)/49(PB)2020            | Sec. 241(1)           |  |  | 24 25 26 27 NOT CLEAR                                  |  |
| 3393 | 0710102033012018/19 | M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD     | COMPANY PETITION IB (IBC)/17(ND)2019                   | IBC under Sec 7       |  |  | PAGE NUMBERING NOT MENTION AND PROOF OF SERVICE MISSED |  |
| 3394 | 0710102089482019/11 | JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1295(ND)2019                 | IBC under Sec 7       |  |  | PAGE 14 15 NOT CLEAR                                   |  |
| 3395 | 0710102104502019/5  | E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED                         | COMPANY PETITION IB (IBC)/1721(PB)2019                 | IBC Under Sec 9       |  |  | NEED TO VOLUME PARTITION AFTER 200 PAGES               |  |
| 3396 | 0710102166562019/4  | JALSA CLOTHINGLINE LIMITED Vs. DIBANKAR CLOTHING LIMITED                         | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020 | Sec. 230-232, Sec 234 |  |  | PROOF OF SERVICE MISSED                                |  |
| 3397 | 0710102168402019/7  | SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED   | COMPANY PETITION IB (IBC)/115(ND)2020                  | IBC Under Sec 10      |  |  | 13 14 15 16 17 18 19 not clear                         |  |
| 3398 | 0710102424672018/18 | ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/786(PB)2018                  | IBC under Sec 7       |  |  | page 19 24 25 30 not clear                             |  |
| 3399 | 0710102003422020/1  | MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI           | COMPANY APPEAL(COMPANIES ACT)/229(ND)2020              | Sec 252 (3)           |  |  | all pages cut  |  |
| 3400 | 0710102003642020/3  | JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES                                 | COMPANY APPEAL(COMPANIES ACT)/175(ND)2020              | Sec 252 (1)           |  |  | all pages cut  |  |
| 3401 | 0710102006122019/9  | PROPERTY SOLUTION (INDIA) PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD.    | COMPANY PETITION IB (IBC)/385(ND)2019                  | IBC Under Sec 9       |  |  | PROOF OF SERVICE MISSED                                |  |



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| 3402 | 0710102008952020/2  | VANSH INFRA SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI          | COMPANY APPEAL (COMPANIES ACT)/138(ND)2020 | Sec 252 (3)                                 |  |  | PROOF OF SERVICE MISSED |  |
| 3403 | 0710102015112020/2  | NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES  | COMPANY APPEAL (COMPANIES ACT)/188(ND)2020 | Sec 252 (1)                                 |  |  | ALL PAGES CUT           |  |
| 3404 | 0710102015772020/1  | COMPETENT INFRA CON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA | COMPANY APPEAL (COMPANIES ACT)/182(ND)2020 | Sec 252 (3)                                 |  |  | ALL PAGES CUT           |  |
| 3405 | 0710102016812020/1  | ROHIT SHARMA Vs. REGISTRAR OF COMPANIES  | COMPANY APPEAL (COMPANIES ACT)/183(ND)2020 | Sec 252 (1)                                 |  |  | ALL PAGES CUT           |  |
| 3406 | 0710102017042020/3  | DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED                    | COMPANY APPLICATION (IBC)/164(ND)2020      | 19(2)                                       |  |  | 52 53 54 55 NOT CLEAR   |  |
| 3407 | 0710102146712019/2  | JAGMOHAN DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA | COMPANY APPEAL (COMPANIES ACT)/127(ND)2020 | Sec 252 (1)                                 |  |  | ALL PAGE CUT            |  |
| 3408 | 0710102172912019/2  | DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                | COMPANY APPEAL (COMPANIES ACT)/135(ND)2020 | Sec 252 (3)                                 |  |  | ALL PAGES CUT AND LINE  |  |
| 3409 | 0710102408922018/66 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD                          | COMPANY PETITION IB (IBC)/50(PB)2018       | IBC under Sec 7                             |  |  | PAGINATION NOT MENTION  |  |
| 3410 | 0710102008382019/2  | M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES LIMITED             | COMPANY PETITION IB (IBC)/110(PB)2019      | Sec 60(5)                                   |  |  | PAGE 1 TRANSLATION      |  |
| 3411 | 0710102012792020/2  | TAIPACK LIMITED Vs.  | COMPANY APPLICATION (IBC)/869(ND)2020      | Application under any other provisions- IBC |  |  | INDEX MISSING           |  |

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| 3412 | 0710102013802020/2  | SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES                                   | COMPANY APPEAL(COMPANIES ACT)/169(ND)2020      | Sec 252 (1)                            |  |  | ALL PAGES CUT                           |  |
| 3413 | 0710102013932020/1  | DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.            | COMPANY APPEAL(COMPANIES ACT)/220(ND)2020      | Sec 252 (3)                            |  |  | ALL PAGES CUT                           |  |
| 3414 | 0710102015812020/1  | SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.  | COMPANY APPEAL(COMPANIES ACT)/213(ND)2020      | Sec 252 (1)                            |  |  | ALL PAGES CUT                           |  |
| 3415 | 0710102016762020/1  | LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                           | COMPANY APPEAL(COMPANIES ACT)/199(ND)2020      | Sec 252 (1)                            |  |  | ALL PAGES CUT                           |  |
| 3416 | 0710102024912020/1  | PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                            | COMPANY APPEAL(COMPANIES ACT)/223(ND)2020      | Sec 252 (3)                            |  |  | PAGINATION NOT MENTION,TRUE COPY MISSED |  |
| 3417 | 0710102025062020/1  | FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA         | COMPANY APPEAL(COMPANIES ACT)/214(ND)2020      | Sec 252 (3)                            |  |  | PAGINATION NOT MENTION,TRUE COPY MISSED |  |
| 3418 | 0710102061312020/1  | MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED                                    | INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020 | Sec 30                                 |  |  | WRONG E FILL                            |  |
| 3419 | 0710102172152019/2  | GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA                          | COMPANY APPEAL(COMPANIES ACT)/53(ND)2020       | Sec 252 (3)                            |  |  | ALL PAGES CUT                           |  |
| 3420 | 0710102421352018/3  | REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED | COMPANY PETITION (COMPANIES ACT)/309(ND)2018   | Application under any other provisions |  |  | ALL PAGES CUT                           |  |
| 3421 | 0710120003722018/10 | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.  | COMPANY PETITION IB (IBC)/939(PB)2018          | IBC under Sec 7                        |  |  | PG-56-65 NOT CLEAR                      |  |

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| 3422 | 0710120003722018/7  | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.                                   | COMPANY PETITION IB (IBC)/939(PB)2018 | IBC under Sec 7  |  |  | TRUE COPY MISSED             |  |
| 3423 | 0710120003722018/8  | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.                                   | COMPANY PETITION IB (IBC)/939(PB)2018 | IBC under Sec 7  |  |  | PG-56-65 NOT CLEAR           |  |
| 3424 | 0710120003722018/9  | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.                                   | COMPANY PETITION IB (IBC)/939(PB)2018 | IBC under Sec 7  |  |  | FILE NOT IN PROPER INDEX ETC |  |
| 3425 | 0710200410172018/15 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.          | COMPANY PETITION IB (IBC)/607(ND)2018 | IBC Under Sec 9  |  |  | FILE NOT UPLOAD IN PROPER    |  |
| 3426 | 0710200410172018/16 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.          | COMPANY PETITION IB (IBC)/607(ND)2018 | IBC Under Sec 9  |  |  | E FILL WRONG                 |  |
| 3427 | 0710200410172018/17 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.          | COMPANY PETITION IB (IBC)/607(ND)2018 | IBC Under Sec 9  |  |  | DOCUMENT NOT UPLOADED PROPER |  |
| 3428 | 0710200410172018/19 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.          | COMPANY PETITION IB (IBC)/607(ND)2018 | IBC Under Sec 9  |  |  | WRONG E FILL                 |  |
| 3429 | 0710200410172018/20 | M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.          | COMPANY PETITION IB (IBC)/607(ND)2018 | IBC Under Sec 9  |  |  | WRONG E FILL                 |  |
| 3430 | 0710102001962019/15 | YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD. | COMPANY PETITION IB (IBC)/136(ND)2019 | IBC Under Sec 10 |  |  | WRONG E FILL                 |  |
| 3431 | 0710102022462020/2  | TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.          | COMPANY PETITION IB (IBC)/581(ND)2020 | IBC under Sec 7  |  |  | WRONG E FILL                 |  |

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| 3432 | 0710102027802020/1  | AJEET KUMAR SAXENA Vs. ANAND SONBHADRA  | INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020           | Rule 11 of NCLT, 2016                  |  |  | INDEX MISSED                               |  |
| 3433 | 0710102086512019/6  | RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED                               | COMPANY PETITION IB (IBC)/1270(ND)2019                   | IBC Under Sec 9                        |  |  | TRUE COPY MISSED                           |  |
| 3434 | 0710102098222019/10 | PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/1563(ND)2019                   | IBC Under Sec 9                        |  |  | WRONG E FILL                               |  |
| 3435 | 0710102117612019/12 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/2122(ND)2019                   | IBC under Sec 7                        |  |  | PAGE 3 TO 9 IN HINDI                       |  |
| 3436 | 0710102151312019/29 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED   | COMPANY PETITION (COMPANIES ACT)/173(PB)2019             | Sec. 241(1)                            |  |  | PAGE 31 32 35 NOT CLEAR                    |  |
| 3437 | 0710102151402019/4  | GLOBAL ENERGY TALENT PRIVATE LIMITED Vs. PIONEER URBAN LAND AND INFRASTRUCTURE LTD. | COMPANY PETITION IB (IBC)/3055(ND)2019                   | IBC Under Sec 10                       |  |  | TRUE COPY MISSED                           |  |
| 3438 | 0710102158902019/7  | BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .                   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019 | Sec. 230-232, Sec 234                  |  |  | NEED TO VOLUME BREAK AFER PAGES200         |  |
| 3439 | 0710120004512018/1  | PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.                        | COMPANY PETITION IB (IBC)/637(PB)2018                    | Application under any other provisions |  |  | INDEX MISSED                               |  |
| 3440 | 0710102064572020/1  | CHANDRA PRAKASH Vs. DULI CHAND  | INTERLOCUTORY APPLICATION (I.B.C)/2361(ND)2020           | Sec 60(5)                              |  |  | PAGE NUMBER NOT MENTION IN INDEX.          |  |
| 3441 | 0710102023082020/1  | EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES               | COMPANY APPEAL(COMPANIES ACT)/206(ND)2020                | Sec 252 (1)                            |  |  | DOCUMENT NOT clear and index not mentioned |  |

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| 3442 | 0710102063032020/2  | SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR                                     | INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2020          | 19(2)                                       |  |  | index not mention  |  |
| 3443 | 0710102066312020/2  | PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.   | INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020          | Sec 60(5)                                   |  |  | index not mention  |  |
| 3444 | 0710102066492020/2  | DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH                             | COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020          | Sec. 213                                    |  |  | document incomplete  |  |
| 3445 | 0710102066492020/3  | DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH                             | COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020          | Sec. 213                                    |  |  | document incomplete  |  |
| 3446 | 0710102035752020/2  | JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED             | INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020          | Application under any other provisions- IBC |  |  | INDEX NOT MENTIONED  |  |
| 3447 | 0710102128042019/7  | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2413(ND)2019                  | IBC Under Sec 9                             |  |  | index not mentioned.   |  |
| 3448 | 0710102002242020/8  | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED        | COMPANY APPLICATION(IBC)/274(PB)2020                    | Sec 60(5)                                   |  |  | page no 14-25 not clear  |  |
| 3449 | 0710102149462019/1  | BHAWANI SHANKAR Vs. THREE C PROJECTS PVT. LTD.                             | COMPANY APPLICATION(IBC)/2715(PB)2019                   | Sec 60(5)                                   |  |  | Fluid In Index Page Not Clear,10,11,12 to 24 & advance service |  |
| 3450 | 0710102154612019/3  | AARKEN ADVISORS PVT. LTD. Vs. REGISTRAR OF COMPANIES                       | COMPANY APPEAL(COMPANIES ACT)/891(ND)2019               | Sec 252 (1)                                 |  |  | Advance of Service   |  |
| 3451 | 0710102169732019/10 | V.N. PROPERTIES PRIVATE LIMITED Vs.  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020 | Sec. 230-232 - Second Motion                |  |  | Pagination Not Done & Index Missing                            |  |

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| 3452 | 0710102004562020/2 | VIJENDER SHARMA Vs. MANOJ KUMAR  | COMPANY APPLICATION(IBC)/397(PB)2020                    | Application under any other provisions- IBC |  |  | Page No Clear 55,                                 |  |
| 3453 | 0710102019982020/2 | GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.                               | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020 | Sec. 230-232, Sec 234                       |  |  | Pagination Not Done in Index and Documents ALSO   |  |
| 3454 | 0710102019982020/3 | GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.                               | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020 | Sec. 230-232, Sec 234                       |  |  | after 24 page no Pagination not Mention in Index  |  |
| 3455 | 0710102027802020/2 | AJEET KUMAR SAXENA Vs. ANAND SONBHADRA                                     | INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020          | Rule 11 of NCLT, 2016                       |  |  | Incomplete Document                               |  |
| 3456 | 0710102028792018/7 | SARIKA SOMVANSHI Vs. R S STONE   | COMPANY PETITION IB (IBC)/1788(ND)2018                  | IBC under Sec 7                             |  |  | Page Not Clear-203,230-232,240 / One Volume Merge |  |
| 3457 | 0710102065552020/1 | KANTI MOHAN RUSTAGI Vs. MR. KULBHUSHAN SACHDEV                             | INTERLOCUTORY APPLICATION (I.B.C)/2389(ND)2020          | 19(2)                                       |  |  | Index Missing                                     |  |
| 3458 | 0710102072092020/2 | INTERUPS INC. Vs. K.K. BASSI   | INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020          | Sec 60(5)                                   |  |  | Wrong Document                                    |  |
| 3459 | 0710102097082019/6 | SMC CORPORATION( INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1527(ND)2019                  | IBC Under Sec 9                             |  |  | Wrong Document                                    |  |
| 3460 | 0710102105692019/4 | SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.             | COMPANY PETITION IB (IBC)/1753(ND)2019                  | IBC Under Sec 9                             |  |  | Pages Blur- 3,5,7,9,11,13,14,15,16,               |  |
| 3461 | 0710120006752018/9 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.      | COMPANY PETITION IB (IBC)/1032(ND)2018                  | IBC under Sec 7                             |  |  | Wrong Document                                    |  |

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| 3462 | 0710102034342020/1 | ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.                 | INTERLOCUTORY APPLICATION (I.B.C)/2034(PB)2020           | Application under any other provisions- IBC |  |  | Pages Not Clear-8-84   |  |
| 3463 | 0710102063742020/1 | SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/272()2020                  | Sec 252 (3)                                 |  |  | Wrong Document         |  |
| 3464 | 0710102067482020/1 | RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED                               | INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020           | Sec 60(5)                                   |  |  | Proof of Service       |  |
| 3465 | 0710102067482020/2 | RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED                               | INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020           | Sec 60(5)                                   |  |  | Reply every pages sign |  |
| 3466 | 0710102068942020/1 | ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED                     | COMPANY PETITION (COMPANIES ACT)/86(ND)2020              | ----Sec. 213,Sec. 241(1),Sec. 242(4)        |  |  | Wrong Document         |  |
| 3467 | 0710102068942020/3 | ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED                     | COMPANY PETITION (COMPANIES ACT)/86(ND)2020              | ----Sec. 213,Sec. 241(1),Sec. 242(4)        |  |  | Wrong Document         |  |
| 3468 | 0710102407892018/3 | IDBI BANK LIMITED Vs. ACIL LIMITED   | COMPANY PETITION IB (IBC)/170(PB)2018                    | IBC under Sec 7                             |  |  | Reply every pages sign |  |
| 3469 | 0710200117292019/3 | R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED                 | COMPANY PETITION IB (IBC)/266(ND)2019                    | IBC under Sec 7                             |  |  | Wrong Document         |  |
| 3470 | 0710102008962020/1 | AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI       | COMPANY APPEAL(COMPANIES ACT)/136(ND)2020                | Sec 252 (3)                                 |  |  | Affidavit Not Upload   |  |
| 3471 | 0710102011792019/5 | LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED    | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019 | Sec. 230-232, Sec 234                       |  |  | Wrong Document         |  |

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| 3472 | 0710102156132019/2  | SPY INFRASTRUCTURE PRIVATE LIMITED Vs.  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/912(ND)2019 | Rule 153, NCLT 2016                         |  |  | Incomplete Document                |  |
| 3473 | 0710102067062020/2  | K.K GOLYAN Vs. NULON INDIA  | COMPANY PETITION (COMPANIES ACT)/78(PB)2020               | Sec 241 (2)                                 |  |  | Every Pages Not Signature          |  |
| 3474 | 0710102035752020/3  | JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED                  | INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020            | Application under any other provisions- IBC |  |  | Wrong Document                     |  |
| 3475 | 0710102036152020/1  | ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020            | Application under any other provisions- IBC |  |  | Pages Missing-57-129               |  |
| 3476 | 0710102036152020/2  | ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020            | Application under any other provisions- IBC |  |  | Wrong Document                     |  |
| 3477 | 0710102071082020/1  | M/S GEE ISPAT PRIVATE LIMITED Vs. M/S GEE ISPAT PRIVATE LIMITED                 | INTERLOCUTORY APPLICATION (I.B.C)/2823(ND)2020            | Sec 54(1)                                   |  |  | Wrong Document                     |  |
| 3478 | 0710102422882018/17 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD                               | COMPANY PETITION IB (IBC)/923(PB)2018                     | IBC under Sec 7                             |  |  | Seperate Filling Reply & Affidavit |  |
| 3479 | 0710102422882018/18 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD                               | COMPANY PETITION IB (IBC)/923(PB)2018                     | IBC under Sec 7                             |  |  | Seperate Filling Reply & Affidavit |  |
| 3480 | 0710102422882018/19 | SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD                               | COMPANY PETITION IB (IBC)/923(PB)2018                     | IBC under Sec 7                             |  |  | Seperate Filling Reply & Affidavit |  |
| 3481 | 0710120007302018/59 | M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.   | COMPANY PETITION IB (IBC)/1059(ND)2018                    | IBC Under Sec 9                             |  |  | Proof of Service                   |  |



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| 3482 | 0710100409382017/3  | SETH THAKURDAS KHINVRAJ RATHI Vs. M/S CALS REFINERIES LIMITED  | COMPANY PETITION IB (IBC)/447(ND)2017          | IBC Under Sec 9 |  |  | Index Missing           |  |
| 3483 | 0710102002732020/4  | ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD                                      | COMPANY PETITION IB (IBC)/300(PB)2020          | IBC under Sec 7 |  |  | Wrong Document          |  |
| 3484 | 0710102012462020/1  | M/S AEROXPRT SOLUTION SERVICES PVT LTD. Vs. REGISTRAR OF COMPANIES   | COMPANY APPLICATION(COMPANIES ACT)/126(ND)2020 | Sec 252 (3)     |  |  | Wrong Document          |  |
| 3485 | 0710102020782020/2  | M/S SUPER TENT HOUSE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA THROUGH ITS REGISTRAR | COMPANY APPEAL(COMPANIES ACT)/203(ND)2020      | Sec 252 (1)     |  |  | Wrong Document          |  |
| 3486 | 0710102039662020/1  | RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL   | INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)2020 | Sec 60(5)       |  |  | Wrong Document          |  |
| 3487 | 0710102039702020/3  | RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL   | INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020 | Sec 60(5)       |  |  | wrong file              |  |
| 3488 | 0710102060442019/16 | M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD  | COMPANY PETITION IB (IBC)/667(ND)2019          | IBC under Sec 7 |  |  | Index No Page Numbering |  |
| 3489 | 0710102061312020/3  | MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED  | INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020 | Sec 30          |  |  | Incomplete Document     |  |
| 3490 | 0710102061312020/4  | MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED  | INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020 | Sec 30          |  |  | Incomplete Document     |  |
| 3491 | 0710102068972020/1  | SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR  | INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020 | Sec 60(5)       |  |  | Wrong Document          |  |

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| 3492 | 0710102069092020/1 | G.R . BATHLA Vs. VISHWANATH BATHLA  | COMPANY APPLICATION(COMPANIES ACT)/312(ND)2020 | Rule 11 of NCLT                             |  |  | Wrong E-Filing            |  |
| 3493 | 0710102069712020/1 | MOHD NAZIM KHAN Vs. NAVNEET JAIN  | INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020 | Application under any other provisions- IBC |  |  | Wrong Page Numbering      |  |
| 3494 | 0710102072092020/3 | INTERUPS INC. Vs. K.K. BASSI  | INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020 | Sec 60(5)                                   |  |  | Every Pages Not Signature |  |
| 3495 | 0710102093492019/3 | ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/1443(ND)2019         | IBC under Sec 7                             |  |  | Wrong Document            |  |
| 3496 | 0710102108442019/2 | DILIP BUILDCON LIMITED Vs. NISHA MALPANI  | COMPANY APPLICATION(IBC)/1630(PB)2019          | Application under any other provisions- IBC |  |  | Reply every pages sign    |  |
| 3497 | 0710102111782019/5 | TEK TRAVELS PVT LTD. Vs. SHIVANTIKA BON VOYAGE PVT. LTD.  | COMPANY PETITION IB (IBC)/1937(ND)2019         | IBC Under Sec 9                             |  |  | Reply every pages sign    |  |
| 3498 | 0710102129092019/1 | GITANJALI KAPOOR Vs. ANAND SONBHADRA  | COMPANY PETITION IB (IBC)/372(ND)2019          | Sec 60(5)                                   |  |  | Wrong Document            |  |
| 3499 | 0710102143992019/4 | RESHMA MITTAL RESOLUTION PROFESSIONAL OF PELLET ENERGY SYSTEMS PRIVATE LIMITED Vs. M/S NECKO FREIGHT FORWARDERS PVT LTD | INTERLOCATORY APPLICATION (IBC)/2435(PB)2019   | Sec 30                                      |  |  | Proof of Service          |  |
| 3500 | 0710102145472019/4 | M/S AEROXPRT SOLUTION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI   | COMPANY APPEAL(COMPANIES ACT)/835(ND)2019      | Sec 252 (3)                                 |  |  | Wrong Document            |  |
| 3501 | 0710102166482019/3 | AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs. ANIL BHALLA   | COMPANY APPLICATION(COMPANIES ACT)/646(ND)2019 | Sec 252 (3)                                 |  |  | Wrong Document            |  |

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| 3502 | 0710200400542011/1 | M/S MMTCLTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD                                  | COMPANY PETITION (COMPANIES ACT)/123(ND)2011   | Application under any other provisions |  |  | Index missed   |  |
| 3503 | 0710102003072020/5 | PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                         | COMPANY APPEAL(COMPANIES ACT)/139(ND)2020      | Sec 252 (3)                            |  |  | Wrong document                                       |  |
| 3504 | 0710102014682020/1 | VAGABOUND TRADEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                        | COMPANY APPEAL(COMPANIES ACT)/177(ND)2020      | Sec 252 (3)                            |  |  | Annexure every pages sign-6 to 11 /Translated page-8 |  |
| 3505 | 0710102016842020/1 | SARITA VISHWAKARMA Vs. REGISTRAR OF COMPANIES                                      | COMPANY APPEAL(COMPANIES ACT)/186(ND)2020      | Sec 252 (1)                            |  |  | Affidavit & Pagination                               |  |
| 3506 | 0710102019572020/3 | TODAY HOMES NOIDA PRIVATE LIMITED Vs. TODAY HOMES & INFRASTRUCTURE PVT. LTD.       | COMPANY APPLICATION(IBC)/1411(PB)2020          | Sec 60(5)                              |  |  | Page not clear- 67,36,39,40,41,100 to 154,166        |  |
| 3507 | 0710102020082020/1 | V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/197(ND)2020      | Sec 252 (1)                            |  |  | No Pagination & Translate copy                       |  |
| 3508 | 0710102020082020/2 | V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/197(ND)2020      | Sec 252 (1)                            |  |  | No Pagination & Translate copy                       |  |
| 3509 | 0710102028082020/2 | MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.              | COMPANY APPEAL(COMPANIES ACT)/224(ND)2020      | Sec 252 (3)                            |  |  | Affidavit missing /pagination/pages not clear        |  |
| 3510 | 0710102029102020/1 | UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD                                 | COMPANY PETITION IB (IBC)/762(ND)2020          | IBC under Sec 7                        |  |  | Pages not clear- 39,41,42,113,114                    |  |
| 3511 | 0710102035372020/1 | SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD                                 | INTERLOCUTORY APPLICATION (I.B.C)/2216(ND)2020 | Sec 30                                 |  |  | Index missed   |  |

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| 3512 | 0710102065802020/1  | AAKASH SINGHAL Vs. MORE RETAIL LIMITED   | INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020 | Sec 60(5)        |  |  | Index missed  |  |
| 3513 | 0710102108652019/9  | ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED     | COMPANY PETITION IB (IBC)/1874(ND)2019         | IBC Under Sec 9  |  |  | Index missed  |  |
| 3514 | 0710102168402019/8  | SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED | COMPANY PETITION IB (IBC)/115(ND)2020          | IBC Under Sec 10 |  |  | Application every pages sign-1 to 4                       |  |
| 3515 | 0710102408922018/74 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD                          | COMPANY PETITION IB (IBC)/50(PB)2018           | IBC under Sec 7  |  |  | Application every pages sign-1 to 19                      |  |
| 3516 | 0710102003072020/6  | PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                     | COMPANY APPEAL(COMPANIES ACT)/139(ND)2020      | Sec 252 (3)      |  |  | Application filed in Additional document                  |  |
| 3517 | 0710102016052019/10 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED              | COMPANY PETITION IB (IBC)/659(ND)2019          | IBC under Sec 7  |  |  | INdex missed & Page not clear                             |  |
| 3518 | 0710102035372020/2  | SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD                             | INTERLOCUTORY APPLICATION (I.B.C)/2216(ND)2020 | Sec 30           |  |  | INdex missed & Page not clear                             |  |
| 3519 | 0710102062852020/3  | ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED                               | INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020 | Sec 60(5)        |  |  | Application every pages sign-1 to 23,29 to 171,181 to 274 |  |
| 3520 | 0710102068592020/3  | CHANCHAL DUA Vs. NARESH KUMAR MITTAL   | INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020 | 19(2)            |  |  | Pages not clear-93 to 125                                 |  |
| 3521 | 0710102073312020/1  | NTL ELECTRONICS INDIA LIMITED Vs. VOLKSWAGEN FINANCE PRIVATE LIMITED           | INTERLOCUTORY APPLICATION (I.B.C)/3089(ND)2020 | Sec 12(2)        |  |  | Wrong document  |  |

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| 3522 | 0710102105962019/6  | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`                    | COMPANY PETITION (COMPANIES ACT)/110(PB)2019   | Sec. 241(1),Sec. 244(1)                     |  |  | pages not sign-155,156, 36-38,124,155 to 207,214 to 229,234 to 447 to 911 /Pages not clear-177,178,240,245 to 285,698,709 to 716,753 to 815,880,881,886,896,912,911 |  |
| 3523 | 0710102065052020/1  | SUDERSHAN GUPTA Vs. AVANSE FINANCIAL SERVICES LTD. & ORS.            | INTERLOCUTORY APPLICATION (I.B.C)/2357(ND)2020 | Sec 60(5)                                   |  |  | Wrong document uploaded   |  |
| 3524 | 0710102065802020/2  | AAKASH SINGHAL Vs. MORE RETAIL LIMITED                               | INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020 | Sec 60(5)                                   |  |  | Index Missing , Pagination Missing , Stamp Paper of 100 Rupees missing as for power of attorney ,   |  |
| 3525 | 0710102092162019/10 | MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD          | COMPANY PETITION IB (IBC)/1696(ND)2019         | Sec. 58(3),Sec. 59                          |  |  | signature missing on every pages at bottom of the pages   |  |
| 3526 | 0710200430842018/3  | M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED       | COMPANY PETITION IB (IBC)/651(ND)2018          | IBC Under Sec 9                             |  |  | Document Incomplete   |  |
| 3527 | 0710102009832019/4  | M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD. | COMPANY PETITION IB (IBC)/364(ND)2019          | IBC Under Sec 9                             |  |  | Wrong Document Uploaded ( Application)  |  |
| 3528 | 0710102033582020/1  | HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI      | COMPANY APPEAL(COMPANIES ACT)/242()2020        | Sec 252 (1) - By Government Body            |  |  | Wrong Document Uploaded ( Application)  |  |
| 3529 | 0710102146102019/5  | GMS AHMED SYED Vs. EICHER LTD  | COMPANY PETITION (COMPANIES ACT)/853(ND)2019   | Sec. 58(3)                                  |  |  | Incomplete Document   |  |
| 3530 | 0710102157942019/1  | UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED                | COMPANY APPLICATION(IBC)/2746(PB)2019          | Application under any other provisions- IBC |  |  | Four Pages Missed according to Court Login  |  |

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| 3531 | 0710102158222019/1  | UDAYRAJ PATWARDHAN Vs. SAMEEKSHA ESTATE PRIVATE LIMITED  | COMPANY APPLICATION(IBC)/2747(PB)2019                   | Application under any other provisions- IBC |  |  | Four Pages Missed according to Court Login |  |
| 3532 | 0710102171142019/1  | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED               | COMPANY APPLICATION(IBC)/202(PB)2020                    | Application under any other provisions- IBC |  |  | Wrong Document                             |  |
| 3533 | 0710102171152019/1  | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED | COMPANY APPLICATION(IBC)/203(PB)2020                    | Application under any other provisions- IBC |  |  | Wrong Document                             |  |
| 3534 | 0710102408922018/75 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD  | COMPANY PETITION IB (IBC)/50(PB)2018                    | IBC under Sec 7                             |  |  | No Index                                   |  |
| 3535 | 0710102006382020/1  | RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD.   | COMPANY APPLICATION(IBC)/478(ND)2020                    | Application under any other provisions- IBC |  |  | Supporting Affidavit Missed                |  |
| 3536 | 0710102007032020/13 | BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.                                    | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020 | Sec. 230-232, Sec 234                       |  |  | No Index                                   |  |
| 3537 | 0710102014212020/1  | EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.  | COMPANY APPLICATION(IBC)/945(ND)2020                    | Application under any other provisions- IBC |  |  | Wrong Document                             |  |
| 3538 | 0710102014212020/2  | EMERALD LANDS (INDIA) PVT.LTD Vs. IL&FS FINANCIAL SERVICES LTD.  | COMPANY APPLICATION(IBC)/945(ND)2020                    | Application under any other provisions- IBC |  |  | Wrong Document                             |  |
| 3539 | 0710102022652018/8  | MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/1565(PB)2018                  | IBC under Sec 7                             |  |  | Wrong Document                             |  |
| 3540 | 0710102032742020/1  | VISHAL GUPTA Vs. K R F LIMITED   | COMPANY PETITION IB (IBC)/770()2020                     | IBC Under Sec 9                             |  |  | Wrong Documents                            |  |

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| 3541 | 0710102064662020/1  | ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA  | COMPANY APPEAL(COMPANIES ACT)/251(ND)2020      | Sec 252 (3)                                 |  |  | No Number in Index and no Pagination No sign In annexures no Roc and Income Tax Advance Service |  |
| 3542 | 0710102068752020/1  | MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED                         | INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020 | Sec 60(5)                                   |  |  | Page 75 to 86,89,90,91 Not Clear  |  |
| 3543 | 0710102157942019/2  | UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED  | COMPANY APPLICATION(IBC)/2746(PB)2019          | Application under any other provisions- IBC |  |  | wrong Documents   |  |
| 3544 | 0710102171132019/1  | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED               | COMPANY APPLICATION(IBC)/200(PB)2020           | Application under any other provisions- IBC |  |  | Wrong Document  |  |
| 3545 | 0710102171142019/2  | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED               | COMPANY APPLICATION(IBC)/202(PB)2020           | Application under any other provisions- IBC |  |  | Wrong Documents   |  |
| 3546 | 0710102171152019/2  | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED | COMPANY APPLICATION(IBC)/203(PB)2020           | Application under any other provisions- IBC |  |  | Wrong Documents   |  |
| 3547 | 0710102415722018/31 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.   | COMPANY PETITION IB (IBC)/37(PB)2018           | IBC under Sec 7                             |  |  | Page 12,20 Not Clear & No Sign in every Pages   |  |
| 3548 | 0710102415722018/32 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.   | COMPANY PETITION IB (IBC)/37(PB)2018           | IBC under Sec 7                             |  |  | Page 19 not clear, No Sign in every Pages   |  |
| 3549 | 0710102427912018/8  | BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED   | COMPANY PETITION IB (IBC)/441(PB)2018          | IBC under Sec 7                             |  |  | Wrong Document  |  |
| 3550 | 0710102001342020/6  | SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA  | COMPANY APPEAL(COMPANIES ACT)/170(ND)2020      | Sec 252 (3)                                 |  |  | No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service                       |  |

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| 3551 | 0710102011322020/2  | AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI                                       | COMPANY APPEAL(COMPANIES ACT)/166(ND)2020      | Sec 252 (1)                                 |  |  | No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service |  |
| 3552 | 0710102011862020/1  | MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA                    | COMPANY APPEAL(COMPANIES ACT)/157(ND)2020      | Sec 252 (1)                                 |  |  | No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service |  |
| 3553 | 0710102016512020/1  | KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA   | COMPANY APPEAL(COMPANIES ACT)/204(ND)2020      | Sec 252 (3)                                 |  |  | No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service |  |
| 3554 | 0710102022482018/6  | METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/1520(ND)2018         | IBC Under Sec 9                             |  |  | Wrong Documents   |  |
| 3555 | 0710102073632019/26 | SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD  | COMPANY PETITION IB (IBC)/889(ND)2019          | IBC Under Sec 9                             |  |  | Page 21, 28 to 33 not clear   |  |
| 3556 | 0710102074032020/1  | LOTUS BOULEVARD APARTMENT OWNERS, ASSOCIATION Vs. CHANDRA PRAKASH  | INTERLOCUTORY APPLICATION (I.B.C)/3072(PB)2020 | Sec 60(5)                                   |  |  | Wrong Documents   |  |
| 3557 | 0710102076482020/1  | REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED   | INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020 | Sec 60(5)                                   |  |  | Document not uploaded properly  |  |
| 3558 | 0710102006792020/1  | VNM COMPONENTS PVT. LTD. Vs. VNM COMPONENTS PVT. LTD.  | COMPANY APPLICATION(IBC)/492(ND)2020           | Application under any other provisions- IBC |  |  | Wrong Documents   |  |
| 3559 | 0710102069162020/1  | VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD ( EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD | COMPANY PETITION IB (IBC)/887()2020            | IBC under Sec 7                             |  |  | Wrong Documents   |  |
| 3560 | 0710102069712020/2  | MOHD NAZIM KHAN Vs. NAVNEET JAIN   | INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020 | Application under any other provisions- IBC |  |  | Main case no. wrong   |  |



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| 3561 | 0710102160632019/3  | ANSHUMALI DIPANKAR Vs. UNIVERSAL BUILDWELL PVT. LTD.          | INTERLOCATORY APPLICATION (IBC)/13(ND)2020     | Application under any other provisions- IBC |  |  | No Supporting Affidavit                 |  |
| 3562 | 0710200411282017/10 | SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/470(ND)2017          | IBC under Sec 7                             |  |  | No Sign in reply                        |  |
| 3563 | 0710102061252020/2  | MUKESH KUMAR SHARMA Vs. NANDI INFRA TECH PVT LTD              | COMPANY PETITION (COMPANIES ACT)/72(PB)2020    | Sec. 241(1)                                 |  |  | Wrong Document                          |  |
| 3564 | 0710102064902020/1  | RAVI BANSAL Vs. PUNJABI ACCESSORIEZZ PRIVATE LIMITED          | INTERLOCUTORY APPLICATION (I.B.C)/2351(ND)2020 | Sec 60(5)                                   |  |  | No True Copy sign in Annexure           |  |
| 3565 | 0710102065802020/3  | AAKASH SINGHAL Vs. MORE RETAIL LIMITED                        | INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020 | Sec 60(5)                                   |  |  | No Index, No Supporting Affidavit       |  |
| 3566 | 0710102067232020/1  | MAHESH BANSAL Vs.   | INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020 | Sec 12(2)                                   |  |  | Wrong Document                          |  |
| 3567 | 0710102070772020/1  | VIVEK PARTI Vs. PREM CHAND GUPTA                              | INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020 | Sec 66(1)                                   |  |  | Main Case Wrong                         |  |
| 3568 | 0710102070772020/2  | VIVEK PARTI Vs. PREM CHAND GUPTA                              | INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020 | Sec 66(1)                                   |  |  | Wrong Main Case                         |  |
| 3569 | 0710102408922018/76 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD         | COMPANY PETITION IB (IBC)/50(PB)2018           | IBC under Sec 7                             |  |  | No Index, No sign in Written Submission |  |
| 3570 | 0710102412722018/25 | BANK OF INDIA Vs. M/S BASIC INDIA LTD.                        | COMPANY PETITION IB (IBC)/397(PB)2018          | IBC under Sec 7                             |  |  | Page No. 27,28,56,57 cut                |  |

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| 3571 | 0710120001322018/4  | SHREE SIYARAM AUTOMATIONS PVT. LTD. Vs. BEANS & MORE HOSPITALITY PVT. LTD.      | COMPANY PETITION IB (IBC)/512(ND)2017                    | IBC under Sec 7                             |  |  | Document not uploaded properly  |  |
| 3572 | 0710120006752018/10 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.           | COMPANY PETITION IB (IBC)/1032(ND)2018                   | IBC under Sec 7                             |  |  | Wrong Document  |  |
| 3573 | 0710120009092018/3  | STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.  | COMPANY PETITION IB (IBC)/1342(ND)2018                   | IBC under Sec 7                             |  |  | Wrong Documents   |  |
| 3574 | 0710102010962020/3  | MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD               | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2020 | Sec. 230-232 - Second Motion                |  |  | Page 14 Missed, page 22, 23 Not Clear   |  |
| 3575 | 0710102017792020/1  | MS. SANDHYA SETHI Vs. M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD. | COMPANY PETITION IB (IBC)/549(ND)2020                    | IBC under Sec 7                             |  |  | Page No. 28,29,74 are not clear , Page 75 cut and Page 40-44, 53-57 are blur... |  |
| 3576 | 0710102070072020/1  | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LIMITED                       | INTERLOCUTORY APPLICATION (I.B.C)/2727(PB)2020           | Application under any other provisions- IBC |  |  | 65-B Certificate missed   |  |
| 3577 | 0710102070652020/2  | HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION   | COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020           | Application under any other provisions      |  |  | E stamp missed with affidavit   |  |
| 3578 | 0710102070652020/3  | HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION   | COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020           | Application under any other provisions      |  |  | E stamp missed with affidavit   |  |
| 3579 | 0710102071862020/2  | OM LOGISTICS LIMITED Vs. NTL ELECTRONICS INDIA LIMITED                          | INTERLOCUTORY APPLICATION (I.B.C)/2852(ND)2020           | Application under any other provisions- IBC |  |  | wrong e-filing  |  |
| 3580 | 0710102117612019/14 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED                 | COMPANY PETITION IB (IBC)/2122(ND)2019                   | IBC under Sec 7                             |  |  | 65- B certificate missed with affidavit   |  |

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| 3581 | 0710102128042019/8  | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED              | COMPANY PETITION IB (IBC)/2413(ND)2019         | IBC Under Sec 9 |  |  | wrong e-filing   |  |
| 3582 | 0710102408922018/77 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD                                   | COMPANY PETITION IB (IBC)/50(PB)2018           | IBC under Sec 7 |  |  | wrong e-filing   |  |
| 3583 | 0710120006752018/11 | PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.                   | COMPANY PETITION IB (IBC)/1032(ND)2018         | IBC under Sec 7 |  |  | wrong document uploaded  |  |
| 3584 | 0710102069782020/1  | SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED   | INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020 | Sec 60(5)       |  |  | Proof of service missed  |  |
| 3585 | 0710102083112019/8  | PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.                               | COMPANY PETITION IB (IBC)/1164(ND)2019         | IBC Under Sec 9 |  |  | index missed, page numbering missing.  |  |
| 3586 | 0710102084772019/4  | LEE FININVEST PRIVATE LIMITED Vs. ROC   | COMPANY APPEAL(COMPANIES ACT)/399(ND)2019      | Sec 252 (3)     |  |  | wrong e-filing   |  |
| 3587 | 0710120011302018/15 | STATE BANK OF INDIA Vs. M/S KANNU ADITYA INDIA LIMITED                                  | COMPANY PETITION IB (IBC)/1275(PB)2018         | IBC under Sec 7 |  |  | Scanned documents like annexures or affidavit etc. Should be clubbed together, page no. 30 is missed, page 35-86 translate and true copy stamp and sign is missed. |  |
| 3588 | 0710102035242020/3  | PANKAJ KHAITAN Vs. LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT | INTERLOCUTORY APPLICATION (I.B.C)/2210(ND)2020 | Sec 60(5)       |  |  | Sign on reply (every pages) missed, Page no. 9 missed, E-stamp missed with affidavit, Page 13-14 not clear, 65-B Certificate missed with proof of service (email). |  |
| 3589 | 0710102066152020/2  | SANJAY SINGHAL Vs. MINISTRY OF CORPORATE AFFAIRS  | INTERLOCUTORY APPLICATION (I.B.C)/2441(ND)2020 | Sec 60(5)       |  |  | wrong e-filing   |  |

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| 3590 | 0710102129312019/9  | LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ   | COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019          | Rule 11 of NCLT         |  |  | Supporting affidavit missed  |  |
| 3591 | 0710102007032020/14 | BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.      | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020 | Sec. 230-232, Sec 234   |  |  | wrong document uploaded  |  |
| 3592 | 0710102015452020/4  | ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED   | COMPANY PETITION (COMPANIES ACT)/44(PB)2020             | Sec. 241(1),Sec. 242(4) |  |  | sign on reply and proof of service, and true copy and sign missed  |  |
| 3593 | 0710102018752020/1  | PARAMJEET SINGH SAINI Vs. PUMA REALTORS PVT. LTD.  | COMPANY APPLICATION(IBC)/1208(PB)2020                   | Sec 60(5)               |  |  | Sign on rejoinder missed (every pages, E-stamp missed with affidavit (applicant no. 2), 65-B Certificate missed with proof of service. |  |
| 3594 | 0710102034682018/10 | MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/206(ND)2019                   | IBC under Sec 7         |  |  | wrong e-filing   |  |
| 3595 | 0710102066472020/1  | RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA          | COMPANY APPEAL(COMPANIES ACT)/268(ND)2020               | Sec 252 (3)             |  |  | wrong e-filing   |  |
| 3596 | 0710102076232020/1  | ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020          | Sec 60(5)               |  |  | E-stamp missed with affidavit and 65-B certificate missed with proof of service.   |  |
| 3597 | 0710102128042019/9  | IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/2413(ND)2019                  | IBC Under Sec 9         |  |  | wrong e-filing and sign on report every pages and annexure also  |  |

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| 3598 | 0710102132562019/4 | VASU CORP SCIENCE AND PRIVATE LIMITED VS ROC DELHI AND HARYANA | COMPANY PETITION (COMPANIES ACT)/765(ND)2019 | Sec 252 (1)     |  |  | Page numbering missing, Annexure-II cut, E-stamp papers missed with affidavits, affidavits are also not notarized, Income Tax service missed, 65-B certificate missed with ROC Service. |  |
| 3599 | 0710102133712019/3 | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA                        | COMPANY APPLICATION(IBC)/2 184(PB)2019       | Sec 66(1)       |  |  | 65-B Certificate missed and all respondents service missed  |  |
| 3600 | 0710102133712019/4 | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA                        | COMPANY APPLICATION(IBC)/2 184(PB)2019       | Sec 66(1)       |  |  | 65-B Certificate missed and all respondents service missed  |  |
| 3601 | 0710102133712019/5 | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA                        | COMPANY APPLICATION(IBC)/2 184(PB)2019       | Sec 66(1)       |  |  | 65-B Certificate missed and all respondents service missed  |  |
| 3602 | 0710102133712019/6 | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA                        | COMPANY APPLICATION(IBC)/2 184(PB)2019       | Sec 66(1)       |  |  | 65-B Certificate missed and all respondents service missed  |  |
| 3603 | 0710102133712019/7 | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA                        | COMPANY APPLICATION(IBC)/2 184(PB)2019       | Sec 66(1)       |  |  | 65-B Certificate missed and all respondents service missed  |  |
| 3604 | 0710102133752019/2 | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA                        | COMPANY APPLICATION(IBC)/2 185(PB)2019       | Sec 66(1)       |  |  | Page 26,28 not clear, 65-B certificate missed and service to the other respondents missed   |  |
| 3605 | 0710102134502019/1 | CANARA BANK Vs. M/S RAJAT WIRES PVT. LTD                       | COMPANY PETITION IB (IBC)/3087(ND)2019       | IBC under Sec 7 |  |  | wrong efilling  |  |
| 3606 | 0710102151062019/3 | PRISTINE GLOBAL PVT LTD Vs. US CLOTHING INDIA PVT LTD          | COMPANY PETITION IB (IBC)/3074(ND)2019       | IBC under Sec 7 |  |  | Supporting affidavit missed with document and 65-B certificate missed with proof of service.  |  |
| 3607 | 0710102427912018/9 | BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED     | COMPANY PETITION IB (IBC)/441(PB)2018        | IBC under Sec 7 |  |  | wrong efilling or wrong document uploaded.  |  |

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| 3608 | 0710102034682018/11 | MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/206(ND)2019          | IBC under Sec 7                             |  |  | wrong e filing  |  |
| 3609 | 0710102064702020/8  | ARUNAV PANKAJ Vs.  | INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020 | Sec 60(5)                                   |  |  | volume break pages 280  |  |
| 3610 | 0710102067942020/3  | M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN   | INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020 | Sec 60(5)                                   |  |  | Proof of service missed   |  |
| 3611 | 0710102070652020/4  | HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION  | COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020 | Application under any other provisions      |  |  | wrong e filing  |  |
| 3612 | 0710102072902020/1  | MANOHAR LAL VIJ Vs. THE DIRECTORATE OF ENFORCEMENT   | INTERLOCUTORY APPLICATION (I.B.C)/3058(ND)2020 | Sec 60(5)                                   |  |  | True copy and sign missed, 453,457,462-463,465,466,470-471 not clear                          |  |
| 3613 | 0710102075182020/1  | STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.                                   | INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020 | Rule 11 of NCLT, 2016                       |  |  | wrong e filing  |  |
| 3614 | 0710102075182020/2  | STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.                                   | INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020 | Rule 11 of NCLT, 2016                       |  |  | wrong e-file  |  |
| 3615 | 0710102121532019/27 | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED  | COMPANY PETITION (COMPANIES ACT)/137(ND)2019   | Sec. 241(1)                                 |  |  | sign on reply missed every pages, page 165-166 not clear and true copy stamp and sign missed. |  |
| 3616 | 0710102131302019/1  | ANKUR KASHYAP Vs.  | COMPANY APPLICATION(IBC)/1326(ND)2019          | Rule 154 (1)                                |  |  | wrong file  |  |
| 3617 | 0710102170642019/2  | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED | COMPANY APPLICATION(IBC)/196(PB)2020           | Application under any other provisions- IBC |  |  | wrong e-file  |  |

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| 3618 | 0710102170642019/3  | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED | COMPANY APPLICATION(IBC)/196(PB)2020                     | Application under any other provisions- IBC |  |  | wrong e-filing   |  |
| 3619 | 0710102722332018/12 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED     | COMPANY PETITION IB (IBC)/1665(PB)2018                   | IBC under Sec 7                             |  |  | Supporting affidavit missed with the documents and proof of service missed.  |  |
| 3620 | 0710102004222020/11 | CA METALS PRIVATE LIMITED Vs. UNITECH LTD.   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2020 | Sec. 230-232 - Second Motion                |  |  | sign missed on the affidavit in the deponent portion.  |  |
| 3621 | 0710102020082020/3  | V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                 | COMPANY APPEAL(COMPANIES ACT)/197(ND)2020                | Sec 252 (1)                                 |  |  | Sign on reply, e-stamp paper missed with affidavit, affidavit is not notarized, Income Tax Service missed. 65-B certificate missed with ROC Service. |  |
| 3622 | 0710102066312020/3  | PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.                           | INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020           | Sec 60(5)                                   |  |  | no document upload   |  |
| 3623 | 0710102066922020/1  | M/S BRICK WALL THROUGH PROPRIETOR ROHIT AHOJA Vs. SANJAY GUPTA RESOLUTION PROFESSIONAL             | INTERLOCUTORY APPLICATION (I.B.C)/2671(PB)2020           | Sec 60(5)                                   |  |  | page:41 not clear, rejoinder sign missed and true copy sign missed   |  |
| 3624 | 0710102084982019/6  | ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC  | COMPANY APPEAL(COMPANIES ACT)/486(ND)2019                | Sec 252 (3)                                 |  |  | wrong case type, (as a fresh application filed) and page 9 not clear   |  |

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| 3625 | 0710102123862019/3 | SANJAY ROY CHOWDHURY Vs. UPPAL HOUSING PVT. LTD.   | COMPANY PETITION IB (IBC)/2297(ND)2019         | IBC under Sec 7                                   |  |  | wrong e-filing (prayer 1000rs)                                    |  |
| 3626 | 0710102135032019/2 | SAMHITA NEHRU Vs.  | COMPANY APPLICATION(IBC)/2000(ND)2019          | Application under any other provisions- IBC       |  |  | true copy sign missed   |  |
| 3627 | 0710102154852019/5 | NEW ERA TIMES PRIVATE LIMITED Vs. REGISTRAR OF THE COMPANIES DELHI                                 | COMPANY PETITION (COMPANIES ACT)/951(ND)2019   | Sec 252 (3)                                       |  |  | page:17-53 not clear  |  |
| 3628 | 0710102170642019/4 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED | COMPANY APPLICATION(IBC)/196(PB)2020           | Application under any other provisions- IBC       |  |  | page:4-155 not clear  |  |
| 3629 | 0710102170642019/5 | UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED | COMPANY APPLICATION(IBC)/196(PB)2020           | Application under any other provisions- IBC       |  |  | page:4-155 not clear ,file same as above and file pass by mistake |  |
| 3630 | 0710102066302020/1 | M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD                                 | INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020 | Sec 60(2)   |  |  | 200rs estam-paper missed  |  |
| 3631 | 0710102074162020/1 | CHANDRA PRAKASH Vs. M/S. NOIDA MEDICARE CENTRE LIMITED   | INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)2020 | Application under any other provisions- IBC,19(2) |  |  | wrong file (application )   |  |
| 3632 | 0710102074682020/1 | T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                         | COMPANY APPEAL(COMPANIES ACT)/289()2020        | Sec 252 (3)                                       |  |  | Wrong document  |  |
| 3633 | 0710102097182019/5 | ECO DRILLING FLUIDS PRIVATE LIMITED Vs. M/S DSTR INFRASTRUCTURE AND PROJECTS LLP                   | COMPANY PETITION IB (IBC)/1584(ND)2019         | IBC Under Sec 9                                   |  |  | pages not sign  |  |



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| 3634 | 0710102026142020/2  | BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED                                | INTERLOCUTORY APPLICATION (I.B.C)/1628(ND)2020 | Sec 60(5)                                   |  |  | document not properly uploaded                                 |  |
| 3635 | 0710102036112020/1  | SYNERGY PROPERTY DEVELOPMENT SERVICES PVT LTD Vs. LOGIX CITY DEVELOPERS PVT LTD | COMPANY PETITION IB (IBC)/883()2020            | IBC Under Sec 9                             |  |  | wrong efile (case type change)                                 |  |
| 3636 | 0710102036152020/3  | ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD. | INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020 | Application under any other provisions- IBC |  |  | reply sign cut page:, 85, 88, 89 not clear etc                 |  |
| 3637 | 0710102063842020/7  | TARUN BATRA Vs. RAMBHAJ JAIN  | INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020 | Sec 60(5)                                   |  |  | reply not sign on every pages and date of file in index missed |  |
| 3638 | 0710102072512020/1  | RAKESH KUMAR JAIN Vs. ORCHID SALON SERVICES PRIVATE LIMITED                     | INTERLOCUTORY APPLICATION (I.B.C)/2932(ND)2020 | Application under any other provisions- IBC |  |  | page:74, 76, translate   |  |
| 3639 | 0710102121532019/28 | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED                           | COMPANY PETITION (COMPANIES ACT)/137(ND)2019   | Sec. 241(1)                                 |  |  | page:47, 49, not clear and supporting affidavit missed         |  |
| 3640 | 0710102134962019/3  | REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MACOR PACKAGING LIMITED                 | COMPANY PETITION IB (IBC)/2560(ND)2019         | IBC Under Sec 9                             |  |  | document not found   |  |
| 3641 | 0710102143442019/5  | BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED                                | COMPANY PETITION IB (IBC)/3171(ND)2019         | IBC Under Sec 9                             |  |  | document not properly upload                                   |  |
| 3642 | 0710102012862020/5  | M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.            | COMPANY PETITION IB (IBC)/419(PB)2020          | IBC Under Sec 9                             |  |  | wrong e-file   |  |
| 3643 | 0710102024942020/1  | URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.                                       | COMPANY APPEAL(COMPANIES ACT)/215(ND)2020      | Sec 252 (1)                                 |  |  | wrong e-file   |  |

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| 3644 | 0710102075872020/1 | HATBUSHA FRAGRANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/284()2020                  | Sec 252 (1)              |  |  | wrong e-file  |  |
| 3645 | 0710200411582018/6 | SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED                         | COMPANY PETITION IB (IBC)/197(ND)2018                    | IBC under Sec 7          |  |  | wrong e-file  |  |
| 3646 | 0710102014692019/8 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED        | COMPANY PETITION IB (IBC)/671(ND)2019                    | IBC under Sec 7          |  |  | wrong e-file  |  |
| 3647 | 0710102035962020/3 | APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED           | COMPANY PETITION (COMPANIES ACT)/68(PB)2020              | Sec 241 (2)              |  |  | reply sign missed on every page and true copy sign missed |  |
| 3648 | 0710102064102020/2 | APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED           | COMPANY APPLICATION(COMPANIES ACT)/297(PB)2020           | Sec 425                  |  |  | reply sign missed on every page and true copy sign missed |  |
| 3649 | 0710102126622019/4 | INTRUST GLOBAL ESERVICES PRIVATE LIMITED Vs. MVL LIMITED                        | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/141(ND)2019 | Sec. 230-232, Sec 234    |  |  | document not found  |  |
| 3650 | 0710102008962020/2 | AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI            | COMPANY APPEAL(COMPANIES ACT)/136(ND)2020                | Sec 252 (3)              |  |  | page 10 -13 translate                                     |  |
| 3651 | 0710102012862020/6 | M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.            | COMPANY PETITION IB (IBC)/419(PB)2020                    | IBC Under Sec 9          |  |  | wrong e-file  |  |
| 3652 | 0710102015252020/1 | PANKAJ NARANG Vs. SUDHANSH AGARWAL  | COMPANY APPLICATION(IBC)/1025()2020                      | Sec 43(1) r/w Sec 44 (1) |  |  | affidavit verified date wrong                             |  |
| 3653 | 0710102022652018/9 | MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED                       | COMPANY PETITION IB (IBC)/1565(PB)2018                   | IBC under Sec 7          |  |  | proof of service missed and true copy sign missed         |  |

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| 3654 | 0710102074472020/1  | LOOKS SALON PRIVATE LIMITED Vs. RAKESH KUMAR JAIN        | INTERLOCUTORY APPLICATION (I.B.C)/3204(ND)2020 | Sec 60(5)                                   |  |  | page:34, 36, 38, 40, 42, 44, 46 etc pages not clear   |  |
| 3655 | 0710102121532019/29 | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED    | COMPANY PETITION (COMPANIES ACT)/137(ND)2019   | Sec. 241(1)                                 |  |  | page:146, 171, 178, etc page not clear please check these page  |  |
| 3656 | 0710102121532019/30 | PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED    | COMPANY PETITION (COMPANIES ACT)/137(ND)2019   | Sec. 241(1)                                 |  |  | page:146A, 159, 178 etc pages not clear   |  |
| 3657 | 0710102133012019/1  | VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.                | INTERLOCATORY APPLICATION (IBC)/2259(PB)2019   | Sec 60(5)                                   |  |  | signature missed on ever pages  |  |
| 3658 | 0710102133012019/3  | VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.                | INTERLOCATORY APPLICATION (IBC)/2259(PB)2019   | Sec 60(5)                                   |  |  | signature missed on ever pages  |  |
| 3659 | 0710102140202019/4  | APOLLO FINANCE LIMITED Vs. RISE PROJECTS PRIVATE LIMITED | COMPANY PETITION (COMPANIES ACT)/146(ND)2019   | Sec. 230-232 - Second Motion                |  |  | reply sign missed on ever pages, true copy sign missed, and page numbering not mention, proof of service missed |  |
| 3660 | 0710102150902019/6  | PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.       | COMPANY APPEAL(COMPANIES ACT)/864(ND)2019      | Sec 252 (3)                                 |  |  | page 5, 7 translate   |  |
| 3661 | 0710120006412018/23 | M/S BINDAL MERCHANDISE Vs. MAPLE REALCON PVT LTD         | COMPANY PETITION IB (IBC)/496(ND)2018          | IBC Under Sec 9                             |  |  | wrong e-file  |  |
| 3662 | 0710102133012019/4  | VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.                | INTERLOCATORY APPLICATION (IBC)/2259(PB)2019   | Sec 60(5)                                   |  |  | True copy sign missed   |  |
| 3663 | 0710102064602020/1  | VED CONTRACTS PVT LTD Vs. RG INFRA-BUILD PRIVATE LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/2326(ND)2020 | Application under any other provisions- IBC |  |  | Wrong document  |  |

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| 3664 | 0710102066722020/1  | M/S ASHUTOSH STEELS PVT. LTD. Vs. M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.   | INTERLOCUTORY APPLICATION (I.B.C)/2485(ND)2020            | Sec 60(5)                                      |  |  | no sign on index/true copy sign missed/ no sign on affidavit |  |
| 3665 | 0710102076492019/9  | VED CONTRACTS PRIVATE LIMITED Vs. RG INFRABUILD PRIVATE LIMITED                 | COMPANY PETITION IB (IBC)/917(ND)2019                     | IBC Under Sec 9                                |  |  | Wrong Document   |  |
| 3666 | 0710102011722020/2  | NEERAJ SINGLA Vs. INDO LAMINATES PRIVATE LIMITED                                | COMPANY PETITION IB (IBC)/384(ND)2020                     | IBC Under Sec 9                                |  |  | Wrong Filing   |  |
| 3667 | 0710102018012018/10 | KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs. KWALITY LIMITED                | COMPANY PETITION IB (IBC)/1440(ND)2018                    | IBC under Sec 7                                |  |  | Uncomplete Doc   |  |
| 3668 | 0710102019202020/2  | NITIN GUPTA Vs. ILD MILLENNIUM PRIVATE LIMITED                                  | COMPANY PETITION IB (IBC)/508(ND)2020                     | IBC Under Sec 9                                |  |  | Wrong Filing   |  |
| 3669 | 0710102100092019/6  | UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED            | COMPANY PETITION IB (IBC)/1593(ND)2019                    | IBC under Sec 7                                |  |  | Wrong Filing   |  |
| 3670 | 0710102108482019/5  | VAIBHAV JALAN Vs. JKM INFRA PROJECTS LIMITED & ORS                              | COMPANY PETITION (COMPANIES ACT)/120(ND)2019              | Sec. 243(1) (b)                                |  |  | Uncomplete Doc   |  |
| 3671 | 0710102136162019/10 | RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.                        | COMPANY APPLICATION(IBC)/1342(ND)2019                     | Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1) |  |  | Wrong Filing   |  |
| 3672 | 0710102141892019/6  | TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2975(ND)2019                    | IBC Under Sec 9                                |  |  | Wrong Filing   |  |
| 3673 | 0710102147412019/6  | MAHAJAN PROMOTERS AND DEVELOPERS PRIVATE LIMITED Vs. ANURAG CHANDRA             | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/158(ND)2019 | Sec. 230-232 - Second Motion                   |  |  | Paging Not Mention   |  |

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|------|---------------------|--|---|---|--|--|--|--|
| 3674 | 0710102148652019/2  | BIZ AD OPTIMIZER PVT LTD Vs. AIR INDIA LIMITED                             | COMPANY PETITION IB (IBC)/73(ND)2019        | Application under any other provisions- IBC |  |  | True Copy Sign Missed                      |  |
| 3675 | 0710102153152019/4  | NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED                           | COMPANY PETITION IB (IBC)/3106(ND)2019      | IBC Under Sec 9                             |  |  | Wrong Filing                               |  |
| 3676 | 0710102000092020/3  | RAJIV TIWARI Vs. M/S UMANG TOWN PLANNER (P) LTD.                           | COMPANY PETITION IB (IBC)/170(ND)2020       | IBC Under Sec 9                             |  |  | Uncomplete Doc                             |  |
| 3677 | 0710102015452020/1  | ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED                         | COMPANY PETITION (COMPANIES ACT)/44(PB)2020 | Sec. 241(1),Sec. 242(4)                     |  |  | Uncomplete Doc                             |  |
| 3678 | 0710102078022019/5  | PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED             | COMPANY PETITION IB (IBC)/976(ND)2019       | IBC under Sec 7                             |  |  | wrong Filing                               |  |
| 3679 | 0710102091012019/12 | SACHIN JAIN Vs. SCIENTIFIC CERTIFICATION SYSTEMS (INDIA) PVT. LTD.         | COMPANY PETITION (COMPANIES ACT)/92(PB)2019 | Sec. 241(1)                                 |  |  | Uncomplete Doc                             |  |
| 3680 | 0710102102712019/3  | MRS. CHHAMA JAIN Vs. MR PROVIEW REALTECH PRIVATE LIMITED                   | COMPANY PETITION IB (IBC)/1685(ND)2019      | IBC Under Sec 9                             |  |  | Wrong Filing                               |  |
| 3681 | 0710102108652019/8  | ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1874(ND)2019      | IBC Under Sec 9                             |  |  | Wrong Filing                               |  |
| 3682 | 0710102112142019/8  | RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES                           | COMPANY APPEAL(COMPANIES ACT)/612(ND)2019   | Sec 252 (3)                                 |  |  | Page 4,5,6 not clear                       |  |
| 3683 | 0710102150692019/2  | DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD            | COMPANY APPLICATION(IBC)/2588(PB)2019       | Sec 43(1) r/w Sec 44 (1)                    |  |  | Page 22,24,27,35,39,40 to 91,101 not clear |  |

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| 3684 | 0710102150692019/3 | DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD  | COMPANY APPLICATION(IBC)/2588(PB)2019          | Sec 43(1) r/w Sec 44 (1)                    |  |  | Page 27,29,35, 38 to 86, 102, 101 not clear   |  |
| 3685 | 0710200117292019/1 | R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED       | COMPANY PETITION IB (IBC)/266(ND)2019          | IBC under Sec 7                             |  |  | wrong Filing  |  |
| 3686 | 0710102003162020/1 | MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD & ORS                | COMPANY APPLICATION(COMPANIES ACT)/56(ND)2020  | Rule 11 of NCLT                             |  |  | sign missed of advocate in index  |  |
| 3687 | 0710102006982020/3 | KAPILA COLOURS PRIVATE LIMITED Vs. SAMTEX DESINZ PRIVATE LIMITED | COMPANY PETITION IB (IBC)/283(ND)2020          | IBC Under Sec 9                             |  |  | reply sign missed,pg-19,22,25,26 not clear,pg-30 repeated,true copy sign and stamp missed |  |
| 3688 | 0710102027782020/1 | GRID INFRATECH PVT LTD Vs. HYTHRO POWER CORPORATION LIMITED      | INTERLOCUTORY APPLICATION (I.B.C)/1738(PB)2020 | Sec 12(2)                                   |  |  | Wrong file application  |  |
| 3689 | 0710102061452019/3 | KAMAL KUMAR NEWAR Vs. NEWAR STEELS LTD.                          | COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019 | Application under any other provisions      |  |  | volume break after 200 pages,Index not proper to file.                                    |  |
| 3690 | 0710102091342019/2 | ANAND SONBHADRA Vs.  | COMPANY APPLICATION(IBC)/176(ND)2019           | Sec 12(2)                                   |  |  | Proof of service missed,pg-11-13 not clear and font small                                 |  |
| 3691 | 0710102109082019/2 | ANAND SONBHADRA Vs. DEPUTY COMMISSIONER OF INCOME TSX & ANR.     | COMPANY APPLICATION(IBC)/256(ND)2019           | Application under any other provisions- IBC |  |  | pg-14,15 blur   |  |
| 3692 | 0710102112142019/9 | RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES                 | COMPANY APPEAL(COMPANIES ACT)/612(ND)2019      | Sec 252 (3)                                 |  |  | Income tax service missed   |  |
| 3693 | 0710102122082019/3 | MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED   | COMPANY PETITION (COMPANIES ACT)/138(ND)2019   | Sec. 241(1),Sec. 242(4)                     |  |  | Wrong file application  |  |

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| 3694 | 0710102123522019/2  | BALRAM SINGH Vs. SONI INFRATECH PVT LTD                                       | COMPANY PETITION IB (IBC)/2239(ND)2019      | IBC under Sec 7                             |  |  | Wrong file application          |  |
| 3695 | 0710102134492019/1  | RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED                                       | COMPANY PETITION IB (IBC)/2952(ND)2019      | IBC Under Sec 9                             |  |  | wrong file application          |  |
| 3696 | 0710102424522018/19 | SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED       | COMPANY PETITION IB (IBC)/936(PB)2018       | IBC under Sec 7                             |  |  | Only 1 volume                   |  |
| 3697 | 0710102424522018/21 | SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED       | COMPANY PETITION IB (IBC)/936(PB)2018       | IBC under Sec 7                             |  |  | Wrong file application          |  |
| 3698 | 0710120007302018/55 | M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD. | COMPANY PETITION IB (IBC)/1059(ND)2018      | IBC Under Sec 9                             |  |  | pg-14,15 blur                   |  |
| 3699 | 0710102014422017/12 | IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED                     | COMPANY PETITION IB (IBC)/489(PB)2017       | IBC under Sec 7                             |  |  | Document not properly uploaded  |  |
| 3700 | 0710102016972020/2  | GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED                    | COMPANY PETITION IB (IBC)/475(ND)2020       | IBC under Sec 7                             |  |  | Wrong document type             |  |
| 3701 | 0710102017572020/2  | MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL LTD.                 | COMPANY PETITION IB (IBC)/491(ND)2020       | IBC Under Sec 9                             |  |  | true copy sign and stamp missed |  |
| 3702 | 0710102021292020/1  | SUNGIL INDIA PVT LTD Vs.  | INTERLOCATORY APPLICATION (IBC)/15(ND)2020  | Application under any other provisions- IBC |  |  | no supporting affidavit         |  |
| 3703 | 0710102023762020/1  | P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED            | COMPANY PETITION (COMPANIES ACT)/52(PB)2020 | Sec. 241(1),Sec. 242(4)                     |  |  | Wrong file application          |  |

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| 3704 | 0710102079752019/9  | K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/1121(ND)2019 | IBC Under Sec 9                             |  |  | Wrong file application  |  |
| 3705 | 0710102123712019/3  | ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.                            | COMPANY PETITION IB (IBC)/2516(ND)2019 | IBC Under Sec 9                             |  |  | Wrong file application  |  |
| 3706 | 0710102140272019/4  | CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED   | COMPANY PETITION IB (IBC)/2752(ND)2019 | IBC Under Sec 9                             |  |  | no supporting affidavit |  |
| 3707 | 0710200417922018/15 | M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED | COMPANY PETITION IB (IBC)/945(ND)2018  | IBC Under Sec 9                             |  |  | Only proof of service   |  |
| 3708 | 0710102014622020/1  | PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED                                | COMPANY APPLICATION(IBC)/9 62(ND)2020  | Application under any other provisions- IBC |  |  | Wrong file application  |  |
| 3709 | 0710102014622020/2  | PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED                                | COMPANY APPLICATION(IBC)/9 62(ND)2020  | Application under any other provisions- IBC |  |  | Wrong file application  |  |
| 3710 | 0710102017082020/1  | INDIA INFOLINE FINANCE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED              | COMPANY APPLICATION(IBC)/1 261(PB)2020 | Rule 11 of NCLT, 2016                       |  |  | Wrong file application  |  |
| 3711 | 0710102079752019/7  | K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/1121(ND)2019 | IBC Under Sec 9                             |  |  | Wrong file application  |  |
| 3712 | 0710102079752019/8  | K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/1121(ND)2019 | IBC Under Sec 9                             |  |  | Wrong file application  |  |
| 3713 | 0710102105712019/4  | BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD                    | COMPANY PETITION IB (IBC)/1905(ND)2019 | IBC under Sec 7                             |  |  | only proof of service   |  |



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| 3714 | 0710102117992019/3  | M/S DINESH SANITARY STORE Vs. KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED                | COMPANY PETITION IB (IBC)/2131(PB)2019 | IBC Under Sec 9                             |  |  | sign missed on reply                  |  |
| 3715 | 0710102148542019/7  | POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.                               | COMPANY PETITION IB (IBC)/248(ND)2020  | IBC Under Sec 9                             |  |  | wrong document upload                 |  |
| 3716 | 0710102156512019/5  | HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.                          | COMPANY PETITION IB (IBC)/3194(ND)2019 | IBC Under Sec 9                             |  |  | Wrong e fill                          |  |
| 3717 | 0710200417922018/2  | M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED | COMPANY PETITION IB (IBC)/945(ND)2018  | IBC Under Sec 9                             |  |  | wrong e fill                          |  |
| 3718 | 0710102008172020/1  | ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY          | COMPANY APPLICATION(IBC)/601(ND)2020   | Sec 60(5)                                   |  |  | wrong e fill                          |  |
| 3719 | 0710102022332020/1  | SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.                                 | COMPANY APPLICATION(IBC)/1387(ND)2020  | Application under any other provisions- IBC |  |  | wrong e fill                          |  |
| 3720 | 0710102024412020/1  | S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED                            | COMPANY PETITION IB (IBC)/623(ND)2020  | IBC Under Sec 9                             |  |  | Incomplete document no index          |  |
| 3721 | 0710102097212019/16 | SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD                         | COMPANY PETITION IB (IBC)/1617(ND)2019 | IBC Under Sec 9                             |  |  | Wrong e fill and incomplete documents |  |
| 3722 | 0710102114592019/8  | KKALPANA INDUSTIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE LIMITED                  | COMPANY PETITION IB (IBC)/2025(ND)2019 | Application under any other provisions- IBC |  |  | Document not in proper no index       |  |
| 3723 | 0710102147562019/3  | PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED                      | COMPANY PETITION IB (IBC)/3132(ND)2019 | IBC Under Sec 9                             |  |  | wrong e fill                          |  |

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| 3724 | 0710102007742019/6  | MUNISH KUMAR AGGARWAL PROP. M/S RL ENTERPRISES Vs. FLORA DYEING HOUSE PRIVATE LTD.               | COMPANY PETITION IB (IBC)/340(ND)2019          | IBC Under Sec 9 |  |  | Only proof of service   |  |
| 3725 | 0710102076412019/11 | ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT. LTD.  | COMPANY APPLICATION(IBC)/658(PB)2019           | Sec 60(5)       |  |  | Wrong e fill            |  |
| 3726 | 0710102079752019/10 | K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/1121(ND)2019         | IBC Under Sec 9 |  |  | wrong e fill            |  |
| 3727 | 0710102143202019/4  | SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID AVENUE PVT. LTD. | COMPANY PETITION IB (IBC)/2902(ND)2019         | IBC under Sec 7 |  |  | index missed            |  |
| 3728 | 0710102408922018/55 | STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD  | COMPANY PETITION IB (IBC)/50(PB)2018           | IBC under Sec 7 |  |  | proof of service missed |  |
| 3729 | 0710102008632020/5  | JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS LIMITED                                       | COMPANY PETITION IB (IBC)/321(ND)2020          | IBC Under Sec 9 |  |  | wrong e fill            |  |
| 3730 | 0710102009942020/5  | RJ PACKWELLS PVT. LTD. Vs. KARN LAMINATORS PVT. LTD.   | COMPANY PETITION IB (IBC)/433(ND)2020          | IBC Under Sec 9 |  |  | wrong e fill            |  |
| 3731 | 0710102015602020/1  | SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD   | COMPANY PETITION IB (IBC)/453(ND)2020          | IBC Under Sec 9 |  |  | Page 81 82 83 not clear |  |
| 3732 | 0710102019142020/2  | YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD   | COMPANY PETITION IB (IBC)/519(ND)2020          | IBC Under Sec 9 |  |  | page 102-112 not clear  |  |
| 3733 | 0710102024632020/2  | RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD.   | INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2020 | Regulation 33   |  |  | proof of service missed |  |

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| 3734 | 0710102029202020/1  | RAJKUMAR VINOD VACHHER Vs. M/S. MODERN CREDIT PVT. LTD.  | INTERLOCUTORY APPLICATION (I.B.C)/1854(ND)2020 | Application under any other provisions- IBC |  |  | Wrong e fill                        |  |
| 3735 | 0710102075122019/6  | ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD. | COMPANY PETITION IB (IBC)/879(ND)2019          | IBC Under Sec 9                             |  |  | wrong e fill                        |  |
| 3736 | 0710102075122019/7  | ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD. | COMPANY PETITION IB (IBC)/879(ND)2019          | IBC Under Sec 9                             |  |  | wrong e fill                        |  |
| 3737 | 0710102424522018/24 | SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED                              | COMPANY PETITION IB (IBC)/936(PB)2018          | IBC under Sec 7                             |  |  | 161-181,202-207not lear             |  |
| 3738 | 0710102011482020/1  | RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED Vs. MR RAJESH GUPTA                                 | COMPANY APPLICATION(COMPANIES ACT)/242()2020   | Rule 11 of NCLT, 2016                       |  |  | page 34-44,53-62 not clear.         |  |
| 3739 | 0710102116932019/2  | INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES   | COMPANY APPEAL(COMPANIES ACT)/634(ND)2019      | Sec 252 (1) - By Government Body            |  |  | pg 6 not clear and true copy missed |  |
| 3740 | 0710102125672019/9  | NOIDA TOLL BRIDGE COMPANY LIMITED Vs. BAYA WEAVER LIMITED  | COMPANY PETITION IB (IBC)/2428(PB)2019         | IBC Under Sec 9                             |  |  | APPLICATION UPLOAD IN ADDESTIONAL   |  |
| 3741 | 0710102128702019/4  | FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.                               | COMPANY PETITION IB (IBC)/2454(ND)2019         | IBC Under Sec 9                             |  |  | APPLICATION UPLOAD IN ADDESTIONAL   |  |
| 3742 | 0710102144852019/2  | D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI  | COMPANY APPLICATION(COMPANIES ACT)/862(ND)2019 | Sec 252 (1)                                 |  |  | pg NUMBERING MISSED                 |  |

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| 3743 | 0710102153032019/2  | PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED | INTERLOCATORY APPLICATION (IBC)/1556(ND)2019 | Application under any other provisions- IBC |  |  | PG- 10,12,22,23 NOT CLEARK                         |  |
| 3744 | 0710102156512019/6  | HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.                           | COMPANY PETITION IB (IBC)/3194(ND)2019       | IBC Under Sec 9                             |  |  | APPLICATION FILED IN ADDESTIONAL                   |  |
| 3745 | 0710102168862019/2  | GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA          | COMPANY APPEAL(COMPANIES ACT)/118(ND)2020    | Sec 252 (1)                                 |  |  | PG NUMBERING MISSED                                |  |
| 3746 | 0710102168862019/3  | GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA          | COMPANY APPEAL(COMPANIES ACT)/118(ND)2020    | Sec 252 (1)                                 |  |  | PG NUMBERING MISSED                                |  |
| 3747 | 0710102406842018/35 | L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD                                     | COMPANY PETITION IB (IBC)/694(PB)2018        | IBC under Sec 7                             |  |  | IRP REPORT FILE IN ADDESTIONAL                     |  |
| 3748 | 0710120004492018/28 | SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.                                  | COMPANY PETITION IB (IBC)/967(PB)2018        | IBC under Sec 7                             |  |  | VOL 1 MISSED AND UPLOAD AGAIN CORRECTLY VOLUME ISE |  |
| 3749 | 0710120007302018/56 | M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.           | COMPANY PETITION IB (IBC)/1059(ND)2018       | IBC Under Sec 9                             |  |  | PG- 24,35,36,38-46 NOT CLEAR                       |  |
| 3750 | 0710200425222018/1  | ASHOK KUMAR GARG Vs. RENUKA INFRA TECH PRIVATE LIMITED                                  | COMPANY PETITION (COMPANIES ACT)/166(ND)2017 | Sec. 241(1),Sec. 242(4)                     |  |  | TRUE COPY SING MISSED                              |  |
| 3751 | 0710102135052019/2  | M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED    | COMPANY PETITION IB (IBC)/2617(ND)2019       | IBC Under Sec 9                             |  |  | APPLICATION FILE IN ADDESTIONAL                    |  |
| 3752 | 0710102139062019/2  | ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED                                  | COMPANY PETITION IB (IBC)/2739(ND)2019       | IBC Under Sec 9                             |  |  | APPLICATION FILED IN ADDESTIONAL                   |  |

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| 3753 | 0710102001332020/7  | MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/150(ND)2020   | Sec 252 (3)                                 |  |  | PAGES CUT                            |  |
| 3754 | 0710102011422020/4  | HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.                   | COMPANY PETITION IB (IBC)/381(ND)2020       | ----IBC Under Sec 9                         |  |  | APPLICATION FILE INADDESTIONAL       |  |
| 3755 | 0710102012742020/2  | GAURAV KATHURIA Vs. RG RESIDENCY PRIVATE LIMITED                                | COMPANY PETITION IB (IBC)/401(PB)2020       | IBC Under Sec 9                             |  |  | REPLY'S FORMAT WRONG                 |  |
| 3756 | 0710102027852020/1  | SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED    | COMPANY PETITION IB (IBC)/677(PB)2020       | IBC Under Sec 9                             |  |  | PAGE 5,6 NOT CLEAR                   |  |
| 3757 | 0710102108872019/6  | ORIENT LINKS CO. LLC Vs. RAM KISHORE NAGARMAL MARKETING PVT. LTD.               | COMPANY PETITION IB (IBC)/1882(ND)2019      | IBC Under Sec 9                             |  |  | APPLICATION FILE IN AS A ADDESTIONAL |  |
| 3758 | 0710102138742019/2  | SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED                                | COMPANY PETITION IB (IBC)/2745(ND)2019      | IBC Under Sec 9                             |  |  | APPLICATION FILED AS A ADDESTIONAL   |  |
| 3759 | 0710102154282019/5  | MANISH SAINI Vs. JMD LIMITD   | COMPANY PETITION IB (IBC)/3163(ND)2019      | IBC under Sec 7                             |  |  | NO DOCS                              |  |
| 3760 | 0710102166182019/2  | AMARJIT SINGH CHATHA Vs. THREE C INFRATECH PVT LTD                              | COMPANY PETITION (COMPANIES ACT)/22(ND)2020 | Sec. 241(1),Sec. 242(4),Sec. 244(1)         |  |  | WRONG EFILE                          |  |
| 3761 | 0710102172242019/1  | RAJIV BAJAJ Vs. ANNIES APPAREL PVT LTD  | COMPANY APPLICATION(IBC)/81(PB)2020         | Application under any other provisions- IBC |  |  | PG 54-55 NOT CLEAR                   |  |
| 3762 | 0710120004492018/16 | SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.                          | COMPANY PETITION IB (IBC)/967(PB)2018       | IBC under Sec 7                             |  |  | WRONG EFILE                          |  |

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| 3763 | 0710102005642020/2 | SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD              | COMPANY PETITION IB (IBC)/261(ND)2020     | IBC Under Sec 9                  |  |  | WRONG EFILE             |  |
| 3764 | 0710102006902019/5 | STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP              | COMPANY PETITION IB (IBC)/365(ND)2019     | IBC Under Sec 9                  |  |  | SIGN MISSED             |  |
| 3765 | 0710102023752020/1 | CANDY ENTERPRISES PVT. LTD. Vs. FUNBARS HOSPITALITY PVT. LTD.      | COMPANY PETITION IB (IBC)/642(ND)2020     | IBC Under Sec 9                  |  |  | PG-4MISSED              |  |
| 3766 | 0710102024812020/1 | ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED | COMPANY PETITION IB (IBC)/610(PB)2020     | IBC under Sec 7                  |  |  | WRONG EFILE             |  |
| 3767 | 0710102024812020/2 | ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED | COMPANY PETITION IB (IBC)/610(PB)2020     | IBC under Sec 7                  |  |  | WRONG EFILE             |  |
| 3768 | 0710102030852020/1 | RENZON TECH PRIVATE LIMITED Vs. RADICAL SOLAR PRIVATE LIMITED      | COMPANY PETITION IB (IBC)/750(ND)2020     | IBC Under Sec 9                  |  |  | index missed            |  |
| 3769 | 0710102105952019/4 | CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED   | COMPANY PETITION IB (IBC)/1861(ND)2019    | IBC Under Sec 9                  |  |  | sign missed on annexure |  |
| 3770 | 0710102116932019/3 | INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES           | COMPANY APPEAL(COMPANIES ACT)/634(ND)2019 | Sec 252 (1) - By Government Body |  |  | pg 6-7 not clear        |  |
| 3771 | 0710102122482019/3 | S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP                 | COMPANY PETITION IB (IBC)/2866(ND)2019    | IBC Under Sec 9                  |  |  | WRONG EFILE             |  |
| 3772 | 0710102150902019/5 | PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.                 | COMPANY APPEAL(COMPANIES ACT)/864(ND)2019 | Sec 252 (3)                      |  |  | incomplete doc          |  |

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| 3773 | 0710102170832019/7  | INNOVATIVE FACILITY SOLUTIONS PVT. LTD Vs. REAL CARE BUILDING MAINTENANCE SERVICE PVT. LTD | COMPANY PETITION IB (IBC)/150(ND)2020                    | IBC Under Sec 9              |  |  | wrong index   |  |
| 3774 | 0710120006832018/14 | IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED                   | COMPANY PETITION IB (IBC)/1038(PB)2018                   | IBC under Sec 7              |  |  | incomplete doc  |  |
| 3775 | 0710200426982018/5  | M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD                               | COMPANY PETITION IB (IBC)/20(ND)2018                     | IBC Under Sec 9              |  |  | index missed and pg no 1 not clear                                      |  |
| 3776 | 0710204174062019/1  | NIBEDITA PATRA AND ANR. Vs. TOSHALI HOLIDAYS SERVICES PVT LTD AND ORS.                     | COMPANY PETITION (COMPANIES ACT)/179(ND)2019             | Sec. 241(1),Sec. 242(4)      |  |  | sign missed on every page   |  |
| 3777 | 0710102004032020/1  | MIDLAND VINCOM PRIVATE LIMITED Vs.   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2020 | Sec. 230-232 - Second Motion |  |  | pg 16 not clear   |  |
| 3778 | 0710102005012020/5  | BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD                                      | COMPANY PETITION IB (IBC)/294(ND)2020                    | IBC Under Sec 9              |  |  | index missed  |  |
| 3779 | 0710102071502019/3  | BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                | COMPANY APPEAL(COMPANIES ACT)/300(ND)2019                | Sec 252 (1)                  |  |  | Pg Not 1 & Income Tax Service Missing                                   |  |
| 3780 | 0710102083542019/12 | RAJ KUMAR DUBEY Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                          | COMPANY PETITION (COMPANIES ACT)/403(ND)2019             | Sec 252 (1)                  |  |  | Signature Missing in Index & Reply & Income Tax Service Missing / Reply |  |
| 3781 | 0710102122952019/7  | SUSHIL ENTERPRISES PRIVATE LIMITED Vs. UNIQUE PUBLISHERS (INDIA) PRIVATE LIMITED           | COMPANY PETITION IB (IBC)/2269(ND)2019                   | IBC Under Sec 9              |  |  | Wrong File / Application  |  |

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| 3782 | 0710102133412019/1 | SHAIKH NAFIS ANJUM Vs. GHAZIABAD DEVELOPMENT AUTHORITY   | COMPANY APPLICATION(IBC)/2100(PB)2019        | Sec 60(5)  |  |  | Wrong File / Report                               |  |
| 3783 | 0710102134682019/3 | AMIT MADAN Vs. ANSAL HI-TECH TOWNSHIPS LIMITED   | COMPANY PETITION IB (IBC)/2592(ND)2019       | IBC under Sec 7  |  |  | wrong file  |  |
| 3784 | 0710102158122019/2 | ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES & OTHERS(M/S. BRAHMAFORCES COM PVT. LTD) | COMPANY PETITION (COMPANIES ACT)/947(ND)2019 | Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body |  |  | Roc & Income Tax Service                          |  |
| 3785 | 0710102160562019/1 | ADITYA AHALAWAT Vs. FIITJEE LIMITED  | COMPANY PETITION IB (IBC)/75(ND)2020         | IBC Under Sec 9  |  |  | Index Missing/ Reply                              |  |
| 3786 | 0710102005182020/5 | DELHI MEDIART PRIVATE LIMITED Vs. SANYOG HEALTHCARE LIMITED  | COMPANY PETITION IB (IBC)/304(ND)2020        | IBC Under Sec 9  |  |  | Affidavit And Estamp Date Paper Not Match         |  |
| 3787 | 0710102006592019/4 | RATAN SINGH Vs. THEME EXPORT PVT LTD   | COMPANY PETITION IB (IBC)/323(ND)2019        | IBC Under Sec 9  |  |  | reply every pages signature missing               |  |
| 3788 | 0710102008952020/1 | VANSH INFRA SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI                                    | COMPANY APPEAL(COMPANIES ACT)/138(ND)2020    | Sec 252 (3)  |  |  | incomplete documents & index missing              |  |
| 3789 | 0710102009742020/3 | GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.                 | COMPANY PETITION IB (IBC)/128(ND)2020        | IBC Under Sec 9  |  |  | Signature Missing In Reply & Page 4 Not Clear     |  |
| 3790 | 0710102009902020/2 | LIC HOUSING FINANCE LIMITED Vs. M/S IREO WATERFRONT PRIVATE LIMITED                                      | COMPANY PETITION IB (IBC)/332(ND)2020        | IBC under Sec 7  |  |  | Signature Missing in Reply & Main Case No Missing |  |
| 3791 | 0710102012862020/4 | M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.                                     | COMPANY PETITION IB (IBC)/419(PB)2020        | IBC Under Sec 9  |  |  | wrong e-file                                      |  |



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| 3792 | 0710102018032020/3  | LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/566(PB)2020          | IBC under Sec 7                             |  |  | wrong document                      |  |
| 3793 | 0710102022332020/2  | SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.                   | COMPANY APPLICATION(IBC)/1387(ND)2020          | Application under any other provisions- IBC |  |  | Index Missing & Pagination Not Done |  |
| 3794 | 0710102024532020/1  | VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD. | COMPANY PETITION IB (IBC)/618( )2020           | IBC Under Sec 9                             |  |  | Signature Missing In Index          |  |
| 3795 | 0710102024532020/2  | VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD. | COMPANY PETITION IB (IBC)/618( )2020           | IBC Under Sec 9                             |  |  | Signature Missing In Index          |  |
| 3796 | 0710102025332020/1  | RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.                           | COMPANY PETITION IB (IBC)/630(ND)2020          | IBC Under Sec 9                             |  |  | wrong application                   |  |
| 3797 | 0710102028502020/1  | MR. LAVAKESH Vs.   | INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2020 | 22(3)(b)                                    |  |  | Page No Clear 1 to 3,6 to 7         |  |
| 3798 | 0710102079752019/11 | K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED                   | COMPANY PETITION IB (IBC)/1121(ND)2019         | IBC Under Sec 9                             |  |  | Document Not Upload Properly        |  |
| 3799 | 0710102095082019/3  | J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED            | COMPANY PETITION IB (IBC)/1587(ND)2019         | IBC Under Sec 9                             |  |  | Pagination Not Done & Wrong File    |  |
| 3800 | 0710102095082019/4  | J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED            | COMPANY PETITION IB (IBC)/1587(ND)2019         | IBC Under Sec 9                             |  |  | Pagination Not Done & Wrong File    |  |
| 3801 | 0710102119992019/11 | KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED        | COMPANY PETITION IB (IBC)/2322(ND)2019         | IBC under Sec 7                             |  |  | wrong File                          |  |

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| 3802 | 0710102144522019/2  | M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/2949(ND)2019                  | IBC Under Sec 9              |  |  | 14, 15 not clear page        |  |
| 3803 | 0710102146192019/7  | NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT. LTD.                                      | COMPANY PETITION IB (IBC)/3084(ND)2019                  | IBC Under Sec 9              |  |  | wrong doc upload             |  |
| 3804 | 0710102152382019/3  | AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/90(ND)2020                    | IBC Under Sec 9              |  |  | page numer missing           |  |
| 3805 | 0710102159752019/1  | SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED                | COMPANY APPLICATION(IBC)/2 778(PB)2019                  | Sec 30                       |  |  | wrong doc upload             |  |
| 3806 | 0710102159752019/2  | SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED                | COMPANY APPLICATION(IBC)/2 778(PB)2019                  | Sec 30                       |  |  | wrong doc upload             |  |
| 3807 | 0710102166652019/6  | UNION OF INDIA THROUGH SFIO Vs. TAVISHI ENTERPRISES PVT LTD                       | COMPANY PETITION (COMPANIES ACT)/32(ND)2020             | Sec. 271-273                 |  |  | service missing              |  |
| 3808 | 0710102170992019/7  | NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA) PRIVATE LIMITED   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2020 | Sec. 230-232 - Second Motion |  |  | document not properly upload |  |
| 3809 | 0710102137062019/6  | STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD | COMPANY PETITION IB (IBC)/2688(ND)2019                  | IBC Under Sec 9              |  |  | wrong document upload        |  |
| 3810 | 0710120007702018/20 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.               | COMPANY PETITION IB (IBC)/1071(ND)2018                  | IBC under Sec 7              |  |  | document wrong upload        |  |
| 3811 | 0710120007702018/21 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.               | COMPANY PETITION IB (IBC)/1071(ND)2018                  | IBC under Sec 7              |  |  | document wrong upload        |  |

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| 3812 | 0710102406262018/9  | LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED                      | COMPANY PETITION IB (IBC)/661(PB)2018          | IBC under Sec 7                  |  |  | wrong document upload        |  |
| 3813 | 0710120004132018/30 | PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD.               | COMPANY PETITION IB (IBC)/302(ND)2017          | IBC under Sec 7                  |  |  | wrong document upload        |  |
| 3814 | 0710102169762019/11 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                | COMPANY APPLICATION(IBC)/36(PB)2020            | Sec 60(5)                        |  |  | wrong doc upload             |  |
| 3815 | 0710102107222019/3  | IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD                  | COMPANY PETITION IB (IBC)/1794(ND)2019         | IBC Under Sec 9                  |  |  | wrong doc upload             |  |
| 3816 | 0710102028082020/1  | MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD. | COMPANY APPEAL(COMPANIES ACT)/224(ND)2020      | Sec 252 (3)                      |  |  | document properly upload     |  |
| 3817 | 0710102028092018/2  | INCOME TAX OFFICER WARD 4 2 Vs. ROC-BARTER CARD PRIVATE LIMITED       | COMPANY APPEAL(COMPANIES ACT)/1151(ND)2018     | Sec 252 (1) - By Government Body |  |  | Reject (wrong file name)     |  |
| 3818 | 0710102035812020/4  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.                        | COMPANY PETITION (COMPANIES ACT)/70(PB)2020    | Sec. 213,Sec. 241(1)             |  |  | wrong E-filing (application) |  |
| 3819 | 0710102062592020/1  | RAJNISH GUPTA Vs.   | INTERLOCUTORY APPLICATION (I.B.C)/2111(ND)2020 | Sec 60(5)                        |  |  | wrong E-filing               |  |
| 3820 | 0710102035812020/5  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.                        | COMPANY PETITION (COMPANIES ACT)/70(PB)2020    | Sec. 213,Sec. 241(1)             |  |  | wrong E-filing               |  |
| 3821 | 0710102006902019/7  | STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP                 | COMPANY PETITION IB (IBC)/365(ND)2019          | IBC Under Sec 9                  |  |  | wrong E-filing               |  |

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| 3822 | 0710102063532020/1  | MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.  | COMPANY APPLICATION(COMPANIES ACT)/281(ND)2020          | Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425           |  |  | sign on reply missed, true copy and sign missed. exemption application also move in this reply. |  |
| 3823 | 0710102115422019/9  | ACIT CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD. | COMPANY APPEAL(COMPANIES ACT)/615(ND)2019               | Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body |  |  | page no. 11-12 missed i.e. proof of service and 65-B Certificate                                |  |
| 3824 | 0710102031902020/4  | OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE LIMITED                                    | INTERLOCUTORY APPLICATION (I.B.C)/1990()2020            | Application under any other provisions- IBC                       |  |  | wrong E-filing  |  |
| 3825 | 0710102077242019/8  | BHARART CHUGH Vs. PD ADVISORY SERVICES L.L.P   | COMPANY PETITION IB (IBC)/1096(PB)2019                  | IBC under Sec 7   |  |  | Page 363, 365-367 missed and page 364, 368, 378 and 384 are not clear                           |  |
| 3826 | 0710102098562019/5  | ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED               | COMPANY PETITION IB (IBC)/1573(ND)2019                  | IBC Under Sec 10  |  |  | wrong e-filing  |  |
| 3827 | 0710102169762019/15 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED   | COMPANY APPLICATION(IBC)/36(PB)2020                     | Sec 60(5)   |  |  | sign on reply and index not numbered (fill).  |  |
| 3828 | 0710102062852020/1  | ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED   | INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020          | Sec 60(5)   |  |  | proof of service missed, true copy and sign missed  |  |
| 3829 | 0710102171852019/1  | INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES( SVP INFRAHOMES PVT.LTD.)                 | COMPANY APPEAL(COMPANIES ACT)/72(ND)2020                | Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body |  |  | Service MISSING/ (Vakalatnama & Memo Parties )  |  |
| 3830 | 0710102412382017/3  | M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.                                       | COMPANY PETITION IB (IBC)/343(ND)2017                   | IBC Under Sec 9   |  |  | Wrong File / Report Filed By Liquidtor  |  |
| 3831 | 0710102021332020/3  | GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD                                | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020 | Sec. 230-232, Sec 234   |  |  | Wrong File /Joint Petition  |  |

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| 3832 | 0710102023302020/1  | WHITE STUDIO ARCHITECTS Vs. FRANCHISE MANAGEMENT COMPANY PRIVATE LIMITED | COMPANY PETITION IB (IBC)/597(ND)2020                    | IBC Under Sec 9                |  |  | Proof of Service / Reply   |  |
| 3833 | 0710102001212020/7  | SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED      | COMPANY APPLICATION(IBC)/207(PB)2020                     | Sec 60(5)                      |  |  | Page Not Clear 54,55,125, Page No 67 Hindi Translate Missing etc / Reply                             |  |
| 3834 | 0710102070532020/1  | AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA                                   | INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020           | Sec 60(5)                      |  |  | Index Missing & Affidavit Missing & Signature Missing / Short Reply                                  |  |
| 3835 | 0710120007702018/36 | STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.      | COMPANY PETITION IB (IBC)/1071(ND)2018                   | IBC under Sec 7                |  |  | wrong File / Report Filed By irp   |  |
| 3836 | 0710102023002020/1  | SAWARMAL TIWARI Vs. AIMTECH INFRA LTD                                    | COMPANY PETITION IB (IBC)/633(ND)2020                    | IBC Under Sec 9                |  |  | Affidavit Missing  |  |
| 3837 | 0710102130002019/7  | M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.                                | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019 | Sub-section (I) of section 230 |  |  | Pagination Missing IN index  |  |
| 3838 | 0710102061312020/2  | MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED                    | INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020           | Sec 30                         |  |  | Written Submissions Every Pages signature Missing & True Copy Signature Missing / Written Submission |  |
| 3839 | 0710102078142019/16 | SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED                       | COMPANY APPLICATION(IBC)/703(PB)2019                     | 19(2)                          |  |  | One Page upload Only / Written Submission  |  |
| 3840 | 0710102158902019/7  | BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .        | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019 | Sec. 230-232, Sec 234          |  |  | Voume Will Divided After 200 Pages True Copy Signature   |  |
| 3841 | 0710102014502020/2  | VEKAS KUMAR GARG Vs. REDTOPAZ REAL ESTATE PVT. LTD.                      | COMPANY APPLICATION(IBC)/955(ND)2020                     | Rule 11 of NCLT, 2016          |  |  | True Copy Missing  |  |

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| 3842 | 0710102096972019/5  | AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED        | COMPANY PETITION IB (IBC)/1526(ND)2019         | IBC under Sec 7         |  |  | True Copy Signature Missing & Volume Will Be Divided After 200 Pages   |  |
| 3843 | 0710102159692019/4  | GLOBAL GATE CORPORATE SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES    | COMPANY PETITION (COMPANIES ACT)/973(ND)2019   | Sec 252 (1)             |  |  | Wrong Filed& Index missing & Pagination Missing /Urgent Application  |  |
| 3844 | 0710102117612019/13 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED               | COMPANY PETITION IB (IBC)/2122(ND)2019         | IBC under Sec 7         |  |  | Page No Clear 150 To 165 Not Clear File Have Doubt   |  |
| 3845 | 0710102029102020/1  | UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD                            | COMPANY PETITION IB (IBC)/762(ND)2020          | IBC under Sec 7         |  |  | court log Also But Documents Not Match Fully wrong Documents / Shwoing Petition  |  |
| 3846 | 0710102065852020/1  | ADHARSHILA COUNTRY HOMES PVT. LTD. Vs. 00                                     | INTERLOCUTORY APPLICATION (I.B.C)/2408(ND)2020 | Sec 60(5)               |  |  | Every Pages Signature Missing / Minutes Of Meeting   |  |
| 3847 | 0710102105962019/7  | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`                             | COMPANY PETITION (COMPANIES ACT)/110(PB)2019   | Sec. 241(1),Sec. 244(1) |  |  | Volume Wise Index Missing & Pg No 208 To 333 Pages Missing Pg No 418 To 447 Pages Are Missing & Volume 3 Index Missing / Reply |  |
| 3848 | 0710102030762018/3  | B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD                             | COMPANY PETITION IB (IBC)/1752(ND)2018         | IBC Under Sec 9         |  |  | wrong File / Report Filed By IRP   |  |
| 3849 | 0710102075772020/1  | M/S. SSMP INDUSTRIES LTD Vs. IAP COMPANY PRIVATE LIMITED                      | INTERLOCUTORY APPLICATION (I.B.C)/3116(ND)2020 | Rule 11 of NCLT, 2016   |  |  | wrong File / Report Filed By liquidtor   |  |
| 3850 | 0710102090872019/5  | ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED                            | COMPANY PETITION IB (IBC)/1359(ND)2019         | IBC under Sec 7         |  |  | True Copy Signature Missing in Annexure  |  |
| 3851 | 0710102025802018/16 | M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD | COMPANY PETITION IB (IBC)/1683(ND)2018         | IBC Under Sec 9         |  |  | wrong File   |  |

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| 3852 | 0710102117612019/16 | SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED                               | COMPANY PETITION IB (IBC)/2122(ND)2019                    | IBC under Sec 7         |  |  | Index Missing   |  |
| 3853 | 0710200411582018/6  | SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED                                       | COMPANY PETITION IB (IBC)/197(ND)2018                     | IBC under Sec 7         |  |  | Reply Every Pages Signature missing & True Copy Signature Missing & Two Reply Filed In One Diary No / Reply |  |
| 3854 | 0710102027422018/4  | JEEVANTIKA ORGANIC FARMING LLP Vs.  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/198(ND)2018 | Sec. 230-232, Sec 234   |  |  | Index Missing & Pagination Missing  |  |
| 3855 | 0710102158532019/3  | M/S RELIANCE COMMERCIAL FINANCE LTD Vs. VARDHMA ESTATES & DEVELOPERS PVT. LTD.                | COMPANY APPLICATION(IBC)/2782(PB)2019                     | 22(3)(b)                |  |  | wrong e-file  |  |
| 3856 | 0710102016872020/1  | COLLEGEDUNIA WEB PRIVATE LIMITED Vs. COMPARE POLICY INSURANCE WEB AGGREGATORS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/572(ND)2020                     | IBC Under Sec 9         |  |  | reply sign missed on every pages  |  |
| 3857 | 0710102105962019/8  | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`   | COMPANY PETITION (COMPANIES ACT)/110(PB)2019              | Sec. 241(1),Sec. 244(1) |  |  | true copy sign missed   |  |
| 3858 | 0710102105962019/9  | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`   | COMPANY PETITION (COMPANIES ACT)/110(PB)2019              | Sec. 241(1),Sec. 244(1) |  |  | true copy sign missed Same file   |  |
| 3859 | 0710102142612019/3  | AVINEESH MATTA Vs. KRISHAN BANSAL   | COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019            | Sec 30                  |  |  | wrong document  |  |
| 3860 | 0710102016052019/12 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED                             | COMPANY PETITION IB (IBC)/659(ND)2019                     | IBC under Sec 7         |  |  | document not clear  |  |
| 3861 | 0710102067062020/3  | K.K GOLYAN Vs. NULON INDIA  | COMPANY PETITION (COMPANIES ACT)/78(PB)2020               | Sec 241 (2)             |  |  | wrong efile   |  |

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| 3862 | 0710102000722018/9 | RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED                      | COMPANY PETITION IB (IBC)/361(PB)2018          | Application under any other provisions |  |  | wrong File Report Filed By Liquidtor    |  |
| 3863 | 0710102029062020/5 | ICICI BANK LIMITED Vs. DEHRADUN HIGHWAYS PROJECT LIMITED                                    | COMPANY PETITION IB (IBC)/725(ND)2020          | IBC under Sec 7                        |  |  | true copy sign missed                   |  |
| 3864 | 0710102035762020/2 | SUMIT BANSAL Vs. MOHINDER JAIN  | INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020 | Sec 60(5)                              |  |  | proof of service missed                 |  |
| 3865 | 0710102066952020/3 | STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.                            | INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2020 | Sec 60(5)                              |  |  | repy , and true copy sign missed        |  |
| 3866 | 0710102006892019/4 | PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA             | COMPANY APPEAL(COMPANIES ACT)/236(ND)2019      | Sec 252 (3)                            |  |  | Document not uploaded proper            |  |
| 3867 | 0710102034502018/2 | DY. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S INDUS AIRWAYS PRIVATE LIMITED | COMPANY APPEAL(COMPANIES ACT)/53(ND)2019       | Sec 252 (3) - By Government Body       |  |  | Page 2 Missed                           |  |
| 3868 | 0710102067862020/1 | CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED  | INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020 | Sec 66(1)                              |  |  | Page 116,117 not clear, page 120 Repeat |  |
| 3869 | 0710102068432020/1 | CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD  | INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020 | Sec 66(1)                              |  |  | Main Case Type Wrong                    |  |
| 3870 | 0710102078032020/5 | ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE LIMITED                                  | COMPANY PETITION (COMPANIES ACT)/94(ND)2020    | Sec. 241(1)                            |  |  | Wrong Document                          |  |
| 3871 | 0710102081402020/1 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD  | INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020 | Sec 60(5)                              |  |  | Wrong Main Case No.                     |  |



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| 3872 | 0710102081402020/2 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD        | INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020           | Sec 60(5)                              |  |  | Wrong Main Case No. & No sign on Written Submission              |  |
| 3873 | 0710102081402020/3 | SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD        | INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020           | Sec 60(5)                              |  |  | Wrong Main Case No. & no sign on Written Submission              |  |
| 3874 | 0710102082352020/1 | HEMANT KHANDELWAL Vs.                                 | COMPANY APPLICATION(COMPANIES ACT)/428(ND)2020           | Application under any other provisions |  |  | page no 43,44,47 not clear                                       |  |
| 3875 | 0710102082352020/2 | HEMANT KHANDELWAL Vs.                                 | COMPANY APPLICATION(COMPANIES ACT)/428(ND)2020           | Application under any other provisions |  |  | Page no. 43,47 not clear, no true copy                           |  |
| 3876 | 0710102082512020/2 | STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI | INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020           | Sec 60(5)                              |  |  | Documents not uploaded proper                                    |  |
| 3877 | 0710102143292019/4 | HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD       | COMPANY APPLICATION(IBC)/2448(PB)2019                    | Sec 60(5)                              |  |  | Wrong Document   |  |
| 3878 | 0710102147452019/3 | AKUATE INTERNET SERVICES LTD. Vs.                     | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/173(ND)2019 | Sec. 230-232, Sec 234                  |  |  | Document not uploaded proper                                     |  |
| 3879 | 0710102423182018/2 | STATE BANK OF INDIA Vs. M/S. METENERE LIMITED         | COMPANY PETITION IB (IBC)/639(PB)2018                    | IBC under Sec 7                        |  |  | Advance Service Missed   |  |
| 3880 | 0710102423182018/4 | STATE BANK OF INDIA Vs. M/S. METENERE LIMITED         | COMPANY PETITION IB (IBC)/639(PB)2018                    | IBC under Sec 7                        |  |  | Page no. 307 to 312 not clear, No sign in every page of petition |  |
| 3881 | 071020000622018/3  | RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD    | COMPANY PETITION IB (IBC)/1388(ND)2018                   | IBC Under Sec 9                        |  |  | not sign in reply  |  |

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| 3882 | 0710102019332020/1 | APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA                  | COMPANY PETITION IB (IBC)/514(ND)2020          | Section 95(1)                               |  |  | Wrong Document   |  |
| 3883 | 0710102027262018/5 | JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD      | COMPANY PETITION IB (IBC)/1756(PB)2018         | IBC under Sec 7                             |  |  | No Index   |  |
| 3884 | 0710102061222020/3 | PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD                    | COMPANY PETITION (COMPANIES ACT)/74(ND)2020    | Sec. 59,Sec. 241(1),Sec. 242(4)             |  |  | Proof of service not clear, No sign in reply   |  |
| 3885 | 0710102066302020/2 | M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD | INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020 | Sec 60(2)                                   |  |  | no index   |  |
| 3886 | 0710102067862020/2 | CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED                     | INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020 | Sec 66(1)                                   |  |  | No Index   |  |
| 3887 | 0710102068442020/2 | CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED                     | INTERLOCUTORY APPLICATION (I.B.C)/2578(PB)2020 | Sec 66(1)                                   |  |  | no index   |  |
| 3888 | 0710102073762020/1 | VIKRAM TULI Vs. ONE GROUP (CONSORTIUM)                             | INTERLOCUTORY APPLICATION (I.B.C)/3410(PB)2020 | Sec 60(5)                                   |  |  | no sign in reply   |  |
| 3889 | 0710102076482020/3 | REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED     | INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020 | Sec 60(5)                                   |  |  | Page no. 41,43,45,71,108,109,113,159,160 to 166,169 to 172,204 not clear, page 230, 231 missed |  |
| 3890 | 0710102076912020/1 | M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD                        | INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020 | Application under any other provisions- IBC |  |  | Wrong Document   |  |
| 3891 | 0710102082512020/3 | STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI               | INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020 | Sec 60(5)                                   |  |  | no Sign in written submission  |  |

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| 3892 | 0710102124112019/2  | AMIT AGARWAL Vs. BESTECH INDIA PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/2321(ND)2019      | IBC under Sec 7         |  |  | page 95-99,101 not clear  |  |
| 3893 | 0710102162062019/4  | NEERJA DUBEY & PUSHPA PRASHARA Vs. PARSVNATH DEVELOPERS LIMITED                       | COMPANY PETITION IB (IBC)/3385(ND)2019      | IBC under Sec 7         |  |  | true copy sign missed   |  |
| 3894 | 0710102165052019/4  | BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED                                  | COMPANY PETITION IB (IBC)/190(ND)2020       | IBC under Sec 7         |  |  | true copy sign missed   |  |
| 3895 | 0710102009892019/4  | OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI               | COMPANY APPEAL(COMPANIES ACT)/336(ND)2019   | Sec 252 (3)             |  |  | index missing   |  |
| 3896 | 0710102032072018/4  | ASHTBHUIJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED    | COMPANY PETITION IB (IBC)/5(ND)2019         | IBC Under Sec 9         |  |  | true copy sign missed   |  |
| 3897 | 0710102065952020/11 | DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.                                       | COMPANY PETITION (COMPANIES ACT)/77(ND)2020 | Sec. 241(1),Sec. 242(4) |  |  | Pg- 4 to 13 / 26 to 29 not clear                                  |  |
| 3898 | 0710120012082018/37 | SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD                                  | COMPANY PETITION IB (IBC)/1248(PB)2018      | IBC under Sec 7         |  |  | true copy missed & Reply With Final Report Also Filed Wrong Filed |  |
| 3899 | 0710102134492019/1  | RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED   | COMPANY PETITION IB (IBC)/2952(ND)2019      | IBC Under Sec 9         |  |  | wrong file application  |  |
| 3900 | 0710102173792019/3  | GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED       | COMPANY PETITION IB (IBC)/424(ND)2020       | IBC Under Sec 9         |  |  | Document Not Clear  |  |
| 3901 | 0710102014522020/1  | RATIONALHEADS TECHNOLOGIES PRIVATE LIMITED Vs. HARSHIT INFO SOLUTIONS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/482(ND)2020       | IBC Under Sec 9         |  |  | Index Missing   |  |

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| 3902 | 0710102016602020/2  | SUDHANSHU GUPTA Vs. ASHFAQ ALAM  | COMPANY APPLICATION(IBC)/1093(ND)2020     | 19(2)                 |  |  | wrong File  |  |
| 3903 | 0710102023502018/12 | ORIENTAL BANK OF COMMERCE Vs. M/S KMG A TO Z SYSTEMS PRIVATE LIMITED                             | COMPANY PETITION IB (IBC)/1644(PB)2018    | IBC under Sec 7       |  |  | Annexes Not Clear (Bank Statement Cut in Light Side ) |  |
| 3904 | 0710102126262019/11 | VINDAL STEEL Vs. FLEXPVT.LTD   | COMPANY PETITION IB (IBC)/2440(ND)2019    | IBC Under Sec 9       |  |  | Index Missing   |  |
| 3905 | 0710102161032019/3  | VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS. | COMPANY PETITION IB (IBC)/162(ND)2020     | IBC Under Sec 9       |  |  | Incomplete Document                                   |  |
| 3906 | 0710102004722019/22 | ORIENTAL BANK OF COMMERCE Vs. YAMUNA INFRADEVELOPERS PRIVATE LIMITED                             | COMPANY PETITION IB (IBC)/479(ND)2019     | IBC under Sec 7       |  |  | wrong File  |  |
| 3907 | 0710102168862019/3  | GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                   | COMPANY APPEAL(COMPANIES ACT)/118(ND)2020 | Sec 252 (1)           |  |  | PG NUMBERING MISSED                                   |  |
| 3908 | 0710102007952020/2  | SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED                                  | COMPANY APPLICATION(IBC)/574(ND)2020      | Rule 11 of NCLT, 2016 |  |  | wrong file  |  |
| 3909 | 0710102139062019/2  | ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/2739(ND)2019    | IBC Under Sec 9       |  |  | APPLICATION FILED IN ADDITIONAL wrong File            |  |
| 3910 | 0710102173552019/3  | BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED  | COMPANY APPLICATION(IBC)/115(ND)2020      | Rule 11 of NCLT, 2016 |  |  | Pagination Missing In Index                           |  |
| 3911 | 0710102071502019/3  | BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                      | COMPANY APPEAL(COMPANIES ACT)/300(ND)2019 | Sec 252 (1)           |  |  | Page No 1 Not Clear & Income Tax Service Missing      |  |

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| 3912 | 0710102172562019/4 | ALTICO CAPITAL INDIA LTD. Vs. ANIL BHALLA   | COMPANY PETITION IB (IBC)/207(ND)2020          | IBC under Sec 7                             |  |  | hard and soft amount cut 93-96 97-109 110-122   |  |
| 3913 | 0710102115252019/6 | M/S DHINGRA TRADING CO Vs. M/S AMAZING INDIA TV PVT. LTD.   | COMPANY PETITION IB (IBC)/2028(ND)2019         | IBC Under Sec 9                             |  |  | PAGE NUMBERING MISED AND 2PAGES ARE CUT   |  |
| 3914 | 0710102147942019/6 | ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD. | COMPANY APPLICATION(IBC)/8 56(ND)2019          | Sec 30                                      |  |  | Index page numbering not mention,Page number not mention,affidavit missed,vakalatnama missed,index not match with soft copy |  |
| 3915 | 0710102130352019/3 | MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE  | COMPANY APPLICATION(IBC)/1 289(ND)2019         | Sec 60(5)                                   |  |  | wrong e filing  |  |
| 3916 | 0710120011462018/2 | VIKRAM KAPUR & ORS. Vs. ATLAS CYCLES HARYANA LTD. & ORS   | COMPANY APPLICATION(COMPANIES ACT)/18(ND)2015  | Application under any other provisions      |  |  | wrong filing  |  |
| 3917 | 0710102030122020/1 | PANKAJ BATRA Vs. MR. ADITYA AGARWAL   | INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020 | Application under any other provisions- IBC |  |  | wrong e filing  |  |
| 3918 | 0710102030122020/2 | PANKAJ BATRA Vs. MR. ADITYA AGARWAL   | INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020 | Application under any other provisions- IBC |  |  | wrong e filing  |  |
| 3919 | 0710102149972019/3 | MOHD NAZIM KHAN Vs. GUNEET BHASIN   | COMPANY APPLICATION(IBC)/8 72(ND)2019          | Sec. 45 (1)                                 |  |  | wrong file  |  |
| 3920 | 0710102170342019/2 | VINAYAK JAIN Vs. REGISTRAR OF NCT OF DELHI  | COMPANY APPEAL(COMPANIES ACT)/42(ND)2020       | Sec 252 (3)                                 |  |  | wrong e filing  |  |
| 3921 | 0710102119722019/1 | CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED   | INTERLOCATORY APPLICATION (IBC)/1147(ND)2019   | Sec 60(5)                                   |  |  | wrong e filing  |  |

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| 3922 | 0710102119722019/2  | CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED                          | INTERLOCATORY APPLICATION (IBC)/1147(ND)2019    | Sec 60(5)                                   |  |  | wrong e filing                           |  |
| 3923 | 0710102119722019/3  | CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED                          | INTERLOCATORY APPLICATION (IBC)/1147(ND)2019    | Sec 60(5)                                   |  |  | wrong e filing                           |  |
| 3924 | 0710102021392020/1  | JAYRCON BUILDERS PRIVATE LIMITED Vs. TODAY HOMES NOIDA PRIVATE LIMITED | COMPANY APPLICATION(IBC)/1328(PB)2020           | Sec 60(5)                                   |  |  | wrong e filing                           |  |
| 3925 | 0710200412522017/19 | P K SALES COMPANY PVT. LTD. Vs.  | COMPANY PETITION IB (IBC)/417(ND)2017           | IBC Under Sec 10                            |  |  | wrong index,file not according to index. |  |
| 3926 | 0710102168612019/3  | MOBEINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES     | COMPANY APPEAL(COMPANIES ACT)/44(ND)2020        | Sec 252 (1)                                 |  |  | wrong file                               |  |
| 3927 | 0710200411352018/29 | M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD              | COMPANY PETITION IB (IBC)/846(ND)2018           | IBC Under Sec 9                             |  |  | wrong file application                   |  |
| 3928 | 0710102031562020/1  | RAKESH KUMAR JAIN Vs.  | INTERLOCUTORY APPLICATION (I.B.C)/1919( )2020   | Application under any other provisions- IBC |  |  | wrong file application                   |  |
| 3929 | 0710102158172019/4  | FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED                           | COMPANY PETITION IB (IBC)/3386(ND)2019          | IBC under Sec 7                             |  |  | wrong documnet                           |  |
| 3930 | 0710102415722018/30 | DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.       | COMPANY PETITION IB (IBC)/37(PB)2018            | IBC under Sec 7                             |  |  | Wrong file                               |  |
| 3931 | 0710102115902019/5  | AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL                            | COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019 | Rule 11 of NCLT                             |  |  | wrong file                               |  |

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| 3932 | 0710102000042020/1  | SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD  | COMPANY APPLICATION(IBC)/109(PB)2020                     | Application under any other provisions- IBC |  |  | STATUS REPORT FILLED IN ADDITIONAL           |  |
| 3933 | 0710120004072018/81 | PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/934(PB)2018                    | IBC under Sec 7                             |  |  | Index Missing and Pagination Missing         |  |
| 3934 | 0710102003492020/1  | GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                            | COMPANY APPEAL(COMPANIES ACT)/122(ND)2020                | Sec 252 (1)                                 |  |  | page 6,7 cut                                 |  |
| 3935 | 0710102097112019/18 | GEMINI SOLUTIONS PRIVATE LIMITED Vs. DECENT SURVEYORS PRIVATE LIMITED                  | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2019 | Sec. 230-232 - Second Motion                |  |  | PROOF OF SERVICE MISSED                      |  |
| 3936 | 0710120001682018/7  | BDR BUILDERS & DEVELOPERS PRIVATE LIMITED Vs. SHILPI CABLES PRIVATE LIMITED            | COMPANY PETITION IB (IBC)/461(PB)2017                    | IBC under Sec 7                             |  |  | wrong file                                   |  |
| 3937 | 0710102096652019/5  | GURUJANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE LIMITED               | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)2019  | Sub-section (l) of section 230              |  |  | WRONG FILE IA                                |  |
| 3938 | 0710102010492020/1  | HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED | COMPANY PETITION IB (IBC)/473(ND)2020                    | IBC Under Sec 9                             |  |  | INDEX MISSING                                |  |
| 3939 | 0710102013372020/4  | MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/414(PB)2020                    | IBC Under Sec 9                             |  |  | 138,139,146,147,172,180,183, 187 NOT VISIBLE |  |
| 3940 | 0710102024812020/3  | ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED                     | COMPANY PETITION IB (IBC)/610(PB)2020                    | IBC under Sec 7                             |  |  | index missing                                |  |

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| 3941 | 0710102109702019/9  | SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. SURYA DESIGN LINE PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1894(ND)2019       | IBC under Sec 7                        |  |  | WRONG FILE                              |  |
| 3942 | 0710200400962016/58 | SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATTELS PVT. LTD.                       | COMPANY PETITION (COMPANIES ACT)/103(ND)2016 | Application under any other provisions |  |  | WRONG DOC                               |  |
| 3943 | 0710200401412016/57 | SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.                       | COMPANY PETITION (COMPANIES ACT)/102(ND)2016 | Application under any other provisions |  |  | WRONG DOC                               |  |
| 3944 | 0710200401412016/58 | SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.                       | COMPANY PETITION (COMPANIES ACT)/102(ND)2016 | Application under any other provisions |  |  | WRONG DOC                               |  |
| 3945 | 0710200401412016/59 | SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.                       | COMPANY PETITION (COMPANIES ACT)/102(ND)2016 | Application under any other provisions |  |  | WRONG DOC                               |  |
| 3946 | 0710200401442016/58 | SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED                   | COMPANY PETITION (COMPANIES ACT)/104(ND)2016 | Application under any other provisions |  |  | wrong doc                               |  |
| 3947 | 0710200401442016/59 | SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED                   | COMPANY PETITION (COMPANIES ACT)/104(ND)2016 | Application under any other provisions |  |  | wrong doc                               |  |
| 3948 | 0710102000902020/1  | AMIT AGRAWAL Vs. SURINDER VASUDEVA   | COMPANY APPLICATION(IBC)/183(PB)2020         | 19(2)                                  |  |  | INDEX MISSING                           |  |
| 3949 | 0710102014352020/1  | DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                        | COMPANY APPEAL(COMPANIES ACT)/171(ND)2020    | Sec 252 (1)                            |  |  | 2,3,4 NOT CLEAR AND PAGE NUMBERING MISS |  |
| 3950 | 0710102028142020/1  | DURGA MOVIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI          | COMPANY APPEAL(COMPANIES ACT)/222(ND)2020    | Sec 252 (1)                            |  |  | 1,2 PAGE CUT AND PAGE NUMBERING MISSING |  |



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| 3951 | 0710102013802020/2 | SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES                           | COMPANY APPEAL(COMPANIES ACT)/169(ND)2020      | Sec 252 (1)              |  |  | ALL PAGES CUT                           |  |
| 3952 | 0710102013932020/1 | DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.    | COMPANY APPEAL(COMPANIES ACT)/220(ND)2020      | Sec 252 (3)              |  |  | ALL PAGES CUT                           |  |
| 3953 | 0710102015812020/1 | SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.  | COMPANY APPEAL(COMPANIES ACT)/213(ND)2020      | Sec 252 (1)              |  |  | ALL PAGES CUT                           |  |
| 3954 | 0710102016762020/1 | LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                   | COMPANY APPEAL(COMPANIES ACT)/199(ND)2020      | Sec 252 (1)              |  |  | ALL PAGES CUT                           |  |
| 3955 | 0710102024912020/1 | PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                    | COMPANY APPEAL(COMPANIES ACT)/223(ND)2020      | Sec 252 (3)              |  |  | TRUE COPY, PAGINATION AND P[AGES CUT    |  |
| 3956 | 0710102025062020/1 | FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/214(ND)2020      | Sec 252 (3)              |  |  | PAGINATION NOT MENTION,TRUE COPY MISSED |  |
| 3957 | 0710120003722018/7 | ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.                                  | COMPANY PETITION IB (IBC)/939(PB)2018          | IBC under Sec 7          |  |  | TRUE COPY MISSED                        |  |
| 3958 | 0710102066492020/3 | DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH                                   | COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020 | Sec. 213                 |  |  | document incomplete                     |  |
| 3959 | 0710102091932019/2 | GAIL (INDIA) LTD. Vs. ASIAN COLOUR COATED ISPAT LIMITED                          | COMPANY APPLICATION(IBC)/39(ND)2019            | Sec 60(5)                |  |  | page number missing document not proper |  |
| 3960 | 0710102120822019/7 | VIKRAM BAJAJ Vs. JASJIT SINGH SAWJNEY  | COMPANY APPLICATION(IBC)/1756(PB)2019          | Sec 43(1) r/w Sec 44 (1) |  |  | Wrong E-Filling                         |  |

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| 3961 | 0710102064702020/5  | ARUNAV PANKAJ Vs.  | INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020 | Sec 60(5)       |  |  | 91-94 135-144 158-163 207-209 not clear page true copy missed               |  |
| 3962 | 0710102016512020/1  | KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA                                 | COMPANY APPEAL(COMPANIES ACT)/204(ND)2020      | Sec 252 (3)     |  |  | No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service   |  |
| 3963 | 0710102066472020/1  | RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA      | COMPANY APPEAL(COMPANIES ACT)/268()2020        | Sec 252 (3)     |  |  | wrong e-filing  |  |
| 3964 | 0710102133712019/6  | RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA  | COMPANY APPLICATION(IBC)/2184(PB)2019          | Sec 66(1)       |  |  | 65-B Certificate missed and all respondents service missed                  |  |
| 3965 | 0710102016052019/11 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED                              | COMPANY PETITION IB (IBC)/659(ND)2019          | IBC under Sec 7 |  |  | 19-34,37,46,65-83,102-104 not clear page                                    |  |
| 3966 | 0710102722332018/12 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1665(PB)2018         | IBC under Sec 7 |  |  | Supporting affidavit missed with the documents and proof of service missed. |  |
| 3967 | 0710102074682020/1  | T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA                     | COMPANY APPEAL(COMPANIES ACT)/289()2020        | Sec 252 (3)     |  |  | Wrong document  |  |
| 3968 | 0710102064662020/2  | ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA              | COMPANY APPEAL(COMPANIES ACT)/251(ND)2020      | Sec 252 (3)     |  |  | e-stamp paper uttar pradesh 100 rupees                                      |  |

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| 3969 | 0710102016052019/12 | VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/659(ND)2019                    | IBC under Sec 7              |  |  | pg-30,31,34,54,57,65,67,68,69,76,77,78, not clear   |  |
| 3970 | 0710102019032020/2  | SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.) | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020 | Sec. 230-232 - Second Motion |  |  | Pag 125 to 128 not clear                            |  |
| 3971 | 0710102062212020/1  | CHATURANAN INDUSTRIES LIMITED Vs. NCJ INFRASTRUCTURE PRIVATE LIMITED   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/57(ND)2020  | Sec. 230-232, Sec 234        |  |  | index missing and document properly upload          |  |
| 3972 | 0710102035962020/2  | APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED  | COMPANY PETITION (COMPANIES ACT)/68(PB)2020              | Sec 241 (2)                  |  |  | SIGN MISSED   |  |
| 3973 | 0710102062852020/2  | ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED   | INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020           | Sec 60(5)                    |  |  | SIGN MISSED 1ST VOL AND VOL 221-269 PAGES NOT CLEAR |  |
| 3974 | 0710102151312019/24 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED  | COMPANY PETITION (COMPANIES ACT)/173(PB)2019             | Sec. 241(1)                  |  |  | PG 19-20 NOT CLEAR                                  |  |
| 3975 | 0710200410462018/21 | M/S. JAY ACE TECHNOLOGIES LTD. Vs. M/S. MICROMAX ENERGY LTD.   | COMPANY PETITION IB (IBC)/330(ND)2018                    | IBC Under Sec 9              |  |  | Wrong Documents                                     |  |
| 3976 | 0710102075952020/1  | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD  | INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020           | Sec 66(1)                    |  |  | Documents not uploaded proper                       |  |
| 3977 | 0710102076972020/1  | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD  | INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020           | Sec. 45 (1)                  |  |  | Document not uploaded proper                        |  |
| 3978 | 0710102105962019/9  | SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`  | COMPANY PETITION (COMPANIES ACT)/110(PB)2019             | Sec. 241(1),Sec. 244(1)      |  |  | Document not uploaded proper                        |  |

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| 3979 | 0710102142612019/3 | AVINEESH MATTA Vs. KRISHAN BANSAL  | COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019           | Sec 30                                      |  |  | Wrong Documents                |  |
| 3980 | 0710102035762020/2 | SUMIT BANSAL Vs. MOHINDER JAIN   | INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020           | Sec 60(5)                                   |  |  | Wrong Document                 |  |
| 3981 | 0710102076912020/1 | M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD  | INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020           | Application under any other provisions- IBC |  |  | Wrong Documents                |  |
| 3982 | 0710102082512020/3 | STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI  | INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020           | Sec 60(5)                                   |  |  | no Sign in Written Submission  |  |
| 3983 | 0710102143292019/5 | HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD  | COMPANY APPLICATION(IBC)/2448(PB)2019                    | Sec 60(5)                                   |  |  | Supporting Affidavit Missed    |  |
| 3984 | 0710102067482020/2 | RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED   | INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020           | Sec 60(5)                                   |  |  | affidavit and index is missing |  |
| 3985 | 0710102081362020/1 | ALD INFRA TECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA   | COMPANY APPEAL(COMPANIES ACT)/298()2020                  | Sec 252 (1)                                 |  |  | index is missing               |  |
| 3986 | 0710102001722020/5 | SANTOSH KAPOOR Vs. SUPERIOR RUBBER LIMITED   | COMPANY PETITION (COMPANIES ACT)/36(PB)2020              | Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)    |  |  | True copy sign missed          |  |
| 3987 | 0710102005122020/4 | UTPAL KANT Vs. SUPERTECH LIMITED   | COMPANY PETITION IB (IBC)/377(ND)2020                    | IBC Under Sec 9                             |  |  | Wrong filing                   |  |
| 3988 | 0710102019032020/2 | SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.) | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020 | Sec. 230-232 - Second Motion                |  |  | Pag 125 to 128 not clear       |  |

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| 3989 | 0710102030212020/1 | SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.                                   | INTERLOCUTORY APPLICATION (I.B.C)/1899()2020   | Application under any other provisions- IBC |  |  | Only one page wrong document             |  |
| 3990 | 0710102030212020/2 | SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.                                   | INTERLOCUTORY APPLICATION (I.B.C)/1899()2020   | Application under any other provisions- IBC |  |  | Only one page wrong document             |  |
| 3991 | 0710102135052019/2 | M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED     | COMPANY PETITION IB (IBC)/2617(ND)2019         | IBC Under Sec 9                             |  |  | Wrong file application                   |  |
| 3992 | 0710102009742020/2 | GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD. | COMPANY PETITION IB (IBC)/128(ND)2020          | IBC Under Sec 9                             |  |  | Wrong file application                   |  |
| 3993 | 0710102009742020/3 | GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD. | COMPANY PETITION IB (IBC)/128(ND)2020          | IBC Under Sec 9                             |  |  | sign on reply,proof of service not clear |  |
| 3994 | 0710102061192020/1 | MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED                                     | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020 | Sec 60(5)                                   |  |  | PAGE 40,58 NOT CLEAR                     |  |
| 3995 | 0710102061192020/2 | MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED                                     | INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020 | Sec 60(5)                                   |  |  | PAGE 40,58 NOT CLEAR                     |  |
| 3996 | 0710102146102019/5 | GMS AHMED SYED Vs. EICHER LTD  | COMPANY PETITION (COMPANIES ACT)/853(ND)2019   | Sec. 58(3)                                  |  |  | INCOMPLETE DOC                           |  |
| 3997 | 0710102077362020/1 | BRAHM DATT VERMA Vs. SAMRIDHI AUTOMATIONS PRIVATE LIMITED                                | INTERLOCUTORY APPLICATION (I.B.C)/3736()2020   | Application under any other provisions- IBC |  |  | INDEX MISSED                             |  |

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| 3998 | 0710102076912020/1  | M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD                                   | INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020          | Application under any other provisions- IBC |  |  | wrong efile                 |  |
| 3999 | 0710102008172020/1  | ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY | COMPANY APPLICATION(IBC)/601(ND)2020                    | Sec 60(5)                                   |  |  | progress report wrong efile |  |
| 4000 | 0710102076922020/1  | KUNAL SINGH Vs. AMEREX PRIVATE LIMITED  | INTERLOCUTORY APPLICATION (I.B.C)/3162(ND)2020          | Rule 11 of NCLT, 2016                       |  |  | index missed incomplete doc |  |
| 4001 | 0710102001172020/3  | SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS PRIVATE LIMITED    | COMPANY PETITION IB (IBC)/188(ND)2020                   | IBC Under Sec 9                             |  |  | index missed                |  |
| 4002 | 0710102001212020/9  | SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED           | COMPANY APPLICATION(IBC)/207(PB)2020                    | Sec 60(5)                                   |  |  | sign missed with true copy  |  |
| 4003 | 0710102008612020/1  | INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                     | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020 | Sec. 230-232, Sec 234                       |  |  | index missed                |  |
| 4004 | 0710102022662020/4  | GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD                             | COMPANY PETITION (COMPANIES ACT)/49(PB)2020             | Sec. 241(1)                                 |  |  | true copy sign              |  |
| 4005 | 0710102024812020/2  | ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED            | COMPANY PETITION IB (IBC)/610(PB)2020                   | IBC under Sec 7                             |  |  | wrong e fill                |  |
| 4006 | 0710102025252020/2  | GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD                             | COMPANY APPLICATION(COMPANIES ACT)/192(PB)2020          | Application under any other provisions      |  |  | wrong e fill                |  |
| 4007 | 0710102083112019/11 | PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.                     | COMPANY PETITION IB (IBC)/1164(ND)2019                  | IBC Under Sec 9                             |  |  | WRONG E FILL                |  |

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| 4008 | 0710102137862019/4  | CLEARMEDI HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (GEOLOGICAL CONSTRUCTIONS PVT. LTD.) | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/160(ND)2019 | Sec. 230-232, Sec 234  |  |  | DOC NOT PROPER INDEX                                |  |
| 4009 | 0710102139162019/6  | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD  | COMPANY PETITION (COMPANIES ACT)/157(ND)2019             | Sec. 241(1),Sec. 242(4),Application under any other provisions |  |  | TRUE COPY SIGN MISSED                               |  |
| 4010 | 0710200412652017/3  | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD   | COMPANY PETITION IB (IBC)/546(ND)2017                    | IBC Under Sec 9  |  |  | Progress Report-wrong e-filing                      |  |
| 4011 | 0710200412652017/4  | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD   | COMPANY PETITION IB (IBC)/546(ND)2017                    | IBC Under Sec 9  |  |  | Progress Report-wrong e-filing                      |  |
| 4012 | 0710200412652017/5  | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD   | COMPANY PETITION IB (IBC)/546(ND)2017                    | IBC Under Sec 9  |  |  | progress report -wrong e-filing                     |  |
| 4013 | 0710102002242020/10 | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED                                  | COMPANY APPLICATION(IBC)/274(PB)2020                     | Sec 60(5)  |  |  | Brief facts of written submission index is missing  |  |
| 4014 | 0710102002242020/9  | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED                                  | COMPANY APPLICATION(IBC)/274(PB)2020                     | Sec 60(5)  |  |  | Sign is missing on every page of written submission |  |
| 4015 | 0710102002622019/15 | ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD  | COMPANY PETITION IB (IBC)/248(ND)2019                    | IBC Under Sec 9  |  |  | pagination is missing                               |  |
| 4016 | 0710102009432019/8  | STRESSED ASSETS STABILISATION FUND Vs. SHREE BHOMIKA INTERNATIONAL LIMITED                           | COMPANY PETITION IB (IBC)/324(ND)2019                    | IBC under Sec 7  |  |  | Index is missing                                    |  |

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| 4017 | 0710102021292020/2  | SUNGIL INDIA PVT LTD Vs.   | INTERLOCATORY APPLICATION (IBC)/15(ND)2020     | Application under any other provisions- IBC |  |  | Valuation Report have to file as IA, Wrong e-filing                            |  |
| 4018 | 0710102027802020/3  | AJEET KUMAR SAXENA Vs. ANAND SONBHADRA                                   | INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020 | Rule 11 of NCLT, 2016                       |  |  | True copy and signature is missing   |  |
| 4019 | 0710102033412020/1  | RAJIV BAJAJ Vs. ANNIES APPAREL PRIVATE LIMITED                           | INTERLOCUTORY APPLICATION (I.B.C)/2021( )2020  | Application under any other provisions- IBC |  |  | Report have to file as IA, Wrong e-filing                                      |  |
| 4020 | 0710102066012020/1  | DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED          | INTERLOCUTORY APPLICATION (I.B.C)/2449(ND)2020 | Application under any other provisions- IBC |  |  | wrong e-filing   |  |
| 4021 | 0710102078142019/17 | SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED                       | COMPANY APPLICATION(IBC)/703(PB)2019           | 19(2)                                       |  |  | Doc not showing  |  |
| 4022 | 0710102079052019/3  | ATS SERVICES PVT. LTD. Vs. N.A   | COMPANY PETITION (COMPANIES ACT)/69(ND)2019    | Application under any other provisions      |  |  | Page 3 not clear   |  |
| 4023 | 0710102080182020/1  | ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE LIMITED               | COMPANY APPLICATION(COMPANIES ACT)/399( )2020  | Rule 11 of NCLT                             |  |  | Uncomplete doc   |  |
| 4024 | 0710102133212019/5  | CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.             | COMPANY PETITION IB (IBC)/2552(ND)2019         | IBC Under Sec 9                             |  |  | Wrong filing   |  |
| 4025 | 0710102009192020/3  | TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES | COMPANY APPEAL(COMPANIES ACT)/149(ND)2020      | Sec 252 (3)                                 |  |  | Income Tax Service Missed , Affidavit Missed, Page Nubering not Showing Clear  |  |
| 4026 | 0710102018082020/1  | ARUN BHARTI Vs. THE REGISTRAR OF COMPANIES                               | COMPANY APPEAL(COMPANIES ACT)/228(ND)2020      | Sec 252 (3)                                 |  |  | Income Tax Service Missed , Affidavit Missed, Page Numbering not Showing Clear |  |



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| 4027 | 0710102035812020/2  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.  | COMPANY PETITION (COMPANIES ACT)/70(PB)2020    | Sec. 213,Sec. 241(1) |  |  | Page 81,82,84 Cut                         |  |
| 4028 | 0710102035812020/3  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.  | COMPANY PETITION (COMPANIES ACT)/70(PB)2020    | Sec. 213,Sec. 241(1) |  |  | Document not uploaded proper              |  |
| 4029 | 0710102035812020/4  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.  | COMPANY PETITION (COMPANIES ACT)/70(PB)2020    | Sec. 213,Sec. 241(1) |  |  | Document not uploaded proper              |  |
| 4030 | 0710102035812020/5  | HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.  | COMPANY PETITION (COMPANIES ACT)/70(PB)2020    | Sec. 213,Sec. 241(1) |  |  | Document not uploaded proper              |  |
| 4031 | 0710102063842020/10 | TARUN BATRA Vs. RAMBHAJ JAIN  | INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020 | Sec 60(5)            |  |  | no Sign in written submission             |  |
| 4032 | 0710102065212020/2  | ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS  | INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020 | Sec 60(5)            |  |  | Page No 83,84,92,93,96,97,98,99 not Clear |  |
| 4033 | 0710102067942020/5  | M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN  | INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020 | Sec 60(5)            |  |  | File not uploaded proper                  |  |
| 4034 | 0710102068972020/4  | SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR   | INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020 | Sec 60(5)            |  |  | File not uploaded proper                  |  |
| 4035 | 0710102069912020/1  | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD  | INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020 | Sec 60(5)            |  |  | Page No. 32,34,36,38,40 in Hindi          |  |
| 4036 | 0710102071362020/1  | STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/279(ND)2020      | Sec 252 (3)          |  |  | File not upload proper                    |  |

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| 4037 | 0710102071762020/1  | STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED  | INTERLOCUTORY APPLICATION (I.B.C)/2863(ND)2020 | Sec 60(5)       |  |  | Supporting Affidavit Missed  |  |
| 4038 | 0710102083112019/12 | PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.   | COMPANY PETITION IB (IBC)/1164(ND)2019         | IBC Under Sec 9 |  |  | Document not upload proper   |  |
| 4039 | 0710102083192020/1  | REETESH KUMAR AGARWAL Vs. MICRO POWER TECHNOLOGY PVT LTD  | INTERLOCUTORY APPLICATION (I.B.C)/3545(ND)2020 | 19(2)           |  |  | Wrong Document               |  |
| 4040 | 0710102129312019/10 | LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ  | COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019 | Rule 11 of NCLT |  |  | No sign in annexures         |  |
| 4041 | 0710102070182020/1  | ALFATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES   | COMPANY APPEAL(COMPANIES ACT)/274(ND)2020      | Sec 252 (1)     |  |  | TRUE COPY SING MISSED        |  |
| 4042 | 0710102070532020/2  | AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA  | INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020 | Sec 60(5)       |  |  | INDEX MISSED UPLOAD PROPERLY |  |
| 4043 | 0710102073502020/3  | KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES | INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020 | Sec 60(5)       |  |  | TRUE COPY SING MISSED        |  |
| 4044 | 0710102076942020/1  | UJJAWAL GARMENTS PRIVATE LIMITED Vs.  | COMPANY APPEAL(COMPANIES ACT)/282(ND)2020      | Sec 252 (3)     |  |  | TRUE COPY SING MISSED        |  |
| 4045 | 0710102091032019/8  | AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/1404(ND)2019         | IBC under Sec 7 |  |  | INDEX MISSED                 |  |
| 4046 | 0710102112472019/10 | YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED  | COMPANY PETITION IB (IBC)/2013(ND)2019         | IBC Under Sec 9 |  |  | PG 20,21,22,24,25 NOT CLEAR  |  |

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| 4047 | 0710102112472019/9  | YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED | COMPANY PETITION IB (IBC)/2013(ND)2019                   | IBC Under Sec 9                        |  |  | PG 20,21,22,24,25 NOT CLEAR           |            |
| 4048 | 0710102129312019/11 | LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ   | COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019           | Rule 11 of NCLT                        |  |  | TRUE COPY MISSED & VOLUME BREAK       |            |
| 4049 | 0710120005252018/15 | GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.   | COMPANY PETITION IB (IBC)/560(ND)2018                    | Application under any other provisions |  |  | ALPPLICATION FILE IN ADDESTIONAL      |            |
| 4050 | 0710102071962020/1  | MGS SHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED                   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020 | Sec. 230-232 - Second Motion           |  |  | true copy sign missed                 |            |
| 4051 | 0710102083202020/1  | SATENDRA SINGH TOMAR Vs. KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.                            | COMPANY PETITION (COMPANIES ACT)/107(ND)2020             | Sec. 213                               |  |  | wrong file                            |            |
| 4052 | 0710102135052019/3  | M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED         | COMPANY PETITION IB (IBC)/2617(ND)2019                   | IBC Under Sec 9                        |  |  | wrong file                            |            |
| 4053 | 0710102171192019/9  | SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.   | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020  | Sec. 230-232 - Second Motion           |  |  | different document wrong file         |            |
| 4054 | 0710200404622018/6  | MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.                       | COMPANY PETITION IB (IBC)/589(PB)2018                    | IBC under Sec 7                        |  |  | wrong file                            |            |
| 4055 | 0710102407942018/18 | S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED        | COMPANY PETITION IB (IBC)/755(PB)2018                    | IBC under Sec 7                        |  |  | no doc                                | 14-09-2020 |
| 4056 | 0710102015092018/7  | MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED                               | COMPANY PETITION IB (IBC)/1383(PB)2018                   | IBC under Sec 7                        |  |  | Sign is missing on written submission | 15-09-2020 |

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| 4057 | 0710102132562019/7  | VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA  | COMPANY PETITION (COMPANIES ACT)/765(ND)2019   | Sec 252 (1)                                 |  |  | All pages are not clear              | 15-09-2020 |
| 4058 | 0710200412652017/6  | VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD                        | COMPANY PETITION IB (IBC)/546(ND)2017          | IBC Under Sec 9                             |  |  | Wrong e-filing                       | 12-09-2020 |
| 4059 | 0710102002242020/10 | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED           | COMPANY APPLICATION(IBC)/274(PB)2020           | Sec 60(5)                                   |  |  | Index is missing                     | 11-09-2020 |
| 4060 | 0710102002242020/7  | RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED           | COMPANY APPLICATION(IBC)/274(PB)2020           | Sec 60(5)                                   |  |  | True copy is missing on annexures    | 03-09-2020 |
| 4061 | 0710102008172020/1  | ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY | COMPANY APPLICATION(IBC)/601(ND)2020           | Sec 60(5)                                   |  |  | Wrong e-filing                       | 12-09-2020 |
| 4062 | 0710102014352020/2  | DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                     | COMPANY APPEAL(COMPANIES ACT)/171(ND)2020      | Sec 252 (1)                                 |  |  | wrong e-filing                       | 15-09-2020 |
| 4063 | 0710102015752019/2  | SURINDER KUMAR Vs.  | COMPANY APPLICATION(IBC)/148(ND)2019           | Application under any other provisions- IBC |  |  | True copy is missing on annexures    | 15-09-2020 |
| 4064 | 0710102031562020/1  | RAKESH KUMAR JAIN Vs.   |  | Application under any other provisions- IBC |  |  | File report as an IA, wrong e-filing | 10-09-2020 |
| 4065 | 0710102065512020/2  | SONIKA THUKRAL Vs. UNNATI FORTUNE HOLDINGS LIMITED                            | INTERLOCUTORY APPLICATION (I.B.C)/2616(PB)2020 | Sec 60(5)                                   |  |  | True Copy is missing                 | 15-09-2020 |
| 4066 | 0710102066382020/2  | CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD                            | COMPANY PETITION IB (IBC)/857(PB)2020          | IBC under Sec 7                             |  |  | Pagination is missing on index       | 15-09-2020 |

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| 4067 | 0710102066382020/3 | CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD                | COMPANY PETITION IB (IBC)/857(PB)2020          | IBC under Sec 7 |  |  | Pagination is missing on index          | 15-09-2020 |
| 4068 | 0710102068972020/4 | SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR | INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020 | Sec 60(5)       |  |  | Index is missing                        | 12-09-2020 |
| 4069 | 0710102069912020/1 | INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD                      | INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020 | Sec 60(5)       |  |  | NOT FOUND                               | 12-09-2020 |
| 4070 | 0710102072952020/1 | ANKITA MITHAL Vs. CHD DEVELOPERS                                  | COMPANY PETITION (COMPANIES ACT)/100(ND)2020   | Sec. 73(4)      |  |  | Index is missing                        | 15-09-2020 |
| 4071 | 0710102076382020/1 | ATUL MITTAL Vs. SANJAY JAIN                                       | INTERLOCUTORY APPLICATION (I.B.C)/3141(ND)2020 | 19(2)           |  |  | Application -wrong e-filing             | 15-09-2020 |
| 4072 | 0710102078592020/2 | HDFC BANK LTD. Vs. MR. ASHOK CHOPRA                               | INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020 | Sec 60(5)       |  |  | Sign on every page of Reply             | 15-09-2020 |
| 4073 | 0710102078592020/3 | HDFC BANK LTD. Vs. MR. ASHOK CHOPRA                               | INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020 | Sec 60(5)       |  |  | Sign is missing on every page of reply  | 15-09-2020 |
| 4074 | 0710102109492019/3 | KKR INDIA FINANCIAL SERVICES PVT LTD. Vs. KWALITY LIMITED         | COMPANY APPLICATION(IBC)/992(ND)2019           | Sec 60(5)       |  |  | PG-22-28 NOT CLEAR                      | 15-09-2020 |
| 4075 | 0710102141832019/5 | MANISH GUPTA Vs. TURTLE BOOKS PVT LTD                             | INTERLOCATORY APPLICATION (IBC)/2605(PB)2019   | Sec 30          |  |  | true copy sing                          | 15-09-2020 |
| 4076 | 0710102423182018/6 | STATE BANK OF INDIA Vs. M/S. METENERE LIMITED                     | COMPANY PETITION IB (IBC)/639(PB)2018          | IBC under Sec 7 |  |  | index missed sing missed client and adv | 15-09-2020 |

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| 4077 | 0710200408562018/10 | VISHWANATH BATHLA Vs. G R BATHLA PUBLICATIONS PRIVATE LIMITED   | COMPANY PETITION (COMPANIES ACT)/1(ND)2018     | Sec. 241(1),Sec. 242(4)                |  |  | pg 117 not clear   | 15-09-2020 |
| 4078 | 0710102065212020/2  | ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS  | INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020 | Sec 60(5)                              |  |  | pg -134-148 cut  | 12-09-2020 |
| 4079 | 0710102073502020/3  | KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES | INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020 | Sec 60(5)                              |  |  | prof of service missed && vol break                                    | 12-09-2020 |
| 4080 | 0710102075132020/2  | JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.  | INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020 | Sec 60(5)                              |  |  | application file in addestional wrong filing                           | 15-09-2020 |
| 4081 | 0710102076232020/4  | ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED                                  | INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020 | Sec 60(5)                              |  |  | PG-17 ,62,124, NOT CLEAR 352 CUT ,                                     | 15-09-2020 |
| 4082 | 0710102078142019/17 | SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED  | COMPANY APPLICATION(IBC)/703(PB)2019           | 19(2)                                  |  |  | TRUE COPY SING MISSED  | 11-09-2020 |
| 4083 | 0710102080082020/1  | AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES   | COMPANY APPEAL(COMPANIES ACT)/296(ND)2020      | Sec 252 (3)                            |  |  | PG-6,8,10,14,16,18,20,22,24,26,28,30,32,34 NOT CLEAR , WRONG AFFIDAVIT | 15-09-2020 |
| 4084 | 0710102092162019/11 | MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD   | COMPANY PETITION IB (IBC)/1696(ND)2019         | Sec. 58(3),Sec. 59                     |  |  | TRUE COPY SING MISSED  | 15-09-2020 |
| 4085 | 0710102163082019/2  | NITIN SRIVASTAVA Vs. MANISH GUPTA   | COMPANY APPLICATION(IBC)/2773(PB)2019          | Sec 60(2)                              |  |  | TRUE COPY SING MISSED  | 15-09-2020 |
| 4086 | 0710200000062017/10 | IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED  | COMPANY PETITION IB (IBC)/495(ND)2017          | Application under any other provisions |  |  | wrong e-filing   | 16-09-2020 |

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| 4087 | 710102019112020    | SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD<br>KIRAN UDYOG PVT LTD  | COMPANY PETITION<br>IB<br>(IBC)/528(ND)2020              | IBC Under Sec 9                                |  |  | wrong filing  | 21-09-2020 |
| 4088 | 0710102078242020/1 | ORATOR MARKETING PVT .LTD Vs.<br>SAMTEX DESINZ PVT LTD   | COMPANY PETITION<br>IB<br>(IBC)/908(ND)2020              | IBC under Sec 7                                |  |  | TRUE COPY SING EVERY PAGE<br>&& DEPONENT SING<br>MISSED AFFEDAVIT NOT<br>VERIFY | 17-09-2020 |
| 4089 | 0710102079492020/1 | CHANDRA PRAKASH Vs. RAVINDER<br>KUMAR  | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/3328(PB)202<br>0 | Sec 66(1)                                      |  |  | TRUE COPY SING EVERY PAGE   | 17-09-2020 |
| 4090 | 0710102163202019/4 | M/S. ESS AAR PACK Vs. M/S. RAYBAN<br>FOODS PRIVATE LIMITED   | COMPANY PETITION<br>IB<br>(IBC)/3433(ND)2019             | IBC Under Sec 9                                |  |  | PG 51 NOT CLEAR SAME DOC<br>UPLOAD IN OTHER DAIRY<br>NUMBER                     | 17-09-2020 |
| 4091 | 0710102163342019/3 | BRITE PAPER PRODUCTS Vs. RAYBAN<br>FOODS PRIVATE LIMITED   | COMPANY PETITION<br>IB<br>(IBC)/3430(ND)2019             | IBC Under Sec 9                                |  |  | PG 51 NOT CLEAR   | 17-09-2020 |
| 4092 | 0710102149722019/5 | SATKAR TERMINALS LIMITED Vs.<br>REGISTRAR OF COMPANIES   | INTERLOCATORY<br>APPLICATION<br>(IBC)/85(ND)2019         | Sec 33(1) (b) (i) to<br>(iii) r/w Sec 33(3)    |  |  | INDEX MISSED  | 18-09-2020 |
| 4093 | 0710102023592020/1 | ANIL AGARWAL Vs. INTERPARTS<br>MARKETING PRIVATE LIMITED   | COMPANY<br>APPLICATION(IBC)/1<br>502(ND)2020             | Application under any<br>other provisions- IBC |  |  | WRONG EFILE   | 21-09-2020 |
| 4094 | 0710102061532020/2 | VIA INTERACTIVE TECHNOLOGIES<br>PRIVATE LIMITED Vs. REGISTRAR OF<br>COMPANIES NCT OF DELHI & HARYANA | COMPANY<br>APPEAL(COMPANIES<br>ACT)/246(ND)2020          | Sec 252 (3)                                    |  |  | INDEX MISSED  | 21-09-2020 |
| 4095 | 0710102068862020/1 | PRABHAKAR BHARDWAJ Vs. MR.<br>CHANDER PRAKASH  | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/2643(PB)202<br>0 | Sec 60(5)                                      |  |  | VOL-2 BREAK   | 21-09-2020 |
| 4096 | 0710102079132020/3 | YES BANK LIMITED Vs. M/S OVERSEAS<br>PRIVATE LIMITED   | INTERLOCUTORY<br>APPLICATION<br>(I.B.C)/3309(ND)202<br>0 | Sec 60(5)                                      |  |  | wrong efileing  | 21-09-2020 |

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| 4097 | 0710102068752020/2  | MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED | INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020 | Sec 60(5)  |  |  | sign miss0710102068752020/2                  | 21-09-2020 |
| 4098 | 0710102117932019/2  | ANAND SAHOO Vs. SUPERTECH LIMITED  | COMPANY PETITION IB (IBC)/2186(ND)2019         | IBC under Sec 7  |  |  | SIGN MISSED                                  | 21-09-2020 |
| 4099 | 0710200409952018/6  | SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED  | COMPANY PETITION IB (IBC)/55(ND)2018           | IBC Under Sec 9  |  |  | index missed                                 | 21-09-2020 |
| 4100 | 0710200409952018/7  | SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED  | COMPANY PETITION IB (IBC)/55(ND)2018           | IBC Under Sec 9  |  |  | index missed                                 | 21-09-2020 |
| 4101 | 0710102030412020/1  | CHANDRA PRAKASH Vs. MR. MAHENDER KUMAR KHANDELWAL  | INTERLOCUTORY APPLICATION (I.B.C)/1848(ND)2020 | Sec 60(5)  |  |  | Page end signature missing                   | 22-09-2020 |
| 4102 | 710102079052019     | ATS SERVICES PVT. LTD. Vs. N.A   | COMPANY PETITION (COMPANIES ACT)/69(ND)2019    | Application under any other provisions                         |  |  | Wrong e-filing                               | 22-09-2020 |
| 4103 | 0710102093852019/1  | SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS                          | COMPANY PETITION (COMPANIES ACT)/94(PB)2019    | Sec. 213,Sec. 241(1),Sec. 242(4)                               |  |  | PAGE NUMBERING MISSED TRUE COPY SING MISSED  | 22-09-2020 |
| 4104 | 0710102128122019/7  | TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED                                 | COMPANY PETITION IB (IBC)/2417(ND)2019         | IBC Under Sec 9  |  |  | APPLICATION FILE IN ADDESTIONAL WRONG FILING | 22-09-2020 |
| 4105 | 0710102139162019/10 | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD  | COMPANY PETITION (COMPANIES ACT)/157(ND)2019   | Sec. 241(1),Sec. 242(4),Application under any other provisions |  |  | INDEX MISSED                                 | 22-09-2020 |
| 4106 | 0710102139162019/9  | MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD  | COMPANY PETITION (COMPANIES ACT)/157(ND)2019   | Sec. 241(1),Sec. 242(4),Application under any other provisions |  |  | PG-45,47-50 NOT CLEAR                        | 16-09-2020 |



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| 4107 | 0710102146482019/5  | TEK TRAVELS PRIVATE LIMITED Vs. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED                 | COMPANY PETITION IB (IBC)/2968(ND)2019                  | IBC Under Sec 9       |  |  | APPLICATION FILE IN ADDESTIONAL WRONG FILING | 22-09-2020 |
| 4108 | 0710102151312019/33 | EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED   | COMPANY PETITION (COMPANIES ACT)/173(PB)2019            | Sec. 241(1)           |  |  | AFFIDAVIT VERIFIED DATE MISSED               | 22-09-2020 |
| 4109 | 0710102166692019/4  | UMESH GARG Vs. BANK OF BARODA   | COMPANY APPLICATION(IBC)/2861(PB)2019                   | Sec 60(5)             |  |  | AFFIDAVIT VERIFIED DATE MISSED               | 22-09-2020 |
| 4110 | 0710102007572019/9  | ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.                              | COMPANY PETITION IB (IBC)/449(PB)2019                   | IBC under Sec 7       |  |  | INDEX MISSED                                 | 22-09-2020 |
| 4111 | 0710102007612020/3  | FOCUS BUILDWELL PRIVATE LIMITED Vs.   | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2020 | Sec. 230-232, Sec 234 |  |  | TRUE COPY SING MISSED                        | 22-09-2020 |
| 4112 | 0710102011862020/2  | MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA | COMPANY APPEAL(COMPANIES ACT)/157(ND)2020               | Sec 252 (1)           |  |  | FILE AS A APPLICATION                        | 22-09-2020 |
| 4113 | 0710102018582020/2  | AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED                    | COMPANY PETITION IB (IBC)/497(ND)2020                   | IBC Under Sec 9       |  |  | INDEX MISSED SERVICE MISSED                  | 22-09-2020 |
| 4114 | 0710102028842020/1  | SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.                     | INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020          | Sec 60(5)             |  |  | NOT UPLOAD PROPERLY                          | 22-09-2020 |
| 4115 | 0710102079132020/4  | YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED                                     | INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020          | Sec 60(5)             |  |  | wrong e-fill                                 | 22-09-2020 |
| 4116 | 0710102409572018/4  | USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.   | COMPANY PETITION IB (IBC)/486(PB)2018                   | IBC under Sec 7       |  |  | pg 14-18 not clear                           | 22-09-2020 |

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| 4117 | 0710102033072020/1 | RELIGARE FINVEST LIMITED Vs. PARSVNATH DEVELOPERS LIMITED                   | COMPANY PETITION IB (IBC)/959(ND)2020          | IBC under Sec 7 |  |  | Wrong e-file Document (Application Filed)  | 24-09-2020 |
| 4118 | 0710102068392020/5 | HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION                                     | COMPANY PETITION (COMPANIES ACT)/89(ND)2020    | Sec. 241(1)     |  |  | No index, true copy sign missed  | 24-09-2020 |
| 4119 | 0710102082882020/1 | AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.                                | INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020 | Sec. 12A        |  |  | NO Index , NO Pagination   | 24-09-2020 |
| 4120 | 0710102107652019/7 | TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED   | COMPANY PETITION IB (IBC)/1808(ND)2019         | IBC under Sec 7 |  |  | No documents uploaded  | 24-09-2020 |
| 4121 | 0710102160992019/5 | IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED       | COMPANY PETITION IB (IBC)/3(ND)2020            | IBC under Sec 7 |  |  | True copy sign missed  | 24-09-2020 |
| 4122 | 0710102009832019/5 | M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.        | COMPANY PETITION IB (IBC)/364(ND)2019          | IBC Under Sec 9 |  |  | NO Index , NO Pagination, No affidavit, no memo of parties, Brief Synopsis, True copy sign | 24-09-2020 |
| 4123 | 0710102025572018/6 | FLEXITUFF VENTRUES INDERNATIONAL LIMITED Vs. TREND FLORRING PRIVATE LIMITED | COMPANY PETITION IB (IBC)/1694(ND)2018         | IBC Under Sec 9 |  |  | page no. 16 to 35 page cut   | 24-09-2020 |
| 4124 | 0710102032752018/8 | MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED   | COMPANY PETITION (COMPANIES ACT)/144(ND)2016   | Section 420     |  |  | True Copy Sign is missing in whole documents   | 24-09-2020 |
| 4125 | 0710102033472020/2 | GAYATRI STEELS Vs. ASPG INFRASTRUCTURES PRIVATE LIMITED                     | COMPANY PETITION IB (IBC)/795(ND)2020          | IBC Under Sec 9 |  |  | True copy sign missing   | 24-09-2020 |
| 4126 | 0710102036082020/1 | PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED          | COMPANY PETITION IB (IBC)/899(ND)2020          | IBC under Sec 7 |  |  | True copy sign missed on annexure  | 24-09-2020 |

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| 4127 | 0710102063872020/2  | CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED                  | COMPANY PETITION IB (IBC)/834(PB)2020          | IBC under Sec 7                        |  |  | True Copy sign missing  | 24-09-2020 |
| 4128 | 0710102068392020/6  | HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION   | COMPANY PETITION (COMPANIES ACT)/89(ND)2020    | Sec. 241(1)                            |  |  | Index is missing, True copy sign is missing in whole document | 24-09-2020 |
| 4129 | 0710102068942020/4  | ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED  | COMPANY PETITION (COMPANIES ACT)/86(ND)2020    | Sec. 213,Sec. 241(1),Sec. 242(4)       |  |  | Wrong e-filing  | 24-09-2020 |
| 4130 | 0710102075952020/2  | SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD   | INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020 | Sec 66(1)                              |  |  | page no. 25 to 42 small fonts and data is not cleared         | 24-09-2020 |
| 4131 | 0710102079052019/3  | ATS SERVICES PVT. LTD. Vs. N.A  | COMPANY PETITION (COMPANIES ACT)/69(ND)2019    | Application under any other provisions |  |  | Wrong application filed , small fonts and unreadable data     | 24-09-2020 |
| 4132 | 0710102081722020/1  | KHOBSURAT CRAFTS PVT. LTD. Vs. REGISTRAR OF COMPANIES   | COMPANY APPLICATION(COMPANIES ACT)/422(ND)2020 | Rule 11 of NCLT                        |  |  | document not properly upload                                  | 24-09-2020 |
| 4133 | 0710102100492019/3  | HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES                                    | COMPANY APPEAL(COMPANIES ACT)/605(ND)2019      | Sec 252 (3)                            |  |  | page no. 18 to 20 translate missing                           | 24-09-2020 |
| 4134 | 0710102103352019/17 | MAYOGA INVESTMENT LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED                                    | COMPANY PETITION IB (IBC)/1731(ND)2019         | IBC under Sec 7                        |  |  | page no. 25 to 42, small fonts and uncleared data.            | 24-09-2020 |
| 4135 | 0710102108652019/10 | ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED                    | COMPANY PETITION IB (IBC)/1874(ND)2019         | IBC Under Sec 9                        |  |  | Wrong filed application, true copy sign missing               | 24-09-2020 |
| 4136 | 710102123382019     | KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | COMPANY APPEAL(COMPANIES ACT)/666(ND)2019      | Sec 252 (3)                            |  |  | Wrong filed   | 24-09-2020 |

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| 4137 | 0710102161722019/6  | SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.                       | COMPANY PETITION<br>IB<br>(IBC)/3372(ND)2019 | IBC under Sec 7 |  |                        | page no. 13 unreadable data,<br>page no. 16 tickets are not<br>cleared                            | 24-09-2020 |
| 4138 | 0710120003722018/10 | ORIENTAL BANK OF COMMERCE Vs.<br>SIKKA PAPERS LTD.                           | COMPANY PETITION<br>IB<br>(IBC)/939(PB)2018  | IBC under Sec 7 |  |                        | page no. 30, 31.<br>35,41,48,53,55,56,57,58,59,60<br>to 65, 90,99,116,124 data is<br>not cleared, | 03-09-2020 |
| 4139 | 0710120003722018/7  | ORIENTAL BANK OF COMMERCE Vs.<br>SIKKA PAPERS LTD.                           | COMPANY PETITION<br>IB<br>(IBC)/939(PB)2018  | IBC under Sec 7 |  |                        | True Copy Sign Missing  | 10-09-2020 |
| 4140 | 0710120003722018/8  | ORIENTAL BANK OF COMMERCE Vs.<br>SIKKA PAPERS LTD.                           | COMPANY PETITION<br>IB<br>(IBC)/939(PB)2018  | IBC under Sec 7 |  |                        | page no. 116 is not clear.  | 03-09-2020 |
| 4141 | 0710120003722018/9  | ORIENTAL BANK OF COMMERCE Vs.<br>SIKKA PAPERS LTD.                           | COMPANY PETITION<br>IB<br>(IBC)/939(PB)2018  | IBC under Sec 7 |  |                        | True Copy Sign missing in<br>whole documents  | 03-09-2020 |
| 4142 | 0710200404622018/6  | MACRO LEAFIN PRIVATE LIMITED Vs.<br>PRADEEP DOWNHOLD EQUIPMENTS PVT.<br>LTD. | COMPANY PETITION<br>IB<br>(IBC)/589(PB)2018  | IBC under Sec 7 |  |                        | Wrong filed application   | 12-09-2020 |
| 4143 | 0710200420362018/51 | PALLAVI JOSHI BAKHRU CREDITOR Vs.<br>UNIVERSAL BUILDWELL PVT. LTD.           | COMPANY PETITION<br>IB<br>(IBC)/456(ND)2018  | IBC under Sec 7 |  |                        | Page no. 3, 4, 5 are missing  | 01-09-2020 |
| 4144 | 710102007222019     | Punjab National Bank V/s. General Power<br>Company Pvt. Ltd.                 | IB/637/PB/2018                               |                 |  | Dhir & Dhir Associates | [Hard+Soft]-Advance Service /<br>Application Not Signed   | 30-Jan-19  |
| 4145 | 710102009802019     | APPL Industries Ltd. V/s. Auto Décor Pvt.<br>Limited                         | IB/530/ND/2018                               |                 |  | M.P SAHAY              | [Hard+Soft]-Advance Service   | 08-Feb-19  |
| 4146 | 710102004572019     | Rameshwar Petrol Centre V/s.<br>Brahmaputra Infrastructure Limited           | Section-9                                    |                 |  | Subhash Mahangare      | E-Stamp Paper With Affidavit /<br>MOA With E-Stamp / 3Rs. Court<br>Fees / 10Rs. Welfare           | 23-Jan-19  |

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| 4147 | 710102013072019    | Standard Chartered Bank V/s. Woolways (India) Limited                                 | IB/29/ND/2018   |  |  | Yogesh Goyal    | [Hard+Soft]-Sign On Application / True Copy Sign / Vakalatnama / Pg Not Clear-15-16,9,95-97 / Volume Break | 19-Feb-19 |
| 4148 | 0710102024652018/4 | MADHUMEET KAUR VS LA MARCA KNOWLADGE AND SERVICES PVT.LTD                             | APPLICATION     |  |  | CHHANDA DAS     | OBJECTION- 1000/- DD MISSED, PAGE 2,3 CUT AND 10,4 NOT CLEAR   | 06-Mar-19 |
| 4149 | 710102012332019/1  | Mohit Kalkhande V/s. Set Sanayi Elektrik Tesisat Taahut VE Ticaret India Pvt. Limited | IB/461/2019     |  |  | Amit Srivastava | [Hard+Soft]-Advance Service / E-Stamp Paper Wrong Date   | 11-Mar-19 |
| 4150 | 710102062032019    | Power2SME Pvt. Ltd. V/s. Gandhi Springs Pvt. Ltd.                                     | IB/137/ND/2018  |  |  | Sunder Khatri   | [Hard+Soft]-A4 Size Pg-16-130 / Pg Not Clear-37-47,58-65,117 / MOA With 20Rs. E-Stamp Paper                | 15-Mar-19 |
| 4151 | 710102060902019/1  | Liz Investments Pvt. Ltd. V/s. Far Pavilions Tours & Travels Pvt. Ltd.                | CP. No.44/2005  |  |  | Mahesh Agarwal  | [Hard+Soft]-Wrong Arrange-28,41,43,76,130 / True Copy Sign / Supporting Affidavit                          | 28-Mar-19 |
| 4152 | 710102078082019    | Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited                     | IB/456/ND/2018  |  |  | Himanshu Kapoor | [Hard+Soft]-Pg Not Clear-19-20 / Missing Pg-48-49,62   | 12-Apr-19 |
| 4153 | 710102078102019    | Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited                     | IB/456/ND/2018  |  |  | Himanshu Kapoor | [Hard+Soft] Missing Pg-114 / Repeated Pg-120   | 12-Apr-19 |
| 4154 | 710102078092019    | Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited                     | IB/456/ND/2018  |  |  | Himanshu Kapoor | [Hard+Soft]-Translate Pg-48,65,69  | 12-Apr-19 |
| 4155 | 710102006732019    | Technologies Plus India Pvt. Ltd. V/s. ROC  | Section-252     |  |  | Nitika Goel     | Two Volumes Missing  | 29-Jan-19 |
| 4156 | 710102093752019    | SICOM Ltd. V/s. Udayraj Patwardhan  | IB/1083/PB/2018 |  |  | Rajpal Singh    | Document Not Upload  | 04-Jun-19 |

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| 4157 | 710102097202019   | GJ Lifestyle Management Pvt. Ltd. V/s. Adone Hotels & Hospitality Ltd. | IB/1792/ND/18              |  |  | Rohit Sharma         | [Soft]-Index Not Properly / Document Not Uploaded  | 20-Jun-19 |
| 4158 | 710102076632019   | Delifresh Foods India Pvt. Ltd. V/s. Vemalatha & Ors.                  | Section-245/242/447        |  |  | Mani Bhushan Sinha   | [Hard+Soft]-Pg Not Clear-224-241,104-109,112,114,116-118,125,152 / DD-3,500  | 16-Jul-19 |
| 4159 | 710102104172019   | Aditi Engineering V/s. Tecpro Engineers Ltd.                           | IB/300/PB/17               |  |  | S.K Sharma           | Document Not Upload  | 17-Jul-19 |
| 4160 | 710102092532019/1 | BL Kashyap & Sons Ltd. V/s. Earth Infrastructure Ltd.                  | IB/401/ND/17               |  |  | Rakesh Kumar         | [Hard+Soft]-Pg Not Clear-52,54,55,58,72,89-94, / Missing-65 / [Soft]-Whitner Pg-12-28  | 31-Jul-19 |
| 4161 | 710102107992019   | Great India Creative Pvt Ltd   | 1st Motion Section-230-232 |  |  | Ashish Middha        | [Hard]-Missing-277-503 / Vakalatnama / Pg Cut-167,226 / [Soft]-Blur Pg-151-169,211-231   | 07-Aug-19 |
| 4162 | 710102079912019/4 | JMS Steel & Power Corporation V/s. S.T Constructions Pvt. Ltd.         | IB/1049/ND/19              |  |  | Adarsh Kumar Tiwari  | [Hard+Soft]-Pg Not Clear-345,355,358,368,373,382,393,399,404,409,414,471,477,484,493,502,506,513,516 / Wrong Arrange-380 etc.... | 29-Aug-19 |
| 4163 | 710102096432019/2 | Anurag Chandra V/s. Affinity Beauty Salon Pvt. Ltd.                    | IB/786/PB/18               |  |  | Ranjana Roy Gawai    | [Hard]-Missing-48  | 30-Aug-19 |
| 4164 | 710102119962019   | Timex Group India Ltd. V/s. A.K Landcon Pvt. Ltd.                      | Section-9                  |  |  | Suwarn Rajan Chauhan | [Hard+Soft]-Missing-40 / Pg Not Clear-164,177,187,188,190,192-203,205,312,313, / Pg Cut-171-172                                  | 05-Sep-19 |
| 4165 | 710102003222019   | Elvi Corporation India Pvt. Ltd. V/s. Shiva Auto Car India Pvt. Ltd.   | Section-9                  |  |  | Ayush Sharma         | Case Withdrawl By Advocate   | 16-Jan-19 |

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| 4166 | 710102122362019   | Shrey Enterprises V/s. 23, Infomedia Pvt. Ltd.                             | Section-9     |  |  | Dr. Sarvam Khare   | Jurisdiction Gurugram   | 12-Sep-19 |
| 4167 | 710102116962019   | Ajit Srivastava & Ors. V/s. Gayatri Hospitality & Realcon Ltd.             | IB/288/ND/19  |  |  | Raj Kamal          | [Hard]-Sign On Reply / Pg Cut-64 / Pg Not Clear-80 / Wrong Document   | 16-Sep-19 |
| 4168 | 710102124182019   | Sugal & Damani Utility Services Pvt. Ltd. V/s. Bytesun Softwares Pvt. Ltd. | Section-9     |  |  | Siddharth Mittal   | Registered Office Gujarat   | 16-Sep-19 |
| 4169 | 710102124252019   | Gulshan Mehta & Or. V/s. Emaar MGF Land Ltd.                               | Section-7     |  |  | PSP Legal          | [Hard+Soft]-Pg Not Clear-94,107-111,86-96   | 17-Sep-19 |
| 4170 | 710102119512019   | Padmini Industries Ltd. V/s. AM Vinyl Pvt. Ltd.                            | Section-9     |  |  | NIL                | [Hard+Soft]-Pg Not Clear-13,58,50,48,72,56-58,59,60,94  | 17-Sep-19 |
| 4171 | 710102112152019/2 | Nitin Bindlish & Anr. V/s. Orris Infrastructure Pvt. Ltd.                  | IB/1958/PB/19 |  |  | Ranajana Roy Gawai | [Hard+Soft]-Pg Not Clear-32,34,35,38,82 / 10Rs. Welfare Missing   | 18-Sep-19 |
| 4172 | 710102081982019/1 | Vidyavathsal Annupragada & Anr. V/s. Orris Infrastructure Pvt. Ltd.        | IB1055/PB/19  |  |  | Ranajana Roy Gawai | [Hard+Soft]-Pg Not Clear-32,34,35,38,40,82 / 10Rs. Welfare Missing  | 18-Sep-19 |
| 4173 | 710102074022019/1 | Sorab Aggarwal V/s. Landmark Apartments Pvt. Ltd.                          | IB/818/PB/19  |  |  | Mayank Sharma      | [Hard+Soft]-Pg Cut-48-64,67-69,75-76,78,80,82,86,88,90,95 / Index Missing / Sign On Reply / DD-1000/- / Wrong E-Filling / A4 Size Pgs-21-45 | 19-Sep-19 |
| 4174 | 710102125032019   | Allahabad Bank V/s. Runeecha Textiles Pvt. Ltd.                            | IB/451/PB/18  |  |  | Nalini             | [Hard+Soft]-Pg Not Clear-89-92,95,105,145,146,148,154,159,160,161   | 18-Sep-19 |

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| 4175 | 710102118182019   | Ankur Asthana V/s. Dadhech Infrastructure Pvt. Ltd.                  | Section-9      |  |  | Manish Kumar       | Jurisdiction West Bengal   | 19-Sep-19 |
| 4176 | 710102090922019/4 | Ritu Investment Pvt. Ltd. V/s. Green Bay Infrastructure Pvt. Ltd.    | IB/1361/2019   |  |  | Ranajana Roy Gawai | [Hard+Soft]-Pg Not Clear-93,95 / Missing-22,106 / Translation-60,78,94   | 23-Sep-19 |
| 4177 | 710102085372019/6 | Future Equity Consultants Pvt. Ltd. V/s. Modern Chemtech Pvt. Ltd.   | CAA/60/PB/18   |  |  | Pankaj Jain        | Wrong Document   | 24-Sep-19 |
| 4178 | 710102128072019   | Oriental Bank Of Commerce V/s. Pellet Energy Systems Pvt. Limited    | IB/76/PB/2018  |  |  | Videh Vaish        | [Hard+Soft]-Original Order   | 24-Sep-19 |
| 4179 | 710102106552019/6 | Madhu Raj @ Madhu Sinha & Anr. V/s. Prateek Realtors India Pvt. Ltd. | IB/1811/ND/19  |  |  | Sudeep Singh       | [Hard+Soft]-Pg Not Clear-47,48,57,61,99-108 / Translation-78-79,109-111 / True Copy Sign   | 25-Sep-19 |
| 4180 | 710102097842019/3 | State Bank Of India V/s. JKM Infra Projects Ltd.                     | IB/1693/ND/19  |  |  | UKCA & Partners    | [Hard+Soft]-Wrong Arrange-58,72,73,100,114,117,119,110,127,128,131,132,745,746,783,454,803,491,813,553,609,678,745,746,813,817,820,822,823-831,483,488-491,533-536,859,860,868,871,893,895,897,904,867 etc.... | 27-Sep-19 |
| 4181 | 710102131102019   | Arjun Vitthal Pawar V/s. Bhanu Ram & Ors.                            | IB/547/PB/2018 |  |  | Priyaranjan Dubey  | Document Not Upload  | 01-Oct-19 |
| 4182 | 710102075872019/2 | Pawan V/s. Supertech Township Project Ltd.                           | IB/904/ND/2019 |  |  | Rishi Kapoor       | [Hard+Soft]-Pg Not Clear-33 / Translation-30-32 / Missing-21   | 03-Oct-19 |
| 4183 | 710102106642019/3 | Ashish Bankar V/s. NU Tek India Ltd.                                 | IB/1226/ND/19  |  |  | Arun Jain          | Document Not Upload  | 09-Oct-19 |



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| 4184 | 710102133022019    | R.L Buildtech V/s. Kindle Developers Pvt. Ltd.                                  | IB/470/ND/2017   |  |  | Naveen Bhardwaj  | [Hard+Soft]-Missing-55 / Sign On Application / Pg Not Clear-42,43,56-64,94,109,119-120 / True Copy Sign / Vaklatnama Counsel Sign Missing | 14-Oct-19 |
| 4185 | 710102087572019/1  | Ashok Kumar Verma V/s. Baver Suspension Pvt. Ltd.                               | CP.No.365/ND/19  |  |  | Pratibha Sinha   | Document Not Upload / Pg Not Clear-68,83,138  | 15-Oct-19 |
| 4186 | 710102090682019/3  | Complete Infrastructure Pvt. Ltd. V/s. Brawn Globus Turnkey Solutions Pvt. Ltd. | IB/1405/2019     |  |  | Rachit Aggarwal  | [Hard+Soft]-Pg Not Clear-21-32,34,43,44,66,53/ All Paper A4 Size , True Copy Sign Missing Etc ..  | 03-Oct-19 |
| 4187 | 710102139382019    | Income Tax V/s. Omni Commotrade Pvt Ltd Ors                                     | Section-252      |  |  | Laxmi gurung     | Registred Office Haryana  | 21-Oct-19 |
| 4188 | 0710102126262019/2 | Vineesh Aggarwal V/s. Flexo Foam Pvt Ltd  | IB/2440/ND/ 2019 |  |  | Rakesh Kumar     | [Hard+Soft]-Pg not clear-5-15, 18-22, 22-29, 40-41,56-56(Wrong Arrange) [Soft]-Same As in Soft  | 21-Oct-19 |
| 4189 | 710102033012018/8  | Intellicity Business Park Pvt. Ltd. V/s. Utopian Infracon Pvt. Ltd.             | CP.No.217/ND/17  |  |  | Sarevesh Kashyap | [Hard+Soft]-Pg not clear-91 / Translate-95,97 / Small Font-54-87  | 22-Oct-19 |
| 4190 | 710102139632019    | Power 2SME Pvt. Ltd. V/s. J.V Strips Ltd.                                       | IB/452/ND/2017   |  |  | Debashis Nanda   | [Hard+Soft]-Original Order Copy / Pg Not Clear-16-19,22   | 22-Oct-19 |
| 4191 | 710102125922019/1  | Nalin Shah V/s. Pareena Infrastructures Pvt. Ltd.                               | IB/2347/2019     |  |  | PSP Legal        | [Hard]-Original Affidavit & E-Stamp Paper   | 22-Oct-19 |
| 4192 | 710102002702019/6  | Sanjay Kapoor V/s. TDI Infrastructure Ltd.                                      | IB/134/ND/2019   |  |  | Rajnish Singh    | Document Not Properly Uploaded  | 23-Oct-19 |
| 4193 | 710102135492019    | Suresh Kumar Arora V/s. BPTP Ltd.   | Section-7        |  |  | Pawan Kumar Ray  | Registered Office Haryana   | 24-Oct-19 |

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| 4194 | 710102134642019    | Toolika Bhargava & Ors. V/s. BPTP Ltd                             | Section-7                 |  |  | Pawan Kumar Ray                | Registered Office Haryana  | 24-Oct-19 |
| 4195 | 710102140552019    | Arihant Evergreen Agro Plast And Textiles Pvt. Ltd.               | IB/329/ND/2019            |  |  | Rajendra K. Salecha            | [Hard+Soft]-65-B Certificate / Advance Service / Pg Not Clear-87                     | 23-Oct-19 |
| 4196 | 710200415812018/1  | Uttarakhand Projects Pvt. Ltd. V/s. ROC                           | CA.No.288/252/ND/2018     |  |  | M. Yadunhushana Rao            | Appellate Tribunal File / [Hard]-Missing-7 / True Copy Sign                          | 31-Oct-19 |
| 4197 | 710102142672019    | Greenopolis Welfare Association V/s. Three C-Shelters Pvt. Ltd.   | IB/1751/ND/2019           |  |  | Kapoor & Company               | [Hard+Soft]-Pg Not Clear-107,110-112,113,115,152-162,118-119,122-124,152-185,187-191 | 31-Oct-19 |
| 4198 | 0710102119002019/1 | Deepak Khurana V/s. Earth Infrastructure Ltd.                     | CP No. (IB) 401 (ND) 2017 |  |  | Anurag Bhatt/Ishita Srivastava | [Hard+Soft]-Pg Not Clear- 15-26,57,67 / proof of service                             | 05-Nov-19 |
| 4199 | 710102143942019    | Pr. Commissioner of Income Tax-6 V/s Navis Exim Pvt. Ltd.& Ors.   | Section 252               |  |  | Vibhooti Malhotra              | [Hard]-All Respondents Services / ROC  | 05-Nov-19 |
| 4200 | 710102118802019/5  | Ghan Shyam Sharma V/s. Anurag Kumar Sinha                         | IB/2218/ND/2019           |  |  | Vishal Mishra                  | [Hard]-Pg Not Clear-21-25,28-50,52,53 / Document Not Upload                          | 06-Nov-19 |
| 4201 | 710102143022019    | Pratima Duggal V/s. Parsvnath Buildwell Pvt. Ltd.                 | Section-9                 |  |  | Kamlesh Mahajan                | [Hard]-Sec-7 Wrong Format  | 05-Nov-19 |
| 4202 | 710102017202019/5  | Sunil Kumar Pathak & Ors. V/s. Green Bay Infrastructure Pvt. Ltd. | IB/588/ND/2019            |  |  | Ranjana Roy Gawai              | [Hard+Soft]-Translate-35,53,60 / Pg Not Clear-64,66 etc...                           | 07-Nov-19 |
| 4203 | 710102136622019    | Padia Timber Company Pvt. Ltd. V/s. Bank Of Baroda                | IB/559/ND/2017            |  |  | Pankaj Bhagat                  | [Hard+Soft]-Translate-60 / True Copy Sign  | 06-Nov-19 |

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| 4204 | 710102135612019/1 | Gwalior Bypass Project Ltd. V/s. National Highway Authority Of India  | IB/1140/ND/2018 |  |  | Madhu Singhania                  | [Hard+Soft]-True Copy Sign / Translate-109  | 13-Nov-19 |
| 4205 | 710102148252019   | Sanjay Roy Chowdhary V/s. Uppal Housing Pvt. Ltd.   | IB/2297/ND/2019 |  |  | Singh & Associates               | Document Not Upload   | 14-Nov-19 |
| 4206 | 710102143642019   | Aggcon Equipments Internationla Pvt. Ltd. V/s. Oriental Structural Engineers Pvt. Ltd.                        | Section-9       |  |  | Gautam Singh                     | Document Not Upload   | 14-Nov-19 |
| 4207 | 710102149412019   | Amit Kumar Malik V/s. Kindle Developers Pvt. Ltd.   | IB/470/ND/2017  |  |  | Kashi Viswanathan Sivaraman      | Wrong Document  | 18-Nov-19 |
| 4208 | 710102148902019   | Mayukh Hazarika & Anr. V/s. BPTP Ltd.   | Section-7       |  |  | Ananyaa Mazumdar                 | Jurisdiction Chandigarh   | 15-Nov-19 |
| 4209 | 710102150332019   | JMD Oils Pvt. Ltd. V/s. Sandeep Kumar Gupta   | IB/373/PB/2018  |  |  | Sandeep Kumar Gupta              | [Soft]-Uncomplete Document / [Hard]-Pagination Not Mention                                | 18-Nov-19 |
| 4210 | 710102149622019   | Luxmi Electricals Engineering Works Through Its Sole Proprietor Sh Varinder Arora V/s. SNG Developers Ltd Ors | Section-9       |  |  | Ashish Chauhan & Kushagra Bansal | [Hard+Soft]-Pg Not Clear-48,49,53,54,84,90 Etc/ [Soft]-48,50,51,55,59,60,63,64,65,66 Etc. | 18-Nov-19 |
| 4211 | 710102002812019/2 | Neeru Kapoor & Anr. V/s. Parsvnath Developers Ltd.  | IB/165/ND/2019  |  |  | Vijay Nair                       | [Hard+Soft]-Translate-60,62,63,64,66,170 / Pg Not Clear-169                               | 20-Nov-19 |
| 4212 | 710102150492019   | Hemant Khatri Ors V/s. Raheja Developers Ltd  | Section 7       |  |  | Adesh Tandon                     | [Hard+Soft]-Pg No Clear-267/ Pg No 171 Missed Etc [Soft]-211 To 215 , 232,233,235,237     | 20-Nov-19 |
| 4213 | 710102156562019   | Sentinels Security Pvt Ltd V/s. Cardio Fitness India Pvt Ltd  | Section-9       |  |  | Abhay Raj Verma                  | [Hard+Soft]-Demand Notice Form-3 & Form 5 Performa Issue , MCA Service Etc                | 29-Nov-19 |

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| 4214 | 710102155952019    | Atlas Electric Industries Pvt. Ltd. V/s. Anuhi Technology IMP. EXP. Co. Ltd. | IB/1374/ND/2018                  |  |  | Vikas Chhabra                   | Document Not Upload   | 02-Dec-19 |
| 4215 | 710102142392019/4  | Deepraj Investmen Ltd. V/s. Sai Precious Traexim Pvt. Ltd.                   | IB/2845/ND/2019                  |  |  | Sudhir Sinha                    | [Hard+Soft]-Pg Not Clear-33-40  | 02-Dec-19 |
| 4216 | 710102156732019    | Capt.Samual Tarig Omar Ahmed V/s. Zexus Air Services Pvt. Ltd.               | Section-9                        |  |  | Sohaib Alam                     | [Hard+Soft]-Demand Notice Not In Legal Format   | 29-Nov-19 |
| 4217 | 710102102082019/3  | Anshul Uppal V/s. Newtech Promoters & Developers Pvt. Ltd.                   | IB/2148/ND/2019                  |  |  | CS Gupta                        | [Hard+Soft]-Pg Not Clear-96 / [Soft]-Not Clear-79-86,96,99,101,104,105,116,120,121,122,129,135          | 02-Dec-19 |
| 4218 | 710102158432019    | Ashu Agencies V/s. Al-Dua Food Processing Pvt. Ltd.                          | IB/2405/ND/2019                  |  |  | NIL                             | Document Not Upload   | 03-Dec-19 |
| 4219 | 710102158572019    | Supreme Packaging Industries V/s. AL-Dua Food Processing Pvt. Ltd.           | IB/1803/ND/2018                  |  |  | NIL                             | Document Not Upload   | 03-Dec-19 |
| 4220 | 710102138592019/1  | SRS Pvt. Ltd. V/s. Lucra Jewels Pvt. Ltd.                                    | IB/112/ND/2018                   |  |  | Anurag Nirbhaya                 | [Hard+Soft]-Pg Not Clear-31,76,83-87 / Wrong Arrange-16   | 03-Dec-19 |
| 4221 | 710102159122019    | Sameer Dhanrajani V/s. Anand Divine Developers Pvt Ltd & Ors                 | IB/932/PB/2019                   |  |  | Pardeep Dhingra & Praveen Kumar | [Hard+Soft]-Soft Not Upload Etc   | 04-Dec-19 |
| 4222 | 0710102009132019/3 | Amit Bhasin V/s. Parsvnath Developers Pvt Ltd                                | IB/349/ND/2019                   |  |  | KNM & Partners Law Offices      | [Hard+Soft]-Pg Not Clear-65,66,85,86,87,95,96,221,227,231,243,244,227,243,245,251, Etc                  | 04-Dec-19 |
| 4223 | 710102156122019    | SPY Infrastructure Pvt. Ltd. V/s. Enakshi Towers Pvt. Ltd.                   | Section Motion (CAA/167/ND/2018) |  |  | Anjani Kumar                    | [Hard+Soft]-Pg Not Clear-111,112,114,167,170,230,231,232,129,178,234,296,473,476,477,478,479,481 etc... | 05-Dec-19 |

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| 4224 | 710102162592019    | Shinoj Koshy V/s. Granite Gate Properties Pvt. Ltd.                | IB/1248/PB/2018                  |  |  | Nitin Mishra               | [Hard+Soft]-Translate-9   | 09-Dec-19 |
| 4225 | 710102077912019/1  | S.Kapoor V/s. Unitech Ltd.   | CP.No.94/73(4)/ND/2019           |  |  | NIL                        | Uncomplete Document   | 06-Dec-19 |
| 4226 | 710102124272019/2  | Sumit Nagpal & Anr. V/s. Orris Infrastructure Pvt. Ltd.            | IB/2317/PB/2019                  |  |  | Ranjana Roy Gawai          | [Hard+Soft]-Pg Not Clear-32,79,90 / Translate-25  | 11-Dec-19 |
| 4227 | 710102142362019/2  | Soni Sharma V/s. Orris Infrastructure Pvt. Ltd.                    | IB/2842/2019                     |  |  | Ranjana Roy Gawai          | [Hard+Soft]-Pg Not Clear-33-80 / Missing-18   | 11-Dec-19 |
| 4228 | 710102411582017/28 | Oriental Bank Of Commerce V/s. Shekhar Resorts Ltd.                | IB/22/ND/2018                    |  |  | Pranav Verma               | [Hard+Soft]-Translate-196-208,209,210,211,212,223,268-278,281,239,312                     | 11-Dec-19 |
| 4229 | 710102165102019    | Glocot Chemicals Pvt. Ltd. V/s. Glocot Industries Pvt. Ltd.        | CA/CAA/146/PB/2018<br>2nd Motion |  |  | Ravinder Sharma            | [Hard+Soft]-Cover Pg Format / Accounting Treatment Certificate-133 / Pg Not Clear-132-133 | 11-Dec-19 |
| 4230 | 710102165452019    | Shri Tek Chand V/s. Premia Projects Ltd.                           | IB/104/PB/2018                   |  |  | Jitender Arora             | [Hard+Soft]-Pgs Cut-164,166,170,171,174,540-541 / Translation-533-537 / True Copy Sign    | 12-Dec-19 |
| 4231 | 710102152862019/1  | RQS Engineering Pvt. Ltd. V/s,. Reliable Insupacks Pvt. Ltd.       | CA No.1117/2018                  |  |  | Abhishek Garg              | [Hard+Soft]-Pg Not Clear-31-34,64-69,74,75,83,84,88,89,94,95                              | 12-Dec-19 |
| 4232 | 7710102161562010   | Prism Johnson Ltd. V/s. Vivek Contracts Pvt. Ltd.                  | Section-9                        |  |  | Abhijeet Gupta             | [Hard+Soft]-Pg Not Clear-26-43  | 12-Dec-19 |
| 4233 | 710102142642019/1  | Wellcorp Health Services Pvt. Ltd. V/s. Wellogo Services Pvt. Ltd. | IB/2886/ND/2019                  |  |  | KNM & Partners Law Offices | Original File Missing   | 12-Dec-19 |

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| 4234 | 710102165462019   | Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.                      | IB/601/2019     |  |  | Avinash Bhati               | Document Not Upload / Missing-19  | 13-Dec-19 |
| 4235 | 710102165662019   | Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.                      | IB/601/2019     |  |  | Avinash Bhati               | [Hard+Soft]-Missing-53-56,65  | 13-Dec-19 |
| 4236 | 710102165652019   | Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.                      | IB/601/2019     |  |  | Avinash Bhati               | [Hard+Soft]-Missing-12,53,54,85,87 / Court Fees & Welfare                                       | 13-Dec-19 |
| 4237 | 710102109082019/2 | Concord Infrastructure Pvt. Ltd. V/s. Shubhkamna Buildtech Pvt. Ltd. | IB/1059/ND/2018 |  |  | hossain                     | [Hard+Soft]-Pg Not Clear-11,13,15,22 / Sign On Reply  | 13-Dec-19 |
| 4238 | 710102157862019   | Bajrang Traders V/s. Raipur Power & Steel                            | Section-9       |  |  | Tanmay Mishra               | [Hard+Soft]-Pg Not Clear-80-81,114-116 / Missing-146 / Registered Office Ludhiana               | 13-Dec-19 |
| 4239 | 710102008742019/3 | Surjeet Kaur & Anr. V/s. Parsvnath Developers Ltd.                   | IB/315/ND/2019  |  |  | KNM & Partners Law Offices  | [Hard+Soft]-Translation-60,62,63,64,66,72,74,76,78,80,190 / Pg Not Clear-36-38 / True Copy Sign | 16-Dec-19 |
| 4240 | 710102145992019/2 | JBB Infrastructure Pvt. Ltd. V/s. Parsvnath Developers Ltd.          | IB/565/ND/2019  |  |  | KNM & Partners Law Offices  | [Hard+Soft]-Pg Not Clear-412-418,461-464,304-309,315,149-150,159-163 / Translate-303            | 16-Dec-19 |
| 4241 | 710102166772019   | Shri Amit Kumar Malik v/s Kindle Developer pvt ltd                   | IB/470/ND/2017  |  |  | Kashi Viswanathan Sivaraman | Soft Copy Not Properly  | 16-Dec-19 |
| 4242 | 710102114242019/3 | Aprajita Engicon Pvt. Ltd. V/s. Pradeep Kumar Goel                   | IB/2015/ND/2019 |  |  | Mukesh Kumar Gupta          | Document Not Upload   | 16-Dec-19 |
| 4243 | 710102128932019/3 | Sanjay Bhaskar & Anr. V/s. Shree Keshav Buildtech Pvt. Ltd.          | IB/2573/ND/2019 |  |  | Akshat Kumar                | [Hard+Soft]-Translation-103,149-150 / Pg Not Clear-86,87,102                                    | 17-Dec-19 |

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| 4244 | 710102060262019/1 | Power2SME Pvt. Ltd. V/s. Uttam Strips Ltd.                       | IB/137/ND/2018         |  |  | Sanjay Gupta         | [Hard+Soft]-Pg Not Clear-68-77 / Wrong E-Filling                                     | 18-Dec-19 |
| 4245 | 710102168242019   | Ashutosh Garg & Ors. V/s. Elegant Infracon Pvt. Ltd.             | Section-7              |  |  | Anup Kumar D Sayare  | [Hard+Soft]-Pg Not Clear-146,83-89,178-184,204-205,310,256 / Wrong Arrange-96 etc... | 18-Dec-19 |
| 4246 | 710102169032019   | Dr. P.L. Agrawal V/s. Unitech Ltd.                               | CP.No.54/73(4)/ND/2019 |  |  | Amit Agarwal         | Document Not Upload  | 24-Dec-19 |
| 4247 | 710102169002019   | Usha Agarwal V/s. Unitech Pvt Ltd                                | CP/53/73(4)/2019       |  |  | Amit Aggarwal        | [Hard+Soft]-Index Wroong / Soft Not Upload Etc                                       | 24-Dec-19 |
| 4248 | 710102172702019   | Income Tax Officer V/s. Pal Logistics Pvt. Ltd.                  | Section-252            |  |  | Zoheb Hossain        | Registered Office Haryana  | 27-Dec-19 |
| 4249 | 710102172352019   | Income Tax Officer V/s. Goldcastle Homes Pvt. Ltd.               | Section-252            |  |  | Zoheb Hossain        | [Hard+Soft]-STK-7 Missing  | 27-Dec-19 |
| 4250 | 710102166002019/1 | SGM Webtech Pvt. Ltd. V/s. Boulevard Projects Pvt. Ltd.          | IB/967/PB/2018         |  |  | Preetika Mishra      | Soft Copy Wrong  | 31-Dec-19 |
| 4251 | 710102169322019   | Income Tax Officer V/s. Banana Marketing Pvt. Ltd.               | Section-252            |  |  | Ajit Sharma          | [Hard]-Flueding Index / Original Proof Of Service / Court Fees                       | 30-Dec-19 |
| 4252 | 710102173732019   | Standard Chartered Bank V/s. Woolways (India) Limited            | IB/29/ND/2018          |  |  | Sajeve Bhushan Deora | [Hard+Soft]-Pg Not Clear-126-131,137-139   | 31-Dec-19 |
| 4253 | 710102173572019   | Bhupindra Agro Pvt. Ltd. V/s. Shri Vardhman Rice Mills Pvt. Ltd. | IB/241/2019            |  |  | Vikas Garg           | Document Not Upload  | 31-Dec-19 |

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| 4254 | 710102172742019    | Edelweiss Asset Reconstruction Company Ltd. V/s. Margra Industries Ltd.                           | IB/866/PB/2018  |  |  | Rajender Kumar Girdhar | [Hard]-Back To Back-31,32,33,46,789-879,1109-1169 etc.....   | 27-Dec-19 |
| 4255 | 710102141602019/2  | Deepak Khanna V/s. Earth Infrastructures Ltd.   | IB/401/ND/2017  |  |  | Ishita Srivastava      | [Hard+Soft]-Pg Not Clear-9-15,176-187,315-330,341-344 etc..  | 03-Jan-20 |
| 4256 | 710200410462018/18 | Jay Ace Technologies Ltd. V/s. Micromax Energy Ltd.   | IB/330/2018     |  |  | GP Madaan              | [Hard+Soft]-Pg Not Clear-20,21,33-38,40 etc....  | 02-Jan-20 |
| 4257 | 710102143442019/2  | Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.   | IB/3171/ND/2019 |  |  | Mayuri Nayyar          | [Hard+Soft]-Pg Not Clear-61,64,80,81,91,132-134,37,39,45,49,51,52,54,56,59,105,120 / Missing-14 etc... | 06-Jan-20 |
| 4258 | 710102002632020    | Preeti Jain V/s. Unitech Ltd.   | Section-73      |  |  | Kunal Soni             | Wrong E-Filling  | 08-Jan-20 |
| 4259 | 710102002682020    | Preeti Jain V/s. Unitech Ltd.   | Section-73      |  |  | Kunal Soni             | Wrong E-Filling  | 08-Jan-20 |
| 4260 | 710102002692020    | Preeti Jain V/s. Unitech Ltd.   | Section-73      |  |  | Kunal Soni             | Wrong E-Filling  | 08-Jan-20 |
| 4261 | 710102002662020    | Preeti Jain V/s. Unitech Ltd.   | Section-73      |  |  | Kunal Soni             | Wrong E-Filling  | 08-Jan-20 |
| 4262 | 710102170932019    | Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks Ltd.                              | IB/1083/PB/2018 |  |  | Udayraj Patwardhan     | [Hard]-Duplicate Set Missing   | 03-Jan-20 |
| 4263 | 710102002572020    | Veekay Polycoats Ltd. V/s. Harayan State Industrial & Infrastructure Development Corporation Ltd. | IB/1291/PB/2018 |  |  | Vivek Raheja           | [Hard+Soft]-Pg Not Clear-75-80 / Translate-17-21,66-71,81-88   | 08-Jan-20 |



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| 4264 | 710102001482020   | Balls And Cylpebs Ltd. V/s. BHP Infrastructure Pvt. Ltd.        | Section-9       |  |  | Kr. Mukesh Kumar           | [Hard+Soft]-Missing-21,22,24,26,27-36,37  | 08-Jan-20 |
| 4265 | 710102000982020   | Lakshmi Float Glass Ltd. V/s. Durable Façade Services Pvt. Ltd. | IB/902/ND/2019  |  |  | Ashutosh Jain              | [Hard+Soft]-Pg Not Clear-17,20  | 09-Jan-20 |
| 4266 | 710102426702018/7 | Renu Kumar V/s. Solutions Business Centre Pvt. Ltd.             | IB/475/ND/2018  |  |  | M Yadubhushan Rao          | Wrong Document  | 09-Jan-20 |
| 4267 | 710102002672020   | Income Tax Officer V/s. RSA Estate Pvt. Ltd.                    | Section-252     |  |  | Zoheb Hossain              | [Hard+Soft]-Pg Not Clear-25,35,47   | 09-Jan-20 |
| 4268 | 710102088232019/9 | RBCL Projects Pvt. Ltd. V/s. BPTP Ltd.                          | IB/1316/ND/2019 |  |  | NIL                        | [Hard+Soft]-Pg Not Clear-6-7 / Translate-13 / Proof Of Service / E-Stamp Paper Notary | 10-Jan-20 |
| 4269 | 710102003772020   | Prem Chand Chandna & Ors. V/s. Parsvnath Developers Ltd.        | IB/76/ND/2020   |  |  | KNM & Partners Law Offices | Document Not Upload   | 10-Jan-20 |
| 4270 | 710102003602020   | Anurag Sachdeva V/s. Kashi Viswanathan Sivaraman                | IB/470/ND/2017  |  |  | Sanyam Goel                | [Hard+Soft]-Pg Not Clear-38-41,44,46,48,49  | 09-Jan-20 |
| 4271 | 710102004182020   | Daulatram Agarwal V/s. Monnet Ecomaister Enviro Pvt. Ltd.       | Section-9       |  |  | Sanjay Sahi                | [Hard+Soft]-Pg Not Clear-24,26-29,36-56 etc...  | 10-Jan-20 |
| 4272 | 710102125712019/6 | AP Trading Company V/s. Kanodia Technoplast Ltd.                | IB/2353/ND/2019 |  |  | Vineet Arora               | Document Not Upload   | 10-Jan-20 |
| 4273 | 710102003262020   | L&T Finance Ltd. V/s. Zillion Infraprojects Pvt. Ltd.           | IB/694/PB/2018  |  |  | Harish Taneja              | [Soft]-Pg Numbering Not Mention   | 10-Jan-20 |

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| 4274 | 0710102026712018/5  | Sanjay Goel Anr V/s. Puri Contraction Pvt Ltd                         | IB/1662/PB/2018      |  |  | Pravin Bahadur           | [Hard+Soft]- 1 To 3 & 5 Not Uploaded  | 13-Jan-20 |
| 4275 | 0710102128572019/2  | Concord Additives Chemicals Pvt Ltd V/s. Red Brick Consulting Pvt Ltd | IB/2408/ND2019       |  |  | Ayush Negi               | [Hard+Soft]- Pg Not Clear 4 to 12 , 22 TO 34 , 42,45,49,64-68,74,77,78,86-88 Etc              | 14-Jan-20 |
| 4276 | 0710102125112019/5  | Billam Ranga Reddy Ors V/s. Alchemist Townships India Ltd             | IB/2349/PB/2019      |  |  | M Sruthi P.S Sridhar Raj | [Hard+Soft]-Pg Not Clear 290,240,238,239,367,369, Second Vol Will Be Break Estamp Missing Etc | 13-Jan-20 |
| 4277 | 0710102082042019/24 | Ritu Tandon V/s. Rain Automotive India Pvt Ltd                        | IB/1095/ND/2019      |  |  | J L J Law Offices        | [Hard+Soft]-Pg Not Clear 18-26 , 32-33, 69  | 14-Jan-20 |
| 4278 | 0710102130722019/1  | SHAMS Professional Pvt Ltd V/s. ASHVINS Agro Peroducts Pvt Ltd        | CA(CAA)110 (ND) 2019 |  |  | B Mishra                 | [Hard+Soft]- Wrong Document   | 15-Jan-20 |
| 4279 | 710102007332020     | Ram Dev International Ltd.  | IB/178/PB/2017       |  |  | Prabhjit Singh Soni      | [Hard+Soft]-Translate-23-27   | 16-Jan-20 |
| 4280 | 710102153652019/6   | Anant Overseas Pvt. Ltd. V/s. Global Houseware Ltd.                   | IB/73/PB/2017        |  |  | Harsh Sinha              | Document Not Upload   | 16-Jan-20 |
| 4281 | 710102008222020     | Tathagata Bhattacharya vs World consulting & Research Corporation     | IB/1081/2016         |  |  | Kanti Mohan              | (Hard+ Soft-) P,20 MISSED 30-33 NOT CLEAR   | 17-Jan-20 |
| 4282 | 710102151012019     | Chandrabhushan vs Gaursons Realtech Pvt. Ltd                          | IB/3045/ND/2019      |  |  | Sidharth Joshi           | (Soft)- Uncomplete Document   | 17-Jan-20 |
| 4283 | 0710102131982019/4  | Hyatt Petrochemical Pvt Ltd V/s. Roc                                  | CA/557/252/2019      |  |  | Raghvendra k Singh       | [Hard+Soft]-Wrong E File  | 16-Jan-20 |

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| 4284 | 710200412992017/6  | Indus Container Lines Pvt. Ltd. V/s. Geo Express Pvt. Ltd.  | IB/625/ND/2017  |  |  | Anurag Ojha                      | [Hard+Soft]-Missing-36,38,48,50,52,73 / Pg Not Clear-154,155,170,171,173-175 etc.... | 20-Jan-20 |
| 4285 | 710102008742020    | Dish Tv India Ltd V/s. Macro Commerce Pvt Ltd Ors           | IB/398/PB/2017  |  |  | knm&Partners                     | [Hard+Soft]-Pg Not Clear-33,-41,54, / No Pagination , Last 5 Pages Are Wrong Arrange | 20-Jan-20 |
| 4286 | 710102090252019/3  | Shiv Prasad Aggarwal V/s. TDI Infrastructure Ltd.           | IB/1292/ND/2019 |  |  | Rajnish Singh                    | (Soft)-Pagination Not Mention / Not Properly Document                                | 23-Oct-19 |
| 4287 | 710102005562020    | Goyal Industries V/s. Oliver Engineering Pvt. Ltd.          | Section-9       |  |  | Vidhi Agrawal                    | Soft Copy Not match With Hard File / [Hard+Soft]-Pg Not Clear-61-64                  | 21-Jan-20 |
| 4288 | 710102009532020    | Translite Scaffolding Ltd. V/s. DSC Ltd.                    | Section-9       |  |  | Gursat Singh                     | [Hard+Soft]-Pg Not Clear-151,89,40-47,72-78,105-179,181,272                          | 21-Jan-20 |
| 4289 | 0710102023802018/6 | Vistra ITCL India Ltd V/s. Ambinece Pvt Ltd                 | IB/1600/ND/2018 |  |  | Vikky                            | [Hard+Soft]- Soft Not Matching With Hard Copy  | 23-Jan-20 |
| 4290 | 710102010192020    | American Express Banking Corp V/s. Jambu Knits Pvt. Ltd.    | IB/509/PB/2017  |  |  | Reetesh Kumar Aggarwal           | [Hard+Soft]- Pg Not Clear 1-6, 65-69,72,73,43,62,64,82                               | 23-Jan-20 |
| 4291 | 710102010542020    | Ranjeet Ramkrishan Yadav V/s. JNC Contructions Pvt Ltd      | IB/272/PB/2019  |  |  | Shobhit Chaudhary                | [Hard+Soft]-Document Not Upload  | 23-Jan-20 |
| 4292 | 710102010612020    | Bhanu Ram Ors V/s. HBN Dairies And Allied Ltd               | IB/547/PB/2018  |  |  | Rohit Sehgal                     | [Hard+Soft]-Pg Not Clear-231,232,242,243,254,259,262, 265, Etc...                    | 23-Jan-20 |
| 4293 | 710102108632019/3  | Chakarvoty Enterprses V/s. Supercity Developers Pvt Ltd Ors | IB/1983/PB/2019 |  |  | Ashish Chauhan & Kushagra Bansal | [Hard+Soft]-Pg Not Clear-40-42, 56-58,59-60/ Pg No 1-4 Wrong Arrange                 | 23-Jan-20 |

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| 4294 | 710102009892020     | Prism Johnson Ltd V/s. Compt Construction Pvt Ltd Ors                 | Section-9            |  |  | Abhijeet Gupta<br>Assocaites   | [Hard+Soft]-Pg Not Clear-20,25,40,42,43,,44 TO 52, 66,75,86 TO 118, 47-51,55-57,59,63,67,77,173,176,88,97 Etc ... | 24-Jan-20 |
| 4295 | 710102010532020     | Punjab National Bank V/s. Rathi Ispat Pvt Ltd Ors                     | IB/558/ND/2019       |  |  | Raj Kumar Gupta                | [Hard+Soft]-Pg Not Clear-3,5,24-26 Soft Not Clear & Pagination Not Mention Etc ...                                | 24-Jan-20 |
| 4296 | 710102011092020     | Prism Johnson Ltd V/s. Delhi Buildtech Pvt Ltd                        | Section-9            |  |  | Abhijeet Gupta &<br>Assocaites | [Hard+Soft]-Pg No-57,68-73,79-81,93-104,107-112,116-117,312-315 Etc ..  | 27-Jan-20 |
| 4297 | 710102013032019     | Neesa Leisure Ltd. V/s. Assets Reconstruction Company (India) Limited | IB/127/NCLT/AHM/2017 |  |  | NIL                            | To Be Returned  | 19-Feb-19 |
| 4298 | 710102000812019     | State Bank of India V/s. Bhushan Steel Pvt Ltd                        | IB/201/PB/2017       |  |  | Tushar Thareja                 | [Hard+Soft]-Pg Not Clear-12, Sign on Application / Estamp Paper Missing / 10-11,17-21 Translate Etc ..            | 15-Feb-19 |
| 4299 | 0710102138332019/8  | Metenere Ltd V/S. Baddi Foils Pvt Ltd                                 | IB/2680/2019         |  |  | Shalini Kapoor                 | [Hard+Soft]-Pg Not Clear3,6,12,24,27,29-31,50,54,77,5-11,13-24,35-38,40-46,48-50,59,63,64,68-73,86-88,90 Etc ...  | 28-Jan-20 |
| 4300 | 710102103012019     | BSA Polyconatiner Pvt Ltd V/s. Advanced Surfacanats India Ltd         | IB/89/ND/2019        |  |  | Mangaljit Mukherjee            | [Hard+Soft]-Wrong Document Upolad   | 26-Aug-19 |
| 4301 | 0710102061182019/14 | Shivalik Packaging Industries V/s. JIYA Agro Pvt Ltd                  | IB/777/PB/2018       |  |  | Shankari Mishra                | [Hard+Soft]-Pg Not Clear-17-30 / Index Missing Etc  | 28-Jan-20 |
| 4302 | 710102138542019     | Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors          | CP /116/241/242/19   |  |  | Sanya Lamba                    | [Hard+Soft]-Original Order Copy Etc   | 21-Oct-19 |
| 4303 | 0710102143622019/2  | Accelerated IT Solutions Pvt Ltd                                      | IB/2912/ND/2019      |  |  | Avdhesh Bairwa                 | [Hard+Soft]-Pg Not Clear-3,4,6-9,8-9,54-101, Etc  | 29-Jan-20 |

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| 4304 | 710102013132020     | Power2sme Pvt Ltd V/s. Uttam Strips Pvt Ltd                  | IB/137/ND/2018                |  |  | Sanjay Gupta             | [Hard+Soft]-Pg Not Clear-68-77 Etc   | 29-Jan-20 |
| 4305 | 710102132752019/5   | Pradeep Kumar & 454 Ors V/s. Alchemist Townships Pvt Ltd Ors | IB/3086/PB/2019               |  |  | Legal Options            | [Hard+Soft]-Pg Not Clear-47/ Pg No 22 Wrong Arranged Etc ..                                      | 30-Jan-20 |
| 4306 | 710102014242020     | Shruti Sud V/s. Jalesh Kumar Grover                          | IB/55/ND/2018                 |  |  | Achal Gupta / Annie Rais | [Hard+Soft]-Document Not Upload  | 03-Feb-20 |
| 4307 | 710102007252020     | Sanwara Barter Pvt Ltd And Viksat Mercandise Pvt Ltd         | CP(CAA)181/ND/2019 2ND Motion |  |  | Sanwara Barter           | [Hard+Soft]-Wrong Document / Accounting Treatment Certificate Etc ..                             | 04-Feb-20 |
| 4308 | 710102014832020     | Anil Kumar Aggarwal V/s. Interparts Marketing Pvt Ltd        | IB/569/ND/2019                |  |  | Rajiv Malik              | [Hard+Soft]-Document Not Upload Etc ..   | 04-Feb-20 |
| 4309 | 710102014822020     | Anil Kumar Aggarwal V/s. Interparts Marketing Pvt Ltd        | IB/569/ND/2019                |  |  | Rajiv Malik              | [Hard+Soft]-Document Not Upload Etc ..   | 04-Feb-20 |
| 4310 | 710102014802020     | Anil Kumar Aggarwal V/s. Interparts Marketing Pvt Ltd        | IB/569/ND/2019                |  |  | Rajiv Malik              | [Hard+Soft]-Document Not Upload Etc ..   | 04-Feb-20 |
| 4311 | 0710102144702019/1  | Jay Ace Technologies Pvt Ltd V/s. Micromax Energy Ltd        | IB/330/ND/2018                |  |  | Tandon Law Associates    | [Hard+Soft]- Pg No 141,149-151,168-171 Missing Etc ..  | 06-Feb-20 |
| 4312 | 0710102414062017/12 | India Bulls Housing Finance Ltd V/s. Forgings Pvt Ltd        | IB/455/PB/2017                |  |  | Karan Gandhi             | [Hard+Soft]- Pg No Clear-31-36,35-41,52,53,59,67,51/ Pg No 57 Missing / Document Not Match Etc.. | 07-Feb-20 |
| 4313 | 710102008512020     | Tirupati Venkateshwar Rasayan Pvt Ltd V/s. Roc               | Section-252                   |  |  | Nitesh Aggarwal          | [Hard+Soft]- Pg No-297-303 Wrong Arrange / Pagination Not Done in Soft Copy                      | 07-Feb-20 |

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| 4314 | 0710102132892019/3 | HCL Eagle Ltd  | CA(CAA)138(ND)2019         |  |  | Vaish Assocaites            | [Hard+Soft]-Original File Missing Etc ..   | 21-Nov-19 |
| 4315 | 0710102156602019/8 | Sharda Motor Industries Ltd V/s. NDR Auto Components Ltd | CA(CAA)164/PB/2019         |  |  | Sunil Agarwal               | [Hard+Soft]-E Stamp Paper With Affidavit Missing Etc ..  | 10-Feb-20 |
| 4316 | 710102017522020    | IFCI V/S. Hi Piont Investment Finance Pvt Ltd            | IB/478/PB/2017             |  |  | Megha Choubey               | [Hard+Soft]-Case Type Wrong Etc ..   | 10-Feb-20 |
| 4317 | 0710200000102017/9 | IDBI Bank Ltd V/s. Jaypee Infratech Ltd                  | IB/77/PB/2017              |  |  | Kesar Dass B And Assocaites | [Hard+Soft]-Pg Not Clear-29-39,59/ Index Not Mach Etc ..   | 11-Feb-20 |
| 4318 | 710102017802020    | J .H Jewls Pvt Ltd And Shivshakti Commercial Pvt Ltd     | Section-230-232 1st Motion |  |  | Arani Guha                  | [Hard+Soft]-Pg Not Clear-120,142,143,181,182,185,186,229-231,242,240,241,250,251,260-262 / Pg No 240,241 Wrong Arrange Etc ... | 11-Feb-20 |
| 4319 | 710102018222020    | S.P Builders V/s. Adore Realtech Pvt Ltd                 | IB/2731/ND/2019            |  |  | Rohan Gupta                 | [Hard+Soft]-Pg No 6-14 Not Upload Etc ..   | 11-Feb-20 |
| 4320 | 710102017622020    | Union If India V/s. Sunart Hotels Ltd SHL Ors            | Section-241                |  |  | G.L Meena                   | [Hard+Soft]-Pg Not Clear-105-110,131,132,139,173-177 Estamp Paper Missed Etc ....  | 13-Feb-20 |
| 4321 | 0710102014472020/3 | Riyal Packers V/s. Benlon India Ltd                      | IB/1612/ND/2018            |  |  | Ankur Mittal                | [Hard+Soft]-Main Have Objection  | 07-Feb-20 |
| 4322 | 0710102092602019/9 | Arun Goel SPG Buildcon Pvt Ltd Ors                       | CP/91/241/242/2019         |  |  | Prashant Jain               | [Hard+Soft]-Pg Not Clear-182,354,355,/ Pg No 317-352 Etc ..  | 13-Feb-20 |
| 4323 | 710102019802020    | Union Of India V/s. Loil Oversea Foods Ltd               | Section-272                |  |  | Munish Garg                 | [Hard+Soft]-Pg Not Clear-27,201-202,242,243,570,/ esTAMP Paer With Affidavit Date Mismatched Etc ..                            | 13-Feb-20 |

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| 4324 | 0710102034372018/6 | Bank Of India V/s. Brys Agro Procurement Pvt Ltd             | IB/238/ND/2019    |  |  | Edge Law Partners     | [Hard+Soft]-Pg Not Clear-22-24,30,31,35,36,45,46,52-55,57 Etc ..   | 13-Feb-20 |
| 4325 | 0710102034372018/6 | Bank Of India V/s. Brys Agro Procurement Pvt Ltd             | IB/238/ND/2019    |  |  | Edge Law Partners     | [Hard+Soft]-Pg Not Clear-24,30,35,38,45,46,49,59,60 Etc ..   | 13-Feb-20 |
| 4326 | 710102118132019    | Sun Control Systems V/s. Aarcity Infrastrturte Pvt Ltd       | IB/2185/ND/2019   |  |  | Pawan Kumar Choudhary | [Hard+Soft]-Pg Not Clear-1 / Order Copy Missed / Estamp Paper & Supporting Affidavit Missed Etc  | 17-Feb-20 |
| 4327 | 0710102152932019/5 | UPI Polymers Pvt Ltd V/s. SPML Infra Ltd                     | IB/3210/ND/2019   |  |  | Pradeep Gupta         | [Hard+Soft]-Pg Not Clear-79,82,94,97,100,103,106,109,128,131,134,146,147,159-179,181,184,187,213,216,220,223,226,229,232,234 / Wrong Document Etc .. | 17-Feb-20 |
| 4328 | 710102020982020    | Dynamic Security V/s. Ajit Automotive Services Pvt Ltd       | IB/1525/ND/2019   |  |  | Nipun Gautam          | [Hard+Soft]-Pg Not Clear-195-180,187-191,166,-184 , 175-180,183,184,185,186,187,188,189,190,191  | 17-Feb-20 |
| 4329 | 0710200408532018/1 | Choice Clothing Company Pvt Ltd Ors V/s. Roc                 | CP/07/441/ND/2019 |  |  | Alishan Naqvee        | [Hard+Soft]-Wrong Binding/ Application No Payment , No Supporting Affidavit/ No Advance Service / No Proper Page No Etc ..                           | 17-Feb-20 |
| 4330 | 710102021442020    | Jupiter Power Transmission Pvt Ltd V/s. Naffco India Pvt Ltd | Section-9         |  |  | Nilesh Deep           | [Hard+Soft]-Pg Not Clear-120-125,52-59,63,65,67,70,72,73-87,90,92,93,95 Etc ..   | 18-Feb-20 |
| 4331 | 710102022002020    | Anil Traders V/s. Great Indian Nautanaki Company Pvt Ltd     | Section-9         |  |  | Rakesh Kumar          | [Hard+Soft]-Pg No 22 Missed / Sole Proprietor  | 18-Feb-20 |

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| 4332 | 0710102128072019/2  | OBC V/s Pellet Energy System Pvt Ltd                        | IB/76/PB/2018     |  |  | Videsh Vaish          | [Hard+Soft]-Wrong E File  | 18-Feb-20 |
| 4333 | 071020000002002/12  | Manjeet Singh Bast Ors V/s. Continetal Constructions Ors    | CP/44/2002        |  |  | Ashim Vachher         | [Hard+Soft]-Pg Not Clear-21 / Pg No 2 Missed Etc ..   | 19-Feb-20 |
| 4334 | 0710102133062019/1  | Sameeksha Infratecl Pvt Ltd                                 | CP/722/252/2019   |  |  | Rohit Sharma          | [Hard+Soft]-Document Not Upload Proeprly / Index Not Matched / Page No Missig Etc ..        | 19-Feb-20 |
| 4335 | 710102020372020     | Dikshit Aqua Pvt Ltd V/s. Roc                               | Section-252       |  |  | Ajai Kumar Assocaites | [Hard+Soft]-Pg Not Clear-41,46,49,59,71,72,85,86,87 Etc ..                                  | 19-Feb-20 |
| 4336 | 710102023542020     | Rajeev Srivasta V/s. Pratibha Impex Pvt Ltd Ors             | Section-59        |  |  | M.K Pandey            | [Hard+Soft]- Sign On Petition / Welfare Missed / Proof of Service Etc ..                    | 21-Feb-20 |
| 4337 | 710102023482020     | Pashupati Jewellers V/s. Marigold Overseas Ltd              | IB/1458/PB/2019   |  |  | Sanyan Jain           | [Hard+Soft]-Pg Not Clear-8,18,20,22,23,31 Etc ..  | 21-Feb-20 |
| 4338 | 0710102092692019/5  | Somany Ceramics Ltd V/s. Indo Tech Projects Pvt Ltd         | IB/1662/ND/2019   |  |  | Anchit Sharma         | [Hard+Soft]-Wrong Doucment Etc ..   | 20-Feb-20 |
| 4339 | 0710200410172018/12 | Platina Bulkurs Pvt Ltd V/s. Star Mineral Resources Pvt Ltd | IB/607/ND/2018    |  |  | Arvind Kumar          | [Hard+Soft]-Estamp Paper Not Show in Soft Etc ..  | 24-Feb-20 |
| 4340 | 0710102016972020/1  | Gleam Finance Pvt Ltd V/s. Overnite Express Ltd             | IB/475/OF/2020    |  |  | Sandeep Bajaj         | [Hard+Soft]-Wrong Document  | 24-Feb-20 |
| 4341 | 0710102105272019/2  | Avni Securities Pvt Ltd                                     | CA/CAA/97/ND/2019 |  |  | Saurabh Kalia         | [Hard+Soft]-Pg No 8 Missed / After Page 31 Double Numbering Again Estamp Paer Missed Etc .. | 24-Feb-20 |



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| 4342 | 710102024152020    | Nikhil Rai V/s. V CARE Technologgies Pvt Ltd                      | CP/157/241/242/2019 |  |  | Hrishikesh Baruh      | [Hard+Soft]-Pg Not Clear-7-12   | 24-Feb-20 |
| 4343 | 710102023912020    | Three c Projects Pvt Ltd V/s. Three c Green Developers Pvt Ltd    | Section-7           |  |  | GS Law Attorney       | [Hard+Soft]-Pg Not Clear-62-66,108,118,120-129,170-177,178-179,180,181,188,193-198 Etc ..   | 24-Feb-20 |
| 4344 | 0710102088682019/3 | K N Sampark Pvt Ltd V/s. Roc                                      | CA/677/252/2019     |  |  | Kripa Nan Prasad      | [Hard+Soft]-Pg Not Clear-152,153,154,155,156,158,19-162,166,169,174,178 Etc ..  | 25-Feb-20 |
| 4345 | 710102024732020    | Shiv Dayal Sharma Ors V/s. Three C Projects Pvt Ltd               | IB/1718/PB/2018     |  |  | Tannya Baranwal Gupta | [Hard+Soft]-Pg Not Clear-181,102/ Application Soft Not Upload Etc ..  | 25-Feb-20 |
| 4346 | 071010243822019/5  | Capital Stocks And Sahres Ltd And Shridhar Financial Services Ltd | CA(CAA)151/ND/2019  |  |  | Deepak Anand          | [Hard+Soft]-Estamp Paper Etc ..   | 25-Feb-20 |
| 4347 | 0710102158732019/3 | Sunil Kumar Agarwal Ors V/s. Rancy Construction Pvt Ltd Ors       | CP/175/ND/2019      |  |  | UKCA & Partners       | [Hard+Soft]-Pg Not Clear-33-83 Etc ..   | 26-Feb-20 |
| 4348 | 7.10102E+14        | Raj Hardware Electricals V/s. Jangid Interior Décor Pvt Ltd       | Section-9           |  |  | Ravinder Kumar        | [Hard+Soft]-Pg Not Clear-50,51,52,57,61-64,76,121,155 Etc ..  | 26-Feb-20 |
| 4349 | 710102024772020    | Tarun Ahuja Ors V/s. Puri Contruction Pvt Ltd                     | Section-7           |  |  | Psp Legal             | [Hard+Soft]-Pg Not Clear-127-129,155,156,186-190,238,239-246,659,661,662,664-667,783,798-804,807,808,813,832,849-850,853-856, Etc ... | 25-Feb-20 |
| 4350 | 710102023902020    | Cloud 9 Projects Pvt Ltd Ors                                      | Section-7           |  |  | GS Law Attorney       | [Hard+Soft]-Pg Not Clear-60-68,99-102,104-108,112-129,168-180,184-185 / BR Missing Etc ..   | 24-Feb-20 |

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| 4351 | 710102025362020    | Arcee Trading Corporation V/s. Dev Landon Pvt Ltd                            | IB/1238/ND/2019 |  |  | Vinay Kumar Jairath  | [Hard+Soft]-Pg Not Clear-9,12,14,16,18,19,24,25 Etc ..  | 27-Feb-20 |
| 4352 | 710102025812020    | Sameta Metal Pvt Ltd Ors V/s. Win Holt India Pvt Ltd                         | IB/1782/ND/2019 |  |  | Pravin P Navandar    | [Hard+Soft]-PgNo 4 Missed / Soft Copy Document Not Match With Hard Copy Etc ..                    | 28-Feb-20 |
| 4353 | 710102016102020    | Sherwin Williams Coating India Pvt Ltd V/s. Harsh Speciality Coating Pvt Ltd | IB/462/ND/2020  |  |  | Mayank KSHIRSAGAR    | [Hard+Soft]-Pg Not Clear-2,14,12,16,23 Etc ..   | 24-Feb-20 |
| 4354 | 071010200592020/1  | Ashtech Buildpro India Pvt Ltd V/s. Delhi Buildtech Pvt Ltd                  | Section-9       |  |  | Vishal Ranjan        | [Hard+Soft]-Pg Not Clear-46 / Original File & Affidavit Missing Etc ..                            | 28-Feb-20 |
| 4355 | 0710102016362020/1 | Amit Bawa Anr V/s. Om Ganesh Garments Pvt Ltd V/s. Roc                       | CA/180/252/2020 |  |  | Ankit Sharama        | [Hard+Soft]-Wrong E Filing Etc ..   | 21-Feb-20 |
| 4356 | 710102026372020    | Janki Parshad Company V/s. Sunder Agromills Pvt Ltd                          | IB/1175/ND/2019 |  |  | Parteek Kushwaha     | [Hard+Soft]-Pg Not Clear-62-66 &75-81 Etc ..  | 28-Feb-20 |
| 4357 | 710102026432020    | Truform Engineers V/s. Technofab Engineering Ltd                             | Section-9       |  |  | Arun S Agarwal       | [Hard+Soft]-Pg Not Clear-50,55,90,112,113-120,137 Pg No 77,78 Missed / Document Not Upload Etc .. | 28-Feb-20 |
| 4358 | 710102027242020    | Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors                 | IB/116/2019     |  |  | Brijesh Kumar Tandon | [Hard+Soft]-Pg Not Clear-24,27,36,54,65,70,85,86,103,111,118,121,128-130 Etc ..                   | 02-Mar-20 |
| 4359 | 710102025722020    | Usha Devi V/s. Praveer Constructions Pvt Ltd                                 | IB/486/PB.2019  |  |  | Alok Kashik          | [Hard+Soft]-Case Type Wrong Etc ..  | 27-Feb-20 |
| 4360 | 710102026082020    | AGI Cargo Pvt Ltd V/s. Toll Global Forwarding India Pvt Ltd                  | IB/519/PB/2017  |  |  | Mohd Nizam Khan      | [Hard+Soft]-Pg Not Clear-58-65,77,83,85,86/ Pg No 96 Missed Etc ..                                | 28-Feb-20 |

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| 4361 | 710102027992020    | Deepak Walia Ors V/s Amil Matta                                  | IB/995/ND/2018      |  |  | Animseh Rastogi    | [Hard+Soft]-Soft Not Upladed Etc ...   | 03-Mar-20 |
| 4362 | 710102019932020    | Manishruti Consultants Pvt Ltd V/s. Roc                          | Section-252         |  |  | Dharmendra Sharma  | [Hard+Soft]-Pg No Numbering Not Mention in Soft & Page Missing Etc ..  | 02-Mar-20 |
| 4363 | 710102026232020    | Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors | CP/255/241/242/2018 |  |  | Rakesh Kumar       | [Hard+Soft]-All Respondent Service Missed Etc ..   | 02-Mar-20 |
| 4364 | 710102027572020    | India GLYCOLS Ltd V/s. Yogi Crop Sceinces Pvt Ltd                | Section-9           |  |  | Siddharth Nath     | [+Soft]-59-62,63,81-85,89-102,144-157,158-174,178-180 Etc ..   | 02-Mar-20 |
| 4365 | 0710102139832019/1 | Income Tax Officer V/s. Mukim Infotech Pvt Ltd                   | CA/798/252/ND/2019  |  |  | Laxmi gurung       | [Hard+Soft]-Proof of Service Etc ..  | 02-Mar-20 |
| 4366 | 710102023182020    | Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors | CP/252/241/242/2018 |  |  | Rakesh Kumar       | [Hard+Soft]-All Respondents Service Missed Total 11 Only Send To 3 Parties Etc ..  | 02-Mar-20 |
| 4367 | 710102149522019    | Gupta Sales Corporation V/s. ARM Tech India Ltd                  | Section-9           |  |  | Deepesh Gupta      | [Hard+Soft]-Pg Not Clear-31-32 / Proof of Service Missed Etc ..  | 02-Mar-20 |
| 4368 | 710102023402020    | Sh Bhagwan Projects Pvt Ltd V/s. IREO Pvt Ltd                    | Section-9           |  |  | Mohan Lal Gupta    | [Hard+Soft]-Pg Not Clear-125-127,179,191,192,199,200,220,203-206,209-211,216,219,221,232,231,237-262,265-276,281,283,285,342,348 Etc ... | 03-Mar-20 |
| 4369 | 0710102007572020/2 | Rajnikant Nanubhai Kapadi  | IB/286/ND/2020      |  |  | Aniruddha Deshmukh | [Hard+Soft]- Proof of Service Etc ..   | 03-Mar-20 |
| 4370 | 7.10102E+14        | Endless Services Pvt Ltd V/s. SLR Contruccion Pvt Ltd            | Section-7           |  |  | Nikshubha Sethi    | [Hard+Soft]- Pg Not Clear-116,117,187/ Pg No 104 Translate / Estamp Paper Missing Etc ..   | 04-Mar-20 |

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| 4371 | 0710102136702019/2 | Maxwell V/s ASP Sealing Products Ltd                               | IB/296/ND/2019  |  |  | Aditya Nayyar            | [Hard+Soft]- Wrong Document Etc .  | 03-Mar-20 |
| 4372 | 0710102137702019/5 | SCSL Buildwell Pvt Ltd V/s. Pal Infrastrture Developers Pvt Ltd    | IB/755/PB/2018  |  |  | NA                       | [Hard+Soft]Document Not Upload   | 04-Mar-20 |
| 4373 | 0710102163592019/1 | Attika Gupta V/s. Supertech Ltd                                    | IB/2934/ND/2019 |  |  | Mareesh Pravir Sahay     | [Hard+Soft]-Document Not Upload  | 03-Mar-20 |
| 4374 | 0710102146712019/1 | Kishor Shriram Ghar Ors V/s. Roc                                   | CA/127252/2019  |  |  | Harish Damani Associates | [Hard+Soft]-Pg No 3 Missed Etc ..  | 04-Mar-20 |
| 4375 | 071010213652019/3  | Himalyan Packagings Pvt Ltd Ors V/s. Lexus India Ltd               | IB/2776/PB/2019 |  |  | Praveen Kumar Singh      | [Hard+Soft]-Pg No 1 To 3 Missed Etc ..   | 04-Mar-20 |
| 4376 | 0710102017412020/1 | DewDROPS Mercantile Pvt Ltd V/s. Metro Management Services Pvt Ltd | IB/486/ND/2020  |  |  | Ashish                   | [Hard+Soft]-E Stamp Paper Missed Etc ..  | 04-Mar-20 |
| 4377 | 0710200433122018/1 | Exel Media Pvt Ltd Ors V/s. Roc                                    | CP/727/252/2018 |  |  | Yadubhushan Rao          | [Hard+Soft]-Proof of Service   | 04-Mar-20 |
| 4378 | 710102026292020    | Sanjeev Memorial Foundation V/s. Kamrup Hosuing Projects Pvt Ltd   | IB/936/PB/2018  |  |  | Yogesh Kumar             | [Hard+Soft]-Pg Not Clear- 168-199,200-214,225-235,237-239,241-257,289,299-304,212,313,319-326,343-349, Etc | 04-Mar-20 |
| 4379 | 710102028852020    | Reliance Commercial Finance Ltd V/s. Rosewood Trexim Pvt Ltd       | IB/413/OF/2019  |  |  | Ritesh Aggarwal          | [Hard+Soft]-Pg Not Clear- 24-31,35-44,46,53,54,55,56,57,61 Etc ..  | 05-Mar-20 |
| 4380 | 0710102149872019/4 | Syndicate Bank V/s. Supreme Alloys Ltd                             | IB/3059/ND/2019 |  |  | Manohar Malik            | [Hard+Soft]-Document Not Upload Etc ..   | 05-Mar-20 |

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| 4381 | 0710102013492020/3  | Navair International Pvt Ltd V/s Entrainment City Ltd            | IB/490/PB/2020  |  |  | Ocean Law Firm   | [Hard+Soft]-Soft Not Upload Etc ..   | 06-Mar-20 |
| 4382 | 0710102408922018/47 | State Bank Of India V/s. Asian Colour oated Ispat Ltd            | IB/50/PB/2018   |  |  | Vikas Mishra     | [Hard+Soft]-Soft Not Upload Etc ..   | 06-Mar-20 |
| 4383 | 0710102072752019/4  | Best Healthcare P Ltd V/s. HFCL Satellite Commuincations Pvt Ltd | IB/1589/ND/2019 |  |  | Gaurav Choudhary | [Hard+Soft]-Estamp Paper Missed / 65-B Certificate Missed Etc ..   | 06-Mar-20 |
| 4384 | 710102027272020     | Rexsona Tiles Pvt Ltd V/S. Waaman Products Pvt Ltd               | Section-9       |  |  | Dharmik Barot    | [Hard+Soft]-Pg Not Clear-30-3g, 20-26,   | 06-Mar-20 |
| 4385 | 710102029022020     | L&T Finance Ltd V/s. Neeraj Singhal                              | Section-7       |  |  | Trimph Legal     | [Hard+Soft]-Section Not Verify Clearly / Sign On Petition/ Case Type Change / Document Not Upload Etc .. | 05-Mar-20 |
| 4386 | 710102027262020     | New Pearl Vitrified Pvt Ltd V/s Waaman Products Pvt Ltd          | Section-9       |  |  | Dharmik Barot    | [Hard+Soft]-Pg Not Clear-39-50   | 06-Mar-20 |
| 4387 | 710102029672020     | Punjab National Bank V/s. Radico Trading Ltd                     | Section-7       |  |  | Jitendra Sharma  | [Hard+Soft]-Pg Not Clear-38-42,76,79-86,90-128,135,150 Etc   | 06-Mar-20 |
| 4388 | 710102027292020     | Infoedge Solutions Pvt Ltd V/s. Roc                              | Section-252     |  |  | Ashutosh Senger  | [Hard+Soft]-Pg Not Clear-19,20,49-51,64,88,98,134-135 / Pg No 41 Translate Etc                           | 05-Mar-20 |
| 4389 | 0710102023192020/3  | Armour Security India Pvt Ltd V/s. Tower International Pvt Ltd   | IB/600/ND/2020  |  |  | Ocean Law Firm   | [Hard+Soft]-Soft Not Upload Etc ..   | 06-Mar-20 |
| 4390 | 710102029762020     | Rajeev Kumar V/s. Kee Projects Ltd                               | Section-9       |  |  | Manish Raghav    | [Hard+Soft]-Uncomplete Document in Soft Etc ..   | 11-Mar-20 |

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| 4391 | 0710102166692019/1 | OBC V/s Piyush Colonisers Ltd                                     | IB/449/PB/2019  |  |  | Ankit Raj             | [Hard+Soft]-Wrong Document Etc ..   | 11-Mar-20 |
| 4392 | 0710102173792019/3 | Green Fields Petrichor Pvt Ltd V/s. Pack N Pack Packaging Pvt Ltd | IB/424/2020     |  |  | Sachit Kumar Sahijpal | [Hard+Soft]-Soft Not Upload Etc ..  | 05-Mar-20 |
| 4393 | 710102027142020    | Elkem South Asia Pvt Ltd V/s. DCM Engineering Products            | Section-9       |  |  | Gautam Badani         | [Hard+Soft]-Soft Not Upload Etc ..  | 05-Mar-20 |
| 4394 | 710102029192020    | Nupur Finvest Pvt Ltd V/s. Unnati Fortune Industries Pvt Ltd Ors  | IB/452/ND/2018  |  |  | Nipun Gautam          | [Hard+Soft]-Pg Not Clear-97-157,166,167,187,181,188,189,185-191 Etc                                       | 06-Mar-20 |
| 4395 | 710102031302020    | Tejas Mahesh Doshi V/s. Imeco Mchines Pvt Ltd Ors                 | Section-9       |  |  | Tejas Mohan Doshi     | [Hard+Soft]-Soft Not Upload Etc ..  | 12-Mar-20 |
| 4396 | 710102029642020    | Agarwal Marketing And Services Energy Pvt Ltd                     | IB/48/PB/2017   |  |  | Anil Kohil            | [Hard+Soft]-Pg Not Clear-96-98,626-631,639,640,642,682-686,787-804,773,775,777/ Pg No 491 Missing Etc ... | 06-Mar-20 |
| 4397 | 710102028972020    | Punjabi Accessoriezz Pvt Ltd V/s Kredo Beauty Pvt Ltd             | Section-9       |  |  | Ravi Bansal           | [Hard+Soft]-Pg Not Clear-151,154,157-163,165,170-171,173,281,282,290,380,389 Etc                          | 12-Mar-20 |
| 4398 | 710102018292020    | Sprint Consys Pvt Ltd V/S. Akona Engineering Pvt Ltd              | Section-9       |  |  | Santosh Pandey        | [Hard+Soft]-Pg Not Clear-39,54-56,58,59,73,75,77,78,79,80,81,82,84,86,91,152                              | 11-Mar-20 |
| 4399 | 0710102107562019/3 | Veronica Fashions Pvt Ltd Ors                                     | CA/554/252/2020 |  |  | Ajit Sharama          | [Hard+Soft]-Soft Copy Not Match With Hard File Etc  | 05-Mar-20 |
| 4400 | 710102031042020    | ICICI Bank Ltd V/s. Ferrous Township Pvt Ltd                      | Section-7       |  |  | Sanjeev Kumar         | [Hard+Soft]-Pg Not Clear-36,271,272 / Volume 1 Not Upload Etc ..  | 12-Mar-20 |

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| 4401 | 710102028662020     | Lalit Grover V/s. CVC Opticals OPC Pvt Ltd                       | Section-9       |  |  | Mimansa Law                 | [Hard+Soft]-Document Not Upload Etc ..  | 12-Mar-20 |
| 4402 | 0710102019142020/3  | Yogesh Sharama V/s. Al Dua Food Processinbg Pvt Ltd              | IB/519/2020     |  |  | R Sundar Ramanathan         | [Hard+Soft]-Pg NoT Clear-94-103,304   | 12-Mar-20 |
| 4403 | 0710102082052019/7  | IHC Shops Owners Assocaition V/s. Narender Kumar Sharma Anr      | IB/1397/PB/2019 |  |  | Kanti Mohan Rustagi         | [Hard+Soft]-Pg Not Clear-116,118,120,182,183,184/ Pg No 125,146-147 Wrong Arrange Etc ..                                      | 12-Mar-20 |
| 4404 | 710102030502020     | Tuf Metallurgical P Ltd V/s. Albus India Ltd                     | IB/1089/ND/2018 |  |  | Sandeep Kumar Bhatt         | [Hard+Soft]-Pg Not Clear-85-89,96-101,105,106,108,111,112,114,118,124,127,131,134,136-140,142,143,148,149,151-158,160-164 Etc | 12-Mar-20 |
| 4405 | 710102032392020     | Venessa Metals And Alloys Pvt Ltd v/S. Terence Alloys Pvt Ltd    | IB/2262/ND2019  |  |  | Nitesh Kumar Sinha          | [Hard+Soft]-Case Type Wrong Etc ..  | 13-Mar-20 |
| 4406 | 710102032292020     | Macro Leafin Pvt Ltd V/s. Pack Tech Systems Pvt Ltd Ors          | IB/543/PB/2018  |  |  | Niti Arora Sachar           | [Hard+Soft]-Pg No 155 Missed / Estamp Paper Date Match Etc ..   | 13-Mar-20 |
| 4407 | 0710102025972020/1  | Edelwess Asset Recontruction Company Ltd V/s. Tecpro Systems Ltd | IB/197/PB/2017  |  |  | India Law LLP               | [Hard+Soft]-Pg Not Clear-306,494-507,484-489,490-507,601,448,452-457 Etc  | 13-Mar-20 |
| 4408 | 0710102017082020/2  | Vishal Fabrics Ors V/s AVJ Developers India Pvt Ltd              | IB/654/PB/2019  |  |  | Abhishek Anand              | [Hard+Soft]-Pg Not Clear-243-244,273-274,294,292,172,297 Etc ..   | 13-Mar-20 |
| 4409 | 0710102020542018/25 | Enkay India Rubbers Co Pvt Ltd V/s. Summeru Processors Pvt Ltd   | IB/1493/PB/2018 |  |  | Law Intellect Harish Katyal | [Hard+Soft]-Pg Not Clear-193,142-144,165-169,201,204,210,278,279 Etc  | 16-Mar-20 |

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| 4410 | 710102031482020 | Pallavi Joshi Bakhru V/s. Universal Buildwell Pvt Ltd Ors      | IB/456/2018 |  |  | Swapnil Gupta         | [Hard+Soft]-Pg No-2,4,6,8,10,12,14,16,18,20,22,24,28,31,32,34,36,38,40,42,44,46,48 Wrong Arrang in Soft Etc .... | 12-Mar-20 |
| 4411 | 710102032262020 | Dinesh Kumar Goel V/s. Nice Projects Ltd                       | Section-9   |  |  | Kartickay Mathur      | [Hard+Soft]-Pg No-30-33,46 Etc ..  | 13-Mar-20 |
| 4412 | 710102030972020 | Welfare Assocaition Garwa V/s. IREO Pvt Ltd                    | Section-9   |  |  | KSA Law Offices       | [Hard+Soft]-Pg Not Clear-232,523-524/ Pg No 162-163,289,483 Etc ..   | 13-Mar-20 |
| 4413 | 710102030942020 | A.G Assocaites V/s. Trading Intenational Ltd                   | Section-9   |  |  | A.G Assocaites        | [Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc  | 13-Mar-20 |
| 4414 | 710102030952020 | Piyush Engineering PSL Engineering Pvt Ltd                     | Section-9   |  |  | A.G Assocaites        | [Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc  | 13-Mar-20 |
| 4415 | 710102030452020 | Double Stra Buildwers Pvt Ltd V/s. Roc                         | Section-252 |  |  | Laxmi gurung          | [Hard+Soft]-Pg No 23,27 Missed / STK-7 Missed  | 16-Mar-20 |
| 4416 | 710102030992020 | Grand Arch Resident Welfare Assocaition Garwa V/s. IREO Vt Ltd | Section-9   |  |  | KSA Law Offices       | [Hard+Soft]-Pg Not Clear-314-315,50/ Pg No143-144 Transalation Etc ..  | 13-Mar-20 |
| 4417 | 710102031792020 | Shivam Enterprises V/s. GRV Kreations Pvt Ltd                  | Section-9   |  |  | Tushar Parashar       | [Hard+Soft]-Pg Not Clear-20-26,35,36,45,46,53,68-76,78-86,Pg No 106 Missed / True Copy & Sign Miised Etc ..      | 13-Mar-20 |
| 4418 | 710102030432020 | Viprender Aggarwal Ors V/s. Shreejee Metapa Ltd                | Section-7   |  |  | Sharma                | [Hard+Soft]-Pg Not Clear-94-100 Etc  | 13-Mar-20 |
| 4419 | 710102031412020 | Bharat Jatropa Garden Estates Pvt Ltd Ors V/s. Roc             | Section-252 |  |  | Chetana Law Solutions | [Hard+Soft]-Pg Not Clear-77,108,110/ Pg No 317-323,381-390 Translate Etc ..                                      | 16-Mar-20 |

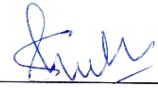


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| 4420 | 710102033062020    | CTA Apparels Pvt Ltd V/s. Overview Technologies Pvt Ltd   | Section-7                  |  |  | Trimph Legal        | [Hard+Soft]-Pg Not Clear-14-21,33-49,49-58,66-73/ Pg No 90 Missed Etc ..  | 16-Mar-20 |
| 4421 | 710102032552020    | APIS Natural Products Pvt Ltd and APIS India Ltd          | Section-230-232 1st Motion |  |  | Sameer Gupta        | [Hard+Soft]-Pg Not Clear-Pg Not Clear-38,62,64,72,74,78,173-179,198,204-217,229,236,245,246,247,248,251,253,255,257,259,266,272,273,274,275,281, Etc... | 16-Mar-20 |
| 4422 | 0710102030982020/1 | Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.               | IB/3171/2020               |  |  | Aniruddha Deshmukh  | [Hard+Soft]-Pg No 148,150,172 Translation etc ..  | 16-Mar-20 |
| 4423 | 0710102161722019/5 | Satish Mittal V/s. Ozone Builders Developers Pvt Ltd OARS | IB/3372/OF/2019            |  |  | Tarun Singhal       | [Hard+Soft]-Soft Copy Incomplete Etc ..   | 16-Mar-20 |
| 4424 | 0710102007042020/6 | Abhishek Gupta V/s. Fiitjee Ltd                           | IB/332/OF/2020             |  |  | Govind Rishi        | [Hard+Soft]-Soft Copy Incomplete Etc ..   | 17-Mar-20 |
| 4425 | 710102031982020    | Worxspace Pvt Ltd V/s. IREO Fiverivers Pvt Ltd            | CP /408/ND/2018            |  |  | Zeba Khair          | [Hard+Soft]-Soft Copy Incomplete Etc ..   | 13-Mar-20 |
| 4426 | 0710102012472020/2 | Clarion Township Pvt Ltd                                  | IB/410/2020                |  |  | Dhruv Mathur        | [Hard+Soft]-Index Not Match From Hard & Wrong Document Etc ..   | 16-Mar-20 |
| 4427 | 710102031422020    | Modern Credit Pvt Ltd V/s. KPG International Pvt Ltd      | IB/2082/ND/2019            |  |  | Sunil Kumar Agarwal | [Hard+Soft]-Wrong Document Etc ..   | 16-Mar-20 |
| 4428 | 710102031432020    | Elite Steels Pvt Ltd V/s. Growthways Trading Pvt Ltd Ors  | IB/1443/ND/2019            |  |  | Sunil Kumar Agarwal | [Hard+Soft]-Wrong Document Etc ..   | 16-Mar-20 |
| 4429 | 710102032822020    | Vishal Fabrics Ors V/s. AVJ Developers India Pvt Ltd      | IB/654/PB/2018             |  |  | u n Singh           | [Hard+Soft]-Pg No 40-62 Not Upload Etc ..   | 16-Mar-20 |

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| 4430 | 0710102007572020/2 | Kapila Colours Pvt Ltd V/s. Samtex Desinz Pvt Ltd                         | IB/283/2020     |  |  | Aniruddha Deshmukh     | [Hard+Soft]-document Not Upload Etc ..  | 05-Mar-20  |
| 4431 | 710102031802020    | Edelweiss Asset Reconstruction Company V/s. Adel Lankmarks Pvt Ltd Ors    | IB/1083/ND/2018 |  |  | Deepak Agarwal         | [Hard+Soft]-document Not Upload Etc ..  | 16-Mar-20  |
| 4432 | 710102033152020    | Jammu & Kashmir Bank Ltd V/s. Aman Hospitality Pvt Ltd                    | Section-7       |  |  | Khaitan & Khaitan      | [Hard+Soft]-Pg No Clear-56-57,331,470-479,490,492-500,555-556,583,                          | 16-Mar-20  |
| 4433 | 710102033102020    | Bizlife Property Buyers Welfare Association V/s. HSL Software Pvt Ltd Anr | Section-7       |  |  | ASA Legal Services LLP | [Hard+Soft]-Pg No Clear-1424,1426,1827,1828,1005,2655,224-2230,2835,2268,2552,-2572, Etc .. | 16-Mar-20  |
| 4434 | 710102033352020    | Win Holt India Pvt Ltd  | IB/1782/ND/2019 |  |  | Rafia Nazir            | [Hard+Soft]-document Not Upload Etc ..  | 17-Mar-20  |
| 4435 | 710102033572020    | SNS Engineering Pvt. Ltd. V/s. M-City Infrastructure Pvt. Ltd.            | Section-9       |  |  | Pardeep                | [Hard]-Pg Not Clear-73,75,77,79-80,82,87,88,90,97,99,104-106,124 / Soft Copy Not Upload     | 17-03-2020 |
| 4436 | 710102033482020    | Rupinder Singh Khurana V/s. ICICI Bank Ltd.                               | Section-9       |  |  | Narinder Singh Azad    | [Hard+Soft]-Pg No Clear-165,234-238,265,166,274,167,300,313,305-310 etc...                  | 17-03-2020 |
| 4437 | 710102033012020    | JIL Information Technology Ltd. V/s. QI Network Enterprise Pvt. Ltd.      | Section-9       |  |  | Shantam                | [Hard+Soft]-Pg No Clear-396   | 17-03-2020 |
| 4438 | 710102033652020    | Jugal Kishore Khetawat V/s. Ansal Hi-Tech Townships Ltd.                  | Section-7       |  |  | Gayatri Verma          | [Soft]-Pg Not Clear-88-103  | 17-03-2020 |
| 4439 | 710102024782020/4  | Zoom Communications Ltd. V/s. Par Excellence Real Estate Pvt. Ltd.        | IB/616/ND/2020  |  |  | Nikhil Singhvi         | [Soft]-document Not Upload Etc ..   | 17-03-2020 |

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| 4440 | 710102032702020   | State Bank Of India V/s. Shri Ambica International Food Company Pvt. Ltd. | IB/1342/ND/2018 |  |  | Ashok Kumar Juneja | [Hard+Soft]-Translate-102   | 16-03-2020 |
| 4441 | 710102033682020   | SKP Buildcon Pvt. Ltd. V/s. Hindustan Prefab Ltd.                         | Section-9       |  |  | Harshal Kumar      | [Hard+Soft]-Pg No Clear-103,117 / Translate-161 [Soft]-document Not Upload Etc .. | 17-03-2020 |
| 4442 | 710102032352020   | ERA Infrastructure India Ltd. V/s. ROC                                    | Section-441     |  |  | Nakul Bharana      | [Hard+Soft]-Translate-95,97,96-99   | 17-03-2020 |
| 4443 | 710102033762020   | Victorian Buildwell Pvt. Ltd. V/s. ROC                                    | Section-252     |  |  | Shashi Bala        | [Hard]-Translate-121,122,127 / Soft Copy Not Match etc...                         | 17-03-2020 |
| 4444 | 710102026142020/1 | Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.                               | IB/3171/2019    |  |  | Aniruddha Deshmukh | [Hard+Soft]-Translate-150,152,174 / Sign On Reply                                 | 16-03-2020 |
| 4445 | 710102032872020   | Dapel Investments LLP V/s. Grandeur Travels And Tours LLP                 | Section-60      |  |  | KNM Partners       | [Hard+Soft]-Pg No Clear-110-112,115-119 / Case Type Wrong                         | 16-03-2020 |
| 4446 | 710102033202020   | Supreme Packaging Industries V/s. AL-Tabarak Frozen Foods Pvt. Ltd.       | Section-9       |  |  | Nishi Chaudhary    | [Soft]-document Not Upload Etc ..   | 18-03-2020 |
| 4447 | 710102034072020   | Hulas Rahul Gupta V/s. Union Bank Of India                                | Section-7       |  |  | Abhishek Anand     | [Hard+Soft]-Missing-25-27   | 18-03-2020 |
| 4448 | 710102024562020/1 | T.J Communications Pvt. Ltd. V/s. Bajaj Appliances Ltd.                   | IB/615/ND/2020  |  |  | Pankaj Katia       | [Hard+Soft]-Pg Numbering Format Wrong   | 16-03-2020 |
| 4449 | 710102030512020   | Amit Mehta V/s. Franchise India Brands Ltd.                               | IB/3029/ND/2019 |  |  | Devart Rana        | [Soft]-Missing Pgs-11-15 / Affidavit In E-Stamp Paper                             | 17-03-2020 |

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| 4450 | 710102034082020   | Climax Enterprises Pvt. Ltd. V/s. Super AAYS Pvt. Ltd.            | Section-9                  |  |  | Charu Sachdev       | Soft Copy Not Match  | 18-03-2020 |
| 4451 | 710102033912020   | Mukul Narain Srivastav V/s. Lotus Greens Developers Pvt. Ltd.     | Section-9                  |  |  | Arvind Kumar Shukla | Soft Copy Not Match  | 18-03-2020 |
| 4452 | 710102034302020   | ACL Components Ltd. V/s. JMA E-Comm Pvt. Ltd.                     | Section-230-232 1st Motion |  |  | Suman Kumar Jha     | [Hard+Soft]-Pg No Clear-199,202,203,205,207,209,211,217,218,365,84,85,87 | 18-03-2020 |
| 4453 | 710102165652019/1 | SVG Media Pvt. Ltd. V/s. Omgen Online Service India Pvt. Ltd.     | IB/1432/ND/2019            |  |  | Ajit Yadav          | Wrong E-Filling  | 10-02-2020 |
| 4454 | 710102032442020   | Cork Products Pvt. Ltd. V/s. OCS Group India Pvt. Ltd.            | Section-9                  |  |  | Ahsan Ahmad         | [Soft]-Vakalatnama Missing   | 18-03-2020 |
| 4455 | 710102034042020   | SS Group Pvt. Ltd. V/s. Shiva Asphaltic Products Pvt. Ltd.        | Section-9                  |  |  | Charu Sachdev       | Soft Copy Not Match  | 19-03-2020 |
| 4456 | 710102034412020   | Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd. | Section-425                |  |  | Swarup              | Wrong Document   | 19-03-2020 |
| 4457 | 71010203442020    | Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd. | Section-425                |  |  | Swarup              | Wrong Document   | 19-03-2020 |
| 4458 | 710102158652019/1 | Sanjay Malik & Ors. V/s. Celestial Estate Pvt. Ltd.               | IB/1718/2018               |  |  | R.K Gupta           | Wrong E-Filling  | 18-03-2020 |
| 4459 | 710102148852019/1 | Gitansh International V/s. Sri Ganesh Automotive Impex Pvt. Ltd.  | CP.No.398/ND/2019          |  |  | Ankur Aggarwal      | Wrong E-Filling / [Hard]-Original Advance Service / True Copy Sign       | 06-03-2020 |

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| 4460 | 710102171082019/3 | Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd. | IB/2689/ND/2019 |  |  | Nishant Awana | Wrong E-Filing   | 14-02-2020 |
| 4461 | 710102171082019/2 | Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd. | IB/2689/ND/2019 |  |  | Nishant Awana | Wrong E-Filing   | 14-02-2020 |
|      |                   |   |                 |  |  |               | <br><b>Samendra Shukla</b><br>Assistant Registrar |            |